REPORT OF COMMITTEE
IN COMPLIANCE OF ORDER OF HON'BLE NGT, PRINCIPAL BENCH NEW DELHI
IN THE MATTER OF OA NO. 22 Of 2020
(ARYAVART FOUNDATION V/s YASHYASHVI RASAYAN PVT. LTD. & ANR)
WRT FATAL ACCIDENT
AT
M/S YASHASHVI RASAYAN PVT. LTD.
DAHEJ, GUJARAT

(As per order of Hon'ble National Green Tribunal, Principal Bench, New Delhi Dated 08.06.2020)

UNDER THE CHAIRMANSHIP OF JUSTICE B.C. PATEL, FORMER CHIEF JUSTICE, DELHI HIGH COURT AND FORMER JUDGE OF THE GUJARAT HIGH COURT

Prepared By

Ministry of Environment, Forest & Climate Change

FOR SUBMISSION TO

HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

AUGUST 2020

REPORT OF COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI IN THE MATTER OF OA NO. 22 Of 2020 (ARYAVART FOUNDATION V/s YASHASHVI RASAYAN PVT. LTD. & ANR) WRT FATAL ACCIDENT AT M/S YASHYASHVI RASAYAN PVT. LTD. DAHEJ, GUJARAT

(As per order of Hon'ble National Green Tribunal, Principal Bench,

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COMMITTEE MEMBERS

Hon'ble Justice Shri B.C. Patel, Former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court, Ahmedabad	
Shri Vishwa Bandhu Meena Ministry of Environment, Forest & Climate Change, Regional Office, Bhopal	Ministry of Environment, Forest & Climate Change
Shri Pratik D. Bharne Central Pollution Control Board (CPCB), Regional Directorate (West), Vadodara	
Prof. Chinmay Ghoroi Indian Institute of Technology (IIT) Gandhinagar	
Dr. K V George Senior Principal Scientist & Head, Air Pollution Control Division, NEERI, Nagpur	नीरी NEERI
Shri Ashish K Panda, Consultant, National Institute of Disaster Management (NIDM), New Delhi	nidm Resilient India - Disaster Free India

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COMMITTEE MEMBERS

Name	Institute	Signature
Hon'ble Justice Shri B.C. Patel	Former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court, Ahmedabad	
Shri Vishwa Bandhu Meena	Scientist 'C' Ministry of Environment, Forest & Climate Change, Regional Office, Bhopal	
Shri Pratik D. Bharne	Scientist 'E' Central Pollution Control Board (CPCB), Regional Directorate (West), Vadodara	
Prof. Chinmay Ghoroi	Professor of Chemical Engineering Indian Institute of Technology (IIT) Gandhinagar	
Dr. K V George	Senior Principal Scientist & Head, Air Pollution Control Division, NEERI, Nagpur	
Shri Ashish K Panda	Consultant, National Institute of Disaster Management (NIDM), New Delhi	

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1.0 PREAMBLE

Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi passed an order in the matter of Aryavart Foundation (hereinafter referred as applicant) V/s Yashyashvi Rasayan Pvt. Ltd. & Anr [O.A. No. 22 of 2020] on 08th June, 2020 regarding the explosion and fire took place on 03.06.2020 at M/s Yashyashvi Rasayan Pvt. Ltd., (hereinafter referred as Unit) Dahej, Dist: Bharuch, Gujarat resulting into death of 11 workers, several injured and destruction of properties of industries and houses in nearby village.

Hon'ble NGT issued the following directions as per order 08.06.2020 (**APPENDIX-1**)

- **DIRECTION FOR THE COMPANY (YASHYASHVI RASAYAN PVT. LTD.) AND THE DISTRICT MAGISTRATE, BHARUCH.**

  Relevant para 12 a, is reproduced as-

  "12 a) The Company may deposit an amount of Rs. 25 crores, minus the statutory compensation/ex gratia payments already made to the victims, if any, with the District Magistrate, Bharuch within 10 days from today. The amount may be disbursed by the District Magistrate by making disbursement plan in the manner already indicated above (Para 6). Disbursement plan may consider safeguards to ensure that amount reaches the beneficiaries and is not misappropriated by any intermediary."

- **CONSTITUTION OF SIX MEMBER COMMITTEE**

  Relevant para 12 b, 12 c & 12 e are reproduced as -

  "12 b) We constitute a 6-member Committee comprising:

  (i) Justice B.C. Patel, former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court presently stationed at Ahmedabad - Chairman

  (ii) Representative of MoEF&CC – Member

  (iii) Representative of CPCB – Member

  (iv) Head of the Chemical Engineering Department of the IIT Gandhinagar - Member

  (v) Representative of NEERI - Member

  (vi) Representative of National Institute of Disaster Management, IIPA Campus, New Delhi – Member

  "12 c) The Committee may visit and inspect the site within 7 days and give its report within one month thereafter via email judicial-ngt@gov.in, (preferably in the form of searchable/OCR PDF and not image PDF). The Committee may specifically report:

  i. The sequence of events;

  ii. Causes of failure and persons and authorities responsible therefor;

  iii. Extent of damage to life, human and non-human; public health; and environment – including, water, soil, air;

  iv. Steps to be taken for compensation of victims and restitution of the damaged property and environment, and the cost involved;

  v. Remedial measures to prevent recurrence;

  vi. Any other incidental or allied issues found relevant

  - *The Committee will be at liberty to take assistance of such experts, individuals and institutions as may be considered necessary*
  - *CPCB will be the nodal agency for coordination.*
  - *The Committee may provide opportunity of being heard to the Company as well as any other member of the public.*

  "12 e) The Committee may as far as possible make final quantification of compensation and also prepare a restoration plan in association with the District Magistrate, Bharuch. For the restoration plan, the nodal agency will be the representative of MoEF&CC."

- **DIRECTION TO THE CHIEF SECRETARY, GUJARAT**

  Relevant para 12 f, is reproduced as-

  "12 f) The Chief Secretary, Gujarat may identify and take appropriate action against persons responsible for failure of law in permitting the Company to operate without statutory clearances within two months and give a report to this Tribunal."

- **DIRECTION TO COMPANY**

  Relevant para 12 g, is reproduced as-

  "12 g) In view of the stand of the State PCB that the order of closure has been passed, before recommencing any operations, the Company may bring it to the notice of this Tribunal, so that it can be ensured that there is no violation of statutory provisions and safety measures."

2.0 CONSTITUTION OF THE COMMITTEE:

In compliance to the order (para 12 b) of the Hon'ble NGT, six member committee constituted with following members-

01	Hon'ble Justice Shri B.C. Patel, Former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court, Ahmedabad	Chairman
02	Shri Vishwabandhu Meena, Scientist 'C', MoEF & CC, Regional Office, Bhopal	Member
03	Shri Pratik Bharne, Scientist 'E', CPCB, Regional Directorate, Vadodara	Member
04	Prof Chinmay Ghoroi, Department of Chemical Engg, IIT, Gandhinagar	Member
05	Dr K V George Senior principal Scientist & Head, Air Pollution Control Division, NEERI, Nagpur	Member
06	Shri Ashish K Panda, Consultant, National Institute of Disaster Management (NIDM), New Delhi	Member

3.0 APPROACH

The committee adopted following approach in compliance of the order of the Hon'ble NGT:

- Meeting among the members and meeting/information sharing of concerned departments viz Directorate of Industrial Safety & Health (DISH), Petroleum And Explosives Safety Organization (PESO), Gujarat Pollution Control Board, District Magistrate and Police
- Site and surrounding visits
- Public and Company hearing
- Report preparation based on the above

4.0 ABOUT THE UNIT-WHERE FATAL ACCIDENT TOOK PLACE

M/s Yashyashvi Rasayan Pvt. Ltd., a Patel group company, was established in 2017 and engaged in manufacturing of Herbicides and its intermediates. The factory is located at Plot. No. Z/96/E, SEZ:II, Dahej Industrial estate, Tal: Vagra, Dist: Bharuch, Gujarat. The location of the industry and surrounding area is given in Google Image-1, 2 & 3. The photographs of the accident site are given at **APPENDIX-2.**

4.1 DAHEJ INDUSTRIAL AREA:

Dahej is located in Vagra talulka of western part of Bharuch District (about 50 km from Bharuch), near Gulf of Cambay (khambat), Gujarat. The Vagra takuka is having industrial areas –Dahej GIDC (Phase-1/D-1, D-2 & D-3), Dahej SEZ (Part-I & Part-II), Vilayat GIDC & Saykha GIDC. There are onsite chemical port terminals, LNG terminals, Jetties of industries (Hindalco-Copper, Reliance Ind. Ltd.-petrochemicals, Adani- Coal etc).

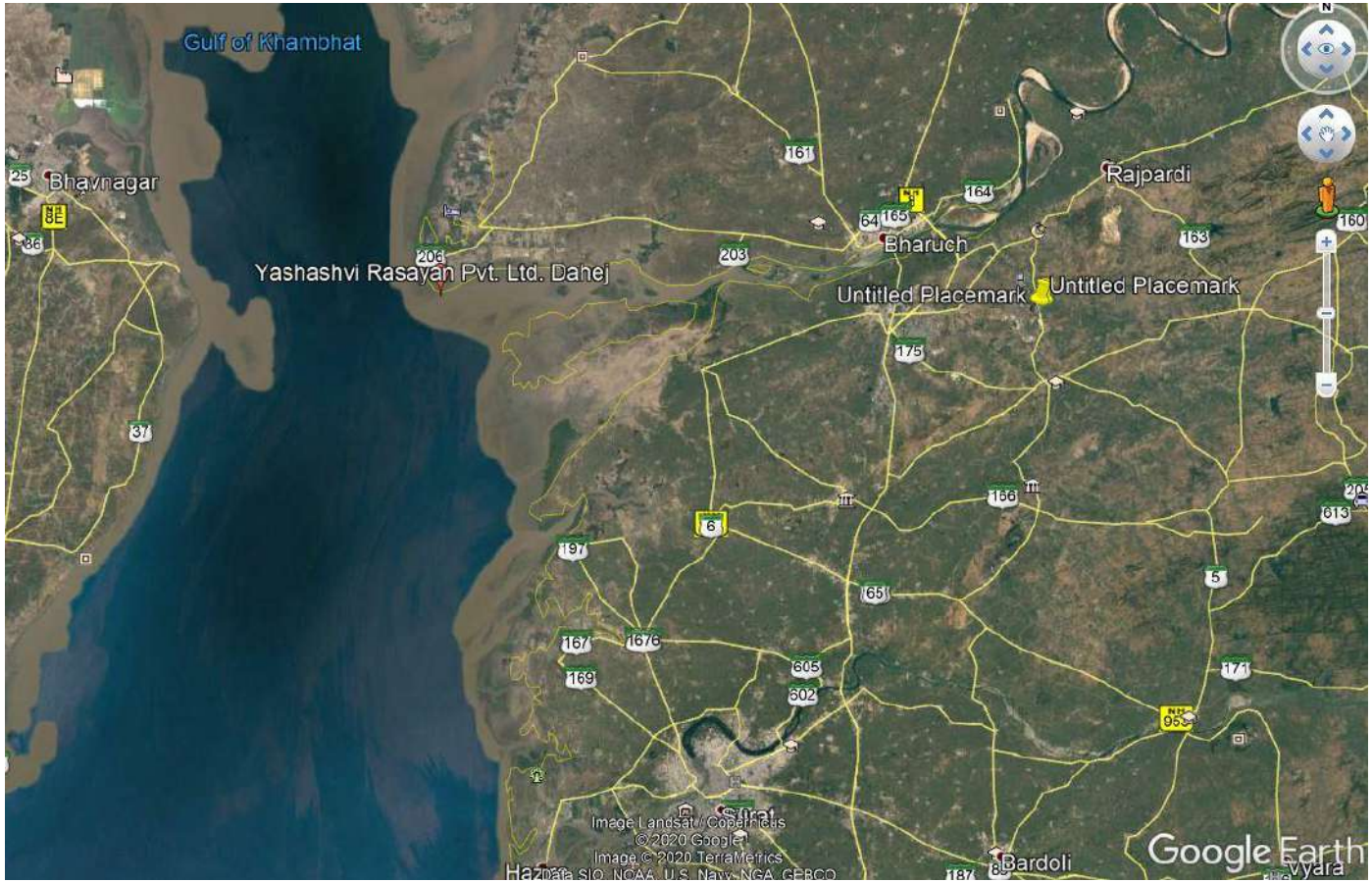
Dahej SEZ Ltd. (DSL) is a company registered under the companies act, 1956 and is promoted jointly by Gujarat Industrial Development Corporation (GIDC) and Oil & Natural Gas Corporation (ONGC) for development of Special Economic Zone (SEZ).

SEZ is a part of Dahej Petroleum, Chemicals and Petrochemicals Investment Region (PCPIR) and is within Delhi-Mumbai Investment Corridor (DMIC). PCPIR is a specifically delineated investment region planned for the establishment of production facilities for petroleum, chemicals and petrochemicals.

There are 269 industries (Scale wise- Small-85, Medium-26, large-158, Category wise-Red-185, orange-46 & Green-38) presently operational in the Taluka Vagra including Dahej GIDC, Dahej SEZ and Vilayat/Saykha Industrial area. 17-category industries operational in the area are 49. The major industries in the area are – Gujarat Alkali & Chemicals Ltd (Chlor-alkali), Hindalco Ind Ltd (copper Smelter), Reliance Ind Ltd-petrochemicals, ONGC Petro additions Ltd (OPaL), Gujarat Flourochemicals Ltd., Meghmani Organics Ltd. There are five jetties in operation in the area.

4.2 Nearby Villages:

There are two villages Luhara (about 600 m distance from the accident site in north –east direction) and Lakhigam (about 2.25 km distance from accident site in almost north direction) which are nearby to the Accident Site i.e. M/s Yashashvi Rasayan Pvt Ltd. The Ambheta village is @ 5 km from accident site in north –east direction. The Sea (Gulf of Cambay) about 1.25 km in South and West direction of the unit.

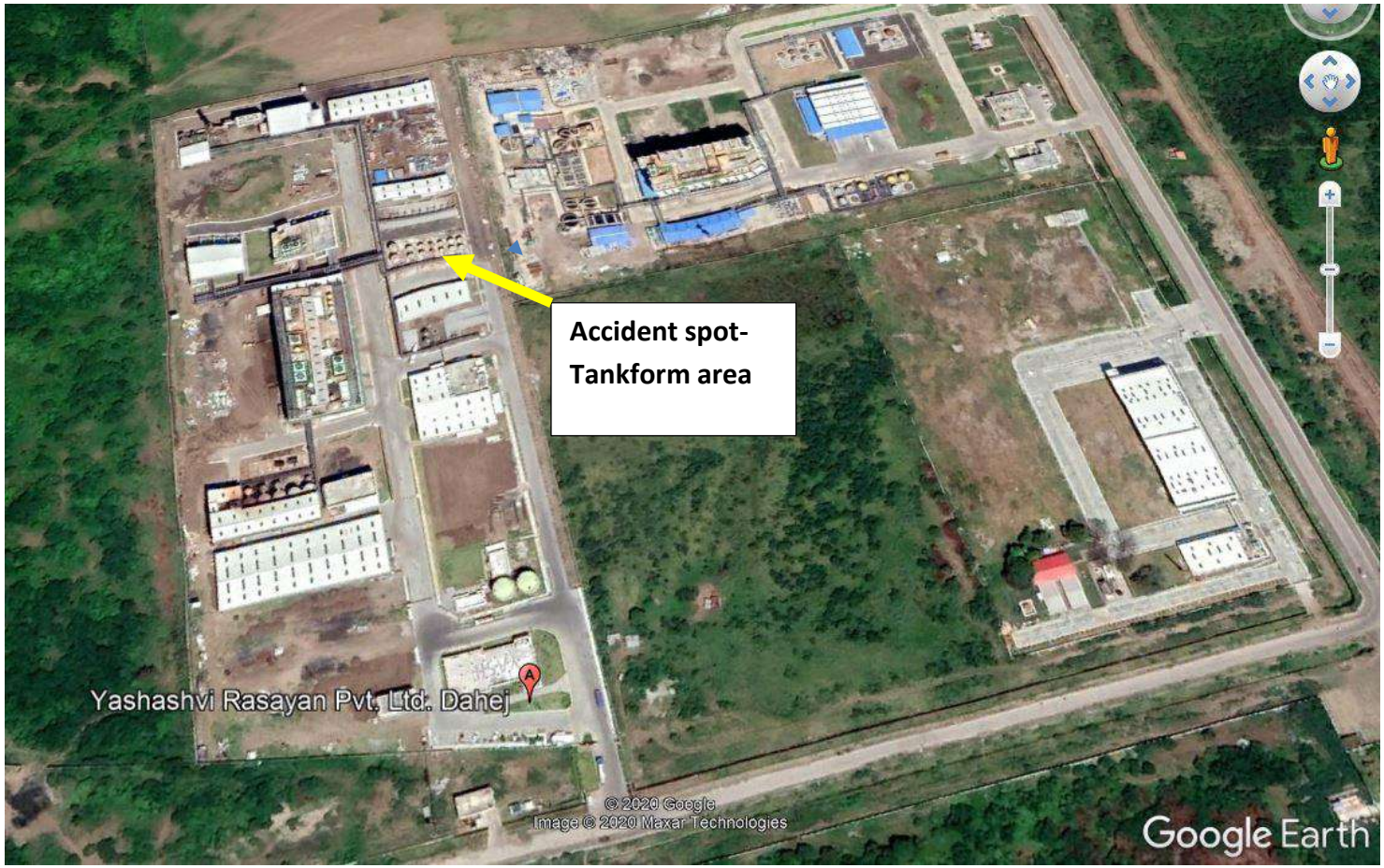


Google Image-1 District Place Bharuch & Dahej (M/s Yashashvi Rasayan Pvt Ltd) (@ 55 km)

Report drawn by the Committee in view of the order made by the Hon'ble National Green Tribunal in the matter of explosion dated 3rd June 2020 in the premises of M/s Yashashvi Rasayan Pvt Ltd, at Dahej Dist Bharuch



Google Image-2 showing industry and nearby villages-Luvara, Lakhigam, Ambheta



Google image-3 showing M/s Yashashvi Rasayan Pvt Ltd and nearby industries

5.0 ACTIVITIES CARRIED OUT BY THE COMMITTEE:

- Meeting among the members and GPCB on 11.06.2020 at GPCB, Gandhinagar
- Meeting with Collector, DSP, DISH, PESO officials and Site visit on 16.06.2020 at Dahej
- Meeting among the members and along with officials of GPCB, DISH, PESO, District Administration on 28.06.2020 at GPCB Gandhinagar
- Public hearing and site visit on 29.06.2020 at Dahej
- Meeting for the finalization of the Report on 01.08.2020 & 02.08.2020 at GPCB Gandhinagar

6.0 SUMMARY OF THE REPORT

6.1 THE SEQUENCE OF EVENTS: -

The unit having an authorisation to use the material except hydrogen gas, was found manufacturing the chemicals. On the 2nd June, 2020 the chemicals known as DMS and Nitric Acid brought by different tankers were to be unloaded. Without following the strict procedure for downloading the chemicals which are hazardous, the person not operating as an operator in the tank farm area unloaded the material however, the Nitric Acid was unloaded in the tank of DMS and the DMS was unloaded in the tank of Nitric Acid. Despite the knowledge of mixing of incompatible chemicals, the chemical engineers of the unit did not think it fit to shut down the plan but on the contrary continued their activities and even on the next day the unit operated on 3rd June, as usual. The mixture on account of heating in view of the nature of the chemicals, exploded and the fire took place as

a consequence 11 persons died, many sustained grievous hurt and many sustained simple hurts.

6.2 CAUSES OF FAILURE AND PERSONS AND AUTHORITIES RESPONSIBLE: -

From the report, it is clear that the management as a whole is responsible for allowing the person not appointed as a tank farm operator to unload the chemicals, when they were aware that the tank farm operator left the tank farm area. The proper procedure was not followed while unloading the chemicals. Even the senior officers who came at the tank farm and discussed the subject of mixing of the chemicals failed to take appropriate action as required and allowed the unit to operate as usual. In view of this it is clear that not only the operators but the officers present who discussed and permitted to operate the plant are also equally responsible. They are also responsible as they failed to report to the authorities about the mixing of the chemicals to avoid the accident. It appears that there is no role of any government official to fasten with the liability except the role of the DISH which permitted the storage of incompatible chemicals and did not bother about automatic temperature measure system along with the siren/hooter in case the temp rises beyond a limit.

6.3 EXTENT OF DAMAGE TO LIFE, HUMAN AND NONHUMAN; PUBLIC HEALTH AND ENVIRONMENT-INCLUDING WATER, SOIL, AIR;

So far as the damage of the life, human and non-human is concerned, it is clear that 11 persons lost their lives and 22 persons sustained grievous hurt, 28 persons sustained simple hurt and 43 persons sustained minor injury as per the list forwarded by the office of the Collectorate. Heirs of three deceased have not been paid anything so far. Heirs of 5 deceased got Rs.15 lacs each or more. Heirs of three deceased got partial benefits.

On account of non-receipt of disability certificate, the committee could not calculate the compensation on account of injury. The members of the committee on receipt of the disability certificate will submit the entitlement of the persons who sustained grievous hurt. It seems that the device is adopted by indicating simple hurt and minor injury with a view to avoid the payment of ₹2.5 lakhs to the person who sustained an injury. According to the latest information 71 persons sustained simple hurt and the committee is of the view that all must be paid as per order made by the Hon'ble Tribunal.

There is nothing to indicate that any nonhuman (animals) sustained an injury or even died.

So far as the damage to the environment on account of wastewater (water used in fire fighting) is concerned the committee is of the opinion that no damage has been caused on account of wastewater in view of the expert's opinion. In view of the expert's opinion and other material reflected in the report it is clear that there is no damage to the soil.

So far as the damage to the environment on account of the air pollution is concerned, the expert member has requested for some time and the committee will be in a position to submit on this behalf on receipt of the opinion from the expert member indicating the damage caused on account of air pollution.

At present, in absence of damage to the environment on account of water and soil it can be said that no damage has been caused to the environment, however, on receipt of the report about the air pollution, the committee will submit the report as indicated in the detailed report.

The committee has considered the matter with regard to the compensation to the heirs of the victim. As indicated above, even the amount as directed by the Hon'ble Tribunal has not been paid to all concerned including the amount to be

paid to the displaced persons. Under the circumstances, the District Collector should be asked to recover the amount in view of the order that is made by the Hon'ble Tribunal by taking appropriate actions (under the Land Revenue Code) The committee has assessed the damage to be paid to the next of kin of the deceased, the Hon'ble tribunal be please to make an appropriate order or direction for recovery of the same as deemed just and proper.

The committee has expressed an opinion with regard to the damages to be paid to the others, however on account of damage caused to the property, in absence of acceptable evidence it was not possible for the committee to recommend for damage caused to the property of the persons (Industries). However, so far as villagers are concerned it appears that the damages have been paid as per the list received from the District Collectorate.

6.4 REMEDIAL MEASURES TO PREVENT RECURRENCES: -

The committee has discussed this aspect in detail in the report. In the recommendation (Section-12) all these aspects have been taken into consideration and therefore on this subject request is that our recommendations be considered as remedial measures to prevent recurrences.

6.5 OTHER ALLIED ISSUES FOUND RELEVANT:-

Effluent Management in Dahej Industrial Area-

Most of the industries in Dahej- Vilayat area are discharging treated wastewater in to internal drainage network (39 km) provided by GIDC having pumping stations (4 nos.) and earlier finally used to pump to deep Sea through underground pipeline (90 MLD capacity, present flow @ 39 MLD) from Final Pumping Station (FPS). The length of this disposal pipe line is 13.5 km out of which 9 km on- shore and 4.5 km off-shore. The final disposal point was identified by the

National Institute of Oceanography (NIO). However, presently, the wastewater is being reportedly discharged only at 600 m inside (with 600 m off-shore separate pipeline) the Sea, instead of 4.5 km due to damage/choking of 4.5 km off-shore pipeline/diffuser system. The 600 m off-shore pipe in use is reportedly having leakages at a number of locations discharging effluent in between High Tide Level (HTL) & Low Tide Level (LTL).

The effluent discharged from Final Pumping Station is not meeting prescribed norms as per CPCB & GPCB monitoring results. It is inferred that the individual industries are not treating the effluent as per standards prescribed by GPCB and letting wastewater without proper treatment into the GIDC drainage system.

There are industrial clusters like GIDC Dahej, (D1,D2,D3, Dahej SEZ Part I and Part II and Vilayat GIDC and SAYKKA GIDC) in Vagra Taluka. There is one CETP (For Dahej D2 and D3, Capacity 40 MLD) under stabilisation, while another one is for Saykha GIDC 40MLD already constructed but not commissioned. Others have no facilities of CETP. As such there is no functional CETP and all discharging the trade effluent either treating or otherwise in drains of GIDC. In view of the reports it can be said that some industries are not treating the trade effluent.

GPCB has till now issued three directions to GIDC under Section-33 A of the Water (P & CP) Act, 1974 dated 30.01.2019, 23.03.2020 and 27.05.2020 for violation and non-compliances viz. discharge of effluent in intertidal zone through 600 m separate off-shore pipeline instead of 4.5 km off-shore pipeline due to choking of pipeline violating CCA condition/CRZ Notification, non-compliance of discharge standards at Final Pumping Station (FPS), heavy sludge deposition at FPS, overflowing of manholes due to choking/leakage problems of GIDC drainage lines, frequent overflowing of effluent from manholes leading to storm water drains/natural drains which ultimately carry effluent to estuary of River Narmada & to the Sea, accumulation of effluent in some areas etc.

As per latest direction issued by GPCB dated 27.05.2020, GIDC has been directed to:

- Submit compliance report of the direction issued on 23.03.2020 and time bound action plan for remediation of choked effluent disposal pipeline,
- Stop discharge of effluent in tidal zone (near the Sea coast)
- Provide sludge removal mechanism and remove heavy sludge deposition in FPS
- Stop overflowing of manholes which is taking place due to choking and leakage problem
- Collect & dispose wastewater accumulated due to leakage & seepage from GIDC drainage line and overflow from drainage manholes

The copy of directions dated 23.03.2020 & 27.05.2020 have been marked to Gujarat Coastal Zone Management Authority (GCZMA) for taking appropriate actions for violation of CRZ Notification by GIDC regarding discharge of effluent into the estuary of Narmada.

GIDC has submitted reply to the GPCB and informed that-

- GIDC commissioned 4.5 km CS pipeline of 1000 mm diameter in 2016-17, due to scaling in the pipeline and diffusers were buried more than 3 meters in the sea bed. Also, it is not possible to repair diffusers and removal of scaling in offshore pipelines. Hence, effluent could not be discharged into the deep sea.
- GIDC has laid two rows of 600 mm diameter MS pipeline up to 600 meters. GIDC has planned to lay a new offshore pipeline with diffusers

for which a consultant has been appointed and estimates are prepared but it will take at least 2.5 years to complete the said work.

- GIDC has attended leakages of pipelines.

From what is stated above it is clear that since 2016 – 2017 the effluent is being discharged just a distance of 600 meters. It is required to be borne in mind that the effluent is of the industries engaged in manufacturing hazardous chemicals or using hazardous chemicals. The industries through GIDC cannot be permitted to discharge the effluent not meeting with the norms just at a distance of about 600 m in the sea instead of 4.50 Kilo Meters as per permission granted.

7. FINDINGS, OBSERVATIONS AND RECOMMENDATIONS

(Please, refer Section wise Detail Report)

SECTION 1
THE ORDER OF THE HON'BLE TRIBUNAL

1. M/s. Yashashvi Rasayan Pvt. Ltd, (hereinafter referred as 'the unit') situated at, Plot No. Z/96/E, SEZ-II, Dahej, Taluka Vagra, District Bharuch, is engaged in manufacturing of varieties of chemicals/acids since 2017 manufacturing (1) 3,6 Di Chloro 2 Methoxy Benzoic Acid 500 MT **or** (2) Di Potassium Salt of 3,6 Di Chloro Salicylic Acid 701.5 MT **or** (3) 2,5 Di Chloro Phenol 510.92 MT **or** (4) 2,5 Di Chloro Aniline 664.75 MT, (5) Nitrosyl Sulfuric Acid and other by-products. The Raw materials used for these items in April, 2020 to 2nd June,2020 and the important raw materials for the products, the unit manufactured is indicated in an Annexure Mark **Annexure 1**. The competent authorities under different Acts granted consent, permission or license to the unit are annexed here with and Mark **Annexure 2.**

2. During the declaration of epidemic COVID-19, in view of the permission granted by the authorities on 25th March, 2020 and 20th April, 2020 the unit operated. On account of an explosion and fire which took place during the noon of 3rd June, 2020 in the premises of the aforesaid unit, about 11 persons died and many sustained injuries. It is also clear that after the incident, there was shutdown of the plant. In view of the incident having taken place, Aryavart Foundation through its President moved the Hon'ble National Green Tribunal by preferring Original Application No. 22/2020 (WZ) and the Hon'ble Tribunal issued certain directions as under: -

"12. Having regard to the facts and circumstances of the present case and in the light of material available on record and without prejudice to further opportunity being given to all concerned, we find it necessary to issue following directions:

a) ***The Company may deposit an amount of Rs. 25 crores, minus the statutory compensation/ex gratia payments already made to the victims, if any, with the District Magistrate, Bharuch within 10 days from today.*** The amount may be disbursed by the District Magistrate by making disbursement plan in the manner already indicated above (Para 6). Disbursement plan may consider safeguards to ensure that amount reaches the beneficiaries and is not misappropriated by any intermediary.

b) We constitute a 6-member Committee comprising:

(i) Justice B.C. Patel, former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court presently stationed at Ahmedabad - Chairman

(ii) Representative of MoEF & CC – Member

(iii) Representative of CPCB – Member

(iv) Head of the Chemical Engineering Department of the IIT Gandhinagar - Member

(v) Representative of NEERI - Member

(vi) Representative of National Institute of Disaster Management, IIPA Campus, New Delhi – Member

The District Magistrate, Bharuch and GPCB will provide logistic support to the Committee to enable their fact-finding and reporting. The Committee will be at liberty to take assistance of such experts, individuals and institutions as may be considered necessary.

SECTION 2

INSPECTION AND EVIDENCE

3. In view of the directions issued by the Hon'ble Tribunal, the 1st meeting of the members of the committee was held at Gandhinagar, on 11th June, 2020. 1) Shri Pratik Bharne, Scientist-E, CPCB, 2) Shri Chinmay Ghoroi, Head of the Chemical Engineering Department, I.I.T. Gandhinagar were present. While 1) Dr K V George, Sr. principal Scientist & and Head APC Division, NEERI, 2) Shri Ashish K Panda, Consultant, Representative of National Institute of Disaster Management, New Delhi and 3) Shri Dinesh Runiwal, Additional Director (Sc-E), on account of prevailing situation were not able to remain present and hence, through videoconferencing they participated. A decision was taken to visit the unit on Tuesday, 16th June, 2020 at 9:30 AM despite the problems being faced.

4. Accordingly, all the Members of the Committee including the Chairman of the Committee visited the unit on the date and time fixed. They were accompanied at the site by the 1). Collector and District Magistrate, Bharuch 2). Superintendent of Police, Bharuch 3). Member Secretary, GPCB 4). Regional Director, CPCB, Vadodara, 5) Sub Divisional Magistrate, Bharuch 6). Regional Officer, GPCB, Bharuch 7). Dy. Director, Directorate of Industrial Safety and Health (DISH), Bharuch 8). Assistant Director, Chemical Department, DISH 9). Police Inspector, Dahej Police Station 10). Officials from Petroleum and Explosives Safety Organization (PESO) and 11) Representative of the units.

5. For public hearing, the District Collector issued a public notice in the daily newspapers published on 20-06-2020 in vernacular in daily 'SANDESH'

'DIVYABHASKAR' and 'GUJART SAMACHAR' widely circulated in the area of the accident as well as in Gujarat, to afford an opportunity to the public for hearing on 29-06-2020 with a view to know the extent of damage to life, human and non-human; public health; and environment – including, water, soil, air; and, steps to be taken for compensation of victims and restitution of the damaged property and environment, and the cost involved.

6. At the time of hearing possibly on account of short of time, sudden death as a result of the explosion, and on account of distance and the circumstances prevailing on account of COVID-19, the persons from the family of the deceased may not have remained present. So far as the persons sustained injuries on account of blast are concerned, none remained present or even on behalf of any injured, none remained present. In all 18 persons appeared to give evidence in view of the Public Notice issued by the District Collector. Their evidence is annexed herewith collectively Mark **Annexure 3**. The unit submitted a statement as on 12th June, 2020 against the payment to be made to the deceased. Only ₹50 lakh were paid. The persons who sustained grievous hurt were paid the sum of ₹3,62,566/- and the persons who sustained injuries other than grievous hurt were paid only the sum of ₹10,01,116/-. Against the total payment of ₹2,67,50,000/- only the sum of ₹63,63,682/- have been paid. Out of the (11) persons who died, 8 persons were from state of Bihar while only 2 persons were from Bharuch District. Out of the 4 persons who sustained grievous hurt only one was from the State of UP and others were Local. The Hon'ble Tribunal in **paragraph 6** of the order observed while directing to make interim payment as under: -

> *"we assess interim compensation for death to be 15 lacs each (taking into account multiplier of around 16 and loss of earning of about one lac a year, taking the minimum wage, apart from conventional sums), for grievous injury Rs. 5 lac per person, for other injuries of persons hospitalized Rs. 2.5 lac per person and for displacement at Rs. 25000/- per person. The company may make an interim deposit of Rs. 25 Crores excluding the deposit/payment already made in pursuance of order of the GPCB or otherwise or under the Workmen's Compensation Act, 1923 or*

any other statutory provisions or ex gratia in relation to the present incident. Disbursement may be made by preparing an appropriate plan by the District Magistrate in consultation with the District Legal Service Authority, Bharuch to be overseen by the Member Secretary, State Legal Service Authority. The amount may be deposited within 10 days from today."

7. Therefore, by way of an interim order an amount as directed was required to be deposited and disbursed. The amount as directed has not been deposited till the date of evidence i.e. 29th June,2020. The amount required to be paid under the provisions contained in the Workmen Compensation Act or under the scheme of GPA or Ex Gratia amount or the benefit available under any other Scheme or Act is different. However, for an interim measure to provide assistance by way of interim relief the amount is to be deposited as ordered by the Hon'ble Tribunal, so that the Collector may disburse the amount to the heir of deceased person who died in an accident or to a person who sustained grievous hurt or hurt. The statement supplied by the unit indicates some disbursement of the amount under the head full and final settlement, total compensation amount (WC. GPA. & Ex Gratia), however, there is nothing to show what amount or what part of amount is paid in view of the directions. Only 4 persons according to the unit are shown to have sustained grievous hurt but nothing is paid. According to the unit in all 39 persons were treated for injuries and some were discharged within 2/3 days while 9 were in the hospital under treatment. In some cases, amount for treatment is indicated but what amount is paid is not shown. Some cases are under process. Thus, there is nothing to show that the amount has been paid as per the order of the Hon'ble Tribunal. The said statements are annexed herewith and Mark **Annexure 4**. However as per the latest report of the Collector the amount paid is referred in para **82**.

SECTION 3

STORAGE, MANUFACTURE, APPLICABLE PROVISION AND SAFETY REPORT

8. A company known as Safe Process Engineering Pvt Ltd, having its office at Western Business Park, Vesu, Surat with a team of its engineers visited the unit and after inspection of the unit submitted Safety Audit Report of the unit on 14th March, 2020. Which is in detail.

9. The unit has 11 underground tanks for storage of Methanol, recovered, Xylene and Diesel. The unit has 14 tanks on ground to store Sulphuric acid, Sodium hydroxide, Potassium hydroxide, Nitric Acid, O.D.C.B., D.C.N.B., Dichloro Aniline, Dimethyl Sulphate, Sulphur dioxide, Carbon Dioxide (Gas). It has a hydrogen bank, two-storey hydrogen cylinders on vehicles. There are different methods for the product produced by the unit.

10. The manufacturing process of this unit falls under item No. 17 and 18 of the First schedule of the Factories Act, 1948 and the nature of the manufacturing process falls under section 2 (cb) of the said act. The unit is engaged in process which is "Hazardous Process". Provisions contained in Chapter 4- A of the Factories Act, 1948 and Rules 68-K to 68-Y of the Gujarat Factories Rules, 1963 would apply. In view of certain chemicals used, Rule 68-J of the Gujarat factories Rules 1963 will be attracted and in view of this also the unit is using" Hazardous Chemicals". The unit is engaged in hazardous process listed at serial No. 17, 80 and 29 of the 1st schedule of the Factories Act, 1948 and therefore, not only the manufacturing process is required to be carried out strictly in a scientific method, but is also required to observe certain norms very strictly as prescribed by the authorities even while receiving Hazardous Chemicals. The unit is thus classified as a MAH (Major Accident Hazard) Installation. In view of the use of various chemicals, Schedule 12 and 19 of

Rule 102 of the Gujarat Factories Rules, 1963 will apply and the unit is required to provide, housekeeping, prohibition on the use of food at workplace, authorised entry, examination of the instruments and safety devices, facility for isolation, protective equipment, test, examination and repair of plant equipment with permit for entry into or work in confined spaces and PTW system and all the requirement for prevention of fire and explosion as applicable. In the activities being undertaken in the unit (Welding/cutting Operation with the use of LPG/Acetylene/Argon), the Rule 102 of the Gujarat Factories Rules, 1963 is required to be complied with. The provisions contained in the aforesaid Act and Rules, including sections 28, 29, 30 and 31 and Rules 58, 59, 60 and 61 being applicable, the unit has to strictly follow all the provisions and mandatory Forms No. 9,10 and 11 has to be maintained.

11. The Chemical Accidents (EPPR) Rules 1996 are applicable in view of the quantities of the hazardous chemicals stored more than the threshold quantities indicated in the Rules. In view of this, the unit is classified as MAH installation units and should become a member of the Local Crisis Group and District Crisis Group of Off-site Emergency Plan made for the local area and the District area.

12. In view of the boiler being used by the unit, the provisions contained in the Boilers Act, 1923 and the Gujarat Boilers Rules, 1966 are applicable. In view of the use of hazardous chemicals being used by the unit, when the hazardous chemicals brought through tankers, the unit is required to see that Rules 129 to 137 of the Motor Vehicle Rules, 1989 are complied with. There is a mandatory provision to display the prescribed class of labels for the chemical, techno graph on motor vehicle, use of spark arrester etc should be complied with. The unit has to see that the tankers with requisite markings are allowed to enter the unit premises.

13. The provisions contained in the Petroleum Act, 1934 and the Petroleum Rules, 2002 are applicable to the unit as the unit is storing in bulk Petroleum Class A and Petroleum Class B in bulk. In view of the use and storage of Carbon Dioxide, the Static and Mobile Pressure Vessel (unfired) Rules are also made applicable to the unit. As per the report, the unit is using Sulphur dioxide, a toxic gas, the unit is also governed under the Gas Cylinder Rules, 2016. For storage and use of any chemical or gas filled in cylinder, the unit must have license from appropriate authority for the use and storage of the cylinders. In view of Hazardous material being used by the unit, the unit is also governed by the provisions contained in the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989.

FOR COMPLIANCE IN VIEW OF SAFETY REPORT

14. In the safety report for the safety release valves, unit is asked to have a tag with the information such as SR V ID. Set pressure, Test date, Due date. So far as the liquid tank farm and PESO area are concerned, the report indicates that the unloading hoses were not tagged with the names of the chemicals and the unit was asked to use the hoses with a label showing the name of a chemical. It also recommended to provide proper drainage at the safety shower in this area. In the laboratory area the PPE metrics was not available for different activities performed in the laboratory and handling of various chemicals. At gas cylinder station area normal tools and spanners were being used falsely and installation job and ordinary lighting fixture and switchboard was installed inside the gas cylinder station area. For these, it has been pointed out to prepare proper PPE metrics for handling various chemicals and different activities performed on various machine and instruments in the laboratory, only non-sparking tools and spanners to be used for gas cylinders installation job and flameproof lighting fixture and switchboard be installed the gas cylinder station area.

15. In the canteen area as the LPG cylinder was laid on the ground floor in horizontal position instead of vertical position, the unit was asked to give training to the canteen staff for safe handling of LPG cylinder. In the plan area colour code of pipelines was absent. In the SO_2 storage, there were empty and filled Tonners. In all there are 118 observations and recommendations. it seems that there is lack of proper supervision for maintaining the unit in strict compliance.

16. About tanks storage vessel area, it is reported that flameproof fittings are provided. It is also stated that the storage vessels are bunded/dyked and the capacity of the same is 110%. The vessels have been isolated through valves and fitted with remotely controlled isolation valves. The vessels are provided with emergency went, relief valve, busting disc, level indicator pressure gauge and overflow line. It is also stated that the vessels are provided with alarms for high-level, high temperature and high pressure. There are standby empty tanks provided for emptying in emergency. So far as the on-site gas cylinder storage area is concerned for the storage of Hydrogen and $SO_{2'}$ *it is reported that weathered licences were available for storing these cylinders.*

17. So far as the tank farm is concerned, a drawing is placed in the report along with the distance between the different tanks. The same is annexed herewith and Mark **Annexure 5**, The row of 7 tanks in front and 7 tanks behind that, in all 14. Between the tanks of Di Methyl Sulphate and Nitric Acid there was only one tank. *If the Nitric acid would have been stored away the eventuality could have been avoided. It was known that the Nitric acid and DMS are incompatible and therefore, the authorities i.e. DISH, granting permission for tank farm ought to have realised and should not to have allowed storage at the same place of incompatible Acids.*

18. *From the nature of the safety audit report i.e. discrepancy in dates, absence of seal of the company, report submitted within a one day, multiple/duplicate documents, absence of continuity of pagination warrants a caution.*

SECTION 4

MAJOR ACCIDENT REPORT AND OTHER REPORTS

19. So far as the incident is concerned, the Deputy Director DISH made an order under section 40 (2) of the Factory Act, 1946 on 3rd June, 2020 indicating about his visit to the site with other officers and pointing out that 6 dead bodies were found in the unit itself in about 52 employees suffered due to injury. The injured were shifted to different hospitals as indicated in the report. The report is in detail and the occupier/factory manager has been prohibited to use any plant, place of the factory premises for manufacturing process until completion of the corrective actions. The report is annexed here with Mark **Annexure 6**. As a matter of fact, there is no question of taking corrective action and strengthening the machinery / plant as such an order is inconsonance with subsequent order made on 10th June and the orders made by other authorities including GPCB. There is a Major Accident Report about the accident having taken place on 3rd June,2020 at about 12:10 hours. The report indicates that prima facie on account of mishandling of chemicals in storage tank farm the incident took place. Major Accident Report dated 9th June, 2020 submitted by the unit as per schedule VI under Rule5 (1) of MSIHC Rules is annexed with this report and is marked as **Annexure 7**. However, it was not submitted within prescribed time of 48 hrs. It appears that after receipt of this report the Deputy Director, Industrial Safety and Health made an order on 10th June, 2020 directing the occupier/factory manager under section 9 (F) of the Factories Act to keep the situation in the factory as existing. The said order is annexed herewith Mark **Annexure 8**. The Major Accident Report issued by the GPCB dated 3rd June and the order of

closure of the unit dated 4th June, 2020 made by the GPCB are annexed here with. The GPCB also filed a complaint in the court of competent jurisdiction for the offences, punishable under section 7, 15, 16 and 19 of the Environment Protection Act 1986. The offences being non-cognizable, the complaint was required to be filed before the court of competent jurisdiction. The copy of the Major Accident Report, closure order and the complaint filed by the officer of the GPCB are annexed here with Mark **Annexure 9**.

20. After the incident, Regional office staff led by Shri F. M. Modi (GPCB) reached the place within a period of one hour, 1) Sub Divisional Magistrate, 2) Deputy Superintendent of Police, Inspector of Police and his team, 3) Officers of DISH, 4) Officials of GIDC, 5) Officials of Dahej Industries Association, 6) Officials of Vilayat Industries Association, 7) Officials of SEZ and 8) Mamlatdar, Vagra were present at the site.

21. So far as the environmental issue is concerned, it is stated that they Heavy Volatile Organic Compounds (VOC) emission in prevailing wind direction (SE to NW) towards M/S LNG Petronet Ltd, Hindalco industries and Adani Petronet Port Ltd was noticed. There was generation of contaminated water during firefighting operation. The Gujarat Pollution Control Board, (hereinafter referred as "the GPCB") monitored Ambient Air Quality by Respirable Dust Sampler (RDS) and also VOC by Handy VOC meter. It also collected sample of contaminated water. The reports in this behalf are annexed herewith collectively and marked as **Annexure 10**. On information about the air quality and chances of disaster on account of storage of hydrogen, SO_2 cylinders and solvent storage nearby was conveyed to the District Administration, the process of evacuation was initiated. District authorities evacuated around 4800 people from nearby two villages (village Luvara and Lakhigam) for precautionary measures. Later on, Mamlatdar, Vagra addressed to the Collector along with the list of the persons intimating that from village luvara 1648 and from village Lakhigam 1593 persons, totalling to 3241 persons were shifted for their

safety on account of apprehended danger. The said list is annexed herewith collectively marked **Annexure 11.**

22. (1) The Report indicates the chemicals involved in the incident were such as Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric Acid, Caustic Potash. (2) There were hydrogen cylinders mounted on the trailers near incident site. There was burning of tyres of the trailers however, there was no impact on the hydrogen cylinders on account of timely action and swiftly control of a fire, (3) Nearby storage: methanol, Xylene and DiCaMba were stored however, the same were not affected on account of fire. According to the report the fire was completely extinguished, smoke emission almost stopped and the situation was under control at about 16:15 hours.

DELAYED F.I.R. AND REPORT TO THE COLLECTOR

23. In charge PI Vipulbhai Laxmanbhai Gagia lodged First Information Report on 11th June, 2020. The cognizable offence was committed and the police reached the place soon after the occurrence however, police did not think it proper to record the information of an offence having been committed. Even the officers namely Shri N D Waghela, working as Deputy Director, Industrial Safety and Health, (DISH) Bharuch and Shri S P Pathak, Assistant Director, Industrial Safety and Health, (DISH) recorded the statements of Shri Mahesh Jivanbhai Gulchar, working as an operator in the unit and Shri Atal Bihari Rajendra Mandal on 6th June, 2020. From the statements it appears that Shri Atal Bihari was concerned with the connection of tankers hosepipes to the tanks in the tank farm. The report is submitted to the District Collector, Bharuch on 10th June, 2020 which is referred in Section 7 in details. The investigating officer was also supplied with the copy of this report and it appears that after the receipt of this Report, the police recorded FIR. As a matter-of-fact as the cognizable offence was

committed, the police ought to have recorded the Information as they were present at the scene of occurrence and ought to have commenced the investigation. Why delay is caused is difficult to understand?

SECTION 5

THE PROCEDURE FOR UNLOADING THE TANKER

24. There is sufficient material on record to conclude that on 2nd June, 2020 the two tankers, one containing Nitric Acid and the other Di Methyl Sulphate (hereinafter referred as 'the DMS') entered the premises for delivery of the said chemicals.

> (As per the procedure followed, the arrival of material is to be first recorded in the inward register of Yashashvi Rasayan Pvt Ltd, (hereinafter referred as "the unit"). The tax invoice issued by Industrial Solvent & Chemicals Pvt Ltd, the supplier of **DMS** (24.9 MT/24980 Kgs/19.03 KL) dated 01-06-20 with the stamp of Dahej SEZ Ltd, Part II indicates the tanker having checked and passed through check post at 18:00 PM on 01-06-20. There is an entry no 504 in the inward register maintained by the unit indicating that the tanker No GJ 16 AV 1462 entered the Unit on 02-06-20 at about 10:45 AM. The entry is recorded in the register mentioning the Inward No., Date, SEZ inward No., & Date, Description of Material, Quantity/Weight, Bill No./Challan No. & Date, Name & Address of Supplier, Vehicle No, Delivery by, In Time, Out Time, Sign of Security Staff/Officer and remarks. The next entry is for the tax invoice issued by Sunshine Products, the supplier of **Nitric Acid** (18.880 MT/14.06 KL) dated 01-06-20 with the stamp of Dahej SEZ Ltd, Part II indicates that the tanker was checked and passed through check post at 10:07 AM on 01-06-20. There is an entry no 505 in the inward register maintained by the unit indicating that the tanker No GJ 06 ZZ 5876 entered the Unit on 02-06-20 at about 11:15 AM. There is next entry recorded on 2nd June, 2020 for the tanker containing 'Con. Nitric Acid (CNA 98%)' The xerox copy of the relevant page of register for the entry of tankers and details of invoices etc, are annexed here with Mark **Annexure 12.**

In the register no date is mentioned for SEZ invoice. The column 'Deliver By' is also not filled in. When the tanker leaves the unit, in the column of

Out Time, time is not recorded. This assumes importance as important document known as "TANKER UNLOADING CHECKLIST FOR RAW MATERIAL" (hereinafter referred as 'the Checklist') is not submitted by the unit.

25. As per the Government Guidelines, Industries were permitted to operate with 50% work force during COVID-19 lock down generally across the country. (Notice/Notification Permitting with 50% of the staff is at **Annexure 13**) Lots of Migrant Labourers have gone back to their Native State during the lock down. The question is whether the unit was being operating with local unskilled labourers who might not be aware about the functioning of plants dealing with hazards chemicals? Where persons are required to deal with hazardous chemicals, it is absolutely necessary that person should have at least ITI certificate for his efficiency in dealing with the subject. If he's a graduate with chemistry the question does the arise. In either situation the person would be competent to deal with hazardous chemicals. It does not transpire from the statements of the operators that they were qualified to operate as none said that he is either ITI AOCP (Attendant Operator Chemical Plant) or Diploma holder or Graduate with Chemistry.

26. After completing the formalities of checking the invoice and other relevant records, the chemical received is tested and is recorded in a register known as "Titration Record Register". As per the register Nitric Acid sample was tested at 11:50 AM on 2nd June, 2020, however, DMS is not recorded in the titration register as and same is tested by gas chromatography. The report of gas chromatography indicates that the material was received for testing on 2nd June, 2020 at 12.05.41 hours. (Xerox copies of test record are at **Annexure 14** collectively)

27. The entry and test records are made available. However, all other relevant record kept in the office, according to the principal witness of the unit,

permission is sought for removal of debris from the competent authority in view of the acidic feed. Sulphur dioxide cylinders are lying under the debris and therefore, without the aid of the authority and the experts already consulted in the subject matter, it is difficult to remove the debris. The chemicals are lying in the reactor. Only after removal of all these dangerous materials, it will be possible to enter the office premises to give the feedback on the CCTV footage and other documentary evidence.

28. The Chemicals were required to be unloaded from the tankers. Apart from the entry in the register and test report, the process of steps followed is documented in the checklist with tanker number, material, reporting time and date. *In all more than 40 checklist items are there which are required to be recorded/checked by the person concerned. Security supervisor, the person checking the documents, chemist, person in charge of the store, plant operator, shift engineer, head of the Department, fire officer/executive and the plant operator are required to sign. The plant operator and shift in charge are again required to sign in token of completing procedure after unloading the tanker. It is thereafter to be filled by the commercial department and again by the security department at the time when the tanker is leaving the place. Thus, it is not on arrival of the tanker and with the test the same is required to be unloaded.*

29. Earlier on 28th May, 2020 the tanker of Nitric Acid was unloaded and the Xerox copy of the checklist is made available. (the xerox copy is produced at **Annexure 15**) The security department has not merely tick marked the entries but after verifying the details, the same are recorded in the form. Security department has written the name of the driver, his driving licence number, name of the transporter. he checked whether seal wires/sealed bottles of the tankers were intact or not and whether the driver was authorised to transport hazardous material or not. Whether Mobile, Tobacco, Cigar, Match Box, Stove, Kerosene have been collected at the gate or not after verifying. The vehicle moving with hazardous material, the spark arrester, the condition of the tanker such as body/tyre,

availability of extinguisher in the tanker, the tanker is leaky or in damaged condition, TREM CARD is available with the documents and the weight were checked and noted. After completion of this checklist, the time of inspection and when the truck left the gate is mentioned. The quality assurance department checked everything as indicated in the checklist and to put the time of arrival and time of approval of the sample. The commercial department thereafter giving all the necessary details with the time of arrival of the tanker and the time when it was sent for unloading is mentioned. Thereafter the authorised operator checked at least 10 items and filled in certain data. He again verified the tanker number and that matches with the slip, Operator also checked and mentioned whether sufficient space was available in the tank to accommodate the quantity in the tanker, other utilities such as water, steam, nitrogen and instrument air etc, were available or not. He verified that ignition keys have been deposited by the driver to the shift in charge. He mentioned tank number to which tanker unloaded the chemical with the name of the tank, checked its hose connection and on finding OK referred the pump number for unloading. He checked initial level of tank and thereafter the same was signed by the Plant Operator, Shift in Charge and the Head of the Department. Again, the fireman personally checked items mentioned therein and thereafter signed the same. The plant operator again signed as required on completion of unloading after checking 10 items with the time at which the tanker was unloaded completely. This is also acknowledged by the shift in charge with his signature. The commercial department again weighed the tanker and noted the difference between the invoice, weighment of the truck before unloading and after unloading along with the time of arrival of the tanker after unloading and departure after weighment towards gate. Again, the security officer signed the same checklist after verifying the weighment and noted the time and date. Thus, a strict procedure is required to be followed while unloading hazardous chemical. *The checklist which has been given for Nitric Acid unloaded on 28th May, 2020 duly filled in and signed by all the persons reveal that at 12:10 PM the procedure of unloading commenced and was completed at 8:45 AM on the next date i.e. 29th May, 2020.* Twelve persons are required to sign and at one place

and where most important details are to be filled in and checked, three persons namely the Plant Operator, Shift in Charge, and the Head of the Department are required to sign and after completing unloading on checking 10 items, the Plant Operator and Shift in Charge are required to sign.

PICTOGRAM AND NAME OF THE CHEMICAL DISPLAYED ON A TANKER

30. At this juncture it would be also relevant to refer the provisions contained in Rule 134 the Central Motor Vehicles Rules, 1989 which mandates the tanker/carrier to display in a very specific manner the name of the hazardous chemical, pictogram and other relevant aspects.

> 134. Emergency information panel.—(1) Every goods carriage used for transporting any dangerous or hazardous goods shall be legibly and conspicuously marked with an emergency information panel in each of the three places indicated in the Table below so that the *emergency information panel faces to each side of the carriage and to its rear* and such panel shall contain the following information, namely:—
>
> (ii) *the correct technical name of the dangerous or hazardous* goods in letters not less than 50 millimetres high; (I) the United Nations class number for the dangerous or hazardous goods as given in Column 1, Table 1 appended with rule 137, in numerals not less than 100 millimetres high;
>
> (iii) the class label of the dangerous or hazardous goods of the size of not less than 250 millimetres square;
>
> (iv) xxxxxxxx
>
> (2) *The information contained in sub-rule (1) shall also be displayed on the vehicle by means of a sticker relating to the particular dangerous or hazardous goods carried* in that particular trip.]
>
> (3) *Every class label and emergency information panel shall be marked on the goods carriage and shall be kept free and clean from obstructions at all times.*

31. In case a tanker is carrying NITRIC ACID, which is corrosive and oxidizing, following information is required to be painted both the side and back of the tanker, according to the size prescribed under the Motor Vehicle Rules,1989 referred above.



On the tank where Nitric Acid is stored, with white ink **NITRIC ACID** -**TAG NO, CAPICITY** and number of the **TANK** is required to be mentioned. Just an example, Nitric Acid was unloaded on 28-05-2020 in the unit. Tank No, mentioned is ST-5103A and the Tank name is mentioned $HN0_3$.

32. DMS is flammable, toxic and contact hazard. the pictogram with other details painted on three sides of the tanker, on both the side and back of the tanker was as under.



Thus, reading the pictogram on the tanker and the name of the chemical on tank it was easy to identify even for a person not conversant with the work. The names of chemicals written on tankers as well as tank with numbers there was no question of not identifying the correct tank to be connected. *Witness admitted that on both the tanks names of chemicals were written and were legible.*

What is indicated above is the procedure required to be followed by the unit staff while unloading. How the hazardous chemicals were unloaded on 2nd June,2020 is to be seen?

SECTION 6

EVIDENCE COLLECTED BY DISH ON REPORTING OF VEHICLES CONTAINING DMS AND NITRIC ACID AND UNLOADING

33. DISH recorded the statements of the persons working in the unit and submitted the report to the District Collector dated 10.06.2020. The statements of the persons when translated in English read as under: - (Not exactly translated and only relevant portion reproduced)

STATEMENTS OF 3 WITNESSES

1. Shri Atal Bihari (translated copy of his statement in English supplied by DISH is annexed herewith Mark **Annexure 16**) joined his duties before about four months as SO_2 operator near the Tank Farm Area and on 02-06-2020 at about 07.00 A.M. joined the duties. On 02.06.2020 at about 12.00 noon, Tank Farm Operator Shri Mahehbhai Jivanbhai Galchar (hereinafter referred as 'Shri Galchar') while leaving for H R office asked him to connect the two tankers with two tanks i.e. one of Nitric Acid and the other of DMS and asked to unload DMS and Nitric Acid. At about 12:30 SO_2 operator, Shri Atal Bihari joined both the tankers through hosepipes with the storage tanks and thereafter he switched on the pumps to unload the chemicals. At the time of transfer in the DMS storage tank, there was 25 tons of the DMS in the tanker of the DMS and, 18 tons of Nitric Acid in the Nitric Acid tanker. The storage capacity of DMS storage tank was 60 kilo litters (KL) and capacity of storage tank of Nitric Acid was 20 kilo litters (KL). Shri Atal Bihari commenced the unloading from both the tankers by about 12:30 in view of the instructions given by Shri Galchar orally to connect the tankers. Shri Atal Bihari further stated that at the time of unloading DMS tanker, it contained 25 tons DMS and the tanker of the Nitric Acid contained 18 tons of Nitric Acid. Unloading of DMS and Nitric Acid continued for about two hours, thereafter Shri Galchar, returned from the H R office on completion of his work to tank farm area. At that time, after checking the papers, Shri Galchar realized that by mistake the hosepipe of a tanker containing DMS has been connected to the tank of Nitric Acid and the hosepipe of Nitric Acid tanker is connected with the tank of DMS. Before Shri Galchar realized this mistake, DMS was already

unloaded in the Nitric Acid tank. Looking at the tanker in view of name and other details mentioned and looking at the tank one would realise that there is a mistake without looking at the papers. From where he brought the papers is not conveyed. Immediately the pumps were switched off and the hosepipes were disconnected. However, some acid remained in the tanker of Nitric Acid. He further stated that the material from DMS tanker unloaded in the tank of Nitric Acid tank, was transferred to the other tank used for storage of Nitric Acid. (The story of unloading is not stated by Shri Galchar) Nitric Acid unloaded in the tank of DMS remained as it was. After the chemicals were unloaded (*as if instead of tea, coffee was mixed and without taking any serious note*), Shri Atal Bihari left for his home as his shift was over. On the next day at 07:00 A.M. he reached the Unit to attend the duties. At that time in the storage tank area senior officials of the Company were trying to unload the material from the tank in a drum by use of hosepipe. Meanwhile at about 12 Noon there was an explosion. Thereafter, he moved from the place in a vehicle of a Company and went to his home. Looking to the nature of explosion silently moving away is doubtful *(There is no statement recorded by the officials by the DISH to find out whether the officials of the unit commenced the work of unloading the material from the tank at about 7 or 7:30 AM on 3rd June, 2020 as suggested by this witness. The statements of the officers are not recorded or if recorded, the same are not placed with other record.)*

2. There is a statement of Shri Galchar recorded by the officers of the DISH on 06.06.2020. (translated copy of his statement in English supplied by DISH is annexed herewith Mark **Annexure 17**) According to the statement he was working since about nine (9) months as Liquid Storage Tank Farm Area Operator. On 02.06.2020, at about 07.00 a.m. he joined duties. At about 12.00 noon for his work he had been to HR Office. After completing his work within about two and half hour he returned to liquid storage farm area where he saw the work of unloading of chemicals namely, the Nitric Acid and the DMS from tankers to two tanks. *In his absence, as per instructions of Shift in charge who sits in the D.C.S. Room, Shri Atal Bihari connected the tankers. (Shri Atal Bihari states that as per instructions of Shri Gulchar he unloaded the tankers but Shri Gulchar does not say about such instructions however, he says that as the shift in charge instructed Shri Atal Bihari unloaded the tankers)* He further stated that all of us are required to work as per the Instructions of shift in charge. (It is required to be noted that there is no statement recorded by DISH of Shift In charge.) After about one and half hour or two hours, on his return when he looked at the connections, he

realized that the Nitric Acid tanker is connected with the DMS tank and the DMS tanker is connected with the Nitric Acid tank. Therefore, he immediately switched off the pumps for transfer. The production in charge Shri Bharat Aggrawal was conveyed immediately in person in DCS office. He and other senior officials came to the tank farm area and they were thinking to transfer the material. He was not aware that after the transfer of chemical wrongly any chemical or neutralizing agent was added to see that there is no dangerous chemical reaction on account of mixing. After the shift Changed. He left for home and he had no duty on the next day. However, at his residence he came to know about the explosion having taken place in the unit.

3. There is nothing to indicate that the officers of DISH questioned any officials of the unit who were well qualified and had experience in the Chemical Industry. The officers of the DISH have not tried to verify the factual position by proper interrogation or by putting proper and essential questions to elicit the correct facts to the persons who appeared to have played any role or who did not discharge their duties which were imposed upon him or them. He ought to have questioned all persons required to sign the checklist, the drivers of the tanker and the other tankers which were there for unloading other material.

4. After 15 days from the incident, 8 days after recording the statements of the aforesaid two persons and after submitting the report to the Collector on 10th June, 2020 the officers of the DISH have recorded the statement of Shri G N Patel who was working as DCS operator. (translated copy of his statement in English supplied by DISH is annexed herewith Mark **Annexure 18**. He stated that while working as an operator in the control room, noticed at about noon that the level of Nitric Acid in the day tank of Nitrosyl Sulphuric Acid was low in the panel. Thereupon he called Tank Farm Operator Shri Gulchar on telephone and conveyed him that tanker number GJ 6-ZZ-5876 of Nitric Acid was checked for quality control be unloaded in the Nitric Acid storage tank No. 08 and 2nd tanker number GJ 16-AV-1462 of DMS checked by quality control department be unloaded in DMS storage tank No. 05. *(Shri Gulchar does not say but on the contrary say that Shri Atal Bihari was informed by the shift in charge to unload)* Shri Gulchar had gone from tank farm to HR office for his personal work at about 12 noon after giving instructions to Shri Atal Bihari for unloading Nitric Acid tanker in Nitric acid storage tank and DMS in DMS storage tank. On 2nd June, 2020 at about 12:30 PM said Shri Atal Bihari connected both the tankers with storage tanks by using hosepipes and immediately switched on the pumps. However, he connected Nitric Acid tanker to

the DMS storage tank No. 05 with hosepipe and DMS tanker to Nitric Acid storage tank No. 08. Shri Gulchar after completion of his personal work from HR office returned and he came to know about the mistakes. When he saw the connections, he realised the mistakes. During this time 18.8 MT of Nitric Acid was unloaded in the DMS storage tank No. 5 and about 22MT of DMS was unloaded in the Nitric Acid storage tank No. 8. He further stated that about 7.5 MT was already existing in DMS storage tank as per DCS records. With the unloading of 22MT of DMS the total volume became 22.9 ton as some material was there in tank No. 08. He has further stated that he was informed on telephone by Mr Gulchar about the mistake. This witness immediately informed all senior officers who were present. He along with senior officers Shri Thumar, Shri Miteshbhai Patel, Shri Bharatbhai Agrawal, Shri Yunus Khaliwal-DGM Safety etc, assembled at 3 PM at the tank farm and discussed their technical opinions and decided to transfer by pump about 26.3 MT of mixtures of DMS and Nitric Acid from tank No. 05 to Nitric Acid storage tank No. 09 in which dead volume 0.9 MT of Nitric acid was already existing.*(the capacity of Nitric Acid tank is 20 KL and therefore, no one would take the risk of transferring the entire quantity of 26.3 MT in a tank where there was already storage of 0.9 MT of Nitric Acid.)* In other tank mixture of 22.9 MT was not disturbed. On completion of shift time, he went home. The next day in the afternoon he got information from a friend on telephone about the explosion.

Using this data AFTER transferring from Tank 5 to Tank 9								
Tank	**Designated**	**Designed**	**Density**	**Content**	**Material**	**Remaining**	**Fill**	
Number	**Tank**	**Vol (L)**	**kg/L**	**MT**	**Vol (L)**	**Space (L)**	**level (%)**	
4	DMS	60000	1.33	*0*	0	60000	0.0	
5	DMS	60000	1.45	*0*	0	60000	0.0	
8	HNO_3	**20000**	1.50	*30.9*	**20600**	**-600**	**103.0**	**Overflow**
9	HNO_3	**20000**	1.45	31.5	**21724**	**-1724**	**108.6**	**Overflow**

In view of the above table prepared by expert member it is not possible

to believe the story of the unit.

STORY BEFORE THE POLICE BY DISH

34. The report was submitted by the officials of DISH to the Collector on 10th June,2020 and the copy of the same was handed over to the investigating officer who has recorded the contents of the letter. On reading the contents of the letter which were reproduced by the police officer in the FIR, it was difficult to accept the case as suggested in the report considering the quantity of chemicals which were stored in the tanks and the quantity of chemicals unloaded in the tanks. The relevant part of the report would convey the meaning in English as under: -" …. *SO_2 operator Shri Atal Bihar, after connecting the hosepipes to unload the chemicals switched on the two separate pumps for unloading and at that time in the storage tank of DMS, 25-ton DMS and in the Nitric Acid storage tank, 18 tons Nitric acid were stored."* (copy of the FIR in vernacular is annexed herewith Mark **Annexure 19**)

EXPLAINATION

35. The officer gave an explanation that in the original letter addressed to the Collector on 10.06.2020, the mistake was committed in conveying the information and subsequently, there were corrections in the letter. Originally in the letter, it was mentioned *"in the DMS storage tank, 25 tones DMS and in Nitric Acid storage tank, 18 tones Nitric Acid remain stored"*. At two places in the same sentence the word ~~**storage**~~ is scratched but which can be read. In the word Tank, letter R (in gujarati ર) is added so as to read Tanker at both the places. The words 'in storage tank' is changed to 'tanker' by scratching the word ~~**storage**~~ and adding letter R (in gujarati ર) to the ward 'tank' (in gujarati ટેન્ક). In the word tank 'ટેન્ક' letter "ર", is added so to read tanker ટેન્કર. However, the words "storage was

lying" have remained as they were which would convey that "In the storage tank acid was stored or the in the acid tank storage remained". The copy of the report submitted to the Collector on 10th June,2020 is annexed herewith Mark **Annexure 20**. This makes it clear that large quantity of acid was in both the tanks. If the chemicals indicated in the letter was stored in the respective tanks than it could not have been possible to unload the quantity suggested. It was made clear that the officer realised when the officer was called for an explanation and the changes were made thereafter in the letter. *If the persons who are required to look after the safety and security of the people at large are acting negligently in this manner and are making corrections in the document it becomes very difficult to rely on their function or about their words.*

EVALUATION OF EVIDENCE

36. Whether the version given by the Tank Farm Area Operator Shri Galchar, SO_2 Operator Shri Atal Bihari, and G. N. Patel DCS operator can be accepted?

A. It is the case of Shri Atal Bihari, who connected the tankers with the tanks, that he was asked by Tank Farm Operator Shri Galchar to connect the tanks. However, Shri Galchar in his statement did not say at all about the instructions given by him to Shri Atal Bihari to connect the tankers with the tanks to unload the chemicals. How Shri Galchar could have stated that during his absence, shift in charge who sits in the D.C.S. Room instructed Shri Atal Bihari to connect the tankers? The DISH has not recorded the statement of the shift in charge, who sits in D.C.S. room. Therefore, it becomes clear that the version is not acceptable about instruction being given to connect the tankers with the tanks.

B. DMS tanker, contained 25 tons DMS and the tanker of the Nitric Acid contained 18 tons of Nitric Acid. These people want others to believe that 25-ton DMS was completely unloaded but 18 ton of Nitric Acid could not be unloaded completely by that time.

C. Shri Galchar did not say about his leave/absent before sometime and that Shri Atal Bihari was given a charge of the Tank Farm Area. To find out the

truth on this aspect no exercise is undertaken by the officers of the DISH. When person enters the premises, he has to record the time of his arrival with date and if this register would have been checked by the officials of the DISH, they would have come to know about the truth.

D. Shri Atal Bihari came out with the weighment of tankers, at the time of unloading DMS tanker contained 25 tons DMS and the tanker of the Nitric Acid contained 18 tons of Nitric Acid. *This can be said only if the documents were seen by the person. If he would have seen the papers only then he would have known the nature of the material contained in each tanker with the weight of the chemical. Papers were to be taken from both the drivers of the tankers for verification and other details were required to be noted. On the tanks of DMS and Nitric Acid, the names of the Chemicals were written very clearly and before about five days he claims that he also worked as a Tank Farm Operator. In this situation it is difficult to accept that he would not have noticed the writings along with the pictograms on the tankers and the writing on the tanks. Unloading commenced simultaneously as claimed and the DISH has accepted that 25 tons of DMS was completely unloaded and the Nitric Acid weighing 18 tons was not completely unloaded. (in the report this aspect is referred).*

E. *The version given by these 2 operators with regard to joining the unit in the morning and leaving is also required to be considered. Both came to the unit at 7 AM. Shri Atal Bihari stated that soon after the disconnection of the tankers with the tanks, material loaded in the tank of DMS from the tanker of Nitric Acid, the process of unloading the chemical from the tank DMS commenced for transfer of about 18 ton Nitric Acid and 7.5 ton about DMS which was in the tank before unloading.(25 ton DMS+7.5 ton Nitric Acid= 32.5 MT) and when that work was in process left the unit as shift time was over. This version of unloading the chemical as stated is not supported by Tank Farm Area Operator Shri Galchar. Not only that but looking to the quantity suggested it could not have been transferred. Both would have left after the shift time being over however, Shri Galchar went to the office, met the senior officials and came to the spot with them. On all important aspects both are not corroborating each other and therefore, there version is highly suspicious and becomes an acceptable.*

F. As a statement of Shri Patel has not been recorded soon after the occurrence, it raises doubts about his version and it appears to cover the gaps in the evidence of other witnesses, the statement of this witness is recorded after much delay. He was not present in the tank farm area and therefore, what happened in the tank farm was not known to him. He was not a witness to the incident of connecting the tankers or removal of the connections. As he was not present in the tank farm area, neither he saw

both the operators nor heard them from the tank farm area. He is trying to assist the wrong doers by saying which has not been said by other witnesses. He was required to be questioned properly.

G. Shri Gulcher did not say that he received a message on telephone to unload the Nitric Acid and DMS from particular tanker numbers. In fact, Shri Gulcher has not at all referred the name of this witness anywhere. While sitting in the DCS office, how he could have acquired the knowledge personally that Shri Gulchar had gone for his personal work to HR office at 12 noon, after giving instructions to Shri Atal Bihari for unloading the chemicals in their respective tanks, and returned there from after about two hours. This witness also said that Shri Gulchar, when he saw the connections, he realised mistakes. He was not present at all in the tank farm area and therefore, his version about conveying the instructions by Shri Gulchar to Atal Bihari, connecting the tankers to the tanks by hosepipe and switching on the line to run the pumps for unloading the chemicals, cannot be accepted. Neither Shri Gulcher nor Shri Atal Bihari referred even the name of this witness. Even Shri Gulcher did not say in statement that he conveyed the information about the mistakes on the telephone to this witness. But, on the contrary he said that he went to the office and conveyed to senior officers. This makes it clear that the version of this witness (G. N. Patel) with regard to what happened in the tank farm area on 2nd June, 2020 cannot be accepted. As a matter-of-fact the procedure while unloading the chemicals as indicated in the Checklists is not referred by any witness. None has referred any procedure followed for unloading the chemicals. The witnesses did not follow the procedure while unloading are responsible for the mishap. Procedure must be followed for the safety of the people at large, property and protection of environment.

H. The security officer, the person checking the documents, chemist, person in charge of the store, shift engineer, head of the Department, fire officer/executive, the plant officer etc have not corroborated the procedure followed. That raises a serious doubt about the manner of unloading the chemicals.

37. The version of the witnesses and the acceptance of the same by the DISH is required to be examined very minutely. Before the officers 'Tanker Unloading Checklist for Raw Material' was available for the tankers that unloaded DMS on 31-05-20 and Nitric Acid on 28-05-20. (Checklist attached herewith Mark collectively **Annexure 21**) Reading the details, many others were required to be questioned. Why 'initial level of tank

____%' as well as 'Final level of tank' are kept blank. How much time was taken for unloading 21.930 Mt Nitric Acid on 28-05-20 and how much time was taken for unloading 18.880 MT on 02-06-20 is not examined. Why? To completely unload the tanker of 21.9 MT the process of unloading commenced at 16:40 hours and the tanker was completely unloaded at 6 AM on the next day. On 2nd June, 2020 within two hours it was unloaded.

38. There were doubts about the version recorded in the statements, original record (the report submitted by the DISH to the District Collector and other record) was called. There is no statement of any person stating about the procedure followed as per the tanker unloading checklist for raw material.

39. It appears that DISH has not questioned the officer of the unit with regard to the accident and on other aspects as well. Turning to important aspect about the checklist it is answered by the unit that "The Tanker Unloading Check-list related to the tankers received on 2nd and 3rd June have not been found due to accident, but Tanker Unloading check list for previously unloaded Nitric Acid and DMS have been attached for your understanding of the procedure followed by us as Annex 12C & Annex 12D." (these are referred as Annexure 15 & 21 in this Report) (the copy of the statement provided by DISH is annexed herewith Mark **Annexure 22**) ***However, the checklist dated 2nd June, drawn at 2:35 PM of a tanker bearing number GJ 15 X 8445, containing SO_2 is made available.*** (the copy of the checklist of SO_2 is annexed herewith Mark **Annexure 23**) If the DISH would have properly inquired, the truth would have come out. After following the procedure and after checking the hose connection at about 11: 10 hours the checklist at that stage was signed by the Plant Operator Shri Atal Bihari and the Shift in Charge however, the same is not signed by Head of the Department. The tanker was unloaded and the driver reported to the commercial department at 14: 20 hours. This checklist is also of 2nd June, 2020. On behalf of the unit it was specifically stated that the checklist for tankers unloaded on 2nd and 3rd June have not been found due to

accident. The question is how this document is made available? When this checklist was produced before the DISH, the officer did not further question about the non-availability of other checklists. The checklists of different dates are given where outside the office? If the driver of this truck was examined, he would have thrown light about the presence of other tankers and many aspects could have been come to light. No tanker driver is examined, Why?

40. On 3rd June, 2020 at about 0920 hours in the inward register there is an entry at serial No. 511, bearing SEZ number 6523 indicating that the tanker number GJ 06 BT 2777 containing 34330 KG of the DMS supplied by Kutch Chemical Industries Ltd, arrived at the unit. However, there is nothing to indicate further about the unloading of this tanker. The Copy of this entry is Annexed herewith Mark **Annexure 24**. What was done with 2,5 DCNB 25,400 KGs received vide inward no 503 on 02-06-2020? The unit has a licence to manufacture 2,5 DCA and the unit is expected to sell the material. However, inward register entry no 502 shows that on 2nd June,2020 a tanker brought 23,550 KG of 2,5 DCA. The Copy of this entry is Annexed herewith Mark **Annexure 25**. It appears that DISH has not questioned further about the unloading of this tanker, Why?

SAFETY AUDIT REPORT ON STORAGE

41. The Safety Auditor at page 49 mentioned that the unloading hose pipes are not tagged with the names of chemicals and recommended that the hoses should be labelled showing the name of the Chemical. It is also pointed out that all the hazards (physical-noise heat etc and chemical-fire, explosion, toxic release etc,) area are identified and the audit report insisted for ambient monitoring devices with alarms for leakage of hazardous material. Not only that but, the Safety Audit Team in the report at Annexure No VII Tanker Unloading S.O.P. It states (Taken **verbatim**) “6.6 A tanker unloading work permit (Tanker unloading checklist for raw

material) is required for all hazardous chemical tanker shall be unloading safely in the tank farm. Tanker unloading activities shall be present by the Area operator. Tanker unloading before should be permitted checklist as per tanker unloading checklist. The tanker unloading some examples includes". However, there is neither work permit nor the check list duly signed by different persons at different stages. As these documents are not coming forward it can be said that there is a serious breach of safety norms and the authorities under the Factories Act, 1948 and the Gujarat Factories Rules, 1963 granting permission for the erection of the tank farm have not bothered to interrogate the persons properly so as to bring out the truth. (the page of the Audit Report is annexed herewith mark **Annexure 26**)

SECTION 7

PRECAUTIONS WHILE STORING HAZARDOUS CHEMICALS

42. Accident Prevention **'Manual for Industrial Operations'** have issued a note about ***incompatible chemicals*** and the same reads as under: -

"*Incompatible materials should not be stored together where they can be inadvertently mixed or where a spill or leak can cause danger. General guidelines are:*

1 to 5 xxxxx

6. *Incompatible acids must not be stored together. (Examples: perchloric acid is not to be stored with a reducing agent such as sulfuric acid, as upon mixing, this could produce a shock sensitive explosive; nitric acid and acetic acid, a potential explosive mixture, must not be stored together.)*

Chemical	***Store Away From or Out of Contact With***
Nitric Acid *(concentrated)*	*Acetic acid, aniline, chromic acid, hydrocyanic acid, hydrogen sulfide,* ***flammable liquids*** *and flammable gases.*

43. List of incompatible chemicals can be found in the book, **Fire Protection Guide on Hazardous Materials,** by the National Fire Protection Association or in Department of Transportation's shipping directives. Other sources of information are the various "Chemical Safety Data Sheets" by the Manufacturing Chemists Association, Inc. and "Materials Safety Data Sheets" (OSHA Form 20) which can be obtained from our suppliers. It is recommended that "Materials Data Sheets" be obtained on all compounds that are potentially hazardous. These contain information concerning incompatibility, safety, health and first aid. This information may prove useful in informing personnel of the hazards and precautions concerning individual materials."

    All manufacturers of hazardous chemicals must publish DATA SHEET so as to give information to everyone and particularly the users and staff in vernacular should be made aware while mock drill is carried out and so that the persons dealing with the material are made aware and would take all prevention against hazards."

44. **Gaylord** Chemical Company issued a Safety Data Sheet for DMS. According to that a **PICTROGRAM** is required with the signal ward to **DANGER.** It is also necessary to mention hazards statements that are *Highly Flammable Liquid* and Vapour. So far as Flammability and Explosion information is concerned it is pointed out that: -

    > *"Highly flammable liquid and vapor. Will be easily ignited by heat, sparks or flames. Vapors may form explosive mixtures with air. Vapors may travel to source of ignition and flash back. Most vapors are heavier than air. They will spread along ground and collect in low or confined areas (sewers, basements, tanks). Vapor explosion hazard indoors, outdoors or in sewers. Runoff to sewer may create fire or explosion hazard. Containers may explode when heated. Many liquids are lighter than water."*

    It is specifically mentioned with regard to stability and reactivity that it is incompatible material with oxidisers (the Chemical Engineers or persons having experience dealing with the hazardous chemicals must be aware

that the Nitric Acid is an oxidiser).

45. **ELDORADO** Chemical Company has issued a data sheet for concentrated Nitric Acid 98%. For the 'Hazards Identification', it is pointed out the label elements for indicating PICTOGRAMS and signal word DANGER. So far as the stability and reactivity is concerned, it is indicated that the same may *intensify fire and is an oxidiser.*

46. **American Chemical Society** has published on website literature with regard to incompatible chemicals. It says that "many chemicals are incompatible with each other. According to Laboratory Safety for Chemistry Students (PDF), by Robert H. Hill, David C. Finster :-

> *Incompatible chemicals are combination of substances, usually in concentrated form, that react with each other to produce very exothermic reaction that can be violent and explosive reaction and/or can release toxic substances, usually as gases.*

Care should be taken when handling, storing or disposing of the chemicals in combination. The aforesaid society has given list of incompatible chemicals and their levelled material is indicated hereinunder.

Nitric Acid concentrated incompatible with Acetic Acid, Citole, Alcohol, flammable substances, such organic chemicals.

Note: - *There have been many explosions from inappropriate or inadvertent mixing of Nitric Acid with organic chemicals in west countries."*

47. **Thermo Fisher Scientific** has published a Safety Data Sheet for DMS. The same is classified as Hazards chemical or flammable liquid, Carcinogenicity Category-1B. The label elements, pictograms as well as statement that it is combustible liquid. DMS is incompatible with strong oxidizing Agents.

48. **New Jersey Department of Health** has published hazards substance fact sheet (Right to Know) for DMS. According to the Hazard Summary of the data sheet, it is Carcinogen, mutagen, it may be a tetragon. It may be specifically indicated that 'HANDLE WITH EXTREME CAUTION'. Under the head fire hazards, it is indicated that the *DMS is a combustible liquid.* Under the head, handling and storage, it has been specifically indicated that *prior to working with the DMS, one should be trained on its proper handling and storage.* Various aspects are indicated but relevant is hazards, the *DMS is not compliable with oxidizing agent* (Such as PERCHLORATE, PEROXIDES, PERMANGANATE, CLORETS, NITRITES, BROVAIN and FLORID*). Strong Acids such as, Hydrochloric, Sulphuric and Nitric.*

49. The Sigma Aldrich has published data sheet for DMS wherein it is indicated that the DMS is highly flammable liquid and vapour.

50. **The New Jersey Department of Health** has published hazards fact sheet for the Nitric Acid, *the Nitric Acid is not combustible but is a strong oxidiser that enhances the combustion of other substance.* With regard to handling and storage after pointing out prior to working with Nitric Acid, *one should be trained on its proper handling and storage.* Various aspects have been they indicated, the relevant aspects under the head 'Handling and Storage' is as under: -

> *Nitric Acid may react violently or cause fires with comestible, organics.... Under the head 'Hazard Data' it is pointed out that Nitric Acid is a strong oxidizer that enhances the combustion of other substances. It is also pointed out that* ***Nitric Acid is reactive and a DANGEROUS EXPOLSION HAZARD****.* (All the literature is available on web just on click)

51. When there is more than sufficient material available to find out whether DMS and Nitric Acid are compatible or incompatible and what would be the consequences of the mixture, it is suggested that the qualified officers

with experience in the subject, were satisfied with unloading from one, out of the two tanks of the mixed chemicals. Another tank was not disturbed. Having come to know about the mixing of the hazardous chemicals which were incompatible, they ought to have informed the authorities for the purpose of safety and protection and they also failed to neutralize. It appears that the Nitric Acid by mistake as they say was unloaded in the tank of DMS. The tank for Nitric Acid is required to be made from the material which is corrosion resistant to HNO_3 (with glass line or stainless steel). Therefore, it appears that they decided to unload the chemical i.e. Nitric Acid which was unloaded in the tank of DMS and to transfer in the empty tank of Nitric Acid. According to the witness, the work was over about 3.40 PM on 02.06.2020 and on the next day they decided to take action for DMS unloaded in the tank of Nitric Acid. Surprisingly, the DISH has till today not recorded the statements of any of the responsible officer to know the correct position and if recorded not placed before the Committee. (in a short period can it be unloaded) Whether in a short period once unloading and thereafter transferring in another tank is possible?

HOW SECOND DISASTER AVOIDED

52. Another incident was avoided at the same place and the report for removal and disposal of the hazard's mixture has been drawn on 10.06.2020. The unit informed the District Collector and the Chairman, District Crisis Group, Bharuch on 10.06.2020, that one tank has residual chemical mixture led in ill manner due to the explosion which took place on 03.06.2020. It was indicated that the temperature was increasing, the possibility of another explosion cannot be ruled out unless the residual chemical from the said tank is removed. On receiving such information, District Crisis Group, Bharuch consisting of the SDM, Bharuch, DISH officials, GPCB officials, DIA officials, Safety Experts from BPMC Ankleshwar, OPAL, GFL reached the place immediately.

53. The officials realised that the material is required to be removed to avoid unavoidable incident. They discussed the safe mode to be adopted for removal of residual chemical. They decided to make lime-sand bed on hard flooring in open area. An Air Operated Diaphragm Teflon Pump (AOD Pump) of small capacity was arranged for spreading the residual chemical from the tank. On the Bed of lime and sand the chemical was taken out for stabilization, as per the decision by use of AOD Pump by spreading it on lime bed gradually with water sprinkling by fire hydrant to absolve toxic release. It took about three hours. The temperature measured outside the tank of mixture was 84^{o} Celsius and vapour fumes already found inside this tank. They did not take the sample of this mixture for analysis purpose considering the risk of explosion and toxic effect. Ambient air quality was monitored by the officials of the GPCB, the VOC meter indicated 0 ppm in surrounding area. They instructed the occupier of the unit to lift all the waste material generated during the aforesaid activity safely and dispose of as per the permission of GPCB. However, when the team visited, the waste material generated was not removed on the pretext of danger as some cylinders were lying under the debris. (The reports are annexed herewith collectively and Marked at **Annexure 27)**

54. There is a report from the Expert Member Shri Chinmay Ghoroi, Associate Dean, Chemical Engineering Department, IIT, Gandhinagar, the copy of which is annexed herewith and Mark **Annexure 28**. The report conveys about the accident, explosion/fire and has indicated the steps required to be taken. It also raises certain questions and the Committee feels that these are required to be considered by the authority concerned.

    1. From the reaction scheme from 2.5 DCNB to Dicamba, all the raw materials, intermediates and products are identified in the report.
    2. On the day before the accident (June 02, 2020) one DMS tanker (24.98 MT) and one HNO_3 tanker (18.8 MT) came inside the plant premises. After relevant document check by appropriate authority, unloading operation stared from two tankers simultaneously.

However, due to wrong positioning of tankers and the 18.8 MT of 98% HNO_3 unloaded into the DMS tank storage tank (tank no. 5) which already contained 7.5 MT of DMS and the DMS tanker unloaded into HNO_3 storage tank (tank no. 8) which contained very less amount of HNO_3 (0.9 MT). As HNO_3 unloaded in the tank 5 had 2% water, this water reacted with DMS content in the tank and produces undesirable chemicals such as CH_3NO_3 (highly explosive) CH_3OH (highly flammable) etc. along with increase in the tank temperature. As the tank 5 materials of construction (MS) is not suitable for HNO_3, authority transferred this mixed content (7.5 MT +18.8 MT = 26.3 MT) into another HNO_3 tank (tank number 9 made of MS Glass Line) which had already 0.9 MT of 98% HNO_3. As the mixture was already hot, some of the chemicals started decomposing and pumping operation added extra energy to the content of Tank 9. The tank level was about 94% or more. The pressurized tank (Tank 9) which had higher temperature and pressure exploded. Based on the production data supplied by the industry, the HNO_3 tank level (tank 9 and tank 8 – both are capacity of 20000 L) was little higher than they reported. Also, according to the register maintained at the gate, DMS should be 24.980 MT. But they claimed that only 22.9 MT of DMS unloaded into the tank 9. Thus, there is no information about 2.08 MT of DMS. Also, there is no explanation of another DMS tanker (34.330 MT from Kutch Chemical Industries) which arrived in on the day of accident (9:20 AM on June 03, 2020).

3. As per the reaction scheme, H_2 is required to produce 2, 5 DCA from 2,5 DCNB. The analysis shows that industry used to buy 2, 5 DCA which they are supposed to produce and use for the process. But there is no information on why they used to procure H_2 as well as 2,5 DCA both. If the unit is receiving H_2 and 2.5 DCA both, unit must be producing something else using H_2 which would not be there in the consent. Also, according to the tank farm design, there is no tank designated for 2,5 DCA. But industry used to store 2, 5 DCA in one of the tanks (tank 2). They did not fill the tank level properly in the required tank farm form. Based on the consumption

pattern of May 28, to June 02, 2020, the Dicamba production per day found to be about 10 to 15 MT. From the mole balance it is found that to produce 10 MT/day Dicamba production, they need ~4 MT of HNO_3 and 6 MT of DMS in a day. This suggests that HNO_3 tank content was more (atleast 4 MT – amount require for one day production) than their claim (0.9 MT).

4. Also, Dicamba production data reported by the industry is 563 MT Dicamba during March to May 2020. However, DMS consumption data shows that the actual production in the tune of 1137.9 MT during those three months. The consumption data of other raw materials is also not matching with industry's claim.
5. After considering probable chemical reactions in the storage tanks 5, it is pointed out that there was a possibility to form about 1.24 ton of TNT (only from Tank 5) capable to release 5.18 GJ or 1.43 MWh of energy. The reactions are exothermic and expected to rise the tank temperature. Admittedly there was no temperature measurement on the tank. The report dated 10th June, 2020 is also considered and it is pointed out that "as temperature measured outside the tank of mixture was 84° Celsius and vapour fumes were already formed inside the tank, we can't (were) not able to take sample of this mixture for analysis purposes considering the risk of explosion and toxic effect to any person". It is also noted that the persons were spraying water on a tank No. 5 continuously to control the temperature as admitted by the unit persons. When the heated mixed materials (DMS & HNO_3) transferred through pump from Tank 5 to tank 9, the more DMS decomposed due to water available in the tank 9. Also, as the extra energy imparted by pump, the mixture was more reactive and continuous pumping into tank 9, left very less room for vapors in the tank 9. Also, an increase temperature favoured the decomposition of HNO_3. Vapour being flammable and explodes when heated. During the explosion all other tanks with combustible materials (e.g. 2,5 DCA, 2,5 DCNB, DMS, ODCB etc.) on the ground were also contributed as fuels and large energy liberated through the explosion.
6. The expert expressed an opinion in detail. So far as consumption

and details of production are concerned, the expert has pointed out the need for the materials for 1 MT of Dicamba in table 4C. The committee has figures from the GPCB, MoEF&CC and DISH. Considering the figures supplied by the unit for the months of March 2020 to May 2020 to all the aforesaid 3 agencies are 563 MT, 541.7 MT and 591.1 MT accordingly. The said intimation in a table format is annexed here with collectively and Mark **Annexure 29**. Why the unit gave information to all the agencies for all the 3 months different figures of having manufactured the product? More surprisingly, on the basis of consumption overall material it appears that the unit must have produced 1137.9 MT of Dicamba. From this it is clear that unit was conveying the convenient figures to the different agencies. Considering the consumption of the raw material as per calculations production would be more than double and the same is not shown or some other chemical has been manufactured and for which no intimation is given to any authority. Consumption and production details are as under. Please refer table 4C in **Annexure 28**.

Sr. No.	Month	Name of Raw Material	Actual Consumption Quantity (in MT)	MT of Raw Material required for 1 MT of Dicamba	Expected Dicamba production (MT)
1	March 2020	DMS	205.585	0.601	342.1
2		HNO_3	103.120	0.434	
3		*Hydrogen**	*67479*	534	
		Hydrogen	6.065	0.048	
4		DCNB	137.000	1.397	
5		2, 5 DCA	173.100	1.076	
1	April-2020	DMS	181.500	0.601	302.0
2		HNO_3	102.000	0.434	
3		*Hydrogen**	*57025*	534	
		Hydrogen	5.125	0.048	
4		DCNB	113.500	1.397	
5		2, 5 DCA	108.000	1.076	

1	May 2020	DMS	296.765	0.601	493.8
2		HNO_3	145.760	0.434	
3		*Hydrogen**	*83855*	534	
		Hydrogen	7.536	0.048	
4		DCNB	150.000	1.397	
5		2, 5 DCA	180.000	1.076	
		Total			**1137.9**

7. Recommendations to avoid future incidents and other questions are as per the report Mark **Annexure 28.**

SECTION 8

STEPS REQUIRED TO AVOID SUCH INCIDENT

(NATIONAL DISASTER MANAGEMENT AUTHORITY)

55. The question is how such accidents can be avoided. There is National Disaster Management Authority (NDMA) of the Government of India, which has issued guidelines for Chemical Disasters (Industrial).

56. *The common causes for chemical accidents, deficiencies, safety management system and human errors are noted. The chemical accidents fire, explosion and/or toxic release were resulting irreversible pain, suffering and death. To minimise such accident and to improve emergency preparedness at all levels, substantial efforts are still required to predict the occurrence of disaster.* ***(Page xvii)***

57. It *is also stated that it has been realised that effective Chemical Disaster Management (CDM) is possible by the adoption of preventive and mitigation strategies as most chemical disasters are preventable in comparison to natural disasters that are difficult to predict and prevent. Statutory inspection, safety audit and testing of emergency plan, onsite emergency plan, offsite emergency plans, medical emergency plans,*

information on chemical, technical information have been given importance.

58. *It is indicated that the disclosure of information via Material Safety Data Sheets (MSDS) by occupiers to workers on chemical hazards is a statutory requirement. The information in MSDS is generally complex and exhaustive, therefore, supervisory staff and workers find it difficult to comprehend the information available to them.* (In the instance case, the workers have not been questioned by the officers of the DISH in this regard. Why? If they would have been questioned, the officers would have known that the unit is conveying about the hazardous chemicals)

59. *It is specifically indicated that No Objection Certificates (NOCs) for establishing a storage facility often lack sufficient scientific knowledge and need to undergo appropriate training.*

    Before granting the permission of tank farm by the relevant authority, if they would have studied the effect of mixing the chemicals even by accident, they would have realized that certain acids cannot be kept nearby, if they would not have allowed Nitric Acid in the tank farm area and would have asked to store at separate place the accident could have been avoided.

60. ***In Chapter- 4****, it has been suggested that [Page 23 (viii)], Factory Inspectorates should be empowered commensurate with their responsibilities. Authorities under Rule 19 of the MSIHC Rules further empower them to issue improvement notices. It is necessary to empower them to take legal actions for noncompliance of MSIHC Rules except for defence and nuclear installations, which are taken care by CFEES and DAE respectively. It is also pointed out that an authentic but simplified version of information on HAZCHEM through MSDS is needed for ready use on the shop floors, both by the supervisory staff and workers. It is also advised*

that the MSDS will be displayed in multiple languages i.e., English, Hindi and the regional language and/or the vernacular language and to be displayed prominently at strategic places like shift office, notice boards, security gates and also on the tankers. Dos and don'ts and periodic training capsule of MSDS on relevant chemicals have been insisted.

61. ***In Chapter- 5***, it has been specifically indicated that a *prime area of concern is the strengthening of the industrial systems for the prevention and management of chemical accidents*. ***Such as provisions shall be established to continuously reengineer (improve and upgrade) the system.*** As a part of government policy, it is envisaged that the present regulatory inspection and monitoring framework will evolve measures to encourage self-regulation, public consultation and PPP.

62. **About the storage,** in ***Para 5.2 in Chapter 5***, it is observed that the storages of HAZMAT in an installation, or isolated storages are major sources of chemical disasters. The existing legal regulatory requirement provided through The Petroleum Act, 1934, the Gas Cylinder Rules, 2004, the MSIHC Rules, 1989, and the Factories Act, 1948, and various Rules framed by the states give comprehensive guidelines to all installations and storages for the purpose of maintenance and operation of storage, tank farms and vessels. ***However, there are some glaring gaps with regard to safety, containment and neutralisation of toxic spill and release at the installation and storage site. Necessary provisions need to be enacted for fail-safe safety measures.***

63. In Chapter-5, under the Storages, Paragraph 5.2 (v) indicates that Comprehensive guidelines for safe storages, testing and monitoring of storage vessels and areas, and for checking the residual life of vessels, pipelines and other equipment used in storage of HAZCHEMs. In addition, a testing system, its frequency and a certification system also exist. ***However, there is an urgent need of critical evaluation and review***

pertaining to the following areas:

a) Defining and ensuring the limits of quantity of HAZMAT as per the capacity.

b) ***Simultaneous storage of non-compatible hazardous and toxic.***

64. Reading the guide lines it is clear that on 13.04.2007, guidelines were published, however, till today no authority concerned with the subject has thought it fit to make Rules or issue guidelines for allowing storage of certain materials together in one tank farm. The authorities have failed to digest the report where it is specifically conveyed that there is need to have ***continues reengineering system to improve and upgrade. Necessary provisions need to be enacted for fail-safe safety measures* and *there is an urgent need of critical evaluation and review pertaining to simultaneous storage of non-compatible hazardous and toxic.*** The concerned authorities were satisfied by reading the observation. They failed in carrying out the specific massage about the storage of hazardous chemicals. There were 14 tanks on ground. Between the tanks of DMS and Nitric Acid which were in raw of two, there were two tanks of Sulphuric Acid in raw. If the authorities would have issued guidelines with regard to the storage of not storing incompatible materials together the situation could have been avoided.

SECTION 9

RECOMMENDED SAFETY-STEPS

65. For the purpose of unloading the chemical at present, the hosepipe of the unit with name tag of chemical is used which is of a common size which can be attached or fasten to any tank with the aid of a coupler. If the inlet of the tank is of different seize than that of a tanker outlet, situation can be avoided. (to avoid the pressure, inlet diameter of the tank may be of a little larger size than the out let of a tanker) One need to use inlet of a

tank which may be of a slight larger size with a coupler of that size to connect the adopter. The other end of the adopter or a connector having normal size of coupler to fix that end with the tanker. This system will assure that the correct adopter is taken to connect otherwise it want fit and for better safety the adopter may remain with the authorised person who will be answerable. In a small tank farm like the present one only one tanker be allowed for unloading the chemical. The other course open may be of a reverse thread system for certain tanks containing incompatible chemicals. For better safety, incompatible chemicals should be stored at the different place as indicated in the policy. With inlet of the tank of different diameter than the outlet of tanker is adopted, fail-safe safety method will not allow a wrong connection of tank with a tanker.

66. Each tanker is used for particular Chemical/acid and therefore, tanker transporting particular chemical should have the outlet of the size that matches the hosepipe to connect the tank having a diameter of the inlet of the tank.

67. In the instant case, even looking to the **pictogram, name of the hazardous chemical on the tankers and corresponding tanks** it would not have been difficult to identify the material in tank as well as tanker and it would not have been difficult to connect the hosepipe with the tank storing the same chemical. Despite the names, written in much large fonts clearly as admitted by the person who connected hosepipe, how he committed the mistake. (For transporting hazardous chemicals, sub rule 9 of the Motor Vehicle Rules, imposes strict conditions on a person driving a transport vehicle carrying hazardous chemicals. He must have ability to read and write at least one of the languages specified in VIII schedule of the Constitution and English and must possess a certificate of having successfully passed a course indicated in the syllabus and periodicity connected. The syllabus if read it becomes clear that driver to carry hazardous chemicals must be trained in any of the Institute recognised by the State Government for the period indicated.) As a person would know

the language, for the purpose of easy unloading would park the tanker near the tank. The hosepipe would not be so long that from any corner of the tank farm, the tank can be connected. He is aware about the pictogram and the hazardous chemical contained in the tanker. In short, the driver would know the language and where to park the tanker for unloading the chemical. He would not park his tanker opposite the tank which contains different chemical. These aspects have not at all taken into consideration by the officials of the DISH and it seems no inquiry has been made).

The person who connected the tankers with the tanks was not authorised person to work as tank farm operator. It was duty and responsibility of tank farm operator to connect the tankers with the tanks.

SECTION 10

STORAGE OF HYDROGEN CYLINDERS

68. As reported two trucks carrying hydrogen cylinders were seen during and after the accident in the photographs and the same is mentioned in the panchnama drawn by the Police Authority. However, the trucks of hydrogen cylinders were not seen by the members of the committee during the visit. The question is why the trucks were removed and with whose permission? The DISH has explained that the trucks were removed from that place as they posed fire/explosion hazards and considering safety factor to prevent another accident, the trucks were removed from the premises urgently. However, there is no answer whether the trucks were removed with the permission of any one or not.

69. The report dated 1st July,2020 indicates that as directed by Joint Chief Controller of Explosives (HOD), Nagpur, a team of officers comprising of Shri V.B. Borgaonkar, Dy. Chief Controller of Explosives, Shri Sanjay Kumar, Controller of Explosives and Shri Kunwarpal Singh, Dy. Controller

of Explosives visited M/s.Yashashvi Rasayan Ltd, Dahej, Distt: Bharuch (Gujarat) on 04/06/2020.

70. As per report, the accident did not occur in the premises or installation licensed by the PESO. The unit is required *to follow the provisions contained in the Gas Cylinder Rules, 2016, schedule 3 of MSIHC Rules, 1989* and *Petroleum Rules, 2002*. The unit was licensed by the PESO, the storage of 80 Cylinders SO_2, 90 KL Petroleum Class A, 180 KL Petroleum Class B, 9 nos. of tanks of 30 KL storage capacity each (2 tanks for storage of methanol (Petroleum Class A), 5 tanks for storage of Xylene (Petroleum Class B) and 2 storage tanks for high-speed diesel (Petroleum Class B). All underground storage tanks were found intact except breakage of above ground pipelines. The unit was also licensed to store 40 KL Liquid CO_2 in 2 storage vessels (20 KL each) under *Static and Mobile Pressure Vessels (U) Rules, 2016* were found intact. As the PESO licensed premises were found severely damaged and were adjacent to chemical storage tank farm and found not fit for further operations, the licenses granted by PESO were suspended as an interim measure on 05/06/2020.

71. The PESO found 282 Hydrogen Cylinders near CO_2 bulk storage and the tires of the trucks as well as hydrogen cylinder cascades were found burnt. But the hydrogen cylinders were not exploded. It was not possible on account debris, to ascertain whether the hydrogen gas in the cylinders has burnt out completely or not.

72. On behalf of the Unit it was conveyed that the unit is holding license for storage of hydrogen cylinders cascades. However, on perusal of the office records of the PESO, no license was issued to the unit for storage of hydrogen cylinder cascades. The PESO has taken appropriate action against the unit as well as the suppliers of hydrogen cylinders. The PESO advised not to remove the debris or the

Cylinders or any Petroleum Products Stored without obtaining the permission from PESO. The officials of the units were advised not to remove any debris or cylinders or transfer petroleum products stored in the underground storage tanks without obtaining permission from PESO.

73. However, when the team visited the unit again on 9th June,2020 it was noticed that the unit shifted the fire exposed hydrogen cylinders. The officers visited the place where the Cylinders were shifted for examination and testing and the officers observed that copper tubing/ manifolds connecting hydrogen cylinders were broken at multiple locations. The valves of many hydrogen cylinders were missing. According to the report it is proved that in the post explosion fire, hydrogen gas from all 282 cylinders of 160 L volumetric capacity each was completely burnt. Hence, the hydrogen cylinder owners were called upon to immediately send the cylinders to the manufacturer of cylinders i.e. M/s. Everest Canto cylinders, Gandhidham, Kutch for examination and testing as required under Rule 24 of Gas Cylinder Rules, 2016 and also to take necessary action under intimation to the PESO office.

74. On the second visit the unit was asked to produce the license for storage of hydrogen cylinders However, the unit had no license and thus the unit was storing hydrogen Cylinders in contravention of Rule 43 of Gas Cylinder Rules, 2016. In view of this show cause notices were issued to M/s. Yashasvi Rasayan Limited, the unit in possession and for contravention of the Rule as well as to the manufacturer/filler of hydrogen gas cylinders, M/s. Gujarat Alkali Chemical Ltd. and supplier / transporter of hydrogen gas cylinders i.e. M/s. Ideal Chemical (I) Pvt. Ltd., Vadodara as well as M/s. Goel MG Gases Pvt. Ltd., Ankleshwar, Bharuch. The report indicates that the action will be initiated after the response is received.

75. Dy. Chief Controller of Explosives, Vadodara and Shri Sanjay Kumar, CE were present in the meeting of the Committee and have submitted their report dated 1st July, 2020 stating that no investigation from PESO is required to find out the root cause of the accident since above said devastating explosion followed by massive fire occurred in chemical storage tank farm and not covered under any license granted by PESO. In the report Further it is stated that the company has submitted information as per Schedule 6 of MSIHC Rules, 1989 i.e. 'Information to be furnished regarding notification of major accidents' to DISH as required under Rule 5 (1) of above said Rules.

76. The PESO has given its recommendations. (The Report is annexed herewith Mark at **Annexure 30**).

SECTION 11

DAMAGES

77. The question of damage caused to the environment is an important aspect. On account of the fire/explosion, fire tenders came to rescue. With the help of firemen, the situation was brought under control. However, for extinguishing the fire, lot of water, not only of the fire tenders but also of the unit was utilised. The water mixed with chemicals moved through the drains / storm water drains of SEZ/GIDC. In all 406 KL water was used for extinguishing the fire. About 140 KL waste water was collected in the drain of the unit. About 4 KL waste water was found in the storm water drain of the unit itself. Approximately, 262 KL wastewater drained out of the unit premises. The wastewater generated on the date of incident ultimately was carried over to storm water drainage of SEZ II near the main gate of the unit. The wastewater samples collected were analysed. According to the report, pH and COD exceeded the standards

prescribed by GPCB. The copy of the said report is annexed Mark Annexure 10.

78. On 16th June, 2020 a Meeting was convened at Dahej along with Collector, DSP, DISH, PESO officials. The Committee members along with other officials visited the accident site and observed the spot of the accident and damage caused in premises of the industry. Industry representative Shri Yash Patel along with his staff was present during the visit and shared information about the accident. The Committee members could not go near to tank farm area where accident/explosion took place due to safety reason as advised by experts. CPCB and GPCB collected three samples of wastewater from different places accumulated in the storm water drains generated during the firefighting operation. This makes it clear that though earlier direction was given by GPCB to remove wastewater, unit did not remove wastewater from the channel and remain in the channel. The water was contaminated due to spilled raw materials viz. Conc. Nitric acid, Di-Methyl Sulphate, Cons sulphuric acid, Caustic Potash Lye, Caustic Soda Lye etc. on analysis, pH, TSS, COD, BOD were found higher than the norms prescribed by the GPCB. The report of visit and analysis is annexed herewith, **Annexure 31**.

79. The members of the Committee (NEERI, MoEF & CC & CPCB) along with the officials of the GPCB visited the unit and the stormwater drain of Dahej SEZ II and its meeting point to the see near confluence of river Narmada to the Gulf of Khambhat (Cambay) as decided in the meeting on 29-06-2020. The wastewater in storm water drain inside the premises was found dried in comparison to earlier visit on 16th June, 2020. Wastewater from the other drains of the premises were transferred to collection tank of ETP. The hazardous waste was not properly stored and the same was required to keep in drums with labels keeping proper distance between the drums. The same was required to be incinerated. The members carried out the inspection of common storm water drain from unit premises up to its meeting to SWD point which is made of RCC structure.

Substantial quantity of water on account of rain, domestic sewage contaminated water from the industries and stormwater from Dahej SEZ II was observed in common SWD which was blocked near Jetty and no water was flowing. The water was blocked temporarily by making earthen Bund from 30th May, 2020 on account of construction as detailed in the report for protection of road and other area from the sea water tied. Thus, it is very clear that no wastewater entered the sea. It was informed by the GIDC that the storm water drains of SEZ II will open from 1st July,2020. In view of the prevailing conditions in heterogeneous nature of water in the common SWD, the expert committee did not collect sample of water from the storm water drains as the contribution from individual unit could not be ascertained. The copy of the report is annexed here with and Mark **Annexure 32**.

80. There are reports about the air pollution as well as water pollution. The reports prepared by GPCB for analysis of samples taken on 3rd June (Air & Water) and 10th June (Air), and sample taken by GPCB/CPCB on 16th June (Water) are indicating pollution in the environment. The copies of the reports are annexed herewith and collectively marked as Mark **Annexure 33**. The water used for firefighting resulted into contaminated water spread within the premises, collected in storm water drain within the premises and also flown out of premises in the storm water drain of SEZ-II on 03.06.2020. The roads outside the unit are paved by R.C.C., there was no chance of percolation of wastewater. On the basis of Chemical Oxygen Demand (COD) of the firefighting wastewater, as per GPCB analysis results, flown out of premises is used for calculating the water damage cost which comes out to a negligible amount (in hundreds) and therefore not considered by the Committee. Whatever damage of soil within the premises is due to spread of burnt chemicals and contaminated water generated out of firefighting operation. Since the use of land (soil) within the industry premises is not for agricultural purpose besides being coastal land, which is mostly non-fertile in the region, the cost of soil is not used in damage calculation, moreover, there is no damage to the soil on open

land.

Air environment damages due to combustion of chemicals in the accident leading to release of air pollutants and CO_2 (which is a green-house gas) needs to be accounted for air environment. The damage cost estimation for air emissions will have to be carried using various tools and techniques under assumptions. Since there are different type of chemicals, the stoichiometric pollutant formation needs to be studied followed by the cost estimation due to its release. This study would require at least three weeks' time and therefore additional time is requested. The said report submitted by NEERI is annexed herewith Mark **Annexure 34**.

81. So far as compensation to the deceased is concerned, the salary drawn and in case of daily wagers or on a contract basis wages per day are taken into consideration for arriving at a conclusion as to what should be the amount of compensation to be paid to the heirs of the deceased. The persons sustained injuries and succumbed to the injuries. All innocent workmen sustained injuries not on account of their act of neglect or while discharging their duties came in contact with machinery or the chemicals. The unit was required to take strict measures for unloading the hazardous chemicals, but has failed in taking care while dealing with hazardous chemicals. Even after acquiring the knowledge on 2nd June, 2020 that incompatible hazardous chemicals mixed in storage tanks, the unit did not stop the process in the factory and allowed the workers to work. Even on the next day, 3rd June, 2020 as if nothing has happened the unit commenced the process as usual. This indicates that the unit without bothering for the life of a human being continued with the operation of the unit in a normal way for gain. Therefore, this being an act with the knowledge of the consequences of incompatible chemicals to explode that will result in death needs strict action. It was not an act of accident. The officials were not only highly qualified in the subject of chemical engineering, but had long experience in the manufacturing of chemicals and therefore, were aware about the consequences. The presumption is required to be raised that they were qualified and experienced. The table

is drawn giving all the available details of the persons who succumbed to the injuries with calculations to indicate the entitlement of the heirs of the deceased. The said table is annexed herewith Mark **Annexure 35**. The unit submitted a statement on 28th June, 2020 that they have paid ₹1,13,13,505/- as against their commitment to pay ₹1,45,13,505/-. It is also stated in the statement that for hospitalisation of 49 persons, the unit has paid the sum of ₹58,87,292/- for medical expenses and nothing is required to be paid for medical expenses now. The report submitted is annexed herewith and Mark **Annexure 36**.

82. So far as the persons who sustained grievous hurt are concerned, till today the disability certificates are not provided. Maybe, on account of the injured having sustained fractures or operated or hospitalised, within a short period it may not be possible to issue a certificate about the percentage of disability. Soon after receipt of the disability certificate for injured persons the committee will be in a position to suggest the amount to be paid to the person sustained, grievous hurt or hurt. The nodal agency of the committee has asked the Collector to forward the disability certificate from a medical officer and inability of a person to work for the number of days is yet not received and the Collector is conveyed about the same again. The committee shall forward the report in this behalf. According to the list forwarded by The Sub Divisional Magistrate 11 persons died on account of the injuries sustained. While 21 persons sustained grievous hurt, 27 persons sustained simple injury and 32 persons sustained minor injuries. Thus, according to the Sub Divisional Magistrate in all 80 persons sustained injuries. The list provided by SDM in this behalf is annexed herewith Mark **Annexure 37**. However, the list submitted by the office of the Collector dated 30th July, 2020 the copy of which is annexed herewith Mark **Annexure 38**, indicates different picture. The list forwarded on 27th July 2020 names of 92 persons having sustained injuries including grievous hurt. However, in a list certain column are not filled in to find out the nature of injury etc. If such names are deducted, total number of injured persons would be 64 persons. In a list received recently (30th July, 2020) indicates 22 persons sustained grievous hurt and

28 persons sustained simple and 43 persons sustained minor injuries. The persons sustained minor injuries were not hospitalised. We find that the list is not properly synchronised and no proper exercises done. However, according to the list as of 11 persons who died have been paid or not, it seems that the unit has shown having paid more than Rs. 15 lakh by way of ex-gratia amount and therefore no further amount is paid by the Collector in case of 3 persons who died. To the heirs of one deceased person, the Collector has paid the amount of difference while in case of 3 deceased, the matter is under process. For remaining 4 deceased unit has not paid any amount however, the Collector has made payment in case of one deceased while other 3 are not paid. So far as the persons who sustained grievous hurt, the list forwarded by the office of the Collector indicates that 19 persons have been paid however, 3 persons are yet to be paid. So far as the persons sustained hurt are concerned, the payment has been made to 26 persons and 2 are yet to be paid. Possibly this amount is not paid as they had not opened the bank account. A comparative table is prepared to give an overview picture as to amount paid and by whom. The said list is annexed herewith mark **Annexure 39**.

So far as deceased persons are concerned, considering their monthly salary, whether he was on the role of the unit or not, or whether he was a daily wager, or a workman of a contractor and what was the amount paid towards wages have been taken into consideration along with multiplier and other expenses and loss of enjoyment. In a list giving the names of the deceased and all other details by considering appropriate multiplier the committee would request to consider for compensation. A table is annexed herewith showing the amount of compensation suggested to be paid to the deceased mark at **Annexure 35.** For a quick look, the names of the deceased with age, earning per month, multiplier and entitlement are shown as under-

Sr. no.	Name	Age	Salary if permanent per month	Multiplier	Compensation
1	Rashmikant Chauhan	35	66946	17	1,15,42,738.00
2	Naresh Prajapati	26	20168	18	40,67,216.00
3	Krunal J Patel	27	19851	18	40,15,862.00
4	Surajlal B Singh	35	10350	17	20,77,980.00
5	Munnasing Shiv prasadsingh Kori	28	10350	18	21,64,920.00
6	M D Mazar	25	10350	17	20,77,980.00
7	Pramod Yadav	24	10350	17	20,77,980.00
8	Arun Buddhsen Kori	20	9750	16	19,10,400.00
9	Jayant Mahanto	28	10350	18	21,64,920.00
10	Hari Darshankumar Chaudhary	20	9750	16	20,10,400.00
11	Tripuraikumar Roy	25	9750	17	19,92,300.00
Total Compensations					**36,102,696.00**
Rupees Three Crore Sixty One Lac Two Thousand Six Hundred Ninety Six Only					

83. With regard to the damage caused to the properties of the villagers and damage caused on account of environment witnesses appeared before the Committee. Shri Jayantibhai Manabhai Ahir, Ex-Sarpanch, village Luvara, stated that about 375 houses were damaged on account of explosion and one person sustained a minor injury. However, he had no evidence to substantiate the extent of damage caused to the houses. Shri Raisangbhai Raijibhai Rathod, Sarpanch Luvara Gram Panchayat, Tal. Vagra, stated that in view of the applications given by the villagers complaining about the damage caused to their houses, the unit was informed and a survey was carried out to find out the extent of damage caused to 465 houses. About a boy having sustained an injury on account

of falling material, he stated that the unit is treating the injured boy and is also providing a vehicle. He further stated that the company has agreed to pay compensation for the injury sustained. He further stated that an estimated amount for damages to the villagers to the tune of ₹18,22,280/- has already been paid. The unit paid 90% of the amount to the persons affected on account of damage to the houses. More than ₹5 lakh are yet to be paid. It is also stated that they are committed to make the payment in all of ₹23,78,980/-. Witness further stated that the greenery is affected on account of operation of number of factories in the area. He pointed out the need for the hospital as well as fire station in the area. Shri Jitendrasinh Hathisinh Chavda, Ambheta, Tal. Vagra, Dist. Bharuch, stated that residents of village Luvara were shifted to village Ambheta. He stated that the people who were shifted are not satisfied with the amount of compensation. He stated that everyone was paid between ₹4000 to ₹5000. The people from village Luvara came at about 2:30 PM and returned by 12.00 hours (mid night). He further stated that they came in buses of State Transport, Reliance Industries and other Industries arranged by the administration. They returned by government buses. He also stated about a person who sustained an injury which was not bleeding one. He stated that the residents of village Luvara were paid ₹17 lakh. The Director of the unit did not say that the amount was paid. It is required to be noted that no person whose house was damaged or shifted to another village on account of apprehended danger appeared before the committee. The persons who appeared and claimed that the amounts were paid was neither a receiver of the amount nor a representative of the persons nor produced any material to show the receipt of the amount. However, the director of the company has not referred this aspect at all. Neither the claimant nor the receiver of the amount appeared. A list was given dated 28th June, 2020 to indicate that the sum of ₹16,54,810 were paid to 332 persons of village Luvara on 19th June,2020 by cheques (number of which are also mentioned). However, the office of the Collector forwarded two lists, one indicating the claim amount by 360 persons claiming Rs.13,77,855/-, the other list of payment of Rs. 26,66,930/-to 480 persons. (One under process and for five there is an agreement) these three lists are annexed herewith Mark **Annexure 40**. No

material has been placed by the office of the Collector to show that any of the displaced person is paid as directed by the Hon. Tribunal before the committee. In all 3241 nos. of people as per the list forwarded by the office of the Collector (Mamlatdar Vagra) were shifted for their safety on account of apprehended danger and they are required to be paid.

84. One Shri Pravinbhai Madhiwala, a Fisherman, stated before the Committee that after the blast in the unit there was rain. He received a telephone from his friend that the dead fishes were lying on the sea shore. On reaching the site after verifying, he contacted the officer of GPCB. Immediate visit was made and sample of water was collected for examination. According to him Fisherman are not getting a particular fish named 'Hilsa'. As stated by him this fish is available only during monsoon season. His request was that the polluted water should be discharged in the high sea so that the fishermen would not be adversely affected. He claims that on account of non-availability of the fishes, he suffered a loss to the tune of 25,000 in this season. He further explained that 'Hilsa' fishes are available in the Narmada river. He was not sure about the date on which he complained to the GPCB but he was sure that officer of the GPCB arrived on the same date when he telephoned. He stated that as per the GPCB record fish-kill incident took place on 12th June, 2020 the date of intimation may be on or about 12th June, 2020. The report of the analysis of water is annexed herewith Mark **Annexure 41**. The Department of Fisheries also carried out the exercise to find out the cause of fish-kill and the report in this behalf is annexed herewith Mark **Annexure 42**. It is observed from the report of GPCB that 800-1000 nos. of dead fishes were observed in the small shallow stretch having 3-4 feet wide and 30-40 ft length towards the Sea, no dead fishes observed nearby location. Outlet of storm water drain of SEZ-II area, were found blocked due to civil work of culvert box and there was no direct discharge of industrial wastewater or any other water observed. The two samples of accumulated water from pond on the shore were collected and observed that DO: 3.26 & 2.3 mg/l, BOD: 18 & 35 mg/l, COD:152 & 242 mg/l NH3-N: 14.02 & BDL mg/l etc. Dissolved Oxygen is found to be less. Fisheries Department also carried

out inspection of the site. As per letter from Fisheries Commissioner, Bharuch to GPCB, it is observed that fishes were died due to insufficient water/ lack of oxygen and primarily there is no indication that fishes died due to pollution.

While connecting accident and resultant pollution from the unit, it is found that the incident of fish kill was on 12.06.2020 whereas accident took place on 03.06.2020 and there was no discharge from Storm water drain (SWD) from SEZ-II area where the contaminated water arose out of firefighting operations flown into SWD. SWD was blocked due to civil work of Culvert box from 30.05.2020 to 30.06.2020 as per GIDC information. Therefore, fish kill and accident at the unit cannot be co-related. (The report at **Annexure 32** is produced in this behalf.)

85. Other witnesses appeared and strongly advocated for the Hospital and a Fire Station to cater the need of the persons in area. Looking to the area of SEZ, number of factories, number of persons working in these factories and the people residing in the SEZ area and close to it, the request was made by the witnesses for these facilities. Hospitals are at a distance of more than 50 KM. if in the area itself the provision is made would be in the interest of the more than one lakh of people working and many residing in the area. If nearby facility would have been there, the immediate treatment might have reduced the number of casualties. Looking to the number of factories operating, and the nature of chemicals used, the need to have a fire station was the question. However, In Dahej SEZ, Fire station is functional with 37 Nos. fire staff and having 2 Nos. Fire tenders. At present, Fire station building is already constructed in SEZ Part-1 and another fire station building in SEZ Part-2 is proposed for which tender has been invited by Dahej SEZ Ltd. (DSL). In case of any emergency, DSL fire station will take help from DMC (Disaster Management Centre), Dahej and nearby industries in GIDC area. Over and above the Industries operating in the area have fire tenders as reported.

86. Witnesses on behalf of companies appeared and lodged their claims on the certificate of the staff member or other experts. Thermax Ltd, a company adjacent to the unit, suffered not only damages but two persons succumbed to the injuries and other 11 sustained injuries. This indicates the effect of explosion. For the deceased, it was stated that the contractor was helped by the Company under whom the deceased were working in Thermax Ltd, for making all arrangements to take deceased dead bodies to their native and company has decided to pay to the next of kin of each deceased the sum of ₹10 lakh. It was also stated that for the treatment of injured the amount was paid by the Company. The Company has taken the insurance of plants, buildings and machinery. About the damages it was stated that it was an estimate only and the surveyors report will be submitted later. The claim made by this company is to the tune of ₹24, 83, 31, 000/-. No doubt company must have suffered and same is covered under the insurance.

87. Reliance Industries Ltd, made a claim of ₹8.96 lakh for the damage caused to the windows, falls ceiling and shutters. It is further stated that the damage caused is being assessed and will take about a month or so to get the report. The extent of this claim is assessed by the officer of the Company.

88. Gujarat Chemicals & Port Terminal Co, made a claim of ₹23.75 lakh for the damages which is required to be certified by the civil engineer of the company.

89. On behalf of Adani Port, witness stated that their engineer has estimated the damages to the tune of ₹7.76 Lakh and have not claimed from the Insurance Company. The author of the application did not remain present and there is no clearance for lodging the claim by the Head Office. Person who assessed did not remain present.

90. Aforesaid four Companies only lodged their claims however, there was no authentication or where ever the officer working in the company supported the claim, it was merely a certificate of estimate and the officer did not appear before the Committee. Looking the contents of the applications it appears that other Companies suffered damages. The Collector has forwarded the list of the persons who made the claim. The summary prepared is Annexed herewith and Mark **Annexure 43** along with the claims. Three industries who suffered damages and appeared forwarded some details which are Annexed herewith and Mark **Annexure 44**. The evidence is not sufficient to entertain the claim as made. Some stated that the damage caused is much more and the same is being assessed. However, without the evidence in detail about the loss suffered and without tested effectively by cross examination by the other side it is not possible to entertain such claim. As against this, the committee examined the matter for compensation to be paid to the next of kin of the deceased persons. The explosion and its consequential effects on the persons who succumbed to the injuries is not in doubt or the persons who sustained grievous hurt or hurt on account of blast/fire is certified by the Medical Officers who treated the persons. The deceased income as well as age is a matter of record collected by the officers of the Collectorate from the unit. On these admitted facts the amount of compensation is assessed. Even about the damage on account of air pollution is to be calculated by the experts. Thus, on appreciation of the material on record the recommendation is made by the committee. M/s Camlin Fine Sciences forwarded its claim to the Collector after the period prescribed in the notice and after the evidence was recorded. The application is annexed herewith Mark **Annexure 45**.

91. There is an order made by the competent authority for the closure of the unit in view of the accident that has taken place. More than a month's period has passed. The committee is of the opinion that for the restoration of a plan, it is necessary to make recommendations to the

authorities which have made the orders soon after the incident of closure or for not removal of debris etc. Except GPCB, no other authority such as PESO or DISH were approached by the unit to modify the order made by the authority concerned so as to enable it to remove the debris. The GPCB did receive an application for restoration of power supply for a limited purpose of removal of debris. No doubt earlier, during the visit it was reported that the cylinders are lying below the debris and it would not be advisable to remove unless the experts are engaged in this behalf. The unit conveyed earlier that they already consulted experts for removal of debris however, it is not brought to our notice that an application has been made except to GPCB for modification or cancellation of the orders. Step-by-step actions will have to be taken. The unit is required to submit its restoration plan. The representative of MoEF&CC is to work as a nodal agency on this behalf. It appears that the unit has not made any attempt by approaching to authorities for removal of debris except GPCB for restoration of supply. As informed by the District Magistrate that the debris is not removed and there is no detailed analysis of damage on account of accident by the competent authority. However, the Collector is of the view that removal of debris is necessary for inspection and technical analysis. The Collector conveyed that only thereafter in consonance with the direction given by the Hon'ble Tribunal the restoration plan can be drawn.

In view of the accident which took place on 3rd June, 2020, GPCB has already made an order of prohibiting the operation of D.G. set. In view of the issuance of an orders made by GPCB, the supply of electricity is disconnected. Considering the nature of the accident, the cylinders lying under the debris and hazardous chemicals which may be in the pipeline, it is not advisable at this stage to restore the supply of electricity which has been disconnected. However, considering the question of removal of debris and request of the unit to supply the electricity for removal of debris, the committee is of the opinion that the supply is not to be restored but a temporary connection may be provided to the unit. The supplier as well as the unit under no circumstances shall connect the supply to any installation and the unit shall not use the supply for other than the removal of debris.

Under the circumstances, the committee is of the view that the authorities are recommended after the videography as per their requirement, to allow/permit to remove the debris by following all the directions that may be issued by the authority in accordance with the provisions of laws applicable and without committing breach of any of the provisions or directions, the unit shall remove the debris. The authorities, pending further orders of Hon'ble Tribunal, may exercise their statutory powers in consonance with the direction and if viable. The authorities which issued the orders shall submit the report in this behalf to the committee within a period of 15 days.

SECTION 12

RECOMMENDATIONS

92. **1. Technical points:**

i. There must be the tank temperature indicator with a facility of (1) a siren in case of an emergency / increase in temperature, and (2) the temperature should reflect in the DCS (The office of the responsible officer).

ii. Safety valve of the storage tank to be checked regularly and be recorded in appropriate register.

iii. There should be risk assessment study of chemical plants at certain intervals.

2. Procedure:

iv. There is a need of inherent safer socket design to transfer all liquid materials independently. (The different sizes of couplings of tanks and the pipe connecting the tanker).

v. The tank farm operator must get the connection certified by a responsible officer namely, shift in-charge / H.O.D. before unloading commences.

3. Qualification:

vi. Tank farm operators must be a qualified (ITI – AOCP or B.Sc chemical) with certain experiences.

4. Administrative:

vii. CCTV must be operative for the entire the procedure with a facility to look the same by the officer responsible and data should be saved atleast at two different places including one outside the plat facility. This will help the people to get the data even if something happens in the plant facility.

5. Shortage and training of manpower:

viii. It is necessary to appoint adequate number of Scientists and other officers as well as other staff considering the number of industries so as to effectively monitor the manufacturing units. Shortage of staff is also referred in the report of the Comptroller and Auditor General of India on Environmental Clearances and Post Clearance Monitoring 2016 that there are shortfalls in monitoring of environmental parameters. One of the reasons mentioned in the report is the shortfall/inadequate staff. Considering the numbers of Environmental clearance by MoEF & CC, New Delhi as well as SEIAA Gujarat (No. of ECs

issued by MoEF & CC, New Delhi-Approx. 1500 & by SEIAA-Approx. 8300 for the state of Gujarat only), the scientific staff in Ministry's regional offices should be strengthened for post EC monitoring at regular intervals. Thus, for having an eye over all the units, the Committee feels that the government should take appropriate steps for appointing adequate staff. The PESO also pointed out the same concerned the Gujarat being most industrialized state having about 40,000 licensed premises covered under various Acts and Rules including 1800 Major Accident Hazards premises, this is one of the pressing problems.

ix. The manpower of the DISH in the industrial area must be related to the numbers of units in the area. Considering the incident and the quality of the inquiry made by DISH, it is desirable that proper training should be imparted to the officers of the DISH. This will improve the efficiency of DISH.

6. Tank farm:

x. The entry of tanker should be restricted considering the size of the tank farm area (The authority granting permission should also bear in mind the incompatibility of the different chemicals). The position of the tank in the tank farm area should have direct entry and exit so that the tankers movement will be easy and in an emergency, the tanker can leave the place immediately.

xi. The tank farm operator must follow the directions indicated in S.O.P. strictly for unloading and no material should be unloaded without following the S.O.P.

xii. In view of the incident which took place on account of mixing of incompatible chemicals, the government must come out with a policy with regard to tank farm to avoid reoccurrence of incident on account of hazardous chemicals. It is absolutely necessary to carry out a study on incompatibility of chemicals so as to convey the officer as well industry. The storage of

compatible and incompatible material should be at different places. The minimum separation distance between the storage tank and dyke wall surrounding the tank shall be half of the height of the storage tank. The height of dyke should be one fourth of the height of the tank which should be of RCC structure of appropriate width. This will reduce the effect of any explosion.

7. Management & study:

xiii. HAZOP study direction / instruction must be carried out strictly and regularly by the unit.

xiv. Management to educate the staff on Materials Safety Data Sheet (MSDS) and engineers & operators in the plant must study the same.

8. DCG, Hospitals:

xv. All Industrial Zone/SEZ should have their own Local Crisis Group. The District Crisis Group should give surprise visit to the factories regularly at least once in a quarter and check the operation of factories. At the end of the visit, they should generate a report and submit to the State Crisis Group.

xvi. As per the Chemical Accidents (Emergency, Planning, Preparedness, Response) Rules, 1996, brought out under the Environment Protection Act 1986, it is mandatory to have State Crisis Group (SCG) and District Crisis Group(DCG) to help the State Disaster Management Authority (SDMA) and District Disaster Management Authority (DDMA) under the Disaster Management Act, 2005 in advisory roles to deal with Chemical Disaster Management (CDM). There is no emergency response centre / disaster management centre within the SEZ. Therefore, the authorities must provide urgently such centers. As the Industry in the instant case failed to report in this behalf

there must be a provision for not reporting immediately to the DCG and DDMA or at emergency control room for chemical disasters in the state (as in the instant case it is at Vadodara). The Rule making authority though having prescribed 48 hrs. time limit within which the competent authority is required to be informed but there is no provision for the breach with regard to non-informing immediately or within 48 hrs. (In the instant case it is admitted the report was submitted on 9th June, 2020 against the incident on 3rd June, 2020).

xvii. The requirement of a Hospital in an industrial zone or SEZ and particularly industries are engaged in hazardous chemicals is a must. Even Hospitals at distance of 50 kms are general hospitals and not specialised in chemical burns and injuries arising out of accident on account of hazardous materials.

xviii. District crisis group must undertake mock drill under off site emergency plan and crisis management in every industrial cluster or SEZ on failure action should be taken against DCG. (In the instant case they were satisfied with mock drill in one place in a district. In the instant case in one district there are more cluster of industries. Therefore, in each cluster an exercise aforesaid is a must – DISH has admitted that such exercise is not carried out in all clusters).

xix. As at other places in the state of Gujarat in the industrial clusters, the GPCB has provided tower for air quality monitoring and same is being monitored by the GPCB. Dahej – I & II or the SEZ being an industrial town and factories are particularly engaged in hazardous chemicals, the committee is of the opinion that there should be Continuous Ambient Air Quality Monitoring Systems (CAAQMS) at all strategic locations. So that everyone in that area is aware about the air pollution.

9. Safety audit:

xx. For the purpose of auditing the safety, the government must

make a panel of safety auditors to inspect the factory independently twice in a year and they should submit their report directly to the DISH. The safety auditor should be made answerable to the government.

xxi. The committee is of the opinion that sub-rule (9) of Rule 68(J) of the Gujarat Factories Rules 1963, refers to safety report and safety audit reports, under that Rule sub rule 2 gives a choice to industry to select the auditor for the purpose of the safety audit. The committee of the opinion that the state government be requested to consider the case and particularly safety report from independent auditor and to amend the Rule as below:

2). After the commencement of these Rules, the occupiers of both the new and existing industrial activities and isolated storage must be checked by the government through the safety auditor which is accredited by an accreditation board to be constituted by the Ministry of labour, Government of India.

3). The auditor within 30 days of audit shall send the report to the chief inspector with respect to the audit recommendations and which shall be examined by the government within a period of 1 month and the industry shall be directed to carry out within the period specified the recommendation that may be made by the Government in this behalf.

10. For SEZ / Industrial zone:

xxii. Ordinarily a buffer zone of 500 meter is provided if there is a residential zone. But in case of hazardous chemicals the buffer zone should be of 1000 meter minimum in view of the nature of the chemicals hazards associated with it. (In the instant case it is found that industries are close to village Luvara & Lakhigam). In a buffer zone, industries as well as government should provide proper plantation for pollution free atmosphere to the residents.

xxiii. In SEZ or industrial zone for the benefit of the residents in that area the government should provide sewerage network so that the domestic wastewater generated by the residents treated in the sewage treatment plant.

11. Other recommendation:

xxiv. Constant monitoring is required under the direction of the Hon. Tribunal to the urgent need for expediting the matter of providing effluent pipeline (4.5 km) for deep sea discharge by GIDC as per NIO recommendation to ensure adequate dilution and dispersion of effluent (Despite reminders GIDC has failed).

==***==

Appendix - 1

Item No. 01 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No. 22/2020 (WZ)

Aryavart Foundation through its President Applicant(s)

Versus

Yashyashvi Rasayan Pvt. Ltd. & Anr. Respondent(s)

Date of hearing: 08.06.2020

CORAM: **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER

For Applicant(s): Mr. Raj Panjwani, Senior Advocate with Dr. S.S. Hooda, Advocate

For Respondent(s): Mr. Saurabh Kulkarni, Advocate for R-1
Ms. Ruchi Kohli and Ms. Nidhi Jaswal, Advocates for GPCB
Mr. Raj Kumar, Advocate for CPCB

ORDER

1. Proceedings in this matter arise out of an incident dated 03.06.2020 at Dahej, District Bharuch, Gujarat which has been widely reported in the media. A massive blast took place in a chemical factory run by respondent No.1, Yashyashvi Rasayan Pvt. Ltd. ("The Company"). On account of a fire in the storage tank of the factory, manufacturing several chemicals including Methanol and Xylene which find mention in the Schedule to the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 (The 1989 Rules). On account of the said incident, eight (08) workers were killed and atleast 50 injured. Bodies

of some of the workers inside the factory were charred beyond recognition. We have seen some of the telling photographs during the hearing. About 4800 inhabitants of the nearby villages had to be moved to safer place[1] on account of the incident. The company has revenue in the range of Rs. 100 crores for the year ending 31.03.2018.[2] According to Mr. Panjwani, learned Senior Counsel appearing the applicant, the Company is owned by the Patel Group having large financial resources.

2. This application has been filed by an NGO located at Surat mentioning the above facts based on newspaper reports. The applicant has also referred to another recent shocking incident of 07.05.2020 in the factory of L.G. Polymers India at Vishakhapatnam where 12 persons died and several others were injured. It is stated that on 08.05.2020, the Central Pollution Control Board (CPCB) issued a circular requiring all the State PCBs to undertake safety audit of industries before they reopened after the COVID-19 situation. The industries dealing with hazardous chemicals were required to ensure that all safety protocols are followed and requisite equipment is operationalized and manpower is duly trained for handling such chemicals. On 11.05.2020, Maharashtra State PCB issued an identical circular specifically requiring the hazardous and chemical handling units to provide information with regard to onsite and off-site emergency plans, safety audit reports and action taken in pursuance of such report. It is stated that the company failed to follow requisite precautions and safety protocols. The company is thus strictly and absolutely liable for the damage caused to the human lives, human health, property and the environment in

[1] https://indianexpress.com/article/cities/ahmedabad/gujarat-dahej-chemical-factory-fire-deaths-6441590/
[2] https://www.tofler.in/yashashvi-rasayan-private-limited/company/U24119GJ2003PTC041827

violation of environmental norms, particularly the mandate of the 1989 Rules, the Chemical Accidents (Emergency, Planning, Preparedness and Response) Rules, 1996(the 1996 Rules) and the circular issued by the CPCB.

3. Advance notice of the application was served on the Company, the GPCB and the CPCB. We have heard Shri Raj Panjwani, Senior Advocate appearing for the applicant, Shri Saurabh Kulkarni, Advocate appearing for the company, Ms. Ruchi Kohli, Advocate appearing for the GPCB and Mr. Raj Kumar, Advocate appearing for the CPCB.

4. It is undisputed during the hearing that the company is engaged in the manufacture of hazardous chemicals and is covered by the 1989 Rules and the 1996 Rules. It has to prepare and follow onsite and off-site emergency plan which is required to be duly audited and overseen by the statutory authorities including the Chief Inspector of Factories (CIFs), Department of Industries, the District Magistrate, the State PCB and the Petroleum and Explosives Safety Organization (PESO). Overall regulatory framework is under the Ministry of Environment, Forest and Climate Change (MoEF&CC). Liability of the Company is strict and absolute for the loss caused by its activities. Dependents/heirs of the deceased as well as the injured persons, the persons displaced on account of the incident have to be duly compensated. The company has also to bear the cost of restoration of the environment.

5. We may also have to examine the failure of the concerned statutory authorities in taking necessary preventive and safety measures.

6. While the company and other concerned have to be given due opportunity, an interim direction for compensation on the basis of available material cannot brook any delay. Interim compensation can be awarded on conservative subject to final compensation being determined later. While no compensation for death or injury or displacement may be adequate and environment is priceless, having regard to facts and circumstances and on ad hoc basis, we assess interim compensation for death to be 15 lacs each (taking into account multiplier of around 16 and loss of earning of about one lac a year, taking the minimum wage, apart from conventional sums), for grievous injury Rs. 5 lac per person, for other injuries of persons hospitalized Rs. 2.5 lac per person and for displacement at Rs. 25000/- per person. The company may make an interim deposit of Rs. 25 Crores excluding the deposit/payment already made in pursuance of order of the GPCB or otherwise or under the Workmen's Compensation Act, 1923 or any other statutory provisions or *ex gratia* in relation to the present incident. Disbursement may be made by preparing an appropriate plan by the District Magistrate in consultation with the District Legal Service Authority, Bharuch to be overseen by the Member Secretary, State Legal Service Authority. The amount may be deposited within 10 days from today. Disbursement may be made within one month thereafter. If the company fails to make the deposit, the State will be at liberty to recover the same by coercive methods but the disbursement may in such case be made out of the State funds within one month with right of the State to recover the amount from the company.

7. We may note that by our order dated 08.05.2020 in O.A. No. 73/2020, while dealing with the incident of gas leak at

Visakhapatnam, where 12 persons died, about 100 persons were hospitalized (out of which 25 were serious) and 1000 persons were reported to be sick, a six-member Committee headed by Justice B. Seshasayana Reddy, former Judge, A.P. High Court was constituted to enquire into the following issues:

a. The sequence of events;

b. Causes of failure and persons and authorities responsible therefor;

c. Extent of damage to life, human and non-human; public health; and environment – including, water, soil, air;

d. Steps to be taken for compensation of victims and restitution of the damaged property and environment, and the cost involved;

e. Remedial measures to prevent recurrence;

f. Any other incidental or allied issues found relevant.

8. The Committee gave its report making certain suggestions as mentioned in further order dated 1.6.2020, including the following, in relevant part:

"g) Remedial measures to prevent recurrence;

1) Hazard identification and evaluation in a local community, Preparation of Guiding Principles for Accident Prevention, Preparedness and Response for onsite and offsite emergency plans has to be reviewed.

2) A detailed study of the risk assessment and disaster management studies to he carried out by the industry

...

7) Installation of the automatic siren when any parameter goes out of control. The siren needs to be done within and outside the industry so that the villages around are alarmed about the same

8) Emergency ambulance services to be arranged in the industry premises along with an experienced doctor.

9) Awareness campaigns in the villages around the industry to make them aware of the measures to be taken in case of any accident/ damage from the industry to the area around the industry.

10) Readymade PPE to be placed at the emergency points in case of any accident.

11) Separate safety manual to be prepared for each equipment along with the accidental management plan.

12) Periodic inspection by Department of Factories & Safety to assess the safety measures and documents maintained by the industry. If failed, necessary action shall be initiated against the industry.

…

I8) The administrative failures such as not obtaining Environmental Clearance from MoEF&CC. not implementing the recommendations of APPCB and factories of inspectors in time (based on inspection reports), failure of replacing the old storage tanks and having no safety measures for temperature recordings, no safety audit reports are to be further investigated.

19) The role of factories and inspectors to be specified and their inspection protocol are to be assessed Pan-India. Since safety aspects are part of their mandate an independent audit is required in the light of many accidents reported due to failure of safety measures and lack of training.

20) In order to prevent such accidents, a District Crisis Group (DCG) needs to be established under the chairmanship of District Collector. This group has to meet every 45 days to review the safety and hazard issues of each and every industry. Similarly, State Crisis Group (SCG) needs to be established under Chief Secretary. This committee should meet every 3 months and review the onsite/offsite District emergency plan prepared by DCG and suggest the measures to be taken to minimize the accidents. Both DCG and SCG should make plans to create awareness among the people living in the surrounding area of the industry about chemical hazards and measures to be taken for accidents.

21) It is suggested that each State shall take responsibility in implementing the Chemical Disasters Management, protocol (March 2009 publication) and NIHIDC remedial measures and submit Action taken Report.

22) Responsibility Matrices for Disaster Risk Mitigation as per National Disaster Management Plan (May 2016) has to be taken up and assess the implementation schedule by each States and UTs.

h) Any other incidental or allied issues found relevant;

…

The Committee has taken opinion of the participants by interacting with each and every individual, and the main observations of the participants are stated below.

2. The Company should conduct local public awareness campaigns about Do's/ Don'ts during, emergency.

3. Since the NEERI team have already conducted preliminary studies and a report has been prepared, it is suggested to engage the services of NEERI, for studies related to environment including water, soil and air.

6. All the affected families should be given identity cards and Health cards by the Government and the expenditure on medical bills shall be borne by the unit. District Administration shall make necessary instructions and coordination.

10. All factories should be monitored through C.0 cameras. The Companies as well as the Government neglected the Community Based Disaster Response system.

11. The Government should ensure that hereafter all companies should take precautions and not to repeat such incidents. Awareness programme should be conducted in the surrounding areas of the industry.

(emphasis supplied)

9. The Tribunal also noted earlier orders pointing out deficiencies in the regulatory framework. The relevant observations are:

> *"37. Dealing with environmental issues, including unfortunate incidents, the Tribunal has found need to revamp the existing regulatory framework quantitatively and qualitatively. The Tribunal has noted the observations of the CAG and parliamentary Committees on the subject. Reference may be made to order dated 22.11.2019 in O.A. No. 837/2018, Sandeep Mittal vs. Ministry of Environment, Forests & Climate Change & Ors. after noting the status of current monitoring mechanism of the MoEF:*
>
> ***...***
>
> *6. We have considered the above averments as well as contents of annexures R-I and R-II giving data of the projects and 'six monthly action plan'. We are of the view that the mandate of law is not complied with by the above stand of the MoEF&CC.* ***It is well acknowledged that there is rampant violation of the Environmental Clearance (EC) conditions. This Tribunal has, in order dated 21.11.2019, noticed serious violations of EC conditions with respect to A Category 'housing projects' in Haryana and found monitoring of conditions of EC ineffective.[3] The said order also refers to earlier orders wherein similar serious violations have been noticed. The violations include absence of scientific management of sewage and solid waste, not having open spaces, illegal drawal of ground water, construction in excess of sanctioned plan etc. It is difficult to say such violations are limited to State of Haryana. In absence of adequate mechanism, such rampant violations are bound to***

[3] Order dated 21.11.2019, O.A. No. 506 / 2019, Mukund Dhote v. UOI & Ors.

***continue defeating the environmental principle of precautionary and sustainable development. In this regard, it is apt to note that this aspect was considered by the Hon'ble Supreme Court in T.N. Godavarman Thirumulpad Vs. Union of India & Ors. (2014) 4 SCC 61. Reference was made to the observations in Lafarge Umiam Mining Private Limited Vs. Union of India, (2011) 7 SCC 338 that power of the regulator under Section 3(3) of the Environment (Protection) Act, 1986 is coupled with duty and that the monitoring mechanism for the clearance conditions was not satisfactory. The Hon'ble Supreme Court also referred to a report on 'Scope, Structure and Processes of National Environment Assessment and Monitoring Authority (NEAMA)' for the Ministry of Environment and Forests, Government of India prepared by Department of Management Studies, Indian Institute of Technology, Delhi. Therein it was found that there are huge gaps in monitoring and enforcement of clearance conditions which defeats the purpose of Environmental Clearance process**. *The said finding quoted in the judgment is as follows:*

> ***"Several studies have pointed toward the poor monitoring of the clearance conditions. Huge gaps in monitoring and enforcement of clearance conditions actually defeats the very purpose of grant of conditional environmental clearance."***[4]

7. ***We also note the observations from Report of the Comptroller and Auditor General of India on Environmental Clearance and Post Clearance Monitoring 2016 that there are shortfalls in monitoring of environmental parameters. Reasons for such shortfalls are inadequate staff, inadequate database, not assigning clear responsibility for post EC monitoring, absence of monitoring at regular intervals particularly for critically polluted areas***.

8. ***Thus, there is dire need for revamping the monitoring mechanism by MoEF&CC as well as SEIAAs, CPCB and State PCBs Post EC monitoring processes need revamping in quantitative as well as qualitative terms. There is need to prioritize the projects where potential environmental degradation is high on account of nature of activity as well as area being ecologically sensitive. In respect of such projects and in such areas, monitoring may have to be more intensive and at higher frequency. In no case frequency of monitoring should be less than once in a year.***

9. ***The present scenario of monitoring once in 4.5 years and planned modification resulting in monitoring in 2.5 years is farce and does not meet the requirement***

[4] Para 10

of law by any standards. As already observed monitoring has to be, as far as possible, quarterly and in no case less than twice a year.

10. ***Data of environmental degradation in the form of air, water and soil pollution reflected in the form of 351 polluted river stretches, 122 non-attainment cities and 100 polluted industrial clusters is eloquent testimony of such degradation and failure of monitoring mechanism. Statistics of deaths and diseases on account of such degradation are well known and need not be elaborated here.***

11. ***On being asked, learned counsel for MoEF&CC is unable to even mention the percentage of compliance as according to him there is no such data available, which is shocking. With a view to plan such monitoring, the percentage of compliance must be ascertained. Trend over a period of time in terms of increase in compliance or otherwise must be studied so that there can be corresponding review of mechanism based on correct data. Experience so far shows that with the increasing developments, in absence of adequate monitoring mechanism it would be difficult to check such violations thereby defeating 'precautionary' principle.***

12. ***In view of the above, remedial action may be planned at the earliest. The plan should cover all the sub categories of projects, including B category. Monitoring mechanism needs also to be evolved for SEIAAs, regional offices of the MoEF&CC and the regional offices of CPCB. Since these steps are inalienable constitutional obligations, steps need to be taken to suitably augment the requisite manpower in these establishments for effective monitoring by MoEF&CC, CPCB and SEIAAs.***

13. ***There is no information about the result of steps taken in terms of 'six monthly action plan' so far. Making of such plan may be of no value unless it is resulting in improvement of the ground situation in terms of strengthening of monitoring, which is not shown to be happening. Expressing difficulties in improving the situation is not a solution. If there is an EC regime, compliance has to be monitored. The principle of Sustainable Development and the Precautionary principle, which have been held to be part of 'Right to Life' require that EC conditions are fully complied.***

14. ***No satisfactory mechanism exists at present, as shown by the above affidavit itself. It is stated that, at present, it takes 4.5 years for monitoring which means that for such long period the non-compliance continues making mockery of law. There has to be***

speedy monitoring and speedy action, wherever necessary. There has to be a robust plan for the purpose which is the responsibility of the concerned Government Departments. We place on record our disapproval for the present sorry state-of-affairs and expect meaningful improvement.

15. We are, thus, of the view that for meaningful monitoring, all Category A projects are monitored not less than twice in a year and all Category projects are monitored not less than once in a year.

*16. Let the Secretary, MoEF&CC and Chairman, CPCB hold a meeting with such other experts as may be found necessary and establish and/or augment the institutional setups in MoEF&CC, CPCB and SEIAAs for meaningful monitoring of Category A and B projects in the light of the above observations. Compliance report may be filed before this Tribunal by e-mail at judicial-ngt@gov.in by MoEF&CC and CPCB. The MoEF&CC may also furnish compliance status by SEIAAs.***"**

(emphasis supplied)

"38. Similarly, vide order dated 11.01.2019 in O.A. No. 95/2018, Aryavart Foundation vs. M/s Vapi Green Enviro Ltd. & Ors., following observations may be noted:

***"**37. ..The SPCB has not shown that it took any stringent action as required which can act as deterrent against violation of pollution norms. Simply issuing notice has not brought about the desired results. No closures have been ordered, nor prosecution launched nor other adequate preventive and remedial measures, including assessment and recovery of damages taken. In this respect, there is failure of GPCB. We may only observe that even a regulatory authority may be held accountable if it colludes with polluters by being required to pay damages or errant officers being held liable for action, including prosecution. **Frequent failures of regulatory bodies need to be remedied for meaningful enforcement of environmental norms.** This Tribunal in Threat to life arising out of coal mining in South Garo Hills district Vs. State of Meghalaya & Ors.[5], held that **State machinery is also required to compensate for their negligence and failure which may act as deterrent against the officers who neglected their basic duty of protecting the environment or colluded with the polluters and law violators. The polluters as well as colluding officers are to be made accountable not only by prosecution or closure of industry but also by assessing and recovering such damages for loss to the environment as it may not only compensate the environment or victims but also act as deterrent to prevent further damage**.*

[5] O.A. No. 110(T_{HC})/2012 Order dated 04.01.2019 para 28-29

38. It is well acknowledged that there is serious threat to the environment in this country. Studies show huge number of pollution related deaths and diseases[6]. Any violation of laid down environmental norms has to be seriously viewed and sternly dealt with.

39. It was in the year 1974 that the Water (Prevention and Control of Pollution) Act, 1974 was enacted after noticing that problem of pollution of rivers and streams had assumed considerable importance and urgency on account of growth of industries, threatening the sources of drinking water, the aquatic life and sources of irrigation. After considering the Expert Committee reports on the subject, the statutory framework was adopted giving enormous powers to the Pollution Control Boards (PCBs) for closure, prohibition or regulation of any industries operation or process as well as filing of complaints for prosecution. Minimum sentences have been laid down for violation of the norms. Polluter Pays Principle is an accepted norm within the purview of regulatory regime. The statutory functions of the PCBs, include programs for prevention, abatement and control of pollution and exercise all incidental powers. The CPCB has powers to issue directions to the State Boards. Needless to say, that similar provisions have been made for protection of air quality under the Air (Prevention and Control of Pollution) Act, 1981 as well as for other environmental issues under the Environment (Protection) Act, 1986.

40. As already noted, the SPCB is equally accountable for its failure and in appropriate cases can be prosecuted for conspiracy or collusion with other offenders causing pollution. The pollution cannot be allowed to be profitable activity and deterrent action must be taken wherever pollution is found so as to render causing of pollution unprofitable and unacceptable to prevent damage to the health and lives of the citizens. Any polluter must be subjected to heavy and deterrent economic sanctions. Unfortunately, this is not happening as expected for which failure the regulatory authority cannot disown their responsibility.

*41. **We note that the State of Environment in the country, even as per official figures, is alarming. As many as 351 river stretches have been declared to be polluted by the CPCB. Vide order dated 20.09.2018 in Original Application No. 673/2018, News item published in 'The Hindu' authored by Shri. Jacob Koshy Titled "More river stretches are now critically***

[6] https://niti.gov.in/writereaddata/files/new_initiatives/presentation-on-CWMI.pdf- India ranks 120th in 122 countries in Water Quality Index as per Niti Ayog Report, https://www.thehindu.com/sci-tech/energy-and-environment/india-ranked-no-1-in-pollution-related-deaths-report/article19887858.ece- Most pollution-linked deaths occur in India, https://www.hindustantimes.com/india-news/delhi-world-s-most-polluted-city-mumbai-worse-than-beijing-who/story-m4JFTO63r7x4Ti8ZbHF7mM.html- Delhi's most polluted city, Mumbai worse than Beijing as per WHO; http://www.un.org/waterforlifedecade/pdf/global_drinking_water_quality_index.pdf- WHO Water Quality Index.

polluted: CPCB", this Tribunal considered the issue of such polluted stretches and noticed the directions of the Hon'ble Supreme Court from time to time for stopping discharge of untreated sewage and effluents in water bodies. Such discharge causes serious diseases, including Cholera and Typhoid. Sewage treatment capacity was disproportionate to the sewage generated. As per some studies noted in the order, 75 to 80% water is polluted in India. Pollution of River Yamuna[7], Ganga[8], Hindon[9], Ghaggar[10], Sutlej and Beas[11], Son[12], Subarnarekha[13], Ami[14] were also noted. The States were directed to prepare action plans to make the water of the polluted river stretches atleast fit for bathing within six months from the dates of preparation of approved action plans. When the matter was reviewed on 19.12.2018, it was found that only 16 States had prepared action plans, most of which were not complete. The direction was issued for payment of environmental compensation per month by every State/UT for failure to prepare action plan and also to furnish Performance Guarantees for execution of the action plans within the stipulated time.

42. ***This Tribunal in News Item Published in "The Times of India' Authored by Shri Vishwa Mohan Titled "NCAP with Multiple timelines to Clear Air in 102 Cities to be released around August 15"[15] has dealt with the issue of 102 air polluted cities identified by the CPCB. Taking into account eminent threat to human health as a result of air pollution, this Tribunal directed all the States/UTs with non-attainment cities to prepare action plans for bringing down the standards of air quality within the prescribed norms within six months. The Tribunal further constituted the Air Quality Monitoring Committee to ensure implementation of such action plans. The CPCB and the SPCBs were entrusted with the responsibility to design a robust nation-wide ambient air quality monitoring program to strengthen the existing monitoring network.***

43. In re: Compliance of Municipal Solid Waste Management Rules, 2016[16], the Tribunal directed preparation of action plans for solid waste management consistent with the Solid Waste

[7] Manoj Mishra Vs. Union Of India O.A. No. 6/2012 order dated 26.07.2018
[8] M.C. Mehta vs. Union of India O.A. No. 200/2014 order dated 06.08.2018
[9] Doaba Paryavaran Samiti vs. State of U.P. and Ors. O. A. No. 231/2014 Order dated 08.08.2018
[10] Stench Grips Mansa's Sacred Ghaggar River (Suo-Motu Case) and Yogender Kumar O.A. No. 138/2016 Order dated 07.08.2018
[11] Sobha Singh and Ors. Vs. State of Punjab and Ors. O.A. No. 916/2018 Order dated 14.11.2018
[12] Amarshakti vs. State of Bihar and Ors. O.A. No. 596/2016 Order dated 24.08.2018
[13] Sudarsan das vs. State of West Bengal and Ors. O.A. No. 173/2018 Order dated 04.09.2018
[14] Meera Shukla vs. Municipal Corporation, Gorakhpur and Ors. O.A. No. 116/2014 Order dated 25.10.2018
[15] Original Application No. 681/2018 Order dated 08.10.2018
[16] Original Application No. 606/2018 Order dated 31.08.2018

Management Rules, 2016 in view of the fact that as per annual report of the CPCB prepared in April 2018, most of the States were not complying with the statutory rules.

44. As already noted earlier, this Tribunal considered the matter of polluted industrial clusters in News Item published in "The Asian Age" Authored by Sanjay Kaw titled "CPCB to rank industrial units on pollution levels" vide order dated 13.12.2018. It was noted that 43 industrial clusters in 16 States were identified as Critically Polluted Areas and 32 industrial clusters were categorized as Seriously Polluted Areas. In 2017-18, the number of identified polluted industrial clusters went upto 100. Accordingly, the Tribunal directed the State Pollution Control Board to finalize time bound action plan to restore the environmental quality as per the norms laid down by the CPCB and directed CPCB and SPCBs to take coercive measures against the violators on the basis of 'Precautionary Principle' and 'Polluter Pays Principle'.

45. In Techi Tagi Tara Vs. Rajendra Singh Bhandari & Ors.[17], the Hon'ble Supreme Court noted that the State Pollution Control Boards (SPCBs) continued to be manned by persons not having expertise or professional experience. The State Governments were not able to appoint qualified, impartial, and politically neutral persons of high standing to the crucial regulatory posts. Political appointments were being made in blatant violation of Apex Court guidelines to debar favorable persons being appointed.[18] The appointments being made did not

[17] (2018) 11 SCC 734 para 3-4, 28-34: The judgment takes into consideration various Committees appointed laying down guidelines for the functioning of SPCBs viz.,

(a) Bhattacharya Committee (1984) proposed that the structural organization of SPCBs should consist of technical services, scientific services, planning, legal services, administrative services, accounts, training cell and research and development.

(b) The Belliappa Committee (1990) - Recommended (i) introducing elaborate monitoring, reporting and organizational systems at the national level along with four regional centres and one training cell in each Board, (ii) effecting suitable changes in the Boards recruitment policy to enable them induct persons with suitable academic qualifications, and (iii) ensuring that the Chairman and Member-Secretary are appointed for a minimum of three years.

(c) The Administrative Staff College of India (1994) - Recommended, inter alia, that (i) the SPCBs be reoriented for implementing the instrument mix of legislation and regulation, fiscal incentives, voluntary agreements, information campaigns and educational programmes.

(d) The Menon Committee – Recommending that the State Governments should not interfere with recruitment policies of the SPCBs, especially where the Boards are making efforts to equip their institutions with more and better trained engineering and scientific staff.

[18] *Ibid.* The judgment notes the report of the Tata Institute of Social Sciences published in 2013 titled "Environmental Regulatory Authorities in India: An Assessment of State Pollution Control Boards" which stated about the appointments to the SPCBs that time and again across state governments have not been able to choose a qualified, impartial, and politically neutral person of high standing to this crucial regulatory post. The recent

appointments of chairpersons of various State Pollution Control Boards are in blatant violation of the Apex Court guidelines. The primary lacuna with this kind of appointment was that it did not evoke any trust in the people that decisions taken by an ex-official of the State or a former political leader, appointed to this regulatory post through what appeared to be a totally non-transparent unilateral decision. Many senior environmental scientists and other officers of various State Pollution Control Boards have expressed their concern for

inspire the confidence of the people. The Hon'ble Supreme Court directed all the States to frame guidelines and recruitment rules within six months. It may be pertinent to lay emphasis on the following observations of the Hon'ble Supreme Court in the aforesaid judgment:

> ***"Unless corrective measures are taken at the earliest, the State Governments should not be surprised if petitions are filed against the State for the issuance of a writ of quo warranto in respect of the appointment of the Chairperson and members of the SPCBs. We make it clear that it is left open to public spirited individuals to move the appropriate High Court for the issuance of a writ of quo warranto if any person who does not meet the statutory or constitutional requirements is appointed as a Chairperson or a member of any SPCB or is presently continuing as such."***

46. In addition to this, the Parliamentary Standing Committee on Science and Technology, Environment and Forest, August 2012 in its recommendations on the working of the SPCBs was perturbed to note that the SPCBs were not performing their duties vigilantly and recommended that MoEF&CC must ensure proper and effective coordination between the CPCB and SPCBs and take necessary steps to make the Pollution Control Boards functional and ensure that the discharge their duties effectively and efficiently.[19]

47. During the hearing it was stated by the learned Counsel for the GPCB that guidelines in terms of Techi Tagi Tara (supra) have been issued and thus, the judgment has been complied with. However, he has not been able to dispute that the persons appointed are not having technical or professional qualifications or background as expected.

48. This Tribunal, on 20.07.2018, in Satish Kumar vs. U.O.I & Ors.[20] also observed that persons of judicial background may be required in key position in PCBs as several functions of the SPCBs are quasi-judicial.

49. The order of this Tribunal dated 07.08.2018 in Stench Grips Mansa's Sacred Ghaggar River (Suo-Moto Case)[21] noted that a task force must be constituted in every district and State

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appointing bureaucrats and political leader as Chairpersons who they feel not able to create a favourable atmosphere and an effective work culture in the functioning of the Board.

[19] Accessible at: http://164.100.47.5/newcommittee/reports/EnglishCommittees/Committee%20on%20S%20and%20T,%20Env.%20and%20Forests/230.pdf

[20] O.A No. 56 (THC) of 2013

[21] O.A. No. 138/2016 (T_{NHRC})

to give reports on the environmental issues which should be published on the websites.

50. ***The Tribunal in the order on 08.08.2018 in Doaba Paryavaran Samiti Vs. State of U.P. & Ors.[22] noted that statutory authorities had miserably failed and were required to be held accountable for their failure.***

51. *In view of the fact clean environment, apart from other statutory provisions, is a mandate of Article 21 of the Constitution, causing of pollution having serious implications on health of the citizens cannot be accepted and no responsible authority could simply throw its hands in despair.[23]*

52. *Thus, there being far from satisfactory governance on the part of the SPCBs, as depicted by the compiled data, resulting in large number of deaths and diseases in the country, remedial measures are required. Lack of effective governance in the present case is patent from absence of steps for prosecution of the guilty persons or recovery of damages for restoration of the environment which is primary responsibility of the SPCB. Appointment process does contribute to such ineffectiveness."*

(emphasis supplied)

"39. Vide order dated 28.08.2019 in O.A. No. 95/2018, Aryavart Foundation vs. M/s Vapi Green Enviro Ltd. & Ors., following observations may be noted:

"13 ....

14. ***What is expected is performance audit on issues such as adequacy with regard to environmental monitoring, efficacy of regulatory setup/mechanisms, staffing both technical and scientific manpower, scientific equipments, logistics support, competence etc. rather than ranking the States. Let the same be done and state-wise reports submitted based on thorough analysis in terms of statutory functions. CPCB may devise an appropriate mechanism for the purpose. We also direct that all vacant positions in the SPCBs/PCCs may be filled up at the within four months and the Chief Secretaries of the States/UTs may ensure that there is no embargo in doing so, so that effective steps for protection of environment can be taken. It is also necessary to direct that the laboratories established by the SPCBs/PCCs, at headquarters as well as regional centers, are duly recognized for purposed of enforcement of environmental laws. The concerned authorities may take further steps accordingly. The CPCB may compile a report and file before the next date. SPCBs/PCCs may utilize the funds available with them, under***

[22] O.A. No. 231/2014
[23] *Supra* note 18

EC/Consents or other heads instead of approaching other authorities and on that pretext not performing their essential function. The MoEF&CC may consider constituting an appropriate authority for the purpose with representatives from Central and State authorities on the pattern of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) or otherwise. A compliance report be filed by the MoEF&CC before the next date.

….. … ….

Directions:

*iii. Performance audit be done with reference to issues such as adequacy with regard to environmental monitoring, efficacy of regulatory setup/mechanisms, staffing both technical and scientific manpower, adequacy of laboratories and scientific equipments, logistics support, competence etc. rather than ranking the States and state-wise reports submitted along with recommendations based on thorough analysis in terms of statutory functions before the next date. CPCB may devise an appropriate mechanism for the purpose. CPCB and MoEF&CC may file a compliance report with reference to observations in para 14 above.***"**

(emphasis supplied)

10. The Tribunal also observed:

"35. We are of the view that further remedial action needs to be taken in the matter of bringing to justice erring officers of authorities in the State of Andhra and liability of the State or officers being further gone into. There is also need for rehabilitation plan utilizing the interim and further compensation. Lastly regulatory framework needs to be reviewed and strengthened, apart from identifying steps to ensure compliance of laid down safety norms and laying down further norms and procedure to avoid recurrence of such failures in future.

36. Safety of citizens and environment are of prime concern. Any economic or industrial activity, however necessary, has to be consistent with the safety of human beings and the environment. The damage to human life, human health and environment has to be restored by applying the 'Sustainable Development' principle, of which 'Precautionary' and 'Polluter Pays' principles are part. In this regard, significant role has to be played by the statutory authorities constituted under the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986."

11. Finally, vide order dated 01.06.2020, the Tribunal directed:

"i. The amount of Rs. 50 crores deposited by the Company with the District Magistrate, Vishakhapatnam will stand appropriated towards part liability and interim compensation to be spent for restoration of the environment and compensation for victims in accordance with the restoration plan to be prepared.

ii. Restoration plan may be prepared by a Committee comprising two representatives each of MoEF&CC, CPCB and three representatives of State Government to be named by the Chief Secretary, including the District Magistrate, Vishakhapatnam and such other concerned Departments within two months from today. MoEF&CC will be the nodal agency for the purpose.

iii. Final quantification of compensation may be assessed by a Committee comprising representatives of MoEF&CC, CPCB and NEERI. The said Committee will be at liberty to associate/co-opt any other expert institution or individual. The Secretary, MoEF&CC may ensure constitution of such Committee within two weeks from today. The Committee may give its report within two months thereafter. MoEF&CC will be the nodal agency for the purpose.

iv. The Chief Secretary, Andhra Pradesh may identify and take appropriate action against persons responsible for failure of law in permitting the Company to operate without statutory clearances within two months and give a report to this Tribunal

v. In view of the stand of the State PCB and the Company that it will not recommence its operation without requisite statutory clearances, we direct that if any such statutory clearances are granted and the Company proposes to recommence, this aspect must be brought to the notice of this Tribunal so that compliance of law is ensured.

vi. The MoEF&CC may also constitute an Expert Committee to suggest ways and means to revamp monitoring mechanism to check and prevent violation of environmental norms and preventing any such recurrence in future in any of the establishments dealing with hazardous chemicals. A special drive may be initiated in this regard. An action taken report may be furnished within three months from today.

vii. This order will not prejudice any criminal or other statutory proceedings in accordance with law."

12. Having regard to the facts and circumstances of the present case and in the light of material available on record and without prejudice to further opportunity being given to all concerned, we find it necessary to issue following directions:

a) The Company may deposit an amount of Rs. 25 crores, minus the statutory compensation/ex gratia payments already made to the victims, if any, with the District Magistrate, Bharuch within 10 days from today.

The amount may be disbursed by the District Magistrate by making disbursement plan in the manner already indicated above (Para 6). Disbursement plan may consider safeguards to ensure that amount reaches the beneficiaries and is not misappropriated by any intermediary.

b) We constitute a 6-member Committee comprising:

(i) Justice B.C. Patel, former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court presently stationed at Ahmedabad - Chairman
(ii) Representative of MoEF&CC – Member
(iii) Representative of CPCB – Member
(iv) Head of the Chemical Engineering Department of the IIT Gandhinagar - Member
(v) Representative of NEERI - Member
(vi) Representative of National Institute of Disaster Management, IIPA Campus, New Delhi – Member

The District Magistrate, Bharuch and GPCB will provide logistic support to the Committee to enable their fact-finding and reporting. The Committee will be at liberty to take assistance of such experts, individuals and institutions as may be considered necessary

c) The Committee may visit and inspect the site within 7 days and give its report within one month thereafter via email judicial-ngt@gov.in, (preferably in the form of searchable/OCR PDF and not image PDF). The Committee may specifically report:

i. The sequence of events;

ii. Causes of failure and persons and authorities responsible therefor;

iii. Extent of damage to life, human and non-human; public health; and environment – including, water, soil, air;

iv. Steps to be taken for compensation of victims and restitution of the damaged property and environment, and the cost involved;

v. Remedial measures to prevent recurrence;

vi. Any other incidental or allied issues found relevant.

CPCB will be the nodal agency for coordination.

If any member is unable to visit physically, he may be associated online with the permission of the Chairman. The Committee may provide opportunity of being heard to the Company as well as any other member of the public.

A copy of the report may be uploaded on the website of the CPCB and also provided to the Company for its response.

d) It will be open to the concerned authorities to act on the recommendations of the Committee to the extent the authorities find viable in exercise of their statutory powers pending further orders of this Tribunal.

e) The Committee may as far as possible make final quantification of compensation and also prepare a restoration plan in association with the District Magistrate,

Bharuch. For the restoration plan, the nodal agency will be the representative of MoEF&CC.

f) The Chief Secretary, Gujarat may identify and take appropriate action against persons responsible for failure of law in permitting the Company to operate without statutory clearances within two months and give a report to this Tribunal.

g) In view of the stand of the State PCB that the order of closure has been passed, before recommencing any operations, the Company may bring it to the notice of this Tribunal, so that it can be ensured that there is no violation of statutory provisions and safety measures.

13. This order is without prejudice to any criminal or other statutory proceedings in accordance with law.

14. Since this tragedy follows so close on the heels of a similar one (in Vizag), it may be necessary to ensure that risk studies are duly undertaken by all industries in the country dealing with the hazardous chemicals and their on-site and off-site plans are operational and mock drills are carried out for testing the same. The State PCBs, concerned District Magistrates, CIFs of the Industries Departments may ensure the same and the nodal agency for the purpose will be the State PCBs, which may be monitored by the CPCB in an appropriate manner.

15. Since a direction has already been issued to the MoEF&CC to constitute an Expert Committee on the subject of revamping the monitoring mechanism to check and prevent violation of

environmental norms and occurrence of such incidents in future particularly in establishments dealing with hazardous chemicals and a special drive may be initiated, no separate direction is necessary but this incident may also be kept in mind by the Expert Committee constituted in pursuance of order dated 01.06.2020.

A copy of this order be sent to Justice B.C. Patel, former Chief Justice, Delhi High Court and former Judge of the Gujarat High Court, MoEF&CC, CPCB, Head of the Chemical Engineering Department of the IIT Gandhinagar, NEERI, National Institute of Disaster Management, IIPA Campus, New Delhi, GPCB and District Magistrate, Bharuch by e-mail.

The matter may be transferred to the Principal Bench and list for further consideration on 03.11.2020 along with *O.A. No. 73/2020*.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

Dr. Satyawan Singh Garbyal, EM

June 8, 2020
O.A. No. 22/2020
DV

APPENDIX-2

PHOTOGRAPHS WRT ACCIDENT – M/S YASHASHVI RASYAN PVT LTD DAHEJ



Explosion view from Other Unit



View from Road



Accident Spot-Tank Form Area



Trucks having Hydrogen Cylinders



Tank-9 Foundation (Center)–Exact Spot of Accident



Tanks Foundation –Spot of Accident



Raw Material Storage Shed


Destroyed Tank form Area



Destroyed Building Near Tank form Area





Destroyed Tanks





Destroyed Building-production Units





Destroyed Cables, Pipelines & Debris





View of Production Building, Raw Material Storage Shed, Covered Storm Water Drain





Improper Hazardous Waste Storage in Temporary Hazardous Waste Shed
(white bags containing - lime & sand waste arises out of activity of industry & Local Crisis Group to emptied out Tank-8 mixture on 10.06.2020)



Photographs – Damage to property of M/s Thermax Ltd (Adjacent industry)













Important raw material used by M/s Yashshvi Rasayan Pvt Ltd

The relevant material for the incident has been referred specifically.

(1) 3,6 Dichloro 2 Methoxy Benzoic Acid 500 MT within consented limit
Which requires 19 raw materials.

Nitric Acid	217.29 MT
DMS	300 MT
Hydrogen Gas	24.02 MT
2,5 DCNB	698.78 MT

OR

(2) DI Potassium Salt of 3,6 Di Chloro Salicylic Acid 701.5MT,
Which requires 16 raw materials,

Nitric Acid	230.79 MT
Hydrogen Gas	25.25 MT

No requirement of DMS

2,5 DCNB	743.59 MT

OR

(3) 2,5 DI Chloro Phenol 510.92 MT
Which requires 11 raw materials.

Nitric Acid	251.37 MT
Hydrogen Gas	27.59 MT

No requirement of DMS

2,5 DCNB	809.3 MT

OR

(4) 2,5 Dichloro Aniline 664.75 MT

Raw material	5
Nitric Acid	NIL
Hydrogen Gas	29.91 MT

No requirement of DMS

2,5 DCNB	863.51 MT

(5) Nitrosyl Sulfuric Acid

Raw material	3
Nitric Acid	54 MT
Sulfuric Acid	94 MT

NO OTHER PRODUCTS EXCEPT ABOVE MANUFACTURED AND CONSENTED REQUIRE Either Nitric Acid or DMS or Hydrogen Gas or 2,5 DCNB.

Unit has manufactured in last 3 months only following material.

Las three Months production: -

April 20	147.932 MT	3,6 Dichloro 2 Methoxy Benzoic Acid.
May 20	224 MT	3,6 Dichloro 2 Methoxy Benzoic Acid
June 20	22.496 MT	3,6 Dichloro 2 Methoxy Benzoic Acid

Unit operated for 2 days in June, how there can be 22.496 MT of production as suggested?

394.428 MT for all the three months requirement of raw material would be as under:

Hydrogen Gas	18.95 MT
Nitric Acid	171.41 MT
DMS	236.66 MT
2,5 DCNB	551.24 MT

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
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Website : www.gpcb.gov.in

By R.P.A.D

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution) Act-1981 and Authorization under "Hazardous & Other Wastes (Management and Transboundary Movement) Rule-2016." framed under E (P) Act- 1986.

And whereas Board has received consolidated application vide Inward no: **136526** dated: **06/04/2018** for the consolidated consent and authorization (CC&A) of this board under the provisions/ rules of the aforesaid Acts consent & Authorization is hereby granted as under.

CONSENT AND AUTHORISATION:
(Under the provisions / rules of the aforesaid environmental acts)

To,
M/S. YASHASHVI RASAYAN PVT LIMITED
PLOT NO. Z/96/E,
DAHEJ SEZ-2,
TAL: VAGRA,
DIST: BHARUCH.

1. **Consent order No: AWH - 94328 date of issue- 09/07/2018.**
2. The consent under Water Act -1974 shall be valid up to **05/04/2023** for the use of outlet for the discharge of treated effluent & The consent under Air Act - 1981, Authorization under Environment (Protection) Act, 1986 shall be valid up to **05/04/2023** for manufacture of the following products:

Sr. No	Name Of Products		Quantity (MT/Month)
1.	3,6 DI CHLORO 2 METHOXY BENZOIC ACID	**OR**	500.00
2.	DI POTASSIUM SALT OF 3,6 DI CHLORO SALICYLIC ACID	**OR**	701.50
3.	2,5 DI CHLORO PHENOL	**OR**	510.92
4.	2,5 DI CHLORO ANILINE		664.75
BY PRODUCT			
1.	METHANOL		108.90

3. **SUBJECT TO THE FOLLOWING SPECIFIC CONDITIONS RELATED TO ENVIRONMENT CLEARANCE (EC):-**

3.1. Applicant shall strictly comply/ fulfill the given conditions of EC OF DAHEJ SEZ ,issued vide N21-1084/ 2007-1A.III DATED 17/03/2010.

3.2. The applicant shall not produce any products as well as not carry out any activities for products/process listed in the EIA Notification dated 14/09/2006 as amended from time to time, requiring prior Environmental Clearance from competent authority.

3.3. Applicant shall strictly comply/fulfill with all the conditions stipulated by competent authority in the order of Environmental Clearance issued vide letter no. 11011/29/2015-IA II(I) dated: 31/03/2016 & Environmental Clearance (Amendment) issued vide letter no. F. No: J - 11011/29/2015-IA II(I) dated: 23/01/2018.

Outward No:464609 Dt:18/4/2018

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4. **CONDITIONS UNDER WATER ACT:-**

4.1 The quantity of total water consumption shall not exceed 384 KL/day. (296 KL/day Fresh + 88 KL/day Recycle) (Break up as below)

a) Domestic- 10 KL/day

b) Industrial- 364 KL/day (276 KL/day Fresh + 88 KL/day Recycle)

c) Other (Gardening) – 10 KL/day

4.2 The quantity of total waste water generation shall not exceed 241 KL/day. (Break up as below)

a) Domestic - 7 KL/day.

b) Industrial - 234 KL/day.

4.3 The quantity of total industrial effluent from the manufacturing process and other ancillary industrial operations shall not exceed 234 KL/day the quantity of domestic waste water (sewage) shall not exceed 7 KL/day.

4.4 @136 KL/day of concentrated / high TDS stream of industrial effluent from process shall be sent to the evaporation system, condensate from MEE @122 KL/day shall be send to ETP for further treatment. The generating solids after settlers, nutch filters and centrifuged shall be disposed off at approved TSDF site.

4.5 @98 KL/day of industrial waste water generated from cooling, boiler, washing & scrubber shall be sent to RO. RO permeate @ 88 KL/day shall be recycled. RO rejection @ 10 KL/day shall be sent to ETP for further treatment.

4.6 Total @ 132 KL/day of industrial effluent shall be sent to ETP for treatment. After treatment the treated effluent shall be sent for disposal into GIDC underground drainage-Dahej Vilayat Pipeline/Common Disposal System up to the sea.

4.7 The quality of treated effluent shall conform to the following standards prior to disposal GIDC Sewer Line - Dahej Vilayat Pipeline/Common Disposal System up to the sea for final disposal at NIO designated point.

PARAMETERS	PERMISSIBLE LIMIT
pH	6 to 9
Temperature	Shall not exceed more than 5° C above ambient water temperature
Total Suspended Solids	100 mg/l
Oil and Grease	10 mg/l
Phenolic Compounds	5 mg/l
Cyanides	0.2 mg/l
Fluoride	15 mg/l
Sulphides	5 mg/l
Ammonical Nitrogen	50 mg/l
Total Kjeldahl Nitrogen (TKN)	50 mg/l
Nitrate- Nitrogen	50 mg/l
Total Res. Chlorine	1 mg/l
Arsenic	0.2 mg/l
Trivalent Chromium	2 mg/l

Outward No:4646091 /05/2018

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Hexavelent Chromium	0.1 mg/l
Copper	3 mg/l
Lead	0.1 mg/l
Mercury	0.01 mg/l
Nickel	3 mg/l
Zinc	15 mg/l
Cadmium	0.05 mg/l
BOD (3 days at 27° C)	100 mg/l
COD	250 mg/l
Selenium	0.05 mg/l
Vanadium	0.2 mg/l
Manganese	2 mg/l
Iron	3 mg/l
Bio-assay test	90 % Survival of fish after 96 hours in 100 % effluent.

4.8 Sewage shall be disposed into septic tank/soak pit system.

4.9 The unit shall affix of water meters as per Section 4 (1) of the water (Prevention and Control of Pollution) Cess Act – 1977 for the purpose of measuring and recording the quantity of water consumed at such places as may be required, within 15 days and it shall be presumed that the quantity indicated by the meter has been consumed by the industry until the contrary is proved.

4.10 **SUBJECT TO THE FOLLOWING SPECIFIC CONDITIONS UNDER WATER ACT:-**

4.10.1 Applicant shall be a member of Dahej CETP as & when come up and sent its industrial waste water, if required.

4.10.2 The effluent shall be stripped off, of VOC's in a closed system before further treatment into ETP.

4.10.3 Unit shall provide treated effluent holding facility for at least 48 hrs, having vertical tank design preferably.

4.10.4 Applicant shall carry out Bio Assay and Toxicity test for the treated waste water and same shall be submitted to the GPCB.

4.10.5 Unit shall install continuous monitoring as well as alarm system for parameters of treated effluent, such as:-pH meter, TOC analyzer, magnetic flow meter along with totalizer and recorder at the final outlet of factory drain/pipe of ETP. Records of the same shall be maintained invariably by the unit and shall be submitted to GPCB every month.

4.10.6 Applicant shall ensured & undertake on Rs. 100 stamp paper that it has one & only one outlet in GIDC U/G drain.

4.10.7 Name of the unit & technical relevant details shall be prominently written /printed on mouth of pipeline opening in to GIDC U/G drain & shall be made visible to inspecting officials.

5. CONDITIONS UNDER AIR ACT:-

5.1 The Following shall be used as fuel in each of the Boiler respectively.

Sr. No.	Name of Fuel	Quantity
1	Coal	8000 kgs/hr

Outward No:464600, 04/08/2018

5.2 The flue gas emission through stack attached to Boiler shall conform to the following standards:

Sr. No.	Stack attached to	Height (M)	APCM	Air emission	
				Pollutant	Concentration
1.	Steam Boiler (30 TPH)	55	MDC & ESP	Particulate matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm

5.3 Process gas emission from the stacks/vents shall conform to the following standard.

Sr. No.	Stack Attached To	Height (M)	APCM	Air Emission	
				Pollutant	Concentration
I	Reaction vessel	11	Two stage Alkali Scrubber	SO_2 NOx	40 mg / Nm^3 25 mg / Nm^3

5.4 The applicant shall install & operate a comprehensive adequate air pollution control measures in order to achieve prescribed below.

5.5 Stack monitoring facilities like port hole, platform/ladder etc, shall be provided with stacks/vents chimney in order to facilitate sampling of gases being emitted into the atmosphere.

5.6 Ambient air quality within and outside the premises of the unit shall conform National Ambient Air Quality standards notified by MOEF vide notification dated 16/11/2009 and mainly to the following standards:-

Sr. No.	Pollutant	Time Weighted Average	Concentration in Ambient air
1.	Sulphur Dioxide (SO_2), µg/ m^3	Annual 24 Hours	50 80
2.	Nitrogen Dioxide (NO_2), µg/ m^3	Annual 24 Hours	40 80
3.	Particulate Matter (Size less than 10 µm) OR PM_{10} µg/ m^3	Annual 24 Hours	60 100
4.	Particulate Matter (Size less than 2.5 µm) OR $PM_{2.5}$ µg/m^3	Annual 24 Hours	40 60

*Annual arithmetic mean of minimum of 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.

** 24 Hourly or 08 Hourly or 01 Hourly monitored values as applicable, shall be complied with 98 % of the tome in a year, 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

Note: - Whenever and wherever monitoring results on two consecutive days of monitoring exceed the limits specified above for the respective category, it shall be considered adequate reason to institute regular or continuous monitoring and further investigation.

5.7 The applicant shall operate industrial plant / air pollution control equipment very efficiently and continuously so that the gaseous emission always conforms to the given standards.

Outward No:4646007/01/08/2018

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5.8 The consent to operate the industrial plant shall lapse if at any time the parameters of the gaseous emission are not within the tolerance limits specified in the conditions.

5.9 The applicant shall provide portholes, ladder, platform etc. at chimney(s) for monitoring the air emissions and the same shall be open for inspection to / and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted /displayed to facilitate identification.

5.10 All measures for the control of environmental pollution shall be provided before commencing production.

5.11 **SUBJECT TO THE FOLLOWING SPECIFIC CONDITIONS UNDER AIR ACT:-**

5.11.1 Total control of odour nuisance from the plant premises, shall be achieved & maintained by the applicant continuously.

5.11.2 The applicant shall install continuous /online monitoring system on the stacks for the parameters such as SO_2, NOx & PM.

6. AUTHORISATION FOR THE MANGEMENT & HANDLING OF HAZARDOUS WASTES Form-2 (See rule 6(2)).

6.1 Number of authorization: AWH - 94328 date of issue- 09/07/2018.

6.2 **M/s. YASHASHVI RASAYAN PVT LIMITED,** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **PLOT NO. Z/96/E, DAHEJ SEZ-2, TAL: VAGRA, DIST: BHARUCH.**

Sr No	Type of Waste	Category	Quantity	Mode of Disposal
1.	ETP Waste & salt from MEE	35.3	1115.0 MT/Month	Collection, Storage, Transportation, Disposal at TSDF of BEIL, Ankleshwar & SEPPL, Dahej & Kutch.
2.	Used Oil	5.1	0.2 MT/Month	Collection, Storage, Transportation, Disposal by selling to registered re-refiners.
3.	Discarded containers	33.3	1.0 MT/Month	Collection, Storage, Decontamination, Transportation, Disposal by selling to authorized recycler
4.	Process waste & residue	29.1	463.0 MT/Month	Collection, Storage, Transportation, Disposal by sent to BEIL, Ankleshwar for incineration.
5.	Spent carbon from ETP	35.3	0.5 MT/Month	Collection, Storage, Transportation, Disposal by sent to BEIL, Ankleshwar.
6.	Used rubber hand gloves/pipes etc	-	0.2 MT/Month	Collection, Storage, Decontamination, Transportation, Disposal by sent to BEIL, Ankleshwar.

Outward No:464600, 04/08/2018

6.3 The authorization is granted to operate facility for collection, storage, within the factory premises, transportation and ultimate disposal of Hazardous wastes as mentioned above in condition no. 6.2.

6.4 The authorization shall be in force for a period up to 05/04/2023.

6.5 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6.6 Unit shall provide separate, adequate storage areas for raw materials, products, each type of hazardous wastes, including for containers containing fresh/used/waste etc.

6.7 Unit shall cover the open portion on both sides of the hazardous waste storge area by Providing GI Sheets from the top to the bottem as well as provide slanted sheets in the front Portion, to Prevent ingress of water form out side.

7. TERMS AND CONDITIONS OF AUTHORISATION:

7.1 The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.

7.2 The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.

7.3 The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.

7.4 Any unauthorised change in personnel, equipment or working conditions as mentioned in this authorization is being granted constitute a breach of his authorization.

7.5 The person authorized shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;

7.6 The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environment Damages due to Handling and Disposal of Hazardous Waste and Penalty".

7.7 It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.

7.8 The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

7.9 The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

7.10 The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported Hazardous or other waste shall be treated and disposed of as per specific conditions of authorisation.

7.11 The importer or exporter shall bear the cost of import or export and mitigation of damages if any.

7.12 An application for the renewal of an authorisation shall be made as laid down under these Rules.

7.13 Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

7.14 Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

8. GENERAL CONDITOINS:-

8.1 Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.

8.2 Applicant shall also comply with the general conditions given in annexure I attached herewith (No: 1 to 38).

Outward No:464606 dt/18/2018

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8.3 The applicant shall not carry out any activities for which required clearances are not obtained.

8.4 If it is established by any competent authority that the damages caused due to their industrial Activities to any person or his property, in that case they are obliged to pay the compensation as Determined by competent authority.

8.5 Regular maintenance of the pipeline shall be carried out to avoid any spillage or leakage during conveyance of the effluent.

8.6 Unit shall keep accurate records of their water consumption and wastewater generation, discharge, quantity of each product manufactured, and consumption of electricity on day-to-day basis and shall be required to submit the compiled record for each month to GPCB on or before seventh day of the succeeding month. Separate logbooks shall be maintained for recording all the necessary data.

8.7 Magnetic flow meters shall be installed at the various stages of inlet & outlet of pipeline to measure the quantity of effluent at each stage of conveyance.

For and on behalf of
Gujarat Pollution Control Board

(A.V.Shah)
Sr. Environmental Engineer

NO:-GPCB/BRCH-B/CCA-217/ID-48440/

ISSUED To: -
M/S. YASHASHVI RASAYAN PVT LIMITED
PLOT NO. Z/96/E,
DAHEJ SEZ-2,
TAL: VAGRA,
DIST: BHARUCH.

Outward No:464600, 04/08/2018

GPCB

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By R.P.A.D

NO: GPCB/BRCH-B/CCA-217/ID-48440/

M/s. YASHASHVI RASAYAN PVT. LIMITED
PLOT NO: Z/96/E,
DAHEJ SEZ II,
TAL: VAGRA, DIST: BHARUCH.

SUB: Amendment to Consolidated consent and Authorization (CC&A) under various Environmental Acts/Rules.

REF: 1) Previously issued CC&A vide letter no: GPCB-BRCH-B/CCA-217/ID-48440/464600 dated: 04/08/2018 under various Environmental Acts/Rules.
2) Your application for CCA Amendment Inward no: 140331 dated: 19/06/2018.

Sir.

This has reference to the CCA issued vide letter no: CC&A vide letter no: GPCB-BRCH-B/CCA-217/ID-48440/464600 dated: 04/08/2018 under the provisions of the various Environmental Act/ Rules, which stands amended as under.

1. At the Condition no: 2 (of the CCA dated: 04/08/2018) following addition shall be read as under.
NAME OF THE ADDITIONAL PRODUCTS ALONG WITH QUANTITY:-

The consent under Water Act 1974 shall be valid up to 05/04/2023. The consent under Air Act-1981, Authorization under Environment (Protection) Act-1986 shall be valid up to 05/04/2023 to operate industrial plant for manufacture of the following additional products:-

Sr. No.	Name of Products	Quantity (MT/Month)
1.	Potassium Sulphate Salt	600
2.	Sodium Sulphate Salt	90

2. SUBJECT TO THE FOLLOWING ADDITIONAL SPECIFIC CONDITIONS RELATED TO ENVIRONMENT CLEARANCE (EC):-

2.1 Applicant shall strictly comply/fulfill with all the conditions stipulated by competent authority in the order of Environmental Clearance issued vide letter no. F. No: 11011/29/2015-IA II (I) dated: 31/03/2016 & Environmental Clearance (Amendment) issued vide letter no. F. No: J - 11011/29/2015-IA II (I) dated: 23/01/2018.

3. AUTHORIZATION FOR THE MANAGEMENT OF HAZARDOUS WASTES FORM-2 [see rule 6(2)]
Condition No. 6.2 (of the CCA dated: 04/08/2018) stands amended and shall be read as under:
M/s. YASHASHVI RASAYAN PVT. LIMITED, is hereby granted an authorization to operate facility for following Hazardous wastes on the facility situated at PLOT NO:- Z/96/E, DAHEJ SEZ II, TAL: VAGRA, DIST: BHARUCH.

Outward No:49468 - 14/07/2018

Sr No	Type of Waste	Category	Quantity	Mode of Disposal
1.	ETP Waste & salt from MEE	35.3	425 MT/Month	Collection, Storage, Transportation, Disposal at TSDF of BEIL SEPPL.
2.	Used Oil	5.1	0.2 MT/Month	Collection, Storage, Transportation, Disposal by selling to registered re-refiners.
3.	Discarded containers	33.1	1.0 MT/Month	Collection, Storage, Decontamination, Transportation, Disposal by selling to authorized recycler.
4.	Process waste & residue	29.1	463.0 MT/Month	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to RSPL for incineration.
5.	Spent carbon from ETP	36.2 -	0.5 MT/Month	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to RSPL for incineration.
6.	Used rubber hand gloves/pipes etc	33.2	4.4 MT/Month	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to SEPPL, RSPL for incineration.
7.	Incineration ash	37.2	18 MT/Month	Collection, Storage, Transportation, Disposal by selling to brick manufacturers.
8.	Boiler ash	37.2	225 MT/Month	Collection, Storage, Transportation, Disposal at TSDF of BEIL & SEPPL.

4. There shall be additional 1960 KL/day water consumption due to proposed Amendment.
5. Unit shall install total 4 Multi Effect Evaporator (MEE).
6. There shall be no waste waster generation from proposed recovery of salt.
7. There shall be no emission from the proposed recovery of salt.
8. Unit shall abide all the condition of CTE Amendment issued vide letter no: GPCB/BRCH-B/CTE-309/ID-48440/440163 dated: 01/01/2018 under the provisions of various Environmental Act/rules.
9. All other Conditions of CCA order mo: AWH-94328 issued vide letters no. GPCB-BRCH-B/CCA-217/ID-48440/464800 dated: 04/08/2018 under the provisions of various Environmental Act/rules shall remain unchanged.

For and on behalf of
Gujarat Pollution Control Board

(A.V. Shah)
Sr. Environmental Engineer

Outward No:494687, 14/02/2019

GPCB

GUJARAT POLLUTION CONTROL BOARD

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By R.P.A.D.

CONSOLIDATED CONSENT AND AUTHORIZATION(CC & A – Amendment)
CCA AMENDMENT NO: AWH – 107853

NO: GPCB/BRCH-B/CCA-217(2)/ID-48440/_____ **DT:_____**

To,
M/s. YASHASHVI RASAYAN PVT. LTD.
PLOT NO. Z/96/E,
DAHEJ SEZ II,
TAL: VAGRA
DIST: BHARUCH

SUB: Amendment in Consolidated Consent & Authorization (CC&A) under various Environmental Acts/ Rules.
REF: (1) Your application No. 168586 dated04/12/2019.
(2) CTE No. 104809dated: 13/11/2019
(3) CCA No. AWH-94328 dated: 04/08/2018(CCA Fresh)
(4) CCA–Amendment No.AWH-96864dated: 16/02/2019

Sir,

This has reference to the CCA order No: AWH-94328issued vide letter no. GPCB/BRCH-B/CCA-217(2)/ID-48440/ 464600, dated04/08/2018 and further amended dated 16/02/2019, under the provisions of the various Environmental Act/ Rules, which stands amended as under.
The Validity of this order will be up to 05/04/2023.
This CCA Amendment (AWH-107853) is granted on date 17/04/2020.

1. The list of proposed products to be manufactured shall be as follows:

Sr. no.	Name of Products	Quantity (MT/Month)		
		Existing	Proposed	Total
1	3,6 DI CHLORO 2 METHOXY BENZOIC ACID OR	500	--	500
2	DI POTASSIUM SALT OF 3,6 DI CHLORO SALICYLIC ACID OR	701.50	--	701.50
3	2,5 DI CHLORO PHENOL OR	510.92	--	510.92
4	2,5 DI CHLORO ANILINE	664.75	--	664.75
5	FORMULATION OF DMA SALT OF 3,6 DI CHLORO 2 METHOXY BENZOIC ACID (DICAMBA)	--	50	50
6	FORMULATION OF DGA SALT OF 3,6 DI CHLORO 2 METHOXY BENZOIC ACID (DICAMBA)	--	50	50
7	NITROSYL SULPHURIC ACID	--	200	200

Outward No: 564440, Dt: 17/04/2020

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2. **Specific conditions:**

a) Unit shall comply with all the conditions stipulated by MoEF in the order of Environment Clearance issued vide letter no. F. No: J -11011/29/2015-IA II (I) dated: 31/03/2016.

b) Unit shall sell out their hazardous waste to authorized endusers who is having authorization with valid CCA and rule 9 permission to receive this waste. Unit shall make MoU with such authorized endusers and submit MoU.

c) All the efforts shall be made to send hazardous waste to cement industry for Co-processing first & there after it shall be disposed through other option.

d) Unit shall follow spent solvent management guideline framed by board and shall make MoU with outside distillation units, if any. Also submit the prescribed forms as per guideline.

e) Unit shall strictly follow the Solid Fuel guideline framed by Board and shall install APCM as per guideline.

f) Unit shall follow coal handling guideline framed by Board and provide close ash handling facility.

g) Unit shall strictly follow the Fly Ash Notification for disposal of generated ash.

h) Unit shall use proposed 12 TPH coal based Boiler as standby purpose so fuel consumption will not be increased.

3. **CONDITION UNDER THE WATER ACT:**

3.1 Additional 30 KLD of water will be used for the proposed product i.e. ferrous sulphate/magnesium sulphate and formulation products, which will be consumed from cooling water as unit is consuming water for cooling purpose @ 2125 KLD against 2155 KLD. Thus, there will be no additional water is required for proposed products.

4. **CONDITIONS UNDER THE AIR ACT:**

4.1 The condition No. 5.1 for Fuel Consumption under Air Act of the CCA order No: AWH-94328issued vide letter no. GPCB/BRCH-B/CCA-217(2)/ID-48440/ 464600, dated 04/08/2018 and further amended dated 16/02/2019, is amended and shall now be read as under.

Sr. No.	Name of fuel	Quantity		
		Existing	Proposed	Total
1	Coal	8000 kg/hr.	--	8000 kg/hr.
2	HSD	--	270 lit/hr.	270 lit/hr.

4.2 The condition No. 5.2 for Flue gas stacks under Air Act of the CCA order No: AWH-94328issued vide letter no. GPCB/BRCH-B/CCA-217(2)/ID-48440/ 464600, dated 04/08/2018 and further amended dated 16/02/2019, is amended and shall now be read as under.

Outward No: 56449, 13/07/2020

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Stack No.	Stack attached to	Stack Height in Meter	Air Pollution Control Measure (APCM)	Parameter	Permissible limit
1	Steam Boiler (30 TPH)**[Existing]**	55	MDC + ESP + Scrubber	PM SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
2	Steam Boiler (12 TPH) (stand by) **[Proposed]**				
3	D.G.Set (1500 KVA) **[Proposed]**	11	--		

4.3 There shall be no change in process gas emission from proposed expansion.

4.4 The concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder.

Sr. No.	Parameters	Permissible Limit (microgram /M³)	
		Annual	24 Hours Average
1.	Particulate Matter (PM_{10})	60	100
2.	Particulate Matter ($PM_{2.5}$)	40	60
3.	Oxides of Sulphur (SO_x)	50	80
4.	Oxides of Nitrogen (NO_x)	40	80

- **Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.**
- **24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.**

4.6 Unit shall operate industrial plant / air pollution control equipment very efficiently and continuously so that the gaseous emission always conforms to the standards specified in condition as above.

5 CONDITIONS UNDER HAZARDOUS & OTHER WASTES (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES, 2016

5.1 Unit shall comply with provisions of Hazardous & Other Wastes (Management & Transboundary Movement) Rules-2016.

5.2 The condition No. 6.2 under authorization for Hazardous & other wastes of the CCA order No: AWH-94328issued vide letter no. GPCB/BRCH-B/CCA-217(2)/ID-48440/ 464600, dated 04/08/2018 and further amended dated 16/02/2019,is amended and shall now be read as under.

Outward No:564410, 25/07/2020

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

Sr. No.	Name of Haz. Waste	Cat.	Quantity in MT/Year			Facility
			Exi.	Pro.	Total	
1.	ETP waste	35.3	3660.	---	3660.	Collection, Storage , Transportation and disposal into TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch
2.	MEE Salt	35.3	1440	5352	6792	Collection, Storage , Transportation and disposal into TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch
3.	Used Oil	5.1	2.4	---	2.4	Collection, Storage, Transportation, Disposal by selling to registered re-refiners.
4.	Discarded containers	33.1	12	---	12	Collection, Storage, Decontamination, Transportation, Disposal by selling to authorized recycler.
5.	Process waste & residue	29.1	5556	---	5556	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to RSPL for incineration.
6.	Spent carbon from ETP	36.2	6	---	6	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to RSPL for incineration.
7.	Used rubber gloves/ cleaning material/rags/insulation material/cotton waste etc	33.2	2.4	21.6	24	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to SEPPL, for incineration.
8.	Mix solvent	29.4	---	1800	1800	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission.
9.	spent Catalyst	29.5	---	60	60	Collection, Storage , Transportation and disposal into TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch

Outward No:564440, 13/07/2020

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

10.	Boiler ash	37.2	2700	1200	3900	Collection, Storage, Transportation and disposal selling to brick manufacturer.
11.	Spent acid	29.6	---	11460	11460	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission.
12.	Process waste From ferrous sulphate/Magnesium sulphate	26.1	---	443.4	443.4	Collection, Storage, Transportation and disposal into TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch
13.	Used filter clothes	36.2	---	12	12	Collection, Storage, Transportation, Disposal by incinerated into own incineration system or sent to SEPPL, Dahej & Kutch for incineration.
14.	Methanol (Purity 95%)	29.4	1306.8	---	1306.8	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission.
15.	Potassium sulphate Salt	29.1	7200	-5352	1848	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission. **OR** TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch.
16.	Sodium sulphate Salt	29.1	1080	---	1080	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission, **OR** BEIL, Ankleshwar & SEPPL, Dahej & Kutch.
17.	Ferrous sulphate	29.1	---	20832	20832	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission **OR** TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch.

Outward No:564440, 13/07/2020

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

18.	Magnesium sulphate	29.1	--	24636	24636	Collection, storage and disposal by selling to authorized recycler who is having valid CCA and Rule-9 permission, **OR** TSDF, BEIL, Ankleshwar & SEPPL, Dahej & Kutch.

6 All other conditions of the CCA order No: AWH-94328issued vide letter no. GPCB/BRCH-B/CCA-217(2)/ID-48440/ 464600, dated 04/08/2018 and further amended dated 16/02/2019, will remain same.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(P.B.PATEL)
Dy. ENVIRONMENT ENGINEER

Outward No:564440, 13/07/2020

सत्यमेव जयते

Directorate Industrial Safety & Health
Gujarat State

Registration No. 1265/20229/2017
FIN. S06031377A

FORM NO. 4
(Prescribed under Rule 5)

License to work a factory

License No. 31377
D.A. 01-Jul-2017

License is hereby granted to

Mr. NILESH K. PATEL

For the premises known as

YASHASHVI RASAYAN PVT.LTD.

situated at

PLOT NO. Z/96/E DAHEJ SEZ-2 VAGRA

Ta.: Vagra Dist.: **Bharuch**

for use as a factory within the limits specified in the plan approved by the

Director Industrial Safety & Health, Gujarat State

vide No. **317** Date **02-Mar-2017** subject to provisions of the

Factories Act, 1948 and the Rules made thereunder.

The license is issued for:

- Maximum Number of workers to be employed on any day during the Year :**"500"**
- Maximum installed power in B.H.P. on any day during the year :**"Above 5000"**

The license is valid up to 31st December 2021,

Fees paid Rs. **198,000.00**
Fees due Rs. **198,000.00**
Excess Rs. **0.00**
Place : Ahmedabad
Date : 14-Sep-2017

Director
Industrial Safety and Health
Gujarat State

PESO LICENSE

भारत सरकार /Government of India
वाणिज्य और उद्योग मंत्रालय/Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन /Petroleum & Explosives Safety Organisation (PESO)
आठवी मंजिल, यश कमल बिल्डींग, सयाजी गंज
वडोदरा- 390020
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020
इमेल /E-mail : dyccebaroda@explosives.gov.in
दूरभाष /Phone/Fax No : 0265 - 2225159

सं /No : G/WB/GJ/06/146(G45442) दि/Dated : 18/09/2017

सेवा में /To,

M/s. Yashashvi Rasayan Pvt Ltd,
S Y No-60/1, Ground Floor, Plot No-1&2, Near Shukan Bunglows, Opp-Maheshwari Bhavan, Citi Light Area, Surat,
Village/Town: -,
City: Bharuch,
Taluka: Bharuch,
District: BHARUCH
State: Gujarat
Pin : 392130

18 SEP 2017

विषय /Sub : Gut No: Z/96/E SEZ-II,, DAHEJ INDL.ESTATE,, -, Taluka: Vagra, District: BHARUCH, State: Gujarat, Pin : 111111 - में सिलेंडरों में SULPHUR DIOXIDE गैस का भंडारण- गैस सिलेंडर नियम, 2016 के फार्म एफ के अंतर्गत – निरीक्षण एवं अनुज्ञप्ति का पृष्ठांकन करने के बारे में/Storage of SULPHUR DIOXIDE in cylinders at Gut No: Z/96/E SEZ-II,, DAHEJ INDL.ESTATE,, -, Taluka: Vagra, District: BHARUCH, State: Gujarat, Pin : 111111 - cover under Licence G/WB/GJ/06/146(G45442) granted in Form F of Gas Cylinders Rules, 2016 - Inspection & Endorsement of licence regarding.

महोदय/Sir (s),

कृपया इस कार्यालय के दि. 06/09/2017के ज्ञापन सं G/WB/GJ/06/146(G45442) और दि. 15/09/2017 को उपरोक्त परिसर का अधोहस्ताक्षरकर्ता/ इस कार्यालय के अधिकारी द्वारा को किए गए निरीक्षण का अवलोकन करें/ Please refer to the this office Memo No : G/WB/GJ/06/146(G45442) dated 06/09/2017 and inspection of the above premises by the undersigned /an officer of this office on 15/09/2017

The subject licence is returned herewith duly endorsed. The receipt of the licence may please be acknowledged.

कृपया नोट करें कि गैस सिलेंडर नियम, 2016 के नियम 55(5) के अनुसार, अनुज्ञप्ति के पुनः नवीकरण हेतु आवेदन this office कार्यालय को इस अनुज्ञप्ति की वैधता समाप्त होने के पूर्व (दिनांक 30 सितम्बर 2021 को या इससे पूर्व) जमा कर दें । दिनांक 30 सितम्बर 2021 के पश्चात परंतु दिनांक 30 सितम्बर 2022 से पूर्व प्राप्त नवीनीकरण आवेदन, गैस सिलेंडर नियम, 2016 के नियम 55(7) के अनुसार विलंब शुल्क के साथ ही विचाराधीन होगा । दिनांक 30 सितम्बर 2022 तक कोई नवीनीकरण आवेदन प्राप्त नही होने की स्थिति में यह अनुज्ञप्ति स्वतः निरस्त हो जाएगी । /Please note that your application for further renewal should reach this office on or before 30th Septemebr, 2021 along with all the documents as required under Rule 55(5) of Gas Cylinders Rules , 2016. Application for renewal of licence received after 30th September, 2021 but not later than 30th September, 2022 be considered only with penalty fee vide rule 55(7) (a)(b) of said Rules. The licence will automatically expire if no application is received upto 30th September, 2022.

भवदीय /Yours faithfully,

((अनिल कुमार यादव))
(Anil Kumar Yadav))
Controller of Explosives
कृते उप मुख्य विस्फोटक नियंत्रक
For Dy. Chief Controller of Explosives
वडोदरा/Vadodara

[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्कक तथा अन्यय विवरण के लिए कृपया हमारी वेबसाइट http://peso.gov.in देखें ।]
(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

फार्म फ /FORM F

नियम 50,51 और 54 देखें /(See Rules 50, 51 and 54)

Licence to store compressed gas in cylinders

अनुज्ञप्ति संख्या/ Licence No. : G/WB/GJ/06/146(G45442) वार्षिक शुल्का रु/Fee Rs. 2000/- per year

M/s. Yashashvi Rasayan Pvt Ltd, S Y No-60/1, Ground Floor, Plot No-1&2, Near Shukan Bunglows, Opp-Maheshwari Bhavan, Citi Light Area, Surat, Village/Town: -, City: Bharuch, Taluka: Bharuch, District: BHARUCH, State: Gujarat, Pin: 392130 को नीचे वर्णित और रेखांक संख्या G/WB/GJ/06/146 (G45442) dated 06/09/2017 में दर्शित किए गए अनुज्ञप्त परिसर में, भारतीय विस्फोटक अधिनियम, 1884 (1884 का 4) और उसके अधीन बनाए गए नियमों के उपबंधों तथा इस अनुज्ञप्ति की अन्य शर्तों के अधीन रहते हुए, केवल संपीडित गैस से भरे सिलेण्डरों को रखने के लिए ही विधिमान्य अनुज्ञप्ति दी जाती है। /

Licence is hereby granted to M/s. Yashashvi Rasayan Pvt Ltd, S Y No-60/1, Ground Floor, Plot No-1&2, Near Shukan Bunglows, Opp-Maheshwari Bhavan, Citi Light Area, Surat, Village/Town: -, City: Bharuch, Taluka: Bharuch, District: BHARUCH, State: Gujarat, Pin: 392130 valid only for the possession of cylinders filled with compressed gas in the licensed premises described below and shown in the plan No G/WB/GJ/06/146(G45442) dated 06/09/2017 subject to the provisions of the Explosives Act, 1884(4 of 1884) and the Rules made thereunder and to the further conditions of this licence.

यह अनुज्ञप्ति 30 सितम्बर 2021 तक प्रवृत्त रहेगी । / The Licence shall remain in force till the 30th September 2021.

For Dy. Chief Controller of Explosives
Vadodara

उपमुख्य विस्फोटक नियंत्रक, वडोदरा।
Dy. Chief Controller of Explosives, Vadodara

September 6, 2017

अनुज्ञप्त परिसर का विवरण और अवस्थिति / DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

निम्नलिखित विवरण के अनुसार सिलेण्डरों में भरी गैस रखने के लिए अनुज्ञप्त परिसर, जिसकी अभिन्यास सीमाओं और अन्य विशिष्टियों को संलग्न अनुमोदित रेखांक सं G/WB/GJ/06/146 dated September 6, 2017 में दिखाया गया है, में अवस्थित है और जिसमें एक भण्डारण शेड है। / The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No. G/WB/GJ/06/146 dated September 6, 2017 are situated at and consists of a storage shed for possession of the gas contained in cylinders as described here under:

	गैस का प्रकार /Type of Gas	मात्रा /Quantity
a)	विषैले/ Toxic	SULPHUR DIOXIDE - 80 Nos.
b)	गैर विषैले और गैर ज्वलनशील /Non-Toxic and Non Flammable	--NIL--
c)	गैर विषैले और ज्वलनशील /Non-Toxic and Flammable	--NIL--
d)	घुलित एसिटिलीन गैस Dissolved Acetylene Gas	--NIL--
e)	एलपीजी के अलावा गैर विषैले और ज्वलनशील द्रवित गैस /Non-Toxic & Flammable liquefiable gas other than LPG	--NIL--
f)	एलपीजी/ Liquefied Pertoleum Gas	--NIL--

और प्लाट संख्या GutNo : Z/96/E SEZ-II, गली का नाम गाव : या नगर पुलिस थाना : DAHEJ जिला : BHARUCH,राज्य : Gujarat. / and is situated at GutNo : Z/96/E SEZ-II, Village/Town : Police Station : DAHEJ District : BHARUCH, State: Gujarat.

नवीकरण के पृष्ठांकन के लिए स्थान / SPACE FOR ENDORSEMENT OF RENEWALS

	नवीकरण की तारीख/Date of Renewal	समाप्ति की तारीख/Date of Expiry	अनुज्ञप्ति प्राधिकारी के हस्ताक्षर/Signature and stamp of the licensing authority
इस अनुज्ञप्ति को, विस्फोटक अधिनियम, 1884 या उसके अधीन बनाए गए गैस सिलेण्डर नियम, 2016 के उपबंधों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में, फीस में कोई छूट दिए बिना दस वर्ष तक नवीकृत किया जाएगा /This licence shall be renewable without any concession in fee for ten years in the absence of contravention of the provision of the Explosives Act,1884 or Gas Cylinders Rules, 2016, framed thereunder or of the conditions of the licence			

यदि अनुज्ञप्त परिसर इससे उपाबद्ध विवरण और शर्तों के अनुरूप नहीं पाया जाता है और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति दी गई है, उनमें से किसी का उल्लंघन होता है तो यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्ति का धारक कारावास से, जिसकी अवधि दो वर्ष तक की हो सकेगी, या जुर्माने से, जो तीन हजार रुपये तक का हो सकेगा, या दोनों से, दण्डनीय भी होगा । / This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

निरीक्षण एवं पृष्ठांकित

उप मुख्य विस्फोटक नियंत्रक
वडोदरा

गैस सिलेंडर नियम, 2016 के अधीन विषाक्त गैस कंटेनरों / सिलेंडर के भरण एवं भंडारण के लिए अतिरिक्त शर्तों/ADDITIONAL CONDITIONS FOR FILLING AND OR STORAGE OF TOXIC GASES CONTAINERS/CYLINDERS UNDER GAS CYLINDEDRS RULES, 2016.

1. परिसर में परिचालन स्विच के साथ एक प्रभावशाली अलार्म प्रणाली की व्यवस्था की जाएगी। आपात स्थिति में, परिसर में स्विच ऑपरेट करने पर नियंत्रण कक्ष में अलार्म सुना जा सकेगा।/An efficient alarm system with operating switch in the premises shall be provided. In case of emergency, the alarm can be heard in the control room by operating the switch in the premises.

2. विषाक्त गैस के रिसाव की आपात स्थिति के लिए एक आपदा प्रबंधन योजना तैयार की जाएगी। योजना द्वारा संबंधित अधिकारी की जिम्मेपदारी तय की जाएगी, जिन्हें रिसाव की स्थिति में विषाक्त गैस उपकरणों को संचालित करने के विभिन्न पहलुओं के बारे में प्रशिक्षित किया जाएगा।/A Disaster Management Plan for operation in case of emergency of leakage of toxic gas shall be prepared. The plan shall fix responsibility on the concerned officers who shall be trained in the different aspects of handling toxic gas equipments in case of leakage.

3. आपात स्थिति में उपयोग के लिए परिसर में या इसके पास एक या अधिक पर्याप्त दबाव के हायड्रंट पॉइंट्स उपलब्ध कराए जाएंगे।/One or more hydrant point(s) with adequate pressure shall be provided in or near the premises for use in emergency.

4. परिसर में कम से कम दो आत्म निहित श्वास तंत्र (सेल्फ कंटैड ब्रीदिंग अॅपरेटस) और दो कनस्तर प्रकार के गैस मास्क सहज सुलभ स्थान में रखे जाएंगे ।/At least two numbers self contained breathing apparatus and two Canister type Gas Masks shall be kept in the premises in a readily accessible location.

5. परिसर में या इसके पास विषाक्त गैस के रिसाव का पता लगाने के लिए पोर्टेबल उपकरण उपलब्ध कराया जाएगा।/Portable devices for detection of toxic gas leakage shall be made available in or near the premises.

6. हवा की दिशा निर्धारित करने के लिए उपयुक्त स्थान पर एक वातदिग्दर्शक-मुर्ग उपलब्ध कराया जाएगा जिससे विषाक्त गैस के रिसाव की स्थिति में श्रमिकों को हवा के विरुद्ध दिशा में स्थानांतरित किया जा सके।/A weathercock shall be provided at a suitable location for determining wind direction so that in case of leakage of toxic gas, the workers can move against wind direction.

7. अनुज्ञप्तिधारी के पास विभिन्नए उपकरण और औजार, जैसे सिलेंडर और टनरों के लिए वाल्व हूड, सिलेंडर वाल्व रिसाव के लिए क्लैं प और टनरों के वॉल्वे के रिसाव के लिए चेन और योक असेंबलि सहित उपकरणों से मिलकर बनी आपातकालीन किट उपलब्ध होनी चाहिए ।/Emergency kit consisting of various appliances and tools including valve hood assembly for cylinders and tonners, clamp for cylinder valve leaks and chain and yoke assembly for tonner valve leaks shall be available with the licensee.

8. संयंत्र के बंद होने/ लॉक-अप के मामले में, परिसर में कोई विषाक्त गैस युक्त सिलेंडर नही रखा जाएगा।/In case of closure/cock-up of the filling plant, no cylinder containing toxic gas shall be retained in the premises.

9. रिसाव के मामले में विषाक्त गैस के निष्प्रभावीकरण के लिए पर्याप्त सुविधाएं प्रदान की जाएगी।/Adequate facilities for neutralization of toxic gas shall be provided in case of leakage.

10. विषाक्त गैस परिसर में उचित सिलैंडर लदान (लोडिंग)/माल उतराई (अनलोडिंग) और हथलाई (हैंडलिंग) की व्यवस्था की जाएगी।/Proper cylinder loading/unloading and handling arrangements shall be made in the toxic gas premises.

for Dy. Chief Controller of Explosives
Vadodara
कृते उप मुख्य विस्फोटक नियंत्रक
वडोदरा

Government of India
Ministry of Commerce & Industry
Petroleum & Explosives Safety Organisation (PESO)
8th Floor, Yash Kamal Building, Sayajigunj,
Vadodara - 390020

E-mail : **dyccebaroda@explosives.gov.in**
Phone/Fax No : **0265 - 2225159**

No : **S/HO/GJ/03/1811(S77449)** Dated : **21/08/2017**

To,

M/s. M/S. YASHASHVI RASAYAN PVT. LTD.,,
Plot NO. Z/96/E SEZ II, Dahej Industrial Area, Taluk Vagra,
BHARUCH,
BHARUCH,
Taluka: BHARUCH,
District: BHARUCH,
State: Gujarat
PIN: 392130

Sub : **Storage of CARBON DIOXIDE gas in pressure vessels at Plot No, Z/96/E, DAHEJ SEZ PART NO. II,, DAHEJ INDUSTRIAL ESTATE, VAGRA, DAHEJ INDUSTRIAL ESTATE, District: BHARUCH, State: Gujarat, PIN: 999999 - Licence No : S/HO/GJ/03/1811 grant in form LS-1A of SMPV(U) Rules, 2016- Renewal of Licence Regarding**

Sir(s),

Please refer to your application No.**nil** dated 21/08/2017 .

Licence Number: **S/HO/GJ/03/1811** is renewed and is valid upto **30th September 2022** is forwarded herwith.

The provisions of the Rule 55 of the above said rules shall be followed for further renewal of the licence beyond 30/9/**2022**. The renewal application along with fees, Original licence and other documents shall reach in the Office of **The Dy. Chief Controller of Explosives, Vadodara**, latest by 30th September,**2022** to avoid late fee.

Please acknowledge the receipt of the licence.

Yours faithfully,

(Rajnish Piplani)
Dy. Chief Controller of Explosives
Vadodara

(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

FORM LS-1A
(See Rules 50, 51, 54 and 55)

Licence to Store Compressed gas in pressure vessel or vessels.

Licence No. : **S/HO/GJ/03/1811(S77449)** Fee Rs. **50000/-** per year

Licence is hereby granted to M/S. YASHASHVI RASAYAN PVT. LTD., , Plot NO. Z/96/E SEZ II, Dahej Industrial Area, Taluk Vagra ,BHARUCH,BHARUCH, Taluka: BHARUCH, District: BHARUCH , State: Gujarat PIN: 392130 valid only for the storage of compressed gas in 2 Number(s) of pressure vessels as indicated below in the licensed premises described below and shown in the plan No.S/HO/GJ/03/1811(S77449) dated 27/07/2017 subject to the provisions of the Indian Explosives Act, 1884 (4 of 1884) and the rules made thereunder and to the further conditions of this licence.
The Licence shall remain in force till the **30th September2017.**

Vessel No.	Name of Gas	State of Gas	Water Capacity in cubic meter	Max. working Pre. (kg/cm^2)	Quantity Granted in kgs(Liquified gas)
490/27	CARBON DIOXIDE	Liquified	20.00	23	19266
490/28	CARBON DIOXIDE	Liquified	20.00	23	19266
	Total Water capacity		**40.00**		

July 27, 2017

For Chief Controller of Explosives
HQ, Nagpur

DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No. S/HO/GJ/03/1811 dated 27/07/2017 are situated at DAHEJ INDUSTRIAL ESTATEDAHEJ INDUSTRIAL ESTATE, VAGRA and consists of 2 Number(s) vessel(s) (out of 0 vessel(s), one vessel each for of largest capacity will be kept empty for emergency) for storage of :

b) Non-toxic Gases : CARBON DIOXIDE

and is situated at PlotNo : Z/96/E Village/Town :DAHEJ INDUSTRIAL ESTATEDAHEJ INDUSTRIAL ESTATE, VAGRA Police Station : Dahej District : BHARUCH, State: Gujarat .

SPACE FOR ENDORSEMENT OF RENEWALS

	Date of Renewal	Date of Expiry	Signature and stamp of the licensing authority
This licence shall be renewable without any concession in fee for three years in the absence of contravention of the provision of the Indian Explosives Act, 1884, or the Static and Mobile Pressure Vessles (Unfired) Rules,2016, framed thereunder or of the conditions of the licence.			

This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

निरीक्षण एवं हस्ताक्षित
उप मुख्य विस्फोटक नियंत्रक
वडोदरा
31/7/17

नवीनीकृत 30/09/2022 तक
उप मुख्य विस्फोटक नियन्त्रक, बडोदा

Conditions of FORM LS-1A

License No. :S/HO/GJ/03/1811(S77449)

1. The licensed premises shall conform to the description of location and facilities and to the approved plan, as mentioned on the body of the licence.
2. The licensed premises shall have prominently marked thereon the number of the licence held for it.
3. The emergency telephone numbers of local fire service, police and the principal marketing company or supplier of the compressed gas, and emergency instructions shall be conspicuously displayed in the licensed premises.
4. The licensed premises shall not be used for any purpose other than the purpose for which the licence is granted.
5. The compressed gas shall be stored only in the vessels specified in the licence and shown in the approved plan attached hereto.
6. The storage vessel shall at all times maintain requisite safety distance from any other facility, building, boundary, fencing or protected works as specified in appropriate Table specified in rule 22.
7. A suitable hard stand for parking of the vehicle during loading or unloading of any compressed gas shall be provided . The following minimum safety distances shall be provided between the centre of the hard stand and the storage vessel or boundary line of installation; as well as between the loading or unloading points and storage vessel or boundary line of installation as specified under item (ii) of sub-rule 5 of Rule 27.
8. All fitments of the vessel shall be maintained in good operating condition.
9. No alteration of the position of the vessel and no replacement of the vessel shall be effected except with the previous sanction, in writing, of the licensing authority as provided in the rules.
10. Every vessel before being repaired or exhumed shall be made free of compressed gas and thoroughly cleaned in a safe manner. When a vessel is opened for cleaning or repairs, no lamp of any description either ordinary or electric, electric cables or fans and no articles, appliances or equipment capable of igniting flammable vapours shall be brought near the vessel.
11. No person shall cause to repair or repair either by the use of fire, welding, hot riveting or brazing any vessel used for the storage of flammable gas unless it has been thoroughly cleaned and gas-freed or otherwise prepared for safely carrying out such hot work and certified in writing, by a competent person, to have been so prepared. Where the vessel has been certified as gas-free, the certificate shall be preserved by the licensee for a period of not less than three months and produced to the licensing authority on demand.
12. No person shall enter any vessel used for the storage of a toxic or corrosive gas unless he is adequately protected by means of protective clothing, gas masks and such other equipments as may be required in the specific case.
13. Compressed gas shall be filled into or removed from the vessel through designated pipes of required specification and through transfer facilities shown in the approved plan.
14. The vessel shall not be filled between the hours of sunset and sunrise, unless adequate lighting of approved type is provided and except in such manner and such other condition or conditions as are specifically endorsed on the licence by the licensing authority.
15. All operations in the licensed premises shall be carried out by persons competent in such operation. Every person managing or employed on or in connection with the licensed premises shall abstain from any act whatsoever which tends to cause fire or explosion and which is not reasonably necessary and to the best of his ability, shall prevent any other person from doing such act.
16. The licensee shall provide for each licensed premises a minimum of two portable foam type or dry chemical type fire extinguishers of 9 kg. capacity each, which shall be kept ready at convenient location for immediate use in the event of any fire in addition to other fire fighting or other mitigating facilities required for flammable or toxic gases.
17. All valves in the premises must be permanently marked in a manner clearly indicating the direction of opening and shutting the valve.
18. Free access to the licensed premises shall be given at all reasonable times to any of the officers specified in rule 70 and every facility shall be afforded to such officer for ascertaining that the rules and the conditions of this licence are duly observed.
19. If the licensing authority calls upon the holder of a licence by a notice in writing to execute any repairs in the licensed premises which are, in the opinion of such authority, necessary for the safety of the premises, the holder of the licence shall execute the repairs within such period as may be specified in the notice.
20. Every vessel shall be outside any building and shall be supported on well designed calculations.
21. No artificial light capable of igniting flammable vapour shall at any time be present within nine meters of the vehicle and the loading or unloading points during the transfer of the compressed gas and no person engaged in such transfer shall smoke.
22. All electrically equipment such as motors switches, starters used for transfer of liquefied petroleum gas shall be of flameproof construction conforming to IS/IEC 60079-1 to 11 or of a type approved by the Chief Controller.
23. Smoking, naked lights, lamps, source of fire or any other stimulant capable of igniting flammable vapours shall not be allowed inside the premises. Every person managing or employed on or in connection with licensed premises shall abstain from any act whatsoever which tends to cause fire or explosion and which is not reasonably necessary and to the best of his ability, shall prevent any other person from doing such act.
24. Any accident, fire ,explosion or untoward incident occurred within the licensed premises shall be immediately reported to the Chief Controller of Explosives, Controller, nearest police station and District Magistrate by quickest mode of communication.

For The Chief Controller of Explosives, Nagpur (M.S.)

Government of India
Ministry of Commerce & Industry
Petroleum & Explosives Safety Organisation (PESO)
8th Floor, Yash Kamal Building, Sayajigunj,
Vadodara - 390020

E-mail : dyccebaroda@explosives.gov.in
Phone/Fax No : 0265 - 2225159

No : S/HO/GJ/03/1811(S77449)

Dated : 31/07/2017

To,

M/s. M/S. YASHASHVI RASAYAN PVT. LTD.,,
Plot NO. Z/96/E SEZ II, Dahej Industrial Area, Taluk Vagra,
BHARUCH,
BHARUCH,
Taluka: BHARUCH,
District: BHARUCH,
State: Gujarat
PIN: 392130

31 JUL 2017

Sub : Storage of CARBON DIOXIDE gas in pressure vessels at Plot No, Z/96/E, DAHEJ SEZ PART NO. II,, DAHEJ INDUSTRIAL ESTATE, VAGRA, DAHEJ INDUSTRIAL ESTATE, District: BHARUCH, State: Gujarat, PIN: 999999 - Licence No : S/HO/GJ/03/1811 grant in form LS-1A of SMPV(U) Rules, 2016-Endorsement of Licence Regarding

Sir(s),

Please refer to the Chief Controller of Explosives Nagpur's Memo No. S/HO/GJ/03/1811 (S77449) Dated 27/07/2017 and inspection of the above premises by an officer of this Department on 29/07/2017 .

The subject licence is forwarded herewith duly endorsed. The receipt of the licence may please be acknowledged.

Please note that your application for further renewal shall reach this office on or before 30th September, 2017 along with all the documents required under Rule 55 of the SMPV(U) Rules, 2016 to avoid late fee.

Yours faithfully,

(Anil Kumar Yadav)
Controller of Explosives
For Dy. Chief Controller of Explosives
Vadodara

(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

31 JUL 2017

कुल क्षमता /Total Capacity **270.00 KL**

कृपया पेट्रोलियम नियम 2002 के अधीन बनाए गए नियम 148 में दी गई प्रक्रिया का कडाई से पालन करें और अनुज्ञप्ति के नवीकरण हेतु समस्त् दस्तावेजों को अनुज्ञप्ति की वैधता समाप्ती् की तारीख या उससे पूर्व इस कार्यालय को प्रेषित करें ।

Please follow the procedure strictly as laid down in rule 148 of the Petroleum Rules, 2002 and submit complete documents for further renewal of the licence to this office, so as to reach on or before the date on which licence expires.

यह अनुमोदन/ अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूट नही देती है ।

This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

Note : Your Balance Amount with the Organisation is Rs.**3050**, which will be used for processing of the same Licence in future.

भवदीय /Yours faithfully,

((पी.सीनीराज)
(P. SEENIRAJ))
विस्फोटक नियंत्रक
Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
नवी मुंबई (महा.)/Mumbai

Copy forwarded to :-

1. The District Magistrate, BHARUCH(Gujarat) with reference to his NOC No S.R.No.35/2017, No. POL/NOC/WS/4217/2017 Dated 17/07/2017
2. Dy. Chief Controller of Explosives, Vadodara. A Copy of the licence along with approved plan is enclosed.

For Jt. Chief Controller of Explosives
Mumbai

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट http://peso.gov.in देखें)
(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

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MINUTES OF THE PUBLIC HEARING HELD AT DAHEJ, DISTRICT BHARUCH, ON 29TH JUNE 2020, BY THE COMMITTEE CONSTITUETED BY THE HON'BLE NATIONAL GREEN TRIBUNAL ON ACCOUNT OF THE ACCIDENT OCCURRED ON 3RD JUNE, 2020 AT YASHSHAVI RASAYAN P LTD, TO HEAR THE AFFECTED PEOPLE.

In view of the order made by the Hon'ble Tribunal, a public notice was published in the daily newspapers published on 20/06/2020 in vernacular in daily 'SANDESH' 'DIVYABHASKAR' and 'GUJART SAMACHAR' widely circulated in the area of the accident as well as in Gujarat, to afford an opportunity to the public for hearing, with a view to know the extent of damage to life, human and non-human; public health; and environment – including, water, soil, air; And, steps to be taken for compensation of victims and restitution of the damaged property and environment, and the cost involved.

In view of the Notice issued by the District Collector for hearing except one others submitted their applications in advance. After the substances of the evidence of witnesses recoded on 29-06-2020, on behalf of M/s Adani Industries, at the last moment the officer of the said Company requested to accept his application as damage was caused to the property of the Company on account of the accident and we allowed to submit an application and evidence.

The following witnesses appeared for giving oral testimony with their application and documents, if, relied upon during the hearing:

1. **Shri Pradip Kulkarni, Head (Operations), Thermax Ltd, Dahej, SEZ, stated on oath as under:**

   We have a common boundary wall i.e. between Thermax and Yashshavi Rasayan. On account of the blast which took place in the factory of M/s Yashshavi Rasayan, damage was caused to our factory. The effluent

treatment plant which is adjoining to the boundary wall, has been totally destroyed. Roof Sheets of the company premises were flown on account of the blast. Glasses of the windows, partitions, false ceiling etc. have been destroyed. Lot of damage took place in our factory. The DCS which is controlling the process of the factory has been blown up on account of the explosion in M/s Yashshavi Rasayan. Impact on the building is being assessed. The company is likely to get the report of the assessment within a week or so. Due to the blast, the company's manufacturing process was stopped and whatever material was in the process, had become valueless. Our cold storage building got totally damaged, and we are required to hire a warehouse for storage of our goods temporarily till we erect cold storage in our factory premises. I have attached annexure-C1 indicating total damage to the tune of Rs.24,83,31,000/-. Whatever is given, is estimate only. It is yet to be confirmed by the Competent Agency/Authority required to undertake the work. We will be able to state the final figure on receipt of the expert opinion.

Apart from the above, two casualties have occurred in our factory. 11 persons sustained injuries on account of the blast. They were given treatment and are discharged now. Some cases were of minor injuries. Thermax paid the charges for the treatment. So far as the death of two persons is concerned, the contractor made all arrangements to take the dead bodies to their native place. We have helped the contractor in this regard and have decided to pay Rs.10 lac to the nominee of each of the deceased. Part amount will be paid according to the Workmen Compensation policy and the remaining amount will be paid by M/s

Thermax. Witness stated that some time is required to submit the opinion of the experts with regard to the amount of damages, which will be submitted as soon as received, expectedly in a week's time. The application with annexures to be taken on record.

Our company has taken the insurance of plant buildings and machinery. We have called the surveyor for making an application to the Insurance company for the damages suffered on account of the blast. By end of this week, we will get the surveyor's report which will be submitted.

2. **Shri Anish Desai, Sr. General Manager, M/s Reliance Industries Ltd., Dahej, stated on oath as under:**

Reliance has its plant on the western side of the complex, where incident took place. We have found that some of the glass windows and shutters and false ceiling have been broken on account of the blast took place in M/s Yashashvi Rasayan. We have assessed the damage to the tune of Rs. 8,96,871 lacs. Copy of the claim, receipts indicating the total amount and the photographs are attached with the application to indicate the damage caused. We have an insurance policy and according to it, we cannot claim this amount from Insurance company because the amount is less than Rs.5 Crore. I will submit the policy indicating such clause in a day or two. We are assessing the damage caused to the building, structures and the tanks. It will take at least a month to get the assessment. I have not obtained any expert's opinion on the damage caused to the windows, false ceiling and the shutters. It is our estimate only.

3. **Shri Jayantibhai Manabhai Ahir, Ex-Sarpanch, village Luvara, stated on oath as under**

I was elected as Sarpanch of village Luvara, Dahej, from 2012 to 2017. The Public hearing of other companies located in this area took place before the establishment of those units. However, after I left the post, I have no idea about other factories. Damage has been caused to about 375 houses in our village. One person sustained a minor injury on account of some sheet/ log falling on him. I have not taken the injured to the hospital for treatment. I do not know what amount was spent by his relatives for the treatment. The person who sustained injury is not known to me. Even I do not know his name. Also, I have no supporting evidence to submit about the extent of damage caused to 375 houses. It is my version.

4. **Shri Neel Desai, Marketing &Liaising official, Gujarat Chemicals & Port Terminal Company Ltd., stated on oath as under:**

After the incident took place at Yashshavi Rasayan, we inspected our premises within about an hour. Our visual inspection revealed some damage to the plant and property which has been indicated in our application and the estimated cost is Rs.23.75 lac. The property to which damage has been caused, has been insured. The amount claimed in the application is required to be certified by Civil Engineer of the company and the certificate shall be produced within a week to the District Collector.

5. Shri Pravinbhai Madhiwala, a Fisherman, stated on oath as under:

Two days after the blast took place in Yashshavi Rasayan, there was a rain. After the rain, I received a telephone call from my friend that the fishes were lying on sea shore in dead condition. On reaching the site, I was aghast to see the dead fishes. I contacted the officer of GPCB to enquire into the cause of the death of fishes lying on the sea shore. The personnel of the GPCB immediately visited the site and took the sample of water for analysis. As of now, we are not getting fish in the sea. 'Hilsa' fishes are found during this season only and in absence of 'Hilsa' fishes, we find that there will be no breeding and will not have good number of fishes in future. My request is that the polluted water should be discharged in the high sea so that fishermen can carry on their business without any difficulty. Presently, non-availability of fishes has resulted into Rs.25,000/- loss to me, as I cannot take boat into the sea for fishing purpose. Last year, in the same season, I had the income in the range of Rs.12 to Rs.13 lac. The 'Hilsa' fishes are found in the Narmada river. I am not sure about the exact date of the fish kill incident; however, I have conveyed the GPCB to collect the sample on that day. As per GPCB record the fish kill incident took place on 12th June, 2020 and therefore it may be on or about 12th June 2020.

(the committee directed the Collectorate to convey the distance between M/s Yashshavi Rasayan and the exact place where river Narmada meets the sea. It is directed that GPCB should supply the analysis report of the sample collected from the place as shown by the witness.)

6. **Shri Abdul Razaque Kamathi, stated on oath as under:**

I was with two persons working in M/s Thermax who died on account of blast in Yashshavi Rasayan. Their names were – Shri Rai and Shri Haridas Chowdhri, both belonging to Bihar. Applicant, Shri Abdulrajjak, accompanied by his friends and Shri Mukeshbhai (labour contractor), ensured that the dead bodies reached their native place. They had called sister of the deceased for this purpose. With the arrangements made by the applicant and others, they were successful in sending the dead bodies to their respective native places. The applicant has urged that the deceased successor should be paid Rs.50 lac each. The persons who died were getting salary of Rs.10,000 per month. They were staying alone. Both have parents in their native place, engaged in agricultural activities. Now, I say that it is the duty of the Government to see that compensation in accordance with the law is paid to the heirs of the deceased.

7. **Shri Nareshbhai Prabhatbhai Gohil, village Lakhigam, Tal. Vagra, stated on oath as under:**

Some six or seven persons residing in my village and working in the Yashshavi Rasayan, sustained injuries. I do not know names of the persons. I also do not know exactly on which part of the bodies, they sustained injuries. I did not assist them in any medical care, nor extended any monetary help.

8. **Shri Raisangbhai Raijibhai Rathod, Sarpanch Luvara Gram Panchayat, Tal. Vagra, stated on oath as under:**

After the blast took place, there was heavy rain. Some villagers complained in writing about the damage caused to their houses. The letter complaining the damage caused was given to the company. The company commenced survey to find out the extent of damage caused to the 465 houses. Company has paid compensation (up to 90%) to all the affected people. An estimated amount of Rs.18,22,280/- has already been paid and more than Rs.5 lac is still required to be paid. One boy sustained an injury on account of falling of material on him due to the blast. He is being treated by the company and a car is also provided by the company at his disposal for coming and going. The company has agreed to pay compensation for the injury caused to the boy.

As all the companies in the area are not operating the greenery is maintained. When the companies are in operation the greenery is adversely affected and it gets dried. There should be safety of the people. There should be a hospital in the area so that in case of emergency like the present one, injured can be treated at the earliest. There should be a fire station. All the companies should contribute a fixed amount to the gram panchayat so that in case of an emergency the said fund can be utilised for giving treatment to the injured.

9. **Shri MSH Shaikh, President Brakish, Water Research Centre, Olpad, Surat, stated on oath as under:**

He has not come to claim of any damage to person, property and animals. He would like to advise the Committee on the pollution and

environment. He has given his paper to the Committee which be taken into consideration.

10. Shri Jitendrabhai Jesangbhai Ahir, Member, Luvara Gram Panchayat, stated on oath as under:

He stated that he is a member of the Panchayat. Application is made to see that the people who suffered are compensated. (his attention was drawn that the Sarpanch has deposed about the assistance to be provided) The witness thereafter, stated that he would like to make submission with regard to employment to be provided to the village people. (That is not within the scope of the committee.) His further evidence is not recorded as that was the limited submission.

11. <u>Shri Jitendrasinh Hathisinh Chavda, Ambheta, Tal. Vagra, Dist. Bharuch,</u> stated on oath as under: (No details are given in the application)

People residing at village Luvara were shifted to village Ambheta. They were given compensation but they are not satisfied with the amount given by the company. Therefore, he is here. Everyone was paid a sum of Rs.4000/- to Rs.5000/-. This amount was not found sufficient to them. People from Luvara came about 2.30 PM to Ambheta and returned by 12.00 hrs. (midnight) to their native village. They came in the buses of ST, Reliance Industries and other industries, arranged by local administration. When they went back to their native place by Govt. buses, one person was found to have sustained some injury, but there was no bleeding. He told that the person was injured due to the wooden plank falling on him. About five to six houses were damaged in village Luvara. I say that Luvara people have been paid a sum of Rs.17 lac.

12.Shri Natvarbhai Babubhai Gohil, village Rahiyad, Tal.Vagra, stated on oath as under:

I have not come to say anything about the compensation, but I am here to request for providing facilities such as hospital in the area.

13.Shri Tapish Ghanshyam Patel, stated on oath as under:

In my application, I have not stated anything about damage caused to person or property, nor for compensation on account of the blast. I have come here to say about a good hospital to be provided.

14.Shri Ashwinbhai Arvindbhai Gohil, stated on oath as under:

I have not come here for any compensation, but with a suggestion to provide a fire station in the area.

15.Shri Alpeshbhai Laxmanbhai Patel, stated on oath as under:

I have not come here for any compensation, but with a suggestion to provide a good hospital and a fire station in the area.

16.Shri Satishbhai Jashvant Gohil, Surpanch, Lakhigam, stated on oath as under:

I have not come here for any compensation, but with a suggestion to provide medical facilities and employment opportunities.

17.Shri Harsh Patel, Director, Yashshavi Rasayan, stated on oath as under:

Company is ready and willing to make payment to the affected parties. We have decided to make the payment of Rs.2,27,97,777/-. We have

already paid Rs.1,88,55,607/-. The details are attached in different lists about the payment. Witness further states that as per the commitment, they will make the payment. So far as village Luvara is concerned, survey was carried out. According to the assessment, they will make the payment if not paid so far. We are waiting for the permission from certain authorities for removal of debris in view of the acidic feed. Once the permission is received, we will remove the debris. Thereafter, we will have access to the premises and after that we would be able to give feedback on the incident namely CCTV footage, documentary evidence. Unless the Sulphur Dioxide cylinders lying in the debris are removed safely, it is not possible to carry out any work in that area. There are chemicals lying in the reactor also. We have appointed specialised experts to remove the same. We will try to submit (CCTV footage and required documents) as early as possible. The tanker which was in the factory at the time of occurrence nearby the tank farm is still there. So far as the claim of Thermax Ltd. Is concerned, we have suggested that any shortfall in the claim after the amount paid by their insurance company, shall be made good by Yashshavi Rasayan on actual basis. However, the same shall be dependent on survey and valuation etc.

No fire tender water mixed with the chemicals/Acids gone beyond certain limit. The said mixed water passed through drain of the estate/ effluent channel/ the storm water drainage or the channel of the factory. Even the said storm water was blocked in the channel at some distance on account of repairs. (the members of the committee who will be visiting the factory/channels etc, will make a report in this behalf to enable to ascertain the damage caused to the earth or the sea water or the sea life. GIDC should be asked to submit a report in this behalf)

18.Shri Jatin Bhadresha, Asstt. Mgr. Adani Port, stated on oath as under:

On account of the blast in Yashshavi Rasayan, some damage to the glasses, doors, false ceiling and some miscellaneous articles in our company was found. Our engineers assessed the damage to the tune of Rs.7.76 lac. We have taken insurance of our property, but have not claimed from the insurance company. In view of the public liability insurance, we will get the damages from Yashshavi Rasayana. I will forward seven copies of this application along with annexures and seven copies of emails forwarded to the Yashasvi Rasayan immediately after the occurrence to claim damages. Witness later on said that the copy is not forwarded to the Yashasvi Rasayan but forwarded to the Head Office.

The complaint is not supported by civil engineer who has calculated the amount of damages. There is no reference in the letter that civil engineer has arrived at the figure of the damages indicated in the annexure attached to the letter. One Shri Bhavesh Donda has signed the letter dated 28.06.2020 addressed to the District Collector. He is not available today. (the witness has no personal knowledge and is not the signatory of the application. Without supporting document has filed the application only to day as against all who submitted their application with the time mentioned in the advertisement.)

Annexure - 4

Statements of payment done by Yashshvi as on 12 June

Yashshavi Rashayan Pvt. Limited, Dahej, Ta.Vagra. Dist.Bharuch.

Dt.12-06-2020

	Deceased (15 Lakh.)	Grievous Injoury (5 Lakh.)	Other Injoury (2.5 Lakh.)	Deplacenment (25,000 Rs.)	Total
No. of Persons	**10**	**4**	**39**	-	53
to be paid As Per NGT Order, Dated:08/06/2020	1,50,00,000	20,00,000	97,50,000	N.A.	2,67,50,000
Actual paid by Company	50,00,000	3,62,566	10,01,116	N.A.	63,63,682
Difference to be paid	1,00,00,000	16,37,434	87,48,884	N.A.	2,03,86,318

Deceased Details

Sr.	NAME	Address	MOBILE NO.	Health Status	Full and Final settlement amount	Toatl Compensation Amount (WC,GPA & Ex Gratia)	Exgratia amount in Rs.	Amount in Rs. In words	Status
1	RASHMIKANT RAICHAND CHAUHAN	F-604, MAHA MANGALYA APP. NEAR PAWANRAJ KATHIYAWADI HOTEL, ZADESHWAR CHOKDI, BHARUCH.	9714670147	Deceased	408,376	5,448,122	3281329	Thirty Two lakhs, eighty one thousand, three hundred & tewntynine only	Paid
2	NARESH RAMANBHAI PRAJAPATI	38, SWAGATAM SOCIETY, ANDANA, ANKLESHWAR, BHARUCH	7698679967	Deceased	206,059	5,463,316	1806000	Eighteen lakhs, six thousand only	Paid
3	SURJLAL BABURAM SINGH	SONIKPUR, SEMRA, SEMRA BAZAR, GOPALGANJ, KUCHAIKOT, BIHAR - 841503	9724842412	Deceased	16,213	1,477,385	600000	Six Lakhs Only	Paid
4	MUNNASING SHIV PRASADSINGH KORI	POST - BISODIHARI, VILLAGE - BAKSRA, BISODEHRI, ROHTAS, BIHAR - 821108	7041621339	Deceased	9,732	1,542,594	600000	Six Lakhs Only	Paid
5	M D MAZAR	KHANTRI MAHANAND, POST - BIRHIMA BAZAR, PARSAUNI NATH, MUZAFFARPUR, BIRIHMA BAZAR, BIHAR - 843127	9306264223	Deceased	9,417	1,765,261	800000	Eight Lakhs Only	Paid
6	PRAMODKUMAR HARIGOVIND YADAY	DHODHYA KANAPAR, DHODHYABAKHIRA KHAA, BANI KABIR NAGAR, UTTAR PRADESH - 272199	8543019148	Deceased	13,151	2,385,075	1000000	Ten Lakhs only	Unpaid
7	ARUN BUDDHSEN KORI	VILLAGE - CHILLARY KALA, KUSPARI SIDHI, CHURHAT, MADHYA PRADESH - 486771	9328977237	Deceased	12,664	2,267,144	900000	Nine Lakhs Only	Unpaid
8	JAYANT MAHANTO	SINDURPURE, DHAGARA, RANIBANDH, SINDURPUR, BANKURA, WEST BANGAL - 722135	9002821665	Deceased	998	1,720,568	800000	Eight Lakhs Only	Unpaid
	Thermax								
9	Hari Chaudhry	Ward No 10, Paghari, Darbhanga, Bihar, 847105	98243 453423 (Mukeshbha)	Deceased	7722	1,601,400	650000	Six Lakhs, fifty thousand only	Unpaid
10	Tripurarikumar Rai	Post: Dasaut, Samastipur, Bihar,848209	98243 453423 (Mukeshbha)	Deceased	8008	1,771,445	850000	Eight Lakhs, fifty thousand only	Unpaid

Grievous Injury Details

Sr.	NAME	Address	MOBILE NO.	Health Status	Hospital Cost	Full and Final settlement	Compensation Amount
1	2	3	4	5	6	7	8
1	SANJAY CHAUHAN SAMPAT KUMAR	S/O SAMPAT KUMAR, TAMKUHI RAJ, TAMKHI, KUSHINAGAR, UTTAR PRADESH, 274407	7905572223	Grievous Injury	284425	N A	N A
2	SARJEET SARDAR	A/79, VISHAL NAGAR, ITALVA, GANDEVI ROAD, NAVSARI	9265300746	Grievous Injury	UNDER PROCESS	N A	N A
3	MOHMAD AKIL	33 - KHADKI FALIYU, POST- VANSI, BHARUCH	6359855999 (Nilesh)	Grievous Injury	48929	N A	N A
4	KRUNAL J PATEL	HOME NO. 306, 3RD FLOOR, HARI OM COMPLEX, ZADESHWAR ROAD, BHARUCH	7874661178	Grievous Injury	29212	N A	N A

Other Injury Details

Sr.	Name	Status	Admit Date	Discharge Date	Admited more than 24 Hours	Treatement Ammount
1	BHAVEH GOHIL	DISCHARGE	03-06-20	05-06-20	Yes	43648
2	KAUSHTUBH SHAH	DISCHARGE	03-06-20	05-06-20	Yes	18516
3	SAHIDUL SHAIKH	DISCHARGE	03-06-20	06-06-20	Yes	37228
4	SANTOSH CHAUHAN	DISCHARGE	03-06-20	08-06-20	Yes	55761
5	SAKIR N MANSURI	DISCHARGE	03-06-20	06-06-20	Yes	50078
6	SHAIL D MAIEK	DISCHARGE	03-06-20	05-06-20	Yes	51236
7	AMIT MEHTA	DISCHARGE	03-06-20	09-06-20	Yes	60290
8	BASANT MISHRA	DISCHARGE	03-06-20	04-06-20	Yes	24871
9	VASANT SHAH	DISCHARGE	03-06-20	06-06-20	Yes	22890
10	AJAY YADAV	DISCHARGE	03-06-20	06-06-20	Yes	85029
11	RAHUL KUMAR	DISCHARGE	03-06-20	04-06-20	Yes	11798
12	SUBHASH KUMAR	DISCHARGE	03-06-20	04-06-20	Yes	16871
13	DHAMENDRA	DISCHARGE	03-06-20	04-06-20	Yes	14900
14	SURAJ KUMAR SHAH	DISCHARGE	03-06-20	04-06-20	Yes	15800
15	SHAKTI MEHTA	DISCHARGE	03-06-20	05-06-20	Yes	17795
16	RAM SINGH	DISCHARGE	03-06-20	05-06-20	Yes	29770

Sr.	Name	Status	Admit Date	Discharge Date	Admited more than 24 Hours	Treatement Ammount
17	ANIL KUMAR	DISCHARGE	03-06-20	09-06-20	Yes	77891
18	OM PRAKASH	DISCHARGE	03-06-20	05-06-20	Yes	15554
19	SUDARSHAN MARTHO	DISCHARGE	03-06-20	08-06-20	Yes	23331
20	TAPAN MANDEL	DISCHARGE	03-06-20	05-06-20	Yes	25879
21	TARA SINGH	DISCHARGE	03-06-20	05-06-20	Yes	36357
22	HARI NAIR	DISCHARGE	03-06-20	04-06-20	Yes	21160
23	PRATIK S PRAJAPATI	DISCHARGE	03-06-20	04-06-20	Yes	25718
24	HARSHAD F GOHIL	DISCHARGE	03-06-20	05-06-20	Yes	27336
25	URVESH PATEL	DISCHARGE	03-06-20	05-06-20	Yes	8615
26	DHAWAL JAIRAM AAHIR	DISCHARGE	03-06-20	06-06-20	Yes	53977
27	KRUSHNANDA KUSHVA	DISCHARGE	03-06-20	05-06-20	Yes	29961
28	BHARAT AGRAAL	DISCHARGE	03-06-20	05-06-20	Yes	12517
29	RAJESH KUMAR SINGH	DISCHARGE	03-06-20	05-06-20	Yes	9283
30	DILSANBHAI KHATKI	ADMIT	03-06-20		Yes	38662
31	AAKASHBHAI K GOHIL	ADMIT	03-06-20		Yes	UNDERPROCESS
32	TEJAS PATEL	ADMIT	03-06-20		Yes	UNDERPROCESS

Sr.	Name	Status	Admit Date	Discharge Date	Admited more than 24 Hours	Treatement Ammount
33	SAGAR GOHIL	ADMIT	03-06-20		Yes	UNDERPROCESS
34	RAJENDRA SINGH	ADMIT	03-06-20		Yes	UNDERPROCESS
35	PRADIP SINGH	ADMIT	03-06-20		Yes	UNDERPROCESS
36	SAMIR MARTHO	ADMIT	03-06-20		Yes	UNDERPROCESS
37	RAJU ROY	ADMIT	03-06-20		Yes	UNDERPROCESS
	Thermax					
38	Vikash Patil	DISCHARGE	03-06-20		Yes	38394
	Camlin					
39	Duryodhan Mohanta	ADMIT	03-06-20		Yes	UNDERPROCESS

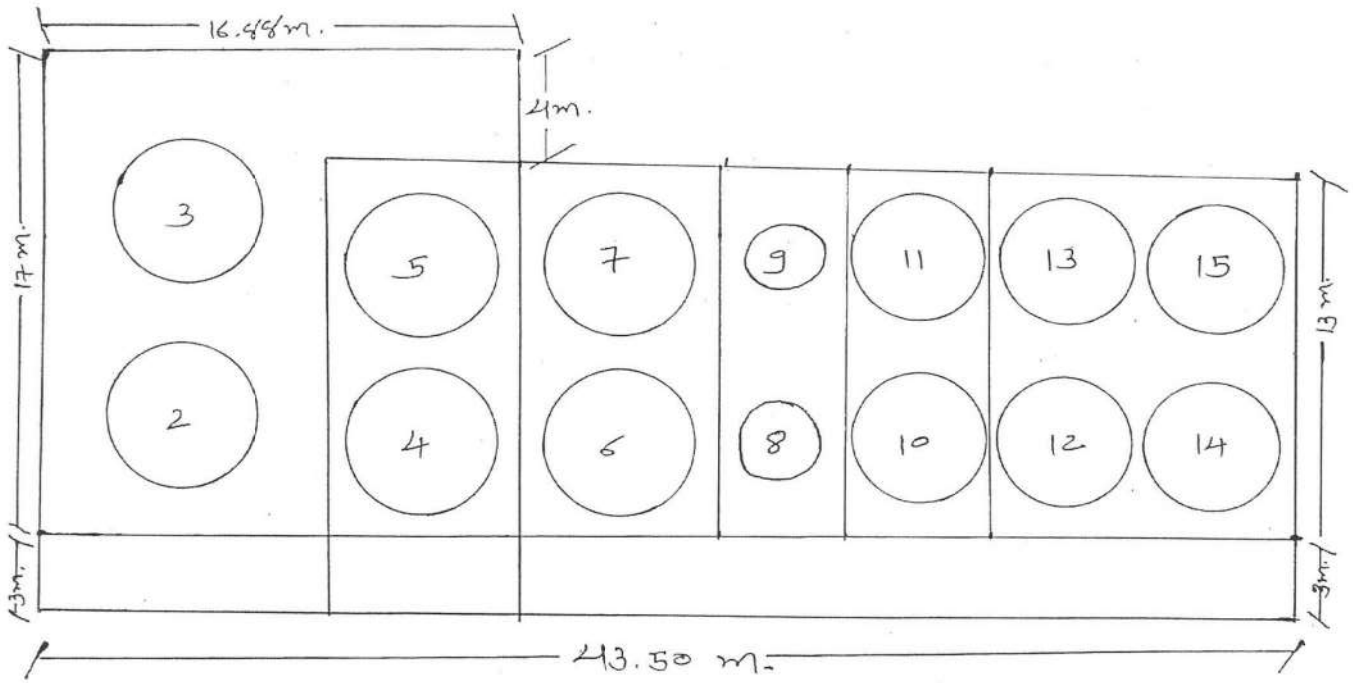
Annexure - 5

Details of storage tank

Tank No.	Tag No.	Name of Material
2	ST-5101A	2,5-Dichloro Aniline (2,5- DCA)
3	ST-5101B	2,5-Dichloro Nitrobenzene (2,5-DCNB)
6	ST-5102A	98% Sulphuric Acid
7	ST-5102B	98% Sulphuric Acid
8	ST-5103A	98% Nitric Acid (Conc. Nitric Acid)
9	ST-5103B	98% Nitric Acid (Conc. Nitric Acid)
10	ST-5104A	Ortho Dichloro Benzene (ODCB)
11	ST-5104B	Ortho Dichloro Benzene (ODCB)
12	ST-5105A	Caustic Potash Lye (KOH Lye)
13	ST-5105B	Caustic Potash Lye (KOH Lye)
14	ST-5106A	Caustic Soda Lye (NaOH Lye)
15	ST-5106B	Caustic Soda Lye (NaOH Lye)
4	ST-5107A	Dimethyl Sulphate (DMS)
5	ST-5107B	Dimethyl Sulphate (DMS)

Total tank Farm area – 763.52 m²

Tank farm of Yashasvi Rasayan Pvt. Ltd.



DISH Closure Order

Annexure 6

ક્રમાંક:ડેડીઆઈએસએચ/ભરૂચ/૨૦૨૦/૩૨૫ થી ૩૨૭
ડેપ્યુટી ડાયરેક્ટર ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ,
બીજો માળ, બહુમાળી મકાન, ગાયત્રીનગર સામે,
કણબીવગા, ભરૂચ.
તા.૦૩/૦૬/૨૦૨૦

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પ્રતિ,
કબ્જેદારશ્રી/વ્યવસ્થાપકશ્રી,
યશસ્વી રસાયણ પ્રા.લી
પ્લોટ નં.-એડ-૯૬૬૬, સેઝ-૨, દહેજ,
તા: વાગરા, જી.ભરૂચ.

વિષય : કારખાના અધિનિયમ-૧૯૪૮ ની કલમ ૪૦(૨) હેઠળ લેખિત હુકમ

(1) કારખાનાની તા.૦૩/૦૬/૨૦૨૦ નાં રોજ નીચે સહી કરનારે શ્રી એસ.પી.પાઠક, આસીસ્ટન્ટ ડાયરેક્ટર, ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, ભરૂચ તથા શ્રી વાય.એમ.પટેલ, આસીસ્ટન્ટ ડાયરેક્ટર, ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, ભરૂચ સાથે મુલાકાત લીધી.

(2) સદરહુ મુલાકાત કારખાનામાં તા.૦૩/૦૬/૨૦૨૦ના રોજ બપોરના આશરે ૧૨:૦૦ કલાકે બનેલ ધડાકાના બનાવ અનુસંધાને લીધી. કારખાનામાં DCNB(ડાય ક્લોરો નાઈટ્રો બેન્ઝીન), DMS(ડાય મીથાઈલ સલ્ફેટ), DCA(ડાય ક્લોરો એનીલીન), સલ્ફ્યુરીક એસીડ, નાઈટ્રીક એસીડ, ODCB(ઓર્થો ડાય ક્લોરો બેન્ઝીન), ઝાયલીન, મીથેનોલ , સલ્ફર ડાયોક્સાઈડ, હાઈડ્રોજનવિગેરે રો-મટીરીયલ તરીકે વાપરી ડાયકમ્બા નામનું હર્બીસાઈડ બનાવવાની ઉત્પાદન પ્રક્રિયા કરવામાં આવે છે. કારખાનામાં લીક્વીડ ટેન્ક ફાર્મ એરીયામાં ODCBની ૫૦ કિલોલીટર કેપેસીટીની એક એવી બે સ્ટોરેજ ટેન્ક, DCA ની ૫૦ કિલોલીટર કેપેસીટીની એક સ્ટોરેજ ટેન્ક, DCNB ની ૫૦ કિલોલીટર કેપેસીટીની એક સ્ટોરેજ ટેન્ક, નાઈટ્રિક એસિડની ૨૫ કિલોલીટર કેપેસીટીની એક એવી ત્રણ સ્ટોરેજ ટેન્ક, DMS ની ૫૦ કિલોલીટર કેપેસીટીની એક એવી બે સ્ટોરેજ ટેન્ક, NAOHની ૫૦ કિલોલીટર કેપેસીટીની એક એવી બે સ્ટોરેજ ટેન્ક, KOHની ૫૦ કિલોલીટર કેપેસીટીની એક એવી બે સ્ટોરેજ ટેન્ક તથા સલ્ફ્યુરિક એસિડની ૫૦ કિલોલીટર કેપેસીટીની એક એવી બે સ્ટોરેજ ટેન્ક [illegible] સ્ટોરેજ ટેન્કો ટેન્ક ફાર્મ એરીયામાં આવેલ છે. તા.૦૩/૦૬/૨૦૨૦ના રોજ બપોરના આશરે ૧૨.૦૦ કલાકે સદર ટેંકફાર્મમાં અચાનક ધડાકો થયેલ હતો. આ ધડાકાના કારણે કારખાનાની આજુબાજુ નજીકમાં આવેલ અન્ય કારખાના જેવા કે તત્વચિંતન ફાર્મા કેમ પ્રા.લિ, થર્મેક્ષ લિ તથા કેમલીન કેમિકલ્સ લિ.ના ઈન્ફ્રાસ્ટ્રક્ચરને તેમજ કારખાનાના બીજા બિલ્ડીંગોમાં કાચ તથા પ્રોડક્શન પ્લાન્ટ ,સ્ટોરેજ શેડ વગેરેના પતરાઓને નુકશાન થયેલ તેમજ ધડાકાની બાદમાં ટેંકફાર્મ એરિયા તથા તેની આસપાસથી ભારે માત્રામાં બ્લેક કલરની ફ્યુમ્સ નીકળવા લાગેલ. આ ફ્યુમ્સને કાબુમાં લેવા માટે કારખાનાની ફાયર હાઈડ્રન્ટ સિસ્ટમ ઉપરાંત અન્ય કારખાનાઓ તથા ડી.એમ.સી ના કુલ ૦૮ ફાયર ટેન્ડર્સ ની મદદ લેવામાં આવેલી હતી . ફ્યુમ્સ પર બપોરના આશરે ૦૩.૦૦ કલાકે કાબુ મેળવી લેવામાં આવેલ ત્યારબાદ કારખાનામાં અંદર જવાનો ઓપ્રોચ શક્ય બનેલ અને તપાસ કરતા કારખાનામાંથી ૦૬ મૃતદેહો મળેલ હતા. આ ઉપરાંત કુલ આશરે ૫૪ શ્રમયોગીઓને વિવિધ પ્રકારની ઈજાઓ થયેલ જેથી તેમને સારવાર અર્થે બરોડા હાર્ટ એન્ડ મલ્ટીસ્પેશિયાલીટી હોસ્પિટલ, ભરુચ તથા શનશાઈન ગ્લોબલ હોસ્પિટલ ભરુચ તથા લિલીંગ ટચ હોસ્પિટલ ,ભરુચ ખાતે સારવાર અર્થે દાખલ કરવામાં આવેલ જે પૈકી ૦૨ શ્રમયોગીઓના સારવાર દરમિયાન અવસાન થયેલ છે.અવસાન પામેલ શ્રમયોગીઓ માંથી ઓળખાણ થયેલ

શ્રમયોગીઓ (૧) રશ્મિકાંત ચૌહાણ તથા (૨)નરેશ પ્રજાપતિ છે તથા હાલ માં મૃત્યુ પામેલ અન્ય ૦૬ શ્રમયોગીઓના નામ જાણી શકાયા નથી આમ, કુલ ૦૮ શ્રમયોગીઓના ઉપરોક્ત બનાવમાં અવસાન થયેલ છે. સદર બનાવમાં ઈજા પામેલ શ્રમયોગીઓ ના નામ અને વિગતો નીચે મુજબ છે.

1. શ્રી ભાવેશ ગોહિલ ઉ૨૭ .વ.	18. શ્રી સાહેલ મલેક ઉ૨૦.વ.	35. શ્રી શકિત મહેતા ઉ૪૧.વ.
2. શ્રી અબદ્દુલ રહેમાન ગંગોરી ઉ૩૨ .વ.	19. શ્રી દિલશાનભાઈ ખત્રી ઉ૨૩.વ.	36. શ્રી રામસીંગ ઉ૨૪.વ.
3. શ્રી પ્રવિણ પાટીલ ઉ૨૯ .વ.	20. શ્રી આદિત પટેલ ઉ૨૫.વ.	37. શ્રી જીતેન માછી ઉ૨૫.વ.
4. શ્રી અક્ષ ખલજી ઉ૨૬ .વ.	21. શ્રી સુનિલ રાજ ઉ૨૩.વ.	38. શ્રી કુણાલ જે પટેલ ઉ૨૮.વ.
5. શ્રી જીમેશ એન .વ.મોદી ઉ . ૨૮	22. શ્રી અમિત મહેતા ઉ૪૧.વ.	39. શ્રી પ્રિતમભાઈ ઉ૨૮.વ.
6. શ્રી કૌશુભ શાહ ઉ૨૪ .વ.	23. શ્રી નિમેશ પ્રજાપતી ઉ૪૧.વ.	40. શ્રી રાજેન્દ્રસીંગ ઉ૩૨.વ.
7. શ્રી રાજેશ કટારીયા ઉ૨૫ .વ.	24. શ્રી બસંત મિશ્રા ઉ૪૪.વ.	41. શ્રી તપન મંડુળ ઉ૩૮.વ.
8. શ્રી વિશાલ ગોહિલ ઉ૨૧ .વ.	25. શ્રી વસંત શાહ ઉ૩૪.વ.	42. શ્રી મનહરભાઈ બૈજુ ઉ૫૦.વ.
9. શ્રી પિયુષ માછી ઉ૨૨ .વ.	26. શ્રી અજય આદવ ઉ૩૦.વ.	43. શ્રી રાજુ રોય ઉ૨૪.વ.
10. શ્રી હાર્દિક એમ .વ.પટેલ ઉ . ૨૪	27. શ્રી રાહુલકુમાર ઉ૧૯.વ.	44. શ્રી ધવલ જયરામ આહિર ઉ૨૬.વ.
11. શ્રી સાલિદુલ શેખ ઉ૨૧ .વ.	28. શ્રી સુભાષકુમાર ઉ૨૨.વ.	45. શ્રી તારાસીંગ ઉ૩૪.વ.
12. શ્રી સોહિલ ડી .વ.મલેક ઉ . ૨૧	29. શ્રી આકાશ કે ગોહિલ ઉ૨૦.વ.	46. શ્રી હર્ષદ એફ ગોહિલ ઉ૨૩.વ.
13. શ્રી રોનક શાહ ઉ૩૪ .વ.	30. શ્રી તેજશ પટેલ ઉ૨૦.વ.	47. શ્રી ભરત અગ્રવાલ ઉ૪૬.વ.
14. શ્રી અનિલ વાધેલા ઉ૨૭.વ.	31. શ્રી સાગર ગોહિલ ઉ૨૦.વ.	48. શ્રી કૃશનંદ કુશ્વાહ ઉ૨૫.વ.
15. શ્રી વિકાસ રાણા ઉ ૩૦ .વ.	32. શ્રી ધરમેન્દ્ર ઉ૩૫.વ.	49. શ્રી હરી વીપ૯.વ.નાયક ઉ .
16. શ્રી સંતોષ ચૌહાણ ઉ૪૦.વ.	33. શ્રી સુરજકુમાર શાહ ઉ૨૦.વ.	50. શ્રી ઉર્વેશ સીગોહિલ . ૨૨.વ.ઉ
17. શ્રી શકિર આરમનસુરી . ૨૮.વ.ઉ	34. શ્રી વિનાયક પનસુરીયા ઉ૨૨.વ.	51. શ્રી રાજેશકુમાર સીંગ ઉ૬૦.વ.
		52. શ્રી પ્રતિકકુમાર સુરેશભાઇ

(3) ઉપરોક્ત રીમાર્ક નં.(૩)માં દર્શાવેલ અકસ્માત બનાવથી કારખાનામાં તમામ પ્લાન્ટના સ્ટ્રક્ચર તેમજ તેમાં રાખેલ રીએક્ટર્સ, ઈક્યુપમેન્ટસ, વેસલ્સ, ટેન્ક્સ, અન્ય મશીનરીઝ, ઈલેક્ટ્રિક વાયરીંગ, પાઈપલાઈન વિગેરેને ભારે નુકશાન થયેલ જણાય છે. આમ, સદરહુ કારખાનામાં હાલની સ્થિતિ મુજબ ઉત્પાદન પ્રક્રિયા ચાલુ રાખવામાં આવે તો પ્લાન્ટના નબળા સ્ટ્રક્ચર, તેમજ તેમાં રાખેલ રીએક્ટર્સ, ઈક્યુપમેન્ટસ, વેસલ્સ, ટેન્ક્સ, અન્ય મશીનરીઝસ વિગેરેના કારણે મનુષ્યની જીંદગીને તાત્કાલિક જોખમ ઊભુ થાય તેમ છે. આથી હું શ્રી એન.ડી.વાઘેલા, કારખાનાધારા-૧૯૪૮ની કલમ-૮ હેઠળ નીમાયેલ કારખાના નિરીક્ષક/ ડેપ્યુટી ડાયરેકટર, ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, ભરૂચ, કારખાનાધારા-૧૯૪૮ ની કલમ-૪૦(૨) હેઠળ મળેલ સત્તાની રૂએ કારખાનાનાં કબ્જેદારશ્રી/વ્યવસ્થાપકશ્રીને નીચે જણાવેલ સલામતીનાં પગલાં જ્યાં સુધી લેવામાં ન આવે ત્યાં સુધી સમગ્ર કારખાનાનો ઉપયોગ ઉત્પાદન પ્રક્રિયામાં કરવા પર પ્રતિબંધ ફરમાવુ છું.

i. સમગ્ર કારખાનાના તમામ સ્ટ્રક્ચર, મશીનરી, ઈલેકટ્રીક વાયરીંગ, બિલ્ડીંગ વિગેરેનું રીસ્ટ્રેન્થનીંગ કરી કારખાનાના તમામ બિલ્ડીંગો ઉત્પાદન પ્રક્રિયામાં વાપરવા યોગ્ય છે કે કેમ તે સ્પષ્ટ અભિપ્રાય સહિતનું સ્ટેબીલીટી સર્ટીફીકેટ વિથ લોડ કેલ્કયુલેશન તે અંગેની નિષ્ણાત વ્યકિત પાસે મેળવી રજૂ કરવું.

ii. સમગ્ર કારખાનાનો ઓન સાઈટ ઈમરજન્સી પ્લાન અપડેટ કરી રજુ કરવો.

iii. સમગ્ર કારખાનાનું સેફ્ટી ઓડીટ, HAZOP સ્ટડી, ફાયર લોડ કેલ્કયુલેશન અને રિસ્ક એસેસમેંટ કરાવી તેમાં જણાવેલ સુચનોનું પાલન કરી તેનો રિપોર્ટ રજુ કરવો.

iv. સમગ્ર કારખાનાના તમામ નવા સુધારા વધારા સહિતના બાંધકામ,સ્ટ્રકચર્સ , વેસલ્સ વગેરે સહિત સમગ્ર પ્લાન્ટના નક્શા DISH દ્વારા મંજુર કરાવવા.

v. સમગ્ર કારખાનામાં ISI મુજબનું તમામ ફ્લેમપ્રુફ વાયરીંગ તેમજ ઈલેકટ્રીક ફિટીંગ કરાવી તમામનુ અર્થીંગ પ્રોવાઈડ કરાવી યોગ્ય સર્ટીફિકેટ રજુ કરવુ..

(4) ઉપરોક્ત સલામતિનાં પગલાં લઈ તેના જરૂરી આધાર પુરાવા સાથે નીચે સહિ કરનારને જાણ કરી લેખિત મંજુરી મેળવ્યા બાદ જ સમગ્ર કારખાનામાં ઉત્પાદન પ્રક્રિયા શરૂ કરવી.

(5) આ હુકમનો તાત્કાલિક અસરથી અમલ કરવા જણાવવામાં આવે છે અને સદરહુ અકસ્માત બનાવ અંગે જરૂર જણાય વધુ તપાસ નોંધ તપાસ પૂર્ણ થયે આપવામાં આવશે.

સ્થળ :- ભરૂચ
તા:- ૦૩/૦૬/૨૦૨૦

O/C

(એન.ડી.વાઘેલા)
ડેપ્યુટી ડાયરેકટર,
ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ,
ભરૂચ.

Jhavi Rasayan Pvt Ltd. Dahej Security Dept Vasai

Bhavya Thumar
Vice President
- Operation
& (Site Head)
Factory Manager
Jhavi Rasayan Pvt. Ltd.
Plot No. SEZ-II Dahej

નકલ રવાના:
(૧) ડાયરેકટરશ્રી, ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, અમદાવાદ
(૨) જોઈન્ટ ડાયરેક્ટર, ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, સુરત

TRANSLATED COPY

Letter No: DDISH/BHARUCH/2020/725 to 727

Office of the Deputy Director
industrial Safety and Health'
2nd Floor, Multistory Building,
Appo. Gaytri Nagar, Kanbivaga,
Bharuch
Date: 03 / 06 / 2020

To,
The Occupier / Manager
Yashashvi Rasayan Pvt. Ltd.
Plot No: Z/96/E, SEZ-2
Dahej, TA: Vagra,
Dist: Bharuch

Sub: Written Order to Section 40(2) of the Factory Act, 1948

(1) I undersigned had visited the factory on 3rd June 2020 along with Mr. S. P. Pathak Asst. Director, Industrial safety and Health and Mr. Y. M Patel, Asst. Director, Industrial safety and Health, Bharuch.

(2) This Visit was for inquiry of the explosion in the factory on 3rd June 2020 at about at about 12:00 noon. In this factory DCNB (Di Chloro Nitro Benzine), DMS (Di Methyl Sulfate) DCA (Di Cholro Aniline), Sulfuric Acid, Nitric Acid, ODCB (Ortho Di Chloro Benzin), Xyline, Methonol, Sulter Dioxide, Hydrozen Etc. were used as raw materials to manufacture Herbicide "Dyekamba". In liquid Tankfarm of the factory, 50 Kiloliter capacity two storage tanks of ODCB, 50 Kiloliter capacity one storage tank of DCA, 50 Kiloliter capacity one storage tank of DCNB, 25 Kiloliter capacity three storage tanks of Nitric Acid, 50 Kiloliter capacity two storage tanks of DMS, 50 Kiloliter capacity two storage tanks of NAOH, 50 Kiloliter capacity two storage tanks of KOH, 50 Kiloliter capacity two storage tanks of Sulfuric Acid etc. were installed. On 3rd June 2020 at about 12:00 noon suddenly explosion occurred in the Tankfarm area. Due to this explosion infrastructure of nabouring factories like Tatvachintan Pharmachem Pvt. Ltd. Tharmax Ltd. and Camlin were damaged. Factory building, production plant, storage shed etc of this factory had been damaged. After explosion, heavy quantities of black coloured flumes were created in and around the liquid Tankfarm. To

controlled this fumes, fire hydrant system of this factory as well as eight fire tenders of other factories and D.M.C were used and at about 15:00 hrs. fire / fumes had been controlled. After that six dead bodies were found in the premises of the factory and about fifty two employee were suffered due to injury. So they were immediately sifted to the hospitals (Baroda Heart and Multi Specialty Hospital- Bharuch, Sunshine Globle Hospital- Bharuch, Healing Touch Hospital – Bharuch). During Treatment two employees 1. Rasmikant Chauhan 2. Naresh Prajapati were died. Where as names of six dead bodies found in the factory premises cannot be recognized at that time.

Names of injured persons are mentioned below.

1. Mr. Bhavesh Gohil, Age 27 Years
2. Mr. Abdul Raheman Gangori Age 32 Years
3. Mr. Pravin Patil, Age 29 Years
4. Mr. Aakash Khalji, Age 26 Years
5. Mr. Jimesh N. Modi, Age 28 Years
6. Mr. Kaushubh Shah, Age 24 Years
7. Mr. Rajesh Katariya, Age 25 Years
8. Mr. Vishal Gohil, Age 21 Years
9. Mr. Piyush Machhi, Age 22 Years
10. Mr. Hardik M. Patel, Age 24 years
11. Mr. Sahidul Sheikh, Age 21 Years
12. Mr. Sohil D. Malek, Age 21 Years
13. Mr. Ronak Shah, Age 34 Years
14. Anil Vaghela, Age 27 Years
15. Mr. Vikash Rana, Age 30 Years
16. Mr. Santosh Chauhan, Age 40 Years
17. Mr. Sakir Armansuri, Age 28 Years
18. Mr. Sahel Malek, Age 20 Years
19. Mr. Dilsanbhai Khatri, Age 23 Years
20. Mr. Adit Patel, Age 25 Years
21. Mr. Sunil Raj, Age, 23 Years
22. Mr. Amit Mehta, Age 41 Years
23. Mr. Nimesh Pajapati, Age 41 Years
24. Mr. Basant Mishra, Age 44 Years
25. Mr. Vasant Shah, Age 34 Years
26. Mr. Ajay Yadav, Age 30 Years

27. Mr. Rahul Kumar, Age 19 Years
28. Mr. Subhash Kumar, Age 22 Years
29. Mr. Akash K. Gohil, Age 20 Years
30. Mr. Tejash Patel, Age 20 Years
31. Mr. Sagar Gohil, Age 20 Years
32. Mr. Dhramendra, Age 35 Years
33. Mr. Suraj Kumar Shah, Age 20 Years
34. Mr. Vinayk Pansuriya, Age 22 Years
35. Mr. Shakti Maheta, Age 41 Years
36. Mr. Ramshing, Age 24 Years
37. Mr. Jiten Machhi, Age 25 Years
38. Mr. Krunal j. Patel, Age 28 Years
39. Mr. Pritambhai, Age 28 Years
40. Mr. Rajendra singh, Age 32 Years
41. Mr. Tapan Mandal, Age 38 Years
42. Mr. Manharbhai Baiju, Age 50 Years
43. Mr. Raju Roy, Age 24 Years
44. Mr. Dhaval Jayram Ahir, Age 26 Years
45. Mr. Tarasingh, Age 34 Years,
46. Mr. Harshad F. Gohil, Age 23 Years
47. Mr. Bharat Agraval, Age 46 Years
48. Mr. Krashanand Kushvaha, Age 25 Years
49. Mr. Hari V. Nayak, Age 59 Years
50. Mr. Uravshi C. Gohil, Age 22 Years
51. Mr. Rajeshkumar singh, Age 60 Years
52. Mr. Pratikkumar Sureshbhai

(3) Accident occurred as mentioned in remarks no (3) had resulted into structural damage of all the plants as well as heavy damage to Reactors, Equipment, Vessels, Tanks, other machineries, Electrical Wiring, Pipelines Etc. thus at present, in this condition if any manufacturing process is carried out in the factory, then due to damaged structure of plants as well as Reactors, Equipment, Vessels, Tanks, other machineries existing in the plant may cause imminent dangers to the human life. Therefore, I Undersigned Mr. N.D. Vaghela, appointed under section 8 of the Factories Act, 1948 as a factory inspector / Deputy Director (Industrial Safety and

Health, Bharuch), giving an order to the occupier / Factory manager under section 40(2) for prohibition to use any plant place of the factory premises for manufacturing process until completion of following corrective actions.

(i) All the work of restrengthening of all the structures, machineries, electrical wiring, building etc. is completed and stability certificate along with load calculation from the competent person is received and submitted to my office.

(ii) Prepare and submit the updated on site emergency plan of entire factory.

(III) Safety Audit, HAZOP study, Fire load calculation and Risk Assessment of the entire factory must be completed and compliance of its recommendations must be completed as well as submitted to my office.

(iv) Factory Plan of all the additions, alterations in structures, construction, Vessels etc. of entire factory must be approved by Director, Industrial Safety and Health.

(v) All the Electrical fitting with earthlings must be of flameproof quality and must be as per ISI standard. The suitable certificate must be submitted.

(4) After completion of above mentioned all the actions necessary proofs must be submitted to my office and after receiving a written permission, manufacturing process in any part of factory can be started.

(5) This order is served to obey from immediate effect and after completion of the detailed inquiry of this accident; inspection remarks of this accident will be given.

Place: Bharuch
Date: 03/06/2020

(N. D. Vaghela)
Factory Inspector & Deputy Director,
Industrial Safety and Health,
Bharuch

Copy to;

(1) The Director, Industrial Safety and Health, Ahmadabad
(2) Joint Director, Industrial Safety and Health, Surat

Copy Received by

Dharma Thumar, Vice President – Operation & Site Head, Factory Manager
Yashashvi Rasayan Pvt. Ltd. SEZ – II, Dahej

9-6-20

Major Accident Report

Annexure - 7

YASH™

Yashashvi Rasayan Pvt. Ltd.

CIN.U24119GJ2003PTC041827

ડેપ્યુટી કમિશ્નર
ઈન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થની કચેરી
ભરૂચ.
આવક નંબર 3865
તારીખ 6-7-20

SCHEDULE - 6
[See rule 5(1)]

INFORMATION TO BE FURNISHED REGARDING NOTIFICATION OF A MAJOR ACCIDENT

Report number of the particular accident. .....

1. General data

(a) Name of the site : YASHASHVI RASAYAN PVT LIMITED

(b) Name and address of the manufacturer : (SEZ) UNIT PLOT NO. Z/96/ E. SEZ: II, DAHEJ INDUSTRIAL ESTATE TA: VAGRA, DIST: BHARUCH. PIN . NO. 392130 P.NO. 9099912379

(Also state telephone/telex number)

(c) (i) Registration number : 1265/20229/2017

(ii) License number : 31377

(As may have been allotted under any status applicable to the site e.g. the Factories Act)

(d) (i) Nature of industrial activity (Mention what is actually manufactured, stored etc.) : CHEMICAL INDUSTRY (PRODUCT: 3, 6 DICHOLORO 2, METHOXY BENZOIC ACID

(ii) National Industrial Classification. 1987 at the four digit level | | | | |

2. Type of major accident

Explosion	YES	Fire	YES	Emission of dangerous substance	YES

Substance (S) Emitted. ..... :IN ORGANIC & ORGANIC VAPOR

3. Description of the major accident

(a) Date, shift and hour of the accident : 3RD JUNE 2020 @ 12.00 ~~AM~~ HR'S

(b) Department/Section and exact place where the accident took place. : LIQUID TANK STORAGE AREA

(c) The process/operation undertaken in the Department/Section where the accident took place. : LIQUID STORAGE AREA

(Attach a flow chart if necessary)

(d) The circumstances of the accident and the dangerous substance involved. : 1.TANKER CONTAIN NITRIC ACID UNLOADED IN TO DMS STORAGE TANK

2.TANKER CONTAIN DMS UNLOADED IN TO NITRIC ACID STORAGE TANK

4. Emergency measures taken and measures envisaged to be taken to alleviate short term effects of the accident. : FIRE HYDRANT WHICH IS IN AUTO MODE IS STARTED AND COOLING NEAR BY AREA AS WELL AS CONTROLED FIRE WITH THE FIRE HYDRANT WATER.

5.Causes of the major accident. :TANKER CONTAIN NITRIC ACID UNLOAD IN TO DMS STORAGE TANK

2.TANKER CONTAIN DMS UNLOADED IN TO NITRIC ACID STORAGE TANK

a. Known (to be specified) [ ]

b. Not known [YES]

c. Information will be supplied as soon as possible [YES]

6. ~~(a)~~ Nature and extent of damage : DAMAGE GLASS OF PLANT BUILDING, STRUCTURE, PIPE RACK & FALL CELLING

(a) Within the establishment — Casualties

08 Killed

79 Injured

NO Poisoned

Persons exposed to the major accident ..... :YES

material damaged	YES
danger is still present	NO
danger no longer exists	YES

(b) Outside the establishment casualties .....02 Killed (Thermax Ltd.)
Total killed : 10
.....02 Injured Total Injured : 81

.....NO Poisoned

Persons exposed to the major accident..... YES,

material damaged	YES
damage to environment	NO
the danger is still present	NO
the danger no longer exists	NO

7.~~5.~~ Data available for assessing the effects of the accident on persons and environment.: INVESTIGATION IS UNDER PROCESS

8 ~~6.~~ Steps already taken or envisaged : ENVISAGED

(a) to alleviate medium or long term effects of the accident. : NO
(b) to prevent recurrence of similar major accident. : UNDER PROCESS
(c) Any other relevantinformation : NO

Yashashvi Rasayan Pvt. Ltd. DAHEJ

DISH Order

Annexure 8

(C-2)

ક્રમાંક ડેડીઆઇએસએમ/ભરૂચ/૨૦૨૦/ ૨૩૬
ડેપ્યુટી ડાયરેક્ટર ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ,
બીજો માળ, બહુમાળી મકાન, ગાયત્રીનગર સામે,
કસકબીવગા, ભરૂચ
તા.૨૦/૦૬/૨૦૨૦

પ્રતિ
કબ્જેદારશ્રી/વ્યવસ્થાપકશ્રી
યશસ્વી રસાયણ પ્રા.લી
પ્લોટ નં ઝેડ ૯૬૬, સેક્ટર ૨, હજીરા,
તા. વાગરા, જી.ભરૂચ.

વિષય :- કારખાનામાં તા.૦૩/૦૬/૨૦૨૦નાં રોજ બનેલ ધડાકાનાં બનાવની ઘટના બાબતે કા.ધા.-૧૯૪૮ ની કલમ-૯ (એફ) હેઠળનો હુકમ.

મહોદયશ્રી,

આપનાં કારખાનામાં તા.૦૩/૦૬/૨૦૨૦ના રોજ સમય બપોરે આશરે ૧૨.૦૦ ક્લાકે ધડાકાનો બનાવ બનેલ જે અનુસંધાને અત્રેની કચેરીનાં અધિકારીને માહિતી મળતા તપાસ અર્થે

- તા.૦૩/૦૬/૨૦૨૦ના રોજ શ્રી એસ.પી.પાઠક, આસીસ્ટન્ટ ડાયરેકટર, ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ, ભરૂચ તથા શ્રી વાય.એમ.પટેલ, આસીસ્ટન્ટ ડાયરેકટર, ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ, ભરૂચ સાથે
- તા.૦૪/૦૬/૨૦૨૦ ના રોજ શ્રી પી.એમ.શાહ, ડાયરેકટર ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ,ગુજરાત રાજ્ય,અમદાવાદ, શ્રી એસ.સી.બામણીયા, જોઇન્ટ ડાયરેકટર ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ, સુરત રિજિયન સુરત તથા શ્રી વાય.એમ.પટેલ, આસીસ્ટન્ટ ડાયરેકટર, ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ, ભરૂચ તથા શ્રી આર.જી.ચૌધરી, ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ ઓફિસર,ભરુચ સાથે
- તા.૦૫/૦૬/૨૦૨૦ ના રોજ શ્રી પી.એમ.શાહ, ડાયરેકટર ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ,ગુજરાત રાજ્ય,અમદાવાદ, શ્રી એસ.પી.પાઠક, આસીસ્ટન્ટ ડાયરેકટર, ઇન્ડસ્ટ્રીયલ સેફટી એન્ડ હેલ્થ, ભરૂચ સાથે

નીચે સહિ કરનારે મુલાકાત લીધી.

કારખાનાની પ્રાથમીક સ્થળ તપાસ તથા કારખાનાના હાજર અધિકારીઓની પુછપરછ દરમ્યાન જાણવા મળેલ કે કારખાનાના સ્ટોરેજ ટેંકફાર્મમાં થયેલ ધડાકાના કારણે કારખાનાની આજુબાજુ નજીકમાં આવેલ અન્ય કારખાના જેવા કે તત્વચિંતન ફાર્મા કેમ પ્રા.લિ, થર્મોક્ષ લિમીટેડ તથા કેમલીન કેમિકલ્સ લિમીટેડના ઇન્ફ્રાસ્ટ્રકચરને તેમજ આપના કારખાનાના બીજા બિલ્ડીંગોમાં મહદ્‌અંશે નુકશાન થયેલ છે.

કારખાનામાં બનેલ આ ધડાકાનાં બનાવનું ચોક્કસ કારણ જાણવા હાલ જે પરિસ્થિતિમાં છે તે જ સ્થિતિમાં રાખવું જેથી કોઇ પુરાવાનો નાશ ન થાય તથા આપનો તપાસ અહેવાલ જરૂરી ફોટા સહિત અત્રેની કચેરીએ રજુ કરવો.

C3

આથી, હું શ્રી એન.ડી.વાઘેલા, ડેપ્યુટી ડાયરેક્ટર, ઇન્ડસ્ટ્રીયલ સેફ્ટી ઍન્ડ હેલ્થ, ભરૂચ ખાતે ફેક્ટરીઝ ધારા-૧૯૪૮ની કલમ-૮ હેઠળ નિમાયેલ ફેક્ટરીના નિરિક્ષક, સાદર મકાનનાં બનાવની તપાસ પુર્ણ ન થાય થાય ત્યા સુધી ફેક્ટરીમાં તા. ૦૩/૦૬/૨૦૨૦ ના રોજ અકસ્માત થયા બાદ જે સ્થિતિ છે તે જ સ્થિતિમાં રાખવા ફેક્ટરીઝ ધારા-૧૯૪૮ની કલમ-૯ (એફ) હેઠળ આથી હુકમ કરું છું.

આ અંગે વધુ વિગતવાર તપાસ ચાલુ છે.

ઉપરોક્ત સુચનાનો ચુસ્તપણે પાલન કરવા આથી લેખિત આદેશ આપવામાં આવે છે.

(એન.ડી.વાઘેલા)
ડેપ્યુટી ડાયરેક્ટર
ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ,
ભરૂચ

O/C

10/6/20

Letter No: DDISH/BHARUCH/2020/734

Office of the Deputy Director

Industrial Safety and Health'

2nd Floor, Multistory Building,

Appo. Gaytri Nagar, Kanbivaga,

Bharuch

Date: 10 / 06 / 2020

To,

The Occupier / Manager

Yashashvi Rasayan Pvt. Ltd.

Plot No: Z/96/E, SEZ-2

Dahej, TA: Vagra,

Dist: Bharuch

Sub: Written Order under Section 9(F) of the Factory Act, 1948 due to explosion occurs in the factory on dated 3rd June 2020.

With respect to explosion in the factory on 3rd june 2020, at about 12:00 noon, I undersigned had visited the factory along with below mentioned officers of the office of the Deputy Director, Industrial Safety and Health.

- On 3rd june 2020, along with Mr. S. P. Pathak Asst. Director, (Industrial safety and Health) and Mr. Y. M Patel, Asst. Director, (Industrial safety and Health), Bharuch.
- On 4th june along with Mr. P. M Shah, Director (Gujarat State), (Industrial safety and Health), Ahmedabad, Mr. S. C. Bamaniya, Joint Director (Industrial safety and Health), Surat Region, Surat, Mr. Y. M Patel, Asst. Director, (Industrial safety and Health), Bharuch. Mr. R. G. Chaudhry, Industrial safety and Health officer, Bharuch
- On 5th june along with Mr. P. M Shah, Director (Gujarat State), (Industrial safety and Health), Ahmedabad, Mr. S. P. Pathak Asst. Director, (Industrial safety and Health), Bharuch

During primary Investigation and inquiry of the persons present during our visit, we come to know that due to explosion in the Tankfarm of this factory there is damage of infrastructure of nearby factory named as Tatvachintan Pharmachem Pvt. Ltd. Tharmax

Ltd. And Camline Chemicals ltd. As well as there is damage on infrastructures of this factory building.

To find out cause of this explosion, you are informed to keep the situation in the factory as it is existing at present so that any proof may not destroy and submit your inspection report about inquiry of this explosion along with necessary photographs.

I Undersigned Mr. N.D. Vaghela, appointed under section 8 of the Factories Act, 1948 as a factory inspector / Deputy Director (Industrial Safety and Health, Bharuch), giving an order to the occupier / Factory manager under section 9(F) to keep the situation in the factory as it is existing at present.

In this regards detailed enquiry is going under progress

Written order is issued to obey above instruction strictly.

(N.D. Vaghela)
Factory Inspector & Deputy Director,
Industrial Safety and Health,
Bharuch

Copy Received by

Mr. Harsh Patel , Occupier, Yashashvi Rasayan Pvt. Ltd. SEZ – II, Dahej on Dated. 10/06/2020

Annexure - 9

Major Accident Report

Name and address of Industry :	M/S Yashashvi Rasayan Pvt Ltd, Plot no: Z/96/E, SEZ – II, Dahej, Ta: Vagra, Dist.: Bharuch.
Subject :	Accident occurred in the M/S Yashashvi Rasayan Pvt Ltd, on 03/06/2020.
Product:	Herbicide : 3,6 Dichloro 2 methoxy Benzoic acid (DiCaMba) and its intermediate.
GPCB Permission status	CC&A is obtained for manufacturing of above said product valid up to 05/04/2023
Date and time of incident	03/06/2020, 12:10 Hrs.
Date and time of inspection :	03/06/2020, 12:30 Hrs.
Reason for incident	On prima facie, it is occurred due to mishandling of chemicals in storage tank of tank farm area.
causality	Fatal: 8 , injury : 52
Environmental issue	• Heavy Volatile organic compound (VOC) emission in prevailing wind direction (SE to NW) towards M/S LNG Petronet Ltd, M/S Hindalco Industries and M/S Adani Petronet Port Ltd • Generation of contaminated water during firefighting operation.
Pollution level monitoring	• VOC has been monitored by instant VOC meter within premises and surrounding area of the factory premises • Ambient air quality monitoring was carried out in upwind and down wind direction. • Sample of contaminated water generated during firefighting is collected
Results	• The maximum measured VOC within factory premises near the incident area is observed @ 1000 ppm and at a location about 1.5 Km towards wind direction is observed 160 ppm. VOC measured at Lakhigam village (located at a distance about 2.5 km in opposite wind direction) 8 ppm and at Luvara village (located at a distance about 0.7 km in opposite direction) -2 ppm. • The measured ambient air quality is attached herewith. • The Analysis result of contaminated water sample is under process.
Warning	GPCB has informed the results to the district authority and they have declared evacuation of people from the affected area. Around 4800 people evacuated from the nearby two villages i.e Luvara and Lakhigam as precautionary measure
Reason for evacuation	High emission of VOC due to fire and probability of SO2 gas emission from cylinder, if incidence of blast occur in hydrogen cylinders mounted on trailer
Chemical involved	• Storage tank farm area where incident occurred having chemicals - Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash • Hydrogen cylinder mounted trailer near incidence site: There was tyre burning of the trailer, however no impact on hydrogen cylinder due to timely and safely control of fire • Nearby storage : methanol, Xylene and DiCaMba which is not affected due to fire.
Status	Fire is completely extinguished , VOC and smoke emission is almost stopped and situation is under control at 16: 15 hrs.
Observations :	This unit is visited w.r.to accident occurred in the factory premises of the unit. The unit has obtained CCA from the board for manufacturing of 3,6 Dichloro 2 methoxy Benzoic acid (DiCaMba) and its intermediate.

	During inspection, the production Plant was not in operation.it is informed that the plant is taken under shutdown after the incident happened. on investigation, it is come to know that the plant was restarted on 05/04/2020 after declaration of COVID-19 lock down. It is informed by the contacted person that permission for resuming of operation of plant is given by District Administration on dated 25th March 2020 and 20/04/2020. During inspection there was dense smoke emission of the tank farm area of the unit which is spreading in the prevailing wind direction (SE to NW). On record verification of the unit it is observed that the chemicals like Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCMB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash, SO2, hydrogen gas, methanol, Xylene, DiCaMba etc. chemicals are handled by the unit as Raw material, intermediate and products. On investigation it is came to known that unit had a tank farm for storage of chemicals like Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash. The storage of hydrogen gas, methanol, Xylene, DiCaMba, was at some distance from the above mentioned tank farm. During inspection all the storage tanks of Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash was found completely damaged. However, the storage tanks/cylinders/bags of other chemicals like hydrogen gas, methanol, Xylene, DiCaMba were found safe. Also there were two hydrogen cylinder mounted trailer near the incident area. there was burning of the tyres of the trailer, however there is no impact on hydrogen cylinder mounted on the trailer due to timely and safely control of fire. Looking to the site condition and discussion with industry representatives it seems that accident occurred due to chemicals explosion/blast in storage tank of the above mentioned tank farm explosion followed by fire in nearby area of tank farm. On prima facie, the reason of the chemicals explosion incident occurred due to mishandling of chemicals in storage tank of tank farm area. Due to fire occurrence the dense cloudy smoke is emitting from the incident area and spreading in prevailing wind direction towards M/S LNG Petronet Ltd, M/S Hindalco Industries and M/S Adani Petronet Port Ltd. It is observed 11 no's of firefighting tender already reached from nearby industries, SEZ and Dahej disaster management cell at the incident site. The incident as per massage received from Dahej disaster management cell the incident was happen at about 12:10 Hrs. During inspection strong, intense VOC is sensed in and around the factory premises due to which eye irritation is also felt. During inspection VOC was measured in the ambient air in the factory premises and other strategic locations. The maximum measured VOC within factory premises near the incident area is observed @ 1000 ppm and at a location about 1.5 Km towards wind direction is observed 160 ppm. VOC measured at Lakhigam village (located at a distance about 2.5 km in opposite wind direction) 8 ppm and at Luvara village (located at a distance about 0.7 km in opposite direction) -2 ppm. The ambient air monitoring is also carried out at two locations to observe the ambient air quality around the incident area. The measured ambient air quality is attached herewith.

	The fire has been extinguished completely by 16:15 Hrs and VOC level in ambient is observed negligible. There is no major impact on reactors, vessels and other equipment in production area. However, there is major destruction of roof sheets, side wall sheets of production area, storage area and boiler area. Also there is complete destruction of window glass, door glass, office buildings and vehicle wind screens. In is also observed that there is damage of roofs and side wall sheets of industrial sheds of nearby industry M/S Thermax Ltd, M/S Chemlin Speciality chemicals and M/S Milan Laboratory. It is also observed that the exploded material reaches in the ETP area of nearby M/S Thermax Ltd and 2 persons working in the ETP were also died due to fallen explosion material. Furthermore, there is breaking of window glass of distance industries like M/S Petronet LNG Ltd, M/S Arti Ltd, ONGC C_2-C_3 and others in SEZ – II area. Considering the severity of the accident nearby villages namely Lakhigaam and Luwara evacuated by the District Administration. As per latest information made available 8 persons died and around 52 persons are injured. The injured persons were hospitalized in a nearby hospital. During inspection one sample of waste water generated during firefighting activity is collected from the storm water drain outlet of unit located at entrance, which is leading to outside GIDC storm water drain. In continuation of inspection dated 03/06/2020, inspection of the incident site is carried out on 04/06/2020 to observe residual impact at the incident site. During inspection on 04/06/2020 no any further more abnormality is observed. The following written instructions are given to unit during inspection. 1. You are directed to submit accident report in the prescribed format. 2. Take all necessary measures to safely remove all remaining Inprocess material/ intermediate materials considering requisite process safety aspects. 3. Contaminated wastewater from firefighting activity is observed being discharged into gidc storm water drainage through the storm water drainage of unit. Unit has been instructed to lift all the contaminated wastewater from drainage and treat it properly. 4. Ensure safely collection of residues of chemicals / hazardous & other wastes generated from accident, and dispose the same as per provisions of hazardous waste rules under intimation to the board. 5. Take all necessary measures to ensure safety of all reactor vessels, equipments etc. to prevent further mishappening and environment damage. 6. Carry out safety audit/ HAZOP study that shall include environment aspects at the earliest and submit the same to the board.
Name and D designation of inspection team.	P.R. Jadav SSA L.M.Ahir AEE P.M.Soni AEE B.A.Bhuva AEE V.K.Patel AEE B.D.Prasad. DEE F.M.Modi RO

Ambient Air Quality Monitoring Report

Date of Monitoring : 03.06.2020

Sr. No.	Parameter	Unit	GPCB Limit	Measurement Method	Results of AAQM on Upwind Side		Results of AAQM on Downwind Side	Method Detection Limit
					RDMT Jetty	Satellite Fire Station	GCPTCL	
1	Particulate Matter (size less than 10 µm) or PM10 (4 hrs)	µg/m³	100	IS 5182 Part - XXIII	51	58	87	10.0 µg/m³
2	Particulate Matter (size less than 2.5 µm) or PM2.5 (4 hrs)	µg/m³	60	Lab SOP No. NIL/AIR/SOP/03* (Gravimetric Method)	24	26	45	5.0 µg/m³
3	Sulphur Dioxide (SO_2) (4 hrs)	µg/m³	80	IS 5182 Part - II	14.0	16.0	36.0	5.0 µg/m³
4	Nitrogen Dioxide (NO_x) (4 hrs)	µg/m³	80	IS 5182 Part - VI	16.5	18.5	32.5	4.0 µg/m³
5	Carbon Monoxide (CO) (Grab Sample)	mg/m³	4	IS 5182 Part - X	1.18	1.48	2.18	0.1 mg/m³
6	Benzene (C_6H_6) (4 hrs)	µg/m³	5	IS 5182 Part - XI	ND	ND	ND	1.0 µg/m³
7	VOC (BTEX) (4 hrs)	µg/m³	--	IS 5182 Part –11 2006, RA:2017	1.1	1.4	16.6	1.0 µg/m³
8	Non Methane Hydro Carbon (Grab Sample)	ppm	--	IS 5182 Part –17:1979 RA :2009	ND	ND	1.3	0.5 ppm

Note: 1. * Based on CPCB guideline volume I, 2011.

2. ND = Not Detected.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

BY R.P.A.D.

CLOSURE DIRECTION UNDER SECTION 31-A OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 [HEREINAFTER REFERRED TO AS THE AIR ACT] AS AMENDED FROM TIME TO TIME

WHEREAS you are **M/s. YASHASHVI RASAYAN PVT. LIMITED** having an industrial plant at **PLOT NO: Z/96/E, DAHEJ SEZ-II, TA: VAGRA, DIST.BHARUCH.**

AND WHEREAS Gujarat Pollution Control Board has granted you consent under the provisions of Air Act-1981 by its Consent Order No. AWH-94328, valid up to 05/04/2023 and amended thereof for operation of the industrial plant with various conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on 03/06/2020 under section-24 of the Air Act by the authorized officer of the Board it has been noticed that:

1. Fire broke out due to a blast in factory premises.
2. Dense smoke emission of the tank farm area of the unit which is spreading in the prevailing wind direction.
3. As per latest information made available 8 persons died and around 52 persons are injured.
4. It seems that accident occurred due to chemicals explosion/blast in storage tank of the above mentioned tank farm explosion followed by fire in nearby area of tank farm as per the site condition and discussion with industry representatives. On primafacie, the reason of the chemicals explosion incident occurred due to mishandling of chemicals in storage tank of tank farm area.
5. It took about approx. 5 hour for eleven fire tenders to bring the massive fire under control. So, contaminated wastewater generated from fire fighting activity is observed being discharged into GIDC storm water drainage through the storm water drainage of unit
6. Strong, intense VOC is sensed in and around the factory premises due to which eye irritation is also felt.
7. The emission of volatile organic carbon due to thick smoke was much above threshold levels. The maximum measured VOC within factory premises near the incident area is observed @ 1000 ppm and at a location about 1.5 Km towards wind direction is observed 160 ppm. VOC measured at Lakhigam village (located at a distance about 2.5km in opposite wind direction) 8 ppm and at Luvara village (located at a distance about 0.7 km in opposite direction)-2 ppm.

Outward No: 61272 : 04/06/2020

8. There is major destruction of roof sheets, side wall sheets of production area, storage area and boiler area. Also there is complete destruction of window glass, door glass, office buildings and vehicle wind screens. It was also observed that there is damage of roofs and side wall sheets of industrial sheds of nearby industry. There is breaking of window glass of distance industries.
9. Due to this fire accident, considering the severity of the accident nearby villages namely Lakhigaam and Luwara evacuated by the District Administration as a precautionary measure.

AND WHEREAS the non-compliance found during the visit seems severe and damaged environment adversely.

UNDER THE CIRCUMSTANCES, as directed, I P. B. Patel, Dy. Environment Engineer, Gujarat Pollution Control board issue the direction under Section 31(A) of the Air Act – 1981 as under:

1. To prohibit the manufacturing activity on **immediately** at **PLOT NO: Z/96/E, DAHEJ SEZ-II, TA: VAGRA, DIST.BHARUCH.**
2. To stop operation of D.G. set and CPP (if any) with immediate effect.
3. To close the operation of your industrial plant on the above mentioned site with immediate effect.
4. To direct the concerned authority to stop supply of electricity with immediate effect.
5. This order will be effective with immediate effect.
6. Industry shall stop production till further order.
7. To submit accident report in the prescribed format.
8. To take all necessary measures to safely remove all remaining Inprocess material/ intermediate materials considering requisite process safety aspects.
9. To collect contaminated wastewater generated from fire fighting activity which is observed being discharged into gidc storm water drainage through the storm water drainage of unit.
10. To ensure safely collection of residues of chemicals / hazardous & other wastes generated from accident, and dispose the same as per provisions of hazardous waste rules under intimation to the board.
11. To take all necessary measures to ensure safety of all reactor vessels, equipments etc. to prevent further mishappening and environment damage.

Outward No: 56213, 04/06/2026

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

12. To carry out safety audit/ HAZOP study that shall include environment aspects at the earliest and submit the same to the board.
13. Pay Rs. 1 Cr. as Environment Damage Compensation by RTGS immediately in Following A/C.

A	Name Of Payee	GUJARAT POLLUTION CONTROL BOARD
B	Bank Account Number	10325062238
C	Type of Account	CURRENT
D	Bank	STATE BANK OF INDIA
E	Branch	GANDHINAGAR ZONAL BRANCH
F	Branch Address	SECTOR-10/B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010
G	IFSC Code	SBIN0001355

IF the above direction is not complied, you are liable for prosecution under Section 37 of the Air (Prevention and Control of Pollution) Act-1981 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

You will submit at the earliest possible a copy of the letter from the concerned authority indicating disconnection of electric power/water supply with the date, time and meter reading. It is to be noted that without receipt of this letter revocation application will not be considered.

This letter is issued with the approval of the competent authority.

For and on behalf of
Gujarat Pollution Control Board

(P. B. PATEL)
Dy. ENVIRONMENT ENGINEER

NO: GPCB/BRCH-B/CCA-217(2)/ID-48440/ Dated: /06/2020

Issued to:

YASHASHVI RASAYAN PVT. LIMITED
PLOT NO: Z/96/E,
DAHEJ SEZ-II,
TA: VAGRA, DIST.BHARUCH.

Outward No: 56273 04/06/2020

COPY TO:

1. **Manager,**
   Torrent Energy Limited (Torrent Power),
   Plot No. Z-21, SEZ Dahej,
   Ta: Vagra, Dist: Bharuch.

   I am directed to request you to disconnect supply of **ELECTRICITY** (except single phase) with **immediate effect** from the date of issue of this order to the industrial plant of **YASHASHVI RASAYAN PVT. LIMITED at PLOT NO: Z/96/E, DAHEJ SEZ-II, TA: VAGRA, DIST.BHARUCH** & intimate to us accordingly.

2. **General Manager,**
   Torrent Energy Limited (Torrent Power),
   Torrent House, Station Road,
   Surat- 395003.

3. **Regional Officer**
   Gujarat pollution Control Board,
   Regional Office,
   Bharuch..... to follow up for compliance of this direction & send IR/AR.

For and on behalf of
Gujarat Pollution Control Board

(P. B. PATEL)
Dy. ENVIRONMENT ENGINEER

Outward No:561273, 04/06/2020

TALUKA COURT, VAGRA

Case Details

Case Type	: CC - CRIMINAL CASE	
Filing Number	: 383/2020	Filing Date: 10-07-2020
Registration Number	: 383/2020	Registration Date: 10-07-2020
CNR Number	**: GJBH05-000467-2020**	

Case Status

First Hearing Date	**: 04th September 2020**
Next Hearing Date	**: 04th September 2020**
Stage of Case	**: PROCESS TO ACCUSED**
Court Number and Judge	**: 1-ADDI CIVIL JUDGE & J.M.F.C**

Petitioner and Advocate

1) GUJARAT POLUTION CONTROL BOARD RIGIONAL OFFICER - F.M.MODI
Advocate- N.I.VAKIL

Respondent and Advocate

1) YASHASVI RASAYAN PVT LTD

2) NILESH K PATEL DIRECTOR

3) HARSH H PATEL

4) YUNUS KHADIVALA EHS HEAD

5) ATAL BIHARIKUMAR RAJENDRA MANDAL

6) MAHESH JIVANBHAI GALCHAR

7) BHARAT RAMESHCHANDRA AGRAVAL(ACID TANK INCHARGE)

8) DHARAMBHAI MEGHJIBHAI THUMMAR

9) MITESHBHAI CHHOTUBHAI PATEL

10) ALOK PANDE(DMS HEAD)

Acts

Under Act(s)	Under Section(s)
ENVIRONMENT (PROTECTION) ACT, 1986	7,15,16,19,

Advocate (M.I Vakil)

મહે,વાગરાના જયુડી મેજી/જયુ .ફ.ક.જજ સાહેબની કોર્ટમાં

મુ.વાગરા

કેસ કેટેગરી	: ક્રિમિનલ કેસ
એકટ	: પર્યાવરણ સુરક્ષા અધિનિયન ૧૯૮૬ કલમ ૭,૧૫,૧૬,૧૯ મુજબ
કેસનો પ્રકાર	: ક્રિમિનલ કેસ
સેકસન	: પર્યાવરણ સુરક્ષા અધિનિયન ૧૯૮૬ ની કલમ- ૭,૧૫,૧૬ ૧૯ તથા **THE MANUFACTURE,STORAGE AND IMPORT OF HAZARDOUS CHEMICAL RULES,**૧૯૮૯ નાભંગ બદલની
એપેલેટનું નામ	: ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ વતી પ્રાદેશિક અધિકારી શ્રી ~~આર.આર.વ્યાસ~~ એસ.કે. એ.ટ્રાઓ.દી મો.નં :- ૯૮૨૪૩ ૫૬૬૫૫
એપેલેટની જાતી	: હિન્દુ
એપેલેટની ઉમંર	: ૫૭
વકીલનું નામ	:- એન.આઇ.વકીલ.
વકીલનો સનદ નં-	:- **G/1832/2002**
મોબાઇલ નં	: ૯૯૨૫૦૪૯૯૮૭

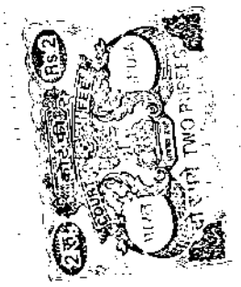
મેં.વાગરાના જ્યુડી.મેજી.ફસ્ટ ક્લાસ સાહેબની કોર્ટમાં મુ. વાગરા.

ફો.કેસ નં. /૨૦૨૦

અ.નં.	ફરીયાદી	ઉ.વ	જાતે	ધંધો	રહેવાસી
૧	ગુજરાત પ્રદૂષણ નિયંત્રણ.બોર્ડ, શ્રીએફ.એમ.મોદી, પ્રાદેશિક અધિકારી, m0-9427318815	પુખ્ત (૫૧)	હિન્દુ	નોકરી	ઠે. ગુજરાત પ્રદૂષણ નિયંત્રણબોર્ડ જી.આઈ.ડી.સી, નર્મદા નગર ફેસ :૨ તા.જી ભરૂચ.

વિરૂદ્ધ

અ.નં.	આરોપી	ઉ.વ	જાતે	ધંધો	રહેવાસી
૧	યશસ્વી રસાયણ પ્રાઇવેટ લિ.	-----	----	----	પ્લોટ નંબર : ઝેડ/૯૬/ઈ, સેઝ :૨, દહેજ, તા.વાગરા, જી.ભરૂચ.
૨	શ્રી નિલેશ કે.પટેલ (ડાયરેક્ટર)	પુખ્ત	હિન્દુ	.....	"યશસ્વી" શકુન બંગલોઝ, પેટ્રોલ પમ્પ પાછળ, સિટીલાઈટ, સુરત.
૩	શ્રી હર્ષ એચ. પટેલ (ડાયરેક્ટર)	પુખ્ત	હિન્દુ	.....	૨૩,સર્જન સોસાયટી,પાર્લે પોઈન્ટપાસે,સુરત.
૪	શ્રી યુનુષ ખલીવાલ, (ઈ.એચ.એસ હેડ)	પુખ્ત	હિન્દુ	.....	પ્લોટ નંબર : ઝેડ/૯૬/ઈ, સેઝ :૨, દહેજ, તા.વાગરા,જી.ભરૂચ.
૫	શ્રી અટલ બિહારીકુમાર રાજેન્દ્ર મંડલ (ફરજ પરના કર્મચારી)	પુખ્ત	હિન્દુ	નોકરી	ગામ :દહેજ તા વાગરા જી.ભરૂચ.
૬	શ્રી મહેશ જીવણભાઈ ગલચર (ફરજ પરના કર્મચારી)	પુખ્ત	હિન્દુ	નોકરી	ગામ :દહેજ તા વાગરા જી.ભરૂચ





૭	શ્રી ભરત રમેશચંદ્ર અગ્રવાલ (એસીડ ટેન્ક ઇન્ચાર્જ)	પુખ્ત	હિન્દુ	નોકરી	ગામ :ઝાડેશ્વર તા,જી.ભરૂચ.
૮	શ્રીધરમભાઈ મેઘજીભાઈ કુંમ્મર (યુનિટ હેડ)	પુખ્ત	હિન્દુ	નોકરી	ગામ :વાસણા- કોતર તા.વડોદરા, જી. વડોદરા ગ્રામ્ય
૯	શ્રી મિતેષ છોટુભાઈ પટેલ (લીક્વીડ સ્ટોરેજ ફોમ એરિયાના હેડ)	પુખ્ત	હિન્દુ	નોકરી	ગામ : અકોટા તા.વડોદરા, જી. વડોદરા
૧૦	શ્રી આલોક પાંડે (ડી.એમ.એસ હેડ)	પુખ્ત	હિન્દુ	નોકરી	શક્તિનાથ, ભરૂચ, તા,જી.ભરૂચ.

ફરિયાદ:પર્યાવરણ (સુરક્ષા) અધિનિયમ-૧૯૮૬ની કલમ-(૭),(૧૫), (૧૬), (૧૯) તથા THE MANUFACTURE, STORAGE AND IMPORT OF HAZARDOUS CHEMICAL RULES, 1989નાભંગ બદલની ફરીયાદ.

અમો ફરીયાદીની માન સહ અરજ છે કે ,

(૧)અમો ફરીયાદીની આ ફરીયાદ પર્યાવરણ (સુરક્ષા) અધિનિયમ ૧૯૮૬ની કલમ ૭,૧૫,૧૬,૧૯ તથાTHE MANUFACTURE, STORAGE AND IMPORT OFHAZARDOUS CHEMICAL RULES, 1989ના ભંગ બદલની આ ફરીયાદ છે. ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડની રચના પાણી પ્રદૂષણ (નિયંત્રણ અને નિવારણ અધિનિયમ)૧૯૭૪ની કલમ ૪ હેઠળ રાજ્ય સરકાર દ્વારા કરવામાં આવેલ છે. સદર બોર્ડએ સ્વાયત બોર્ડ છે. જેની વડી કચેરી સેક્ટર ૧૦ એ ગાંધીનગર ખાતે આવેલ છે. અમોફરીયાદીપર્યાવરણ (સુરક્ષા) અધિનિયમ,૧૯૮૬નીકલમ-(૨૧)અન્વયેપબ્લિકસર્વન્ટછીએ.ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડભરૂચપ્રાદેશિક કચેરીમાં અમો ફરીયાદી પ્રાદેશિક અધિકારી તરીકે ફરજ બજાવીએ છીએ.અમો ફરિયાદીને પ્રાદેશિક અધિકારી તરીકે હોદ્દાની રૂએપર્યાવરણ (સુરક્ષા) અધિનિયમ ૧૯૮૬ ની કલમ ૧૯ હેઠળ કેન્દ્ર સરકારના નોટીફીકેશન નં એસ.ઓ. ૩૯૪ (ઈ) તા.૧૬-૦૪-૧૯૮૭ મુજબ ફરિયાદ દાખલ કરવાની સતા મળેલ છે. જેથી અમો ફરીયાદીએ આરોપીઓ વિરુદ્ધ આ ફરિયાદ દાખલ કરેલ છે.

(૨) આકામનાઆરોપીનં. (૧) મેસર્સ યશસ્વી રસાયણપ્રા. લીમીટેડ કંપનીછે, આરોપીનં. (૨) થી (૩) ડાયરેક્ટરોછે, તથાઆરોપીનં.(૪) થી (૧૦)ઉપર જણાવ્યા મુજબ ફરજ પરના કર્મચારી/અધિકારી છે.તેઓ આરોપીનં .(૧)કંપનીના રોજબરોજના વહીવટ અને સંચાલન

માટે જવાબદાર હોવાથી તેઓ સામે પણ આફરીયાદ દાખલ કરેલછે.મેસર્સ યશસ્વી રસાયણ પ્રા. લીમીટેડ.પ્લોટનં : ઝેડ/૯૬/ઈ.સેઝ-II, દહેજ, તા.વાગરા, જી.ભરૂચ. આપ નામદાર કોર્ટનીહકુમતમાંઆવેલછે.

(૩) પર્યાવરણ (સુરક્ષા) અધિનિયમ, ૧૯૮૬નીકલમ-(૬),(૮),(૨૫) હેઠળ મળેલી સતા ની રૂએ ભારત સરકારના પર્યાવરણ અનેવન મંત્રાલય દ્વારાTHE MANUFACTURE, STORAGE AND IMPORT OFHAZARDOUS CHEMICAL RULES, 1989બનાવેલ છે. આ નિયમોનેનોટીફીકેશનનં એસ.ઓ.૯૬૬(ઈ)થી તા.૨૭ નવેમ્બર ૧૯૮૯ના રોજ નવી દિલ્હીથી પ્રસિદ્ધ કરેલ છે. માનવ જીવનની સલામતી અને પર્યાવરણની સુરક્ષા/ જાળવણી માટે જોખમી રસાયણોનો ઉપયોગ કે ઉત્પાદન કરતાઓદ્યોગિક એકમ દ્વારા આ નિયમોનું ચુસ્ત પાલન કરવાનું રહે છે.

THE MANUFACTURE, STORAGE AND IMPORT OFHAZARDOUS CHEMICAL RULES
4. GENERAL RESPONSIBILITY OF THE OCCUPIER DURING INDUSTRIAL ACTIVITY –
(1) these rules shall apply to, -
(a) an industrial activity in which a hazardous chemical, which satisfies any of the criteria laid down in Part I of Schedule 1 1[or listed] in Column 2 of Part II of this Schedule is, or may be, involved; and

2[(b) isolated storage of a hazardous chemical listed in Schedule 2 in a quantity equal to or more than the threshold quantity specified in Column 3, thereof.] (2) An occupier who has control of an industrial activity in terms of sub-rule (1) shall provide evidence to show that he has, -
(a) identified the major accident hazards; and

(b) taken adequate steps to -

(i) prevent such major accidents and to limit their consequences to persons and the environment;

(ii) provide to the persons working on the site with the information, training and equipment including antidotes necessary to ensure their safety.

(૪)મેસર્સ. યશસ્વી રસાયણ પ્રાઇવેટ લિ. પ્લોટ નંબર : ઝેડ/૯૬/ઈ, સેઝ :૨, દહેજ,તા.વાગરા,જી.ભરૂચ. રોજબરોજનાવહીવટઅનેસંચાલનમાટે જવાબદાર ઈસમોની બેદરકારીના કારણે કંપનીમાં અકસ્માત થયેલ. આ અકસ્માતમાં વિવિધ પ્રકારે હવામાંઝેરી/જોખમી ગેસ છુટતા અને વિવિધ જોખમી રસાયણો(જોખમી કેમિકલો)આસ પાસના વિસ્તારમાં ફેલાતા/ જમીન પર પસરતા/વહેવાને કારણે પર્યાવરણ ગંભીર પ્રકારે પ્રદુષિત થયેલ. જે અંગેનો વિસ્તૃત અહેવાલ આ સાથે સામેલ છે.આ અકસ્માતને કારણે આજુ બાજુના વિસ્તારોને પણ ખાલી કરવામાં આવેલ. અંદાજે ૧૦ જેટલા માનવીના મૃત્યુ થયેલા.પર્યાવરણ પ્રદુષિત થવાને કારણે માનવ, પશુ, પક્ષીના જીવનની સલામતી અને જાહેર આરોગ્યને ગંભીર પ્રકારે નુકસાન થયેલ હોવાથી હાલની ફરિયાદ કરેલ છે.

(૫)અમો ફરીયાદી તથાબોર્ડનાઅધિકારીઓશ્રીબી.ડી.પ્રસાદ,(નાયબપર્યાવરણઇજનેર) અને શ્રી વી.કે પટેલ, શ્રી એલ.એમ આહિર, શ્રી બી.એ.ભુવા, શ્રીપી. એમ. સોની (મદદનીશ પર્યાવરણ ઇજનેર), શ્રીપી.આર.જાદવ (એસ.એસ.એ) નાઓએ તા.૦૩/૦૬/૨૦૨૦ના રોજઆરોપીઓનં (૧)કંપનીનીમુલાકાતલીધેલીતેમુલાકાતવખતે આરોપીનં (૪)શ્રી યુંનુષ ખલીવાલ(ઈ.એચ.એસ હેડ)હાજરહતા અને તેઓને તપાસ માટે દાખલ થવાની સુચના

(નોટીસ) આપેલ.મુલાકાત રિપોર્ટ આ સાથે લીસ્ટમાં સામેલ છે.પર્યાવરણ (સુરક્ષા) અધિનિયમ ૧૯૮૬ની કલમ (૭), તથાTHE MANUFACTURE, STORAGE AND IMPORT OFHAZARDOUS CHEMICAL RULES, 1989ના ભંગ બદલ પર્યાવરણ (સુરક્ષા) અધિનિયમ, ૧૯૮૬નીકલમ-૧૫સાથેવાંચતાકલમ-૧૬,૧૯હેઠળશિક્ષાપાત્રગુનોકરેલછે. [illegible]

૫. અમો ફરીયાદીએ સદર ફરીયાદમાં સુધારો વધારો કરવાનો હકક કાયમ રાખ્યો છે.

૬.આ સાથે રજુ કરેલા છલાયદા લીસ્ટ ઓફ ડોક્યુમેન્ટસમાં જણાવ્યા મુજબના દસ્તાવેજો રજુ છે.

૭. વિશેષ હકીકત સુનાવણી વખતે જાહેર કરીશું.

૮. અમો ફરીયાદીના સાહેદો નીચે મુજબ છે.

(૧) શ્રીબી.ડી.પ્રસાદ,(નાયબપર્યાવરણઇજનેર)

(૨) શ્રી વી.કે પટેલ,(મદદનીશપર્યાવરણઇજનેર)

(૩)શ્રી એલ.એમ આહિર,(મદદનીશપર્યાવરણઇજનેર)

(૪)શ્રી પી.એમ.સોની,(મદદનીશપર્યાવરણઇજનેર)

(૫)શ્રી બી.એ.ભુવા,(મદદનીશપર્યાવરણઇજનેર)

(૬)શ્રી પી.આર.જાદવ,(એસ.એસ.એ)

જરૂર પડ્યે વધારાના સાહેદો માટે હક્ક અબાધિત રાખીએ છીએ.

સબબ અમો ફરીયાદીની નમ્ર અરજ એ છે કે :

(૧) આ કામના આરોપીઓએપર્યાવરણ (સુરક્ષા) અધિનિયમ ૧૯૮૬ની કલમ (૭), તથાTHE MANUFACTURE, STORAGE AND IMPORT OFHAZARDOUS CHEMICAL RULES, 1989ના ભંગ બદલ પર્યાવરણ (સુરક્ષા) અધિનિયમ, ૧૯૮૬નીકલમ-૧૫સાથેવાંચતાકલમ-૧૬,૧૯હેઠળશિક્ષાપાત્રગુનોકરેલ હોઇ તમામ આરોપીઓ સામે પ્રોસેસ ઇસ્યુ કરી કેસ ચલાવી ગુનો સાબિત થયેથી કાયદામાં ફરમાવ્યા મુજબની સખતમાં સખત નસિયત અને વધુમાં વધુ દંડ કરતો હુકમ કરવા મહેરબાની કરશોજી.

(૨) આપ નામદાર કોર્ટને યોગ્ય લાગે તેવી હર કોઇ દાદ અપાવશોજી.

તા. ૦૯/૦૩/૨૦૨૦

સ્થળ - વાગરા

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ વતી

Regional Officer,
G. P. C. Board,
Bharuch

(શ્રીએફ.એમ.મોદી)

પ્રાદેશિક અધિકારી, ગુ.પ્ર.નિ.બોર્ડ,ભરૂચ

ફરિયાદી તર્ફે એડવોકેટ

(એન.આઇ.વકીલ)

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Enl.No: G/1832/2
Bar Council of GUJARAT

વકીલાત નામુ

WELFARE FUND NO :
BCH/AKS/13761

C.C નં...../૨૦૧૯

મહેરબાન અંકલેશ્વર / ભરૂચ: ના [illegible] સાહેબશ્રીની કોર્ટમાં, 2020

ફરીયાદી / અરજદાર :- [illegible]
વાદી / એપેલેન્ટ
વિરુદ્ધ
આરોપી / સામાવાળા :- [illegible]
પ્રતિવાદી / રીસ્પોન્ડન્ટ:-

હું / હમો નીચે સહી કરનાર ---[illegible]---
રહેનાર :---[illegible]---
સદરહું કામના ---[illegible]--- આ લેખ ઉપરથી સદર નંબરના કામમાં સદરહું કોર્ટમાં મારા / અમારા તરફથી હાજર રહી મને / અમોને જામીન ઉપર છોડાવવા તથા સદરહું નંબરનું કુલ્લે કામ ચલાવવા, લવાદી પર સોંપવા, પતાવટ કરવા તથા પાછું ખેચવા તથા તે તમામ અંગે મારા/અમારા તર્ફે કાગળ રજૂ કરવા કે પરત લેવા તથા કોર્ટના જે તે હુકમ કે જજમેન્ટોની નકલો મેળવવા અને તે તમામ અંગે મારા/ અમારા તર્ફે સહીઓ કરવા અને જરૂર પડયે બીજા એડવોકેટને ટ્રાન્સફર કરી કામ ચલાવડાવી લેવા તથા મારા/અમારા વતી આ કામને મુદ્દામાલ સ્વીકારવા માટે અમે/અમારા એડવોકેટ નિતીન આઇ.વકીલ ના તથા એડવોકેટશ્રી --- (N.N.Vakil) ને નીમ્યા છે,

મુદ્દતના દિવસે કોર્ટમાં સમયસર હાજર રહેવાની અમારી પોતાની જવાબદારી છે મુદ્દત અંગે જાણ કરવાની એડ્વોકેટની જવાબદારી રહેશે નહી આ વાતની સાક્ષીને માટે તારીખ:9/7/20 ના રોજ અમે અમારી સહી કરી છે.

સહી:
૧.....
૨.....
૩.....
૪.....
૫.....

Regional Offices,
G. P. C. Board,
Bharuch

સાક્ષી: .....

સ્વીકાર્યુ

NITIN I.VAKIL
ADVOCATE

મેં.વાગરાના જ્યુડી.મેજી.ફસ્ટ ક્લાસ સાહેબની કોર્ટમાં મુ. વાગરા.

ફો.કેસ નં. /૨૦૨૦

ફરીયાદીઉ.વ..આ.ધંધો

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ
પ્રાદેશિક અધિકારી, પુખ્ત નોકરી
શ્રીએફ.એમ મોદી,
જી.આઈ.ડી.સી, નર્મદાનગર, ફેસ :૨
તા.જી ભરૂચ.

વિરૂધ્ધ

આરોપી

યશસ્વી રસાયણ પ્રાઇવેટ લિ.
પ્લોટ નંબર : ઝેડ/૯૬/ઈ, સેઝ :૨,
દહેજ,તા.વાગરા,જી.ભરૂચ.

અમો ફરીયાદી તરફે લીસ્ટ ઓફ ડોકયુમેન્ટ

અનુ નં	વિગત	તારીખ
૧	ફરિયાદ દાખલ કરવા અંગેનું નોટીફીકેશન	૧૬/૪/૧૯૮૭
૨	ફરિયાદ દાખલ કરવા અંગેનો વડી કચેરી ગાંધીનગરનો પત્ર	૦૨/૦૭/૨૦૨૦
૩	ઇન્સ્પેકશન રીપોર્ટ	૦૩/૦૬/૨૦૨૦
૪	નોટીસ	૦૩/૦૬/૨૦૨૦
૫	ડાયરેક્ટર નું લીસ્ટ	———
૬	સદર કામે નોધાયેલ એફ.આઇ.આર ની નકલ	

તા. ૦૯/૦૭/૨૦૨૦
સ્થળ - વાગરા

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ વતી
(શ્રીએફ.એમ.મોદી)
પ્રાદેશિક અધિકારી, ગુ.પ્ર.નિ.બોર્ડ,ભરૂચ

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Bharuch

ફરિયાદી તર્ફે એડવોકેટ
(એન.આઇ.વકીલ)

(Published in the Gazette of India, Extraordinary, Part-II, and Section 3, Sub-section (ii)
MINISTRY OF ENVIRONMENT AND FORESTS

New Delhi 14th September, 2006

Notification

S.O. 1533 Whereas, a draft notification **under sub-rule (3) of Rule 5 of the Environment (Protection) Rules, 1986 for imposing** certain restrictions and prohibitions on new projects or activities, or on the expansion or modernization of existing projects or activities based on their potential environmental impacts as indicated in the Schedule to the notification, being undertaken in any part of India[1], unless prior environmental clearance has been accorded in accordance with the objectives of National Environment Policy **as approved by the Union Cabinet on 18th May, 2006** and the procedure specified in the notification, by the Central Government or the State or Union territory Level Environment Impact Assessment Authority (SEIAA), to be constituted by the Central Government in consultation with the State Government or the Union territory Administration concerned under sub-section (3) of section 3 of the Environment (Protection) Act, 1986 for the purpose of this notification, was published in the Gazette of India ,Extraordinary, Part II, section 3, sub-section (ii) vide number S.O. 1324 (E) dated the 15th September ,2005 inviting objections and suggestions from all persons likely to be affected thereby within a period of sixty days from the date on which copies of Gazette containing the said notification were made available to the public;

And whereas, copies of the said notification were made available to the public on 15th September, 2005;

And whereas, all objections and suggestions received in response to the above mentioned draft notification have been duly considered by the Central Government;

Now, therefore, in exercise of the powers conferred by sub-section (1) and clause (v) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986, read with clause (d) of sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986 and in supersession of the notification number S.O. 60 (E) dated the 27th January, 1994, except in respect of things done or omitted to be done before such supersession, the Central Government hereby directs that on and from the date of its publication the required construction of new projects or activities or the expansion or modernization of existing projects or activities listed in the Schedule to this notification entailing capacity addition with change in process and or technology shall be undertaken in any part of India only after the prior environmental clearance from the Central Government or as the case may be, by the State Level Environment Impact Assessment Authority, duly constituted by the Central Government under sub-section (3) of section 3 of the said Act, in accordance with the procedure specified hereinafter in this notification.

[1]Includes the territorial waters

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SCHEDULE

(See paragraph 2 and 7)

LIST OF PROJECTS OR ACTIVITIES REQUIRING PRIOR ENVIRONMENTAL CLEARANCE

Project or Activity		Category with threshold limit		Conditions if any
		A	B	
1		**Mining, extraction of natural resources and power generation (for a specified production capacity)**		
(1)	(2)	(3)	(4)	(5)
1(a)	Mining of minerals	≥ 50 ha. of mining lease area Asbestos mining irrespective of mining area	<50 ha ≥ 5 ha .of mining lease area.	General Condition shall apply Note Mineral prospecting (not involving drilling) are exempted provided the concession areas have got previous clearance for physical survey
1(b)	Offshore and onshore oil and gas exploration, development & production	All projects		Note Exploration Surveys (not involving drilling) are exempted provided the concession areas have got previous clearance for physical survey
1(c)	River Valley projects	(i) ≥ 50 MW hydroelectric power generation; (ii) ≥ 10.000 ha. of culturable command area	(i) < 50 MW ≥ 25 MW hydroelectric power generation; (ii) < 10.000 ha. of culturable command area	General Condition shall apply
1(d)	Thermal Power Plants	≥ 500 MW (coal/lignite/naphta & gas based); ≥ 50 MW (Pet coke diesel and all other fuels -)	< 500 MW (coal/lignite/naptha & gas based); <50 MW ≥ 5MW (Pet coke ,diesel and all other fuels)	General Condition shall apply

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(1)	(2)	(3)	(4)	(5)
6(b)	Isolated storage & handling of hazardous chemicals (As per threshold planning quantity indicated in column 3 of schedule 2 & 3 of MSIHC Rules 1989 amended 2000)	-	All projects	General Condition shall apply
7		Physical Infrastructure including Environmental Services		
7(a)	Air ports	V "All projects including airstrips, which are for commercial use."	-	V "Note: Air strips, which do not involve bunkering/ refueling facility and or Air Traffic Control, are exempted."
7(b)	All ship breaking yards including ship breaking units	All projects	-	-
7©	Industrial estates/ parks/ complexes/ areas, export processing Zones (EPZs), Special Economic Zones (SEZs), Biotech Parks, Leather Complexes.	If at least one industry In the proposed industrial estate falls under the Category A, entire Industrial area shall be treated as Category A, irrespective of the area. Industrial estates with area greater than 500 ha. and housing at least one Category B industry.	Industrial estates housing at least one Category B industry and area <500 ha. Industrial estates of area> 500 ha. and not housing any industry belonging to Category A or B.	V "Genral as well as special conditions shall apply. Note: 1. Industrial Estate of area below 500 ha. and not housing any industry of Category 'A' or 'B' does not require clearance. 2. If the area is less than 500 ha. but contains building and construction projects > 20,000 Sq. mts. And or development area more than 50 ha it will be treated as activity listed at serial no. 8(a) or 8(b) In the Schedule, as the case may be."
7(d)	Common hazardous waste treatment, storage and disposal facilities (TSDFs)	All integrated facilities having incineration &landfill or incineration alone	All facilities having land fill only	General Condition shall apply

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I; II; III (i), (ii); IV (a), (b); V (i), (ii), (iii)(a), (b), (c), (iv), (v), (vi) (a), (b), (vii), (viii) (a), (b), (ix), (x), (xi), (xii) (a), (b) , (xiii), (xiv) (a), (b), (xv) (a), (b), (xvi) (a), (b), (xvii); VI (a), (b); VII & VIII of the Notification, S.O. 3067(E) dated 01.12.2009 of the Ministry of Environment and Forests, (Published in the Gazette of India, Extraordinary, Part-II, and Section 3, Sub-section (ii), No. 2002] New Delhi, Tuesday, November 1, 2009; an amendment to EC notification S.O.1533(E) dated 14.09.2006

Regional Office,
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Bharuch.

(1)	(2)	(3)	(4)	(5)
7(e)	[V] "Ports, harbours, break waters, dredging."	≥ 5 million TPA of cargo handling capacity (excluding fishing harbours)	< 5 million TPA of cargo handling capacity and/or ports/ harbours ≥10,000 TPA of fish handling capacity	[V] "General Condition shall apply. Note: 1. Capital dredging inside and outside the ports or harbors and channels are included; 2. Maintenance dredging is exempt provided it formed part of the original proposal for which Environment Management Plan (EMP) was prepared and environmental clearance obtained."
7(f)	Highways	I) New National High ways; and ii) Expansion of National High ways greater than 30 KM, involving additional right of way greater than 20m involving land acquisition and passing through more than one State.	[V] " i) All State Highway Project; and ii) State Highway expansion projects in hilly terrain (above 1,000 m AMSL) and or ecologically sensitive areas."	General Condition shall apply. Note: Highways include expressways."
7(g)	Aerial ropeways	[V][(xvi)(a)] "(i) All projects located at altitude of 1,000 mtr. And above. (ii) All projects located in notified ecologically sensitive areas."	[V][(xvi)(b)] "All projects except those covered in column (3)."	General Condition shall apply
7(h)	Common Effluent Treatment Plants (CETPs)		All projects	General Condition shall apply
7(i)	Common Municipal Solid Waste Management Facility (CMSWMF)		All projects	General Condition shall apply
8		Building /Construction projects/Area Development projects and Townships		
8(a)	Building and Construction projects		≥20000 sq.mtrs and <1,50,000 sq.mtrs. of built-up area#	#(built up area for covered construction; in the case of facilities open to the sky, it will be the activity area)
8(b)	Townships and Area Development projects.		Covering an area ≥ 50 ha and or built up area ≥1,50,000 sq .mtrs ++	++All projects under Item 8(b) shall be appraised as Category B1

I; II; III (i), (ii); IV (a), (b); V (i), (ii), (iii)(a), (b), (c), (iv), (v), (vi) (a), (b), (vii), (viii) (a), (b), (ix), (x), (xi), (xii) (a), (b) , (xiii), (xiv) (a), (b), (xv) (a), (b), (xvi) (a), (b), (xvii); VI (a), (b); VII & VIII of the Notification, S.O. 3067(E) dated 01.12.2009 of the Ministry of Environment and Forests, (Published in the Gazette of India, Extraordinary, Part-II, and Section 3, Sub-section (ii), No. 2002] New Delhi, Tuesday, November 1, 2009; an amendment to EC notification S.O.1533(E) dated 14.09.2006

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(2)

OFFICERS AUTHORISED FOR TAKING COGNIZANCE OF OFFENCES

S.O. 394(E).-In exercise of the powers conferred under clause (a) of section 19 of the Environment (Protection)Act, 1986 (29 of 1986), the Central Government hereby authorises the officers and authorities listed in column (2) of the Table hereto for the purpose of the said section with the jurisdiction mentioned against each of them in column (3) of that Table:

TABLE

Serial No.	Officer	Jurisdiction
(1)	(2)	(3)
1.	Any Director, Joint Secretary, Adviser or Additional Secretary to the Government of India in the Department of Environment, Forests and Wildlife,	Whole of India
2.	The Chairman or Member-Secretary of the Central Pollution Control Board constituted under section 3 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974)	Whole of India
3.	The Government of the State (represented by the Secretary to the State Government incharge) of environment	Whole of the State
4.	The Chairman or Member-Secretary of the State Pollution Control Board constituted under section 4 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) or a State Pollution Control Board constituted under section 5 of the Air (Prevention and Control of Pollution) Act, 1981(14 of 1981)	Whole of the State
5.	Collector	Whole of Revenue District
6.	Zonal Officers of the Central Pollution Control Board who have been delegated powers under sections 20,21,23 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), and section 24 of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981)	Area as laid down by the Central Board

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7.	Regional Officers of the State Pollution Control Board who have been delegated powers under section 20, 21 and 23 of the Water (Prevention and Control of Pollution) Act, 1974	Area as laid down by the State Board
8.	Regional Officers of the State Pollution Control Board who have been delegated powers under section 24 of the Air (Prevention and Control of Pollution) Act, 1981	Area as laid down by the State Board
9.	Any Regional/Zonal Officer or a Director in charge of a Zonal/Regional area as laid down by the Ganga Project Directorate	Region/Zone of the Ganga Project Directorate.
10.	Any Deputy Secretary, Director, Joint Secretary or Additional Secretary to the Government of India in the Ganga Project Directorate.	Whole of the States in which the Ganga Action Plan is under implementation.
11.	Joint Director (Legal) in the Department of Environment, Forests and Wildlife, Ministry of Environment and Forests, New Delhi-110 003	Whole of India

Principal Notification No. S.O. 394(E) published in Gazette No. 185 dt. 16-4-87 S. Nos. 9 and 10 and entries relating thereto inserted vide S.O. 237(E) dt. 29-3-89 published in the Gazette No. 171 dt. 29-3-89. S.N. 11 and entries relating thereto inserted vide S.O. 656(E) dt. 21-8-89 published in the Gazette No. 519 dt. 21-8-89.

Regional Officer,
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Bharuch.

Major Accident Report

(3)

Name and address of Industry :	M/S Yashashvi Rasayan Pvt Ltd, Plot no: Z/96/E, SEZ – II, Dahej, Ta: Vagra, Dist.: Bharuch.
Subject :	Accident occurred in the M/S Yashashvi Rasayan Pvt Ltd, on 03/06/2020.
Product:	Herbicide : 3,6 Dichloro 2 methoxy Benzoic acid (DiCaMba) and its intermediate.
GPCB Permission status	CC&A is obtained for manufacturing of above said product valid up to 05/04/2023
Date and time of incident	03/06/2020, 12:10 Hrs.
Date and time of inspection :	03/06/2020, 12:30 Hrs.
Reason for incident	On prima facie, it is occurred due to mishandling of chemicals in storage tank of tank farm area.
causality	Fatal: 8 , injury : 52
Environmental issue	• Heavy Volatile organic compound (VOC) emission in prevailing wind direction (SE to NW) towards M/S LNG Petronet Ltd, M/S Hindalco Industries and M/S Adani Petronet Port Ltd • Generation of contaminated water during firefighting operation.
Pollution level monitoring	• VOC has been monitored by instant VOC meter within premises and surrounding area of the factory premises • Ambient air quality monitoring was carried out in upwind and down wind direction. • Sample of contaminated water generated during firefighting is collected
Results	• The maximum measured VOC within factory premises near the incident area is observed @ 1000 ppm and at a location about 1.5 Km towards wind direction is observed 160 ppm. VOC measured at Lakhigam village (located at a distance about 2.5 km in opposite wind direction) 8 ppm and at Luvara village (located at a distance about 0.7 km in opposite direction) -2 ppm. • The measured ambient air quality is attached herewith. • The Analysis result of contaminated water sample is under process.
Warning	GPCB has informed the results to the district authority and they have declared evacuation of people from the affected area. Around 4800 people evacuated from the nearby two villages i.e Luvara and Lakhigam as precautionary measure
Reason for evacuation	High emission of VOC due to fire and probability of SO2 gas emission from cylinder, if incidence of blast occur in hydrogen cylinders mounted on trailer
Chemical involved	• Storage tank farm area where incident occurred having chemicals - Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash • Hydrogen cylinder mounted trailer near incidence site: There was tyre burning of the trailer, however no impact on hydrogen cylinder due to timely and safely control of fire • Nearby storage : methanol, Xylene and DiCaMba which is not affected due to fire.
Status	Fire is completely extinguished., VOC and smoke emission is almost stopped and situation is under control at 16: 15 hrs.
Observations :	This unit is visited w.r.to accident occurred in the factory premises of the unit. The unit has obtained CCA from the board for manufacturing of 3,6 Dichloro 2 methoxy Benzoic acid (DiCaMba) and its intermediate.

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During inspection, the production Plant was not in operation.it is informed that the plant is taken under shutdown after the incident happened. on investigation, it is come to know that the plant was restarted on 05/04/2020 after declaration of COVID-19 lock down. It is informed by the contacted person that permission for resuming of operation of plant is given by District Administration on dated 25th March 2020 and 20/04/2020.

During inspection there was dense smoke emission of the tank farm area of the unit which is spreading in the prevailing wind direction (SE to NW).

On record verification of the unit it is observed that the chemicals like Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCMB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash, SO2, hydrogen gas, methanol, Xylene, DiCaMba etc. chemicals are handled by the unit as Raw material, intermediate and products.

On investigation it is came to known that unit had a tank farm for storage of chemicals like Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash. The storage of hydrogen gas, methanol, Xylene, DiCaMba, was at some distance from the above mentioned tank farm.

During inspection all the storage tanks of Ortho Dichloro Benzene (ODCB), Dichloro Nitro benzene (DCNB), Dimethyl Sulphate (DMS), 2,5 Dichloro Aniline (DCA), Nitric acid, caustic potash was found completely damaged. However, the storage tanks/cylinders/bags of other chemicals like hydrogen gas, methanol, Xylene, DiCaMba were found safe. Also there were two hydrogen cylinder mounted trailer near the incident area. there was burning of the tyres of the trailer, however there is no impact on hydrogen cylinder mounted on the trailer due to timely and safely control of fire.

Looking to the site condition and discussion with industry representatives it seems that accident occurred due to chemicals explosion/blast in storage tank of the above mentioned tank farm explosion followed by fire in nearby area of tank farm. On prima facie, the reason of the chemicals explosion incident occurred due to mishandling of chemicals in storage tank of tank farm area.

Due to fire occurrence the dense cloudy smoke is emitting from the incident area and spreading in prevailing wind direction towards M/S LNG Petronet Ltd, M/S Hindalco Industries and M/S Adani Petronet Port Ltd. It is observed 11 no's of firefighting tender already reached from nearby industries, SEZ and Dahej disaster management cell at the incident site. The incident as per massage received from Dahej disaster management cell the incident was happen at about 12:10 Hrs.

During inspection strong, intense VOC is sensed in and around the factory premises due to which eye irritation is also felt. During inspection VOC was measured in the ambient air in the factory premises and other strategic locations. The maximum measured VOC within factory premises near the incident area is observed @ 1000 ppm and at a location about 1.5 Km towards wind direction is observed 160 ppm. VOC measured at Lakhigam village (located at a distance about 2.5 km in opposite wind direction) 8 ppm and at Luvara village (located at a distance about 0.7 km in opposite direction) -2 ppm. The ambient air monitoring is also carried out at two locations to observe the ambient air quality around the incident area. The measured ambient air quality is attached herewith.

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	The fire has been extinguished completely by 16:15 Hrs and VOC level in ambient is observed negligible. There is no major impact on reactors, vessels and other equipment in production area. However, there is major destruction of roof sheets, side wall sheets of production area, storage area and boiler area. Also there is complete destruction of window glass, door glass, office buildings and vehicle wind screens. In is also observed that there is damage of roofs and side wall sheets of industrial sheds of nearby industry M/S Thermax Ltd, M/S Chemlin Speciality chemicals and M/S Milan Laboratory. It is also observed that the exploded material reaches in the ETP area of nearby M/S Thermax Ltd and 2 persons working in the ETP were also died due to fallen explosion material. Furthermore, there is breaking of window glass of distance industries like M/S Petronet LNG Ltd, M/S Arti Ltd, ONGC C_2-C_3 and others in SEZ – II area. Considering the severity of the accident nearby villages namely Lakhigaam and Luwara evacuated by the District Administration. As per latest information made available 8 persons died and around 52 persons are injured. The injured persons were hospitalized in a nearby hospital. During inspection one sample of waste water generated during firefighting activity is collected from the storm water drain outlet of unit located at entrance, which is leading to outside GIDC storm water drain. In continuation of inspection dated 03/06/2020, inspection of the incident site is carried out on 04/06/2020 to observe residual impact at the incident site. During inspection on 04/06/2020 no any further more abnormality is observed. The following written instructions are given to unit during inspection. 1. You are directed to submit accident report in the prescribed format. 2. Take all necessary measures to safely remove all remaining Inprocess material/ intermediate materials considering requisite process safety aspects. 3. Contaminated wastewater from firefighting activity is observed being discharged into gidc storm water drainage through the storm water drainage of unit. Unit has been instructed to lift all the contaminated wastewater from drainage and treat it properly. 4. Ensure safely collection of residues of chemicals / hazardous & other wastes generated from accident, and dispose the same as per provisions of hazardous waste rules under intimation to the board. 5. Take all necessary measures to ensure safety of all reactor vessels, equipments etc. to prevent further mishappening and environment damage. 6. Carry out safety audit/ HAZOP study that shall include environment aspects at the earliest and submit the same to the board.
Name and D designation of inspection team.	P.R. Jadav SSA L.M.Ahir AEE P.M.Soni AEE B.A.Bhuva AEE V.K.Patel AEE B.D.Prasad. DEE F.M.Modi RO

Regional Officer,
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Ambient Air Quality Monitoring Report

Date of Monitoring : 03.06.2020

Sr. No.	Parameter	Unit	GPCB Limit	Measurement Method	Results of AAQM on Upwind Side		Results of AAQM on Downwind Side	Method Detection Limit
					RDMT Jetty	Satellite Fire Station	GCPTCL	
1	Particulate Matter (size less than 10 µm) or PM10 (4 hrs)	µg/m³	100	IS 5182 Part - XXIII	51	58	87	10.0 µg/m³
2	Particulate Matter (size less than 2.5 µm) or PM2.5 (4 hrs)	µg/m³	60	Lab SOP No. NIL/AIR/SOP/03* (Gravimetric Method)	24	26	45	5.0 µg/m³
3	Sulphur Dioxide (SO_2) (4 hrs)	µg/m³	80	IS 5182 Part - II	14.0	16.0	36.0	5.0 µg/m³
4	Nitrogen Dioxide (NO_x) (4 hrs)	µg/m³	80	IS 5182 Part - VI	16.5	18.5	32.5	4.0 µg/m³
5	Carbon Monoxide (CO) (Grab Sample)	mg/m³	4	IS 5182 Part - X	1.18	1.48	2.18	0.1 mg/m³
6	Benzene (C_6H_6) (4 hrs)	µg/m³	5	IS 5182 Part - XI	ND	ND	ND	1.0 µg/m³
7	VOC (BTEX) (4 hrs)	µg/m³	--	IS 5182 Part –11 2006, RA:2017	1.1	1.4	16.6	1.0 µg/m³
8	Non Methane Hydro Carbon (Grab Sample)	ppm	--	IS 5182 Part –17:1979 RA :2009	ND	ND	1.3	0.5 ppm

Note: 1. * Based on CPCB guideline volume I, 2011.
2. ND = Not Detected.

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Bharuch.

VOC reading during accident period at Various location.

Sr no	Location	Date and Time	Results in ppm
1	Within premises near accident area at M/S Yashashvi Rasayan Pvt Ltd.	03/06/2020, 12:40 Hrs	1000
		03/06/2020, 13:50 Hrs	610
		03/06/2020, 14:25 Hrs	65
		03/06/2020, 15:00 Hrs	25
		03/06/2020, 15:55 Hrs	17
2	At Village: Luwara, Ta : Vagra, Dist. : Bharuch.	03/06/2020, 12:55 Hrs	02
		03/06/2020, 16:05 Hrs	00
3	At Village : Lakhigaam, Ta : Vagra, Dist. : Bharuch.	03/06/2020, 13:15 Hrs	08
		03/06/2020, 16:15 Hrs	00
4	@ 1.5 km away for accident site near M/S Hindalco Industries ltd.	03/06/2020, 13:30 Hrs	160
		03/06/2020, 16:40 Hrs	00

*Measured by handy VOC Meter.

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Bharuch.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:281415 - Analysis Completion:04/06/2020

Pesticides (technical) (excluding formulation) / LAB Inward : 41005

Gujarat Pollution Control Board, Bharuch
C-I/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 41005 **Date: 04/06/2020**

1. Name of the Customer : Yashashvi Rasayan Pvt. Limited - 48440
2. Address : Z/96/E,Dahej SEZ-II,--
   Dahej - 392130-392130, Taluka : Vagra, District : Bharuch, GIDC : SEZ2
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : F.M.Modi, DEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 281415
7. Date & Time of Collection & Inwarding : 03/06/2020 , (1250 to 1250) & 04/06/2020
8. Date of Start & Completion of Analysis : 04/06/2020 & 04/06/2020
9. Sampling Point : From storm water drain nr main entrance. ~
10. Flow Details (Remarks) : ---
    . Mode of Disposal : Into GIDC storm water drain.
12. Ultimate Receiving Body : Arabian sea
13. Temperature on Collection : 27 & pH Range on pH Strip :9-10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Brown
15. Water Consumption & W.W.G (KLPD) : Ind :2324.000 , Dom :20.000 & Ind :234.000 , Dom :10.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	10.81
2	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	850
3	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	16.52
4	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	479
5	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.47

Laboratory Remarks : Freezed By:210-vig_210 Dt.: 04/06/2020

K. I. Karelia,SSO

Field Observation : sample is collected as per is 3025 method.

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

Regional Officer,
G. P. C. Board,
Bharuch 06/06/2020

N I C

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : ro-gpcb-bhar@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

(1)

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

તારીખ : 03/06/2020

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે, ✓

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નકકી કરવાના હેતુ માટે,

(3) ~~કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ~~, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : 12:30 Hrs તા. 03/06/~~2020~~ 2020

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. B.D.Prasad (DEE)
2. V.K. Patel (AEE)
3. B.A. Bhuva (AEE)
4. L.M. Ahir (AEE)
5. P.M. Soni (AEE)
6. P.R. Jadav (SSA)

પ્રતિ,

M/S. Vaishvi Resayan Pvt Ltd.
Plot no. 2-96/E
SEZ-II, Dahej
Tal. Vagra, Dist: Bharuch

03/06/20

સહી :-.....

અધિકારીનું નામ :-F.N. Modi

હોદ્દો :-Regional Officer

બે નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-.....

Regional Officer,
G. P. C. Board,
Bharuch

(CBHS Head)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સી-૧/૧૧૯/૩, જી.આઈ.ડી.સી., ફેઝ-૨, નર્મદાનગર, ભરૂચ-૩૯૨ ૦૧૫. ફોન : (૦૨૬૪૨) ૨૪૬૩૩૩
ઈમેઈલ : gpcb-bha@gujarat.gov.in વેબ સાઈટ : www.gpcb.gujarat.gov.in

તા:- 03/06/2020

નોટીસ

આપના એકમની મુલાકાત લેવામાં આવેલ તે દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સૂચનાઓ પરત્વે આપનો લેખિત ખુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજના દિન-૭ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા આથી નોટીસ પાઠવવામાં આવે છે.

(1) ઘટના ફોર્મ/માં આપેલ ઘટના / format ઘટનાની જાણ 'Accident Report' તરીકે કરવા વિનંતી. (You are directed to submit Accident report in prescribed format)

(2) Take all necessary measures to safely remove all remaining in process material / Intermediate material considering requisite process safety aspects.

(3) Contaminated wastewater from fire fighting activity is observed being discharged into GIDC storm water drainage through the storm water drainage of unit. you are instructed to lift all the contaminated wastewater from drainage and treat it properly.

(4) Ensure safely collection of residue of chemicals/ hazardous & other wastes generated from accident, and dispose the same as per the provision of hazardous waste Rules under intimation to the board.

(5) Take all necessary measures to ensure safety of all reactors/vessels, equipments etc. to prevent further mishappening and environment damage.

(6) Carry out safety Audit/hazop study that shall include environment acpects at the earliest and submit the same to the board.

પ્રતિ શ્રી
M/s. Yashashvi Rasayan Pvt Ltd.
Plot No:- Z/96/E, SEZ-II, Dahej
Tal Vagra, Bharuch

ગુ.પ્ર.નિ.બોર્ડ વતી અને વતી

V.K. Patel (AEE) B.D. Prasad (DEE) F.M. Modi (Regional Officer)

(નોટીસ મેળવનાર) (નોટીસ આપનાર)

R.O. Bharuch

(5)

YASHASHVI RASAYAN PVT. LTD

LIST OF DIRCTORS

Sr. No.	Name	Permanent Address & Phone No.	Phone No.
1.	Mr. Nilesh K. Patel	"YASHASHVI" Shakun Bunglows, Behind Petrol Pump, City Light, Surat	(0261) 2253478
2.	Mr. Harsh H. Patel	23, Sarjan Society, Near Parle Point, Surat	(0261) 2227777

FOR YASHASHVI RASAYAN PVT. LTD

(AUTHORIZED SIGNATORY)

Asstt. Engineer,
G. P. C. Board,
Bharuch.

(6)

FIRST INFORMATION REPORT

પ્રથમ માહિતી અહેવાલ

(Under Section 154 Cr.P.C.)

(ફોજદારી કાર્યરીતિની કલમ 154 હેઠળ.)

1 District (જીલ્લો) અકોટ Police Station (પોલીસ સ્ટેશન) દેડિયા મરીન Year (વર્ષ) 2020 FIR No. (F.I.R.નં.) 11199035200119 Date (તારીખ) 11/06/2020

2 (i) Act (અધિનિયમ) આઈ પી સી Sections (કલમો) 304, 337, 338, 203, 285, 286, 287, 427, 114

3 (a) Occurrence of offence:
(ક) (ગુન્હો બન્યાનો સમયગાળો)

Day. (દિવસ) બુધવાર Date from (તારીખથી) Date to (તારીખ સુધી) 03/06/2020

Time Period (સમયગાળો) Time from (કલાકથી) Time to (કલાક સુધી) 12:00

(b) Information received at PS: (ખ) (પોલીસ મથકે માહિતી મળ્યા) Date (તારીખ) 11/06/2020 Time (સમય) 05:30

(c) General Diary Reference: Entry No. (ગ) (સ્ટેશન ડાયરી સંદર્ભ: એન્ટ્રી નં) Time (સમય)

4 Type of Information: (મા મૌખિક) (માહિતીનો પ્રકાર)

5 Place of Occurrence:
(બનાવનું સ્થળ)

(a) Direction and distance from P.S. (ક) (પોલિસ સ્ટેશનથી દિશા અંતર) Beat No. (બીટ નંબર)

(b) Address (ખ) (સરનામું) વહરવી રેલ્વેયાર્ડ કંપની, સેક્ટર-૨, ગામ, પરાનામ, તા. વાગરા, જી. ભરુચ.

(c) In case, outside the limit of this Police Station, then
(ગ) (પોલીસ સ્ટેશનની હદની બહાર હોય તો તે પોલીસ સ્ટેશનનું નામ)

Name of P.S. (પોલીસ સ્ટેશનનું નામ) District (જીલ્લો)

6 Complainan/Informan:
(ફરિયાદી / બાતમીદાર)

(a) Name (ક) (નામ) ઉન્યાર્જ પી.આઈ. વિ (b) પુલબાઈ લક્ષ્મણભા (ખ) ની ચાવીચ Father's/ Husband's Name (પિતા/પતિનું નામ) લક્ષ્મણભાઈ ભાવેશ

(c) Date/Year of Birth (ગ) (જન્મ તારીખ / વર્ષ) (d) (ઘ) Nationality (રાષ્ટ્રીયતા) ભારતીય

(e)
(ઙ)

(f)
(ચ)

Occupation
(વ્યવસાય)

પોલીસ કર્મચારી

(g)
(છ)

Address

Regional Officer,
G. P. C. Board,
Bharuch.

(સરનામું)

દહેજ મરીન પોલીસ સ્ટાઈન,
ગામ. લુવારા,
તા. વાગરા,
જી. ભરુચ.

7 Details of known/suspected/unknown accused with full particulars:
(Attach seperate sheet, if necessary)
(ઓળખાયેલ/શકમંદ/અજાણ્યા આરોપીની તમામ વિગતો સાથેની માહિતી)
(જરૂર જણાયતો અલાયદા કાગળ ઉપર વિગત દર્શાવવી)

	Accused Name (તહોમતદારનું નામ)	Age(Approx.) (ઉંમર) (આશરે)	Address (સરનામું)
(1)	અટલબિહારી કુમાર રાજેન્દ્ર મંડલ મંડલ		ગામ. દાહેજ, તા. વાગરા, જી. ભરુચ.
(2)	મહેશ જીવણભાઈ ગલચર		ગામ. ભરૂચ, તા. ભરુચ, જી. ભરુચ.
(3)	ભારત ભુષણ ઉર્ફે ભરત રમેશચંદ્ર અગ્રવાલ		ગામ. ઝાડેશ્વર, તા. ભરુચ, જી. ભરુચ.
(4)	ચરમભાઇ મેઘજીભાઇ હુમ્મર		ગામ. વાસણા-કોતર, તા. વડોદરા, જી. વડોદરા ગ્રામ્ય.
(5)	મિનેષ છોટુભાઈ પટેલ		અકોટા, ગામ. વડોદરા, તા. વડોદરા, જી. વડોદરા ગ્રામ્ય.
(6)	આલોક પાંડા		શકીનાથ. ગામ. ભરૂચ, તા. ભરુચ. જી. ભરુચ.
(7)	યુનુસ પીરમહંમદ ખત્રીવાલા		ગામ. ભરૂચ, તા. ભરુચ, જી. ભરુચ.

8 Reasons for delay in reporting by the complainan/Informan
(ફરિયાદી/બાતમીદાર તરફથી ગુન્હાની જાણ કરવામાં વિલંબ થવાના કારણો)

અ.મોત. નંબર ૦૫/૨૦૨૦ તપાસ દરમ્યાન ગુનો દાખલ કરવામાં આવ્યો

9 Particulars of properties stolen(Attach seperate sheet, if necessary)
(ચોરાયેલી/ગુન્હામાં સંડોવાયેલ ચીજ વસ્તુઓની વિગતો) (જરૂર જણાયતો અલાયદા કાગળ ઉપર વિગત દર્શાવવી).

10 Total value of property stolen
(ચોરાયેલી / ગુન્હામા સંડોવાયેલ ચીજ વસ્તુઓની કુલ કિંમત)

11 Inquest Report/U.D. case No. if any
(મૃત્યુ વિષયક તપાસ અહેવાલ / અકુદરતી મોતનો નંબર હોય તો તે)

12 First Information contents(Attach seperate sheet, if required)
(પ્રથમ માહિતી અહેવાલની વિગતો)(જરૂર જણાયતો અલાયદો કાગળ જોડવો)

ગુનો એવી રીતે કે યશસ્વી રસાયણ કંપનીમાં તા. ૦૨/૦૬/૨૦૨૦ ના રોજ આરોપીઓ (૧) અટલબિહારી કુમાર મંડલ (૨) મહેશ જીવણભાઈ ગલચર ફરજ પર હાજર હતા તે સમય દરમ્યાન બપોરના આશરે ૧૨/૦૦ કલાકે મહેશભાઈ ગલચરે કારખાનામાં આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની) ના કનેકશન ટેન્કરને તેમા રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે જોડાણ કરવા અટલ બિહારીને કહી H.R ઓફીસમા જતો રહી , અટલ બિહારીએ બપોરના આશરે ૧૨/૩૦ કલાકે બંને ટેન્કોને હોર્સ પાઈપ વડે બંને સ્ટોરેજ ટેન્કોના હેડર સાથે જોડી બંને સ્ટોરેજ ટેન્કોમાં બંને ટેન્કરમાંનુ કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ

અલગ પંપ ચાલુ કરી,સ્ટોરેજ ટેન્કમાં ઉપરથી કેમીકલ્સ ભરવાનુ શરૂ થતા, " ડાય મીથાઈલ સલ્ફેટ " સ્ટોરેજ ટેન્કમાં રપ ટન " ડાય મીથાઈલ સલ્ફેટ " અને " નાઈટ્રીક એસીડ " સ્ટોરેજ ટેન્કમાં ૧૮ ટન " નાઈટ્રીક એસીડ " નો સ્ટોરેજ અન લોડિંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવણભાઈ ગલચર આવી ચેક કરતા " ડાય મીથાઈલ સલ્ફેટ " નીરોડ ટેન્કરનુ કનેક્શન લીઝપાઈપથી " નાઈટ્રીક એસીડ " ની ટેન્કમાં અને " નાઈટ્રીક એસીડ "ની રોડ ટેન્કરનુ કનેક્શન લીઝપા ઈપથી " ડાય મીથાઈલ સલ્ફેટ " ની સ્ટોરેજ ટેન્ક સાથે થઈ ગયુ હોવાની જાણ મહેશને થતા તેણે બંને લીઝ પાઈપના ક નેક્શન ખોલી, પ્રોડક્શન ઈન્ચાર્જ (૩)ભારત ભુપાણ ઉર્ફે ભરત અગ્રવાલનાઈટ્રીક એસીડ ટેન્કના ઈન્ચાર્જને જાણ કરેલ (૪) ધરમભાઈ કુમ્મર, (યુનીટ હેડ) અને (૫)મિતેષ પટેલ (લીક્વીડ સ્ટોરેજ ફાર્મ એરીયાના હેડ અને પ્લાંટ હેડ) તથા(૬) આલોક પાંડા (ડાયમીથાઈલ સલ્ફેટ DMS ના ઈન્ચાર્જ)ને છે. (૭)યુનુસ પીરમહંમદ ખલીવાલા(ફાયર એન્ડ સેફ્ટી હેડ) નાઓ ટેન્ક ફાર્મ એરીયામાં આવી બંને કેમીકલ્સના મિશ્રણને બંને ટેન્કોમાંથી ખાલી કરવાનુ કે બંને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પુરતી ક્વોન્ટીટીમાં નાખીનેઅમુક સમય પછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલા નહી લઈ જો આપગલા ન લેવામા આવે તો માનવ મૃત્યુ થવાની સંભાવના હોવાનુ સભાનપણે જાણવા છતા બેદરકારી ભર્યુ વલણ અખત્યાર કરી પ્લાંટની કુલ-૧૪ અલગ અલગ ટેંકોમા પડાકા થાય તે રીતે સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનુ મિશ્રણ રાખતા તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એકસપ્લોઝન (પડાકા) થતા કંપનીના તમામ પ્લન્ટના સ્ટ્રકચર તેમજ તેમા રાખેલ રીએક્ટર્સ, ઈક્વીપમેન્ટસ, વેરાક્સ, ટેન્કસ, અન્ય મશીનરીજ વિગેરને ભારે નુકશાન કરી સ્થળ પર ૦૬ કામદારોના અને સારવાર દરમ્યાન ૦૪ કામદારો મળી કુલ ૧૦ કામદારોના મોત નીપજાવી અને કુલ-૩૭ કામદારોને નાની મોટીગંભીર ઈજાઓ પહોંચાડી, થયેલ ગુના અંગે ઓટી માહિતી આપી ગુનો કરવામદદ મારી તેઓ તમામતથા તપાસ દરમ્યાન જણાઈ આવે તેઓ વિરૂદ્ધમા ઈપી.કો કલમ ૩૦૪,૩૩૭,૩૩૮,૨૦૩,૨૮૫,૨૮૬,૨૮૭,૪૨૭, ૧૧૪ મુજબની ફાયદેસરની ફરીયાદ છે મારા સાહેદો મારી ફરીયાદમા જણાવેલ અને તપાસ દરમ્યાન જણાઈ આવે તે છે. તે વિગેરે આબત.

Complaint(ફરિયાદ)

હું વિપુલભાઈ લક્ષ્મણભાઈ ગાબીયા ઈન્ચાર્જ પોલીસ ઈન્સ્પેક્ટર દહેજ મરીન પોલીસ સ્ટેશન જી.ભરૂચ

અમારી શ્રી સરકાર તરફે ફરીયાદ હકીકત એવી છે કે, આજ તા. ૦૩/૦૬/૨૦૨૦ના રોજ હું તથા એ.એસ.આઈ શ્રી ધનજીભાઈ માધવભાઈ પો.સ્ટે.અમલદાર બ.નં- ૯૮૭ તથા યુ.પો.કો નિશાબેન સુધાકરભાઈ બ.નં- ૨૦૫૭ તથા અન્ય પોલીસો દહેજ મરીન પોલીસ સ્ટેશનમાં હાજર હતા દરમ્યાન અમોને પડાકાની અવાજ સંભળાતા હાજર પોલીસ માણ સો સાથે પોલીસ સ્ટેશન બહાર આવી જોતા " થર્મેક્સ કંપનીની પાછળ પ્લોટ નંબર – ઝેડ – ૯૬૯૭, સેજ – ૨ લુવારા ખાતે આવેલ " યશસ્વી રસાયણ કંપનીમાં ધુમાડા જણાતા,અમો પોલીસ માણસોસાથે સ્થળ પર પહોંચ્યા હતા. જ્યાં " યશસ્વી રસાયણ " કંપનીના પ્લાંટમા ખુબ મોટા પ્રમાણમાં ધુમાડા નીકળતા જણાયા હતા. જે બનાવની જાણ અમોએ ઉપરી અધિકારીશ્રીનાઓને કરી સ્થળ પર લોકોનુ ટોળુ એકત્રીત થતા પરિસ્થિતીનો તાગ મેળવી કાયદો અને અવસ્થાની પરિસ્થિતી સંભાળી ફાયબ્રિગેડ અને એમ્બુલન્સ ની જરૂરી મદદ મેળવી ઈજાપામનાર કામદારોને સારવાર અર્થે તથા સ્થળ પર મૃત્યુ પામનાર લાશોને દવાખાનામા રવાના કરીસતત કાયદો અને અવસ્થાની પરિસ્થિતી જાળવી હતી અને આ દરમ્યા ન પોલીસ અધિક્ષકશ્રી ભરૂચ તથા નાયબ પોલીસ અધિક્ષકશ્રી ભરૂચ વિભાગનાઓ પણ તાત્કાલીક સ્થળ ઉપર આવી ગયેલ અને ઉપરી અધિકારીશ્રી તરફથી બનાવ સબંધે જરૂરી સુચના અને માર્ગદર્શન પુરૂ પાડવામાં આવેલ.

તા. ૦૩/૦૬/૨૦૨૦ ના રોજ બનાવ આબતેજાહેરાત આપનાર શ્રી યુનુસ પીરમહંમદ ખલીવાલા હાલ રહે, ન્યુ લુક એપાર્ટમેન્ટ, બાયપાસ સેકન્ડ ફ્લોર, ભરૂચ મુળ રહે, પુંજાલાલની ચાલ, રાયખડ અમદાવાદ મો.નં.9727779967 નો જાહેરાત અમારા રૂબરૂની નોંધી લીધી.શ્રી યુનુસભાઈએ જાહેર કરી લખાવેલ કે, તેઓછેલ્લા ત્રણ વર્ષથી " યશસ્વી રસાય ણ કંપની " પ્લોટ નંબર ઝેડ-96-ઈસેઝ-૨ લખીગામમાં આસિસ્ટન્ટ જનરલ મેનેજર સેફ્ટીતરીકે નોકરી કરે છે. આજરોજ સવારના છ એક વાગે ફર્સ્ટ શિફ્ટની મારી નોકરી પર આવ્યો હતો. અને મારી ઓફિસમાં થોડીવાર બેસી નિત્યક્રમ મુજ બ અમારા પ્લાન્ટમાં રૂટિન વિઝીટ કરી ઓફિસમા પરત આવી ગયો હતો. અને આશરે બારેક વાગ્યાના સમયે ફરી કંપની

ના પ્લાન્ટ વિઝીટ માટે નીકળેલો અને કંપનીના પ્રોડકશન પ્લાન્ટની પશ્ચિમ દિશામાં હાજર હતો તે વખતે કંપનીના પ્રોડક શન પ્લાન્ટની પૂર્વ દિશામાં આવેલ લિક્વિડ ટેન્ક ફાર્મ એરીયામાં અચાનક બ્લાસ્ટ થતા આ પ્લાન્ટમાંથી આગ સાથે હવા માં ઉંચે સુધી ધુમાડાના ગોટેગોટા થવા લાગેલા હતા. જેથી,મેં દોડીને આ ટેન્ક ફાર્મ એરિયા પાસે આવી વોટર મોનિટરથી ફાયર ફાઈટીંગ ચાલુ કરી અને થોડી જ વારમાં બહારથી બીજીનજીકની કંપનીઓમાંથી ફાયર ફાઈટરો આવી ગયા હતા. આ વખતે ટેન્ક ફાર્મ એરિયામાં આવેલ ૧૪ ટેન્કો બ્લાસ્ટ સાથે સળગી ગયા હતા. આ બ્લાસ્ટ થવાના કારણે અમારી કંપની ના પ્રોડકશન પ્લાન્ટ તથા સ્ટોરપ્લાન્ટ તથા ક્વોલિટી કન્ટ્રોલ પ્લાન્ટ તથા એડમીન બીલ્ડીંગ તથા વર્કશોપ તથા સીક્યુરીટી ઓફિસનાકાચો તથા બારી બારણાઓ તૂટી ગયા હતા. થોડો સમય પછી જાણવા મળ્યુ હતું કે,આજુબાજુની કંપનીઓમાં તેમજ લુવારા ગામમાં પણ બ્લાસ્ટ થવાના કારણે નાનું મોટું નુકસાન થયુ છે. અને બ્લાસ્ટ થવાના કારણે ઈલેક્ટ્રીક ડિપા ર્ટમેન્ટના ચેડ રશ્મિકાંત ચૌહાણ તથા બીજા ચાર કર્મચારીઓ જેના પુરા નામ કે સરનામાની મને ખબર નથી તેઓ આ બ નાવની જગ્યા ઉપર જ મરણ ગયા હતા. અને બીજી કંપનીના તથા કોન્ટ્રાક્ટરના કર્મચારીઓ અને નાની-મોટી ઈજાઓ થઈ છે. જેથી તેઓને સારવાર માટે અલગ અલગ હોસ્પિટલમાં દાખલ કરવામાં આવ્યા છે. આ બનાવ આજરોજ આશ રે બારેક વાગ્યાના સમયે બન્યો હતો. સદર બનાવ ઓ.ડી.સી.બી ટેંક ફાટવાના કારણે બનેલ હોવાનું માનવુ છે વિગેરે મતલબની જાહેરાત આપતા આ અનુસંધાને દહેજ મરીન પો.સ્ટે. અ.મોત નં- ૦૫/૨૦૨૦ સીઆરપીસી કલમ ૧૭૪ મુજ બ દાખલ કરી આગળની વધુ તપાસ અમોએ જાતેથી સંભાળી લીધેલ.

અમોએ આ બનાવ જાહેરાત આધારે આગળની તપાસ હાથ ધરી એફએસએલને સ્થળ પર બોલાવવા વાયરલેશ મેસેજ એન.આર નં- ૦૨/૨૦ કરીકંપનીમાં સ્થળ પર તથા સિવીલ હોસ્પીટલમાં મૃત્યુ પામનાર સ્વ. શ્રી(૧) રશ્મિકાંત રાય ચંદભાઈ ચૌહાણ ઉ.વ.૩૫ હાલ રહે, ૬૦૪, મહામાંગલ્ય સોસાયટી તવરા રોડ, તા.જી.ભરૂચમુળ રહે, એ/૮ સત્વમ પાર્ક સોસાયટી, સાબરમતી, અમદાવાદ (૨) સુરજલાલસિંહ S/O બાબુરામસિંહ ઉ.વ.૩૫ હાલ રહે, દહેજ તા.વાગરા જી. ભરૂચ મુળ રહે, સોનીકપુર પોસ્ટે-સેમરા થાના-કુચાઈકોટ જી.ગોપાલગંજ (બિહાર) (૩) નરેશભાઈ રમણભાઈ પ્રજાપતિ ઉ.વ.૨૭ હાલ રહે, અંદાડા તા.અંકલેશ્વર જી.ભરૂચ મુળ રહે, ગામ-કલીયારી તા.જંબુસર જી.ભરૂચ તથા સિવીલ હોસ્પી ટલ (૪) પ્રમોદકુમાર હરીગોવિંદ યાદવ ઉ.વ.૨૬ હાલ રહે,જોલવા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-ડોડીયા (કાન્હા પાર) થાના-બખીરા જી.સંતકબીરનગર (યુ.પી.) .નાઓના ઈન્કવેસ્ટ ભરી પોસ્ટમોર્ટમનીતજવીજ કરી હતી અને તા. ૦૪ /૦૬/૨૦૨૦ ના રોજ મૃત્યુ પામનાર (૫)લાશ એક અજાણ્યો પુરૂષ ઉ.વ.૩૦ થી ૪૦ જેનુ નામ તપાસ દરમ્યાન મોહંમદ મજાદ આલમ હુસેન ઉ.વ. ૨૫ રહેવાસી-હાલ- દહેજ મુ.રહેવાસી બલીમાબજાર , તા. વરૂરાજ જી. મુજફરપુર બિહાર ત થા (૬) મુન્નાસિંગ શિવપ્રસાદસિંગ જાતે-સિંગ કોરી ઉ.વ.૩૮ હાલ રહે, લુવારા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-અકા રાણ પોસ્ટ-બીસુબેરી થાના-કરહગહર જી.રોહતાસ (બિહાર) મરણજનાર નં.(૩) અરૂણ બુધ્ધસિંગ કોરી જાતે-સિંગ કોરી ઉ.વ.૧૯હાલ રહે, ભેંસલી તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-શીબરીકલા થાના-કમારજી જી.સિધ્ધી (એમ.પી.). (૮) ત્રીપુરારીકુમાર રામકુમાર રાય જાતે-રાય ઉ.વ.૨૫ હાલ રહે, લુવારા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-દસૌત જી.સમ સ્તિપુર (બિહાર) (૯) જયંત S/O વિવેક જાતે-મહાતો ઉ.વ.૨૮ હાલ રહે, ગામ-દહેજ તા.વાગરા જી.ભરૂચ મુળ રહે, ગા મ-સિન્દુરપુર થાના-રાનીબાંધ જી.બંકુરા (પશ્ચિમ બંગાળ) (૧૦) હરીદર્શનકુમાર S/O ઉમેશ જાતે-ચૌધરી ઉ.વ.૨૦ હાલ રહે, લુવારા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-થાના-પધારી જી.દરભંગા (બિહાર) ના ઈન્કવેસ્ટ ભરી પોસ્ટમોર્ટમ માટે તજવીજ કરી ભરૂચની અલગ અલગ હોસ્પીટલમાં દાખલ થયેલ ઈજાપમાનાર સાહેદોના નિવેદનો નોંધ્યા હતા. જેમાં મુ ખ્યત્વે બનાવ નજરે જોનાર સાહેદ (૧) તપન સુબલચંદ્રા મંડલ કે જેઓ યશસ્વી રસાયણ કંપનીમા ઈટીપી એક્ઝીક્યુટીવ તરીકે તેમજ ઈ.આર.ટી (ઈમર્જન્સી રીસ્પોંસીબલ ટીમ) ના સભ્ય તથા ઓમપ્રકાશ શ્રીરામ દુલારી કંપનીના મેઈન પ્લાંટના હેલ્પરનાઓએ નિવેદનોમાંલખાવેલ કે,મેઈન પ્રોડેક્શન પ્લાંટમા નાઈટ્રીક એસીડ લીકેજ થઈ આગ જેવા ભડકા થ તા તેઓ પ્લાંટમાંથી ભાગી બહાર નીકળતા એકદમ બ્લાસ્ટ થયો હતો. તા. ૦૫/૦૬/૨૦૨૦ ના રોજ લુવારા ગામ રહીશો ના નિવેદનો નોંધતા જાહેરાતને સમર્થન કરતા હકીકત જણાઈ આવી હતી. બાદ સ્થળ પર એફએસએલ એક્ષપર્ટ ટીમ અ ને સાયંટીફીક ઓફીસર ઈન્વેસ્ટીગેશન વાન પધારતા તેઓ સાથે રહી તેઓના માર્ગદર્શન મુજબ બનાવવાળી જગ્યાનુ પંચ નામુ કરી સુચના મુજબના જરૂરી નમુના તપાસણી અર્થે લીધા હતા. તા. ૦૬/૦૬/૨૦૨૦ના રોજ યશસ્વી રસાયણ કંપની ના યુનીટહેડ શ્રી ધરમભાઈ મેઘજીભાઈ ઠુમ્મર હાલ રહે, ૬/૭, વ્રજ ટેનામેન્ટ, વાસણા જકાતનાકા નજીક, વાસણા રોડ,

વડોદરા મો.નં.૯૭૨૩૭ ૩૦૦૧૨ એ નિવેદનમાં લખાવેલ કે,

યશસ્વી રસાયણ કેમીકલ પ્રા.લીમી. કંપનીમાં ગઈ તા.૩૦/૧૦/૨૦૧૯ માં વાઈસ પ્રેસીડન્ટ તરીકે નોકરીમાં જોડાયેલ છું અને મારે વાઈસ પ્રેસીડન્સ તરીકે યશસ્વી રસાયણ કેમીકલ પ્રા.લીમી. કંપનીમાં તમામ ડીપાર્ટમેન્ટનું સંચાલન કરવા નું તેમજ દેખરેખ રાખવાનું અને તે અંગેનું રીપોર્ટીંગ કંપનીના ડાયરેક્ટરને કરવાનું હોય છે. અને આ કંપનીના માલીક હર્ષ ભાઈ હિમાન્શુભાઈ પટેલ છે. અને કંપનીના હેલ્થ અને સેફ્ટીના ઈન્ચાર્જ યુનુસ પીરમહમંદ ખલીવાલા છે. એચ.આર મે નેજર તરીકે વિકાસભાઈ સન્મુખભાઈ રાણા છે. પ્રોડક્શનના હેડ તરીકે મિતેશભાઈ છોટુભાઈ પટેલ છે. ટેન્ક ફાર્મના ઈ ન્ચાર્જ તરીકે ભરતભુષણ રમેશચન્દ્ર અગ્રવાલ, મહેશ ભોમાણી લાડ, આલોકકુમાર પાન્ડા નામો છે. હું વડોદરા ખાતે હાજ ર હતો દરમ્યાન આશરે સવા આરેક વાગે કંપનીના સીક્યુરીટી સુપરવાઈઝરનો ફોન આવેલ અને મને જણાવેલ કે, કંપનીમાં બ્લાસ્ટ થયેલ છે. અને લોકો ભાગી રહેલ છે. જેથી મેં સીક્યુરીટી સુપરવાઈઝરના મોબાઈલ ફોન ઉપર સંપર્ક કરતા ફોન ઉપાડેલ નહી જેથી મેં અને ઉમેશભાઈ પટેલઆડી લઈયશસ્વી રસાયણ કેમીકલ પ્રા.લીમી. કંપની ઉપર બપોરના આશ રે ત્રણેક વાગે આવેલ અને કંપની ઉપર આવી જોતા લીકવીડ સ્ટોરેજ ટેન્ક ફાર્મમાં આગ લાગેલ હોય જેથી અમારી કંપની ના ફાયર મેન પાઈપો વડે તેમજ બીજી કંપનીઓમાંથી આવેલ ગાડીઓ દ્વારા પાણી છાંટી આગ ઓલવવાની કામગીરી ચા લુ હતી આશરે સાડા ત્રણેક વાગે આગ ઓલવાઈ ગયેલ હતી.તા.૦૨/૦૬/૨૦૨૦ ના રોજ ટેન્ક ફામ કે જ્યા અલગ અલગ સ્ટોરેજ ના ટેન્કો આવેલા છે ત્યા કામ કરતા અમારા કંપનીના એમ્પ્લોય મહેશ ગલ્ચર તથા ન્યુ તિવારીના કોન્ટ્રાકમાં કામ કરતા અટલ બિહારી ટેન્ક ફામના ઓપરેટરોએ ટેન્ક ફામ ઈન્ચાર્જ ભરત અગ્રવાલનાઓને જણાવેલ કે આજે સવારે DMS(ડાઈ મીથાઈલ સલફેટ)તથા નાઈટ્રીક એસીડ(HNO3)ના રો-મટીરીયલના બે ટેન્કર આવેલ હતા તે ટેન્કરોમાનુ નાઈટ્રીક એસીડ(HNO3)નુ ટેન્કર DMS(ડાઈ મીથાઈલ સલફેટ)ની B ટેન્કમાં તેમજ DMS(ડાઈ મીથાઈલ સલફેટ) નુ ટેન્કર નાઈટ્રીક એ સીડ(HNO3) ના A-ટેન્ક માં ભુલથી ખાલી થઈ ગયેલું તેવુ જણાવેલ. અને આદમાં ભરત અગ્રવાલે પ્રોડક્શન હેડ મિતેશ પટેલ અને અમોને આ બાબતની વાત કરેલ. આ નાઈટ્રીક એસીડ લોખંડના ટેન્કમાં ના રહી શકે ટેન્ક ઓગળી જાયઅને જો તેવુ થાય તો વાતાવરણમાં નાઈટ્રીક એસીડના ફયુમસ ફેલાઈ જાય અને જો તેવું થાયતો મોટી જાનહાની થઈ શકે તેમ હોઈ જેથી આ નાઈટ્રીક એસીડ અને DMS ના મિશ્રણ બાબતેલીટ્રેચરમાં અભ્યાસ કરતા કોઈ અવળી અસર થઈ શકે તેવુ માલુમ ન પડતા ટેન્ક ફામના ઈન્ચાર્જ ભરત અગ્રવાલ, પ્રોડક્શન હેડ મિતેશ પટેલ તેમજ અમોએ ટેન્ક ફામના ઓપરેટરો મહેશ ગલ્ચર અને અટલ બિહારી નાઓ મારફતે ટેમ્પરરી પાઈપ કનેક્શન આપી DCS કંન્ટ્રોલ રૂમ દ્વારા નાઈટ્રીક એસીડ (HNO3) ના B ટેન્કમાં સાંજના ૫ થી ૭ વાગ્યાના અરસામાં ટ્રાન્સફર કરેલું. આ નિર્ણય મે તથા ભરત અગ્રવાલ તથા મિતેષ પટેલ નાઓએ નક્કી કરી લીધેલ અને તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરના આશરે વાગ્યે નાઈટ્રીક એસીડ(HNO3) ના B ટેન્કમાં ટ્રાન્સફર કરવામાં આવેલ જે નાઈટ્રીક એસીડ(HNO3) ના B ટેન્કમા બ્લાસ્ટ થયેલ હતો.

અમારી યશસ્વી રસાયણ પ્રા.લીમી. કંપનીના નાઈટ્રીક એસીડ(HNO3) ના B ટેન્કમા બ્લાસ્ટ થવાના કારણે ઈલે ક્ટ્રીકલ વિભાગના હેડ રશ્મિકાંત ચૌહાણ તેમજ બીજા પાંચ વણઓળખાયેલ માણસોની લાશો સ્થળઉપરથી મળી આવેલ હતી. તેમજ કુલ-૩૮ કંપનીના માણસો તેમજ લેબર કોન્ટ્રાક્ટના માણસોને નાની મોટી ઈજાઓ થતા અલગ અલગ હોસ્પિ ટલોમાં સારવાર માટે દાખલ કરવામાં આવેલ હતા અને સારવાર દરમ્યાન અમારી કંપનીના બે માણસો મરણ પ્રયેલ હતા તેમજ અમારી કંપનીની બાજુમાં આવેલ થર્મેક્ષ કંપનીના બે લેબરો સારવાર દરમ્યાન મરણ પ્રયેલ હોવાની જાણ થયેલ હ તી. અને અલગ અલગ હોસ્પિટલોમાં કુલ-૩૭ માણસો સારવાર માટે દાખલ કરવામાં આવેલ બ્લાસ્ટ થવાના કારણે લિક્વિ ડ સ્ટોરેજ ટેન્ક ફામ અને સ્ટ્રકચર, પાઈપિંગ, ઈલેક્ટ્રીક વાયરીંગ, પાઈપ રેક, કેબલ રેક, ઈલેક્ટ્રેક મોટરો, ડી.સી.એસ. કં ટ્રોલ રૂમઅનેકંટ્રોલ રૂમ, પ્રોડક્શન પ્લાન્ટ, સ્ટોર બિલ્ડિંગ, એમ.સી.સી. પેન.લ, કોલ્ડ સ્ટોરેજ બિલ્ડિંગ, એડમીસ્ટ્રેશન બિ લ્ડીંગ અને ઓફીસ, વેસ્ટ સ્ટોરેજ એરીયા, ફીકવર્સી પ્લાન્ટના છાપરાઓફીસના ભારી ભારખા તેમજ ગાડીઓતેમજ મકો ના કાચ તેમજ રો-મટીરીયલ ખાલી કરવા માટે આવેલ ટેન્કર તથા ટ્રેલર સળગી જવાથી નુકશાન થયેલ છે. જે નિવેદનને કંપનીના પ્લાંટ હેડમિતેષકુમાર છોટુભાઈ પટેલ,કંપનીના પ્રોડક્શન ડિપાર્ટમેંટના એજીએમ શ્રી ભારત ભુષણ ઉર્ફે ભરત ર મેશચંદ્ર અગ્રવાલનાઓએ સમર્થન કર્તાનિવેદન લખાવેલ છે. આમ,તપાસ દરમ્યાન જણાઈ આવેલ છે કે,

આ કંપનીમાં સીરીઝ નં ૧૧ થી ૧૨ ના પ્લાન્ટમાં ૨.૫ ડાય ક્લોરો એનીલીન પ્રોડક્ટ બને છે. ૧૩ થી ૧૭ સીરી ઝના પ્લાન્ટમાં ૨.૫ ડાય ક્લોરો ફિનોલ પ્રોડક્ટ બને છે, ૧૮ સિરીઝના પ્લાન્ટમાં ૩૬ ડાઈ ક્લોરો સેલીસીલીક એસિડ,

૧૯ "એ" સિરીઝમાં મિથાઈલ એસસ્ટર, તથા ૧૯ "બી" સિરીઝમાં ડાયકેમ્બા પોડકશન બનાવવામાં આવે છે, લીકવીડ ટે ન્ક ફાર્મ એરીયામા કુલ -૧૪ કેમીકલ સ્ટોરેજ ટેન્ક આવેલ છે, તેમાં અલગ અલગ કુલ ૦૮ (આઠ) પ્રકારના કેમીકલ સ્ટો રેજ થાય છે. જે પૈકી.

(૧) ડાયક્લોરો એનીલીન-DCA ટેન્ક નં-ST5101A , (૨) ડાયક્લોરો નાઈટ્રો બેનજીન –DCNB ટેન્ક નં-ST5101B (3) સલ્ફ્યુરીક એસીડ-H2So4 ટેન્ક નં-ST5102A /B, (4) નાઈટ્રીક એસીડ-HNO3 ટેન્ક નં-ST5103A / B. (5) ઓર્થો ડાય ક્લોરો બેનજીન-ODCB ટેન્ક નં-ST5104A /B (6) કોસ્ટીક પોટાસ લાઈ- KOH lye ટેન્ક નં - ST5105A /B (૭) કોસ્ટીક સોડા લાઈ-NaOH lye ટેન્ક નં -ST5106A /B (8) ડાય મિથાઈલ સલ્ફેટ - DMS ટેન્ક નં -ST5107A /B જે પૈકી (૧) નાઈટ્રીક એસીડ-HNO3 ટેન્ક નં-ST5103A /B, (૨) ઓર્થો ડાય ક્લોરો બેનજીન-ODCB ટેન્ક નં-ST5104A /B (૩) ડાયક્લોરો એનીલીન-DCA ટેન્ક નં-ST5101A , (૪) ડાયક્લોરો નાઈટ્રો બેનજીન –DCNBટેન્ક નં-ST5101B (૫) સલ્ફ્યુરીક એસીડ-H2So4 ટેન્ક નં-ST5102A /B, (૬) કોસ્ટીક પોટાસ લાઈ- KOH lye ટેન્ક નં -ST5105A /B(૭) કોસ્ટીક સોડા લાઈ-NaOH lye ટેન્ક નં -ST5106A /B (8) ડાય મિથાઈલ સલ્ફેટ - DMS ટેન્ક નં -ST5107A /B (૫) સલ્ફ્યુરીક એસીડ-H2So4 ટેન્ક નં-ST5102A /B, છે. તા.૦૨/૦૬/૨૦૨૦ ના રોજ અલગ અલગ બે ટેન્કરોમાં નાઈટ્રીક એસીડ(HNO3) તથા DMS(ડાઈ મીથાઈલ સલફેટ)ના રો-મટીરીયલ લીકવીડ સ્ટોરેજ ટેન્ક ફાર્મમાં ખાલી કરવા માટે યશસ્વી રસાયણ કંપનીમાં આવ્યા હતા તે વખતે નાઈટ્રીક એસીડ(HNO3) નુ ટેન્ક ર DMS(ડાઈ મીથાઈલ સલફેટ)ની B ટેન્કમાં તેમજ DMS(ડાઈ મીથાઈલ સલફેટ) નુ ટેન્કર નાઈટ્રીક એસીડ(HNO3) ના A-ટેન્કમાં ખાલી કરતા, મિશ્રણ થતા તા.૦૩/૦૬/૨૦૨૦ ના રોજ બ્લાસ્ટ થયો હતો જેમા કુલ ૧૦ કામદારો મૃત્યુ પા મ્યા હતા અને કુલ – ૩૩ કામદારોને નાની મોટી ઈજાઓ થઈ હતી.

આ બનાવની તપાસ દરમ્યાન નાયબ નિયામક શ્રી ઔધોગીક સલામતી અને સ્વાસ્થ્ય ભરૂચનાઓએ તેઓના પત્ર ક્રમાંક :ના.નિ.ઔ.સ.સ્વા./ભ/૭૩૩/૨૦૨૦તા. ૧૦/૦૬/૨૦૨૦ થી યશસ્વી રસાયણ કંપનીની મુલાકાત લઈ બનાવ બા બતે કલેકટરશ્રી ભરૂચનાઓને રિપોર્ટ કરેલ છે કે,

" કારખાનામાં તા.૦૨/૦૬/૨૦૨૦ ના રોજ આ અકસ્માતના સાક્ષીઓ શ્રી અટલબિહારી કુમાર મંડલ અને શ્રી મ હેશ જીવાભાઈ ગલચર સવારના ૦૭/૦૦ કલાકે કારખાનામાં ફરજ પર આવેલ હતા અને શ્રી અટલ બિહારી લીકવીડ ટે ન્ક ફાર્મ એરીયાની નજીક આવેલ જગ્યા પર SO2 ઓપરેટર તરીકેની ફરજ પર હાજર હતો તે સમય દરમ્યાન તા.૦૨/૦૬ /૨૦૨૦ ના રોજ બપોરના આશરે ૧૨/૦૦ કલાકે લીકવીડ સ્ટોરેજ ટેન્ક ફાર્મ એરીયાના ઓપરેટર શ્રી મહેશ જીવાભાઈ ગ લચર કારખાનામાં એક સાથે આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની) ના કનેકશ ન ટેન્કરને તેમા રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે કરવા જણાવ્યુ હ તુ. તેથી તે દિવસે બપોરના આશરે ૧૨/૩૦ કલાકે SO2 ઓપરેટરશ્રી અટલ બિહારીએ બંને ટેન્કોને લોડ પાઈપ વડે બંને સ્ટોરેજ ટેન્કોના લેડ સાથે કરેલ બંને લોડ પાઈપને જોઈન્ટ કર્યા બાદ SO2 ઓપરેટરશ્રી અટલ બિહારીએ બંને સ્ટોરેજ ટેન્કોમાં બંને રોડ ટેન્કરમાંનુ કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ અલગ પંપ ચાલુકરેલ અને બંને સ્ટોરેજ ટે ન્કમા ઉપરથી કેમીકલ્સ ભરવાનુ શરૂ થયેલ તેમજ તે સમયે ડાય મીથાઈલ સલ્ફેટની સ્ટોરેજ ટેન્કમાં ૨૫ ટન ડાય મીથાઈ લ સલ્ફેટ તથા નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં ૧૮ ટન નાઈટ્રીક એસીડનો સ્ટોરેજ પડી રહેલ હતો. તથા ડાય મીથાઈ લ સલ્ફેટની સ્ટોરેજ ટેન્કની કેપેસીટી ૬૦ કિલોલીટર અને નાઈટ્રીક એસીડની સ્ટોરજ ટેન્કની કેપેસીટી ૨૦ કિલોલીટરની હતી.આમ બંને કેમીકલ્સના રોડ રોડ ટેન્કરમાંથી અનલોડીંગ શરૂ શ્રી અટલ બિહારીએ કર્યુ તે સમય પહેલા આવી કામગી રી શરૂ કરવાની મૌખિક સુચના આપનાર શ્રી મહેશ જીવાભાઈ ગલચર આવી સુચના તા.૦૨/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે આપીને H.R. ઓફીસમાં જતો રહ્યોઅને ડાય મીથાઈલ સલ્ફેટ તથા નાઈટ્રીક એસીડ તેમના રોડટેન્કરમાં થી અનલોડિંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવાભાઈ ગલચર H.R. ઓફીસમાં પોતાનુ કામ પતાવીને પરત આ ટેન્ક ફાર્મ એરીયા પર આવેલ તે સમયે તેમણે રોડ ટેન્કર સાથે આવેલ પેપર્સ ચેક કરતાતેમને ખ્યાલ આવેલ કે ભુલ થી ડાય મીથાઈલ સલ્ફેટનીરોડ ટેન્કરનુ કનેક્શન લોડપાઈપથી નાઈટ્રીક એસીડની ટેન્કમાં તથા નાઈટ્રીક એસીડની રોડ ટે ન્કરનુ કનેક્શન લોડપાઈપથી ડાય મીથાઈલ સલ્ફેટની સ્ટોરેજ ટેન્ક સાથે થઈ ગયેલ હતુ. આમ શ્રી મહેશ જીવાભાઈ ગ લચરને આ ભુલ વિશે ખબર પડી તે સમય સુધીમાં ડાય મીથાઈલ સલ્ફેટની રોડ ટેન્કરમાં કુલ ભરેલ ડાય મીથાઈલ સલ્ફેટ

સંપુર્ણ ખાલી થઈને નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં ટ્રાન્સફર થઈ ચુકેલ હતુ જ્યારે નાઈટ્રીક એસીડની રોડ ટેન્કરમાં થોડુ નાઈટ્રીક એસીડ ખાલી થવાનુ બાકી હતુ. તેથી તાત્કાલિક શ્રી મહેશ જીવણભાઈ ગલચરે ભુલ ધ્યાન આવતા તુરંત જ બંને પંપ બંધ કરી બંને હોઝ પાઈપના કનેક્શન ખોલી નાખેલ અને ભુલથી બંને રોડ ટેન્કરોમાંથી અનલોડીંગ થઈને બંને કેમીકલ્સોની સ્ટોરેજ ટેન્કોમાં રહેવા દેવામાં આવેલ અને શ્રી અટલ બિહારીની શિફ્ટ પુરી થઈ ગઈ હોવાથી ઘરે જતો રહેલ અને શ્રી મહેશ જીવણભાઈ ગલચરે તેમના પ્રોડકશન ઈન્ચાર્જ શ્રી ભરત અગ્રવાલને ડી.સી.એસ.માં જઈને જાણ કરેલ તે થી શ્રી ભરત અગ્રવાલ તથા અન્ય સીનીયર ઓફીસરો ટેન્ક ફાર્મ એરીયામાં આવેલ હતા તતા બંને ટેન્કસમાં ભુલથી અદલ બદલ ટ્રાન્સફર થયેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટની અસરો અંગે વિચાર વિમર્સ અને ચર્ચાઓ કરેલ હતી. પરંતુ ભુલથી અદલ બદલ ટ્રાન્સફર થતા બંને ટેન્કોમાંના સદરહુબંને કેમીકલ્સના મિશ્રણને બંને ટેન્કોમાંથી ખાલી કરવાનુ કે બંને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પુરતી ક્વોન્ટીટીમાં નાખીનેઅમુક સમય પછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલા લેવામાં આવેલ ન હતા. અને તા.૦૨/૦૬/૨૦૨૦ ની બપોર પછીના અડધા દિવસ તેમજ ત્યાર પછી આખી રાત્રીના સમય સુધી તથા તા.૦૩/૦૬/૨૦૨૦ ના રોજ ધડાકો થયો ત્યા સુધી ભુલથી બંને સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનુ મિશ્રણ સ્થિતિ હતી અને તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એક્સ્પ્લોઝન થયેલ હતુ. જેનાથી કારખાનામાં તમામ પ્લન્ટના સ્ટ્રકચર તેમજ તેમા રાખેલ રીએક્ટર્સ, ઈક્વુપમેન્ટસ, વેસલ્સ, ટેન્કસ, અન્ય મશીનરીજ વિગેરેને ભારે નુકશાન થયેલ.તેમજ કારખાનામાં અને અન્ય આસપાસના યુનિટોમાં કામ કરતા શ્રમયોગીઓને ઈજાઓ થયેલ.સદર બનાવને કારણે કારખાનામાં કામ કરતા કુલ-૭૮ શ્રમયોગીઓને ઈજાઓ થયેલ હતી. તેમજ કારખાનાના ૦૮ અને કારખાનાની નજીકમાં આવેલ થર્મેક્ષલી.નામના યુનિટના ૦૨ એમ કુલ ૧૦ શ્રમયોગીઓના અવસાન તા.૧૦/૦૬/૨૦૨૦ ની સ્થિતિએ નોંધાયેલ છે. ઉપરોક્ત ધડાકાના બનાવ બાદ કારખાનાને ઉત્પાદન પ્રક્રીયા કરવા પર મનાઈ હુકમ (ક્લોઝર ઓર્ડર આપેલ છે) તેમજ નિયમાનુસર કારખાના ધારા લેકળની કાર્યવાહી હાથ ધરેલ છે. તથા શ્રી એ.ફ.એમ.મોદી પ્રાદેશીક અધિકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, જી.આઈ.ડી.સી ભરૂચનાઓએ પોતાના રિપોર્ટમાં જણાવેલ છે કે, મેસર્સ યશસ્વી રસાયણ પ્રાઈવેટ લિમીટેડ પ્લોટ નં. ઝેડ /૯૬/૬, સેઝ-૨, હજીરા તા, વાગરા જી. ભરૂચના રોજ બરોજના વહીવટ અને સંચાલન માટે જવાબદાર ઈસમોની બેદરકારીના કારણે કંપનીમાં અકસ્માત થયેલ આ અકસ્માત માં વિવીધ પ્રકારેહવામાં ઝેરી/ જોખમી ગેસ છુટતા તેમજ વિવિધ જોખમીરસાયણો આસપાસના વિસ્તારમા ફેલાતા/ જમીન પર પ્રસરતા/ વહેવાના કારણે પર્યાવરણ ગંભીર પ્રકારે પ્રદુષીત થયેલ અને આજુબાજુના વિસ્તારોને પણ ખાલીકરવામા આવેલ અંદાજે ૧૦ માનવીના મૃત્યુ થયા છે. તેમજ ઘણા માંનવીને ગંભીર અને સામાન્ય ઈજા થયેલ છે આમ પર્યાવરણ પ્રદુષીત થવાના કારણે માનવ , પશુ પક્ષીના જીવનની સલામતી અને જાહેર આરોગ્યને ગંભીર પ્રકારે નુક્સાન થયેલ હોવાથી તમામ કસુરવારો સામે કાયદેસરની કાર્યવાહી કરવાની થાય છે. આ કામેતા. ૦૯/૦૬/૨૦૨૦ ના રોજ એફ્એસએલ સુરત ના અધિકારીશ્રીએ ફરી બનાવ સ્થળની તપાસ કરી હતી. જેમા તેઓએ સ્થળ પરીક્ષણ કરી નમુના મેળવ્યા હતા જે સ્થળ પરીક્ષણ અહેવાલ આવવાનો બાકી છે તપાસ દરમ્યાન અમોએ જરૂરી પંચનામા કરી બનાવમા ઈજાપામનાર કુલ -૦૯ સાહેદોના ડી.ડી લેવડાવ્યા છે.

આમ યશસ્વી રસાયણ કંપનીમાં તા. ૦૨/૦૬/૨૦૨૦ ના રોજ આરોપીઓ (૧) અટલબિહારી કુમાર મંડલ (૨) મહેશ જીવણભાઈ ગલચરફરજ પર હાજર હતા તે સમય દરમ્યાન બપોરના આશરે ૧૨/૦૦ કલાકે મહેશભાઈ ગલચરે કારખાનામાં આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની) ના કનેકશન ટેન્કરને તેમા રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે જોડાણ કરવા અટલ બિહારીને કહી H.R ઓફીસમા જતો રહી , અટલ બિહારીએ બપોરના આશરે ૧૨/૩૦ કલાકે બંને ટેન્કોને હોર્સ પાઈપ વડે બંને સ્ટોરેજ ટેન્કોના લેડર સાથે જોડી બંને સ્ટોરેજ ટેન્કોમાં બંને ટેન્કરમાંનુ કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ અલગ પંપ ચાલુ કરી,સ્ટોરેજ ટેન્કમાં ઉપરથી કેમીકલ્સ ભરવાનુ શરૂ થતા, " ડાય મીથાઈલ સલ્ફેટ " સ્ટોરેજ ટેન્કમાં ૨૫ ટન " ડાય મીથાઈલ સલ્ફેટ " અને " નાઈટ્રીક એસીડ " સ્ટોરેજ ટેન્કમાં ૧૮ ટન " નાઈટ્રીક એસીડ " નો સ્ટોરેજ અનલોડિંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવણભાઈ ગલચર આવી ચેક કરતા " ડાય મીથાઈલ સલ્ફેટ " નીરોડ ટેન્કરનુ કનેકશન હોઝપાઈપથી " નાઈટ્રીક એસીડ " ની ટેન્કમાં અને " નાઈટ્રીક એસીડ "ની રોડ ટેન્કરનુ કનેકશન હોઝપાઈ

પથી " ડાય મીથાઈલ સલ્ફેટ " ની સ્ટોરેજ ટેન્ક સાથે થઈ ગયુ હોવાની જાણ મહેશને થતા તેણે બંને હોઝ પાઈપના કનેક્શન ખોલી, પ્રોડક્શન ઈન્ચાર્જ (૩) ભારત ભુપસુ ઉર્ફે ભરત અગ્રવાલનાઈટ્રીક એસીડ ટેન્કના ઈન્ચાર્જને જાણ કરેલ (૪) પરસભાઈ હુમ્મર, (યુનીટ હેડ) અને (૫) મિતેષ પટેલ (લીક્વીડ સ્ટોરેજ ફાર્મ એરીયાના હેડ અને પ્લાંટ હેડ) તથા (૬) આલોક પાંડા (ડાયમીથાઈલ સલ્ફેટ DMS ના ઈન્ચાર્જ) છે. (૭) યુનુસ પીરમહંમદ ખલીવાલા(ફાયર એન્ડ સેફટી હેડ) નાઓ ટેન્ક ફાર્મ એરીયામાં આવી બંને કેમીકલ્સના મિશ્રણને બંને ટેન્કોમાંથી ખાલી કરવાનુ કે બંને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પુરતી ક્વોન્ટીટીમાં નાખીને અમુક સમય પાછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલા નહીં લઈ જો આપગલા ન લેવામા આવે તો ભાનવ મૃત્યુ થવાની સંભાવના હોવાનુ સભાનપણે જાણવા છતા બેદરકારી ભર્યું વલણ અખત્યાર કરી પ્લાંટની કુલ-૧૪ અલગ અલગ ટેંકોમા ધડાકા થાય તે રીતે સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનુ મિશ્રણ રાખતા તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એકસપ્લોઝન (ધડાકા) થતા કંપનીના તમામ પ્લન્ટના સ્ટ્રકચર તેમજ તેમા રાખેલ રીએક્ટર્સ, ઈક્વીપમેન્ટસ, વેસલ્સ, ટેન્કસ, અન્ય મશીનરીજ વિગેરેને ભારે નુકશાન કરી સ્થળ પર ૦૬ કામદારોના અને સારવાર દરમ્યાન ૦૪ કામદારો મળી કુલ ૧૦ કામદારોના મોત નીપજાવી અને કુલ-૩૭ કામદારોને નાની મોટીગંભીર ઈજાઓ પહોચાડી, થયેલ ગુના અંગે ખોટી માહિતી આપી ગુનો કરવાબદલ મારી તેઓ તમામતથા તપાસ દરમ્યાન જણાઈ આવે તેઓ વિરૂદ્ધમા ઈ.પી.કો કલમ ૩૦૪, ૩૩૭, ૩૩૮, ૨૦૩, ૨૮૫, ૨૮૬, ૨૮૭, ૪૨૭, ૫૧૪ મુજબની કાયદેસરની ફરીયાદ છે મારા સાહેદો મારી ફરીયાદમા જણાવેલ અને તપાસ દરમ્યાન જાણાઈ આવે તે છે.

એટલી મારી ફરીયાદ હકીકત છે.

13 Action Taken : Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:
(સીવિલ પગલાં : ઉપરના અહેવાલની ઉપરની આઈટમ નં.(2) માં જણાવ્યા પ્રમાણેનો ગુન્હો બન્યાનું જણાઈ આવતા)

(1) Registered the case and took up the investigation or(કેસની નોંધણી કરી તપાસ હાથ ધરી છે)

(2) Directed (Name of I.O.) take up the Investigation or(તપાસ કરનાર અધિકારીનું નામ):- વિપુલ લક્ષ્મણભાઈ વાંચીયા Rank(હોદ્દો):- પોલીસ સબ ઈન્સપેકટર
No.:- vlg22038 to take up the Investigation or(નંબર)

F.I.R. read over to the complainan/informant, admitted to be correctly recorded and a copy given to the complainan/informant, free of cost.
(પ્રથમ માહિતી અહેવાલ ફરિયાદી / બાતમીદારને વાંચી સંભળાવેલ છે અને ફરિયાદીએ રજુ કર્યા પ્રમાણેજ નોંધવામાં આવેલ છે. તેનુ ફરિયાદી / બાતમીદારે સ્વીકારેલ છે અને ફરીયાદી / બાતમીદારને તેની નકલ વિના મુલ્યે આપવામાં આવી છે.)

R.O.A.C.
(વાંચી સંભળાવવામાં આવ્યું અને તે બરાબર છે.)

Signature of Officer in charge, Police Station
(પોલીસ મથકનો હવાલો ધરાવતા અધિકારીની સહી.)

14 Signature/Thumb Impression of the complainan/informant.
(ફરિયાદી/બાતમીદારની સહી/અંગૂઠાની છાપ)

Name (નામ) ભાઈલાલભાઈ વિઠ્ઠલભાઈ પરમાર

Rank (હોદ્દો) આસીસ્ટન્ટ GPF No 72846
સબ ઈન્સપેક્ટર (જીપીએફ નંબર)
૫૨૨

15 Date and time of dispatch to the court. 11/06/2020 05:30
(ફરિયાદ કોર્ટમાં રવાના કર્યાની તારીખ અને સમય)

Annexure- 10

Ambient Air Quality monitoring carried out during the incident Yashashvi Rasayan Pvt. Ltd, Z-96/E, SEZ-II, Dahej, Tal: vagra, Dist: Bharuch

Date of Sampling: 03/06/2020							
			Sampling Locations				
			Upwind Direction		Downwind Direction		
Sr. No.	Pollutants	Value Measured in (unit)	RDMT (Reliance Dahej Marine Terminal) Jetty	Satellite Fire Station	GCPTCL(Gujarat Chemical port terminal co. ltd)	NAAQMS standard	Remarks
1	Particulate Matter (size less than 10 µm) or PM10(4 hrs)	µg/m3	51	58	87	100	Within permissible limit
2	Particulate Matter (size less than 2.5 µm) or PM2.5(4 hrs)	µg/m3	24	26	45	60	Within permissible limit
3	Sulphur Dioxide (SO2) (4 hrs)	µg/m3	14	16	36	80	Within permissible limit
4	Nitrogen Dioxide (NOx) (4 hrs)	µg/m3	16.5	18.5	32.5	80	Within permissible limit
5	Carbon Monoxide (CO) (Grab Sample)	µg/m3	1.18	1.48	2.18	4	Within permissible limit
6	Benzene (C6H6) (4 hrs)	µg/m3	ND	ND	ND	5	Within permissible limit
7	VOC (BTEX)(4 hrs)	µg/m3	1.1	1.4	16.6	Not specified	--
8	Non Methane Hydro Carbon (Grab Sample)	ppm	ND	ND	1.3	Not specified	---

NAAQMS : National Ambient Air Quality Monitoring Standard

VOC (Volatile Organic Compound) monitoring carried out during the incident of Yashashvi Rasayan Pvt. Ltd.					
Date of Monitoring: 03/06/2020					
Sr. No.	Location	Time	Results in ppm	Standard	Remarks
1	Within premises near accident area at M/S Yashashvi Rasayan Pvt Ltd.	12:40	1000	Not prescribed	Measured by Handy VOC meter
		13:50	610		
		14:25	65		
		15:00	25		
2	At Village: Luwara, Ta : Vagra, Dist. : Bharuch	12:55	2		
		16:05	0		
3	At Village : Lakhigam, Ta : Vagra, Dist. : Bharuch.	13:15	8		
		16:15	0		
4	@ 1.5 km away for accident site near M/S Hindalco Industries ltd.	13:30	160		
		16:40	0		

Analysis Results of wastewater samples collected from M/S Yashashvi Rasayan Pvt. Ltd,Z-96/E, SEZ-II,Dahej, Tal: Vagra, Dist: Bharuch

Sampling By	GPCB	GPCB Standard**	Remarks
Date of Sampling	03/06/2020		
Locations → Pollutants ↓	From storm water drain near main entrance		
pH	10.81	6-9	Higher than the permissible limit
Ammonical Nitrogen (NH_3-N)	16.52	50	Within permissible limit
COD	479	250	Higher than the permissible limit
Phenolic Compounds	0.47	5	Within permissible limit
Color	850	Not specified	

Note-

- The results are expressed in mg/l except pH and color.

** GPCB Standard for discharge of treated effluent into deep sea through Dahej-Vilayat GIDC disposal pipeline. Permission has not been given to discharge Contaminated water or any effluent from storm water drain line of factory into GIDC storm water drainage leading to sea

Annexure - 11

મામલતદાર અને એકઝીક્યુટીવ મેજીસ્ટ્રેટની કચેરી

વાગરા જિ.ભરૂચ
ફોન/ફેકસ :૦૨૬૪૧-૨૨૫૨૨૧
ઈ-મેઇલ: mam-vagada@gujarat.gov.in

ક્રમાંક:ડિઝાસ્ટર/વશી/ તા:૨૯/૦૬/૨૦૨૦

પ્રતિ
મે.કલેકટર સાહેબ
ભરૂચ

વિષય: દહેજ ખાતે યશસ્વી રસાયણ કંપનીમાં લાગેલ આગ હોનારત બાબત

સવિનય ઉપરોકત વિષય અન્વયે જણાવવાનું કે, અત્રેના તાલુકામાં તા:૩/૬/૨૦૨૦ ના રોજ દહેજ ખાતે સેઝ-૨માં આવેલ યશસ્વી રસાયણ કંપનીમાં આગ લાગતા તથા વિસ્ફોટ થતાં આજુબાજુના લખીગામ તથા લુવારા ગામના લોકોને રિલાયન્સ કંપનીની ચાર બસો તથા gsrtc ની ૧૦ એસ.ટી.બસો દ્વારા સલામત સ્થળે સ્થળાંતર કરાવવામાં આવેલ છે. લુવારાના આશરે ૧૬૪૮ તથા લખીગામના આશરે ૧૫૯૩ ગામલોકોને સ્થળાંતર કરાવવામાં આવેલ છે. જે મે.સાહેબને વિદિત થવા વિનંતી છે.

ઇ.ચા.મામલતદાર વાગરા

નકલ સવિનય રવાના : મે.નાયબ કલેકટરશ્રી ભરૂચ તરફ જાણ સારૂ

નકલ સવિનય રવાના: માનનીય સેક્રેટરીશ્રી, ઇન્ક્વાયરી કમિટિ,

No	Name	Age	Gender	Faliya Name
1	Rathod Vinodbhai Prabhatbhai	37	Male	School Faliyu
2	Rathod Kiranbhai Vinodbhai	18	Male	School Faliyu
3	Rathod Kishanbhai Vinodbhai	17	Male	School Faliyu
4	Rathod Lakshmiben Vinodbhai	34	Female	School Faliyu
5	Rathod Baliben Prabhatbhai	60	Female	School Faliyu
6	Rathod Niruben Sureshbhai	30	Female	School Faliyu
7	Rathod Vishvashbhai Sureshbhai	12	chaild	School Faliyu
8	Rathod Shradhaben Sureshbhai	10	chaild	School Faliyu
9	Rathod Kanubhai Gobarbhai	45	Male	School Faliyu
10	Rathod Kapilaben Kanubhai	44	Female	School Faliyu
11	Rathod Lakshmiben Vinodbhai	25	Female	School Faliyu
12	Rathod Kamleshbhai Kanubhai	19	Male	School Faliyu
13	Rathod Lakshmiben Atesangbhai	60	Female	School Faliyu
14	Rathod Kokilaben Govindbhai	35	Female	School Faliyu
15	Rathod Govindbhai Ghanshayambhai	37	Male	School Faliyu
16	Rathod Artiben Govindbhai	14	Female	School Faliyu
17	Rathod Mittal Govindbhai	12	chaild	School Faliyu
18	Rathod Komalben Govindbhai	9	chaild	School Faliyu
19	Rathod Anjaliben Govindbhai	6	chaild	School Faliyu
20	Rathod Arjunbhai Harmanbhai	40	Male	School Faliyu
21	Rathod Madhiben Arjunbhai	35	Female	School Faliyu
22	Rathod Bharatbhai Jashbhai	45	Male	School Faliyu
23	Rathod Surajben Bhartbhai	40	Female	School Faliyu
24	Rathod Maheshbhai Harmanbhai	33	Male	School Faliyu
25	Rathod Shilaben Maheshbhai	32	Female	School Faliyu
26	Rathod Sejalben Maheshbhai	17	Female	School Faliyu
27	Rathod Bhartiben Govinbhai	4	chaild	School Faliyu
28	Rathod Pratikbhai Govindbhai	3	chaild	School Faliyu
29	Rathod Karankumar Maheshbhai	19	Male	School Faliyu
30	Rathod Jotshnaben Thakorbhai	20	Female	School Faliyu
31	Rathod Ashvinbhai Thakorbhai	20	Male	School Faliyu
32	Rathod Ganpatbhai Vithalbhai	37	Male	School Faliyu
33	Rathod Jashiben Ganpatbhai	33	Female	School Faliyu
34	Rathod Sunitaben Ganpatbhai	19	Female	School Faliyu
35	Rathod Anitaben Ganpatbhai	17	Female	School Faliyu
36	Rathod Ravibhai Ganpatbhai	14	chaild	School Faliyu
37	Rathod Baliben Ramanbhai	50	Female	School Faliyu
38	Rathod Vishnubhai Manilabhai	30	Male	School Faliyu
39	Rathod Tejaben Bhimasangbhai	45	Female	School Faliyu
40	Rathod Ramshih Bhimshih	25	Male	School Faliyu
41	Rathod Vidhyaben Rajebhai	45	Female	School Faliyu
42	Rathod Sushilaben Arjubhai	47	Female	School Faliyu
43	Rathod Anilbhai Arjunbhai	25	Male	School Faliyu
44	Rathod Ashaben Arjunbhai	33	Female	School Faliyu
45	Rathod Pareshbhai Rajeshbhai	20	Male	School Faliyu
46	Rathod Ambubhai Gandubhai	75	Male	School Faliyu
47	Rathod Kashiben Ambubhai	70	Female	School Faliyu
48	Rathod Manjuben Chimanbhai	45	Female	School Faliyu
49	Rathod Sunilbhai Somabhai	25	Male	School Faliyu

50	Rathod Anilbhai Somabhai	18	Male	School Faliyu
51	Rathod Renuben Hashmukhbhai	22	Female	School Faliyu
52	Rathod Ranjitben Gobarbhai	40	Female	School Faliyu
53	Rathod Lakshmiben Ranjitbhai	38	Female	School Faliyu
54	Rathod Rajeshbhai Ranjitbhai	22	Male	School Faliyu
55	Rathod Ulpeshbhai Ranjitbhai	25	Male	School Faliyu
56	Rathod Shaileshbhai Ranjitbhai	18	Male	School Faliyu
57	Rathod Maheshbhai Ranjitbhai	17	Male	School Faliyu
58	Rathod Sanabhai Gobarbhai	40	Male	School Faliyu
59	Rahod Sardaben Sanabhai	37	Female	School Faliyu
60	Rathod Heenaben Sanabhai	17	Female	School Faliyu
61	Rathod Rahulbhai Sanabhai	18	Male	School Faliyu
62	Rathod Ganpatbhai Dipabhai	45	Male	School Faliyu
63	Rathod Sangitaben Ganpatbhai	42	Female	School Faliyu
64	Rathod Hiteshbhai Ganpatbhai	25	Male	School Faliyu
65	Rathod Ajaybhai Ganpatbhia	20	Male	School Faliyu
66	Rathod Tejaben Hiteshbhai	22	Female	School Faliyu
67	Rathod Vaishnaviben Hiteshbhai	9	chaild	School Faliyu
68	Rathod Ranjitbhai Ramsangbhai	45	Male	School Faliyu
69	Rathod Kantaben Ranjitbhai	43	Female	School Faliyu
70	Rathod Ankitbhai Ranjitbhai	20	Male	School Faliyu
71	Rathod Amitbhai Ranjitbhai	18	Male	School Faliyu
72	Rathod Rinkuben Ranjitbhai	22	Female	School Faliyu
73	Rathod Kailashben Ravjibhai	45	Female	Khari Faliyu
74	Rathod Ankitbhai Ravjibhai	27	Male	Khari Faliyu
75	Rathod Sunilbhai Ravjibhai	25	Male	Khari Faliyu
76	Rathod Sandipbhai Bhubhatbhai	32	Male	Khari Faliyu
77	Rathod Gaytriben Sandipbhai	30	Female	Khari Faliyu
78	Rathod Shrdhaben Sandipbhai	16	Female	Khari Faliyu
79	Rathod Tusharbhai Sandipbhai	10	chaild	Khari Faliyu
80	Rathod Ujamben Pravinbhai	50	Female	Dev Faliyu
81	Rathod Rameshbhai Ambubhai	45	Male	Dev Faliyu
82	Rathod Shantaben Rameshbhai	40	Female	Dev Faliyu
83	Rathod Akashaybhai Rameshbhai	19	Male	Dev Faliyu
84	Rathod Ukedbhai Ambubhai	47	Male	Dev Faliyu
85	Rathod Parvatiben Ukedbhai	45	Female	Dev Faliyu
86	Rathod Kiranbhai Ukedbhai	25	Male	Dev Faliyu
87	Rathod Minaben Kiranbhai	24	Female	Dev Faliyu
88	Rathod Umeshbhai Kiranbhai	7	chaild	Dev Faliyu
89	Rathod Pinkiben Kiranbhai	5	chaild	Dev Faliyu
90	Rathod Fuggiben Kiranbhai	3	chaild	Dev Faliyu
91	Rathod Jentibhai Ambubhai	50	Male	Dev Faliyu
92	Rathod Poojaben Ambubhai	90	Female	Dev Faliyu
93	Rathod Mangiben Jentibhai	48	Female	Dev Faliyu
94	Rathod Nareshbhai Jentibhai	30	Male	Dev Faliyu
95	Rathod Niruben Nareshbhai	28	Female	Dev Faliyu
96	Rathod Vaishaliben Nareshbhai	7	chaild	Dev Faliyu
97	Rathod Mayurbhai Nareshbhai	3	chaild	Dev Faliyu
98	Rathod Ramsangbhai Dipabhai	62	Male	Dev Faliyu
99	Rathod Somiben Ramsangbhai	60	Female	Dev Faliyu

100	Rathod Pankajbhai Ramsangbhai	40	Male	Dev Faliyu
101	Rathod Shardhaben Pankajbhai	35	Female	Dev Faliyu
102	Rathod Anilbhai Pankajbhai	17	Male	Dev Faliyu
103	Rathod Ashokbhai Pankajbhai	16	Male	Dev Faliyu
104	Rathod Vinodbhai Rayjibhai	35	Male	Dev Faliyu
105	Rathod Sonaben Vinodbhai	30	Female	Dev Faliyu
106	Rathod Virbhai Vinodbhai	24	Male	Dev Faliyu
107	Rathod Vidhyaben Vinedbhai	22	Female	Dev Faliyu
108	Rameshbhai	47	Male	Dev Faliyu
109	Rathod Ganiben Ishvarbhai	45	Female	Dev Faliyu
110	Rathod Anitaben Vipulbhai	22	Female	Dev Faliyu
111	Rathod Ajaybhai Amarshangbhai	21	Male	Dev Faliyu
112	Rathod Sanjaybhai Chandubhai	40	Male	Dev Faliyu
113	Rathod Geetaben Sanjaybhai	37	Female	Dev Faliyu
114	Rathod Jinalben Vipulbhai	2	chaild	Dev Faliyu
115	Rathod Reshmaben Vasantbhai	21	Female	Dev Faliyu
116	Rathod Vasantbhai Bhailalbhai	23	Male	Dev Faliyu
117	Rathod Partikbhai Vashantbhai	2	chaild	Dev Faliyu
118	Rathod Manishaben Ishvarbhai	20	Female	Dev Faliyu
119	Chunara Dalpatbhai Babarbhai	35	Male	Khari Faliyu
120	Chunara Shudhaben Dalpatbhai	30	Female	Khari Faliyu
121	Chunara Sharojben Dalpatbhai	12	Female	Khari Faliyu
122	Rathod Ishvarbhai Desaibhai	41	Male	Khari Faliyu
123	Rathod Minaben Ishvarbhai	39	Female	Khari Faliyu
124	Rathod Dhavalkumar Ishvarbhai	23	Male	Khari Faliyu
125	Rathod Lakashmiben Ishvarbhai	20	Female	Khari Faliyu
126	Rathod Chintubhai Ishvarbhai	19	Male	Khari Faliyu
127	Rathod Rajubhai Ishvarbhai	18	Male	Khari Faliyu
128	Rathod Heenaben Dhavalbhai	19	Female	Khari Faliyu
129	Rathod Sohanbhai Ukedbhai	18	chaild	Khari Faliyu
130	Rathod Dakshaben Khodabhia	21	Female	Khari Faliyu
131	Rathod Naginbhai Dipabhai	48	Male	Khari Faliyu
132	Rathod Parulben Naginben	45	Female	Khari Faliyu
133	Rathod Priyankaben NAginbhai	19	Female	Khari Faliyu
134	Rathod Sejalben Naginbhai	15	chaild	Khari Faliyu
135	Rathod Dipabhai Kalabhai	95	Male	Khari Faliyu
136	Rathod Kashiben Dipabhai	92	Female	Khari Faliyu
137	Rathod Sadabhai Ukedbhai	39	Male	Khari Faliyu
138	Rathod Rekhaben Sadabhai	33	Female	Khari Faliyu
139	Rathod bhailalbhai Sadabhai	12	chaild	Khari Faliyu
140	Rathod Sravanbhai Iashvarbhai	70	Male	Khari Faliyu
141	Rathod Maniben Jivanbhai	65	Female	Khari Faliyu
142	Rathod Sureshbhai jivanbhai	25	Male	Khari Faliyu
143	Rathod Sanjaybhai Jivanbhai	28	Male	Khari Faliyu
144	Rathod Sitaben Jiavanbhai	27	Female	Khari Faliyu
145	Rathod Barvantbhai Ambubhai	39	Male	Khari Faliyu
146	Rathod Piniben Baravantbhai	38	Female	Khari Faliyu
147	Rathod Karanbhai Baravantbhai	18	Male	Khari Faliyu
148	Rathod Miralben Baravanbhai	17	chaild	Khari Faliyu
149	Rathod Naginbhai jesangbhai	54	Male	Khari Faliyu

150	Rathod Manjuben Naginbhai	50	Female	Khari Faliyu
151	Rathod Maheshbhai Naginbhai	28	Male	Khari Faliyu
152	Rathod Jayshriben Maheshbhai	25	Female	Khari Faliyu
153	Rathod Mukeshbhai Naginbhai	26	Male	Khari Faliyu
154	Rathod Sangitaben Mukeshbhai	22	Female	Khari Faliyu
155	Rathod Maniben Khodabhai	45	Female	Khari Faliyu
156	Rathod Khumanbhai Chaganbhai	48	Male	Khari Faliyu
157	Rathod Gangaben Khumanbhai	45	Female	Khari Faliyu
158	Rathod Hiteshbhai Khumanbhai	28	Male	Khari Faliyu
159	Rathod Ranjanbhai Hiteshbhai	25	Male	Khari Faliyu
160	Rathod Jagdishbhai Khumanbhai	25	Male	Khari Faliyu
161	Rathod Bhanuben Khumanbhai	21	Female	Khari Faliyu
162	Rathod Kabhaibhai Gordhanbhai	30	Male	Khari Faliyu
163	Rathod rashmikaben Kabhaibhai	28	Female	
164	Rathod Piyushbhai Kabhaibhai	16	chaild	Khari Faliyu
165	Rathod Krunalbhai Kabhaibha	14	chaild	Khari Faliyu
166	Rathod Bhikhabhai Maganbhai	60	Male	Khari Faliyu
167	Rathod Gomiben Bhikhabhai	58	Female	Khari Faliyu
168	Rathod Jentibhai Lakshmanbhai	48	Male	Khari Faliyu
169	Rathod Shardaben Jentibhai	40	Female	Khari Faliyu
170	Rathod Dashrathbhai Jentibhai	28	Male	Khari Faliyu
171	Rathod Lalitaben Nagajibhai	65	Female	Khari Faliyu
172	Rathod Sureshbhai Dalshukhbhai	17	chaild	Khari Faliyu
173	Rathod Karshanbhai Govindhai	55	Male	Khari Faliyu
174	Rathod Harkhaben Karshanbhai	53	Female	Khari Faliyu
175	Rathod Ganpatbhai Karshanbhai	35	Male	Khari Faliyu
176	Rathod Hansaben Ganpatbhai	32	Female	Khari Faliyu
177	Rathod Thakorbhai Parbhatbhai	35	Male	Khari Faliyu
178	Rathod Savitaben Thakorbhai	32	Female	Khari Faliyu
179	Rathod Ukiben Thakorbhai	14	Female	Khari Faliyu
180	Rathod Manjuben Ukedbhai	65	Female	Khari Faliyu
181	Rathod Barvantbhai Bhopatbhai	40	Male	Khari Faliyu
182	Rathod Sumanben Barvantbhai	38	Female	Khari Faliyu
183	Rathod Sunilbhai Barvantbhai	28	Male	Khari Faliyu
184	Rathod Anilbhai Barvantbhai	27	Male	Khari Faliyu
185	Rathod Maheshbhai Natavarbhai	23	Male	Khari Faliyu
186	Rathod Priyankaben Natavarbhai	22	Female	Khari Faliyu
187	Rathod Somabhai Sankarbhai	60	Male	Khari Faliyu
188	Rathod Jashubhai Govindbhai	58	Male	Khari Faliyu
189	Rathod Kamraben Jashubhai	56	Female	Khari Faliyu
190	Rathod Sanjaybhai Jashubhai	28	Male	Khari Faliyu
191	Rathod Sangitaben Sanjaybhai	27	Female	Khari Faliyu
192	Rathod Naginbhai Khorabhai	44	Male	Khari Faliyu
193	Rathod Minaben Naginbhai	43	Female	Khari Faliyu
194	Rathod Bechharbhai Mayurbhai	65	Male	Khari Faliyu
195	Rathod Maniben Mayurbhai	60	Female	Khari Faliyu
196	Rathod Maheshvariben Alpeshbhai	28	Male	Khari Faliyu
197	Rathod Alpeshbhai Mayurbhai	30	Male	Khari Faliyu
198	Rathod Manshangbhai Lakshmanbhai	58	Male	Khari Faliyu
199	Rathod Maniben Lakshmanbhai	60	Female	Khari Faliyu

200	Rathod Vikarambhai Lakshmanbhai	30	Male	Khari Faliyu
201	Rathod Rajeshbhai mansangbhai	28	Male	Khari Faliyu
202	Rathod Revaben Amarsangbhai	70	Male	Khari Faliyu
203	Rathod Ganpatbhai Parabhatbhai	33	Male	Khari Faliyu
204	Rathod Bhikhbhai Dabhaibhai	55	Male	Khari Faliyu
205	Rathod Kankuben Bhikhabhai	50	Female	Khari Faliyu
206	Rathod Maheshbhai Bhikhabhai	32	Male	Khari Faliyu
207	Rathod Januben Maheshbhai'	28	Female	Khari Faliyu
208	Rathod Hiraben Rameshbhai	40	Female	Khari Faliyu
209	Rathod Ranchodbhai Mohanbhai	58	Male	Khari Faliyu
210	Rathod Ganiben Ranchodbhai	50	Female	Khari Faliyu
211	Rathod Ashokbhai Ranchodbhai	32	Male	Khari Faliyu
212	Rathod Hanshaben Ashokbhai	32	Female	Khari Faliyu
213	Rathod Jayaben Mukeshbhai	30	Female	Khari Faliyu
214	Rathod Akshaybhai Mukeshbhai	21	Male	Khari Faliyu
125	Rathod Vikarambhai Bahilalbhai	35	Male	Khari Faliyu
126	Rathod Ramilaben Vikarambhai	30	Female	Khari Faliyu
217	Rathod Ajaybhai Vikarambhai	17	chaild	Khari Faliyu
218	Rathod Ranjitbhai Vithalbhai	32	Male	Khari Faliyu
219	Rathod Parvatiben Ranjitbhai	30	Female	Khari Faliyu
220	Rathod Rahulbhai Ranjitbhai	12	chaild	Khari Faliyu
221	Rathod Niteshbhai Mafatbhai	37	Male	Lng Faliyu
222	Rathod Manjuben Niteshbhai	35	Female	Lng Faliyu
223	Rathod Arjunbhai Ratansangbhai	39	Male	Lng Faliyu
224	Rathod Ushaben Arajunbhai	37	Female	Lng Faliyu
225	Rathod Punjiben Ratansangbhai	60	Female	Lng Faliyu
226	Rathod Jagrutiben Arjunbhai	18	Male	Lng Faliyu
227	Rahod Rushtikbhai Arjunbhai	15	chaild	Lng Faliyu
228	Rathod Kirtiben Arjunbhai	13	chaild	Lng Faliyu
229	Rathod Lakshmanbhai Ishvarbhai	45	Male	Lng Faliyu
230	Rathod Nanduben Lakshmanbhai	40	Female	Lng Faliyu
231	Rathod Dineshbhai Lakshmanbhai	23	Male	Lng Faliyu
232	Rathod Gambhirbhai Lakshmanbhai	21	Male	Lng Faliyu
233	Rathod Rashmikaben Lakshmanbhai	23	Female	Lng Faliyu
234	Rathod Sanjaybhai Lakshmanbhai	25	Male	Lng Faliyu
235	Rathod Sadabhai DaBhibhai	45	Male	Lng Faliyu
236	Rathod Sardaben Sadabhai	40	Female	Lng Faliyu
237	Rathod Rajubhai Sadabhai	33	Male	Lng Faliyu
238	Rathod Anjaliben Rajubhai	30	Female	Lng Faliyu
239	Rathod Dipneshbhai Ambubhai	50	Male	Lng Faliyu
240	Rathod Jayaben Ambubhai	48	Female	Lng Faliyu
241	Rathod Rakeshbhai Dineshbhai	28	Male	Lng Faliyu
242	Rathod Nareshbhai Dineshbhai	30	Male	Lng Faliyu
243	Rathod Divyaben Nareshbhai	21	Female	Lng Faliyu
244	Rathod Nituben Rakeshbhai	21	Female	Lng Faliyu
245	Rathod Mukeshbhai Dalpatbhai	30	Male	Lng Faliyu
246	Rathod Sunitaben Mukeshbhai	28	Female	Lng Faliyu
247	Rathod Chotubhai Kabhaibhai	70	Male	Lng Faliyu
248	Rathod Dhaniben Chotubhai	65	Female	Lng Faliyu
249	Rathod Somabhai Chotubhai	33	Male	Lng Faliyu

250	Rathod Geetaben Chotubhai	28	Female	Lng Faliyu
251	Rathod Sangitaben Somabhai	32	Female	Lng Faliyu
252	Rathod Maniben Chimanbhaui	65	Female	Lng Faliyu
253	Rathod Arvindbhai Chimanbhai	33	Male	Lng Faliyu
254	Rathod Padmaben Arvindbhai	28	Female	Lng Faliyu
255	Rathod Dalpatbhai Ranabhai	55	Male	Lng Faliyu
256	Rathod Dariyaben Dalpatbhai	50	Female	Lng Faliyu
257	Rathod Dhashrathbhai Dalpatbhai	35	Male	Lng Faliyu
258	Rathod Harkhaben Ramshanagbhai	70	Female	Lng Faliyu
259	Rathod Mangarbhai Ramsangbhai	35	Male	Lng Faliyu
260	Rathod Bhailalbhai Ramsangbhai	28	Male	Lng Faliyu
261	Rathod Tejalben Ramsangbhai	21	Female	Lng Faliyu
262	Rathod Rameshbhai Jivanbhai	40	Male	Lng Faliyu
263	Rathod Varshaben Rameshbhai	38	Female	Lng Faliyu
264	Rathod Ashavinbhai Rameshbhai	18	Male	Lng Faliyu
265	Rathod Ankitbhai Rameshbhai	17	chaild	Lng Faliyu
266	Rathod Chaganbhai Lakshmanbhai	65	Male	Lng Faliyu
267	Rathod Jashiben Chaganbhai	58	Female	Lng Faliyu
268	Rathod Sanjaybhai Chaganbhai	34	Male	Lng Faliyu
269	Rathod Rajeshbhai Chaganbhai	32	Male	Lng Faliyu
270	Rathod Kailashben Sanjaybhai	30	Female	Lng Faliyu
271	Rathod Chaturbhai Jeshangbhai	44	Male	Lng Faliyu
272	Rathod Surajben Chaturbhai	40	Female	Lng Faliyu
273	Rathod jigneshbhai Chaturbhai	21	Male	Lng Faliyu
274	Rathod Ajaybhai Chaturbhai	19	Male	Lng Faliyu
275	Rathod Vijaybhai Chaturbhai	24	Male	Lng Faliyu
276	Rathod Sumanben Vijaybhai	22	Female	Lng Faliyu
277	Rathod Dipikaben Jigneshbhai	19	Female	Lng Faliyu
278	Rathod Manjuben Parimalbhai	58	Female	Lng Faliyu
279	Rathod Sanjaybhai Barvantbhai	25	Male	Lng Faliyu
280	Rathod Sarmilaben Sanjaybhai	22	Female	Lng Faliyu
281	Rathod Bhikhubhai Mohanbhai	65	Male	Lng Faliyu
282	Rathod Bajuben Lakhubhai	60	Female	Lng Faliyu
283	Rathod Kanubhai Lakshmanbhai	34	Male	Lng Faliyu
284	Rathod Mangubhai Kabhaibhai	60	Male	Lng Faliyu
285	Rathod Lakshmiben Mangubhai	55	Female	Lng Faliyu
286	Rathod Revaben Bhartbhai	28	Female	Lng Faliyu
287	Rathod Bhartbhai Mukeshbhai	32	Male	Lng Faliyu
288	Rathod Ambubhai Ranchodbhai	45	Male	Lng Faliyu
289	Rathod Lalitaben Ganpatbhai	50	Female	Lng Faliyu
290	Rathod Aravindbhai Somabhai	32	Male	Lng Faliyu
291	Rathod Bhanuben Arvindbhai	30	Female	Lng Faliyu
292	Rathod Sonalben Rameshbhai	48	Female	Lng Faliyu
293	Rathod Nareshbhai Rameshbhai	45	Male	Lng Faliyu
294	Rathod Sangitaben Nareshbhai	33	Female	Lng Faliyu
295	Rathod DineshBhai Balubhai	30	Male	Ongc Faliyu
296	Rathod Dhaniben Dineshbhai	38	Female	Ongc Faliyu
297	Rathod Bhikhiben Chandubhai	95	Female	Ongc Faliyu
298	Rathod Geetaben Dalpatbhai	35	Female	Ongc Faliyu
299	Rathod Nivaben Dalpatbhai	17	chaild	Ongc Faliyu

300	Rathod Kailashben Dalpatbhai	16	chaild	Ongc Faliyu
301	Rathod Dalpatbhai Chandubhai	48	Male	Ongc Faliyu
302	Rathod Rajeshbhai Bhikhabhai	35	Male	Ongc Faliyu
303	Rathod Champaben Rajeshbhai	33	Female	Ongc Faliyu
304	Rathod Lalabhai Bhikhabhai	32	Male	Ongc Faliyu
305	Rathod Vishalbhai Rajeshbhai	18	Male	Ongc Faliyu
306	Rathod Vipulbhai Rajeshbhai	17	chaild	Ongc Faliyu
307	Rathod Khumanbhai Desaibhai	49	Male	Ongc Faliyu
308	Rathod Manishaben Khumanbhai	48	Female	Ongc Faliyu
309	Rathod Sandipbhai Khumanbhai	17	chaild	Ongc Faliyu
310	Rathod Darshanbhai Sanjaybhai	19	Male	Ongc Faliyu
311	Rathod Parvatiben Sanjaybhai	17	chaild	Ongc Faliyu
312	Rathod Chancharben Chandubhai	65	Female	Ongc Faliyu
313	Rathod Sunilbhai Somabhai	21	Male	Ongc Faliyu
314	Rathod Anilbhai Somabhai	18	Male	Ongc Faliyu
315	Rathod Geetaben Lalubhai	25	Female	Ongc Faliyu
316	Rathod Hiralben Lalubhai	7	chaild	Ongc Faliyu
317	Chunara Vipulbhai Dalpatbhai	8	chaild	Ongc Faliyu
318	Rathod Manviben Naginbhai	25	Female	Ongc Faliyu
319	Rathod Vishnubhai Maheshbhai	36	Male	Ongc Faliyu
320	Rathod Aashabhai Naginbhai	25	Male	Ongc Faliyu
321	Rathod Sunilbhai Sureshbhai	22	Male	Ongc Faliyu
322	Rathod Rohanbhai Somabhai	35	Male	Ongc Faliyu
323	Rathod Sanjanaben Somabhai	30	Female	Ongc Faliyu
324	Rathod Shilaben Sureshbhai	36	Female	Ongc Faliyu
325	Rathod Rahulbhai Sureshbhai	22	Male	Ongc Faliyu
326	Rathod Anjaliben Sureshbhai	20	Female	Ongc Faliyu
327	Rathod Sanjaybhai Balubhai	35	Male	Ongc Faliyu
328	Rathod Kailashben Balubhai	30	Female	Ongc Faliyu
329	Rathod Rinkuben Bharatbhai	22	Female	Ongc Faliyu
330	Rathod Vishalbhai Bharatbhai	18	Male	Ongc Faliyu
331	Rathod Alpeshbhai Paravinbhai	22	Male	Ongc Faliyu
332	Rathod Karnabhai Paravinbhai	20	Male	Ongc Faliyu
333	Rathod Arjunbhai Parvinbhai	45	Male	Ongc Faliyu
334	Rathod Kartikbhai Sanjaybhai	24	Male	Ongc Faliyu
335	Rathod Karanbhai Sanjaybhai	22	Male	Ongc Faliyu
336	Rathod Renukaben Dhavalkumar	25	Female	Ongc Faliyu
337	Rathod Hemaben Vijaybhai	20	Female	Ongc Faliyu
338	Rathod Hiralben Vijaybhai	10	chaild	Ongc Faliyu
339	Rathod Reshmaben Vijaybhai	8	Female	Ongc Faliyu
340	Rathod Vanshbhai Vijaybhai	5	chaild	Ongc Faliyu
341	Rathod Riyaben Vijaybhai	10	Female	Ongc Faliyu
342	Rathod Rohanbhai Ranjitbhai	20	Male	Ongc Faliyu
343	Rathod Rishibhai Rajeshbhai	20	Male	Ongc Faliyu
344	Rathod Sanjanaben Rajeshbhai	25	Female	Ongc Faliyu
345	Rathod Kuldeepbhai Rajeshbhai	22	Male	Ongc Faliyu
346	Rathod Ayushbhai Rajeshbhai	20	Male	Ongc Faliyu
347	Rathod Partikbhai Rajeshbhai	15	chaild	Ongc Faliyu
348	Rathod Niarvbhai Alpeshbhai	25	Male	Ongc Faliyu
349	Rathod Virajbhai Vinodbhai	35	Male	Ongc Faliyu

350	Rathod Akashbhai Kanubhai	20	Male	Ongc Faliyu
351	Rathod Kalpeshbhai Kanubhai	18	Male	Ongc Faliyu
352	Rathod Hardikbhai Hiteshbhai	10	chaild	Ongc Faliyu
353	Rathod Krushiraj Sandipbhai	8	chaild	Ongc Faliyu
354	Rathod Sandhyaben Thakorbhai	45	Female	Ongc Faliyu
355	Rathod Kartikbhai Thakorbhai	55	Male	Ongc Faliyu
356	Rathod Priyankaben Thakorbhai	19	Female	Ongc Faliyu
357	Rathod Dipikaben Sanjaybhai	48	chaild	Ongc Faliyu
358	Rathod Sachinbhai Sanjaybhai	50	Male	Ongc Faliyu
359	Rathod Sumitbhai Sanjaybhai	21	Male	Ongc Faliyu
360	Rathod Ashokbhai Naginbhai	35	Male	Ongc Faliyu
361	Rathod Khushbuben Naginbhai	32	Female	Ongc Faliyu
362	Rathod Uravshiben Rameshbhai	22	Female	Ongc Faliyu
363	Rathod Snjaybhai Rameshbhai	21	Male	Ongc Faliyu
364	Rathod Parulben Rameshbhai	20	Female	Ongc Faliyu
365	Rathod Dineshbhai Rameshbhai	18	Male	Ongc Faliyu
366	Rathod Rashikbhai Arvindbhai	20	Male	Ongc Faliyu
367	Rathod Anilbhai Aravindbhai	20	Male	Ongc Faliyu
368	Rathod Hiralben Dasharathbhai	15	chaild	Ongc Faliyu
369	Rathod Joshnaben Dasharathbhai	14	chaild	Ongc Faliyu
370	Rathod Divyaben Dashrathbhai	12	chaild	Ongc Faliyu
371	Rathod Jigarbhai Dashrathbhai	8	chaild	Ongc Faliyu
372	Rathod Tanujaben Dashrathbhai	6	chaild	Ongc Faliyu
373	Rathod Piyushbhai Sandipbhai	15	chaild	Ongc Faliyu
374	Rathod Ayushbhai Sandipbhai	18	Male	Ongc Faliyu
375	Rathod Jaishriben Inteshbhai	10	chaild	Ongc Faliyu
376	Rathod Anitaben Inteshbhai	20	Female	Ongc Faliyu
377	Rathod Amitbhai Sunilbhai	25	Male	Ongc Faliyu
378	Rathod Amishaben Sunilbhai	35	Female	Ongc Faliyu
379	Rathod Ankitaben Sunilbhai	38	Female	Ongc Faliyu
380	Rathod Kinjalben Kanubhai	19	Female	Ongc Faliyu
381	Rathod Mahiben Ashokbhai	24	Female	Ongc Faliyu
382	Rathod Shnehaben Ashokbhai	22	Female	Ongc Faliyu
383	Rathod Shreyaben Ashokbhai	19	Female	Ongc Faliyu
384	Rathod Arohiben Ashokbhai	58	Female	Ongc Faliyu
385	Rathod Vishalbhai Mukeshbhai	25	Male	Ongc Faliyu
386	Rathod Rahulbhai Mukeshbhai	22	Male	Ongc Faliyu
387	Rathod Riyaben Mukeshbhai	65	Female	Ongc Faliyu
388	Rathod Dimpalbhai Sanjaybhai	60	Male	Ongc Faliyu
389	Rathod Jaydeepbhai Sanjaybhai	34	Male	Ongc Faliyu
390	Rathod Chotubhai Badharbhai	95	Male	Motu Rathod Faliyu
391	Rathod Ramilaben Bhavsangbhai	35	Female	Motu Rathod Faliyu
392	Rathod Ramilaben Ramanbhai	17	chaild	Motu Rathod Faliyu
393	Rathod Anilbhai Ramanbhai	16	chaild	Motu Rathod Faliyu
394	Rathod Bhaveshbhai Ramanbhai	48	Male	Motu Rathod Faliyu
395	Rathod Bhikhbabhai Dabhaibhai	35	Male	Motu Rathod Faliyu
396	Rathod Maheshbhai Bhikhabhai	33	Male	Motu Rathod Faliyu
397	Rathod Sapnaben Maheshbhai	32	Female	Motu Rathod Faliyu
398	Rathod Bhavnaben Maheshbhai	18	Female	Motu Rathod Faliyu
399	Rathod Mataben Maheshbhai	17	Female	Motu Rathod Faliyu

400	Rathod Hanshaben Sureshbhai	49	Female	Motu Rathod Faliyu
401	Rathod Anilbhai Sureshbhai	48	Male	Motu Rathod Faliyu
402	Rathod Ajaybhai Sureshbhai	17	Male	Motu Rathod Faliyu
403	Rathod Sitaben Gokurbhai	19	Female	Motu Rathod Faliyu
404	Rathod Manishaben Rangitbhai	17	chaild	Motu Rathod Faliyu
405	Rathod Sunilbhai Rangitbhai	65	Male	Motu Rathod Faliyu
406	Rathod Kalidashbhai Dineshbhai	21	Male	Motu Rathod Faliyu
407	Rathod Rayjibhai Sankarbhai	18	Male	Motu Rathod Faliyu
408	Rathod Sonaben Rayjibhai	25	Female	Motu Rathod Faliyu
409	Rathod Subhashbhai Bhikhabhai	7	chaild	Motu Rathod Faliyu
410	Rathod Maheshbhai Bhikhabhai	8	chaild	Motu Rathod Faliyu
411	Rathod Khumanbhai Sivabhai	25	Male	Motu Rathod Faliyu
412	Rathod Raysangbhai Mathurbhai	36	Male	Motu Rathod Faliyu
413	Rathod Ranjaben Ramsangbhai	25	Female	Motu Rathod Faliyu
414	Rathod Nayanbhai Raysangbhai	22	Male	Motu Rathod Faliyu
415	Rathod Kamlaben Narsangbhai	35	Female	Motu Rathod Faliyu
416	Rathod Mohanbhai Narsangbhai	30	Male	Motu Rathod Faliyu
417	Rathod Ranjanben Mohanbhai	36	Female	Motu Rathod Faliyu
418	Rathod Pareshbhai Moahnbhai	20	Male	Motu Rathod Faliyu
419	Rathod Punabhai Dipabhai	37	Male	Motu Rathod Faliyu
420	Rathod Parvatiben Punabhai	33	Female	Motu Rathod Faliyu
421	Rathod Artiben Punabhai	19	Female	Motu Rathod Faliyu
422	Rathod Maheshbhai Punabhai	17	Male	Motu Rathod Faliyu
423	Rathod Rakeshbhai Punabhai	14	Male	Motu Rathod Faliyu
424	Rathod Ambaben Dolatbhai	50	Female	Motu Rathod Faliyu
425	Rathod Khodabhai	30	Male	Motu Rathod Faliyu
426	Rathod Geetaben Khodabhai	45	Female	Motu Rathod Faliyu
427	Rathod Niruben Khodabhai	25	Female	Motu Rathod Faliyu
428	Rathod Annabhai Khodbhai	45	Male	Motu Rathod Faliyu
429	Rathod Maheshbhai Amarsangbhai	47	Male	Motu Rathod Faliyu
430	Rathod Revaben Maheshbhai	25	Female	Motu Rathod Faliyu
431	Rathod Meghanaben Maheshbhai	33	Female	Motu Rathod Faliyu
432	Rathod Nareshbhai Maheshbhai	20	Male	Motu Rathod Faliyu
433	Rathod Parbatbhai Pujabhai	75	Male	Motu Rathod Faliyu
434	Rathod Kamraben Sanubhai	70	Female	Motu Rathod Faliyu
435	Rathod KiranbHai Sanubhai	45	Male	Motu Rathod Faliyu
436	Rathod Ramilaben Kiranbhai	25	Female	Motu Rathod Faliyu
437	Rathod Lalabhai Kiranbhai	18	Male	Motu Rathod Faliyu
438	Rathod Parvatiben Kiaranbhai	22	Female	Motu Rathod Faliyu
439	Rathod Dashrathbhai Sanubhai	40	Male	Motu Rathod Faliyu
440	Rathod Champaben Dasharthbhai	38	Female	Motu Rathod Faliyu
441	Rathod Vinodbhai Dashrathbhai	22	Male	Motu Rathod Faliyu
442	Rathod Jatinbhai Dashrathbhai	25	Male	Motu Rathod Faliyu
443	Rathod Rohitbhai Dashrathbhai	18	Male	Motu Rathod Faliyu
444	Rathod Ramanbhai Parbatbhai	17	Male	Motu Rathod Faliyu
445	Rathod Champaben Ramanbhai	40	Female	Motu Rathod Faliyu
446	Rathod Maheshbhai Ramanbhai	37	Male	Motu Rathod Faliyu
447	Rathod Geeetaben Maheshbhai	17	Female	Motu Rathod Faliyu
448	Rathod Kalpeshbhai Ramanbhai	18	Male	Motu Rathod Faliyu
449	Rathod Ravinaben Kalpeshbhai	45	Female	Motu Rathod Faliyu

450	Rathod Natvarbhai Bhikhabhai	42	Male	Motu Rathod Faliyu
451	Rathod Ramilaben Natavarbhai	25	Female	Motu Rathod Faliyu
452	Rathod Jayeshbhai Natvarbhai	20	Male	Motu Rathod Faliyu
453	Rathod Manishbhai Natvarbhai	22	Male	Motu Rathod Faliyu
454	Rathod Ranjitbhai Lakshmanbhai	9	Male	Motu Rathod Faliyu
455	Rathod Narmadaben Ranjitbhai	45	Female	Motu Rathod Faliyu
456	Rathod Annabhai Ranjitbhai	43	Male	Motu Rathod Faliyu
457	Rathod Ajaybhai Ranjitbhai	20	Male	Motu Rathod Faliyu
458	Rathod Varshaben Ajaybhai	18	Female	Motu Rathod Faliyu
459	Rathod Karanbhai Maheshbhai	22	Male	Motu Rathod Faliyu
460	Rathod Vijaybhai Maheshbhai	45	Male	Motu Rathod Faliyu
461	Rathod Jayshriben Jashubhai	27	Female	Motu Rathod Faliyu
462	Rathod Maheshbhai Jashubhai	25	Male	Motu Rathod Faliyu
463	Rathod Pujaben Kantibhai	32	Female	Motu Rathod Faliyu
464	Rathod Lataben Sureshbhai	30	Female	Motu Rathod Faliyu
465	Rathod Sureshbhai Maganbhai	16	Male	Motu Rathod Faliyu
466	Rathod Vandnaben	10	Female	Motu Rathod Faliyu
467	Rathod Surekhaben Ajitbhai	50	Female	Motu Rathod Faliyu
468	Rathod Ajeetbhai	45	Male	Motu Rathod Faliyu
469	Rathod Punambhai	40	Male	Motu Rathod Faliyu
470	Rathod Lilaben Punambhai	19	Female	Motu Rathod Faliyu
471	Rathod Akashbhai Punambhai	47	Male	Motu Rathod Faliyu
472	Rathod Pravinbhai Manekbhai	45	Male	Motu Rathod Faliyu
473	Rathod Nanda Parvinbhai	25	Male	Motu Rathod Faliyu
474	Rathod Mahesh Paravinbhai	24	Male	Motu Rathod Faliyu
475	Rathod Kiran Parvinbhai	7	chaild	Motu Rathod Faliyu
476	Rathod Mahesh Rayshangbhai	5	chaild	Motu Rathod Faliyu
477	Rathod Sharda Ramanbhai	3	chaild	Motu Rathod Faliyu
478	Rathod Alpeshbhai Ramanbhai	50	Male	Motu Rathod Faliyu
479	Rathod Raysangbhai Devjibhai	90	Male	Motu Rathod Faliyu
480	Rathod Geeta Raysangbhai	48	Female	Motu Rathod Faliyu
481	Rathod Nareshbhai Raysangbhai	30	Male	Motu Rathod Faliyu
482	Rathod Rekhaben Nareshbhai	28	Female	Motu Rathod Faliyu
483	Rathod Priyanshi Nareshbhai	7	chaild	Motu Rathod Faliyu
484	Rathod Puravi Nareshbhai	3	chaild	Motu Rathod Faliyu
485	Rathod Vaibhuben Sureshbhai	62	Female	Motu Rathod Faliyu
486	Rathod Sandipbhai Punambhai	60	Male	Motu Rathod Faliyu
487	Rathod Navinbhai Punambhai	40	Male	Motu Rathod Faliyu
488	Rathod Akashbhai Punambhai	35	Male	Motu Rathod Faliyu
489	Rathod Vithalbhai Ishvarbhai	17	Male	Motu Rathod Faliyu
490	Rathod Nareshbhai Vithalbhai	16	chaild	Motu Rathod Faliyu
491	Rathod Manisha Nareshbhai	18	Female	Motu Rathod Faliyu
492	Rathod Alpeshbhai Vithalbhai	22	Male	Motu Rathod Faliyu
493	Rathod Sureshbhai Surshangbhai	45	Male	Motu Rathod Faliyu
494	Rathod Minaben Sureshbhai	27	Female	Motu Rathod Faliyu
495	Rathod Akshaybhai Sureshbhai	25	Male	Motu Rathod Faliyu
496	Rathod Dipa Sureshbhai	32	Male	Motu Rathod Faliyu
497	Rathod Janak Sureshbhai	30	Male	Motu Rathod Faliyu
498	Rathod Savitaben Sursangbhai	16	Female	Motu Rathod Faliyu
499	Rathod Mukeshbhai Surasangbhai	10	chaild	Motu Rathod Faliyu

500	Rathod Maheshbhai Mukeshbhai	50	Male	Motu Rathod Faliyu
501	Rathod Ashvinbhai Maheshbhai	45	Male	Motu Rathod Faliyu
502	Rathod Parbhubhai Shantilal	40	Male	Motu Rathod Faliyu
503	Rathod Shantilal Lakshmanbhai	19	Male	Motu Rathod Faliyu
504	Rathod Maheshbhai Shantilal	47	Male	Motu Rathod Faliyu
505	Rathod Ajaybhai Nareshbhai	45	Male	Motu Rathod Faliyu
506	Rathod Urmilaben Nareshbhai	25	Female	Motu Rathod Faliyu
507	Rathod Koushliya Bhikhabhai	24	Female	Motu Rathod Faliyu
508	Rathod Bhikhbhai Bhikhbhai	7	chaild	Motu Rathod Faliyu
509	Rathod Yogeshbhai Bhikhbhai	5	chaild	Motu Rathod Faliyu
510	Rathod Nitinbhai Bhikhbhai	3	chaild	Motu Rathod Faliyu
511	Rathod Rameshbhai Lakshmanbhai	50	Male	Motu Rathod Faliyu
512	Rathod Lakshmanbhai rameshbhai	95	Male	Motu Rathod Faliyu
513	Rathod Kishanbhai Rameshbhai	35	Male	Motu Rathod Faliyu
514	Rathod Minaben Kishanbhai	17	Female	Motu Rathod Faliyu
515	Rathod Sagarbhai Kishanbhai	16	chaild	Motu Rathod Faliyu
516	Rathod Jeetubhai Rameshbhai	48	Male	Motu Rathod Faliyu
517	Rathod Ashubhai Jeetubhai	35	Male	Motu Rathod Faliyu
518	Rathod Ganpatbhai Lakshmanbhai	33	Male	Motu Rathod Faliyu
519	Rathod Dhaniben Ganpatbhai	32	Female	Motu Rathod Faliyu
520	Rathod Vashanbhai Ganpatbhai	18	Male	Motu Rathod Faliyu
521	Rathod Shardhaben Vashanbhai	17	chaild	Motu Rathod Faliyu
522	Rathod Thakorbhai Naginbhai	49	Male	Motu Rathod Faliyu
523	Rathod Varshaben Rohitbhai	48	Female	Motu Rathod Faliyu
524	Rathod Rohitbhai Dashrathbhai	17	chaild	Motu Rathod Faliyu
525	Rathod Pratikbhai Vashanbhai	19	Male	Motu Rathod Faliyu
526	Rathod Meshna Ajaybhai	17	chaild	Motu Rathod Faliyu
527	Rathod Priteshbhai Ajaybhai	65	Male	Motu Rathod Faliyu
528	Rathod Amitbhai Maheshbhai	21	Male	Motu Rathod Faliyu
529	Rathod Devilaben Maheshbhai	18	chaild	Motu Rathod Faliyu
530	Rathod Piyushbhai Nareshbhai	25	Male	Motu Rathod Faliyu
531	Rathod Kartikbhai Rohitbhai	7	chaild	Motu Rathod Faliyu
532	Rathod Hetal Thakorbhai	8	chaild	Motu Rathod Faliyu
533	Rathod Bhagu Ramsangbhai	25	Male	Motu Rathod Faliyu
534	Rathod Madhuben Bhagubhai	36	Female	Motu Rathod Faliyu
535	Rathod Sureshbhai Bhagubhai	25	Male	Motu Rathod Faliyu
536	Rathod Ashaben Sureshbhai	22	Female	Motu Rathod Faliyu
537	Rathod Miteshbhai Sureshbhai	35	Male	Motu Rathod Faliyu
538	Rathod Yash Sureshbhai	30	Male	Motu Rathod Faliyu
539	Rathod Shaguna Sureshbhai	35	Female	Motu Rathod Faliyu
540	Rathod Rameshbhai Bhagubhai	17	Male	Motu Rathod Faliyu
541	Rathod Ratanbhai Rameshbhai	16	chaild	Motu Rathod Faliyu
542	Rathod Aryan Rameshbhai	48	Male	Motu Rathod Faliyu
543	Rathod Parthiv Rameshbhai	35	Male	Motu Rathod Faliyu
544	Rathod Vanshi Rameshbhai	33	Female	Motu Rathod Faliyu
545	Rathod Shivani Jagdishbhai	32	Female	Motu Rathod Faliyu
546	Rathod Neha Jagdishbhai	18	Female	Motu Rathod Faliyu
547	Rathod Vikaram Sanubhai	17	chaild	Motu Rathod Faliyu
548	Rathod Lilaben Vikarambhai	49	Female	Motu Rathod Faliyu
549	Rathod Alpeshbhai Vikarambhai	48	Male	Motu Rathod Faliyu

550	Rathod Aarun Vikarambhai	17	Male	Motu Rathod Faliyu
551	Rathod dahyabhai Ratansangbhai	19	Male	Motu Rathod Faliyu
552	Rathod Lilaben Dahyabhai	17	Female	Motu Rathod Faliyu
553	Rathod Ranjitbhai Dahyabhai	65	Male	Motu Rathod Faliyu
554	Rathod Bhavu Ranjitbhai	21	Female	Motu Rathod Faliyu
555	Rathod Dilipbhai Dahyabhai	17	Male	Motu Rathod Faliyu
556	Rathod Dakshaben Dahyabhai	49	Female	Motu Rathod Faliyu
557	Rathod Sanubhai Keshavbhai	48	Male	Motu Rathod Faliyu
558	Rathod Bayji Vithalbhai	17	chaild	Motu Rathod Faliyu
559	Rathod Rajubhai Sanubhai	19	Male	Motu Rathod Faliyu
560	Rathod Sunitaben Rajubhai	17	Female	Motu Rathod Faliyu
561	Rathod Priyanka Rajubhai	65	Female	Motu Rathod Faliyu
562	Rathod Mukeshbhai Sanubhai	21	Male	Motu Rathod Faliyu
563	Rathod Manjubhai Mukeshbhai	18	Male	Motu Rathod Faliyu
564	Rathod Maheshbhai Damodarbhai	25	Male	Motu Rathod Faliyu
565	Rathod Bhavna Maheshbhai	7	chaild	Motu Rathod Faliyu
566	Rathod Jatin Maheshbhai	8	chaild	Motu Rathod Faliyu
567	Rathod Mashum Rajubhai	25	Male	Motu Rathod Faliyu
568	Rathod Reshama Rajubhai	45	Female	Motu Rathod Faliyu
569	Rathod Piyush Mukeshbhai	40	Male	Motu Rathod Faliyu
570	Rathod Komal Mukeshbhai	19	Female	Motu Rathod Faliyu
571	Rathod Rayji Kalabhai	47	Male	Motu Rathod Faliyu
572	Rathod Arvindbhai Rayjibhai	45	Male	Motu Rathod Faliyu
573	Rathod Kantaben Arvindbhai	25	Female	Motu Rathod Faliyu
574	Rathod Nareshbhai Arvindbhai	24	Male	Motu Rathod Faliyu
575	Rathod Suman Nareshbhai	7	chaild	Motu Rathod Faliyu
576	Rathod Vishnubhai Nareshbhai	5	chaild	Motu Rathod Faliyu
577	Rathod Janki Nareshbhai	3	chaild	Motu Rathod Faliyu
578	Rathod Avinashbhai Jagdishbhai	50	Male	Motu Rathod Faliyu
579	Rathod Jagdishbhai Arvindbhai	90	Male	Motu Rathod Faliyu
580	Rathod Melki Jagdishbhai	48	Female	Motu Rathod Faliyu
581	Rathod Shiya Jagdishbhai	30	Female	Motu Rathod Faliyu
582	Rathod Vashu Jagdishbhai	28	Male	Motu Rathod Faliyu
583	Rathod Vihan Nareshbhai	7	chaild	Motu Rathod Faliyu
584	Rathod Jenti Rayjee	3	chaild	Motu Rathod Faliyu
585	Rathod Tiniben Jentibhai	62	Female	Motu Rathod Faliyu
586	Rathod Akshay Jentibhai	40	Male	Motu Rathod Faliyu
587	Rathod Lakshami Jentibhai	41	Female	Motu Rathod Faliyu
588	Rathod Chiman Ishvarbhai	12	chaild	Motu Rathod Faliyu
589	Rathod Minaben	10	chaild	Motu Rathod Faliyu
590	Rathod Surajben	16	chaild	Motu Rathod Faliyu
591	Rathod Sukhdev Manharbhai	42	Male	Motu Rathod Faliyu
592	Rathod Dinaben Sukhdevbhai	40	Female	Motu Rathod Faliyu
593	Rathod Sanskar Sukhdevbhai	20	Male	Motu Rathod Faliyu
594	Rathod Manharbhai Shankarbhai	18	Male	Motu Rathod Faliyu
595	Rathod Kanchan Manharbhai	72	Male	Motu Rathod Faliyu
596	Rathod Maniben Shankarbhai	46	Female	Motu Rathod Faliyu
597	Rathod Vishal Ramanbhai	18	Male	Diva Dandi Faliyu
598	Rathod Babalu Manojbhai	17	chaild	Diva Dandi Faliyu
599	Rathod Krishi Kailashbhai	49	Female	Diva Dandi Faliyu

600	Rathod Rekhaben Sureshbhai	48	Female	Diva Dandi Faliyu
601	Rathod Sureshbhai	17	Male	Diva Dandi Faliyu
602	Rathod Payal Sureshbhai	19	Female	Diva Dandi Faliyu
603	Rathod Divya Sureshbhai	17	Female	Diva Dandi Faliyu
604	Rathod Amishaben Jentibhai	65	Female	Diva Dandi Faliyu
605	Rathod Vinodbhai Rayjibhai	21	Male	Diva Dandi Faliyu
606	Rathod Rohitbhai Rameshbhai	17	Male	Diva Dandi Faliyu
607	Rathod Shravanbhai Rameshbhai	20	Male	Diva Dandi Faliyu
608	Rathod Kantaben Abhesangbhai	68	Female	Diva Dandi Faliyu
609	Rathod Ranjitbhai Abhesangbhai	42	Male	Diva Dandi Faliyu
610	Rathod Jayaben Ranjitbhai	41	Female	Diva Dandi Faliyu
611	Rathod Vijaybhai Ranjitbhai	20	Male	Diva Dandi Faliyu
612	Rathod Sardaben Sanabhai	17	Female	Diva Dandi Faliyu
613	Rathod Rahulbhai Sanabhai	15	Male	Diva Dandi Faliyu
614	Rathod Mangabhai Sanubhai	35	Male	Diva Dandi Faliyu
615	Rathod Ukardiben Mangabhai	34	Female	Diva Dandi Faliyu
616	Rathod Vishnubhai Mangabhai	12	chaild	Diva Dandi Faliyu
617	Rathod Dishaben Mangabhai	14	chaild	Diva Dandi Faliyu
618	Rathod Shahilbhai Mangabhai	5	chaild	Diva Dandi Faliyu
619	Rathod Ratanben Sanubhai	70	Female	Diva Dandi Faliyu
620	Rathod Parvatiben Sanubhai	40	Female	Diva Dandi Faliyu
621	Rathod Prabhubhai Sankarbhai	65	Male	Diva Dandi Faliyu
622	Rathod Poojaben Parbhubhai	62	Female	Diva Dandi Faliyu
623	Rathod Kishanbhai Parbhubhai	30	Male	Diva Dandi Faliyu
624	Rathod Naginbhai Dhurabhai	44	Male	Diva Dandi Faliyu
625	Rathod Gangaben Naginbhai	43	Female	Diva Dandi Faliyu
626	Rathod Nikitaben Naginbhai	17	Female	Diva Dandi Faliyu
627	Rathod Tejaben Amarsangbhai	65	Female	Diva Dandi Faliyu
628	Rathod Jashubhai Karubhai	45	Male	Diva Dandi Faliyu
629	Rathod Manjulaben Jashubhai	43	Female	Diva Dandi Faliyu
630	Rathod Vijaybhai Jashubhai	21	Male	Diva Dandi Faliyu
631	Rathod Manabhai Pashabhai	50	Male	Diva Dandi Faliyu
632	Rathod Shantaben Manabhai	48	Female	Diva Dandi Faliyu
633	Rathod Vishalbhai Manabhai	22	Male	Diva Dandi Faliyu
634	Rathod Bhartbhai Pashabhai	51	Male	Diva Dandi Faliyu
635	Rathod Dineshbhai Bhartbhai	21	Male	Diva Dandi Faliyu
636	Rathod Kiranbhai Ukedbhai	31	Male	Diva Dandi Faliyu
637	Rathod Jagrutiben Kiranbhai	30	Female	Diva Dandi Faliyu
638	Rathod Umeshbhai Kiranbhai	12	chaild	Diva Dandi Faliyu
639	Rathod Akshaybhai Kiranbhai	10	chaild	Diva Dandi Faliyu
640	Rathod Sureshbhai Sanubhai	40	Male	Diva Dandi Faliyu
641	Rathod Rajeshbhai Sanubhai	41	Male	Diva Dandi Faliyu
642	Rathod Shaileshbhai Sureshbhai	12	chaild	Diva Dandi Faliyu
643	Rathod Kinjalben Sureshbhai	10	chaild	Diva Dandi Faliyu
644	Rathod Vishalbhai Ranjitbhai	16	chaild	Diva Dandi Faliyu
645	RAThod Ranjitbhai Kalubhai	42	Male	Diva Dandi Faliyu
646	Rathod Urmilaben Ranjitbhai	40	Female	Diva Dandi Faliyu
647	Rathod Amitaben Ranjitbhai	20	Female	Diva Dandi Faliyu
648	Rathod Komalben Ranjitbhai	18	Female	Diva Dandi Faliyu
649	Rathod Narmdaben Karubhai	72	Female	Diva Dandi Faliyu

650	Rathod Savitaben Chhganbhai	46	Female	Diva Dandi Faliyu
651	Rathod Chhagnbhai Parbatbhai	47	Male	Diva Dandi Faliyu
652	Rathod Kalpeshbhai Chhganbhai	22	Male	Diva Dandi Faliyu
653	Rtahod Chimanbhai Somjibhai	65	Male	Diva Dandi Faliyu
654	Rathod Bhikhiben Chimnbhai	62	Female	Diva Dandi Faliyu
655	Rathod Khodabhai Chimanbhai	35	Male	Diva Dandi Faliyu
656	Rathod Ranjitbhai Gobarbhai	45	Male	Diva Dandi Faliyu
657	Rathod Lakhiben Ranjitbhai	43	Female	Diva Dandi Faliyu
658	Rathod Ulpeshbhai Ranjitbhai	22	Male	Diva Dandi Faliyu
659	Rathod Shaileshbhai Ranjitbhai	20	Male	Diva Dandi Faliyu
660	Rathod Rakeshbhai Ranjitbhai	19	Male	Diva Dandi Faliyu
661	Rathod Ranchhodbhai Chitabhai	65	Male	Ongc Faliyu
662	Rathod Savitaben Ranchhodbhai	63	Female	Ongc Faliyu
663	Rathod Vijaybhai Ranchhodbhai	37	Male	Ongc Faliyu
664	Rathod Shardaben Vijaybhai	36	Female	Ongc Faliyu
665	Rathod Kartikbhai Vijaybhai	17	Male	Ongc Faliyu
666	Rathod Vaishaliben Vijybhai	12	chaild	Ongc Faliyu
667	Rathod Varshben Vijaybhai	14	chaild	Ongc Faliyu
668	Rathod Jagdishbhai Ranchhodbhai	35	Male	Ongc Faliyu
669	Rathod trunaben Jagdishbhai	34	Female	Ongc Faliyu
670	Rathod Dishben Jagdishbhai	8	chaild	Ongc Faliyu
671	Rathod Sonaben Rameshbhai	45	Female	Ongc Faliyu
672	Rathod Rameshbhai Ranchhodbhai	47	Male	Ongc Faliyu
673	Rathod Nareshbhai Rameshbhai	33	Male	Ongc Faliyu
674	Rathod Nileshbhai Nareshbhai	31	Male	Ongc Faliyu
675	Rathod Lalitaben Ganptbhai	6	chaild	Ongc Faliyu
676	Rathod Bhanuben Arvindbhai	48	Female	Ongc Faliyu
677	Rathod Arvindbhai Naginbhai	35	Male	Ongc Faliyu
678	Rathod Bhailalbhai Naginbhai	37	Male	Ongc Faliyu
679	Rathod Taraben Bhailalbhai	45	Female	Ongc Faliyu
680	Rathod Prabhatbhai Maganbhai	44	Male	Ongc Faliyu
681	Rathod Savitaben Prabhatbhai	55	Female	Ongc Faliyu
682	Rathod Maheshbhai Prabhatbhai	52	Male	Ongc Faliyu
683	Rathod Anjuben Maheshbhai	24	Female	Ongc Faliyu
684	Rathod Rameshbhai Prabhatbhai	28	Male	Ongc Faliyu
685	Rathod Rekhaben Rameshbhai	26	Female	Ongc Faliyu
686	Rathod Aayushbhai Rameshbhai	4	chaild	Ongc Faliyu
687	Rathod Vinodbhai Bhailalbhai	15	chaild	Ongc Faliyu
688	Rathod Sharvanbhai Raysangbhai	25	Male	Ongc Faliyu
689	Rathod Kariben Mukeshbhai	18	Female	Ongc Faliyu
690	Rathod Tiniben Mukeshbhai	41	Female	Ongc Faliyu
691	Rathod Mukeshbhai Parbatbhai	43	Male	Ongc Faliyu
692	Rathod Vijaybhai Mukeshbhai	15	chaild	Ongc Faliyu
693	Rathod Vishal bhai Mukeshbhai	41	Male	Ongc Faliyu
694	Rathod Hiraben Rameshbhai	21	Female	Ongc Faliyu
695	Rathod Arjunbhai Rameshbhai	18	Male	Ongc Faliyu
696	Rathod Jankiben Rameshbhai	46	Female	Ongc Faliyu
697	Rathod Pravinbhai Sursngbhai	45	Male	Ongc Faliyu
698	Rathod Kanchanben Pravinbhai	35	Female	Ongc Faliyu
699	Rathod Nareshbhai Pravinbhai	33	Male	Ongc Faliyu

700	Rathod Rekhaben Nareshbhai	5	chaild	Ongc Faliyu
701	Rathod Tanishaben Nareshbhai	3	chaild	Ongc Faliyu
702	Rathod Jagrutiben Nareshbhai	2	chaild	Ongc Faliyu
703	Rathod Nikitaben Nareshbhai	41	Female	Ongc Faliyu
704	Rathod Chandubhai Bhayjibhai	39	Male	Ongc Faliyu
705	Rathod Champaben Chandubhai	20	Female	Ongc Faliyu
706	Rathod Nileshbhai Chandubhai	19	Male	Ongc Faliyu
707	Rathod Nikhilbhai Chandubhai	17	chaild	Ongc Faliyu
708	Rathod Nimishaben Chandubhai	17	chaild	Ongc Faliyu
709	Rathod Bhayjibhai Chhitabhai	72	Male	Ongc Faliyu
710	Rathod Kmalaben Bhayjibhai	70	Female	Ongc Faliyu
711	Rathod Minaben Kishanbhai	40	Female	Ongc Faliyu
712	Rathod Kamleshbhai Kishanbhai	19	Male	Ongc Faliyu
713	Rathod Karnbhai Kishanbhai	16	chaild	Ongc Faliyu
714	Rathod Ukedbhai Nagjibhai	46	Male	Ongc Faliyu
715	Rathod Niruben Ukedbhai	44	Female	Ongc Faliyu
716	Rathod Kalpeshbhai Ukedbhai	21	Male	Ongc Faliyu
717	Rathod Rakeshbhai Ukedbhai	19	Male	Ongc Faliyu
718	Rathod Vikarmbhai Punabhai	35	Male	Ongc Faliyu
719	Rathod Mayurbhai Rameshbhai	6	chaild	Ongc Faliyu
720	Rathod Kapilaben Vikrambhai	33	Female	Ongc Faliyu
721	Rathod Sumitbhai Vikrambhai	10	chaild	Ongc Faliyu
722	Rathod Sunilbhai Vikarmbhai	8	chaild	Ongc Faliyu
723	Rathod Aandben Sharvanbhai	35	Female	Ongc Faliyu
724	Rathod Nrsinhbhai Sharvanbhai	15	chaild	Ongc Faliyu
725	Rathod Manabhai Shanubhai	48	Male	Ongc Faliyu
726	Rathod Manjulaben Shanabhai	46	Female	Ongc Faliyu
727	Rathod Hareshbhai Shanabhai	24	Male	Ongc Faliyu
728	Rathod Dharmeshbhai Manabhai	22	Male	Ongc Faliyu
729	Rathod Kalpeshbhai Manabhai	21	Male	Ongc Faliyu
730	Rathod Ravinaben Dineshbhai	23	Female	Ongc Faliyu
731	Rathod Dineshbhai Chhitubhai	30	Male	Ongc Faliyu
732	Rathod Tiniben Chhitubhai	28	Female	Ongc Faliyu
733	Rathod Hetalben Dineshbhai	12	chaild	Ongc Faliyu
734	Rathod Hansaben Dineshbhai	10	chaild	Ongc Faliyu
735	Rathod Raysangbhai Shanabhai	55	Male	Ongc Faliyu
736	Rathod Manjuben Raysangbhai	52	Female	Ongc Faliyu
737	Rathod Rohitbhai Raysangbhai	38	Male	Ongc Faliyu
738	Rathod Minaben Rohitbhai	36	Female	Ongc Faliyu
739	Rathod Priyankaben Rohitbhai	17	Female	Ongc Faliyu
740	Rathod Amishaben Rohitbhai	15	chaild	Ongc Faliyu
741	Rathod Kajalben Rohitbhai	13	chaild	Ongc Faliyu
742	Rathod Tarunbhai Rohitbhai	12	chaild	Ongc Faliyu
743	Rathod Dineshbhai Bhikhabhai	33	Male	Ongc Faliyu
744	Rathod Kanuben dineshbhai	32	Female	Ongc Faliyu
745	Rathod Bhikhabhai Jesangbhai	50	Male	Ongc Faliyu
746	Rathod Shakuben Bhikhabhai	48	Female	Ongc Faliyu
747	Rathod Dipikaben Dineshbhai	14	chaild	Ongc Faliyu
748	Rathod Komalben Dineshbhai	12	chaild	Ongc Faliyu
749	Rathod Aakashbhai Dineshbhai	10	chaild	Ongc Faliyu

750	Rathod Ranjanben Dasharthbhai	30	Female	Ongc Faliyu
751	Rathod Kailashben Kantibhai	48	Female	Ongc Faliyu
752	Rathod Ranjitbhai Kantibhai	33	Male	Ongc Faliyu
753	Rathod Daxaben Ranjitbhai	30	Female	Ongc Faliyu
754	Rathod Kiranbhai Kantibhai	24	Male	Ongc Faliyu
755	Rathod Reshama Ranjitbhai	5	chaild	Ongc Faliyu
756	Rathod Vihanbhai Ranjitbhai	3	chaild	Ongc Faliyu
757	Rathod Kanubhai Chimanbhai	35	Male	Ongc Faliyu
758	Rathod Ambaben Kanubhai	3	chaild	Ongc Faliyu
759	Rathod Jashodaben Kanubhai	18	Female	Ongc Faliyu
760	Rathod Ramilaben Kanubhai	16	chaild	Ongc Faliyu
761	Rathod Akshaybhai Kanubhai	14	chaild	Ongc Faliyu
762	Rathod Rameshbhai Budhabhai	26	Male	Ongc Faliyu
763	Rathod Hiralben Rameshbhai	24	Female	Ongc Faliyu
764	Rathod Sohaniben Rameshbhai	7	chaild	Ongc Faliyu
765	Rathod Sidhdhathabhai Rameshbhai	4	chaild	Ongc Faliyu
766	Rathod Natvarbhai Bhikhabhai	47	Male	Ongc Faliyu
767	Rathod Jashiben Natvarbhai	46	Female	Ongc Faliyu
768	Rathod Anilbhai Natvarbhai	16	chaild	Ongc Faliyu
769	Rathod Sudhaben Natvarbhai	14	chaild	Ongc Faliyu
770	Rathod Sitaben Bhikhabhai	72	Female	Ongc Faliyu
771	Rathod Chandaben Bhikhabhai	70	Female	Ongc Faliyu
772	Rathod Ukedbhai Bhikhabhai	45	Male	Ongc Faliyu
773	Rathod Surekhaben Ukedbhai	44	Female	Ongc Faliyu
774	Rathod Kalpeshbhai Ukedbhai	18	Male	Ongc Faliyu
775	Rathod Pravinbhai Mohanbhai	45	Male	Ongc Faliyu
776	Rathod Kapilaben Pravinbhai	44	Female	Ongc Faliyu
777	Rathod Vijaybhai Pravinbhai	22	Male	Ongc Faliyu
778	Rathod miraben Vijaybhai	21	Female	Ongc Faliyu
779	Rathod Rahulbhai Vijaybhai	2	chaild	Ongc Faliyu
780	Rathod Mithabhai Parbatbhai	48	Male	Ongc Faliyu
781	Rathod Manjulaben Mithabhai	47	Female	Ongc Faliyu
782	Rathod Maheshbhai Mithabhai	25	Male	Ongc Faliyu
783	Rathod Naynaben Mithabhai	20	Female	Ongc Faliyu
784	Rathod Jayeshbhai Mithabhai	17	chaild	Ongc Faliyu
785	Rathod Ambubhai Chhotubhai	37	Male	Ongc Faliyu
786	Rathod Jiviben Ambubhai	36	Female	Ongc Faliyu
787	Rathod Sunilbhai Ambubhai	20	Male	Ongc Faliyu
788	Rathod Shushilaben Ambubhai	16	chaild	Ongc Faliyu
789	Rathod Surjben Parbtbhai	73	Female	Ongc Faliyu
790	Rathod Jashiben Ramnbhai	48	Female	Ongc Faliyu
791	Rathod Ramnbhai Ishvarbhai	50	Male	Ongc Faliyu
792	Rathod Silaben Ramnbhai	26	Female	Ongc Faliyu
793	Rathod Shitalben Sanjaybhai	15	chaild	Ongc Faliyu
794	Rathod Chiragbhai Sanjaybhai	10	chaild	Ongc Faliyu
795	Rathod Kantiben Mangubhai	76	Female	Ongc Faliyu
796	Rathod Khodabhai Bhailalbhai	28	Male	Ongc Faliyu
797	Rathod Sumanben Khodabhai	26	Female	Ongc Faliyu
798	Rathod Mukeshbhai Vajabhai	44	Male	Ongc Faliyu
799	Rathod Ranjnben Mukeshbhai	42	Female	Ongc Faliyu

800	Rathod Kariben Mukeshbhai	18	Female	Ongc Faliyu
801	Rathod Sarojben Mukeshbhai	16	chaild	Ongc Faliyu
802	Rathod Jayeshbhai Mukeshbhai	15	chaild	Ongc Faliyu
803	Rathod Shivabhai Badharbhai	58	Male	Ongc Faliyu
804	Rathod Shardaben Shivabhai	56	Female	Ongc Faliyu
805	Rathod Sanjaybhai Parvinbhai	21	Male	Ongc Faliyu
806	Rathod Narsangbhai Devjibhai	47	Male	Ongc Faliyu
807	Rathod Majulaben Narsangbhai	45	Female	Ongc Faliyu
808	Rathod Ashaybhai Narsangbhai	20	Male	Ongc Faliyu
809	Rathod Vishalbhai Narsangbhai	18	Male	Ongc Faliyu
810	Rathod Sanjbhai Jivanbhai	50	Male	Ongc Faliyu
811	Rathod Sitaben Sanjaybhai	28	Female	Ongc Faliyu
812	Rathod Sunilbhai Sanjaybhai	14	chaild	Ongc Faliyu
813	Rathod Simaben Sajaybhai	12	chaild	Ongc Faliyu
814	Rathod Sureshbhai Sanjaybhai	25	Male	Ongc Faliyu
815	Rathod Sangitaben Parvatbhai	26	Female	Ongc Faliyu
816	Rathod Mitalben Parvatbhai	5	chaild	Ongc Faliyu
817	Rathod Aashuben Parvatbhai	3	chaild	Ongc Faliyu
818	Rathod Kavyaben Parvatbhai	1	chaild	Ongc Faliyu
819	Rathod Arjunbhai Mathurbhai	56	Male	Godhrej Faliyu
820	Rathod Maheshbhai Arjunbhai	22	Male	Godhrej Faliyu
821	Rathod Kapilaben Arjunbhai	53	Female	Godhrej Faliyu
822	Rathod Kamleshbhai Arjunbhai	25	Male	Godhrej Faliyu
823	Rathod Jagrutiben Kamleshabhai	23	Female	Godhrej Faliyu
824	Rathod Priyansubhai Kamleshbhai	4	Child	Godhrej Faliyu
825	Rathod Ganpatbhai Mathurbhai	55	Male	Godhrej Faliyu
826	Rathod Urmilaben Ganpatbhai	51	Female	Godhrej Faliyu
827	Rathod Jigaishaben Ganpatbhai	13	Child	Godhrej Faliyu
828	Rathod Kirtikaben Ganpatbhai	8	Child	Godhrej Faliyu
829	Rathod Vilashaben Natvarbhai	10	Child	Godhrej Faliyu
830	Rathod Jeshanaben Natvarbhai	13	Child	Godhrej Faliyu
831	Rathod Barvantbhai Chimanbhai	27	Male	Godhrej Faliyu
832	Rathod Joshanaben Barvantbhai	26	Female	Godhrej Faliyu
833	Rathod Maynkbhai Barvantbhai	5	Child	Godhrej Faliyu
834	Rathod Rutikaben Barvantbhai	6	Child	Godhrej Faliyu
835	Rathod Raysangbhai Rayjibhai	41	Male	Godhrej Faliyu
836	Rathod Kartikbhai Raysangbhai	21	Male	Godhrej Faliyu
837	Rathod Anitaben Raysangbhai	19	Female	Godhrej Faliyu
838	Rathod Ramilaben Raysangbhai	36	Female	Godhrej Faliyu
839	Rathod Manishaben Raysangbhai	23	Female	Godhrej Faliyu
840	Rathod Dhruvbhai Rahulbhai	3	Child	Godhrej Faliyu
841	Rathod Kankuben Rayjibhai	61	Female	Godhrej Faliyu
842	Rathod Parvinbhai Mathurbhai	58	Male	Godhrej Faliyu
843	Rathod Nareshbhai Parvinbhai	27	Male	Godhrej Faliyu
844	Rathod Sumanben Parvinbhai	54	Female	Godhrej Faliyu
845	Rathod Sangitaben Hareshbhai	25	Female	Godhrej Faliyu
846	rathod Chndrikaben Nareshbhai	22	Female	Godhrej Faliyu
847	Rathod Jaiminbhai Nareshbhai	3	Child	Godhrej Faliyu
848	Rathod Piyushabhai Hareshbhai	6	Child	Godhrej Faliyu
849	Rathod Dharmishathaben Hareshbhai	4	Child	Godhrej Faliyu

850	Rathod Shantaben Budhabhai	60	Female	Godhrej Faliyu
851	Rathod Alpeshbhai Budhabhai	35	Male	Godhrej Faliyu
852	Rathod Sonalben Alpeshbhai	31	Female	Godhrej Faliyu
853	Rathod Sunitaben Alpeshbhai	14	Child	Godhrej Faliyu
854	Rathod Badalbhai Alpeshbhai	8	Child	Godhrej Faliyu
855	Rathod Gangaben Rameshbhai	27	Female	Godhrej Faliyu
856	Rathod Kiritbhai Rameshbhai	17	Child	Godhrej Faliyu
857	Rathod Kavitaben Rameshbhai	15	Child	Godhrej Faliyu
858	Rathod Tusharbhai Rameshbhai	12	Child	Godhrej Faliyu
859	Rathod Kabhaibhai Laxmanbhai	45	Male	Godhrej Faliyu
860	Rathod Govindbhai Laxmanbhai	40	Male	Godhrej Faliyu
861	Rathod Sangitaben Govindbhai	39	Female	Godhrej Faliyu
862	Rathod Sapnaben Govindbhai	7	Child	Godhrej Faliyu
863	Rathod Rajubhai Bhoptbhai	38	Male	Godhrej Faliyu
864	Rathod Gitaben Rajubhai	35	Female	Godhrej Faliyu
865	Rathod Karinaben Rajubhai	19	Male	Godhrej Faliyu
866	Rathod Mukeshbhai Bhopatbhai	30	Male	Godhrej Faliyu
867	Rathod Manjulaben Mukeshbhai	28	Female	Godhrej Faliyu
868	Rathod Anitaben Mukeshabhai	20	Female	Godhrej Faliyu
869	Rathod Akshaybhai Mukeshbhai	21	Male	Godhrej Faliyu
870	Rathod Ganpatbhai Vitthalbhai	30	Male	Godhrej Faliyu
871	Rathod Jashiben Ganpatbhai	28	Female	Godhrej Faliyu
872	Varnd Dilipbhai Babubhai	29	Male	Godhrej Faliyu
873	Varnd Sitaben Dilipbhai	25	Female	Godhrej Faliyu
874	Varnd Hiralben Dilipbhai	19	Female	Godhrej Faliyu
875	Varnd Nehaben Dilipbhai	18	Female	Godhrej Faliyu
876	Varnd Dipikaben Dilipbhai	16	Female	Godhrej Faliyu
877	Rathod Anitaben Ganpatbhai	18	Female	Godhrej Faliyu
878	Rathod Sunitaben Ganpatbhai	20	Female	Godhrej Faliyu
879	Rathod Ravibhai Ganptbhai	15	Male	Godhrej Faliyu
880	Rathod Natvarbhai Kalidasbhai	52	Male	Godhrej Faliyu
881	Rathod Vikrambhai Kalidasbhai	25	Male	Godhrej Faliyu
882	Rthod Manishaben Vikrambhai	23	Female	Godhrej Faliyu
883	Rathod Lakhiben Kalidasbhai	48	Female	Godhrej Faliyu
884	Rathod Natvrbhai Chimanbhai	31	Male	Godhrej Faliyu
885	Rathod Savitaben Natvarbhai	28	Female	Godhrej Faliyu
886	Rathod Manojbhai Natvarbhai	19	Male	Godhrej Faliyu
887	Rathod Mehulbhai Natvarbhai	27	Male	Godhrej Faliyu
888	Rathod Sanilben Mehulbhai	23	Female	Godhrej Faliyu
889	Rathod Mohitbhai Mehulbhai	1	Child	Godhrej Faliyu
890	Rathod Savitaben Laxmanbhai	24	Female	Godhrej Faliyu
891	Rathod Laxmanbhai	51	Male	Godhrej Faliyu
892	Rathod Sajanben Rameshbhai	30	Female	Godhrej Faliyu
893	Rathod Rameshbhai Kishorbhai	28	Male	Godhrej Faliyu
894	Rathod Urvshiben Rameshbhai	12	Female	Godhrej Faliyu
895	Rathod Dineshbhai Rameshbhai	7	Child	Godhrej Faliyu
896	Rathod Sanjbhai Rameshbhai	8	Child	Godhrej Faliyu
897	Rathod Parulben Rameshbhai	11	Child	Godhrej Faliyu
898	Rathod Maheshbhai Harmanbhai	31	Male	Godhrej Faliyu
899	Rathod Karnbhai Maheshbhai	19	Male	Godhrej Faliyu

900	Rathod Shilaben Maheshbhai	28	Female	Godhrej Faliyu
901	Rathod Sitalben Maheshbhai	17	Child	Godhrej Faliyu
902	Rathod Ranjitbhai Parbtbhai	54	Male	Godhrej Faliyu
903	Rathod Savitaben Ranjitbhai	51	Female	Godhrej Faliyu
904	Rathod Arvindbhai Ramsangbhai	46	Male	Godhrej Faliyu
905	Rathod Gitaben Arvindbhai	42	Female	Godhrej Faliyu
906	Rathod Satishbhai Ranjitbhai	29	Male	Godhrej Faliyu
907	Rathod Bhaveshbhai Ranjitbhai	31	Male	Godhrej Faliyu
908	Rathod Vipulbhai Arvindbhai	19	Male	Godhrej Faliyu
909	Rathod Pareshbhai Arvindbhai	17	Male	Godhrej Faliyu
910	Rathod Aayushbhai Satishbhai	8	Child	Godhrej Faliyu
911	Rathod Lalitaben Satishbhai	27	Female	Godhrej Faliyu
912	Rathod Nilmben Bhaveshbhai	28	Female	Godhrej Faliyu
913	Rathod Arunbhai Satishabhai	8	Child	Godhrej Faliyu
914	Rathod Karinaben Satishbhai	12	Child	Godhrej Faliyu
915	Rathod Karisamaben Satishbhai	13	Child	Godhrej Faliyu
916	Rathod Nileshbhai Bhaveshbhai	9	Child	Godhrej Faliyu
917	Rathod Nitinbhai Bhaveshbhai	7	Child	Godhrej Faliyu
918	Rathod Mamtaben Bhaveshbhai	11	Child	Godhrej Faliyu
919	Rathod Rameshbhai Ravjibhai	41	Male	Godhrej Faliyu
920	Rathod Mehulbhai Rameshbhai	25	Male	Godhrej Faliyu
921	Rathod Hiteshbhai Rameshbhai	19	Male	Godhrej Faliyu
922	Rathod Minaben Rameshbhai	20	Female	Godhrej Faliyu
923	Rathod Pinkalben Mehulbhai	23	Female	Godhrej Faliyu
924	**Jain Vanshubhai Niteshbhai**	**60**	**Male**	**Lng Faliyu**
925	**Jain Harniben Niteshbhai**	**55**	**Male**	**Lng Faliyu**
926	**Chunara Hetalben Dalpatbhai**	**28**	**Female**	**Gidc Fliyu**
927	**Chunara Radhikaben Bhopinbhai**	**32**	**Female**	**Gidc Fliyu**
928	**Chunara Rahulbhai Ambubhai**	**45**	**Male**	**Gidc Fliyu**
929	**Chunara Niruben Ambubhai**	**50**	**Female**	**Gidc Fliyu**
930	**Chunara Sunilbhai Rajubhai**	**32**	**Male**	**Gidc Fliyu**
931	**Chunara Arunbhai Rajubhai**	**30**	**Male**	**Gidc Fliyu**
932	**Chunara Sanjaybhai Ramanbhai**	**48**	**Male**	**Gidc Fliyu**
933	**Chunara Vikarambhai Ramanbhai**	**45**	**Male**	**Gidc Fliyu**
934	**Chunara Komalben Sureshbhai**	**33**	**Female**	**Gidc Fliyu**
935	**Chunara Ganeshbhai Sureshbhai**	**30**	**Male**	**Gidc Fliyu**
936	**Chunara Kajalben Sureshbhai**	**38**	**Female**	**Gidc Fliyu**
937	Parmar Shantilal Pujabhai	52	Male	Parmar Faliyu
938	Parmar chancharben Pujabhai	70	Female	Parmar Faliyu
939	Parmar Jasodaben Shantilal	45	Female	Parmar Faliyu
940	Parmar Kajlben Shantilal	22	Female	Parmar Faliyu
941	Parmar Vishalbhai Shantilal	21	Male	Parmar Faliyu
942	Parmar Pinkalben Vishalbhai	21	Female	Parmar Faliyu
943	Parmar Vidhiben Anilbhai	6	chaild	Parmar Faliyu
944	Parmar Jayntibhai Pujabhai	49	Male	Parmar Faliyu
945	Parmar Chmpaben Jaytibhai	40	Female	Parmar Faliyu
946	Parmar Dhavlkumar Jayntibhai	16	chaild	Parmar Faliyu
947	Parmar Arunaben Jayntibhai	14	chaild	Parmar Faliyu
948	Parmar Chndrakantbhai Pujabhai	45	Male	Parmar Faliyu
949	Parmar Sumitraben Chndrakantbhai	40	Female	Parmar Faliyu

950	Parmar Nidhiben Chndrakantbhai	19	Female	Parmar Faliyu
951	Parmar Karishmaben Chndrakantbhai	17	Female	Parmar Faliyu
952	Parmar Khushbuben Chndrakantbhai	15	chaild	Parmar Faliyu
953	Parmar Kiranbhai Chndrakantbhai	13	chaild	Parmar Faliyu
954	Parmar Bhavnaben Maheshbhai	34	Female	Parmar Faliyu
955	Parmar Kinnalben Maheshbhai	13	chaild	Parmar Faliyu
956	Parmar Kishbhai Maheshbhai	10	chaild	Parmar Faliyu
957	Parmar Pravinbhai Mathurbhai	45	Male	Parmar Faliyu
958	Parmar Daxaben Pravinbhai	36	Female	Parmar Faliyu
959	Parmar Khushiben Parvinbhai	17	chaild	Parmar Faliyu
960	Parmar Divyaben Pravinbhai	10	chaild	Parmar Faliyu
961	Parmar Sohankumar Pravinbhai	4	chaild	Parmar Faliyu
962	Parmar Haribhai Becharbhai	82	Male	Parmar Faliyu
963	Parmar Ishvarbhai Nathubhai	59	Male	Parmar Faliyu
964	Parmar Savitaben Ishvarbhai	52	Female	Parmar Faliyu
965	Parmar Subhashabhai Nagjibhai	36	Male	Parmar Faliyu
966	Parmar Nathiben Nagjibhai	64	Female	Parmar Faliyu
967	Parmar Renukaben Subhashbhai	30	Female	Parmar Faliyu
968	Parmar Devanshukumar Subhashbhai	40	Male	Parmar Faliyu
969	Parmar Aayankumar Subhashbhai	32	Male	Parmar Faliyu
970	Parmar Vandanaben Barvantbhai	12	chaild	Parmar Faliyu
971	Parmar Dishaben barvantbhai	8	chaild	Parmar Faliyu
972	Parmar Jiyaben Barvantbhai	15	chaild	Parmar Faliyu
973	Parmar Tanviben Barvantbhai	6	chaild	Parmar Faliyu
974	Parmar Ambubhai Bechabhai	80	Male	Parmar Faliyu
975	Parmar Kashiben Ambubhai	6	chaild	Parmar Faliyu
976	Parmar Naginbhai Ambubhai	48	Male	Parmar Faliyu
977	Parmar Jasodaben Naginbhai	43	Female	Parmar Faliyu
978	Parmar Jaydipbhai Naginbhai	25	Male	Parmar Faliyu
979	Parmar Ganpatbhai Ishvarbhai	35	Male	Parmar Faliyu
980	Parmar Daxaben Ganpatbhai	25	Female	Parmar Faliyu
981	Parmar Divyanshu Ganpatbhai	37	Male	Parmar Faliyu
982	Parmar Vaishaviben Ganpatbhai	36	Female	Parmar Faliyu
983	Parmar Savitaben Madhavbhai	17	chaild	Parmar Faliyu
984	Parmar Mdhavbhai Manjibhai	12	chaild	Parmar Faliyu
985	Parmar Alkeshbhai Madhavbhai	14	chaild	Parmar Faliyu
986	Parmar Bhartbhai Nagjibhai	35	Male	Parmar Faliyu
987	Parmar Mnjuben Bhartbhai	34	Female	Parmar Faliyu
988	Parmar Piyushbhai Bhartbhai	8	chaild	Parmar Faliyu
989	Parmar Dhruvbhai Bhartbhai	45	Male	Parmar Faliyu
990	Solanki Mangarbhai Chiitabhai	47	Male	Solanki Faliyu
991	Solanki Lkhiben Mangarbhai	33	Female	Solanki Faliyu
992	Solanki Ramiben Pujabhai	31	Female	Solanki Faliyu
993	Solanki Jotasnaben Jeyntibhai	6	chaild	Solanki Faliyu
994	Solanki Jentibhai Jesangbhai	48	Male	Solanki Faliyu
995	Solanki Bhavnaben Jentibhai	35	Female	Solanki Faliyu
996	Solanki Mayurkumar Jentibhai	37	Male	Solanki Faliyu
997	Solanki Kanchaben Javerbhai	45	Female	Solanki Faliyu
998	Solanki Javerbhai Parshotam	44	Male	Solanki Faliyu
999	Solanki Chimanbhai Chhitabhai	55	Male	Solanki Faliyu

1000	Solanki Bhartiben Chimanbhai	52	Female	Solanki Faliyu
1001	Solanki Balubhai Chhganbhai	24	Male	Solanki Faliyu
1002	Solanki Jashodaben Balubhai	12	chaild	Solanki Faliyu
1003	Solanki Vikarmbhai Balubhai	25	Male	Solanki Faliyu
1004	Solanki Dipikaben Bailalbhai	26	Female	Solanki Faliyu
1005	Solanki Dishaben Vikarmbhai	5	chaild	Solanki Faliyu
1006	Solanki Krishaben Vikarmbhai	3	chaild	Solanki Faliyu
1007	Solanki Ramilaben Ashokbhai	1	chaild	Solanki Faliyu
1008	Solanki Ashokbhai Chimanbhai	52	Male	Solanki Faliyu
1009	Solanki Dipakbhai Ashokbhai	70	Male	Solanki Faliyu
1010	Solanki Rajeshbhai Lalitabhai	45	Male	Solanki Faliyu
1011	Solanki Manjulaben Ratilalbhai	22	Female	Solanki Faliyu
1012	Solanki Shetalben Rajeshbhai	21	Female	Solanki Faliyu
1013	Solanki JanvibenRajeshbhai	21	Female	Solanki Faliyu
1014	Solanki Kishanbhai Rajubhai	6	chaild	Solanki Faliyu
1015	Solanki Ravinaben Kishanbhai	49	Female	Solanki Faliyu
1016	Solanki Hemaltaben Ratilalbhai	40	Female	Solanki Faliyu
1017	Solanki Dhavlbhai Ratilalbhai	16	chaild	Solanki Faliyu
1018	Solanki Kashiben Chhganbhai	14	Female	Solanki Faliyu
1019	Solanki Jasavantbhai Manganbhai	45	Male	Solanki Faliyu
1020	Solanki Kantaben Jasavantbhai	40	Female	Solanki Faliyu
1021	Solanki Hareshbhai Jashvantbhai	19	Male	Solanki Faliyu
1022	Solanki Bhavikaben Jashvantbhai	17	chaild	Solanki Faliyu
1023	Solanki Nishaben Jashvantbhai	15	chaild	Solanki Faliyu
1024	Ahir Ambubhai Ishvarbhai	60	Male	Ahir falilyu
1025	Ahir Bhanuben Ambubhai	50	Female	Ahir falilyu
1026	Ahir Dharmeshbhai Ambubhai	39	Male	Ahir falilyu
1027	Ahir Ushaben Dharmeshabhai	34	Female	Ahir falilyu
1028	Ahir YugKumar Dharmeshabhai	7	Child	Ahir falilyu
1029	Ahir Henilkumar Dharmeshbhai	5	Child	Ahir falilyu
1030	Ahir Kumvanben Gomanbhai	58	Female	Ahir falilyu
1031	Ahir Jentibhai Gomanbhai	45	Male	Ahir falilyu
1032	Ahir Ramilaben Jentibhai	40	Female	Ahir falilyu
1033	Ahir Viralbhai Arvindbhai	22	Male	Ahir falilyu
1034	Ahir Krtiben Jentibhai	15	Child	Ahir falilyu
1035	Ahir Ashitaben Jentibhai	13	Child	Ahir falilyu
1036	Ahir Aayushabhai Jentibhai	11	Child	Ahir falilyu
1037	Ahir Umedbhai lalabhai	56	Male	Ahir falilyu
1038	Ahir Jamnaben Umedbhai	55	Female	Ahir falilyu
1039	Ahir Kamleshakumar Umedbhai	30	Male	Ahir falilyu
1040	Ahir Pinalben Kamleshabhai	28	Female	Ahir falilyu
1041	Ahir Aadhyaben Kamleshabhai	5	Child	Ahir falilyu
1042	Ahir Amnamiben Kamleshbhai	3	Child	Ahir falilyu
1043	Ahir Jagdishbhai Chhitabhai	62	Male	Ahir falilyu
1044	Ahir Lakhiben Jagdishbhai	56	Female	Ahir falilyu
1045	Ahir Nitishaben Pankajbhai	30	Female	Ahir falilyu
1046	Ahir Pankajbhai Jagdishbhai	40	Male	Ahir falilyu
1047	Ahir Dipkumar Pankajbhai	12	Child	Ahir falilyu
1048	Ahir Dipaben Pankajbhai	11	Child	Ahir falilyu
1049	Ahir Alpeshabhai Ranchhodbhai	45	Male	Ahir falilyu

1050	Ahir Hansaben Alpeshabhai	39	Female	Ahir falilyu
1051	Ahir Kishaben Alpeshbhai	17	Child	Ahir falilyu
1052	Ahir Dhruvitbhai Alpeshbhai	10	Child	Ahir falilyu
1053	Ahir Budhabhai Premabhai	58	Male	Ahir falilyu
1054	Ahir Ramilaben Budhabhai	55	Female	Ahir falilyu
1055	Ahir Rajeshbhai Budhabhai	26	Male	Ahir falilyu
1056	Ahir Parbtbhai Premabhai	65	Male	Ahir falilyu
1057	Ahir Paniben Parbhubhai	56	Female	Ahir falilyu
1058	Ahir Arvindbhai Parbhubhai	30	Male	Ahir falilyu
1059	Ahir Gitaben Arvindbhai	31	Female	Ahir falilyu
1060	Ahir Vanshakumar Arvindbhai	5	Child	Ahir falilyu
1061	Ahir Simatbhai Arvindbhai	4	Child	Ahir falilyu
1062	Ahir Savitaben Chhitubhai	60	Female	Ahir falilyu
1063	Ahir Niruben Chhitubhhai	46	Female	Ahir falilyu
1064	Ahir Mehulbhai Govindbhai	22	Male	Ahir falilyu
1065	Ahir Chhaganbhai Narnbhai	58	Male	Ahir falilyu
1066	Ahior Jasiben Chhaganbhai	55	Female	Ahir falilyu
1067	Ahir Hiteshbhai Chhaganbhai	25	Male	Ahir falilyu
1068	Ahir Vaishaliben Hiteshbhai	22	Female	Ahir falilyu
1069	Ahir Viralbhai Chhagnbhai	28	Male	Ahir falilyu
1070	Ahir Shanviben Hiteshbhai	21	Female	Ahir falilyu
1071	Ahir Laxmiben Gemabhai	62	Female	Ahir falilyu
1072	Ahir Pareshbhai Gemabhai	38	Male	Ahir falilyu
1073	Ahir Anitaben Pareshbhai	32	Female	Ahir falilyu
1074	Ahir Kishaben Pareshbhai	15	Child	Ahir falilyu
1075	Ahir Vibhaben Pareshbhai	12	Child	Ahir falilyu
1076	Ahir Daxkumar Pareshbhai	5	Child	Ahir falilyu
1077	Ahir Jamnaben Govindbhai	69	Female	Ahir falilyu
1078	Ahir Jashubhai Chhitabhai	60	Male	Ahir falilyu
1079	Ahir Devilaben Jashubhai	55	Female	Ahir falilyu
1080	Ahir Dinesbhai Jashubhai	32	Male	Ahir falilyu
1081	Ahir Sitaben Dineshbhai	30	Female	Ahir falilyu
1082	Ahir Amarabhai Dhurabhai	69	Male	Ahir falilyu
1083	Ahir Aribhai Chhitubhai	56	Male	Ahir falilyu
1084	Ahir RajubhaiChhitubhai	28	Male	Ahir falilyu
1085	Ahir Ushaben Rajubhai	25	Female	Ahir falilyu
1086	Ahir Purvanshbhai Rajubhai	1	Child	Ahir falilyu
1087	Ahir Ramilaben Aribhai	44	Female	Ahir falilyu
1088	Ahir Parbhubhai Khushalbhai	55	Male	Ahir falilyu
1089	Ahir Kalidasbhai Girdharbhai	65	Male	Ahir falilyu
1090	Ahir Maniben Parbhubhai	48	Female	Ahir falilyu
1091	Ahir Premilaben Kalidasbhai	50	Female	Ahir falilyu
1092	Ahir Rameshbhai Kalidasbhai	40	Male	Ahir falilyu
1093	Ahir Parulben Rameshbhai	35	Female	Ahir falilyu
1094	Ahir Ruhiben Rameshbhai	4	Child	Ahir falilyu
1095	Ahir dyaniben Rameshbhai	3	Child	Ahir falilyu
1096	Ahir Melabhai Karshanbhai	52	Male	Ahir falilyu
1097	Ahir Lakhiben Melabhai	49	Female	Ahir falilyu
1098	Ahir Jayendrabhai Melabhai	28	Male	Ahir falilyu
1099	Ahir Jagrutiben Jayendrabhai	25	Female	Ahir falilyu

1100	Ahir Savitaben Karshabhai	81	Female	Ahir falilyu
1101	Ahir Priyans kumar Jayendrabhai	4	Child	Ahir falilyu
1102	Ahir Sumanben Jigneshbhai	56	Female	Ahir falilyu
1103	Ahir Jiganeshbhai Jerambhai	40	Male	Ahir falilyu
1104	Ahir Dhamuben Jigneshbhai	35	Female	Ahir falilyu
1105	Ahir Sohambhai Jigneshbhai	5	Male	Ahir falilyu
1106	Ahir Mihirkumar Jigneshbhai	2	Male	Ahir falilyu
1107	Ahir Laxmanbhai Amarabhai	55	Male	Ahir falilyu
1108	Ahir Sangitaben Laxmanbhai	49	Female	Ahir falilyu
1109	Ahir Rahulbhai Laxmanbhai	30	Male	Ahir falilyu
1110	Ahir Ritaben Rahulbhai	21	Female	Ahir falilyu
1111	Ahir Kapraben Rahulbhai	2	Female	Ahir falilyu
1112	Ahir Dahiben Narnbhai	70	Female	Ahir falilyu
1113	Ahir Mansangbhai Jesangbhai	58	Male	Ahir falilyu
1114	Ahir Naynaben Mansangbhai	51	Female	Ahir falilyu
1115	Ahir Divyeshbhai Mansangbhai	26	Male	Ahir falilyu
1116	Ahir Ankitaben Divyeshbhai	20	Male	Ahir falilyu
1117	Ahir Kinjalben Mansangbhai	48	Female	Ahir falilyu
1118	Ahir Jitendrabhai Jesangbhai	38	Male	Ahir falilyu
1119	Ahir Nirupaben Jitendrabhai	15	Female	Ahir falilyu
1120	Ahir Hemitbhai Jitendrabhai	17	Child	Ahir falilyu
1121	Ahir Aayushiben Jitendrabhai	17	Child	Ahir falilyu
1122	Ahir Jerambhai Girdharbhai	55	Male	Ahir falilyu
1123	Ahir Jashiben Jerambhai	54	Female	Ahir falilyu
1124	Ahir Dhavl bhai Jerambhai	25	Male	Ahir falilyu
1125	Ahir Hinaben Jerambhai	15	Child	Ahir falilyu
1126	Ahir Somabhai Premabhai	48	Male	Ahir falilyu
1127	Ahir Kamuben Somabhai	26	Female	Ahir falilyu
1128	Ahir Kiranbhai Somabhai	26	Male	Ahir falilyu
1129	Ahir Jinalben Kiranbhai	21	Female	Ahir falilyu
1130	Ahir Punjabhai Premabhai	58	Male	Ahir falilyu
1131	Ahir Mangiben Punjabhai	55	Female	Ahir falilyu
1132	Ahir Girishachandra Punjabhai	44	Male	Ahir falilyu
1133	Ahir Iarchhiben Girishachndrabhai	49	Female	Ahir falilyu
1134	Ahir Aakashabhai Girishachndrabhai	15	Child	Ahir falilyu
1135	Ahir Shrutiben Girishchndrabhai	16	Child	Ahir falilyu
1136	Ahir Vikrambhai Kalidasabhai	45	Male	Ahir falilyu
1137	Ahir Dhamuben Vikrambhai	36	Female	Ahir falilyu
1138	Ahir Harshakumar Vikrambhai	12	Child	Ahir falilyu
1139	Ahir Pratishaben Vikrambhai	10	Child	Ahir falilyu
1140	Ahir Arunaben Tejasabhai	20	Female	Ahir falilyu
1141	Ahir Khodabhai Gomanbhai	62	Male	Ahir faliyu
1142	Ahir Lakhiben Khodabhai	60	Female	Ahir faliyu
1143	Ahir Gaytriben Khodabhai	21	Female	Ahir faliyu
1144	Ahir Divyeshbhai Khodabhai	20	Male	Ahir faliyu
1145	Ahir Jentibhai Manabhai	47	Male	Ahir faliyu
1146	Ahir Niruben Jentibhai	40	Female	Ahir faliyu
1147	Ahir Varshben Jentibhai	20	Female	Ahir faliyu
1148	Ahir Sandipbhai Jentibhai	24	Male	Ahir faliyu
1149	Ahir Bhaktiben Sandipbhai	21	Female	Ahir faliyu

1150	Ahir Ambubhai Manabhai	39	Male	Ahir faliyu
1151	Ahir Jasiben Ambubhai	35	Female	Ahir faliyu
1152	Ahir Divariben Manabhai	49	Female	Ahir faliyu
1153	Ahir Pinkben Ambubhai	21	Female	Ahir faliyu
1154	Ahir Hetalben Ambubhai	20	Female	Ahir faliyu
1155	AHlr Hemltaben Ambubhai	19	Female	Ahir faliyu
1156	Ahir Asvinbhai Ambubhai	17	Child	Ahir faliyu
1157	Ahir Ranchhodbhai Manabhai	58	Male	Ahir faliyu
1158	Ahir Minaben Ranchhodbhai	20	Female	Ahir faliyu
1159	Ahir Thakorbhai Bhanabhai	45	Male	Ahir faliyu
1160	Ahir Hansaben Thakorbhai	42	Female	Ahir faliyu
1161	Ahir Priyaben Thakorbhai	19	Female	Ahir faliyu
1162	Ahir Mitalben Thakorbhai	17	Female	Ahir faliyu
1163	Ahir Vaishaliben Thakor bhai	15	Female	Ahir faliyu
1164	Ahir Hevinbhai Thakorbhai	10	Male	Ahir faliyu
1165	Patel Amarsangbhai Narsangbhai	60	Male	Nisharfaliyu
1166	Patel Ramilaben Amarsangbhai	56	Female	Nisharfaliyu
1167	Patel Sanjbhai Amarsangbhai	36	Male	Nisharfaliyu
1168	Patel Vilasben Sanjbhai	33	Female	Nisharfaliyu
1169	Patel Kirtnbhai Sanjaybhai	13	Child	Nisharfaliyu
1170	Patel VaidikKumar Sanjaybhai	11	Child	Nisharfaliyu
1171	Patel Ajitkumar Amarsangbhai	33	Male	Nisharfaliyu
1172	Patel Nilambhai Ajitbhai	30	Male	Nisharfaliyu
1173	Patel Rohankumar Ajitbhai	9	Child	Nisharfaliyu
1174	Patel Priyanshu Ajitkumar	4	Child	Nisharfaliyu
1175	Patel Lilaben Sanubhai	66	Female	Nisharfaliyu
1176	Patel Bhavyaben Ganpatbhai	6	Female	Mandir Faliyu
1177	Patel Jayntibhai Ambubhai	45	Male	Mandir Faliyu
1178	Patel Gitaben Jayntibhai	44	Female	Mandir Faliyu
1179	Patel Hardipbhai Jayntibhai	24	Male	Mandir Faliyu
1180	Patel Bhaveshbhai Jayntibhai	26	Male	Mandir Faliyu
1181	Patel Ambubhai Mavsangbhai	65	Male	Mandir Faliyu
1182	Patel Surjben Ambubhai	60	Female	Mandir Faliyu
1183	Patel Rajeshbhai Parbatbhai	46	Male	Mandir Faliyu
1184	Patel Varshaben Rajeshbhai	44	Female	Mandir Faliyu
1185	Patel Amitbhai Rajeshbhai	24	Male	Mandir Faliyu
1186	Patel Gautambhai Rajeshbhai	20	Male	Mandir Faliyu
1187	Patel Megnaben rajeshbhai	21	Female	Mandir Faliyu
1188	Patel Pravinbhai Parbatbhai	58	Male	Mandir Faliyu
1189	Patel Axaykumar Pravinbhai	26	Male	Mandir Faliyu
1190	Patel Hashumatiben Axaybhai	24	Female	Mandir Faliyu
1191	Patel Harshilkumar Axaybhai	6	Child	Mandir Faliyu
1192	Patel Ruhiben Axaybhai	2	Child	Mandir Faliyu
1193	Patel Tejasangbhai Kabhaybhai	40	Male	Mandir Faliyu
1194	Patel Ganpatbhai Kabhaybhai	40	Male	Mandir Faliyu
1195	Patel Parulben Tejasangbhai	24	Female	Mandir Faliyu
1196	Patel sarojben Jagdishbhai	48	Female	Mandir Faliyu
1197	Patel Dhavalbhai Jagdishbhai	28	Male	Mandir Faliyu
1198	Patel Rahulbhai Jagdishbhai	22	Male	Mandir Faliyu
1199	Patel Ushaben Dhavalbhai	24	Female	Mandir Faliyu

1200	PatelChintankumar Dhvalbhai	4	Child	Mandir Faliyu
1201	Patel Shudhirbhai Abhesangbhai	38	Male	Mandir Faliyu
1202	Patel Shardaben Abhesangbhai	58	Female	Mandir Faliyu
1203	Patel Bhavnaben Abhesangbhai	33	Female	Mandir Faliyu
1204	Patel Dhruvitbhai Sudhirbhai	13	Child	Mandir Faliyu
1205	Patel Nishaben Sudhirbhai	11	Child	Mandir Faliyu
1206	Patel Navinbhai Abhesangbhai	35	Male	Mandir Faliyu
1207	Patel Ansuyaben Navinbhai	33	Female	Mandir Faliyu
1208	Patel Komalben Navinbhai	18	Female	Mandir Faliyu
1209	Patel Falguniben Navinbhai	16	Female	Mandir Faliyu
1210	Patel Mayuriben Navinbhai	14	Child	Mandir Faliyu
1211	Patel Naitikkumar Navinbhai	10	Child	Mandir Faliyu
1212	Patel Dalpatbhai Parbatbhai	60	Male	Mandir Faliyu
1213	Patel Ashokbhai dalpatbhai	40	Male	Mandir Faliyu
1214	Patel Shobhanaben Ashokbhai	36	Female	Mandir Faliyu
1215	Patel Aadikumar Ashokbhai	10	Child	Mandir Faliyu
1216	Patel Viraben Ashokbhai	2	Child	Mandir Faliyu
1217	Patel Sardarbhai Jesangbhai	46	Male	Mandir Faliyu
1218	Patel Hanshaben Sardarbhai	43	Female	Mandir Faliyu
1219	Patel Yogeshbhai Sardarbhai	25	Male	Mandir Faliyu
1220	Patel Parulben Yogeshbhai	23	Female	Mandir Faliyu
1221	Patel Himanshubhai Sardarbhai	21	Male	Mandir Faliyu
1222	Patel Sujitbhai Saradarbhai	19	Male	Mandir Faliyu
1223	Patel Pravinbhai Sursangbhai	60	Male	DarjiFaliyu
1224	Patel Rekhaben Pravinbhai	48	Female	DarjiFaliyu
1225	Patel Kalpeshbhai Pravinbhai	44	Male	DarjiFaliyu
1226	Patel Mamtaben Parvinbhai	22	Female	DarjiFaliyu
1227	Patel Jigneshben Parvinbhai	19	Female	DarjiFaliyu
1228	Patel Vijaybhai Narsangbhai	45	Male	DarjiFaliyu
1229	Patel sudhaben Narsangbhai	40	Female	DarjiFaliyu
1230	Patel Jaydipbhai Vijaybhai	20	Male	DarjiFaliyu
1231	Patel Devyaniben Vijabhai	20	Female	DarjiFaliyu
1232	Patel Vasubhai Vijaybhai	18	Male	DarjiFaliyu
1233	Patel Parbhubhai Narsangbhai	60	Female	DarjiFaliyu
1234	Patel Sanjbhai Narsngbhai	45	Male	DarjiFaliyu
1235	Patel Sankuntlaben Sanjbhai	35	Female	DarjiFaliyu
1236	Patel AayanKumar Sanjaybhai	15	Child	DarjiFaliyu
1237	Patel Nibhaykumar Sanjbhai	15	Child	DarjiFaliyu
1238	Patel Maheshbhai Haribhai	28	Male	DarjiFaliyu
1239	Patel Krupaben Maheshbhai	26	Female	DarjiFaliyu
1240	Patel Jiyaben Maheshbhai	3	Child	DarjiFaliyu
1241	Patel faltesangbhai Rayjibhai	63	Male	DarjiFaliyu
1242	Patel Ichchaben Fatesangbhai	60	Female	DarjiFaliyu
1243	Patel Hasamukhbhai Fatesangbhai	45	Male	DarjiFaliyu
1244	Patel Ansuyaben Hasmukhbhai	42	Female	DarjiFaliyu
1245	Patel Sachinbhai Hasamukhbhai	20	Male	DarjiFaliyu
1246	Patel Pinsukumar Hasmukhbhai	15	Child	DarjiFaliyu
1247	Patel Jayntibhai Rayjibhai	60	Male	DarjiFaliyu
1248	Patel Shardaben Jayntibhai	60	Female	DarjiFaliyu
1249	Patel Alkaben Dharmeshbhai	35	Female	DarjiFaliyu

1250	Patel Chintnkumar Dharmeshbhai	16	Child	DarjiFaliyu
1251	Patel Navinchndrabhai Ramsangbhai	45	Male	DarjiFaliyu
1252	Patel Niruben Navinchndrbhai	42	Female	DarjiFaliyu
1253	Patel Dharmraj kumar Navinchndrbhai	24	Male	DarjiFaliyu
1254	Patel Jayraj Navinchndrabhai	22	Male	DarjiFaliyu
1255	Patel Ishvarbhai Bhgabhai	61	Male	DarjiFaliyu
1256	Patel Ramilaben Ishvarbhai	58	Female	DarjiFaliyu
1257	Patel Hareshbhai Ishvarbhai	30	Male	DarjiFaliyu
1258	Patel Taraben Ishvarbhai	28	Female	DarjiFaliyu
1259	Patel Aadeshbhai Hareshbhai	9	Child	DarjiFaliyu
1260	Patel Riddhiben Hareshbhai	7	Child	DarjiFaliyu
1261	Patel Kirankumar Ganpatbhai	30	Male	DarjiFaliyu
1262	Patel Kinjalben Kiranbhai	28	Female	DarjiFaliyu
1263	Patel TirthKumar Kiranbhai	6	Child	DarjiFaliyu
1264	Patel Ranchhodbhai Dhanabhai	67	Male	DarjiFaliyu
1265	Patel Sitaben Ranchhodbhai	60	Female	DarjiFaliyu
1266	Patel Ganpatbhai Ranchhodbhai	34	Male	DarjiFaliyu
1267	Patel Kirtiben Ganptbhai	27	Female	DarjiFaliyu
1268	Patel Ramnbhai Ranchhodbhai	32	Male	DarjiFaliyu
1269	Patel Asaliben Ramnbhai	23	Female	DarjiFaliyu
1270	Patel Kavyaben Ganpatbhai	8	Female	DarjiFaliyu
1271	Patel Rajeshbhai Laxmanbhai	40	Male	DarjiFaliyu
1272	Patel Bhartbhai Gallabhai Damor	42	Male	DarjiFaliyu
1273	Patel Ramilaben Bhartbhai Damorbhai	40	Female	DarjiFaliyu
1274	Thakor Daxaben Ratulalji	30	Female	Panchayt
1275	Parmar Becharsinh Parbatsinh	59	Male	Nisharfaliyu
1276	Parmar Kailashaben Becharsinh	57	Female	Nisharfaliyu
1277	Parmar Kuldipsinh Becharsinh	19	Male	Nisharfaliyu
1278	Parmar Jaydipsinh Nileshsinh	2	Child	Nisharfaliyu
1279	Parmar Keshrisinh Bhimasinh	59	Male	Nisharfaliyu
1280	Parmar Jankben KeshariBhimsinh	56	Female	Nisharfaliyu
1281	Parmar Vaishaliben Sanjsinh	28	Female	Nisharfaliyu
1282	Parmar Mahiben sanjsinh	2	Child	Nisharfaliyu
1283	Parmar Amarsinh Udesinh	55	Male	Nisharfaliyu
1284	Parmar Ranjaben Amarsinh	53	Female	Nisharfaliyu
1285	Parmar Bajuba Udesinh	90	Female	Nisharfaliyu
1286	Parmar Vanitaben Amarsinh	20	Female	Nisharfaliyu
1287	Parmar Chhayaben Amarsinh	18	Female	Nisharfaliyu
1288	Parmar Ajaysinh Amarsinh	17	Male	Nisharfaliyu
1289	Parmar Barvantsinh Udesinh	45	Male	Nisharfaliyu
1290	Parmar Anjanaben Barvatbhai	43	Female	Nisharfaliyu
1291	Parmar Maynksinh Barvantsinh	20	Male	Nisharfaliyu
1292	Parmar Jayvirsinh Barvatsinh	18	Male	Nisharfaliyu
1293	Parmar Kesarisinh Mokamsinh	56	Male	Nisharfaliyu
1294	Parmar Gitaben Kesarisinh	53	Female	Nisharfaliyu
1295	Parmar Hitendrasinh Kesarisinh	34	Male	Nisharfaliyu
1296	Parmar Kailasaben Hitendrasinh	32	Female	Nisharfaliyu
1297	Parmar Jainilsinh Hitendrasinh	12	Child	Nisharfaliyu
1298	Parmar Rajvi Hitendrasinh	10	Child	Nisharfaliyu
1299	Parmar Ganpatsinh Bajibava	63	Male	Nisharfaliyu

1300	Parmar Gitaben Ganpatsinh	56	Female	Nisharfaliyu
1301	Parmar Dharmendrasinh Ganpatsinh	26	Male	DarjiFaliyu
1302	Parmar Navinsinh Mohansinh	48	Male	DarjiFaliyu
1303	Parmar Hansaben Navinsinh	45	Female	DarjiFaliyu
1304	Parmar Vikrmsinh Natvarsinh	25	Male	DarjiFaliyu
1305	Parmar Kaushiksinh Natvarsinh	22	Male	DarjiFaliyu
1306	Parmar Dharmendrasinh Magnsinh	42	Male	DarjiFaliyu
1307	Parmar Manjulaben Dharmendrasinh	40	Female	DarjiFaliyu
1308	Parmar Bhaviksinh ganpatsinh	21	Male	DarjiFaliyu
1309	Parmar Digvijaysinh Ganpatsinh	20	Male	DarjiFaliyu
1310	Parmar Minaben Narendrasinh	40	Female	Mandir Faliyu
1311	Parmar Narendrasinh Chndrasinh	42	Male	Mandir Faliyu
1312	Parmar Dariyaben Chndrasinh	60	Female	Mandir Faliyu
1313	Parmar Chetana Narendrasinh	20	Female	Mandir Faliyu
1314	Parmar Divyaben Narendrasinh	19	Female	Mandir Faliyu
1315	Parmar Prutavirajsinh Narendrasinh	13	Child	Mandir Faliyu
1316	Parmar Joyotindrasinh Dilipsinh	40	Male	Mandir Faliyu
1317	Parmar Hamirsinh Kesharisinh	45	Male	Mandir Faliyu
1318	Parmar Daxaben Hammirsinh	41	Female	Mandir Faliyu
1319	Parmar Jaydipsinh Hamirsinh	24	Male	Mandir Faliyu
1320	Parmar Digpalsinh Hamirsinh	21	Male	Mandir Faliyu
1321	Parmar Rajendrasinh Dolatsinh	44	Male	Mandir Faliyu
1322	Parmar Dolatsinh Vajesinh	60	Male	Mandir Faliyu
1323	Parmar Lataben Rajendrasinh	43	Female	Mandir Faliyu
1324	Parmar Indrajitsinh Rajrndrasinh	20	Male	Mandir Faliyu
1325	Parmar Dhruvishaben Rajendrasinh	8	Child	Mandir Faliyu
1326	Parmar Bhupendrasinh Dolatsinh	45	Male	Mandir Faliyu
1327	Parmar Annpurnaben Bhupendrasinh	40	Female	Mandir Faliyu
1328	Parmar Arunsinh Bhupendrasinh	20	Male	Mandir Faliyu
1329	Parmar Ajaysinh Bhupendrasinh	14	Child	Mandir Faliyu
1330	Parmar Ranjitsinh Chandrasinh	41	Male	Chotra Faliyu
1331	Parmar Gaytriben Ranjitsinh	39	Female	Chotra Faliyu
1332	Parmar Shanirajsinh Ranjitsinh	19	Male	Chotra Faliyu
1333	Parmar Mahavirsinh Ranjitsinh	17	Child	Chotra Faliyu
1334	Parmar Kiransinh Khumansinh	45	Male	Chotra Faliyu
1335	Parmar Kailashben Kiransinh	41	Female	Chotra Faliyu
1336	Parmar Mayursinh Kiransinh	27	Male	Chotra Faliyu
1337	Parmar Jiviben Khumansinh	66	Female	Chotra Faliyu
1338	Parmar Bhupendrasinh Madhavsinh	47	Male	Chotra Faliyu
1339	Parmar Minaben Bhupendrasinh	44	Female	Chotra Faliyu
1340	Parmar Anmolsinh Bhupendrasinh	21	Male	Chotra Faliyu
1341	Parmar Harendra sinh Bhupendrasinh	20	Male	Chotra Faliyu
1342	Parmar Dilipsinh Vikramsinh	30	Male	Chotra Faliyu
1343	Parmar Yogitaben Dilipsinh	30	Female	Chotra Faliyu
1344	Parmar Parbhuben Vikramsinh	54	Female	Chotra Faliyu
1345	Parma Dishaben Dilipsinh	13	Child	Chotra Faliyu
1346	Parmar Visvaben Dilipsinh	9	Child	Chotra Faliyu
1347	Parmar Rubalsinh Dilipsinh	8	Child	Chotra Faliyu
1348	Parmar Amarsinh Dipsinh	60	Male	Chotra Faliyu
1349	Parmar Devilaben Amarsinh	56	Female	Chotra Faliyu

1350	Parmar Sanjaysinh Amarsinh	42	Male	Chotra Faliyu
1351	Parmar Anjnaben Sanjaysinh	40	Female	Chotra Faliyu
1352	Parmar Vaibhaviben Sanjaysinh	18	Child	Chotra Faliyu
1353	Parmar Manvsinh Sanjaysinh	40	Male	Chotra Faliyu
1354	Parmar Hitendrasinh Amarsinh	50	Male	Chotra Faliyu
1355	Parmar Bavuben Hitendrasinh	45	Female	Chotra Faliyu
1356	Parmar Pratiksinh Hitendrasinh	21	Male	Chotra Faliyu
1357	Parmar Digvijaysinh Hitendrasinh	20	Male	Chotra Faliyu
1358	Parmar Surendrasinh Sardarsinh	40	Male	Chotra Faliyu
1359	Parmar Anitaben Surendrasinh	38	Female	Chotra Faliyu
1360	Parmar Vaibhavsinh Surendrasinh	22	Male	Chotra Faliyu
1361	Parmar Bhaviyaben Surendrasinh	18	Child	Chotra Faliyu
1362	ParmarVipulsinh Sardarsinh	45	Male	Chotra Faliyu
1363	Parmar Sangitaben Vipulsinh	40	Female	Chotra Faliyu
1364	Parmar Rajdipsinh Sardarsinh	19	Male	Chotra Faliyu
1365	Parmar Axu ben Vipulsinh	16	Female	Chotra Faliyu
1366	Parmar Rajendrasinh Sardarsimh	50	Male	Chotra Faliyu
1367	Parmar Gitaben Rajendrasinh	48	Female	Chotra Faliyu
1368	Parmar Yeshsinh Rajendrasinh	22	Male	Chotra Faliyu
1369	Parmar Hardiksinh Rajendrasinh	21	Male	Chotra Faliyu
1370	Parmar Hematsinh Gambhirsinh	50	Male	Chotra Faliyu
1371	Parmar Madhuben Gambhirsinh	45	Female	Chotra Faliyu
1372	Parmar Shivani ben Hemantsinh	40	Female	Chotra Faliyu
1373	Parmar Ranvirsinh Gambhirsinh	39	Male	Chotra Faliyu
1374	Parmar Krishnaben Hemantsinh	21	Female	Chotra Faliyu
1375	Parmar Hetrajsinh Hematsinh	10	Child	Chotra Faliyu
1376	Parmar Jayotsanaben Ranvirsinh	40	Female	Chotra Faliyu
1377	Parmar Aayushiben Ranvirsinh	21	Female	Chotra Faliyu
1378	Parmar Yuvarajsinh Ranvirsinh	10	Child	Chotra Faliyu
1379	Parmar Vaishaliben Hemantsinh	19	Female	Chotra Faliyu
1380	Parmar Mansinh Abhesinh	65	Male	Ahir faliyu
1381	Parmar Bhanuben Mansinh	63	Female	Ahir faliyu
1382	Parmar Madhuben Gambhirsinh	60	Female	Ahir faliyu
1383	Parmar Kanksinh Jashvantsinh	44	Male	Ahir faliyu
1384	Parmar Sumanben Kanksinh	42	Female	Ahir faliyu
1385	Parmar Narendrasinh Kanksinh	23	Male	Ahir faliyu
1386	Parmar Dilipsinh Jashvantsinh	48	Male	Ahir faliyu
1387	Parmar Ramilaben Jashvantsinh	45	Female	Ahir faliyu
1388	Parmar Karnsinh Dilipsinh	26	Male	Ahir faliyu
1389	Parmar Kishansinh Dilipsinh	24	Male	Ahir faliyu
1390	Parmar Chetanaben Karnsinh	23	Female	Ahir faliyu
1391	Parmar Tejalben Kishansinh	21	Female	Ahir faliyu
1392	Parmar Moxrajsinh Karnsinh	1	Child	Ahir faliyu
1393	Parmar Madhuben Jashvantsinh	65	Female	Ahir faliyu
1394	Parmar Udesinh Mavsinh	58	Male	Ahir faliyu
1395	Parmar Vinaben Udesinh	56	Female	Ahir faliyu
1396	Parmar Ganeshsinh Udesinh	38	Male	Ahir faliyu
1397	Parmar Sapnaben Ganeshsinh	35	Female	Ahir faliyu
1398	Parmar Mitrajsinh Ganeshsinh	3	Child	Ahir faliyu
1399	Parmar Riyaben Ganeshsinh	8	Child	Ahir faliyu

1400	Parmar Janksinh Mahendrasinh	26	Male	Ahir faliyu
1401	Parmar maniben Gemlsinh	65	Female	Ahir faliyu
1402	Parmar Nikitaben Janksinh	24	Female	Ahir faliyu
1403	Parmar Ruhiben Janksinh	2	Child	Ahir faliyu
1404	Parmar Gajendrasinh Jashvantsinh	42	Male	Ahir faliyu
1405	Parmar Vilasben Gajendrasinh	40	Female	Ahir faliyu
1406	Parmar Nikujsinh Gajendrasinh	22	Male	Ahir faliyu
1407	Parmar Pratiksinh Subhashsinh	60	Male	Ahir faliyu
1408	Parmar Harisinh Magansinh	45	Male	Chotra Faliyu
1409	Parmar Ranjansinh Harisinh	42	Male	Chotra Faliyu
1410	Parmar Tarunaben Harisinh	25	Female	Chotra Faliyu
1411	Parmar Tulasiben Harisinh	21	Male	Chotra Faliyu
1412	Parmar Chintansinh Harisinh	15	Child	Chotra Faliyu
1413	Parmar Mukeshsnh Mohansinh	50	Male	Chotra Faliyu
1414	Parmar Bhargavsinh Pratapsinh	35	Male	Chotra Faliyu
1415	Parmar Indiraben Bhargavsinh	32	Female	Chotra Faliyu
1416	Parmar Virsinh BhargavSinh	5	Child	Chotra Faliyu
1417	Chauhan Barvantbhai Fulsinh	46	Male	Mandir Faliyu
1418	Chauhan Jaraben Fulsinh	65	Female	Mandir Faliyu
1419	Chauhan Hanshaben Barvatbhai	44	Female	Mandir Faliyu
1420	Chauhan Sunilsinh Barvantsinh	23	Male	Mandir Faliyu
1421	Chauhan Binitaben Barvantsinh	20	Female	Mandir Faliyu
1422	Chauhan Nanduben Ramsinh	48	Female	Mandir Faliyu
1423	Chauhan Sadipsinh Ramsinh	26	Male	Mandir Faliyu
1424	Chauhan Kalyansinh Ramsinh	24	Male	Mandir Faliyu
1425	Chauhan Pariyankaben Sandipsinh	24	Female	Mandir Faliyu
1426	Chauhan Rajesvariben Kalyansinh	20	Female	Mandir Faliyu
1427	Chauhan Riyanshiben Sandipsinh	3	Child	Mandir Faliyu
1428	Chauhan Amarsinh Ratansinh	60	Male	Mandir Faliyu
1429	Chauhan Anilsinh Amarsinh	26	Male	Mandir Faliyu
1430	Chauhan Chetanaben Anilsinh	23	Female	Mandir Faliyu
1431	Chauhan Surutiben Anilsinh	4	Child	Mandir Faliyu
1432	Chauhan Devasi Anilsinh	1	Child	Mandir Faliyu
1433	Chauhan Dilipsinh Ratnsinh	48	Male	Mandir Faliyu
1434	Chauhan Rekhaben Dilipsinh	45	Female	Mandir Faliyu
1435	Chauhan Bhavikaben Dilipsinh	20	Female	Mandir Faliyu
1436	Gauswami Ganpatgiri Laxmangiri	58	Male	Ahir faliyu
1437	Gauswami Vasntben Ganpatgiri	28	Female	Ahir faliyu
1438	Gauswami Milangiri Ganpatgiri	26	Male	Ahir faliyu
1439	Gauswami SagargiriGanpatgiri	24	Male	Ahir faliyu
1440	Gauswami Manishaben milngiri	23	Female	Ahir faliyu
1441	Gauswami Aarvgiri Milangiri	3	Child	Ahir faliyu
1442	Gauswami Hasamukhgiri Laxmangiri	46	Male	Ahir faliyu
1443	Gauswami Rinkuben Hasamukhgiri	42	Female	Ahir faliyu
1444	Gauswami Parimalgiri Hasamukhgiri	21	Male	Ahir faliyu
1445	Gauswami Ramilaben Bhupendkumar Mal	55	Female	Ahir faliyu
1446	Gauswami Vaishaliben Bhupendrakumar	25	Female	Ahir faliyu
1447	Gauswami Savitaben Laxmangiri	60	Female	Ahir faliyu
1448	Telar Thakorbhai Laxmanbhai	60	Male	DarjiFaliyu
1449	Telar Jashiben Thakorbhai	59	Female	DarjiFaliyu

1450	Telar Chndrkantbhai Thkorbhai	45	Male	DarjiFaliyu
1451	Telar Jayotikaben Chndrakantbhai	42	Female	DarjiFaliyu
1452	Telar Dipika ben Chndrkantbhai	19	Female	DarjiFaliyu
1453	Telar Khushbuben Chndrkantbhai	19	Female	DarjiFaliyu
1454	Telar Rudrkumar Chndrakantbhai	14	Child	DarjiFaliyu
1455	Telar Vishalkumar Dashrth bhai	17	Child	DarjiFaliyu
1456	Telar Bhumikaben Dashrathbhai	15	Child	DarjiFaliyu
1457	Telar Jayaben shantilal	60	Female	DarjiFaliyu
1458	Telar Hematkumar Shantilal	48	Male	DarjiFaliyu
1459	Telar Bhaveshkumar Hematbhai	10	Child	DarjiFaliyu
1460	Telar Dhruvkumar Hemantbhai	8	Child	DarjiFaliyu
1461	Telar Tanviben Hemanbhai	8	Child	DarjiFaliyu
1462	Telar Rashikbhai Vitthalbhai	50	Male	DarjiFaliyu
1463	Telar Vijaybhai Rasikbhai	35	Male	DarjiFaliyu
1464	Telar Hashiben Rasikbhai	45	Female	DarjiFaliyu
1465	Telar Dipikaben Vijay bhai	32	Female	DarjiFaliyu
1466	Telar Priyansu kumar Vijaybhai	10	Child	DarjiFaliyu
1467	Telar Vasntbhai Ramnbhai	40	Male	DarjiFaliyu
1468	Telar Nainaben Vasantbhai	2	Child	DarjiFaliyu
1469	Telar Yashabhai Vasantbhai	19	Male	DarjiFaliyu
1470	Valnd Narnbhai Magnbhai	55	Male	DarjiFaliyu
1471	Valnd Bhanuben Narnbhai	52	Female	DarjiFaliyu
1472	Valnd RajuBhai Narnbhai	35	Male	DarjiFaliyu
1473	Valnd Tarunaben Rajubhai	31	Female	DarjiFaliyu
1474	Valnd Dishaben Rajubhai	15	Child	DarjiFaliyu
1475	Valnd Saxiben Rajubhai	13	Child	DarjiFaliyu
1476	Valnd Pritkumar Rajubhai	6	Child	DarjiFaliyu
1477	Valnd Dharmeshbhai Narnbhai	32	Male	DarjiFaliyu
1478	Valnd Dharmishthaben Dharmeshbhai	30	Female	DarjiFaliyu
1479	Valnd Bhavykumar Dharmeshbhai	5	Child	DarjiFaliyu
1480	Valnd Hetuben Dharmeshbhai	2	Child	DarjiFaliyu
1481	Valnd Maheshbhai Narnbhai	26	Male	DarjiFaliyu
1482	Valnd krishaben Maheshbhai	26	Female	DarjiFaliyu
1483	Valnd Tirth kumar Maheshbhai	7	Child	DarjiFaliyu
1484	valnd Parbhubhai Sankrbhai	2	Child	DarjiFaliyu
1485	Valnd Aandben Parbhubhai	65	Female	DarjiFaliyu
1486	Valnd Ambubhai Parbhubhai	63	Male	DarjiFaliyu
1487	Valnd Varshben Ambubhai	63	Female	DarjiFaliyu
1488	Valnd Mahiben Alpeshbhai	48	Female	DarjiFaliyu
1489	Valnd Vijaybhai ambubhai	45	Male	DarjiFaliyu
1490	Valnd Shanubhai Sankrbhai	22	Male	DarjiFaliyu
1491	Valnd Bhupendrabhai Sanubhai	67	Male	DarjiFaliyu
1492	Valnd jashreeben Bhupendrabhai	55	Female	DarjiFaliyu
1493	Valnd Bhaveshbhai Bhupendrabhai	45	Male	DarjiFaliyu
1494	Valnd Pinlben Bhveshbhai	41	Female	DarjiFaliyu
1495	Valnd Kartikkumar Bhaveshbhai	15	Child	DarjiFaliyu
1496	Valnd Ranjnikantbhai Bhupendrabhai	42	Male	DarjiFaliyu
1497	Valnd Manishaben rajnikantbhai	40	Female	DarjiFaliyu
1498	Valnd Navyakumari Rajnikantbhai	10	Child	DarjiFaliyu
1499	Valnd Mukeshbhai Laxmanbhai	35	Male	DarjiFaliyu

1500	Valnd Ushaben Laxmanbhai	32	Female	DarjiFaliyu
1501	Valnd Ranjanben Mukeshbhai	30	Female	DarjiFaliyu
1502	Valnd Miteshkumar Mukeshbhai	4	Child	DarjiFaliyu
1503	Joshi Kirankumar kainaiyalal	30	Male	Chotra Faliyu
1504	Joshi Nimishaben Kiranbhai	25	Female	Chotra Faliyu
1505	Joshi Niyatiben Kiranbhai	48	Female	Chotra Faliyu
1506	Joshi Pravinaben Kaiyalal	46	Male	Chotra Faliyu
1507	Pandiya Kailashchndra Trbaklal	60	Male	DarjiFaliyu
1508	Pandiya Kailashben Kailashchndra	58	Female	DarjiFaliyu
1509	Pandiya Dipakkumar Kailaschndra	40	Male	DarjiFaliyu
1510	Pandiya Hiralben Dipk kumar	35	Female	DarjiFaliyu
1511	Pandiya Dashilkumar Dipakkumar	11	Child	DarjiFaliyu
1512	Pandiya Rushabkumar Dipakkumar	8	Child	DarjiFaliyu
1513	Panchal Manharbhai Mohanbhai	64	Male	DarjiFaliyu
1514	Panchal Niruben Manharbhai	59	Female	DarjiFaliyu
1515	Panchal Jigneshbhai Manharbhai	37	Male	DarjiFaliyu
1516	Panchal Januben Jigneshbhai	5	Child	DarjiFaliyu
1517	Panchal Rajeshbhai Ratilalbhai	58	Male	DarjiFaliyu
1518	Panchal Nainaben Kanaiyalal	45	Female	DarjiFaliyu
1519	Panchal Jashuben Kanaiyalal	68	Female	DarjiFaliyu
1520	Panchal Pruthviben Rakeshbhai	10	Child	DarjiFaliyu
1521	Yadav Vijaysinh Pahadsinh	35	Male	Nisharfaliyu
1522	Yadav Niruben Vijaysinh	32	Female	Nisharfaliyu
1523	Bhatt Urmilaben Chndravadan	62	Female	DarjiFaliyu
1524	Bhatt Hematbhai Chndravdan	40	Male	DarjiFaliyu
1525	Thakur Aimt Laleshvar	26	Male	Gupta Kolani
1526	Thakur Laleshvar	54	Male	Gupta Kolani
1527	Thakur Mannoj	32	Male	Gupta Kolani
1528	Thakur Manish	30	Male	Gupta Kolani
1529	Thakur Sanjay	28	Male	Gupta Kolani
1530	Thakur Rajnarayan	26	Male	Gupta Kolani
1531	Thakur Nagendra	35	Male	Gupta Kolani
1532	Thakur Sonu	34	Male	Gupta Kolani
1533	Thakur Bindeshvar	32	Male	Gupta Kolani
1534	Thakur Ranjay	25	Male	Gupta Kolani
1535	Ram Asrfi	28	Male	Gupta Kolani
1536	Thakur Motilal	26	Male	Gupta Kolani
1537	Ram Lakhi	24	Male	Gupta Kolani
1538	Ram Sushila	28	Female	Gupta Kolani
1539	Ram Govind	23	Male	Gupta Kolani
1540	Ram Puniya	35	Female	Gupta Kolani
1541	Ram Santosh	34	Male	Gupta Kolani
1542	Rampyari	30	Male	Gupta Kolani
1543	Yadav Suraj	17	Male	Gupta Kolani
1544	Kumari	34	Female	Gupta Kolani
1545	Niranjan	35	Male	Gupta Kolani
1546	Rajni	26	Male	Gupta Kolani
1547	Laxman	28	Male	Gupta Kolani
1548	Sunita	29	Female	Gupta Kolani
1549	Gita	25	Female	Gupta Kolani

1550	Rita	30	Female	Gupta Kolani
1551	Jitendra	36	Male	Gupta Kolani
1552	Harimohan	38	Male	Gupta Kolani
1553	Montu	39	Male	Gupta Kolani
1554	Ompraksh	21	Male	Gupta Kolani
1555	Mannu	37	Male	Gupta Kolani
1556	Amrika	40	Male	Gupta Kolani
1557	Kishan	41	Male	Gupta Kolani
1558	Chndravijay	35	Male	Gupta Kolani
1559	Yadav Roshan	45	Male	Gupta Kolani
1560	Yadav Radheshyam	40	Male	Gupta Kolani
1561	Yadav Amit	26	Male	Gupta Kolani
1562	Paswan Awadha	40	Male	Gupta Kolani
1563	Yadav Yogindra	41	Male	Gupta Kolani
1564	Yadav Sivji	29	Male	Gupta Kolani
1565	Kahipado mahato	65	Male	Baman Faliyu
1566	Dipak mahato	63	Male	Baman Faliyu
1567	Haradhan mahato	63	Male	Baman Faliyu
1568	Vishal mahato	48	Male	Baman Faliyu
1569	Somvari suram	45	Male	Baman Faliyu
1570	Vikash patar	22	Male	Baman Faliyu
1571	Shahdev suram	67	Male	Baman Faliyu
1572	Tapeshvar	55	Male	Baman Faliyu
1573	Shidhanshu	45	Male	Baman Faliyu
1574	Haridev	41	Male	Baman Faliyu
1575	Kamal	53	Male	Baman Faliyu
1576	Shanjay mudi	90	Male	Baman Faliyu
1577	Jivan mudi	20	Male	Baman Faliyu
1578	Partha pal	18	Male	Baman Faliyu
1579	Netai nag	17	Male	Baman Faliyu
1580	Raju lohar	45	Male	Baman Faliyu
1581	Bachan panre	43	Male	Baman Faliyu
1582	Ganesh goshwami	20	Male	Baman Faliyu
1583	Raj lohar	18	Male	Baman Faliyu
1584	Maheshvar	56	Male	Baman Faliyu
1585	Tapash lohar	53	Male	Baman Faliyu
1586	Shomnath nag	34	Male	Baman Faliyu
1587	Choth malalkar	32	Male	Baman Faliyu
1588	Mukesh roy	41	Male	Baman Faliyu
1589	Bishnoy bahari	25	Male	Baman Faliyu
1590	Santosh roy	19	Male	Baman Faliyu
1591	Prabir chakrabarti	20	Male	Baman Faliyu
1592	Buddcdeb chakrabarti	23	Male	Baman Faliyu
1593	Bably bart	60	Male	Baman Faliyu
1594	laxmi narayan	55	Male	Baman Faliyu
1595	Barun lohar	28	Male	Baman Faliyu
1596	Sajan rajeshvar	32	Male	Baman Faliyu
1597	Shejal rajvar	45	Male	Baman Faliyu
1598	Bhola samrat	50	Male	Baman Faliyu
1599	Sanjay bagthi	32	Male	Baman Faliyu

1600	Indrajit roy	30	Male	Baman Faliyu
1601	Vikash roy	48	Male	Baman Faliyu
1602	Punya bandi	45	Male	Baman Faliyu
1603	Avik garay	33	Male	Baman Faliyu
1604	Abhijit soram	30	Male	Baman Faliyu
1605	Bhddnath hembrom	38	Male	Baman Faliyu
1606	Jay hembrom	52	Male	Baman Faliyu
1607	Botal	70	Male	Baman Faliyu
1608	Lakhikanta marry	45	Male	Baman Faliyu
1609	Sunil soram	22	Male	Baman Faliyu
1610	Sunil maji	21	Male	Baman Faliyu
1611	Hemanath ghosh	21	Male	Baman Faliyu
1612	Prashant hembrom	28	Male	Baman Faliyu
1613	Tarun soram	36	Male	Baman Faliyu
1614	Lakhan das	30	Male	Baman Faliyu
1615	Sujit kumar Ray	60	Male	Baman Faliyu
1616	Gopal kumar Ray	55	Male	Baman Faliyu
1617	Govind kumar	28	Male	Baman Faliyu
1618	Subhash kumar	32	Male	Baman Faliyu
1619	Anil Paswan	45	Male	Baman Faliyu
1620	Kundan kumar Suman	50	Male	Baman Faliyu
1621	Sharvindu Ray	32	Male	Baman Faliyu
1622	Sanjeev kumar	30	Male	Baman Faliyu
1623	Mithun kumar Ray	48	Male	Baman Faliyu
1624	Premnath	45	Male	Baman Faliyu
1625	Mangal Mandal	49	Male	DarjiFaliyu
1626	Panchansinh Samtsinh Tak	43	Male	Marin Police Station
1627	Mayaben Panchansinh Tak	42	Female	Marin Police Station
1628	Mahavir Panchansinh Tak	13	Child	Marin Police Station
1629	Desai Panna Ben Vijaysinh	30	Female	Marin Police Station
1630	Desai Vaidehiben Vijaysinh	4	Child	Marin Police Station
1631	Raj Shalendra	42	Male	Marin Police Station
1632	Vegad Dipajaybhai Gabjibhai	30	Male	Marin Police Station
1633	Vegad Aayushman Dipajaybhai	2	Child	Marin Police Station
1634	Vegad Aartiben Dipajaybhai	22	Female	Marin Police Station
1635	solanki Pareshbhai Parbatbhai	26	Male	Marin Police Station
1636	Solanki Jignaben Pareshbhai	24	Female	Marin Police Station
1637	Bamaniya Jayntibhai Karabhai	35	Male	Marin Police Station
1638	Bamaniya Anjuben Jaynitbhai	32	Female	Marin Police Station
1639	Bamaniya Aditi Jayntibhai	1	Child	Marin Police Station
1640	Dodiya Dhirajben Vikramsinh	5	Child	Marin Police Station
1641	Dodiya Anitaben Vikramsinh	35	Female	Marin Police Station
1642	Dodiya Kipalsinh Vikramsinh	10	Child	Marin Police Station
1643	Dodiya Vikramsinh Danubha	38	Male	Marin Police Station
1644	Patel Prakashgiri B	35	Male	Marin Police Station
1645	Rathva Shantilal Ramnabhai	41	Male	Marin Police Station
1646	Rathva Shitalben Shantilal	37	Female	Marin Police Station
1647	Rathva Krish Shantilal	2	Child	Marin Police Station
1648	Rathva Kuj Shantilal	2	Child	Marin Police Station
1649				

SR.NO	FAMILY	NAME	STREET NAME
1	1	MANJUBEN BHIKHABHAI RATHOD	NANU RATHOD FALIYU
2		SACHINBHAI KANUBHAI	NANU RATHOD FALIYU
3	2	LAXMIBEN KESURBHAI RATHOD	NANU RATHOD FALIYU
4		MAHESHBHAI KESURBHAI RATHOD	NANU RATHOD FALIYU
5		RAMILABEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
6		DIPIKABEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
7		SUNILBHAI MAHESHBHAI RATHOD	NANU RATHOD FALIYU
8		AKASHBHAI RAJUBHAI RATHOD	NANU RATHOD FALIYU
9		JANKIBEN RAJUBHAI RATHOD	NANU RATHOD FALIYU
10		RENUKABEN RAJUBHAI RATHOD	NANU RATHOD FALIYU
11		JASHODABEN RAJUBHAI RATHOD	NANU RATHOD FALIYU
12	3	JAGRUTIBEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
13		ROHJITBHAI CHANDUBHAI RATHOD	NANU RATHOD FALIYU
14		RAJATBHAI CHANDUBHAI RATHOD	NANU RATHOD FALIYU
15		ROSHNIBEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
16	4	BAJUBEN MAHIJIBHAI RATHOD	NANU RATHOD FALIYU
17	5	BHAIJIBHAI RANCHHODBHAI RATHOD	NANU RATHOD FALIYU
18		SAVITABEN BHAIJIBHAI RATHOD	NANU RATHOD FALIYU
19		MUKESHBHAI BHAIJIBHAI RATHOD	NANU RATHOD FALIYU
20	6	HARKHABEN MAGANBHAI RATHOD	NANU RATHOD FALIYU
21	7	BHIKHABHAI MANGARBHAI RATHOD	NANU RATHOD FALIYU
22		SHARDABEN BHIKHABHAI RATHOD	NANU RATHOD FALIYU
23	8	SONABEN RAYSANGBHAI RATHOD	NANU RATHOD FALIYU
24		MANHARBHAI RAYSANGBHAI RATHOD	NANU RATHOD FALIYU
25		MAYABEN MANHARBHAI RATHOD	NANU RATHOD FALIYU
26	9	SHARDABEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
27		MANJUBEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
28		AYUSHIBEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
29		JAYDIPBHAI CHANDUBHAI RATHOD	NANU RATHOD FALIYU
30		SAPNABEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
31		NAYNABEN CHANDUBHAI RATHOD	NANU RATHOD FALIYU
32		DINESHBHAI CHANDUBHAI RATHOD	NANU RATHOD FALIYU
33	10	SURSANGBHAI PRABHATBHAI RATHOD	NANU RATHOD FALIYU
34		PARVATIBEN SURSANGBHAI RATHOD	NANU RATHOD FALIYU
35		JAGDISHBHAI SURSANGBHAI RATHOD	NANU RATHOD FALIYU
36		RAJESHBHAI SURSANGBHAI RATHOD	NANU RATHOD FALIYU
37		USHABEN JAGDISHBHAI RATHOD	NANU RATHOD FALIYU
38		VIJAYBHAI RAJUBHAI RATHOD	NANU RATHOD FALIYU
39		VAISHALIBEN VIJAYBHAI RATHOD	NANU RATHOD FALIYU
40		ARJUNBHAI RAJUBHAI RATHOD	NANU RATHOD FALIYU
41		JYOTIBEN JAGDISHBHAI RATHOD	NANU RATHOD FALIYU
42		RAMIKBHAI JAGDISHBHAI RATHOD	NANU RATHOD FALIYU
43		JIGNESHBHAI JAGDISHBHAI RATHOD	NANU RATHOD FALIYU
44		SONABEN JAGDISHBHAI RATHOD	NANU RATHOD FALIYU
45	11	ARJUNBHAI FATESANGBHAI RATHOD	NANU RATHOD FALIYU
46		JYOTSANABEN ARJUNBHAI RATHOD	NANU RATHOD FALIYU
47		MUKESHBHAI ARJUNBHAI RATHOD	NANU RATHOD FALIYU
48		PARULBEN ARJUNBHAI RATHOD	NANU RATHOD FALIYU
49		AMRATBEN FATESANGBHAI RATHOD	NANU RATHOD FALIYU

50	12	CHIMANBHAI MANGARBHAI RATHOD	NANU RATHOD FALIYU
51		NARMADABEN CHIMANBHAI RATHOD	NANU RATHOD FALIYU
52		MANISHABEN CHIMANBHAI RATHOD	NANU RATHOD FALIYU
53		RADHABEN VIJAYBHAI RATHOD	NANU RATHOD FALIYU
54		RADHIKABEN NAVINBHAI RATHOD	NANU RATHOD FALIYU
55		SANJAYBHAI RAMESHBHAI RATHOD	NANU RATHOD FALIYU
56		ASHABEN SANJAYBHAI RATHOD	NANU RATHOD FALIYU
57		VISHNUBHAI SANJAYBHAI RATHOD	NANU RATHOD FALIYU
58		BHUMIKABEN SANJAYBHAI RATHOD	NANU RATHOD FALIYU
59		AJAYBHAI SHANKARBHAI RATHOD	NANU RATHOD FALIYU
60		SONALBEN AJAYBHAI RATHOD	NANU RATHOD FALIYU
61		ARUSHIBEN AJAYBHAI RATHOD	NANU RATHOD FALIYU
62		NAYNABEN AJAYBHAI RATHOD	NANU RATHOD FALIYU
63	13	BALUBEN KALIDASHBHAI RATHOD	NANU RATHOD FALIYU
64	14	VITTHALBHAI MAVJIBHAI RATHOD	NANU RATHOD FALIYU
65		SAVITABEN VITTHALBHAI RATHOD	NANU RATHOD FALIYU
66		VIPULBHAI VITTHALBHAI RATHOD	NANU RATHOD FALIYU
67		KANCHANBEN VIPULBHAI RATHOD	NANU RATHOD FALIYU
68		VISHNUBHAI VIPULBHAI RATHOD	NANU RATHOD FALIYU
69		BHUMIKABEN VIPULBHAI RATHOD	NANU RATHOD FALIYU
70		KESARBEN VIPULBHAI RATHOD	NANU RATHOD FALIYU
71		SEJALBEN VIPULBHAI VIRALBHAI	NANU RATHOD FALIYU
72		VIRALBHAI VIPULBHAI VIRALBHAI	NANU RATHOD FALIYU
73	15	RAMANBHAI JETHABHAI RATHOD	NANU RATHOD FALIYU
74		CHAMPABEN RAMANBHAI RATHOD	NANU RATHOD FALIYU
75		NISHABEN NARESHBHAI RATHOD	NANU RATHOD FALIYU
76		NEHABEN NARESHBHAI RATHOD	NANU RATHOD FALIYU
77		SAGARBHAI NARESHBHAI RATHOD	NANU RATHOD FALIYU
78	16	LAXMANBHAI SHANKARBHAI RATHOD	NANU RATHOD FALIYU
79		BHIKHIBEN LAXMANBHAI RATHOD	NANU RATHOD FALIYU
80		BHAILALBHAI LAXMANBHAI RATHOD	NANU RATHOD FALIYU
81		RAMILABEN BHAILALBHAI RATHOD	NANU RATHOD FALIYU
82		SANJAYBHAI BHAILALBHAI RATHOD	NANU RATHOD FALIYU
83		HARESHBHAI BHAILALBHAI RATHOD	NANU RATHOD FALIYU
84		MANISHABEN BHAILALBHAI RATHOD	NANU RATHOD FALIYU
85		MINABEN BARVANTBHAI RATHOD	NANU RATHOD FALIYU
86		GANSHUBHAI BARVANTBHAI RATHOD	NANU RATHOD FALIYU
87		ANILBHAI BARVANTBHAI RATHOD	NANU RATHOD FALIYU
88	17	RAMANBHAI CHHITUBHAI RATHOD	NANU RATHOD FALIYU
89		REVABEN RAMANBHAI RATHOD	NANU RATHOD FALIYU
90		GITABEN RAMANBHAI RATHOD	NANU RATHOD FALIYU
91		SUMITRABEN RAMANBHAI RATHOD	NANU RATHOD FALIYU
92		PINTUBHAI RAMANBHAI RATHOD	NANU RATHOD FALIYU
93		SANGITABEN RAMANBHAI RATHOD	NANU RATHOD FALIYU
94	18	RAMILABEN ISHVARBHAI RATHOD	NANU RATHOD FALIYU
95		AJAYBHAI ISHVARBHAI RATHOD	NANU RATHOD FALIYU
96		SAJANBEN ISHVARBHAI RATHOD	NANU RATHOD FALIYU
97		AARTIBEN ISHVARBHAI RATHOD	NANU RATHOD FALIYU
98	19	DABHAIBHAI CHHITUBHAI RATHOD	NANU RATHOD FALIYU
99		GAJARABEN DABHAIBHAI RATHOD	NANU RATHOD FALIYU

100		MAHESHBHAI DABHAIBHAI RATHOD	NANU RATHOD FALIYU
101		SONALBEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
102		SAGARBHAI MAHESHBHAI RATHOD	NANU RATHOD FALIYU
103		JAYSHRIBEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
104	20	DHANIBEN CHIMANBHAI RATHOD	NANU RATHOD FALIYU
105		SHRAVANBHAI CHIMANBHAI RATHOD	NANU RATHOD FALIYU
106		SHAKUBEN SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
107		KARANBHAI SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
108		DAXABEN SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
109		KISHANBHAI SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
110		MANHARBHAU CHIMANBHAI RATHOD	NANU RATHOD FALIYU
111		GITABEN MANHARBHAI RATHOD	NANU RATHOD FALIYU
112		DIVYABEN MANHARBHAI RATHOD	NANU RATHOD FALIYU
113		DRASHTIBEN MANHARBHAI RATHOD	NANU RATHOD FALIYU
114		JAYDIPBHAI MANHARBHAI RATHOD	NANU RATHOD FALIYU
115	21	RAMILABEN RAYJIBHAI RATHOD	NANU RATHOD FALIYU
116		HASHMUKHBHAI RAYJIBHAI RATHOD	NANU RATHOD FALIYU
117		RANJITBHAI RAYJIBHAI RATHOD	NANU RATHOD FALIYU
118		RASHMIBEN RAYJIBHAI RATHOD	NANU RATHOD FALIYU
119	22	CHAMPABEN BUDHABHAI RATHOD	NANU RATHOD FALIYU
120		MAHESHBHAI BUDHABHAI RATHOD	NANU RATHOD FALIYU
121		PARVATIBEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
122		PRIYANKABEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
123		RAHULBHAI MAHESHBHAI RATHOD	NANU RATHOD FALIYU
124		SANJANABEN MAHESHBHAI RATHOD	NANU RATHOD FALIYU
125	23	GOVINDBHAI SHANABHAI RATHOD	NANU RATHOD FALIYU
126		KAPILABEN GOVINDBHAI RATHOD	NANU RATHOD FALIYU
127		PARALBHAI GOVINDBHAI RATHOD	NANU RATHOD FALIYU
128		PRAVINBHAI GOVINDBHAI RATHOD	NANU RATHOD FALIYU
129	24	SHANTUBHAI MATHURBHAI RATHOD	NANU RATHOD FALIYU
130		BAIJIBEN SHANTUBHAI RATHOD	NANU RATHOD FALIYU
131		RAMESHBHAI SHANTUBHAI RATHOD	NANU RATHOD FALIYU
132		SUMITRABEN RAMESHBHAI RATHOD	NANU RATHOD FALIYU
133		BHAVINBHAI RAMESHBHAI RATHOD	NANU RATHOD FALIYU
134	25	BABARBHAI CHHAGANBHAI RATHOD	NANU RATHOD FALIYU
135		MANIBEN BABARBHAI RATHOD	NANU RATHOD FALIYU
136		NATVARBHAI BABARBHAI RATHOD	NANU RATHOD FALIYU
137		RAMILABEN NATVARBHAI RATHOD	NANU RATHOD FALIYU
138		KARSHANBHAI NATVARBHAI RATHOD	NANU RATHOD FALIYU
139		KAJALBEN NATVARBHAI RATHOD	NANU RATHOD FALIYU
140	26	RAYJIBHAI PARBATBHAI RATHOD	NANU RATHOD FALIYU
141		RAMESHBHAI PARBATBHAI RATHOD	NANU RATHOD FALIYU
142		SUNILBHAI RAMESHBHAI RATHOD	NANU RATHOD FALIYU
143	27	ARVINDBHAI JESANGBHAI RATHOD	NANU RATHOD FALIYU
144		GITABEN ARVINDBHAI RATHOD	NANU RATHOD FALIYU
145		RAVINABEN ARVINDBHAI RATHOD	NANU RATHOD FALIYU
146		VISHALBHAI ARVINDBHAI RATHOD	NANU RATHOD FALIYU
147		VISHNUBHAI ARVINDBHAI RATHOD	NANU RATHOD FALIYU
148	28	MURJIBHAI KANJIBHAI RATHOD	NANU RATHOD FALIYU
149		BARVANTBHAI MURJIBHAI RATHOD	NANU RATHOD FALIYU

150		BHARTIBEN BARVANTBHAI RATHOD	NANU RATHOD FALIYU
151		KAUSHIKBHAI BARVANTBHAI RATHOD	NANU RATHOD FALIYU
152		PRATIKBHAI BARVANTBHAI RATHOD	NANU RATHOD FALIYU
153	29	SAVITABEN SHANUBHAI RATHOD	NANU RATHOD FALIYU
154	30	PRAVINBHAI MELABHAI RATHOD	NANU RATHOD FALIYU
155		LAXMIBEN PRAVINBHAI RATHOD	NANU RATHOD FALIYU
156		JYOTSANABEN PRAVINBHAI RATHOD	NANU RATHOD FALIYU
157		PRAKASHBHAI PRAVINBHAI RATHOD	NANU RATHOD FALIYU
158	31	GITABEN RAMANBHAI RATHOD	NANU RATHOD FALIYU
159		CHANDUBHAI RATHOD	NANU RATHOD FALIYU
160	32	JASHIBEN BHAILALBHAI RATHOD	NANU RATHOD FALIYU
161		RAJESHBHAI BHAILALBHAI RATHOD	NANU RATHOD FALIYU
162		BUDHIRAMBHAI NATVARBHAI RATHOD	NANU RATHOD FALIYU
163		SUDHABEN BUDHIRAMBHAI RATHOD	NANU RATHOD FALIYU
164		PAYALBEN BUDHIRAMBHAI RATHOD	NANU RATHOD FALIYU
165		PRADIPBHAI BUDHIRAMBHAI RATHOD	NANU RATHOD FALIYU
166	33	ATORBHAI KARSHANBHAI RATHOD	NANU RATHOD FALIYU
167		LAXMANBHAI ATORBHAI RATHOD	NANU RATHOD FALIYU
168		AJITBHAI ATORBHAI RATHOD	NANU RATHOD FALIYU
169		JARABEN KARSHANBHAI RATHOD	NANU RATHOD FALIYU
170		JANKIBEN LAXMANBHAI RATHOD	NANU RATHOD FALIYU
171		PARVATIBEN LAXMANBHAI RATHOD	NANU RATHOD FALIYU
172	34	BARDEVBHAI RAMANBHAI PARMAR	NANU RATHOD FALIYU
173		VILASHBEN BARDEVBHAI PARMAR	NANU RATHOD FALIYU
174		SUNILBHAI BARDEVBHAI PARMAR	NANU RATHOD FALIYU
175		BARDEVBHAI BARDEVBHAI PARMAR	NANU RATHOD FALIYU
176	35	LAXMANBHAI BAKORBHAI RATHOD	NANU RATHOD FALIYU
177		BHIKHIBEN LAXMANBHAI RATHOD	NANU RATHOD FALIYU
178		CHHITUBHAI LAXMANBHAI RATHOD	NANU RATHOD FALIYU
179		SAROJBEN CHHITUBHAI RATHOD	NANU RATHOD FALIYU
180		ROHITBHAI CHHITUBHAI RATHOD	NANU RATHOD FALIYU
181		HIRALBEN CHHITUBHAI RATHOD	NANU RATHOD FALIYU
182		MANGARBHAI LAXMANBHAI RATHOD	NANU RATHOD FALIYU
183		SAVITABEN MANGARBHAI RATHOD	NANU RATHOD FALIYU
184		JENTIBHAI MANGARBHAI RATHOD	NANU RATHOD FALIYU
185		RANJITBHAI MANGARBHAI RATHOD	NANU RATHOD FALIYU
186		BHARATBHAI ANGARBHAI RATHOD	NANU RATHOD FALIYU
187		NIRUBEN RANJITBHAI RATHOD	NANU RATHOD FALIYU
188	36	NARMADABEN GOVINDBHAI RATHOD	NANU RATHOD FALIYU
189		PIYUSHBHAI GOVINDBHAI RATHOD	NANU RATHOD FALIYU
190		MAHESHBHAI GOVINDBHAI RATHOD	NANU RATHOD FALIYU
191		DINESHBHAI GOVINDBHAI RATHOD	NANU RATHOD FALIYU
192		SONUBHAI PIYUSHBHAI RATHOD	NANU RATHOD FALIYU
193		AJAYBHAI PIYUSHBHAI RATHOD	NANU RATHOD FALIYU
194		DHARMESHBHAI PIYUSHBHAI RATHOD	NANU RATHOD FALIYU
195	37	LAXMIBEN SHAILESHBHAI PATEL	NANU RATHOD FALIYU
196		SHAILESHBHAI BHOLABHAI PATEL	NANU RATHOD FALIYU
197		MUKESHBHAI BHOLABHAI PATEL	NANU RATHOD FALIYU
198		PINTUBHAI SHAILESHBHAI PATEL	NANU RATHOD FALIYU
199		HANSHABEN PINTUBHAI PATEL	NANU RATHOD FALIYU

200		SUNILBHAI PINTUBHAI PATEL	NANU RATHOD FALIYU
201	38	RAYSANG CHHOTUBHAI RATHOD	NANU RATHOD FALIYU
202		KAMRABEN RAYSANG RATHOD	NANU RATHOD FALIYU
203		RAJUBHAI RAYSANG RATHOD	NANU RATHOD FALIYU
204		RAMILABEN RAJUBHAI RATHOD	NANU RATHOD FALIYU
205		DASHRATH RAJUBHAI RATHOD	NANU RATHOD FALIYU
206		DAMYANTIBEN RAJUBHAI RATHOD	NANU RATHOD FALIYU
207		DAXABEN RAJUBHAI RATHOD	NANU RATHOD FALIYU
208	39	JIVIBEN HIMMATBHAI RATHOD	NANU RATHOD FALIYU
209		VITTHALBHAI HIMMATBHAI RATHOD	NANU RATHOD FALIYU
210		SURSANG HIMMATBHAI RATHOD	NANU RATHOD FALIYU
211		SOMABHAI VITTHALBHAI RATHOD	NANU RATHOD FALIYU
212		JASODABEN SURSANG RATHOD	NANU RATHOD FALIYU
213		RAKESHBHAI SURSANG RATHOD	NANU RATHOD FALIYU
214		GITABEN SURSANG RATHOD	NANU RATHOD FALIYU
125	40	PRABHUBEN MURJIBHAI RATHOD	NANU RATHOD FALIYU
126		KHUMANSANG MURJIBHAI RATHOD	NANU RATHOD FALIYU
217		RANJIT KHUMANSANG RATHOD	NANU RATHOD FALIYU
218		KAILASHBEN KHUMANSANG RATHOD	NANU RATHOD FALIYU
219		GITABEN KHUMANSANG RATHOD	NANU RATHOD FALIYU
220		KAPILABEN KHUMANSANG RATHOD	NANU RATHOD FALIYU
221	41	RAMABHAI MAGARBHAI RAVAR	NANU RATHOD FALIYU
222		VANITABEN ARJUNBHAI RAVAR	NANU RATHOD FALIYU
223		RANJANBEN ARJUNBHAI RAVAR	NANU RATHOD FALIYU
224		HETALBEN RAMUBHAI RAVAR	NANU RATHOD FALIYU
225		NISHUBEN RAMUBHAI RAVAR	NANU RATHOD FALIYU
226		PRATIXABEN RAMUBHAI RAVAR	NANU RATHOD FALIYU
227		MAYURBHAI RAMUBHAI RAVAR	NANU RATHOD FALIYU
228		KINJALBEN ARJUNBHAI RAVAR	NANU RATHOD FALIYU
229	42	BABRBHAI SOMABHAI RATHOD	NANU RATHOD FALIYU
230		MADHUBEN BABRBHAI RATHOD	NANU RATHOD FALIYU
231		NATVARBHAI BABARBHAI RATHOD	NANU RATHOD FALIYU
232		HANSHABEN KUNALBHAI RATHOD	NANU RATHOD FALIYU
233		AMITBHAI NATVARBHAI RATHOD	NANU RATHOD FALIYU
234		ANITABEN NATVARBHAI RATHOD	NANU RATHOD FALIYU
235		KUNDANBHAI BABRBHAI RATHOD	NANU RATHOD FALIYU
236		VIVEKBHAI KUNALBHAI RATHOD	NANU RATHOD FALIYU
237		KARANBHAI KUNALBHAI RATHOD	NANU RATHOD FALIYU
238		TUSHARBHAI KUNALBHAI RATHOD	NANU RATHOD FALIYU
239	43	GOVINDBHAI CHHAGANBHAI RATHOD	NANU RATHOD FALIYU
240		RATANBEN GOVINDBHAI RATHOD	NANU RATHOD FALIYU
241	44	RATANBEN SHIVABHAI RATHOD	NANU RATHOD FALIYU
242		HIRABEN RAYJIBHAI RATHOD	NANU RATHOD FALIYU
243		GANPATBHAI RAYJIBHAI RATHOD	NANU RATHOD FALIYU
244		CHAMPABEN RAYJIBHAI RATHOD	NANU RATHOD FALIYU
245		RAMSANGBHAI RAYJIBHAI RATHOD	NANU RATHOD FALIYU
246	45	DHANJIBHAI GOVINDBHAI RATHOD	NANU RATHOD FALIYU
247		KAMRABEN DHANJIBHAI RATHOD	NANU RATHOD FALIYU
248		DALPATBHAI DHANJIBHAI RATHOD	NANU RATHOD FALIYU
249		PRAKASHBHAI DHANJIBHAI RATHOD	NANU RATHOD FALIYU

250		SUNILBHAI DHANJIBHAI RATHOD	NANU RATHOD FALIYU
251	46	ARVINDBHAI SOMABHAI RATHOD	NANU RATHOD FALIYU
252		KAMILABEN ARVINDBHAI RATHOD	NANU RATHOD FALIYU
253		HARESHBHAI ARVINDBHAI RATHOD	NANU RATHOD FALIYU
254		ROHIT ARVINDBHAI RATHOD	NANU RATHOD FALIYU
255		MEHUL ARVINDBHAI RATHOD	NANU RATHOD FALIYU
256	46	PRABHATBHAI RANCHHODBHAI RATHOD	NANU RATHOD FALIYU
257		TWINKAL PRABHATBHAI RATHOD	NANU RATHOD FALIYU
258		JIGNESHVARI PRABHATBHAI RATHOD	NANU RATHOD FALIYU
259		KOMALBEN PRABHATBHAI RATHOD	NANU RATHOD FALIYU
260		UTSAVKUMAR PRABHATBHAI RATHOD	NANU RATHOD FALIYU
261		MAYANKKUMAR P RATHOD	NANU RATHOD FALIYU
262	47	SHRAVANBHAI HIMMATBHAI RATHOD	NANU RATHOD FALIYU
263		CHHATRASANG HIMMATBHAI RATHOD	NANU RATHOD FALIYU
264		JASHODABEN SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
265		RAYJIBHAI SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
266		SEJAL CHHATRASANG RATHOD	NANU RATHOD FALIYU
267	48	GANPATBHAI MOHANBHAI RATHOD	NANU RATHOD FALIYU
268		JIVIBEN GANPATBHAI RATHOD	NANU RATHOD FALIYU
269		DINESH GANPATBHAI RATHOD	NANU RATHOD FALIYU
270		URMILA DINESH RATHOD	NANU RATHOD FALIYU
271		REKHA DINESH RATHOD	NANU RATHOD FALIYU
272		DIPIKA DINESH RATHOD	NANU RATHOD FALIYU
273		AKASH DINESH RATHOD	NANU RATHOD FALIYU
274		VINESH DINESH RATHOD	NANU RATHOD FALIYU
275	49	SHANTABEN CHHOTUBHAI SOLANKI-	NANU RATHOD FALIYU
276		NILESH ASHOKBHAI SOLANKI	NANU RATHOD FALIYU
277		RAMILA ASHOKBHAI SOLANKI	NANU RATHOD FALIYU
278		ASHOK CHHOTUBHAI SOLANKI	NANU RATHOD FALIYU
279		HARSHAD ASHOKBHAI SOLANKI	NANU RATHOD FALIYU
280		AKSHAY ASHOKBHAI SOLANKI	NANU RATHOD FALIYU
281	50	DHIRAJBHAI AMAJIBHAI RATHOD	NANU RATHOD FALIYU
282		CHANDUBHAI AMAJIBHAI RATHOD	NANU RATHOD FALIYU
283		SURAJBEN DHIRAMBHAI RATHOD	NANU RATHOD FALIYU
284		GOPAL DHIRAMBHAI RATHOD	NANU RATHOD FALIYU
285	51	THAKORBHAI NAHARSANG RATHOD	NANU RATHOD FALIYU
286		HIRABEN THAKORBHAI RATHOD	NANU RATHOD FALIYU
287		SAGARBHAI THAKORBHAI RATHOD	NANU RATHOD FALIYU
288	52	HARESHKUMAR DABHAI SOLANKI	NANU RATHOD FALIYU
289		URMILA DAHYABHAI SOLANKI	NANU RATHOD FALIYU
290		KAMLESH DAHYABHAI SOLANKI	NANU RATHOD FALIYU
291		PANTH HARISHBHAI SOLANKI	NANU RATHOD FALIYU
292		SONIYA HARESHBHAI SOLANKI	NANU RATHOD FALIYU
293		PRACHIKUMARI HARISH SOLANKI	NANU RATHOD FALIYU
294	53	GANGABEN MAGANBHAI SOLANKI	NANU RATHOD FALIYU
295		NARESHBHAI MAGANBHAI SOLANKI	NANU RATHOD FALIYU
296		BHARATBHAI MAGANBHAI SOLANKI	NANU RATHOD FALIYU
297		KRISHNA NARESHBHAI SOLANKI	NANU RATHOD FALIYU
298		VASITA NARESHBHAI SOLANKI	NANU RATHOD FALIYU
299		DILIP HARESHBHAI SOLANKI	NANU RATHOD FALIYU

300		JAYABEN SOLANKI	NANU RATHOD FALIYU
301		ALKA NARESH SOLANKI	NANU RATHOD FALIYU
302		MINABEN HARESHBHAI SOLANKI	NANU RATHOD FALIYU
303		MANVI SOLANKI	NANU RATHOD FALIYU
304		MAYAXI NARESHBHAI SOLANKI	NANU RATHOD FALIYU
305	54	SHAMARBHAI MELABHAI SOLANKI	NANU RATHOD FALIYU
306		NANDUBEN SHAMARBHAI SOLANKI	NANU RATHOD FALIYU
307		RAMESHBHAI SHAMARBHAI SOLANKI	NANU RATHOD FALIYU
308		PUNAMBEN RAMESHBHAI SOLANKI	NANU RATHOD FALIYU
309		MITALI RAMESH SOLANKI	NANU RATHOD FALIYU
310		CHAITALI RAMESH SOLANKI	NANU RATHOD FALIYU
311		NAVIN RAMESH SOLANKI	NANU RATHOD FALIYU
312	55	SHANUBHAI MURJIBHAI RAVAR	NANU RATHOD FALIYU
313		MADHUBEN CHHOTUBHAI RAVAR	NANU RATHOD FALIYU
314	56	SHRAVANBHAI SHANUBHAI RATHOD	NANU RATHOD FALIYU
315		KAJALBEN SHRAVANBHAI RATHOD	NANU RATHOD FALIYU
316		KINJAL SHRAVAN RATHOD	NANU RATHOD FALIYU
317		SAHIL SHRAVAN RATHOD	NANU RATHOD FALIYU
318		DHAVAL SHRAVAN RATHOD	NANU RATHOD FALIYU
319	4	**Machhi Rameshbhai Bhagvanbhai**	
320		**Machhi Jiviben Rameshbhai**	
321		**Machhi Amarbhai Rameshbhai**	
322		**Machhi Kishanbhai Rameshbhai**	
323	5	**Machhi Bhagvanbhai Becharbhai**	
324		**Machhi Babliben Bhagvanbhai**	
325		**Machhi Bhikhiben Amrutbhai**	
326		**Machhi Aartiben Amrutbhai**	
327		**Machhi Kinjalben Amrutbhai**	
328	3	**Rathod Prabhatbhai Himtbhai**	
329		**Rathod Madhuben Prabhatbhai**	
330		**Rathod Arvindbhai Prabhatbhai**	
331	4	**Rathod Sureshbhai Kalubhai**	
332		**Rathod Daxaben Sureshbhai**	
333		**Rathod Alpeshbhai sureshbhai**	
334		**Rathod Hiralben sureshbhai**	
335	5	**Rathod Jayntibhai Amarsangbhai**	
336		**Rathod Kailashben Jayntibhai**	
337		**Rathod Meghaben Jayntibhai**	
338		**Rathod Anitaben Jayntibhai**	
339		**Rathod Vishalbhai Jayntibhai**	
340	5	**Thakor Govindji Velaji**	
341		**Thakor Vandanaben Govindji**	
342		**Thakor Popatji Velaji**	
343		**Thakor Jivanji Velaji**	
344		**Thakor Mukulbhai Govindji**	
345	6	**Rathod Gordhan Ramji**	
346		**Rathod Chandaben Gordhan**	
347		**Rathod Vipul Gordhanbhai**	
348		**Rathod Simaben Vipulbhai**	
349		**Rathod Kisu Vipulbhai**	

350		Rathod Sanviben Vipulbhai	
351	5	Rathod Ramsangbhai Jesangbhai	
352		Rathod Kailaben Ramsangbhai	
353		Rathod Dilapbhai Ramsangbhai	
354		Rathod Vijaybhai ramsangbhai	
355		Rathod Kishanbhai ramsangbhai	
356	8	Rathod Somabhai Chandubhai	
357		Rathod Kantaben Somabhai	
358		Rathod Ranjitbhai Somabhai	
359		Rathod Lilaben Ranjitbhai	
360		Rathod Chhayaben Ranjitbhai	
361		Rathod Virubhai Ranjitbhai	
362		Rathod Anilbhai Somabhai	
363		Rathod Rajalben Anilbhai	
364	12	Rathod kantibhai Parbatbhai	
365		Rathod Kailasaben Kantibhai	
366		Rathod Pravuinbhai Kantibhai	
367		Rathod Kankuben Pravinbhai	
368		Rathod Mukeshbhai Rameshbhai	
369		Rathod Gaytriben Maheshbhai	
370		Rathod Ganeshbhai Maheshbai	
371		Rathod Nileshbhai Maheshbhai	
372		Rathod Ambaben Parbatbhai	
373		Rathod Amarsangbhai Parbatbhai	
374		Rathod Savitaben Amarsangbhai	
375		Rathod Mohanbhai Amarsangbhai	
376	8	Rathod Jamnaben Babrbhai	
377		Rathod Naginbhai Babrbhai	
378		Rathod Vilasben naginbhai	
379		Rathod Manojbhai Naginbhai	
380		Rathod Anjanaben Manojbhai	
381		Rathod maynkkumar manojbhai	
382		Rathod Vidhyaben Naginbhai	
383		Rathod Janakben Naginbhai	
384	3	Rathod Kailasben Laxmanbhai	
385		Rathod Harshadbhai Laxmanbhai	
386		Rathod Vishalbhai Laxmnbhai	
387	4	Rathod Gangaben Bakorbhai	
388		Rathod Sureshbhai Bakorbhai	
389		Rathod Jamkuben Sureshbhai	
390		Rathod Manishabhai Sureshbhai	
391	4	Rathod Sanjaybhai rameshbhai	
392		Rathod Aashaben Sanjaybhai	
393		Rathod Bhumikaben Sanjaybhai	
394		Rathod Visanubhai Sanjaybhai	
395	7	Rathod Bhikhabhai Manglbhai	
396		Rathod Shardaben Bhikhabhai	
397		Rathod Hasamukhbhai Bhikhabhai	
398		Rathod Ansuyaben Hasmukhbhai	
399		Rathod Anitaben Hasmukhbhai	

400		Rathod Nehaben Hasmukhbhai	
401		Rathod Jayendrabhai hasmukhbhai	
402	3	Rathod Gitaben Sharvanbhai	
403		Rathod Urmilaben Sharvanbhai	
404		Rathod Nileshbhai Sharvanbhai	
405	8	Rathod Raiben Shanubhai	
406		Rathod Laxmanbhai Shanubhai	
407		Rathod Ramilaben Laxmanbhai	
408		Rathod Bhartbhai Shanubhai	
409		Rathod Pinalben Laxmanbhai	
410		Rathod Divyaben Laxmanbhai	
411		Rathod Ganeshbhai laxmanbhai	
412	10	Rathod Jiviben Bhagvanbhai	
413		Rathod Jagdishbhai Bhagvanbhai	
414		Rathod Ramilaben Jagdishbhai	
415		Rathod sunilbhai jagdishbhai	
416		Rathod Kinjalben Jagdisbhai	
417		Rathod Rameshbhai Bhagvanbhai	
418		Rathod Bhavnaben rameshbhai	
419		Rathod Virubhai rameshbhai	
420		Rathod Dineshbhai rameshbhai	
421		Rathod Laxmiben Bhagvanbhai	
422	5	Rathod Sankarbhai Somabhai	
423		Rathod Gogiben Sankarbhai	
424		Rathod Bhavnaben Sankarbhai	
425		Rathod Kalpeshbhai Mukeshbhai	
426		Rathod Harshilbhai Mukeshbhai	
427	7	Machhi Kalubhai Ramabhai	
428		Machhi Dhaniben Kalubhai	
429		Macmhhi Jagdishbhai Kalubhai	
430		Machhi Meenaben Bhagvanbhai	
431		Machhi pritibn Bhagvanbhai	
432		Machhi Bhumiben Bhagvanbhai	
433		Machhi ketriben Bhagvanbhai	
434	6	Rathod Manharbhai Bakorbhai	
435		Rathod Taraben Manharbhai	
436		Rathod Vipulbhai kalidasbhai	
437		Rathod Manishaben vipulbhai	
438		Rathod Raysangbhai Jashubhai	
439		Rathod Anitaben raysangbhai	
440	4	Rathod Manganbhai bakorbhai	
441		Rathod sitaben Manganbhai	
442		Rathod Manojbhai Manharbhai	
443		Rathod Aartiben Manojbhai	
444	5	Rathod shaileshbhai Kanjibhai	
445		Rathod Anjanaben Sanjaybhai	
446		Rathod Vaibhaviben Sanjaybhai	
447		Rathod Aayushbhai Shaileshbhai	
448		Rathod Dhurmilbhai shaileshbhai	
449	2	Rathod laxmanbhai Goardhanbhai	

450		Rathod Sangitaben Laxmanbhai	
451	4	Machhi Ramdevbhai Bhagvanbhai	
452		Machhi Ramilabe Ramdaevbhai	
453		Machhi Anitaben ramdevbhai	
454		Machhi Vipulbhai Ramdevbhai	
455	7	Machhi Lilaben Mangarbhai	
456		Machhi Mangalbhai Bhagvanbhai	
457		Machhi Manishaben Mangalbhai	
458		Machhi Dishben Maglbhai	
459		Machhi Rekhaben Fakirbhai	
460		Machhi Nax Vijaybhai	
461		Machhi manishben Manglbhai	
462	13	Machhi Sankarbhai Bhagvanbhai	
463		Machhi Manjulaben Sankarbhai	
464		Machhi Kapilaben Sankarbhai	
465		machhi Joytikaben kapilbhai	
466		Machhi Gitaben sankarbhai	
467		Machhi Santoshbhai Sankarbhai	
468		Machhi Priveshbhai kapilbhai	
469		Rathod Mangalbhai Laxmanbhai	
470		Rathod savitaben maglbhai	
471		Rathod ranjitbhai maglbhai	
472		Rathod Niruben Ranjitbhai	
473		Rathod Jayntibhai maglbhai	
474		Rathod Bhartbhai Mangalbhai	
475	5	Rathod Shantaben Bhikhabhai	
476		Rathod Laxmanbhai Bhikhabhai	
477		Rathod Bhikhiben Laxmanbhai	
478		Rathod Vipulbhai Laxmanbhai	
479		rathod Vishanubhai Laxmanbhai	
480	7	Rathod ishvarbhai Mangalbhai	
481		Rathod Somiben Ishavarbhai	
482		Rathod ranchhodbhai Ishvarbhai	
483		Rathod Gitaben Ranchhodbhai	
484		Rathod Mahendra ranchhodbhai	
485		Rathod Jaymalbhai Ranchhodbhai	
486		Rathod Kaushalyaben Ranchhodbhai	
487	11	Rathod Ranjitbhai Motibhai	
488		Rathod Savitaben Ranjitbhai	
489		Rathod Hasmukhbhai Ranjitbhai	
490		Rathod Savitaben Hashamukhabhai	
491		Rathod Sumiraben Hashamukhbhai	
492		Rathod Bhavnaben Hashamukhbhai	
493		Rathod Vishanubhai Hashamukhbhai	
494		Rathod Shaileshbhai ranjitbhai	
495		Rathod Ukeriben Shaileshbhai	
496		Rathod Sujitbhai Shaileshbhai	
497		Rathod Tusharbhai Shaileshbhai	
498		Rathod Prakashbhai Shaileshbhai	
499	6	Rathod Ranjitbhai Manglbhai	

500		Rathod Dhirajbhai ranjitbhai	
501		Rathod rekhaben Dhirajbhai	
502		Rathod Kartikbhai Dhirajbhai	
503		Rathod Manishben Dharijbhai	
504		Rathod Sangitaben Dhirajbhai	
505	5	Rathod Dineshbhai Ranjitbhai	
506		Rathod Sanniben Dineshbhai	
507		Rathod Miraben Dineshbhai	
508		Rathod Minaxiben Dineshbhai	
509		Rathod MayurBhai Dineshbhai	
510	6	Rathod Bajuben Chhitubhai	
511		Rathod Mohanbhai Chhitubhai	
512		Rathod Tiniben Mohanbhai	
513		Rathod Parvatiben Mohanbhai	
514		Rathod Dalsukhbhai Mohanbhai	
515		rathod Mehulbhai Mohanbhai	
516	8	Rathod maniben Ambubhai	
517		Rathod Rajeshbhai Ambubhai	
518		Rathod Leelaben Rajeshbhai	
519		Rathod arunbhaiRAjeshbhai	
520		Rathod Vikrambhai Rajeshbhai	
521		Rathod Arvindbhai Ambubhai	
522		Rathod Laxmiben Arvindbhai	
523		Rathod Yuvrajbhai Arvindbhai	
524		Rathod PrakashBhai arvindbhai	
525		Rathod Amitbhai Arvindbhai	
526	6	Machhi Gitaben Dineshbhai	
527		Machhi Divyaben Dineshbhai	
528		Machhi Paylben Dineshbhai	
529		Machhi januben Dineshbhai	
530		Machhi Kajalben Dineshbhai	
531		Machhi Anjaliben Dineshbhai	
532	7	Rathod Mukeshbhai narsinhbhai	
533		rathod Madhuben Mukeshbhai	
534		Rathod sanjaybhai Mukeshbhai	
535		Rathod daxaben Mukeshbhai	
536		Rathod Vilashben manganbhai	
537		Rathod Mehulbhai manganbhai	
538		Rathod rahulbhai Mangnbhai	
539		Rathod Sureshbhai Narsinhbhai	
540	9	Machhi ranchhodbhai Bhagvanbhai	
541		Machhi Dhuriben Ramnchhodbhai	
542		Machhi Sanjaybhai ranchhodbhai	
543		Machhi Kalpeshbhai ranchhodbhai	
544		Machhi Vanitaben ranchhodbhai	
545		Machhi Pariyaben ranchhodbhai	
546		Machhi Laxmiben Kalpeshbhai	
547		Machhi Hiteshbhai Kalpeshbhai	
548		Macchi Kinjalben Kalpeshbhai	
549	9	Rathod Ram bhai sankarbhai	

550		Rathod varshaben Rambhai	
551		Rathod Ravindrabhai ramabhai	
552		Rathod Laxmiben ramabhai	
553		Rathod Aayushbhai Ravindrabhai	
554		Rathod Sanjaybhai ramabhai	
555		rathod Aaryanbhai Ranvindrabhai	
556		Rathod Lilaben sanjaybhai	
557		Rathod Dipalben Sanjaybhai	
558	7	Rathod Bhikhabhai Navratnbhai	
559		Rathod Madhuben Bhikhabhai	
560		Rathod Laxmanbhai Bhikhabhai	
561		Rathod Minaben Laxmanbhai	
562		Rathod Tulshiben Laxmanbhai	
563		Rathod Nikulbhai Laxmanbhai	
564		Rathod Laxmiben laxmanbhai	
565	4	Machhi naginbhai Aashaben	
566		Machhi manjulaben naginbhai	
567		Machhi Divyaben Naginbhai	
568		Machhi Kiranbhai Naginbhai	
569	5	Machhi Rameshbhai Punabhai	
570		Machhi Shantaben Rameshbhai	
571		Machhi aakashbhai rameshbhai	
572		Machhi Bhaveshbhai Rameshbhai	
573		Machhi Ashamitaben bhaveshbhai	
574	6	Machhi Maheshbhai Bhagvanbhai	
575		Machhi Hanshaben Maheshbhai	
576		Machhi Komalben maheshbhai	
577		Machhi Gitaben Maheshbhai	
578		Machhi Badalbhai Maheshbhai	
579		Machhi Pariynkaben maheshbhai	
580	6	Machhi Madhuben Aashabhai	
581		Machhi Vinodbhai aashabhai	
582		Machhi Parvtiben Vinodbhai	
583		Machhi Sumitbhai Vinodbhai	
584		Machhi Himanshubhai Vinodbhai	
585		Machhi Dharmishthaben hashmukhbhai	
586	7	Machhi Rameshbhai Ranchhodbhai	
587		Mchhi Dhaniben Rameshbhai	
588		Machhi Minaben Ramehbhai	
589		Machhi Rohitbhai Rameshbhai	
590		Machhi Sunitaben Rohitbhai	
591		Machhi Anshakumar Rohitbhai	
592		Machhi Kunalbhai Rohitbhai	
593	6	Machhi Alpeshbhai Rameshbhai	
594		Machhi Bhavnaben Alpeshbhai	
595		Machhi Bhagyshree Alpeshbhai	
596		Machhi Shaileshbhai rameshbhai	
597		Machhi sunilbhai Rameshbhai	
598	7	Rathod Laxmanbhai Sursangbhai	
599		Rathod Shantaben Laxmanbhai	

600		Rathod Kiranbhai Laxmanbhai	
601		rathod Sonalben Kiranbhai	
602		rathod Mitalben Kiranbhai	
603		Rathod SandipBhai Kiranbhai	
604		Rathod Champaben Laxmanbhai	
605	5	Rathod Rameshbhai Bhagvanbhai	
606		Rathod kailashben rameshbhai	
607		Rathod Atulbhai rameshbhai	
608		Rathod Rahulbhai rameshbhai	
609		Rathod Jashvatntbhai rameshbhai	
610	12	Rathod kantibhai mangalbhai	
611		Rathod Sunilbhai Kantibhai	
612		Rathod varshaben Sunilbhai	
613		Rathod Arvindbhai Gordhanbhai	
614		Rathod Laxmiben arvindbhai	
615		Rathod Pujaben Arvindbhai	
616		Rathod Aanadbhai arvindbhai	
617		Rathod Vijaybhai rameshbhai	
618		Rathod Niruben Viajybhai	
619		Rathod Vidhyaben Vijaybhai	
620		Rathod Jiganeshbhai Vijaybhai	
621		Rathod Meetbhai Vijaybhai	
622	4	Rathod Chhganbhai Somabhai	
623		Rathod Vidhyaben Chhaganbhai	
624		Rathod Anita ben Chhaganbhai	
625		Rathod Laxmiben Chhganbhai	
626	9	Rathod Kamraben raysangbhai	
627		rathod Mukeshbhai raysangbhai	
628		rathod Anitaben Mukeshbhai	
629		Rtahod Sunilbhai Mukeshbhai	
630		Rathod ajaybhai Mukeshbhai	
631		Rathod Sureshbhai Raysangbhai	
632		Rathod Sumanben Sureshbhai	
633		Rathod jayeshbhai Sureshbhai	
634		Rathod Sanjanaben Sureshbhai	
635	5	Rathod Maheshbhai shanabhai	
636		rathod Gitaben maheshbhai	
637		Rathod Manjulaben maheshbhai	
638		Rathod Alapeshbhai Maheshbhai	
639		rathod Komalben Maheshbhai	
640	5	Rathod natvarbhai dabhaybhai	
641		Rathod Sarojben natvarbhai	
642		rathod lakhiben Natvarbhai	
643		Rathod Arjunbhai natvarbhai	
644		rathod sumitraben Natvarbhai	
645	5	Machhi Ashokbhai Bhagvanbhai	
646		Machhi manjuben ashokbhai	
647		Machhi Joytiben Ashokbhai	
648		Machhi santoshbhai Ashokbhai	
649		Machhi sanjaybHai Ashokbhai	

650	6	Rathod Arvindbhai Narsangbhai	
651		Rathod Ramilaben Arvindbhai	
652		Rathod Karishnaben Arvindbhai	
653		Rathod Laxmanbhai Arvindbhai	
654		Rathod gaytriben Arvindbhai	
655		rathod Vashudhaben Arvindbhai	
656	9	Rathod Amarsangbhai narsangbhai	
657		Rathod Koikilaben amarsangbhai	
658		Rathod Kishanbhai amarsangbhai	
659		Rathod sonalben Amarsangbhai	
660		rathod Anitaben Kishanbhai	
661		Rathod Seshaben Kishanbhai	
662		Rathod Bhartbhai Amarsangbhai	
663		Rathod Narsangbhai parsotambhai	
664		Rathod Jashiben Narsangbhai	
665	6	Bhaliya Jagdishbhai haribhai	
666		Bhaliya Rekhaben Jagdisbhai	
667		Bhaliya Kajlben Jagdishbhai	
668		Bhaliya Vishlbhai Jagdishbhai	
669		Bhaliya Aashaben jagdishbhai	
670	5	Rathod Bhailalbhai vajesnagbhai	
671		Rathod Jatanben Bhailalbhai	
672		Rathod Rekhaben Bhailalbhai	
673		Rathod Rupalben Bhailalbhai	
674		rathod Prakshbhai Bhailalbhai	
675	5	Rathod Vijaybhai Haribhai	
676		Rathod Tejalben Vijaybhai	
677		Rathod Vishalbhai Vijaybhai	
678		Rathod Manishbhai Vijaybhai	
679		Rathod Minaxiben Vijaybhai	
680	7	Rathod Kantibhai Ranchhodbhai	
681		Rathod Rukhiben Kantibhai	
682		Rathod Rajeshbhai Kantibhai	
683		Rathod Ajaybhai Kantibhai	
684		Rathod sarojben Ajaybhai	
685		Rathod Sehulbhai Ajaybhai	
686		Rathod Virajbhai Ajaybhai	
687	4	Rathod Jiviben Chandubhai	
688		Rathod Babubhai Chandubhai	
689		Rathod Ramilaben babubhai	
690		Rathod Gopalbhai babubhai	
691	3	Rathod Melasangbhai Manchhubhai	
692		Rathod manjulaben Melasangbhai	
693		Rathod Vipulbhai Melasangbhai	
694	5	Thakor Ajamalbhai Udaji	
695		Thakor Champaben Ajamalbhai	
696		Thakor Sunilbhai Ajamlbhai	
697		Thakor Ajaybhai Ajamalbhai	
698		Thakor Rahulbhai Ajamalbhai	
699	4	Rathod Jayntibhai Bhagvanbhai	

700		Rathod Kalpilaben Jayntibhai	
701		Rathod januben Jayntibhai	
702		Rathod Hiteshbhai jayntibhai	
703	8	Rathod Gibhuvanbhai Ranchhodbhai	
704		Rathod sonaben Gibhuvanbhai	
705		Rathod Gitiben Rameshbhai	
706		Rathod Nishaben rameshbhai	
707		Rathod Sureshbhai Tribhuvan	
708		Rathod Piyushbhai rameshbhai	
709		Rathod Urmilaben Rameshbhai	
710		rathod Rameshbhai Mohanbhai	
711	5	Rathod Vitthalbhai Himatbhai	
712		Rathod Manjuben Vitthalbhai	
713		Rathod dasharthabhai	
714		Rathod Jagdishbhai	
715	5	Rathod Revaben Bhagvanbhai	
716		Rathod manuben Arjunbhai	
717		Rathod Hinaben Arjunbhai	
718		Rathod Hiralben Arjunbhai	
719		Rathod Manishbhai Arjunbhai	
720	5	Padhiyar rameshbhai Mathurbhai	
721		Padhiyar Tarunaben rameshbhai	
722		Padhiyar Roshanbhai rameshbhai	
723		Padhiyar Hareshbhai Rameshbhai	
724		Padiyar Harshilbhai Rameshbhai	
725	1	Rathod Lavganbhai	
726	2	gajraben	
727		Sanjaybhai	
728	4	Machhi Kailashben Mahindrabhai	
729		Machhi Nirmalaben Mahindrabhai	
730		Machhi Hiteshbhai Mahindrabhai	
731		Machhi Pradipbhai Mahindrabhai	
732	2	Chauhan Gitaben rameshbhai	
733		Chauhan rameshbhai Vitthalbhai	
734	5	Rathod Kulanbhai babrbhai	
735		Rathod hanshaben Kulanbhai	
736		Rathod Vivekbhai Kulanbhai	
737		Rathod Tushbarbhai Kulanbhai	
738		Rathod Kranbhai Kulanbhai	
739	6	Rathod Gangaben Pujabhai	
740		rathod Dipsangbhai pujabhai	
741		Rathod Niruben Dipsangbhai	
742		Rathod Dineshbhai Dipsngbhai	
743		Rathod Vanita ben Dipsang bhai	
744		Rathod Piiyush bhai Dipsang bhai	
745	6	Machhi Jiva bhai Ratna bhai	
746		Machhi Shavita ben Jivabhai	
747		Machhi Sanjay bhai jiva bhai	
748		Machhi Vanita ben Sanjaybhai	
749		Machhi Vaishali ben Sanjaybhai	

750		Machhi Vivekbhai Sanjaybhai	
751	6	Machhi jayantibhai Jivabhai	
752		Machhi Hiralben jayantibhai	
753		Machhi Darshanaben Jayantibhai	
754		Machhi Karanbhai Jayantibhai	
755		Machhi Yogeshbhai Jivabhai	
756		Machhi Susilaben Yogeshbhaui	
757	3	Rathod Parbatbhai Devjibhai	
758		Rathod Manjuben Parbatbhai	
759		Rathod Jasvantbhai Devjibhai	
760	3	Rathod Shobhnaben Jasvantbhai	
761		Rathod Priyankaben Jasvantbhai	
762		Rathod Rahulbhai Jasvantbhai	
763	5	Rathod Yogeshbhai Manilala	
764		Rathod Vilashben Yogeshbhai	
765		Rathod Rashmikaben Yogeshbhai	
766		Rathod Daxaben Yogeshbhai	
767		Rathod Jayminbhai Yogeshbhai	
768	5	Rathod Kalidash Khodabhai	
769		Rathod Shardaben Kalidashbhai	
770		Rathod Rahulbhai Kalidashbhai	
771		Rathod Rohitbhai Kalidashbhai	
772		Rathod Ranjanben Kalidashbhai	
773	4	Rathod Nnduben Mokamsang	
774		Rathod Geetaben Satishbhai	
775		Rathod Jagdishbhai Satishbhai	
776		Rathod Mangiben Satishbhai	
777	2	Rathod Mahendrabhai Satishbhai	
778		Rathod vijaybhai Satishbhai	
779	9	Rathod Mansang Mokamsang	
780		Rathod Maniben Mansang	
781		Rathod Narshbhai Mansang bhai	
782		Rathod Laxmiben Mansangbhai	
783		Rathod Piyushbhai Nareshbhai	
784		Rathod Bhartiben Narehbhai	
785		Rathod Artiben Mansangbhai	
786		Rathod Pravin bhai Mansangbahi	
787		Rathod Jayeshbhai Mansangbhai	
788	5	Gohil Chhatrasang Badharbhai	
789		Gohil MangibenSatishbhai	
790		Gohil Karsanbhai Chhtrasangbhai	
791		Gohil Mayaben Karsanbhai	
792		Gohil Kankuben Badharbhai	
793	5	Rathod Somabhai Khodabhai	
794		Rathod Pushpaben Somabhai	
795		Rathod Saileshbhai Somabhai	
796		Rathod Mahendrabhai Somabhai	
797		Rathod Sanjaybhai Somabhai	
798	8	Rathod Dabhaibhai Parsotambhai	
799		Rathod Rajubhai Dabhibhai	

800		Rathod Jevaben Dabhibhai	
801		Rathod Hetalben Rajubhai	
802		Rathod Nileshbhai Rajubhai	
803		Rathod Jagrutiben Rajubhai	
804		Rathod Sureshbhai Dabhaibhai	
805		Rathod Rekhaben Sureshbhai	
806	8	Rathod Rohitbhai Sureshbhai	
807		Rathod Vishnubhai Sureshbhai	
808		Rathod Manjulaben Shanabhai	
809		Rathod Manishben Shanabhai	
810		Rathod Parulben Shanabhai	
811		Raathod Bhavnaben Shanabhai	
812		Rthod Balvantbhai Shnabhai	
813		Rathod Shankarbhai Shanabhai	
814	4	Rathod Manubhai Ambalalbhai	
815		Rathod Savitaben Manubhai	
816		Rathod Jagdishbhai Manubhai	
817		Rathod Sudhaben Jagdishbhai	
818	5	Rathod Kiranbhai Raysangbhai	
819		Rathod Ilaben Kiranbhai	
820		Rathod Dharmikaben iranbhai	
821		Rathod Jaydipbhai Kiranbhai	
822		Rathod Tarunaben Kiranbhai	
823	4	Rathod Shardaben shanubhai	
824		Rathod Sureshbhai Shanubhai	
825		Rathod sarojben Sureshbhai	
826		Rathod Umagbhai Sureshbhai	
827	4	Rathod Lavaganbhai Shanabhai	
828		Rathod Kailasben Lavghanbhai	
829		Rathod Rinaben Lavghanbhai	
830		Rathod Divyaben Lavghanbhai	
831	5	Rathod Lilaben Manojbhai	
832		Rathod Shilaben Manojbhai	
833		Rathod Anjuben Manojbhai	
834		Rathod Divyeshbhai manojbhai	
835		Rathod sanjaybhai babubhai	
836	4	Raval Chhitubhai Chhotubhai	
837		Raval Kailashben Chhitubhai	
838		RavalVishalbhai Chittubhai	
839		Raval Manishaben Chhitubhai	
840	3	Rval Vatitaben Arjunbhai	
841		Raval Ranjanben Arjunbhai	
842		Raval Kinjalben arjunbhai	
843	5	Rathod Ambubhai Mangarbhai	
844		Rathod Sanjaybhai Ambubhai	
845		Rathod Hetalben Arjunbhai	
846		Rathod VishnuBhai Sanjaybhai	
847		Rathod Kishanbhai Sanjaybhai	
848	6	Machhi Shantaben Mangarbhai	
849		Machhi Pravnibhai Mangarbhai	

850		Machhi Savitaben Pravinbhai	
851		Machhi Nitinbhai Pravinbhai	
852		Machhi Hetalben Pravinbhai	
853		Machhi Vipulbhai Pravinbhai	
854	1	Padhiyar Jitubhai Amarsinh	
855	1	Rathod ramila Mangarbhai	
856	5	Rathod Kachrabhai Murjibhai	
857		Rathod Ashaben Karchrabhai	
858		Rathod Dhrmeshbhai Kachrabhai	
859		Rathod Akashbhai Kachrabhai	
860		Rathod Akshaybhai Kachrabhai	
861	4	rakhod Sravanbhai Bakorbhai	
862		Rathod Jashiben Sravanbhai	
863		Rathod Mehulbhai Sravanbhai	
864		Rathod Lilaben sSravanbhai	
865	7	Rathod Bharatbhai Chimanbhai	
866		Rathod Manjulaben Bharatbhai	
867		Rathod Tejalben Bharatbhai	
868		Rathod Hetalben Bharatbhai	
869		Rathod Ashish bhai BHAratbhai	
870		Rathod Chimanbhai Bharatbhai	
871		Rathod Shantaben Chimanbhai	
872	4	Padhiyar Arvindbhai Ramsangbhai	
873		Padhiyar Bakulaben Arvindbhai	
874		Padhiyar Rushikaben Arvindbhai	
875		Padhiyar Yuvrajsinh Arvindbha	
876	5	Machhi Jagdishbhai Bhagabhai	
877		machhi Shardaben Jagdishbhai	
878		Machhi Hetalben Dipak bhai	
879		Machhi Vanshbhai dipakbhai	
880		Machhi Hiteshbhai jagdishbhai	
881	4	Gohil Rajesh bhai Udesangbhai	
882		Gohil Lila ben Rajeshbhai	
883		Gohil Piyushbhai Rajeshbhai	
884		Gohil Chiragbhaui Rajeshbhai	
885	6	Rathod Laaxmanbhai Chhitubhai	
886		Rathod Ambaben Laxmanbhai	
887		Rathod Arvindbhai Laxmanbhai	
888		Rathod Sanjanaben Arvindbhai	
889		Rathod Nehaben Arvindbhai	
890		Rathod Anilbhai Arvindbhai	
891	3	Padhiyar Haribhai Laxmanbhai	
892		Pahiyar Miteshbhai Haribhai	
893		Padhiyar Mayurbhai Haribhai	
894	5	Machhi Gangaben Nanabhai	
895		Machhi Naginbhai Nanabhai	
896		Machhi Sangitaben Naginbhai	
897		Machhi Priyaben Naginbhai	
898		Machhi Aditiben naginbhai	
899	4	Rathod Ramilaben Virajbhai	

900		rathod Rohitbhai Virajbhai	
901		Rathod Sanjnaben Virajbhai	
902		Rathod Vilashben Virajbhai	
903	4	Rthod Laxmanbhai Narsinh	
904		rathod Sarojben Laxamanbhai	
905		Rathod Sanjaybhai Laxmanbhai	
906		Rathod Sangitaben Laxmanbhai	
907	5	Rathod Laxmiben Balubhi	
908		Rathod rajubhai Balubhai	
909		Rathod Simaben Rajubhai	
910		Rathod Kishanbhai Rajubhaio	
911		rathod divyaben Rajubhai	
912	6	GohilSureshbhai Prabhat bhai	
913		Gohol Minaxiben Sureshbhai	
914		Gohil Dinharben Sureshbhai	
915		Gohil Divya ben sureshbhai	
916		Gohil Diptiben Sureshbhai	
917	3	Machhi Vijaybhai Kanubhai	
918		Machhi Hetalben Vijaybhai	
919		Machhi Dishaben Vijaybhai	
920	6	Rathod Chandubhai Shanubhai	
921		Rathod Somiben Chandubhai	
922		Rathod Ashokbhai Chandubhai	
923		Rathod Jagruti Ashokbhai	
924		Rathod Nitin Bhai Ashokbhai	
925		Rathod Jayeshbhai Ashokbhai	
926	5	Gohil Nanduben Somabhai	
927		Gohil Sangitaben Mahendrabhai	
928		Gohil DhruvKumar Mahendrabhai	
929		Gohil kirkumar Mahendrabhai	
930		Gohil Manhendrabhai Mohanbhai	
931	6	Chauhan Mahendrabhai Fatesangbhai	
932		Chauhan rajendrabhai Fatesangbhai	
933		Chauhan Ambaben rajendrabhai	
934		Chauhan Kishanbhai Rajendrabhai	
935		Chuhan Dipikaben Rajendrabhai	
936		Chauhan Bhavnaben Rajendrabhai	
937	7	Machhi Kanubhai Mangarbhai	
938		Machhi Shantaben Kanubhai	
939		Machhi Sanjaybhai Kanubhai	
940		Machhi Geetaben Sanjaybhai	
941		Machhi Dimpalben Sanjaybhai	
942		Machhi Rosniben Sanjaybhai	
943		Machhi Kartikbhai Sanjaybhai	
944	3	Machhi Saileshbhai Balubhai	
945		Machhi Heenaben Saileshbhai	
946		Machhi Hemashreeben Saileshbhai	
947	1	Rathod Sravanbhai Shankarbhai	
948	12	Rathod Ganpatbhai Mohanbhai	
949		Rathod Jiviben Ganpatbhai	

950		Rathod Dineshbhai Ganpatbhai	
951		Rathod Rekhaben Dineshbhai	
952		Rathod Dipikaben Dineshbhai	
953		Rathod Akashbhai Dineshbhai	
954		Rathod Vineshbhai Dineshbhai	
955		Rathod Kishanbhai Fatesangvhai	
956		Rathod Kusumben Kishanbhai	
957		Rathod Kaushikbhai Kishanbhai	
958		Rathod Kiranbhai Kishanbhai	
959		Rathod Vishnubhai Kishanbhai	
960	6	rathod Mukesh bhai Rameshbhai	
961		Rathod Taraben rameshbhai	
962		Rathod ajaybhai Mukeshbhai	
963		Rathod Artiben Ajaybhai	
964		Rathod Tejalben Mukeshbhai	
965		Rathod Trishaben Ajaybhai	
966	7	Machhi Laxmiben Chhaganbhai	
967		Machhi Vijay bhai Chhaganbhai	
968		Machhi Ashmitaben Vijaybhai	
969		Machhi Pratikshaben Vijaybhai	
970		Machhi Jyotiben Sureshbhai	
971		Machhi Kavita ben Suresh bhai	
972		Machhi Ashwinbhai chhaganbhai	
973	1	Gohil Savitaben Haribhai	
974	1	Parmar Bajuben Dabhaybhai	
975	2	Valand Ratilalbhai Nathubhai	
976		Valand Bajuben Ratilalabhai	
977	7	Makvana Baluben Ramsangbhai	
978		Makvana Ganpatbhai chhitabhai	
979		Makvana Madhiben Ganpatbhai	
980		Makvana Sanjaybhai Ganpatbhai	
981		Makvana Bhavnaben Ganpatbhai	
982		Makvana Hiralben Sanjaybhai	
983		Makvana Nirjalkumar Sanjaybhai	
984	5	Gohil Mokambhai Laxmanbhai	
985		Gohil Somiben Mokambhai	
986		Gohil Gitaben Himatbhai	
987		Gohil Laxmiben Himatbhai	
988		Gohil Mehulbhai Himatbhai	
989	4	Gohil Jitsang Dahyabhai	
990		Gohil Meenaben Jitsangbhai	
991		Gohil Utsavbhai Jitsangbhai	
992		Gohil Bipinkumar Jitsangbhai	
993	6	Gohil Maganbhai Dahyabhai	
994		Gohil Bhikhiben Maganbhai	
995		Gohil Dalpatbhai Maganbhai	
996		Gohil Nikuben Dalpatbhai	
997		Gohil Gayatriben Dalpatbhai	
998		Gohil Karanbhai Dalpatbhai	
999	7	Gohil Bhikhiben Jesangbhai	

1000		**Gohil Jasvantbhai Jesangbhai**	
1001		**Gohil Jagrutiben Jesangbhai**	
1002		**Gohil Mukeshbhai Jesangbhai**	
1003		**Gohil Jyotsanaben Mukeshbhai**	
1004		Gohil Nimeshbhai Mukeshbhai	
1005		Gohil Kinjalben Mukeshbhai	
1006	5	Patel Sumitraben Jagdisbhai	
1007		Patel Maheshbhai Jagdishbhai	
1008		Patel Kavitaben Maheshbhai	
1009		Patel Kartavykumar Maheshbhai	
1010		Patel Ruhiben Maheshbhai	
1011	10	Solanki Gangaben Maganbhai	
1012		Solanki Nareshbhai Maganbhai	
1013		Solanki Bharatbhai Maganbhai	
1014		Solanki Krishnaben Nareshbhai	
1015		Solanki Vashitaben Nareshbhai	
1016		Solanki Dilipbhai Hareshbhai	
1017		Solanki Jayaben Bharatbhai	
1018		Solanki Alkaben Nareshbhai	
1019		Solanki Minaben Hareshbhai	
1020		Solanki Janviben Nareshbhai	
1021	7	Gohil Dakshaben Karsanbhai	
1022		Gohil Dharmendra Karsanbhai	
1023		Gohil Chetanbhai Karsanbhai	
1024		Gohil Ravinaben Dharmendrabhai	
1025		Gohil Naitikbhai Dharmendrabhai	
1026		Gohil Lilaben Chetanbhai	
1027		Gohil Janviben Dharmendrabhai	
1028	4	Gohil Kailashben Somabhai	
1029		Gohil Virajbhai Somabhai	
1030		Gohil Nilamben Somabhai	
1031		Gohil Sanjaybhai Somabhai	
1032	4	Gohil Dakshaben Fateshangbhai	
1033		Gohil Kamleshbhai Fateshangbhai	
1034		Gohil Parulben Fatesangbhai	
1035		Gohil Vaishaliben Kamleshbhai	
1036	5	Gohil Shantaben Khodabhai	
1037		Gohil Chandubhai Khodabhai	
1038		Gohil Jyotshnaben Chandubhai	
1039		Gohil Ayushiben Chandubhai	
1040		Gohil Heerben Chandubhai	
1041	9	Rathod Narmadaben Govindbhai	
1042		Rathod Piyushbhai Govindbhai	
1043		Rathod Madhuben Govindbhai	
1044		Rathod Maheshbhai Govindbhai	
1045		Rathod Dineshbhai Govindbhai	
1046		Rathod Niruben Surshagbhai	
1047		Rathod Dharmendrabhai Piyushbhai	
1048		Rathod Ajaykumar Piyushbhai	
1049		Rathod Sonaben Piyushbhai	

1050	8	Rathod Ganpatbhai Mohanbhai	
1051		Rathod Jiviben Ganpatbhai	
1052		Rathod Dineshbhai Ganpatbhai	
1053		Rathod Urmilaben Dineshbhai	
1054		Rathod Rekhaben Dineshbhai	
1055		Rathod Dipikaben Dineshbhai	
1056		Rathod Akashbhai Dineshbhai	
1057		Rathod Vineshbhai Dineshbhai	
1058	7	Gohil Kanjibhai Abhesangbhai	
1059		Gohil Parbhubhai Kanjibhai	
1060		Gohil Kalidashbhai Kanjibhai	
1061		Gohil Ishwarbhai Kanjibhai	
1062		Gohil Jagrutiben Ishvarbhai	
1063		Gohil Ankitbhai Ishvarbhai	
1064		Gohil Tejalben Ishvarbhai	
1065	1	Rathod Bajuben Mayjibhai	
1066	4	Rathod Bhayjibhai Ranchhodbhai	
1067		Rathod Savitaben Bhayjibhai	
1068		Rathod Maheshbhai Bhayjibhai	
1069		Rahtod Manishaben Maheshbhai	
1070	10	Rathod Dhaniben Chimanbhai	
1071		Rathod Sravanbhai Chimanbhai	
1072		Rathod Manharbhai Sravanbhai	
1073		Rathod Sakuben Sravanbhai	
1074		Rathod Karanbhai Sravanbhai	
1075		Rathod Kishanbhai Sravanbhai	
1076		Rathod Geetaben Manharbhai	
1077		Rathod Divyaben Manharbhai	
1078		Rahtod Dakshesbhai Manharbhai	
1079		Rathod Jaydipbhai Manharbhai	
1080	7	Rathod Surshangbhai Prabhatbhai	
1081		Rathod Parvatiben Sursangbhai	
1082		Rathod Jagdishbhai Sursangbhai	
1083		Rathod Ushaben Jagdishbhai	
1084		Rathod Sonaben Jagdishbhai	
1085		Rathod Jyotiben Jagdishbhai	
1086		Rthod Akshaybhai Rajubhai	
1087	3	Rathod Arjunbhai Rajubhai	
1088		Rathod Rashmikaben Jagdishbhai	
1089		Rathod Jignesh Jagdishbhai	
1090	10	Vaghela Udeshangbhai Narshangbhai	
1091		Vaghela Bhikhiben Udeshabgbhai	
1092		Vaghela Chandubhai Udeshangbhai	
1093		Vaghela Jayshreeben Chandubhai	
1094		Vaghela Ashokbhai Udeshangbhai	
1095		Vaghela Anitaben Chandubhai	
1096		Vaghela Dhartiben Ashokbhai	
1097		Vaghela Shavitriben Ashokbhai	
1098		Vaghela Jayrajbhai Ashokbhai	
1099	3	Vaghela Rayshangbhai Narshangbhai	

1100		Vaghela Amratben Rayshangbhai	
1101		Vaghela Hasmukhbhai Ramanbhai	
1102	2	Gohil Bhikhabhai Kanjibhai	
1103		Gohil Laxmiben Bhikhabhai	
1104	6	Solanki Laxmanbhai Mayurbhia	
1105		Solanki Somiben Laxmanbhai	
1106		Solanki Alpeshbhai Laxmanbhai	
1107		Solanki Rakeshbhai Laxmanbhai	
1108		Solanki Rameshbhai Laxmanbhai	
1109		Solanki Manharbhai Mayurbhai	
1110	1	Patel Kushumben Laxmanbhai	
1111	2	Padhiyar Rayshangbhai Dahyabhai	
1112		Padhiyar Arjunbhai Rayshangbhai	
1113	10	Padhiyar Kiritbhai Laxmanbhai	
1114		Padhiyar Babarbhai Laxmanbhai	
1115		Padhiyar Jashodaben Babarbhai	
1116		Padhiyar Gavtambhai babarbhai	
1117		Padhiyar Sonaben Laxmanbhai	
1118		Padhiyar Rajendrabhai Laxmanbhai	
1119		Padhiyar Rameshbhai Laxmanbhai	
1120		Padhiyar Tejalben Rameshbhai	
1121		Padhiyar Keshaben Rameshbhai	
1122		Padhiyar Manjulaben Kiritbhai	
1123	7	Baraiya Dabhaybhai Sankarbhai	
1124		Baraiya Madhiben Dabhaybhai	
1125		Baraiya Laxmanbhai Dabhaybhai	
1126		Baraiya Chandubhai Sankarbhai	
1127		Baraiya Jignashaben Laxmanbhai	
1128		Baraiya Varunbhai Laxmanbhai	
1129		Baraiya Sarashvatiben Laxmanbhai	
1130	3	Padhiyar Kanuben Laxmanbhai	
1131		Padhiyar Vijaybhai Laxmanbhai	
1132		Padhiyar Vijaybhai Shureshbhai	
1133	5	Padhiyar Mangiben Rayjibhai	
1134		Padhiyar Kanjibhai Rayjibhai	
1135		Padhiyar Bhavikaben Rayjibhai	
1136		Padhiyar Sushilaben Kanjibhai	
1137		Padhiyar Manishaben Kanjibhai	
1138	4	Rathod Chandubhai Sanubhai	
1139		Rathod Somiben Chandubhai	
1140		Rathod Ashokbhai Chandubhai	
1141		Rathod Jayeshbhai Ashokbhai	
1142	6	Gohil Balubhai kabhaybhai	
1143		Gohil Savitaben Balubhai	
1144		Gohil Ranjibhai Balubhai	
1145		Gohil Naynaben Ranjitbhai	
1146		Gohil Dipakbhai Ranjitbhai	
1147		Gohil Naynbhai Ranjitbhai	
1148	1	Gohil Melabha Laxmanbhai	
1149	4	Gohil Ranjitbhai Shanabhai	

1150		Gohil Shanubhai Bavabhai	
1151		Gohil Ramilaben Ranjitbhai	
1152		Gohil Prachikumari Ranjitbhai	
1153	7	Gohil Sanjaybhai Rameshbhai	
1154		Gohil Rameshbhai Rayjibhai	
1155		Gohil Parbhuben Rameshbhai	
1156		Gohil Tejashvikumari Sanjaybhai	
1157		Gohil Hanilkumari Sanjaybhai	
1158		Gohil Khashaben Sanjaybhai	
1159		Gohil Devinbhai Sanjaybhai	
1160	5	Ahir Valiben Budhabhai	
1161		Ahir Budhabhai devabhai	
1162		Ahir Jayeshbhai Budhabhai	
1163		Ahir Ratnaben Jayeshbhai	
1164		Ahir Dhaniben Jayeshbhai	
1165	4	Gohil Ganpatbhai Babarbhai	
1166		Gohil Janakben Ganpatbhai	
1167		Gohil Dilipbhai Ganpatbhai	
1168		Gohil Shilpaben Ganpatbhai	
1169	6	Gohil Laxmiben Rayshangbhai	
1170		Gohil Vinodbhai Rayshangbhai	
1171		Gohil Ashokbhai Rayshangbhai	
1172		Gohil Ridhiben Vinodbhai	
1173		Gohil Snehalkumari Vinodbhai	
1174		Gohil Artiben Vinodbhai	
1175	5	Makvana Maheshbhai Balvantbhai	
1176		Makvana Manjulaben Balvanbhai	
1177		Makvana Lalitaben Maheshbhai	
1178		Makvana Milanbhai Maheshbhai	
1179		Makvana Khushbuben Maheshbhai	
1180	5	Makvana Maganbhai Shivabhai	
1181		Makvana Parvatiben Maganbhai	
1182		Makvana Mitalben Maganbhai	
1183		Makvana Snehaben Magnbhai	
1184		Makvana Khusbuben Maganbhai	
1185	5	Gohil Balvantbhai Narotambhai	
1186		Gohil Bhartiben Balvantbhai	
1187		Gohil Manishaben Balvantbhai	
1188		Gohil Karanbhai Balvantbhai	
1189		Gohil Jaydevbhai Balvantbhai	
1190	5	Gohil Ganpatbhai Narotambhai	
1191		Gohil Dakshaben Narotambhai	
1192		Gohil Kiranbhai Narotambhai	
1193		Gohil Niraliben Narotambhai	
1194		Gohil Tejashbhai Narotambhai	
1195	4	Solanki Ashokbhai Chandubhai	
1196		Solanki Premilaben Ashokbhai	
1197		Solanki Riyaben Ashokbhai	
1198		Solanki Yashkumar Ashokbhai	
1199	4	Solanki Rajeshbhai dayabhai	

1200		Solanki Bhavnaben Dayabhai	
1201		Solanki Tusharbha Rajeshbhai	
1202		Solanki Sumitkumar Rajeshbhai	
1203	4	Gohil Dayabhai Mokambhai	
1204		Gohil Naduben Dayabhai	
1205		Gohil Parulben Dayabhai	
1206		Gohil Dhruvkumar Kiranbhai	
1207	7	Gohil Khumansang mokamsang	
1208		Gohil Hiraben Mokamsang	
1209		Gohil Mahendrasing Khumansang	
1210		Gohil Renukaben Mahendrasinh	
1211		Gohil Jasvantsinh Khumansang	
1212		Gohil Jayminben Jasvantsinh	
1213		Gohil Muksh Jashvantsinh	
1214	4	Gohil Magarbhai chhitabhai	
1215		Gohil Ushaben Magarbhai	
1216		Gohil Hemantbhai Magarbhai	
1217		Gohil Binalben Magarbhai	
1218	2	Gohil Shursangbhai Chhitabhai	
1219		Gohil Kushumben Shursangbhai	
1220	4	vaghela Ranjitbhai Prabhatbhai	
1221		Vaghela hinaben Ranjitbhai	
1222		Vaghela Nayanbhai Ranjitbhai	
1223		Vaghela Bhaveshbhai Ranjitbhai	
1224	4	Vaghela Prabhatbhai Chhitabhai	
1225		Vaghela Jagdishbhai Prabhatbhai	
1226		Vaghela Kailashben Jagdishbhai	
1227		Vaghela kartikbhai Jagdishbhai	
1228	5	Vaghela bharatbhai Narshangbhai	
1229		Vaghela Amratben Bharatbhai	
1230		Vaghela Navnitbhai Bharatbhai	
1231		Vaghela Chetnaben Navnitbhai	
1232		Vaghela Nenshiben Navnitbhai	
1233	5	Gohil Chhatrasangbhai Laxmanbhai	
1234		Gohil Chetnaben Chhatrasangbhai	
1235		Gohil Mitalben Chatrasangbhai	
1236		Gohil Divayaben Chhatrasangbhai	
1237		Gohil Hemanginiben Chhatrasangbhai	
1238	5	Gohil Laxmiben Laxmanbhai	
1239		Gohil Ramanbhai Laxmanbhai	
1240		Gohil Kailashben Ramanbhai	
1241		Gohil Nituben Ramnbhai	
1242		Gohil Ketanbhai Ramnbhai	
1243	2	**Parmar Babarbhai Sursangbhai**	
1244		**Parmar Savitaben Babarbhai**	
1245	7	**Gohil Bharatbhai Ranchhodbhai**	
1246		**Gohil Shavitaben Bharatbhai**	
1247		**Gohil Gitaben Ranjitbhai**	
1248		**Gohil Ranjitbhai bharatbhai**	
1249		**Gohil Yash Ranjitbhai**	

1250		**Gohil Arpitaben Ranjitbhai**	
1251		**Gohil Bhavykumar Ranjitbhai**	
1252	4	**Vaghela Jashvantbhai Bharatbhai**	
1253		**Vaghela Ramilaben Jashvantbhai**	
1254		**Vaghela Falguniben Jashvanbhai**	
1255		**Vaghela Sanketbhai Jashvantbhai**	
1256	4	Parmar Jashvantbhai Prabhatbhai	
1257		Parmar Pushpaben Jashvantbhai	
1258		Parmar Hiteshkumar Jashvantbhai	
1259		Parmar Virendrakumar Jashvantbhai	
1260	1	Gohil Gangaben Chhaganbhai	
1261	10	Gohil Amasangbhai Shomabhai	
1262		Gohil Kashiben Amarsangbhai	
1263		Gohil Dakshaben Narendrabhai	
1264		Gohil Harshhikbhai narendrabhai	
1265		Gohil Harshil bhai Narendrabhai	
1266		Gohil Bhavnaben Rayjibhai	
1267		Gohil Bhavmikbhaj Rayjibhai	
1268		Gohil Hetalben Rayjibhai	
1269		Gohil Mihirbhai Rayjibhai	
1270	7	Gohil Yogeshbhai Rayjibhai	
1271		Gohil Kalpanaben Yogeshbhai	
1272		Gohil akshaybhai Yogeshbhai	
1273		Gohil Rohiniben Yogeshbhai	
1274		Gohil Sursangbhai Ishvarbhai	
1275		Gohil Kamraben Sursangbhai	
1276		Gohil Anjanaben Sursangbhai	
1277	4	Gohil Nareshbhai Magarbhai	
1278		Gohil Krishnaben Nareshbhai	
1279		Gohil Dharmikbhai Nareshbhai	
1280		Gohil Dikshitaben Nareshbhai	
1281	4	Gohil Pravinbhai Rayjibhai	
1282		Gohil dharmistaben Pravinbhai	
1283		Gohil Sagrbhai Pravinbhai	
1284		Gohil Chandrasinh Pravinbhai	
1285	2	Gohil Shankarbhai Dayabhai	
1286		Gohil Naduben Shankarbhai	
1287	4	Gohil Bhagvanbhai Sankarbhai	
1288		Gohil Sangitaben Bhagvanbhai	
1289		Gohil Tanviben Bhagvanbhai	
1290		Gohil Bhavtikbhai Bhagvanbhai	
1291	6	Gohil Bharatbhai Gokurbhai	
1292		Gohil Parvatiben Gokurbhai	
1293		Gohil Jasvantbhhai Bharatbhai	
1294		Gohil Harshidaben Jashvantbhai	
1295		Gohil Nehaben Jsvantbhai	
1296		Gohil Navyaben Jasvantbhai	
1297	3	Gohil Bhavnaben Bhupatbhai	
1298		Gohil Karankumar Bhupatbhai	
1299		Gohil Amishaben Bhupatbhai	

1300	5	Gohil Ranchhodbhai Chhotubhai	
1301		Gohil Moghiben Ranchhodbhai	
1302		Gohil Jagdishbhai Babarbahi	
1303		Gohil Bhavnnaben Jagdishbhai	
1304		Gohil Ranjitbhai Babarbhai	
1305	4	Gohil Haribhai Narshibhai	
1306		Gohil Sundarben Haribhai	
1307		Gohil Hardikbhai Haribhai	
1308		Gohil Vaishaliben Haribhai	
1309	3	Gohil Udesangbhai Babubhai	
1310		Gohil Ushaben Udeshangbhai	
1311		Gohil Amishaben Udeshangbhai	
1312	4	Gohil Prakashbhai Babubhai	
1313		Gohil BHArtiben Prakashbhai	
1314		Gohil Ashishbhai Prakashbhai	
1315		Gohil Vaibhavbhai Prakashbhai	
1316	5	Gohil Laxmiben Sanubhai	
1317		Gohil Sursangbhai Sanubhai	
1318		Gohil Bhartiben Sursangbhai	
1319		Gohil Vandanaben Sursangbhai	
1320		Gohil Kartikbhai Sursangbhai	
1321	6	Gohil Thakorbhai Sursangbhai	
1322		Gohil Savitaben Thakorbhai	
1323		Gohil Nikujbhai Thakorbhai	
1324		Gohil Manishaben Nikunjbhai	
1325		Gohil Dhruvbhai Nikunjbhai	
1326		Gohil Mayurbhai Thakorbhai	
1327	3	Gohil Bharatbhai Chandubhai	
1328		Gohil Kanchanben Bharatbhai	
1329		Gohil Hemantbhai Bhartabhai	
1330	6	Gohil Haribhai Mansangbhai	
1331		Gohil Takhatben Haribhai	
1332		Gohil Ueshangbhai Haribhai	
1333		Gohil Hanshaben Udesangbhai	
1334		Gohil Chetnaben Udesangbhai	
1335		Gohil Darshanbhai Udesangbhai	
1336	6	Makvana Mukeshbhai Sharvanbhai	
1337		Makvana Geetaben Mukeshbhai	
1338		Makvana Krishnaben Mukeshbhai	
1339		Makvana Prekshaben Mukeshbhai	
1340		Makvana Tulshiben Mukeshbhai	
1341		Makvana Mitbhai Mukeshbhai	
1342	5	Gohil Magiben Bhikhabhai	
1343		Gohil Pravinbhai Bhikhabhai	
1344		Gohil Minaben Pravinbhai	
1345		Gohil Ayushbhai Pravinbhai	
1346		Gohil Nikitaben Pravinbhai	
1347	6	Gohil Pujabhai Somabhai	
1348		Gohil Sumitraben Pujabhai	
1349		Gohil Pradipbhai Pujabhai	

1350		Gohil Dakshaben Pradipbhai	
1351		Gohil Miraben Pradipbhai	
1352		Gohil Svaraben Pradipbhai	
1353	4	Gohil Nansangbhai Ranchhodbhai	
1354		Gohil Kusumben Nansangbhai	
1355		Gohil Dharmendrabhai Nansangbhai	
1356		Gohil Kinjalben Dharmendrabhai	
1357	4	Gohil Jayantibhai Udeshangbhai	
1358		Gohil Renukaben Jayantibhai	
1359		Gohil Manshiben Jayantibhai	
1360		Gohil Dhavalkumar Jayantibhai	
1361	4	Gohil Gavtambhai Udeshangbhai	
1362		Gohil Bhavikaben Gavtambai	
1363		Gohil Darshilkumar Gavtambhai	
1364	3	Solanki Bhupendrabhai Nathubhai	
1365		Solanki Hanshaben Bhupendrabhai	
1366		Solanki Sushmitaben Bhupendrabhai	
1367	2	Gohil Minaben Rajubhai	
1368		Gohil Kiranbhai Minaben	
1369	5	Gohil Ranjitbhai Dhirambhai	
1370		Gohil Shurajben Dhirambhai	
1371		Gohil Sangitaben Ranjitbhai	
1372		Gohil Dhruvkumar Ranjitbhai	
1373		Gohil Rishikaben Ranjitbhai	
1374	2	Patel Prabhatbhai Bakorbhai	
1375		Patel Minaben Prabhatbhai	
1376	5	Padhiyar Jasvantbhai bhikhabhai	
1377		Padhiyar Geetaben Jasvantbhai	
1378		Padhiyar Rimpalben Jasvantbhai	
1379		Padhiyar Jayminbhai Jasvantbhai	
1380		Padhiyar Bhikhabhai Nansangbhai	
1381	6	Padhiyar Dharmendrabhai Natvarbhai	
1382		Padhiyar Prabhudasbhai Natvarbhai	
1383		Padhiyar Rekhaben Prabhubhai	
1384		Padhiyar Priyanshiben Prabhudashbhai	
1385		Padhiyar Rajvirsinh Prabhudashbhai	
1386		Padiyar ambhaben Natvarbhai	
1387	11	Padhiyar Mayjibhai Becharbhai	
1388		Padhiyar Savitaben Mayjibhai	
1389		Padhiyar Hareshbhain Mayjibhai	
1390		Padhiyr Hemuben Hareshbhai	
1391		Padhiyar Naitikbhai Hareshbhai	
1392		Pahiyar Niyatiben Hareshbhai	
1393		Padhiyar Dilipbhai Mayjibhai	
1394		Padhiyar Kiranben dilipbhai	
1395		Padhiyar Riddhiben Dilipbhai	
1396		Padhiyar Mahiben Dilipbhai	
1397		Padhiyar hiteshbhai +Mayjibhai	
1398	3	Padhiyar Mangarbhai Abhesangbhai	
1399		Padhiyar Ashwinbhai Mangarbhai	

1400		Padhiyar Manishben Ashwinbhai	
1401	5	Padhiyar Chandubhai Mayurbhai	
1402		Padhiyar Pravinbhai Chanduvbhai	
1403		Padhiyar sangitaben Pravinbhai	
1404		Padhiyar Hetalben Pravinbhai	
1405		Padhiyar ankitbhai Pravinbhai	
1406	10	Gohil jashubhai kanjibhai	
1407		Gohil Laxmiben Jashubhai	
1408		Gohil Vijaybhai Jashubhai	
1409		Gohil Rarimakaben Vijaybhai	
1410		Gohil kishanbhai Vijaybhai	
1411		Gohil Kinjalben Vijaybhai	
1412		Gohil Hanumantsinh Jashubhai	
1413		Gohil Ushaben Hanumantsinh	
1414		Gohil Harshakumar Hanumantsinh	
1415		Gohil Mahekben Hanumantsinh	
1416	5	Gohil Hiraben Amarsangbhai	
1417		Gohil Arvindbhai Amarsangbhai	
1418		Gohil Shobhanaben Arvindbhai	
1419		Gohil aashishabhai Arvindbhai	
1420		Gohil Jaydipbhai Arvindbhai	
1421	6	Baraiya Kalidashbhai Shankarbhai	
1422		Baraiya Kaishaben Kalidashbhai	
1423		Baraiya Laxmanbhaui Kalidashbhai	
1424		Baraiya Aartiben Laxmanbhai	
1425		Baraiya Aaradyaben Laxmanbhai	
1426		Baraiya Mahekben Laxmanbhai	
1427	8	Padhiyar Ishvarbhai Dayabhai	
1428		Padhiyar Sitaben Ishvarbhai	
1429		Padhiyar Yogeshbhai Ishvarbhai	
1430		Padhiyar Roshaniben Yogeshbhai	
1431		Padhiyar Maheshbhai Ishvarbhai	
1432		Padhiyar Jayshreeben Ishvarbhai	
1433		Padhiyar Naxkumar Yogeshbhai	
1434		Padhiyar Dhananajaykumar Yogeshbhai	
1435	6	Baraiya Dabhaibhai Sankarbhai	
1436		Baraiya Chandubhai dabhaibhai	
1437		Baraiya Laxmanbhai Dabhaibhai	
1438		Baraiya sharvanbhai Laxmanbhai	
1439		Baraiya Jignashaben Laxmanbhai	
1440		Baraiya vrunbhai laxmanbhai	
1441	5	Padhiyar sureshbhai Rayjibhai	
1442		Padhiyar Nitaben Sureshbhai	
1443		Padhiyar Jankiben Sureshbhai	
1444		Padhiyar Aartiben Sureshbhai	
1445		Padhiyar Jaykumar Sureshbhai	
1446	4	Parmar Jelaben rayjibhai	
1447		Parmar Navinbhai Rayjibhai	
1448		Parmar Arunaben Navinbhai	
1449		Parmar Mitkumar Navinbhai	

1450	1	Gohil Dhuriben Chhitabhai	
1451	5	Gohil Lilavben Udesangbhai	
1452		Gohil Hiteshbhai Udesangbhai	
1453		Gohil Daxaben Hiteshbhai	
1454		Gohil Nensiben Hiteshbhai	
1455		Gohil Jiganeshbhai Udesangbhai	
1456	5	Gohil Murjibhai Mohanbhai	
1457		Gohil Ganpatbhai Murjibhai	
1458		Gohil Ranjben Ganpatbhai	
1459		Gohil Dimpalben Ganpatbhai	
1460		Gohil Hirenbhai Ganpatbhai	
1461	9	Gohil Dhaniben Somabhai	
1462		Gohil Vijaybhai Somabhai	
1463		Gohil Dharmisthaben Vijaybhai	
1464		Gohil Dipaliben Vijaybhai	
1465		Gohil Preanaben Vijaybhai	
1466		Gohil Priyankaben Vijaybhai	
1467		Gohil Purviben Vijaybhai	
1468		Gohil Khushaliben Vijaybhai	
1469		Gohil Surbhiben Vijaybhai	
1470	5	Parmar Saravanbhai Pujabhai	
1471		Parmar Parbhuben Sarvanbhai	
1472		Parmar Vasantbhai Sarvanbhai	
1473		Parmar Madhuben Sravanbhai	
1474		Parmar Jatinbhai Sravanbhai	
1475	1	Gohil Parbhuben Bhagubhai	
1476	1	Gohil Naduben bharmalbhai	
1477	2	Gohil Shanubhai Chhitubhai	
1478		Gohil Bhartiben Shanubhai	
1479	5	Gohil Rayjibhai Chhitubhai	
1480		Gohil Dilipbhai Rayjibhai	
1481		Gohil Amishaben dilipbhai	
1482		Gohil Kavyaben Dilipbhai	
1483		Gohil Jaybhai Dilipbhai	
1484	4	Gohil Nareshbhai Laxmanbhai	
1485		Gohil Sudhaben Nareshbhai	
1486		Gohil Ashitbhai Nareshbhai	
1487		Gohil Rinkaben Nareshbhai	
1488	3	Gohil Rayjibhai Parbhatbhai	
1489		Gohil Ranjaben Rayjibhai	
1490		Gohil Rahulbhai Rayjibhai	
1491	2	Baraiya Lilaben Bhimasangbhai	
1492		Baraiya Manishaben Bhimasangbhai	
1493	4	Baraiya Rajendrabhai Dhirambhai	
1494		Baraiya Urmilaben Rajendrabhai	
1495		Baraiya Virendrabhai Rajendrabhai	
1496		Baraiya Yashbhai rajendrabhai	
1497	3	Padhiyar Vidhayaben Rameshbhai	
1498		Padhiyar Niravbhai Rameshbhai	
1499		Padhiayar Mihirbhai Rameshbhai	

1500	5	Gohil Ratben Madhavsangbhai	
1501		Gohil Barvantbhai Madhavsang	
1502		Gohil Aartiben Barvantbhai	
1503		Gohil Krishnaben Barvantbhai	
1504		Gohil Jaybhai Barvnatbhai	
1505	6	Gohil Amarsangbhai Chhitubhai	
1506		Gohil Kanmlaben Amarsangbhai	
1507		Gohil Kalpeshbhai Amarsangbhai	
1508		Gohil Ramilaben Kalpeshbhai	
1509		Gohil Urvashiben Kalpeshbhai	
1510		Gohil Dhrvkumar Kalpeshbhai	
1511	8	Patel Rajubhai Balubhai	
1512		Patel Hemalataben Rajubhai	
1513		Patel Jantibhai Rajubhai	
1514		Patel Kiteshbhai Rajubhai	
1515		Patel Pravinbhai Balubhai	
1516		Patel Asmitaben Pravinbhai	
1517		Patel Jaynibhai Pravinbhai	
1518		Patel Navyaben Pravinbhai	
1519	3	Gohil Vidhyaben Ishvarbhai	
1520		Gohil Khushbuben Ishvarbhai	
1521		Gohil Arpitbhai Ishvarbhai	
1522	7	Gohil Devjibhai Mangalbhai	
1523		Gohil Ambaben Devajibhai	
1524		Gohil Yogesbhai Chhganbhai	
1525		Gohil Tejalben Yogeshbhai	
1526		Gohil Vijaybhai Chhganbhai	
1527		Gohil Shivambhai Yogeshbhai	
1528		Gohil Chhganbhai Devajibhai	
1529	2	Padhiyar Vipulbhai Chndrabhai	
1530		Padhiyar Dharmisthaben Vipulbhai	
1531	5	Gohil Natvarbhai Abhesangbhai	
1532		Gohil Jashodaben Natvarbhai	
1533		Gohil Nikunjbhai Natvarbhai	
1534		Gohil Shilpaben Nikujbhai	
1535		Gohil Jigneshbhai Natvarbhai	
1536	5	Gohil Jaydatbhai Bhailalbhai	
1537		Gohil Jashodaben Jaydatbhai	
1538		Gohil Priyanshiben Jaydatbhai	
1539		Gohil Darshnaben Jaydatbhai	
1540		Gohil Mahrsinhbhai Jaydatbhai	
1541	4	Baraiya Sudhirbhai Thakorbhai	
1542		Baraiya Ranjanben Sudhirbhai	
1543		Baraiya Hetenkumar Sudhirbhai	
1544		Baraiya Sonalben Sudhirbhai	
1545	4	Baraiya Nareshbhai Thakorbhai	
1546		Baraiya Parvatiben Nareshbhai	
1547		Baraiya Bhaveshbhai Nareshbhai	
1548		Baraiya Chirahbhai Nareshbhai	
1549	9	Padhiyar Bhupatbhai Laxmanbhai	

1550		Padhiyar sionaben Bhupatbhai	
1551		Padhiyar Rajeshbhai Bhupatbhai	
1552		Padhiyar Nishaben Rajeshbhai	
1553		Padhiyar Palkben Rajeshbhai	
1554		Padhiyar Bhagvansang Bhupatbhai	
1555		Padhiyar Rajesvariben Bhgavansang	
1556		Padhiyar Saxiben Bhagavansang	
1557		Padhiyar Simitbhai Bhagvansang	
1558	5	Gohil Bhikhiben Laxmanbhai	
1559		Gohil Gambhirbhai Laxmanbhai	
1560		Gohil Chandaben Gambhirsinh	
1561		Gohil Sunilbhai Gambhairsinh	
1562		Gohil Sandhyaben Gambhirsinh	
1563	2	Baraiya Amarsangbhai Mayajibhai	
1564		Baraiya JagrutibenAmarsangbhai	
1565	3	Gohil Ramanbhai Mavsangbhai	
1566		Gohil Laxmiben Ramanbhai	
1567		Gohil Chetanaben Ramanbhai	
1568	5	Gohil Sureshbhai Devajibhai	
1569		Gohil Gitaben Sureshbhai	
1570		Gohil Tusharbhai Sureshbhai	
1571		Gohil Hardipbhai Sureshbhai	
1572		Gohil Dipikaben Sureshbhai	
1573	4	Padhiyar Jayntibhai Bhailal	
1574		Padhiyar Sarojben Jayntibhai	
1575		Padhiyar Mamtaben Jayntibhai	
1576		Padhiyar Asavinbhai Jayntibhai	
1577	5	Gohil Rameshbhai Chandubhai	
1578		Gohil Laxmiben Rameshbhai	
1579		Gohil Sushilaben Rameshbhai	
1580		Gohil Suyreshbhai Rameshbhai	
1581		Gohil Anshuyaben Rameshbhai	
1582	5	Padhiyar Hiraben Shanubhai	
1583		Padhiyar Manharbhai Shanubhai	
1584		Padhiyar Hansaben Manharbhai	
1585		Padhiyar Jaykumar Manharbhai	
1586		Padhiyar Dhruviben manharbhai	
1587	7	Patel Bajuben Ramubhai	
1588		Patel Karshanbhai Rayjibhai	
1589		Patel Shardkumar Ramnbhai	
1590		Patel Umeshkumar Ramnlal	
1591		Patel Hinaben Umeshbhai	
1592		Patel Virendrakumar Umeshbhai	
1593		Patel Niramaben Umeshbhai	
1594			
1595			
1596			
1597			
1598			
1599			

YASH®

YASHASHVI RASAYAN PVT LTD, (D-1), DAHEJ

IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date
493	05/06/20	6184	Auto Drain valve With Adjustable Timer	2 No	13
494	—11—	6185	① Hydraulic ss connector size 1/2"x3/4"	10 Nos	91
			② connector ss 3/4" BPS (m) x 12 mm	10 Nos	
495	—11—	6231	EDGE Board "L" shape	5000 Nos	202
496	—11—	6232	① Pin Wood Pallets size 1140x1140x130mm	80 Nos	
			② 12mm thick 8"x4" Comm Ply size 45"x90"	20 Nos	203
497	—11—	6249	① Blue Star make Split AC outdoor Unit NEW COPPER condenser coil	2 Nos	18
498	—11—	6289	Conc Reducer	3 Nos	3
499	—11—	6308	Hydrogen Gas	1487.200 Nm	537
500	02/06/20	6327	SO_2	7200 Kg	670
501	02/6/20	6323	CO_2	17580	1934183
502	—11—	—	2.5 D.C.A.	23550	06
503	—11—	6340	2.5. DI Chloro Nitro Benzene	25400	303

Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
National Engin.	By Hand		11:15			
—11—	—11—		—11—			
Aribant packing Industry	GJ-16 AU 2204		12:35			
—11—	—11—		—11—			
Rose Refrigeration & Air condition	GJ-16 CH 2995		13:35			
Resistotech Indu. Pvt Ltd.	GJ-16 AU 9541		15:40			
Idial Chimical Pvt Ltd.	GJ-16 Z 9606		17:25			
Shree Sulphurics Pvt Ltd.	GJ-15 X 8445		9:05			
Praxair India Pvt Ltd.	MH-04 GR 3389		9:20			
AArti Indu. Ltd.	GJ-15 Z 1481		9:40			
AArti Indu. Ltd.	GJ-15 B 0976		10:15			

Annexure - 12

YASH®

YASHASHVI RASAYAN PVT LTD, (D-1), DAHEJ

IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date
504	02/6/20	6316	Dimethyl sulphate	24980	51
505	02/6/20	6363	con. Nitric Acid (CNA) 98%	18880 MT	418
506	—11—	6388	1000kg Capacity Jumbo Bag	500 NOS	057
507	—11—	6385	① Lovejoy make Coupling 1 NOS size RRS 110/100 KEY 22.4X6X3=22.04X6X3		81
			② Lovejoy make Coupling 2 NOS Size RRS 110/100 Key 24.04X8X3=28.04X8X3		
			③ Lovejoy make Coupling 2 NOS Size RRS 110/100 32.04X10X3=38.04X10X3		
			④ Lovejoy make Coupling 2 NOS size RRS 110/100 42.04X12X3=42.04X12X3		
			⑤ Lovejoy make Coupling 3 NOS Size RRS: 95/100 24.04X8X3=24.04X10X3		
			⑥ Lovejoy make Coupling 3 NOS Size RRS 95/100 28.04X10X3=28.04X10X3		
508	02/6/20	6480	Hyetrogen gas	3,29,542 NM	541
509	—11—	6506	Hydrogen Gas	4830.000	037

Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
Industrial Solvents & Chemical Pvt Ltd	GJ-16 AW 1462		10:45			
Sunshine Products	GJ-06 22 5076		11:15			
Ashapura Scrap Traders	GJ-16 X 7742		12:25			
Natural Enterp	GJ-16 BW 9819		13:40			
Ideal Chemical India pvt Ltd.	GJ-16 22 2749		16:00	17:00		05/06/2020
Goyal mg Gases	GJ05BZ 4121		18:45	[illegible]		

Printed on 1-Jun-2020 at 19:47
(DUPLICATE FOR TRANSPORTER)

Tax Invoice

(SUPPLY MEANT FOR EXPORT/SUPPLY TO SEZ UNIT OR SEZ DEVELOPER FOR AUTHORISED OPERATIONS UNDER BOND OR LETTER OF UNDERTAKING WITHOUT PAYMENT OF IGST)

SUNSHINE PRODUCTS
PLOT NO 5511/3
911 MEGAFINE PHARMA(P) LTD LANE
OPP.CHIRAG ORG.P.LTD.
PHASE-III,GIDC,VAPI
GSTIN/UIN: 24AAKFS8851K1ZM
State Name : Gujarat, Code : 24
Contact : 9824430566
E-Mail : sunshine_products@yahoo.co.in/lubricant_sunshineproducts@yahoo.com
lubricant_sunshineproducts@yahoo.com

Consignee
YASHASHVI RASHAYAN PVT LTD. UNIT 1
PLOT NO. Z/96/E, SEZ PART II, DAHEJ
INDUSTRIAL ESTATE, TA. VAGRA , DIST BHARUCH
GSTIN/UIN : 24AAACY1854F2ZH
PAN/IT No : AAACY1854F
State Name : Gujarat, Code : 24

Buyer (if other than consignee)
YASHASHVI RASHAYAN PVT LTD. UNIT 1
PLOT NO. Z/96/E, SEZ PART II, DAHEJ
INDUSTRIAL ESTATE, TA. VAGRA , DIST BHARUCH
GSTIN/UIN : 24AAACY1854F2ZH
PAN/IT No : AAACY1854F
State Name : Gujarat, Code : 24

Invoice No.	e-Way Bill No.	Dated
SP/20-21/0418		1-Jun-2020
Delivery Note		Mode/Terms of Payment
		90 DAYS
Supplier's Ref		Other Reference(s)
SP/20-21/0418		
Buyer's Order No.		Dated
65220127		23-May-2020
Despatch Document No.		Delivery Note Date
SP/20-21/0418		
Despatched through		Destination
GJ06ZZ5876		DAHEJ

LUT/Bond No.: ARN:AD240320000266W DT.02.03.2020
From: 01-04-2020 To: 31-03-2021
Terms of Delivery

Sl No.	Description of Goods	HSN/SAC	Quantity Shipped	Quantity Billed	Rate	per	Amount
1	**CON. NITRIC ACID-(CNA) 98%** *Godown:* **Main Location**	28080010	18.880 MT 18.880 MT	**18.880 MT** 18.880 MT	25,000.00	MT	**4,72,000.00**
	Total		**18.880 MT**	**18.880 MT**			**₹ 4,72,000.00**

Amount Chargeable (in words) E. & O.E
INR Four Lakh Seventy Two Thousand Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
28080010	4,72,000.00	0%		
Total	4,72,000.00			

Tax Amount (in words) : **NIL**

Company's PAN : AAKFS8851K

Declaration
We hereby certify that my/our Registration Certificate under the GST Act,2017 is in force on the date on which the sale of the goods specified in this invoice is made by us and that the transaction of sale covered by this has been effected by us in the regular course of our business.

Terms & Condition
1. Goods under this invoice are forwarded on your risk and consequence.
2. Interest will be charged @ 18% p.a. on delayed payment.
3. Disputes under this bill are subject to Vapi Jurisdiction.
4. Register your GST detail for claim GST credit.
5. Once billing invoice generated cannot be revised

Company's Bank Details
Bank Name : HDFC BANK LTD.- 07372790000116
A/c No. : 07372790000116
Branch & IFS Code : VAPI GIDC BRANCH & HDFC0000737

for SUNSHINE PRODUCTS

Authorised Signatory

SUBJECT TO VAPI JURISDICTION

This is a Computer Generated Invoice

DAHEJ SEZ LTD
PART-II (IN)
SECURITY CHECK POST
SR. NO. 6363 DATE 2/06/20
Veh. No. GJ06 ZZ 5876
In Time 10:0
Sign

(2a)

Duplicate For Transporter

INDUSTRIAL SOLVENTS & CHEMICALS PVT LTD
Manufacturing of Chemicals & Drugs
Plot No. 2906, 2907, GIDC
ANKLESHWAR 393002
Ph No 02646-239553/554
Website www.iscpl.com
Email ID factory@iscpl.com

TAX INVOICE

(As per Section 31 of CGST Act 2017)

PAN NO AAACI1068D

GSTIN NO 24AAACI1068D1ZA dtd 01.07.17

CIN NO U24110MH1995PTC011440

L R No
L R Date 01/06/2020
Transporter JEET LOGISTICS
Vehicle No GJ16AV1462
Issue of Invoice Date & Time 01/06/2020 12.48
Removal of Goods Date & Time 01.06.2020 12.50
Destination DAHEJ
Place of Supply Gujarat
No of Cases/Drums TKR
Freight Terms

Invoice No. F21/D/00051 **Date Of Invoice** 01/06/2020

Purchase Order No & Date 652250002 07/04/2020

Terms of Payment 60 Days **O.C Date** : 07.04.2020

Details Of Receiver(Billed to)

Name Yashashvi Rasayan Pvt Ltd Unit-1
Address Plot No Z/96/E Dahej SEZ Part-II Dahej Industrial Estate Ta Vagra Dist Bharuch

State Gujarat
State Code 24
GSTIN/Unique ID 24AAACY1854F2ZH PAN NO AAACY1854F

Details Of Consignee(Shipped to)

Name Yashashvi Rasayan Pvt Ltd Unit-1
Address Plot No Z/96/E Dahej SEZ Part-II Dahej Industrial Estate Ta Vagra Dist Bharuch

State Gujarat
State Code 24
GSTIN/Unique ID 24AAACY1854F2ZH

Description of Goods	HSN CODE	Batch No	Qty	Unit	Rate	Value	CGST %	CGST Amt	SGST %	SGST Amt	IGST %	IGST Amt
Dimethyl Sulphate CHRM0107	29202910	DMS/20/818	24980.00	kgs	27.00	674460.00	0.00	0.00	0.00	0.00	0	0.00

"SUPPLY MEANT FOR EXPORT UNDER LETTER OF UNDERTAKING WITHOUT PAYMENT OF IGST"
LUT ARN No AD2405200035690 DT 16.05.2020
Material Clear Against SEZ LOA No.DAHEJ/SEZ/I/009/2014-15/1235-1237 DT 27.10.2017

BOE No.5000594 dtd 29.04.2020

P.O NO:- 652250002
GRN NO:- 6520/0475
Dt :- 02/06/2020
Value:- 674460/-

DAHEJ SEZ LTD
PART-II (IN)
SECURITY CHECK POST
SR. NO 636 DATE 2/06/20
Vel. No. GJ16AV1462
In Time 1.5
Sign

Discount		0.00			
Freight		0.00			
Insurance					
	Total	674460.00	0.00	0.00	0.00

Eway Bill No
Eway Bill Date

Total Taxable Amount 674460.00
CGST: 0.00 % 0.00
SGST: 0.00 % 0.00
IGST: 0.00 % 0.00
Total GST Amount 0.00
Gross Total 674460.00

Invoice Value (In figure) : **674460.00**

Invoice Value (In Word) RS SIX LAC SEVENTY FOUR THOUSAND FOUR HUNDRED SIXTY ONLY

Final Amount 674460.00

Subject To Ankleshwar Jurisdiction

For, INDUSTRIAL SOLVENTS & CHEMICALS PVT LTD

Terms and Condition
Certified that the particulars given above are true & correct and the amount indicated represents the price actually charged and that is no flow of additional consideration directly or indirectly from the buyer
Interest @24% will be charged on all unpaid bill after due date

Authorised Signatory

Annexure - 13

નાયબ કલેકટર અને પ્રાંત અધિકારી, ભરૂચ

નાયબ કલેકટર અને પ્રાંત અધિકારીશ્રીની કચેરી,
કલેકટર કચેરી ત્રીજો માળ,કણબીવગા,
ગુજરાત હાઉસીંગ બોર્ડની સામે, કોર્ટ રોડ,ભરૂચ.
po-bha@gujarat.gov.in
ફોન નં. ૦૨૬૪૨-૨૪૧૯૮૦ ફેક્સ નં. ૦૨૬૪૨-૨૨૧૩૪૬

15 YEARS OF CELEBRATING THE MAHATMA

स्वच्छ भारत
एक कदम स्वच्छता की ओर

ક્રમાંકઃઈએસટી/કોરોના વાઈરસ/વશી/ ૬૭૬ /૨૦૨૦ તા.૨૫/૦૩/૨૦૨૦

વંચાણમાં લીધાઃ-

(૧) સરકારશ્રી બંદર અને વાહવ્યવહાર વિભાગ, ગાંધનગરનાં જાહેરનામા ક્રમાંક : PT/04/20/MVD/10/2020/747/ KH તા.૨૨/૦૩/૨૦૨૦

(૨) સરકારશ્રી ગૃહ વિભાગ, ગાંધનગરનાં જાહેરનામા ક્રમાંક : જીજી/૨૦/૨૦૨૦/વિ-૧/કઅવ/૧૦૨૦૨૦/૪૮૨, તા.૨૩/૦૩/૨૦૨૦

(૩) માન.કલેકટર સાહેબ, ભરૂચના પત્ર ક્રમાંક : એમએજી/વશી/૨૩૧૮/૨૦૨૦, તા.૨૪/૦૩/૨૦૨૦

(૪) ના.નિયામકશ્રી ઔદ્યોગિક સલામતી અને સ્વાસ્થનો અભિપ્રાય

:: હુકમ ::

આમુખ-૧ના સરકારશ્રી બંદર અને વાહવ્યવહાર વિભાગ, ગાંધનગરનાં બે અલગ અલગ જાહેરનામાંથી પેસેન્જર વાહનોને રાજયની અંદર તેમજ રાજયમાંથી અન્ય રાજયમાં આવન-જાવન પર પ્રતિબંધ પણ લાદવામાં આવેલ છે.

આમુખ-૨ના પરિપત્રથી ગુજરાત સરકારશ્રી, નોવેલ કોરાના વાઈરસ (COVID-19) કે જેને WHO દ્વારા વૈશ્વિક મહામારી જાહેર કરવામાં આવેલ છે. આ સંબંધમાં કેન્દ્ર સરકાર તથા રાજય સરકાર દ્વારા કેટલીક સુચનાઓ તેમજ માર્ગદર્શિકાઓ બહાર પાડવામાં આવેલ છે. રાજય સરકારના આરોગ્ય અને પરિવાર કલ્યાણ વિભાગના તા.૧૩/૦૩/૨૦૨૦ ના જાહેરનામાથી THE GUJARAT EPIDEMIC DISEASES COVID-19 REGULATIONS, 2020 જાહેર કરેલ છે.

આ કામે ભરૂચ જીલ્લામાં આવેલ વિવિધ કંપનીઓ તરફથી કંપની ચાલુ રાખવા માટે તથા કંપનીમાં કામ કરતાં કર્મચારી/અધિકારીશ્રીઓને ફરજ પર હાજર રહે તે માટે ટ્રાન્સપોર્ટેશન બસને મુકિત આપવા માટે રજુઆત કરેલ છે. અત્રે કંપની તરફથી નીચે મુજબના વાહનો કર્મચારી/અધિકારીશ્રીઓને લાવવા તથા લઈ જવાના હેતુ માટે તથા પ્રોસેસ પ્લાન્ટમાં વપરાતા મટીરીયલ્સની આવન - જાવન માટે ઉપયોગી હોય કે જે વસ્તુઓને સરકારશ્રીના આમુખ-૨ થી જે આવશ્યક સેવાઓ ચાલુ રાખવા જણાવેલ છે તે સેવાઓ ચાલુ રાખવાની રહેશે જે બાબતે મહે.કલેકટર સાહેબ, ભરૂચનાં આમુખ-૩ ના પત્રથી જે સત્તાઓ ફાળવવામાં આવેલ છે તે નીચે જણાવેલ શરતોને આધિન આ સાથેના જોડાણમાં જણાવેલ વાહનોને તથા યુનિટને ચાલુ રાખવા / બંધ રાખવા અંગી આપવા હુકમ કરવામાં આવે છે.

૧) કંપનીનું નામ અને સરનામું : Yashashvi Rasayan Pvt. Ltd., Dahej SEZ.

૨) પ્રોડકટની વિગત :

(એન.આર.પ્રજાપતિ)
સબ ડિવિઝનલ મેજીસ્ટ્રેટ
ભરૂચ

શરતો :-

૧) જે વાહનોમાં કર્મચારીશ્રી/અધિકારીશ્રીઓને અવર-જવર કરવાની હોય તે વાહનની બેઠક ક્ષમતા ૪૦ થી ૬૦ સુધી હોય તેમા ૧૪ થી વધુ (ડ્રાઈવર, કંડકટર સહિત) તથા એલ.એમ.વાહનોમાં ૦૪ થી વધુ અધિકારીશ્રી/ કર્મચારીશ્રીઓને બેસાડવાના રહેશે નહિ.

૨) સદર વાહનોમાં જે કર્મચારીશ્રી/અધિકારીશ્રીઓને બેસાડવામાં આવેલ હોય તે તમામએ ફેસ માસ્ક પહેરેલા હોવા જોઈશે.

૩) સદર વાહનમાં વ્યકિતની સુરક્ષાના હેતુસર હેન્ડ સેનેટાઈઝરની વ્યવસ્થા રાખવાની રહેશે.

૪) સદર વાહનમાં બેસાડવામાં આવેલ કર્મચારીશ્રી/અધિકારીશ્રીઓએ એક બીજાથી ૧ થી ૧.૫ મીટર જેટલું અંતર જાળવવાનું રહેશે તે રીતે સીટીંગ એરેંજ કરવાનું રહેશે.

૫) જે યુનિટ ચાલુ રાખેલ છે તેના લઘુતમ મજુર/કર્મચારી અથવા ૧/૪ (ટોટલ મેનપાવર) જેટલી યુનિટ જાહેરનામાની અમલવારી તા.૩૧/૦૩/૨૦૨૦ સુધી ચાલુ રાખી શકશે.

Collector Office Bharuch

District Emergency Operation Centre
B/H-Treasury Office – Bharuch
Ph. No. 02642-242300, Fax No.02642-251900
dismgmt-bha@gujarat.gov.in

ક્રમાંકઃડિઝાસ્ટર/કોરોના/વશી/ ૮૪૦ | ૨૦૨૦ તા.૨૦/૪/૨૦૨૦

વંચાણે લીધાઃ–

(૧) ગૃહ મંત્રાલય,ભારત સરકારશ્રીના હુકમ ક્રમાંક/૪૦–૩/૨૦૨૦–DM-I(A), તા.૧૫/૪/૨૦૨૦

(૨) ઉદ્યોગ અને ખાણ વિભાગ,ગુજરાત સરકારશ્રીના પરિપત્રક્રમાંક/એમઆઈએસ–૧૧૨૦૨૦ –જીઓઆઈ–૧૦–ગ તા.૧૫/૦૪/૨૦૨૦

(૩) અત્રેની કમીટીમાં લેવાયેલ તા.૧૯/૪/૨૦૨૦ના રોજ મળેલ બેઠકમાં થયેલ નિર્ણય અનુસાર

હુકમઃ–

આમુખ(૧) ના ભારત સરકારશ્રીના હુકમથી કેટલાક ઉદ્યોગોને તા.૨૦/૪/૨૦૨૦ થી સરકારશ્રીની ગાઈડલાઈન મુજબ ઉત્પાદન શરૂ કરવા માટે છુટછાટ આપવામાં આવેલ છે.

આમુખ(૨)ના ઉદ્યોગ અને ખાણ વિભાગ,ગુજરાત સરકારના પરિપત્રથી જિલ્લા કક્ષાએ કલેકટરશ્રીની અધ્યક્ષસ્થાને સમિતિ રચી જે એકમો પાત્ર થતા હોય તેમને ભારત સરકારશ્રીની સુચનાઓને અમલ કરવાની શરતે, ઉત્પાદન / કામગીરી ચાલુ કરવા માટે મંજુરી આપવા જણાવેલ છે.

ઉકત સમિતિની બેઠક તા.૧૭/૦૪/૨૦૨૦ ના રોજ મળેલ જેમાં તા.૧૮/૦૪/૨૦૨૦ ના રોજ ૦૪:૦૦ કલાક સુધીમાં નિયત નમુનામાં અરજી કરવા માટે જિલ્લાના તમામ અગ્રગણ્ય એસોસિએશનોને તેમના વિસ્તારમાં આવેલા પાત્રતા ધરાવતા ઉદ્યોગગૃહોને જાણ કરવા જણાવેલ હતુ.

ઉકત વિગતે મળેલ અરજીઓની યાદી પૈકી આમુખ(૩)ની બેઠકમાં રજુ કરવામાં આવી હતી.સદર સમિતિની બેઠકમાં નીચે. સામેલ Annexure-A TO F મુજબના એકમોને નીચે જણાવેલ શરતો તથા આમુખ(૧)ના હુકમમાં દર્શાવેલ Annexure-1 અને Annexure-2 ની માર્ગદર્શિકાઓ અને સ્ટાન્ર્ડડ ઓપરેટીગ પ્રોસીજરનું પાલન કરવાની શરતે ચાલુ રાખવા પરવાનગી આપવામાં આવે છે.

શરતોઃ–

(૧) ઔદ્યોગીક એકમોએ લઘુતમ જરૂરીયાત મુજબ જ પોતાના કર્મચારી/શ્રમયોગીઓને ફરજ પર બોલાવવાના રહેશે તેમજ COVID-19 ના દર્દીઓ મળી આવતા કન્ટેઈનમેન્ટ એરીયા તરીકે જાહેર થયેલ વિસ્તારમાંથી કર્મચારી/શ્રમયોગીઓને ફરજ બોલાવવાના રહેશે નહી.

(૨) સદર મંજુરી ફકત ઉત્પાદન માટે જ આપવામાં આવે છે, કર્મચારીઓની અવરજવર માટે સંબંધિત તાલુકાના ઈન્સીડન્ટ કમાન્ડર્સ અને એકઝીકયુટીવ મેજિસ્ટ્રેટશ્રીની પરવાનગી મેળવવાની રહેશે.

(૩) મંજુરી મળેલ ઔદ્યોગીક એકમોએ મંજુરીનો હુકમ તેમજ તેમની કંપનીના નામનો ઉલ્લેખ હોય તે એનેક્ષર તમામ કર્મચારીઓ તેમજ કંપનીને મંજુરી મળેલ વાહનો પર રાખવાનું રહેશે.આપવામાં આવેલ પરવાનગીની નકલ ચેકીંગ દરમ્યાન કોઈ પણ અધિકારીશ્રી ચકાસણી માટે માંગે તો બતાવવાની રહેશે.

(૪) આમુખ(૧)માં હુકમની સાથે સામેલ રાખેલ એનેક્ષર–૧માં આપેલ માર્ગદર્શિકા અને એનેક્ષર–૨માં દર્શાવેલ સ્ટાન્ર્ડડ ઓપરેટીંગ પ્રોસીજરનો બિનચૂક પાલન કરવાનું રહેશે તેમાં ચૂક થયેથી પરવાનગી રદ કરવાની કાર્યવાહી હાથ ધરવામાં આવશે.

(૫) સ્માર્ટ ફોન યુઝ કરતા તમામ કર્મચારીઓ/ શ્રમયોગીઓને આરોગ્ય સેતુ એપ્લીકેશન ડાઉનલોડ કરી સેલ્ફ અસેસમેન્ટ કરાવી તે એપ્લીકેશન મોબાઈલમાં કાર્યરત રાખવાની રહેશે.

(૬) સરકારશ્રીની વખતો વખતની સુચનાઓ તેમજ અત્રેની કચેરીના જાહેરનામાનો ચુસ્તપણે પાલન કરવાનું રહેશે. જેનો ભંગ થયેથી નેશનલ ડિઝાસ્ટર મેનેજમેન્ટ એકટ–૨૦૦૫ની કલમ–૫૧ થી ૬૦ તેમજ ઈન્ડીયન પીનલ કોડ–૧૮૬૦ ની કલમ–૧૮૮ મુજબ શિક્ષાત્મક કાર્યવાહી હાથ ધરવામાં આવશે.

(ડૉ.એમ.ડી.મોડીયા)
કલેકટર અને જિલ્લા મેજીસ્ટ્રેટ
ભરૂચ

પ્રતિ,

સંબંધિત ઔદ્યોગીક ગૃહો તરફ(સામેલ એનેક્ષર મુજબ).

<u>નકલ સવિનય રવાનાઃ–</u>

(૧) સંયુકત સચિવશ્રી, ઉદ્યોગ અને ખાણ વિભાગ,બ્લોક નં.૪, નવા સચિવાલય,ગાંધીનગર તરફ જાણ સારૂ

<u>નકલ રવાનાઃ–</u>

(૧) પોલીસ અધિક્ષકશ્રી,ભરૂચ તરફ જાણ સારૂ

(૨) સબડીવીઝનલ મેજીસ્ટ્રેટશ્રી – તમામ જિલ્લો. ભરૂચ તરફ જાણ સારૂ.

(૩) ઈન્સીડન્ટ કમાન્ડર્સ અને એકઝીકયુટીવ મેજિસ્ટ્રેટશ્રી તમામ–જિલ્લો ભરૂચ તરફ જાણ સારૂ અને પરવાનગી મળેલ ઉદ્યોગગૃહોના વાહનોના પરીવહને પરવાનગી આપવા સારૂ.

Annexure I

National Directives for COVID-19 Management

The National Directives shall be enforced by the District Magistrate through fines and penal action as prescribed in the Disaster Management Act 2005.

PUBLIC SPACES

1. Wearing of face cover is compulsory in all public places, work places.
2. All persons in charge of public places, work places and transport shall ensure social distancing as per the guidelines issued by Ministry of Health and Family Welfare.
3. No organization /manager of public place shall allow gathering of 5 or more persons.
4. Gatherings such as marriages and funerals shall remain regulated by the District Magistrate.
5. Spitting in public spaces shall be punishable with fine.
6. There should be strict ban on sale of liquor, gutka, tobacco etc. and spitting should be strictly prohibited.

WORK SPACES

7. All work places shall have adequate arrangements for temperature screening and provide sanitizers at convenient places.
8. Work places shall have a gap of one hour between shifts and will stagger the lunch breaks of staff, to ensure social distancing.
9. Persons above 65 years of age and persons with co-morbidities and parents of children below the age of 5 may be encouraged to work from home.
10. Use of Arogya setu will be encouraged for all employees both private and public.
11. All organizations shall sanitize their work places between shifts.
12. Large meetings to be prohibited.

MANUFACTURING ESTABLISHMENTS

13. Frequent cleaning of common surfaces and mandatory hand washing shall be mandated.
14. No overlap of shifts and staggered lunch with social distancing in canteens shall be ensured.
15. Intensive communication and training on good hygiene practices shall be taken up.

Annexure II

Standard Operating Procedure for Social Distancing for Offices, Workplace, Factories and Establishments

The following measures shall be implemented by all offices, factories and other establishments:

1. All areas in the premises including the following shall be disinfected completely using user friendly disinfectant mediums:
   a. Entrance Gate of building, office etc.
   b. Cafeteria and canteens.
   c. Meeting room, Conference halls/ open areas available/ verandah/ entrance gate of site, bunkers, porta cabins, building etc.
   d. Equipment and lifts.
   e. Washroom, toilet, sink; water points etc.
   f. Walls/ all other surfaces
2. For workers coming from outside, special transportation facility will be arranged without any dependency on the public transport system. These vehicles should be allowed to work only with 30-40% passenger capacity.
3. All vehicles and machinery entering the premise should be disinfected by spray mandatorily.
4. Mandatory thermal scanning of everyone entering and exiting the work place to be done.
5. Medical insurance for the workers to be made mandatory.
6. Provision for hand wash & sanitizer preferably with touch free mechanism will be made at all entry and exit points and common areas. Sufficient quantities of all the items should be available.
7. Work places shall have a gap of one hour between shifts and will stagger the lunch breaks of staff, to ensure social distancing.
8. Large gatherings or meetings of 10 or more people to be discouraged. Seating at least 6 feet away from others on job sites and in gatherings, meetings and training sessions.
9. Not more than 2/4 persons (depending on size) will be allowed to travel in lifts or hoists.
10. Use of staircase for climbing should be encouraged.
11. There should be strict ban of gutka, tobacco etc. and spitting should be strictly prohibited.
12. There should be total ban on non-essential visitors at sites.
13. Hospitals/clinics in the nearby areas, which are authorized to treat COVID-19 patients, should be identified and list should be available at work place all the times.

Annexure-E (VAGRA)

sr no.	Name of Industries	Address	Name of Industries Estate	Taluka	Product Category
1	INDOBAIJIN CHEMICALS PVT LTD	Z/7-1, DAHEJ	SEZ-I	VAGARA	PHARMACEUTICAL
2	Anagha chem Pvt ltd	Plot No. D-11/CH-318	GIDC, Dahej	Dahej	Pharmaceutical Intermeuates
3	Meghmani Organics Ltd.	Z31 & Z32	Dahej SEZ I	Vagra	Ammonium sulphate & copper sulphate widely used as fertiliser in farming.
4	Meghmani Finechem Ltd.	Plot No. CH1/CH2	Dahej GIDC	Vagra	PHARMACEUTICAL
5	Meghmani LLP (Unit-1)	Plot No. CH-3	Dahej GIDC	Vagra	Pharmaceutical-Paracetamol
6	Meghmani LLP (Unit-2)	Plot No. Z-34	Dahej SEZ I	Vagra	Pharmaceutical printing ink pigment
7	Pragna Pharma Pvt. Ltd.	Plot No. D-CH-224	Dahej GIDC	Vagra	Pharmaceutical intermediates & Agrochemical Intermediates
8	DEEPAK FERTILISERS & PETROCHEMICALS CORP LTD	D-II, 7/A	DAHEJ IND. ESTATE	VAGARA	Chemicals / acids
9	MEGHMANI LLP (UNIT-3)	D-2/CH-5	DAHEJ GIDC	VAGARA	PARACETAMOL
10	KANGAROO INDUSTRIES	D-2/CH/79 GIDC DAHEJ	DAHEJ GIDC	VAGRA	PIGMENT INTERMEDIATE (FOR PRINTING INK)
11	BEIL INFRASTRUCTURE LTD	D-43 AMOD RD	DAHEJ GIDC	VAGARA	Treatment, storage & disposal facility
12	UPL LTD	D-3/6	DAHEJ GIDC	VAGARA	chemical & pesticides
13	NEOGEN CHEMICALS LTD	Z-109	DAHEJ GIDC	VAGARA	pharma
14	SUMANGALAM F0RMULATAIONS PVT LTD	E-47	VILAYAT	VAGARA	pigment ink emulsion
15	KUKDO CHEMICALS INDIA PVT LTD	D-2/11-B/3	DAHEJ GIDC	VAGARA	under construction
16	Verni Gases	D-2/CH/123	Dahej GIDC	Vagra	Industrial Gases & Medical gases
17	Jay Chemical Industries Ltd.	Plot No. DP-49 to DP-52	Saykha GIDC	Vagra	Project construction work
18	Rallis India Ltd.	Plot No. 44	Dahej GIDC	Vagra	Agrochemicals
19	Rallis India Ltd.	Plot No. Z 110	Dahej SEZ	Vagra	Agrochemicals
20	Fermenta Biotech Ltd.	Plot No. Z-109 B & C	Dahej SEZ	Vagra	API/Pharmaceuticals (Vitamin D3 essential drugs)
21	KUKDO CHEMICAL INDIA PVT LTD	Plot No.D-2/11-B/3 Part-	Dahej GIDC	Vagra	Under Construction (Chemicals)

22	Verni Gases	Plot No.D-2/CH/123	Dahej GIDC	Vagra	Industrial Gases & Medical Gases
23	Coloutex Industries Private Limited Unit - 5	Plot No.3/A	Vilayat GIDC	Vagra	Dyes & Dyes Intermediate
24	Perstorp Industries India Pvt Ltd	Plot No.T-49 to 54	Saykha GIDC	Vagra	construction of Green Fiield Project
25	Pyramid Technoplast Pvt. Ltd.	Plot No.E-25,E-38,E-39 and E-48,vilayat Industrial Estate	Vilayat GIDC	Vagara	packaging Material
26	UPL Limited- Unit-13	Plot No.D2/Ch-150,GIDC Dahej-2,	Dahej GIDC-2	Vagara	Pesticides
27	Adama India Private Limited	Plot No.D-2/Ch-1, GIDC Dahej-	Dahej GIDC	Vagara	Agro Chemicals
28	SANOFI INDIA LTD	3501 TO 3515 GIDC	Ankleshwar GIDC	VAGRA	PHARMA API
29	UNITOP CHEMICAL PVT LTD	D-2-CH-343	DAHEJ GIDC	VAGRA	FDA/AGRO
30	PYRAMID TECHNOPLAST PVT LTD	E-25	Vilayat GIDC	Vagra	Packaging
31	KRISHNA ANTIOXDANTS	D-3/24/1	Dahej GIDC	Vagra	Fuel Oil
32	GRASIM IND. LTD (GRASIM CELLULOSIC DIVISION)	PLOT NO.1	VILAYAT GIDC	VAGRA	SODIUM SULPHATE
33	ARIES COLORCHEM PVT.LTD	Z 29 AND Z 30	DAHEJ SEZ 1	VAGRA	S.O.DYES & DYES INTERMEDIATES
34	GUJARAT ALKALIES AND CHEMICALS LIMITED	PLOT NO.3	DAHEJ IND	VAGRA	CAUSTIC SODA, SPECIAL CHLORINE DERIVATIVES, SODIUM CHLORATE, PHOSPHORIC, HYDROGEN PEROXIDE, CAPTIVE POWER PLANT
35	ORGANIC INDUSTRIES PVT LTD	S/163	DAHEJ GIDC	VAGRA	POTASSIUM PERMANGANATE, CALCIUM HYPOCHLORITE & BORIC ACID
36	gujarat fluorochemicals ltd	12/a	DAHEJ GIDC	VAGRA	continuous running chemical plant
37	LECHLER INDIA PRIVATE LTD	D-2/E/42 & 43	DAHEJ GIDC	VAGRA	pharma suppoted manufacturing

38	GUJARAT FLUOROCHEMICALS LTD	D-2/CH/173 & 222 GAIDC DAHEJ	DAHEJ GIDC	DAHEJ	COMMISSIONING & PROJECT ACTIVITIES
39	DAI-ICHI KARKARIA LIMITED	PLO NO. D2/20 GIDC	DAHEJ GIDC	DAHEJ	SPECIALTY CHEMICALS
40	ALKYL AMINES CHEMICALS LTD.	D-2/CH/149/2 GAIDC	DAHEJ GIDC	DAHEJ	PHARMA INTERMEDIATE
41	SRF LIMITED	PLOT NO. D2/I, PCPIR, GIDC	DAHEJ GIDC	VAGRA	PHARMA & AGRO INTERMEDIATES
42	YASHASHVI RASAYANPRIVATE LIMITED	Z/96/E DAHEJ	DAHEJ GIDC	VAGRA	PESTICIDES, RM FOR FERTILIZER
43	MEHALI PAPER PVT LTD	D2/11/B2 DAHEJ	DAHEJ GIDC	VAGRA	COATED & UNCOATED PAPER BOARD
44	ISGEC HITACHI ZOSEN LIMITED	13-B GIDC DAHEJ	DAHEJ GIDC	VAGRA	PRESSURE VESSEL, HEAT EXCHANGER
45	AARTI INDUSTRIES LIMITED	Z/103/H, Z/103/C & Z/111/B DAHEJ	DAHEJ GIDC	VAGRA	SPECIALTY CHEMICALS
46	OM SAIRAM INDUSTRIES	D-2/CH-340 GIDC	DAHEJ GIDC	VAGRA	PHARMACEUITCAL SOLVENT DISTILLATION
47	PIDILITE INDUSTRIES LTD	Z/2 DAHEJ	DAHEJ	VAGRA	SYNTHETIC ADHESIVES
48	BASF INDIA LIMITED	PLOT NO. 4B	DAHEJ	VAGRA	CARE CHEMICALS, DISPERSION. PERFORMANCE MATERIAL
49	NOCIL LIMITED	12-A-1	DAHEJ	VAGRA	RUBBER CHEMICALS, CATERING
50	KANSAI NEROLAC PAINTS LTD	C-385 & C-386	VAGRA GIDC	VAGRA	MANUFACTURING OF INDUSTRIEAL PAINTS AND THINNER
51	JUBILANT INFRASTRUCTURE LIMITED	PLOT NO. 5	VILAYAT GIDC	VAGRA	PHARMA INTERMEDIATE
52	JUBILANT LIFE SCIENCES LTD	PLOT NO. P1-L1,L13 TO L1,L19	VILAYAT GIDC	VAGRA	PHARMA INTERMEDIATE
53	CHINA STEEL CORPORATION INDIA PVT LTD	PLOT NO. D-2/6 JOLVA	JOLVA GIDC DAHEJ	VAGRA	HIGH-EFFICIENCEY ELECTRICAL STEEL
54	FILATEX INDIA LIMITED	PLOT NO. D-2/6 JOLVA	JOLVA GIDC DAHEJ	VAGRA	POY, FDY, TEXTURED YARN
55	DIFFERENCITATED & SUSTAINABLE SOLUTIONS LLP	E-7 VILAYAT	VILAYAT GIDC	VAGRA	CHEMICAL RESEARCH & POLYMER MATERIALS
56	HINDALCO INDUSTRIES LIMITED	2 GIDC DAHEJ	DAHEJ GIDC	VAGRA	COPPOR MANUFACTURING

57	KHATIN CHEMICALS & FERTILIZERS LTD	42/7 GIDC DAHEJ	DAHEJ GIDC	VAGRA	SSP, GSSP
58	GUJARAT ALKALIES AND CHEMICALS LTD	PLOT NO. 3012-3013	DAHEJ GIDC	VAGRA	CAUSTIC SODA, PHOSPHORIC
59	Quakar chemical india pvt ltd	D-2/CH/388	Dahej	vagra	Lubricating oils
60	Thirumalai chemicals ltd	D-2-CH-171-B	Dahej	vagra	project work
61	Grasim chemical Division	1	Dahej	vagra	raw material for pharma
62	ISGEC HEAVY ENGINEERING LTD	13-B	Dahej	vagra	fabrication
63	DEEPAK NITRATE LIMITED	12/B/2	Dahej GIDC	vagra	chemical
64	DEEPAK NITRATE LIMITED	12/B/2	Dahej GIDC	vagra	Supply chain of essential Goods
65	Oceanglobe Container services (I) Pvt ltd	C-21	Saykha GIDC	Vagra	Service Unit for ISO/ IMO Tank
66	Gujarat Alkalies & Chemical Limited	CH/17	Dahej	Vagra	Construction work - Green Field Project for Factory Building
67	Gujarat Alkalies & Chemical Limited	D/11/9	Dahej - II	Vagra	Construction work - Green Field Project for Factory Building
68	Gujarat Florochemicals Limited	CH/173	Dahej - II	Vagra	Construction work - Green Field Project for Factory Building
69	Gujarat Florochemicals Limited	12/A	Dahej	Vagra	Construction work - Green Field Project for Factory Building
70	Coromandel International Ltd	Z - 103/G	Dahez SEZ II	Vagra	Manufacture of Agro Chemical
71	Shivtek Industries Pvt Ltd	CH1/ CH2/C	Dahej GIDC	Vagra	Chemical Plant
72	ISGEC HEAVY ENGINEERING LTD	Z - 89	SEZ - II Dahej	Vagra	Manufacture of Pressure Vessels, Reactors, Columns, Heat Exchangers, boilers & Their Parts
73	INEOS Styrolution India Ltd	4	GIDC Dahej	vagra	Polystyerene
74	Meghmani Industries ltd	Z-6	SEZ dahej	Vagra	Agro Chemicals & Cleansing Agents.
75	ACCENT MICROCELL PVT LTD	Z-59,60,63,64	DAHEJ SEZ-1	VAGRA	API EXCIPIENT
76	CONTINENTAL CARBON ECO TECHNOLOGY PVT LTD	D-2/15 & D-3/22	GIDC DAHEJ	VAGRA	carbo block plant
77	VISWAT CHEMICALS LTD	D-3/10	DAHEJ SEZ-3	VAGRA	pharma intermediates & surfacortans
78	INDOFIL INDUSTRIES LIMITED UNIT-3	D-2 / CH-12	DAHEJ GIDC	VAGRA	AGRO CHEMICAL MANUFACTURING
79	BENZO CHEM INDUSTRIES PRIVATE LTD.	Z/103/D	DAHEJ GIDC	VAGRA	PESTICIDE

80	LEWENS LABS PRIVATE LIMITED	PLOT NO. D2/CH/376-377	DAHEJ GIDC	VAGRA	API, BULK DRUG
81	DEEPAK PHENOLICS LTD	12/B/1 DAHEJ	DAHEJ GIDC	VAGRA	PHARMA RAW MATERIAL
82	SIGACHI INDUSTRIES PVT LTD	Z-16 DAHEJ SEZ-1	DAHEJ GIDC	VAGRA	MICRO CRYSTALLINE CELLUSLOSE
83	XNON CHEM LLLP	46	DAHEJ GIDC	VAGRA	INTERMEDIATE
84	INSECTICIDES (INDIA) LIMITED	CH-21	DAHEJ GIDC	VAGRA	PESTICIDE
85	NIRALI ABHINANDAN INDUSTRIES PVT. LTD	D-2-CH-338	DAHEJ GIDC	VAGRA	AGRO CHEMICAL
86	SUN SHINE INDUSTRIES	D-2/CH-145 DAHEJ	DAHEJ GIDC	VAGRA	AGRO RAW MATERIALS
87	SUNSHINE RECYCLING INDUSTRIES	D-2/CH-234 DAHEJ	DAHEJ GIDC	VAGRA	PHARMACEUTICAL SOLVENT DISTILLATION
88	TAGROS CHEMICALS INDIA PVT. LTD	43/1 DAHEJ	DAHEJ GIDC	VAGRA	AGRO CHEMICAL
89	COLOURTEX INDUSTRIES PRIVATE LIMITED UNIT-5	3/A VILAYAT	VILAYAT GIDC	VAGRA	DYES
90	ONGC PETRO ADDITIONS LIMITED	Z/1 & Z-83	DAHEJ GIDC	VAGRA	MHA ORDER
91	KETUL CHEM PVT LTD	D2-CH-132	DAHEJ GIDC	VAGRA	API
92	UNIVERSAL CHEMICALS & INDUSTRIES PVT LTD.	CH/5A	DAHEJ GIDC	VAGRA	PHARMA SUPPORTING PRODUCT
93	WINDSON CHEM	D2/CH/101 DAHEJ	DAHEJ GIDC	VAGRA	PHARMACEUTICALS
94	THERMAX LIMITED	Z/96/C	DAHEJ GIDC	VAGRA	LON EXCHANGE RESINS

Annexure- F (JAMBUSAR)

sr no.	Name of Industries	Address	Name of Industries Estate	Taluka	Product Category
1	TURTLE PHARMA PVT LTD	SPS-99 JAMBUSAR	JAMBUSAR	JAMBUSAR	API BULK DRUGS

YASHASHVI RASAYAN PVT LTD

QUALITY ASSURANCE | QUALITY CONTROL DEPARTMENT

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Annexure - 14

Sr No	Date	Time (24 Hrs Cycle)	Sample ID	Blank ml	BR ml	Sample Weight in gm	Normality	Factor for % Strength	%Strength	Analysed by	Reviewed by	Remarks
705	18/05/20	9:20	1301 Acid	Acid	17.1	1.1178	1.0076	49	48.9m			
706	〃	10:30	1604P R-1601	Acid	11.3	1.1129	1.0076	49	46.74			
707	〃	14:35	R-1933 S-23B HDG15	Acidity	0.7	1.0244	0.1061	49	0.75			
		16:20	R-1935 S-23B HDG15	Acid	8.0	1.1278	0.1061	49	0.92			
	19/05/20	17:00	R-1907 S-20D DM902	Kms	0.6	1.1776	0.1	150	0.70			pH 9.61
	〃	〃	R-1906 20D DM-902	Kms	1.1	1.8222	0.1	150	1.74			pH 10.4
		〃	R-1601 # 629 Acid	Acid	15.5	1.0674	1.0076	49	71.77			
		〃	R-1935 HDG15 S-23B	Acid	4.1	1.0177	0.1061	49	2.09			
		〃	1604 E # 607	Acid	19.2	1.2458	1.0076	49	78.23			
		16:20	R-1906 20D DM-902	Acid	0	1.3224	0.1	150	0.77			
		6:45	R-1933 S-23B HDG17	Alkalinity	1.9	0.9614	0.1056	40	0.65			
717	19/05/20	9:15	R1934 S-23B HDG16	Acid	5.4	1.4520	0.1061	49	1931	Mishra		
718	〃	〃	23C HDG8	Acidity	1.6	1.8475	0.1056	40	0374	Mishra		
719	〃	02:40	1601 # 607	Acid	12.8	0.9016	1.0076	49	70.09	Mishra		
720	〃	〃	1604E	〃	15.9	1.0097	〃	49	77.05			
721	〃	03:40	20D	KMS	2.0	1.8340	0.1	150	1.64	Mishra		
722	〃	05:45	20D - DM902	KM	0.2	0.1964	0.1	150	0.13	Mishra		
723	〃	20:32	R-1406, DM901, 20	KMS	4	1.2874	0.1	150	4.66	M		
724	〃	9:05	R-1931 # HDG19 S-23B	Alkalinity	0.6	0.6405	0.1056	40	0.39	Upendra		
725	〃	10:20	R-1935 # HDG17 S-1928	Acidity	3.3	0.9184	0.1061	49	1.86	Upendra		
726	〃	11:45	R-1931 # HDG17 S-23C	Alkalinity	0.4	1.2111	0.1056	40	0.14	Upendra		
727	〃	12:20	V-1301, 1301	Acidity	7.6	0.4957	1.0076	49	35.69	Upendra		
728	〃	〃	V-1601 # 629	〃	8.4	0.3836	〃	49	21.06			
729	〃	13:55	RM - DM03 - 20 RM 0566	RM03	12.1	1.1024	〃	63	98.46	Upendra		
730	〃	16:05	R-1601 # 1848 S-1604E	Acidity	10.9	0.7095	〃	49	35.83	Upendra		
731	〃	18:30	R-1933 # HDG20 S-23B	Alkalinity	1.0	1.1389	0.1056	40	0.39	Upendra		
732	〃	〃	R-1907 # DM902 20D	KMS	6.2	3.9355	0.1	150	2.36	Upendra		
733	〃	〃	R-1906 # DM-902 S-20D	〃	7.6	3.0705	0.1	〃	3.71			
734	〃	22:10	R-1908 # DM 903 20D	KMS	0.4	2.0397	0.1	150	0.29	A		

YASHASHVI RASAYAN PVT LTD

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Sr No	Date	Time (24 Hrs Cycle)	Sample ID	Blank ml	BR ml	Sample Weight in gm	Normality	Factor for % Strength	%Strength	Analysed by	Reviewed by	Remarks
776	21/5/20	23:52	R-1934 #HD624 S-1928	Acidity	2.8	05498	0.1061	1.99 49	2.99 49	Upendra		
777	22/5/20	03:00	Trial 20 DM908	KMS	8.0	1.7607	0-1	150	652	Harsh		
778	"	03:40	Iodine	Acids	171	1.0634	1.0005	49	7863	Harshit		
779	"	06:20	16v1 Acid	"	13.0	08777	"	"	7261	Harsh		
			R-1832, #08, NH-OH	Alkalinity	6.4	1.0438	1.0977	40	26.43	R		
780	23/5/20	11:40	V-1301 SV-1301	Acidity	8.2	0.5216	1.0976	49	7762	R		
781	"	11	R-1604 # 13 1604R	"	16.5	1.0424	"	49	78.13	R		
782	"	12:40	R-1931 #HD624 29 d	Nacl3	2.2	1.3415	0.1061	49	055	R		
783	"	12:47	H2SO4, 20RM0579	Assay	14.7	0.7295	1.0005	49	98.29	R		
784	"	12:50	MgCl2CO3, 20RM0576	Assay	18.3	1.0469	1.0977	53	99.84	R		
785	"	13:05	DM908, R-1907, 200	KMS	0.1	2.1050	0.1	150	0.06	R		
786	"	13:57	R-1935, 1928, HD625	Acidity	7.6	1.4551	0.1061	49	2.72	R		
787	"	14:19	R-1812,	Acidity	19	0.1370	0.1061	49	72.10	R		
7556	"	16:51	1604e R-1603 #14	Acidity	15.4	1.0229	~~0.1061~~ Water	49	74.93	R		
789	"		R-1934 HD626 1928	Acidity	2.5	1.0414	0.1061	49	1.2.	R		
790	"	19:20	T-1904 #200	KMS	0.8	2.0150	0.1	150	0.52	R		
791	"	14:58	1601, N-1601, #64L	Acidity	36.1	0.2611	0.1061	49	71.88	R		
792	"	4	R-1607, 1604e, 912 1912	Acidity	0.1	0.1413	0.1061	49	38.34	R		
793	"	"	20RM0589, HM09	Assay	28.09	0.1951	0.1061	63	99.01	R		
794	"	2:30	R-1931 S-234 HD-628	Alkalinity	3.5	1.1449	0.1056	40	1.23	R		
	"	"	R-1932 S-234 HD-627	Alkalinity	1.6	1.3255	0.1056	40	0.417	R		
"	"	21:30	R-1832 S-232 HD-627	Alkalinity	1.0	1.1747	0.1056	40	0.35	R		
			R-1931 - S-236 HD628	Alkalinity	1.8	1.1638	0.1056	40	0.65	R		
			R-1931 S-234 HD-628	Alkalinity	0.5	1.0927	0.1056	40	0.19	R		
			T1904 S-200	KMS	0.5	1.0427	0.1	150	0.71	R		PH 10.03
"	"	3:10	S-1604e R-1607 #1M1 915	Acids	17.7	1.1029	1.0076	49	19.30	R		
"	"	9:55	16v1 #643	Acids	17.0	1.1747	1.0076	49	7.0.94	R		
"	"	6:30	R-1905 S-200 Om-909	KMS	0.3	1.1409	0.1	150	0.38	R		PH 9.50
"	"	"	R-1931 S-234 HD624	Alkalinity	4.7	~~1.1569~~	0.1056	40	1.92	R		
800	"	8:20	V-1301, 1301	Acidity	14.5	1.0340						
						0.9181	1.0076	49	77.43	Upendra		

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YASHASHVI RASAYAN PVT LTD, (D-1), DAHEJ

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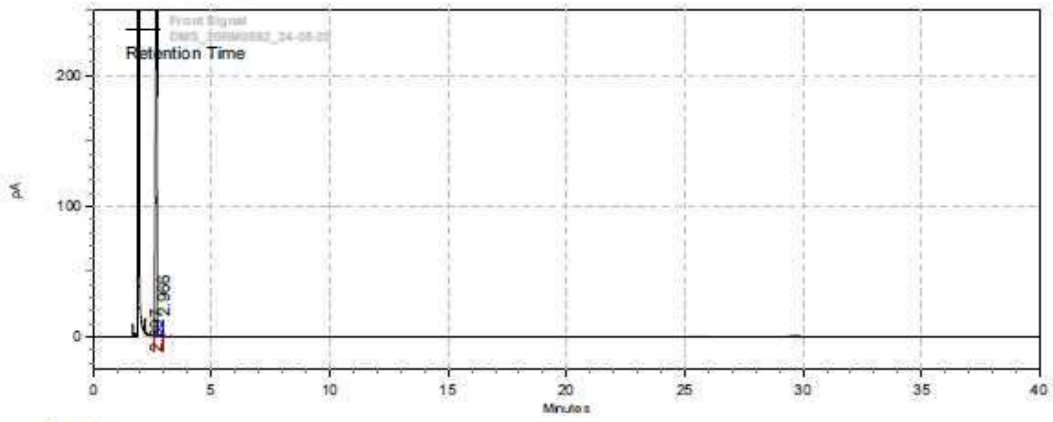
TITRATION RECORD | REGISTER

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Sr No	Date	Time (24 Hrs Cycle)	Sample ID	Blank ml	BR ml	Sample Weight in gm	Normality	Factor for % Strength	%Strength	Analysed by	Reviewed by	Remarks
[illegible]	[illegible]	14:40	S-1923 @ HD :642	Al Kality	8.8	1.2269	0.1056	40	0.28.1	Srmakle		
1836	28.05	14:42	N.T.A/C Acid	ASS Acy	12	0.7660	1.0005	98.74	98.74	(Sm)		
1837	"	19:25	R-1907 #DM924 S-20D	KMS	0.2	2.6490	0.1	150	0.11	Upendra		
1838	"	"	R-1602 #DM953 #154	HCl	17.5	1.1192	1.0005	49	7665	Upendra		
		19:10	R-1903 #09	Acidity	1.0	1.1510	1.0005	49	4.25			
	"	20:45	R-1934 S-7928	Acidity	3.0	1.0494	0.1061	49	1.26			
		21:45	R-1971 S-23A HD 643	Alkalinity	4.8	0.0455	0.1056	40	1.93			
		"	V-1601 #667	Acid	16.4	1.1110	1.0005	49	7636			
1839	"	23:35	V-1601 #669	Acidity	5.5	0.3801	"	49	70.94	Upendra		
1840	"	0:45	R-1906 #DM925 S-20D	KMS	1.0	3.0787	0.1	150	0.48	Upendra		
1841	"	2:01	R-1933 #HD643 S-23C	Alkalinity	1.3	1.2129	0.1046	40	0.47	Upendra		
1842	"	"	R-1607 #1955+1956 S-2E	Acidity	8.8	0.5864	1.0005	49	76.16			
1843	"	3:45	R-1935 S-28 HD-642	Acid	3.8	1.1211	0.1061	49	1.71	Jayesh		
1844	"	4:45	T-1904 #NA S-20D	KMS	3.0	2.0080	0.1	150	0.64	Upendra		
"	"	"	R-1931 S-1923 HD-643	Alkalinity	0.6	1.1382	0.1056	40	0.22			
"	"	6:33	R-1913 HD 644 S-1928A	Alkali	6.0	0.6943	0.1056	40	2.31			
1845	29.05.20	7:21	V-1601 S.W-1601 #668	Acid	7.5	0.5216	1.0005	49	7049	Sanjay		
1846	"	11:20	R-1933 #23C #HD 644	HCl	0.85	0.7607	0.1096	40	0.49	R		
1847	"	"	R-1812	Acid	15.0	1-0240	1.0005	49	32.02	R		
1848	29.05.20	013:05	Ammonia	Strength	13.7	0.9985	1.0777	17	25.14	AJP		0.99
1849	"	13:45	S-1905 20D DM924	KMS	0.4	2.0645	0.1	150	0.29	R		
1850	"	"	V-1301 # SW-1301	Acy	7.35	0.1705	0.1005	49	70.53	R		
1851	"	"	R-1903 #20 DM0612 KOH Alc	Acidity	8.80	1.0651	1.0777	36.1	49.95			
1852	"	14:14	C-1201/02	Ammonia	9.1	1.0651						
			20 DM0612 KOH	Alc	1	1.0650	1.0777	17	25.25	Sanjay		
			2nd DM0612 KOH	KOH	0.3	1.0651	0.1096	69.1	0.21	R		8-0.25
1853	29.05.20	15:45	R-1832, #11 NaOH	Strength		0.4705	1.0777	40	25.65	Alay.		
1854	29.05.20	15:45	R-1607, #957+958	Acidity		1.6020	1.0026	49	76.12	Alay.		
1855	29.05.20	17:30	Strong Acid Titration 05-09-12 1338	Acy	7.3	0.5728	1.0025	49	7028	Sanjay		8-1.598

Yashashvi Rasayan Pvt. Ltd.
Dahej Unit-1
YASHASHVI RASAYAN PVT. LTD., DAHEJ- D1

User Name: System (211519_DBA)
Sample ID: DMS_20RM0592_24-05-20
Data File:
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Method: G:\Project\DICAMBA\Method\HP-5\UNUSED METHODS\DMS-HP5 FRONT.met
Acquired: 24/05/2020 16:39:39 (GMT +05:30)
Printed: 07/07/2020 14:01:53 (GMT +05:30)



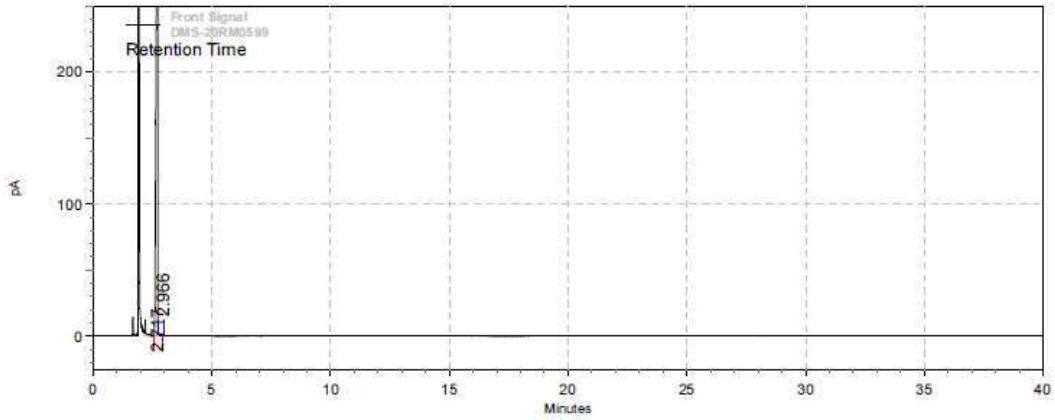
Front Signal Results

Peak Number	Retention Time	Area	Area %	Height	Relative RT	Name
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2	2.97	17593	0.1508	11254	0.0000	
Totals		11668431	100.0000	3630010		

Analyzed By: Checked By:

Yashashvi Rasayan Pvt. Ltd.
Dahej Unit-1
YASHASHVI RASAYAN PVT. LTD., DAHEJ- D1

User Name: System (000000_TRN)
Sample ID: DMS-20RM0599
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Printed: 07/07/2020 14:00:15 (GMT +05:30)



Front Signal Results

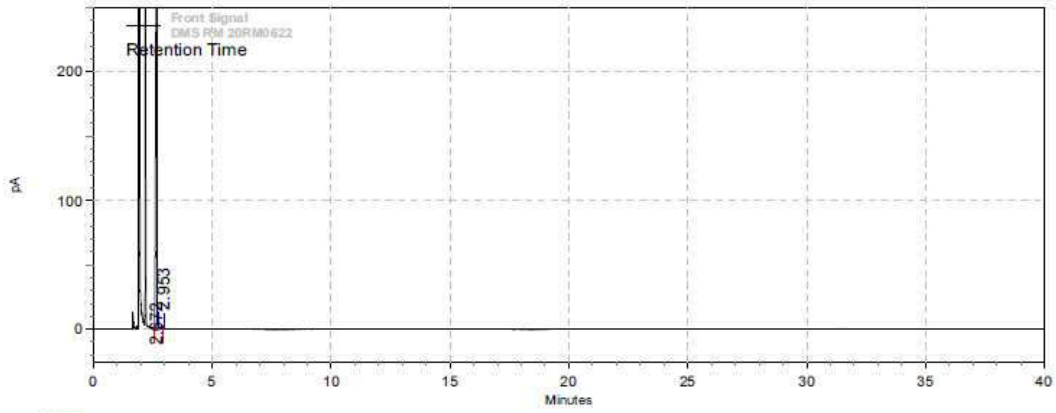
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1	2.72	12900851	99.9172	3252193	0.0000	DMS
2	2.97	10690	0.0828	8249	0.0000	
Totals		12911541	100.0000	3260442		

Analyzed By: Checked By:

Yashashvi Rasayan Pvt. Ltd.
Dahej Unit-1
YASHASHVI RASAYAN PVT. LTD., DAHEJ- D1

User Name: System (000000_TRN)
Sample ID: DMS RM 20RM0622
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Printed: 07/07/2020 14:05:52 (GMT +05:30)



Front Signal Results

Peak Number	Retention Time	Area	Area %	Height	Relative RT	Name
1	2.67	9140664	99.8028	3275950	0.0000	DMS
2	2.95	18059	0.1972	11692	0.0000	
Totals		9158723	100.0000	3287642		

Analyzed By: Checked By:

YASH™

YASHASHVI RASAYAN PVT LIMITED
DAHEJ UNIT

Annexue- 15

TANKER UNLOADING CHECKLIST FOR RAW MATERAIL

Tanker No.: MH·46 AF 7323 Material Description: CN·A 98% Reporting Date & Time : 12:10 / 28/5/2020

S.No.	To Check	Remarks
1. TO BE FILLED IN BY SECURITY DEPARTMENT :		
1	Name of Driver / ~~Conductor~~: Dildar Transporter : Saun Shin Road.	
2	Are all seal wires / seal bottles of tankers intact ?	Yes / No
3	Valid Driving License No. : 13788 UP-44	
4	Has driver an endorsement by RTO for transporting hazardous Material	Yes / No / NA
5	Mobile, Tobacco, Cigar, Match Box, Stove, Karosine collected at the gate.	Yes / No
6	Spark arrester fitted to the vehicle.	Yes / No
7	Is the valid PUC certificate available with the vehicle ?	Yes / No
8	Condition of truck / tanker such as body & tyre .	OK / Not OK
9	Is fire extinguisher available with the vehicle.	Yes / No / Available at site
10	Is the tanker leaky or in damaged condition ?	Yes / No
11	TREM CARD available with the documents.	Yes / No
12	Weighment done (Check for material shortage).	Yes / No

Tanker Time in : 12:10 Time when tanker sent to Stores : _____ Time out from the Gate: 8:35

Name of Security Supervisor : Anand Kumar Sign. :

2. TO BE FILLED BY FOREIGN TRADE DEPARTMENT		
1	Documents as per requirements	Yes / No
2	Sampling notification ref number: 20RM0607	
3	Remarks	

Documents checked by: Alpesh Parmar Sign:

3. TO BE FILLED IN BY QUALITY ASSURANCE :		
1	Sample checked and approved.	Yes / No / NR

Sample received at : 14:30 Sample approved at : 14:35

Name of Q A Chemist : Suhu Sign. :

4. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Material approved and tanker ready for unloading..	Yes / No
2	Weight of loaded container in Kgs.	33230 Kgs

Tanker received at : 15:05 PM Tanker sent for unloading at : 15:05 PM

Name of store Incharge : Alpesh Parmar Sign. :

5. TO BE FILLED IN BY AUTHORISED PLANT OPERATOR :		
1	Tanker no. matches as written on the slip.	Yes / No
2	Chokes provided on the wheel.	Yes / No
3	Earthing connection given and continuity checked.	Yes / No
4	Sufficient space available in Tank to accommodate tanker quantity.	Yes / No
5	All required utilities such as water, steam, Nitrogen & instrument air etc. available.	Yes / No
6	Hose connection to tanker done in safe manner (check for leakage etc).	Yes / No
7	Tankers' ignition keys have been deposited to concerned shift incharge by the driver.	Yes / No Date : 28/05/20
8	Tankers Unloading in to Tank No. ST-5103A Name of Tank HNO3	Yes / No
9	Hose Connection checked and Found Ok & Pump No. P-ST-5103A Started At 16:40 hrs.	Yes / No
10	Intial Level of Tank 16.7 %, Final Level of Tank	

Tanker received for unloading at : Checked by fireman at :

Name of Plant Operator : Chirag Vasava Sign. : Vasava

Name of Shift Incharge : Rajendra ji Sign :

Name of HOD : V. B. Patil Sign. :

6. TO BE FILLED IN BY FIREMAN / OFFICER / Executive :		
1	Have above mentioned **Serial no. 5** check points been personally checked ?	Yes / No
2	Have the driver & conductor been provided with Dos & Don'ts checklist.	Yes / No

Name of Fireman / Officer : Parmeshwar Shukla Sign. :

7. TO BE FILLED IN BY PLANT OPERATOR AFTER COMPLETION OF UNLOADING :		
1	Tank level checked and found OK.	Yes / No
2	The unloading hoses purged with nitrogen.	Yes / No / NA
3	Tanker padding pressure, level temperature checked and OK.	Yes / No
4	Have both / Single valves on tanker been closed and without leakages?	Yes / No / NA
5	Have both / single hose connections removed safely from the tanker ?	Yes / No / NA
6	Has earthing connection been removed from the tanker ?	Yes / No
7	Has tyre chokes been removed ?	Yes / No
8	Has the tanker been safely removed from the unloading point ?	Yes / No
9	Is the area free from any abnormality ?	Yes / No
10	Material unloaded in location (Tag no of vessel or location)	Yes / No

Tanker unloading completed at : 5:00 Tanker forwarded to stores at :

Sign.of plant operator : Sign.of Shift Incharge :

8. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Weight of unloaded vehicle in Kg	21970 Kgs
2	Difference between invoice quantity & received quantity in KG: Yes / No	+40 Excess KG

Tanker received at : 08:45AM Tanker sent at security gate for out: 08:45AM

Name of store Incharge : Alpesh Panchmia Sign. :

9. TO BE FILLED IN BY SECURITY DEPARTMENT :		
1	Weighment done (Check for material shortage).	Yes / No

Date: 29/5/2023 Out Time : 8:55

Name of Security Supervisor : Arvind Kumar Sign. :

Annexure - 16

નિવેદન

તા.૦૬/૦૬/૨૦૨૦

આથી હું અરવિંદકુમાર વજેન્દ્ર મંડલ, ઉ.વ.૨૨, વાલ ફેઝનો રહેવાસી છું. મારું કાયમી સરનામું મહુમારીદોમારા, જુ. ભાગલપુર, બિહારનો રહેવાસી છું: આજરોજ એટલેકે તા.૦૬/૦૬/૨૦૨૦ નાં રોજ કારખાના નિરીક્ષક શ્રી એન.ડી.વાઘેલા, શ્રી એ.યુ.વેકરીયા તથા શ્રી એસ.પી.પાઠકની રૂબરૂની રૂસાયણ ઇ.લી., પ્લોટ નં.-૯૬-ઈ, સેક્ટ-૨, દહેજ, તા.વાગરા, જુ.ભરૂચ ખાતે- આવેલા કારખાનાની ઉલટ મુલાકાત સમયે મુદ્દામ ઉપરોક્ત કારખાનામાં તા.૦૩/૦૬/૨૦૨૦નાં રોજ બપોરના આશરે ૧૨.૦૦ કલાકે થયેલ ઇંડાકાના બનાવ અંગે નીચે મુજબ હકીકત જણાવું છું.

ઉપરોક્ત કારખાનામાં હું છેલ્લા આશરે આર મહિનાથી SO_2 ઓપરેટર તરીકે કાયમ નોકરી કરું છું. બનાવના દિવસે એટલે કે તા.૦૩/૦૬/૨૦૨૦નાં દિવસ ઇંડાકાનો બનાવ બન્યો તેના આગલા દિવસે એટલેકે તા.૦૨/૦૬/૨૦૨૦નાં દિવસે સવારના આશરે ૭.૦૦ કલાકે હું ઉપરોક્ત કારખાનામાં મારા ક્રમ પર આવેલ. કારખાનામાં આવેલ લીકવીડ ક્લોરીન પ્લાન્ટ ખાતે ક્લોરીનની પાસે જ SO_2 ગેસ્કેટ આવેલ છે જેમાં મેં મારી ઓપરેટર તરીકેની ફરજ સાંભળી પરેલ. બાદમાં બપોરના આશરે ૧૨.૦૦ કલાકે લીકવીડ સ્ટોરેજ ટેન્ક ખાતે ક્લોરીના ઓપરેટર મહેશ કુલમારે મને કારખાનામાં એકસાથે આવેલ કે ટેન્કર ટ્રકોક ગાઇડ્રીક એસીડની તેમજ લીક્વિડ DMSની) ના કનેક્શન ટેન્કરને અનલોડીંગ કરવા માટે સ્ટોરેજ ટેન્ક સાથે જોડવાનું. આથી મેં બપોરના આશરે ૧૨.૩૦ કલાકે બંને ટેન્કરને લોક પાઈપ કનેક્શન વડે બંને ટેન્કના હેડરો સાથે જોડી. નાઇડ્રીક એસીડ તેમજ DMS બંનેની સ્ટોરેજ ટેન્કો પર ટેન્કમાં રહેલ કેમીકલની માત્રાની સાથે નવા નામ સ્પષ્ટ રીતે લોખી કામગીરી કરવા તેમ દર્શાવેલ હોય છે. વધુમાં પાંચેક દિવસ બાદ લીકવીડ સ્ટોરેજ ટેન્ક ખાતે ક્લોરીનના ઓપરેટર તરીકેનો ચાર્જ મારી પાસે હતો બાદમાં તે મહેશ કુલમારના ચાર્જમાં આપવામાં આવેલ. આથી આ કામ અંગે મહેશ કુલમારે મને સૂચના આપતાં મેં બે ટેન્કરના કનેક્શન બે

(બાકી-----)

Akbi માં મારું

(૩૫૬)

(<---આગળથી)

સ્ટોરેજ ટેન્કના હેડર સાથે કરેલ. જ્યારે મેં ડ્રનેડ્રેશન્સ કરેલ ત્યારે બંને ટેન્કના (નાઈટ્રીક એસીડ તેમજ DMSની) ના હેડર અને સમાન ડાયામીટર (ડાયમેન્શન્સ)ના હતા. બંને રોડ્સ/પાઈપને જોઈન્ટ કર્યા બાદ મેં બંને ટેન્કમાં મટીરીયલ ટ્રાન્સ્ફર ચાલુ કરવા માટે પંપો ચાલુ કરેલ. બંને સ્ટોરેજ ટેન્કના બે અલગ અલગ પંપ વડે સ્ટોરેજ ટેન્કમાં ઉપરથી મટીરીયલ ફીલઅપ થવાનું શરૂ થયેલ. અનલોડીંગ સમયે DMS ટેન્કમાં ૨૫ ટન તથા નાઈટ્રીક એસીડ ટેન્કમાં ૨૮ ટન મટીરીયલ હતું. અનલોડીંગ બે ટેન્કોમાં શરૂ કરવામાં આવે તે DMSની ટેન્ક ૬૦ કિલોલીટર કેપેસીટીની તથા નાઈટ્રીક એસીડની ટેન્ક ૨૦ કિલોલીટર કેપેસીટીની હતી. ડ્રનેડ્રેશન કરી બંને ટેન્કરમાંથી અનલોડીંગ શરૂ કર્યા બાદ આશરે બે કલાક પછી લીક્વીડ સ્ટોરેજ ટેન્ક ઝોન એરીયાના ઓપરેટરે મેસ્ક કરતાં તેને ખ્યાલ આવેલ કે ભૂલથી DMSની ટેન્કરનું ડ્રનેડ્રેશન નાઈટ્રીક એસીડની ટેન્કમાં તથા નાઈટ્રીક એસીડની ટેન્કરનું ડ્રનેડ્રેશન DMSની ટેન્કમાં થઈ ગયેલ હતું. જ્યારે આ બાબતે ખ્યાલ આવ્યો ત્યારે DMSની આખી ટેન્કર નાઈટ્રીક એસીડની ટેન્કમાં ખાલી થઈ ચૂકેલ હતી જ્યારે નાઈટ્રીક એસીડની ટેન્કરમાં થોડું મટીરીયલ ખાલી થવાનું બાકી હતું. DMSની ટેન્કરનું ડ્રનેડ્રેશન ટેન્કમાં કરતાં પહેલાં તેમાંથી થોડું મટીરીયલ રીટેઈનીંગ વોલ્યુમ્સ ચેમ્બરમાં લઈ લેવામાં આવેલ હતું જેથી બાકીની ટેન્કર નાઈટ્રીક એસીડની ટેન્કમાં ખાલી થઈ ગયેલ. બાદમાં ઉપરોક્ત ભૂલ ખ્યાલ આવતાં તુરંત જ બંને પંપ બંધ કરી ડ્રનેડ્રેશન્સ બાકી રાખવામાં આવેલ. પછી DMSની ટેન્કરમાંથી નાઈટ્રીક એસીડની ટેન્કમાં મટીરીયલ ટ્રાન્સ્ફર થઈ ગયેલ તે મટીરીયલને નાઈટ્રીક એસીડ સ્ટોરેજ માટે પહેલાની બીજી ટેન્કમાં ટ્રાન્સ્ફર કરવાનું શરૂ કરવામાં આવેલ જ્યારે નાઈટ્રીક એસીડ ટેન્કરમાંથી DMSની ટેન્કમાં ભૂલથી અનલોડીંગ થઈ ગયેલ તે મટીરીયલને જેમનું તેમ સ્ટોરેજ ટેન્કમાં રહેવા દેવામાં આવેલ.

(બીજા પાના પર---)

Akbhai ના

(---ગતાંકથી ચાલુ)

બાદમાં જ્યારે ફ્રેક્ચર માલુમ પડ્યું ત્યારે મારી ફરીજ પૂરી થઈ જતાં હું કારખાનામાંથી પરત નીકળી ગયેલ. જીમ દિપસે સવારમાં આશરે ૭.૦૦ વાગે હું રોજની કારખાનામાં મારા કામ પર આવેલ. તે સમયે કારખાના સ્ટોરેજ ઇન્ચાર્જ એરીયામાં કંપનીના સીનીયર એસો. -સ્થિતિમાં જરાક થઈ ગયેલ મટીરીયલને ફાઈકીક એરીયા સ્ટોરેજ ઇન્ચાર્જથી દૂરમાં કાઢવા માટે હેન્ડ પાલ્ટ ફનેડરાજા ચિંગે કરવા માટે પ્રયત્ન કરી રહેલ હતા. આ દરમિયાનમાં આશરે બપોરના ૧૨.૦૦ વાગે અમાનક ત્યાં ધડાકા થયેલ. ધડાકાનો ભારે અવાજ સાંભળી હું ત્યાંથી માલના માલનાજ ર બહાર નીકળી રોડ પર માલવા લાગેલ. બાદમાં ~~કંપની~~ કંપનીની ગાડીમાં ર મને મારા રહેકુંડા ખુદા લઈ જવામાં આવેલ.

ઉપરોક્ત નિવેદન મેં સાભળીથી, કોઈપણ જાતની ધાક-ધમકી વગર સંપૂર્ણ સજ્ઞાન અવસ્થામાં આપેલ છે ને મને વાંચી હિન્દીમાં સમજાવવામાં આવેલ છે ને સત્ય છે ને બરાબર મારી સહી કરેલ છે.

Akbhai

સાક્ષી :-

(૧)

(એન.ડી.વાઘેલા)
નાયબ નિયામક,
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત

(૨)

(એસ.બી.પાઠક)
મદદનીશ નિયામક,
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત

Translated copy of

STATEMENT

I undersigned myself Mr. Atal Bihari kumar Rajendra Mandal aged 22 years, at present my residence is at Dahej. My permanent residence is akcharidiyara, Dist-Bhagalpur, State- Bihar. Today on 6th June 2020, during visit of Factory Inspectors Mr. N.D. Vaghela, Mr. A.U. Vekariya and Mr. S.P.Pathak to the factory Yashasvi Rasayan Pvt Ltd. Plot no- 96 E, SEZ-2 Dahej. Ta- Vagra Dist-Bharuch. I am giving following statement regarding explosion in the factory on 3rd June 2020 at 12.00 noon.

I am working as a so2 operator since last four months. On 2nd June 2020 , just before the day of accident, I reached at 7.00 am in the factory and reached to start my duty as a so2 operator at so2 area which is near to liquid tank farm area. At about 12.00 noon, liquid tank farm area operator Mr. Mahesh Fulchar had informed me to join connections of two tankers (i.e. one is for nitric acid and another is for DMS) to unload in the storage tanks. Therefore, at about 12.30 noon, I had joined both the tankers to the headers of both the tanks with the help of hosepipes. At that time , names of nitric acid and DMS are existing in their tanks are clearly readable on both the tanks. Further I was having charge of operator in this liquid storage tank farm area just before five days ago, then after, my this charge is given to Mahesh Galchar. Therefore Mahesh Galchar had given me the instruction to do this work. Then after I had joined both the tanker`s connections with the headers of both the storage tanks. When I had connected the hosepipes, diameters of headers of both the tanks (i.e. nitric acid and DMS) are of same diameter(dimensions). After joining with both hosepipes , I had started

pumps to transfer the materials in both the tanks. At that time with the help of two separate pumps, materials started to fill up the tanks from top of the tanks. DMS tanker having 25 ton and nitric acid tanker having 18 ton material before unloading that tankers. Storage capacity of DMS tank was 60 kiloliters and storage capacity of nitric acid tank was 20 kiloliters. After about two hours time period of unloading completion, Mahesh Galchar came back to the liquid tank farm area and checked the papers, he come to know that by mistake connection of DMS tanker was with the nitric acid tank and connection of nitric acid tanker was with the DMS tank. But when this matter noticed to Mahesh, DMS tanker fully unloaded in the nitric acid tank and nitric acid tanker near to fully unloaded in the DMS tank. Some materials had been transferred to process plant from DMS tanker before joining the connection of DMS tanker in the nitric acid tank, therefore full tanker of DMS was unloaded in the nitric acid storage tank. Then after both the pumps was stopped and connections were opened immediately. Then after the mixture of DMS around 7.5 ton and nitric acid around 18 ton were transferred to another spare vacant storage tank of nitric acid. Another storage tank which is by mistake filled with the mixture of nitric acid and DMS was kept as it was. On completion of my shift, I had gone out from factory. On second day morning at 7.00 am, I had joined my duty in the factory, I had seen that spoiled and mixed chemicals of nitric acid and DMS was being filled in drums by means of hosepipe. At about 12.00 noon on 3rd June, 2020 explosion occurs in the tank farm so I had gone out immediately from the factory and reached to my home with the help of company vehicle.

Above mentioned statement I am giving without any threat, in fully conscious state and I heard this statement in hindi language and I have signed for this true statement.

Name of person giving the statement

Mr. Atal Bihari kumar Rajendra Mandal

Witness
Before Me

N. D Vaghela
Deputy Dirtector,
Industrial Safety and Health,
Bharuch

Mr. S. P Pathak,
Asst. Dirtector,
Industrial Safety and Health,
Bharuch

Annexure - 17

નિવેદન

૩૩૫

તા.૦૬/૦૬/૨૦૨૦

સાથી હું મહેશ ભુપતભાઈ ગલેયર, ઉં.વ.૨૮ હાલ નવલખી મીલની બાલ, ડુંગરા હાઈસ્કૂલ પાછળ, સ્ટેશન રોડ, લાઠમનો રહેવાસી છું. આજરોજ એટલે કે તા.૦૬/૦૬/૨૦૨૦નાં રોજ કારખાનાં નિરીક્ષકો શ્રી એન.ડી. વાઘેલા, શ્રી એ.યુ વેકરીયા તથા શ્રીમતિ એસ. બી. પાઠક ની અચાનક મુલાકાત તા.લી., પ્લોટ નં.-૬૬-ઈ, સેક્ટ-૨, દહેજ, તા.વાગરા, જી.ભરૂચની ખાતે મુલાકાત સમયે મુકતાં ઉપરોક્ત કારખાનામાં તા. ૦૩/૦૬/૨૦૨૦નાં રોજ બનેલ અકસ્માત બાબતે ૧૨.૦૦ કલાકે બનેલ ઘટનાના બનાવ અંગે નીચે મુજબ હકીકત નો જણાવું છું.

ઉપરોક્ત કારખાનામાં હું છેલ્લાં આશરે ૬ મહિનાથી લીક્વીડ સ્ટોરેજ ટેન્ક સર્વ એરીયામાં ઓપરેટર તરીકે ફરજ બજાવું છું. તા.૦૨/૦૬/૨૦૨૦નાં રોજ સવારના ૭.૦૦ કલાકે હું ઉપરોક્ત કારખાનામાં મારી ફરજ પર હાજર થયેલ હતો. બનાવના આશરે ૧૨.૦૦ કલાકે હું મારા કામ અર્થે કારખાનાંની HR ઓફીસમાં ગયેલ હતો. ત્યાં મારું કામ પૂરું કરી હું આશરે દોઢ કલાક બાદ લીક્વીડ સ્ટોરેજ ટેન્ક સર્વ એરીયામાં પરત આવેલ ત્યારે ત્યાં આવેલ DMS તેમજ નાઈટ્રીક એસીડના ટેન્કરમાંથી મટીરીયલ DMS તેમજ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં ટ્રાન્સફર કરવાની કામગીરી ચાલુ હતી. આ કનેક્શનના મારી ગેરહાજરી દરમ્યાનમાં શ્રી અરવલ વિહારી કુમારે અમારા શીફ્ટ ઈન્ચાર્જ કે જે ડી.સી.એસ. રૂમમાં હોય અને જેમની સુચનાનુસાર અમે બધા કામગીરી કરીને તેમની સુચના મુજબ કરેલ. ત્યાર બાદ આશરે દોઢ કલાક બાદ મેં કનેક્શનો ચેક કર્યા ત્યારે મને ખ્યાલ આવ્યો કે બંને કનેક્શનો ઊલટા એટલે કે નાઈટ્રીક એસીડ ટેન્કરમાંથી કનેક્શન DMSની સ્ટોરેજ ટેન્કમાં તથા DMS ટેન્કરમાંથી કનેક્શન નાઈટ્રીક એસીડ સ્ટોરેજ ટેન્કમાં થઈ ગયેલ હતું. આથી મેં તુરંત જ બંને ટ્રાન્સફર પંપ બંધ કરી કનેક્શનો બદલાવી આ અંગે તુર્ત જ

(બાકીના ----)

(---- અગાઉથી)

અમારા ~~ફરિયાદ~~ તાકિદના ઈન્સાર્જ હસ્તક અગ્રવાલને ડી.સી.એસ. માં ગઈ આવ્યા કરેલ. આથી તેમણે તથા કારખાનાના અન્ય સીનીયર ઓફીશીયલ્સ એક મર્ગ મેરીયામાં ગયા તથા એકસ ક્રાન્ચ્ચ કરવાના પ્રિમાર કરવાનો રાડ કરેલ. ઉપરોક્ત અનલાઉંગ સમયે થયેલ અદલ-બદલ બાદ સ્ટોરેજ ટેન્કોમાં અન્ય કોઈ કેમીકલ કે યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ, ડેન્જરસ કેમીકલ રીએક્ટરમાં અટકાવવા અંગે પ્રયોજુ આવી આવ્યાનાં નથી. બાદમાં આવી રીએક્ટર ચાલુ થઈ જતાં હું ઘરે પરત આવ્યો ગયેલ હતો. બીજા દિવસે આવી ડ્યુટીમાં આવેલ હોવાથી હું ઘરે હતો ત્યારે મને આંતરવા અંગેસર કંપનીનાં ઘોડાઓ થયેલ છે.

ઉપરોક્ત નિવેદન મેં સ્વેચ્છાથી, કોઈ પણ જાતની ધાક-ધમકી વગર, સોગંદ સલાહ અવસ્થામાં આપેલ છે જે મેં વાંચી સમજેલ છે અને સત્ય છે તે બદલ સહી કરેલ છે.

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(એન.જી. વાઘેલા)
નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત

(૨)

(એસ.બી. પાંડે)
મદદનીશ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત

Translated copy of

STATEMENT

I undersigned myself Mahesh Jivanbhai Galchar, aged 28, right now residing at navalakhi mill chal, behind rungta high school, Station Road Bharuch. Today means on 06/06/2020, I declare below mentioned facts about accident occurred on 03/06/2020 at around 12.00 noon in Yashasvi Rasayan Pvt. Ltd, Plot No- 96-E, SEZ-2 Dahej Ta- Vagra Dist-Bharuch, in presence of Factory Inspectors Mr. N.D.Vaghela, Mr. A.U. Vekariya and Mr. S.P.Pathak during their visit to aforesaid factory.

In aforesaid factory, I am working as Liquid storage tank farm area operator since last 9 months. On 02/06/2020 at around 7 am,I has come to factory on my routine duty. At around 12 noon I went to HR office for my work. After one and half hour when I came back from there, the work of transferring DMS and Nitric acid from their tankers to storage tanks was going on. These connections were made by Mr. Atal Bihari Kumar in my absence as per instruction of our shift in-charge who was present at DCS room and as per instruction of him we all were working. After approximately one and half hour to two hours, when I saw these connection, I came to know that the connections were made reverse i.e. nitric acid tanker connected with DMS tank and DMS tanker connected with nitric acid tank. So I immediately stopped both the transferring pumps and opened connections and informed our production in-charge Bharat Agrawal at DCS about this. So he and other senior officials from factory went to tank farm area and started to think about transferring the tanks. At the time of aforesaid interchange unloading, as per my knowledge, no any other chemical or proper neutralizing agent was added into storage tanks to stop dangerous chemical reaction. Then I

went to home back as my shift was over. Next day, When I was at home as per my day-off, I heard that there was an explosion in company.

I have given aforesaid statement without any threat, in totally conscious state of mind which I have read, understood and it is fact. For which I have signed.

Name of person giving the statement

Mr. Mahesh Jivanbhai Galchar

Witness
Before Me

N. D Vaghela
Deputy Dirtector,
Industrial Safety and Health,
Bharuch

Mr. S. P Pathak,
Asst. Dirtector,
Industrial Safety and Health,
Bharuch

Annexure - 18

નિવેદન પેજ નં (1)

હું નામે સાહી ફરિયાદ કી.સા.અધિ ઓપરેટર શ્રી ઘનશ્યામ કુમાર નિરંજન પટેલ ઉંમર વર્ષ ૨૪ વર્ષ પરિવારની રહેવાસી મો.નં. એફ-૬૬૬ સેક્ટર-૨, ઈલેક્ટ્રા. જી.આઈ.ડી.સી. ગાંધીનગર ખાતે ફરજ બજાવું છું અને તા. 03/05/2020 ના રોજ સવારે ફરજ પરના ઓફિસર ઓપરેટર તરીકે ફરજ પર હાજર હતો ત્યારે આશરે ૧૨:૩૦ વાગ્યાના સુમારે ડેટાબેઝ ડિપાર્ટમેન્ટ (ઇ.સી.એસ.) શ્રી. મોહન કે. વાઘેલાના ધ્યાનમાં લાવવામાં આવ્યું હતું કે તા.02/05/2020 ના રોજ પરિવારની રજાચિઠ્ઠી નં. ની ફરજ પર હાજર ન હોવા છતાં DCS ઓપરેટર તરીકે ફરજ પર હાજર શિફ્ટમાં આવેલ હતો. જે ફાઉન્ડેશન ના DCS પેનલ પર ફરજ પર હતો ત્યારે ઉપરોક્ત આશરે ૧૨=૦૦ વાગ્યે ફાયરના બાઈક્વોરમ્સ ઓપરેટ થવાના મારણે, પ્લાન્ટની કે ટેક્ક માં બાઈક્વીટ ઓપરેટનું નિવારણ ફાઉન્ડેશન ની પેનલ પર મળે આવેલ ઈમારત નં. ૨ માંથી ફોન ઉપર ફાઉન્ડેશન માંથી ફોન દ્વારે ટેક્ક ફિલ્ડ ઓપરેટર મહેશ ને ફરજ પરનું ફ Q.C. ચેક કરી ફોન આવેલ ટેક્ક નં GJ6 ZZ 5876 ની બાઈક્વીટ ઓપરેટ ની ટેક્કર ને બાઈક્વીટ ઓપરેટના સ્ટોરેજ ટેક્ક નં ૬ માં આવતો કરવાનું કહે અને Q.C. ચેક થઈ આવેલ ઓન ટેક્કર નં GJ-16 AV 1462 ની DMS ની ટેક્કર ને DMS ના સ્ટોરેજ ટેક્ક નં ૪. માં આવતો કરવાનું કહેતા ચાર્જમેન શ્રી મહેશ ગજ્જર ને પોતાના ફોન સાથે ફાયરની H.R. ઓફિસ ખાતે ૧૨=૦૦ વાગ્યે ઉપરોક્ત બન્ને ટેક્કરો ને ચેક કરી બાઈક્વીટ ની ટેક્કર ને બાઈક્વીટ ની સ્ટોરેજ ટેક્ક & DMS ની ટેક્કર ને DMS ના સ્ટોરેજ ટેક્ક સાથે ~~કરીને~~ આવતો કરવાની સૂચના શ્રી મહેશ ગિરધારી ને આપતાં ટેક્ક ફોન માં પોતાની ચાલુ ફરજ પર ચાર્જમેન તા. 02/05/2020 ના રોજ

શ્રી મહેશ ગિરધારી કુમાર રાજ્યગુરુ

ઉપરોક્ત ૪૨=30 ફિલ્ટર ઉપરનો રોડ રેફરન્સ નં
ડોરસ પાવરગ્રીડની મદદથી પાવા કરવી જો
રેફરન્સ રેફરી સાથે ગોડીનો ગરમ ઉપર પર
પ્રાપ્ત કરી લીધેલ હતો પરંતુ બાયડ્રોલિક સોસાઈટીની
રેફરન્સ ડોરસ પાવરગ્રીડથી ફિલ્ટરિંગ DMS ની રેફરેન્સ
રેફ નં(૪) સાથે અને DMS ની રેફરન્સ ફિલ્ટરિંગ
બાયડ્રોલિક સોસાઈટીની રેફ નં (૯) માં પણ પાવેલ
હતું જે મુજબ શ્રી મહેશ્વરી પાવરના તેઓ પોતે
H.R. પોલિસિમાંથી પોતાનું fin યુઝ ફરીનો રેફ ફિલ્ટ
માં આધાર લેવે ફિલ્ટ પરથી Letters રેફરેન્સ રેફ
ફિલ્ટ માં પાવેલા અરજીના આધારે બાયડ્રોલિક સોસાઈટ
અને DMS ની રેફરન્સના ફિલ્ટરિંગ બોલ મારફત
પ્રમાણ સાથે મુકવા જ ઉપર ઉદ્દેશ પ્રી લીધેલ હતો.
પરંતુ આવતા સમય સુધીમાં બાયડ્રોલિક સોસાઈટની રેફર
માંથી આશરે ૨૯.૮ મે.વ બાયડ્રોલિક સોસાઈટ, DMS
ની રેફરેન્સ રેફ નં (૪) માં ટ્રાન્સફર થઈ ચુકેલ હતુ
તથા DMS ની રેફરમાંથી આશરે ૨૨ વ બેટરી DMS,
બાયડ્રોલિક સોસાઈટની રેફ નં (૯) માં ટ્રાન્સફર થઈ ચુકેલ હતુ.
તથા DCS ના રેકોર્ડ મુજબ DMS ની રેફરેન્સ રેફમાં
7.5 મે.વ DMS પહેલેથી જ હતુ આમ રેફ નં (૪)
માં કુલ જરૂરી ૨૬.૩ મે.વ થઈ ગયેલ હતો અને
રેફ નં (૯) માં પહેલેથી 0.૭ મે.વ બાયડ્રોલિક સોસાઈટ
હતુ અને ૨૨ વ બેટરી ટ્રાન્સફર થતા કુલ ૨૨.૮ મે.વ
DMS

બેલનો વધ ગયેલ હતો. અને ફ્રી મહેશે સમાન
ટકાવારી રેશ માં ફિલ્ટર ~~ફીલ્ટર~~ બદલ કિટ્સ
મળવાને ➝ રેશમો સમાવેશ ગ્રાહક સમાધાન
સોફ્ટવેરમાં ને ફુલ ૪ ભાગ તરીકે દર્શી
રીપોર્ટમાં ઈ ગેસ રેશન ફ્રામાવામાં દર્શાવ
સમાધાન સોફ્ટવેરમાં શ્રી દિનેશભાઈ પુનર, ફ્રી. ઓપરેટર
ગ્રાહક પરીક્ષા, શ્રી ભરતભાઈ રાજપરા, કે.જી.એ. સેક્શન.
સેક્રેટરી શ્રી મુકુલ ભટ્ટાચાર્યા વગેરે ને દિવસે
બપોરે 3:00 વાગ્યા પછી રેશ ફિલ્ટર પર ભેગા
થઈને રેશનલ સાહિત્યોએ ભેગા કરેલ M.S ની રેશ નં (4)
માં નું ડામર અને બાઈન્ડર સેપરેશનનું મશીન ના ૨૬.3 કે.
મે.ટન નો પ્રથમ બાઈન્ડર સેપરેશની રેશ નં (5) માં
ટ્રાન્સફર કરેલ હતું કે જેમાં કે વાહનના નવીન 0.6
મે.ટન બાઈન્ડર સેપરેશ ભેગા કરેલ. અને રેશ નં (6) માં
રેશનલ ભેગા કરેલ ડામર અને બાઈન્ડર સેપરેશનું
મશીન ટ્રાન્સફર કરી લેવામાં આવેલ હતું. ત્યારે
રેશરેક રેશ નં ૮ ખાલી બાકીના રેશ ફોલ્ડથી ભેગા
22.6 મે.ટન મશીન રહેવા દેવામાં આવેલ હતું.
રીપોર્ટ મારી રિપોર્ટ પૂરી થતા ૪ દિવસ ચાલેલ હતો અને
જુદા જુદા રેશરે ઉપર થી ભારે રેશના ૨ ફોલ્ડ ડામરવાળા પથ્થર
ગ્રેડેશનવાળા ના આવવા બદ સાહિત્યોની ભેગા થયેલ હતી.

ઉપરોક્ત વિષયક અમારી તા.૨૮/૦૬/૨૦૨૦ ના રોજ
રોજકુટની સમાન આવશ્યકતા મહિનાના ભેગા કરવા બાબત
કેરકુટી કારોબારી(ઈ.ચા.) શ્રી. કે. વલ્લભાના પુરોહિત સમુદ્ર
મને વિષયક ૪ સમય રાખ્યો તેના અનુસંધાને પાંચ સંમતિપત્રો

Accounts Branch
Store Branch
Issue Branch

Store Keeper Gr-II
Store Keeper Gr-II
Store Keeper Gr-II

Lab Assistant
Lab Assistant
Lab Assistant

G. Patel

દિનેશચંદ્રકુમાર નિરંજનભાઈ
(D.C.S. operator) પટેલ

Translated copy of

STATEMENT

I undersigned Mr. Ghansyam Kumar Niranjan Patel, Age 24 year and I am working as DCS Operator in Yashashvi Rasayan Pvt. Ltd. Z-96, SEZ-2, Dahej, Ta: Vagra, Dist. Bharuch. during visit of Mr. N. D. Vaghela, Deputy Director, Industrial Safety and Health, on date: 18/06/2020 in the aforesaid factory for inquiry regarding the accident that took place in our factory on 03/06/2020 I am giving following statement in complete conscious condition and without any threat.

On 2nd June 2020, just before the day of accident I was on duty in General Shift since morning as a DCS Operator in the aforesaid factory. When I was on duty at the DCS panel control room, at about 12:00 pm, the level of Nitric Acid in the Day-tank of Nitrosil Sulfuric Acid plant was seen low in the control room panel. Therefore, I had called tank farm operator Mr. Mahesh Galchar on the telephone kept in the Tank farm with the help of telephone kept in the control room and told him that the tanker number GJ6-ZZ-5876 of Nitric Acid, which was checked by QC, have to be unloaded in the Nitric Acid storage tank No. 08 and second tanker number GJ16-AV-1462 of DMS which was also checked by QC have to be unloaded in DMS storage tank No. 05. Then after Mr. Mahesh Galchar had gone from Tank farm to HR Office at about 12:00 O'clock for his personal work just after giving an instruction to Mr. Atal Bihari for unloading Nitric Acid Tanker in Nitric Acid storage tank and unloading DMS tanker in DMS storage tank. Than after on 2nd June 2020, at about 12:30 PM Mr. Atalbiharikumar Rajendra Mandal had connected both the road tankers with both the storage tanks by using hose pipes and immediately started both the pumps but he had connected Nitric Acid Tanker to DMS Storage Tank No:05 with the help of Hose pipe and he had connected DMS tanker to Nitric Acid Storage Tank No: 08. After the time period of one and half hour, on completion of his personal work, Mahesh Gulchar came back from HR office to tank farm and he comes to know the mistake, when he seen the connection between the Nitric Acid tanker and the DMS storage tank he realized the mistake. But during this time about 18.8 metric tons of Nitric Acid had been transferred from the Nitric Acid tanker to DMS storage tank No. 5. and about 22 metric tons of DMS had been transferred

to Nitric Acid Storage tank no. 8 and as per DCS records about 7.5 metric tons of DMS was already existing in DMS storage tank. Thus the total volume in the DMS Tank No. 5 was 26.3 metric tons and in Tank No. 8 about 0.9 metric tons of Nitric Acid was already existing and with the transfer of 22 MT of DMS, the total volume became 22.9 metric tons in the Tank No 08. When Mr. Mahesh informed me in the control room by telephone about the mistake, I had immediately informed all the senior officers present in the factory. Than after myself and senior officers present in factory Mr. Dharambhai Thumar, Mr. Miteshbhai Patel, Mr. Bharatbhai Agraval, Mr. Yunush Khalivala-DGM safety etc. were assembled at about 3:00pm at the tank farm and collected the technical opinions and decided to transfer by pump about 26.3 metric tons mixture of DMS and Nitric Acid from MS tank no. 05 to Nitric Acid storage tank no. 09 in which Dead Volume 0.9 metric tons of Nitric Acid was already existing. Thus most of the DMS and Nitric Acid mixer was transferred to Tank No. 09. While the storage tank No. 08 was a glass line tank, therefore 22.9 metric tons mixer was allowed to kept in that storage tank. Than after on completion of my shift, I went home. Next day afternoon my friend had informed me by telephone about explosion.

The above statement is given today on 18/06/2020 in fully conscious state without any threat during inquiry done by N. D. Vaghela, Deputy Director, Industrial Safety and Health and I have heard this statement in my understable language.

Name of person giving the statement
Mr. Ghansyam Kumar Niranjanbhai Patel

Witness
Before Me
Mr. Kinjal Ravindrabhai Patel,
Lab Assistance - M/s Yashashvi Rasayan Pvt. Ltd.

N. D Vaghela
Deputy Dirtector,
Industrial Safety and Health,
Bharuch

Mr. S. P Pathak,
Asst. Dirtector,
Industrial Safety and Health,
Bharuch

Mr. A. H Meraiya,
Industrial Safety and Health
Officer,
Bharuch

Annexure- 19

FIRST INFORMATION REPORT

પ્રથમ માહિતી અહેવાલ

(Under Section 154 Cr.P.C.)

(ફોજદારી કાર્યસંહિતાની કલમ 154 હેઠળ.)

1 District (જીલ્લો) ભરુચ | Police Station (પોલીસ સ્ટેશન) દહેજ મરીન | Year (વર્ષ) 2020 | FIR No. (પ્ર.મા.અ.ક્રમાંક) 11199035200119 | Date (તારીખ) 11/06/2020

2 (i) Act (અધિનિયમ) આઈ પી સી | Sections (કલમો) 304,337,338,203,285,286,287,427,114

3 (a) Occurrence of offence :
(ક) (ગુન્હો બન્યાનો સમયગાળો)

Day. (દિવસ) બુધવાર | Date from (તારીખથી) | Date to (તારીખ સુધી) 03/06/2020

Time Period (સમયગાળો) | Time from (કલાકથી) | Time to (કલાક સુધી) 12:00

(b) Information received at PS: (પોલીસ મથકે માહિતી મળ્યા) Date (તારીખ) 11/06/2020 | Time (સમય) 05:30
(ખ)

(c) General Diary Reference : | Time (સમય)
(ગ) Entry No.
(સ્ટેશન ડાયરી સંદર્ભ: એન્ટ્રિ નં)

4 Type of Information :(માહિતીનો પ્રકાર) મૌખિક

5 Place of Occurrence :
(ઘટનાનું સ્થળ)

(a) Direction and distance from P. S. (પોલિસ સ્ટેશનથી દિશા અંતર) પશ્ચિમ,3.00 (કિ.મી.) | Beat No (બીટ નંબર) -
(ક)

(b) Address (સરનામું) યશસ્વી રસાયણ કંપની, સેક્ટર-૨, , ગામ. લખીગામ, તા. વાગરા, જી. ભરુચ.
(ખ)

(c) In case, outside the limit of this Police Station , then
(ગ) (પોલીસ સ્ટેશનની હદની બહાર હોય તો તે પોલીસ સ્ટેશનનું નામ)

Name of P.S. (પોલીસ સ્ટેશનનું નામ) | District (જીલ્લો)

6 Complainant /Informant :
(ફરિયાદી / બાતમીદાર)

(a) Name ઈન્ચાર્જ પી.આઇ (b) Father's / લક્ષ્મણભાઇ ગાગી

(ક) (નામ) . વિપુલભાઇ લ (ખ) Husband's ya
ક્ષમણભાઇ ગાગી Name
ya (પિતા/પતિનું
નામ)

(c) Date/Year of (d) Nationality ભારતીય
(ગ) Birth (ઘ) (રાષ્ટ્રીયતા)
(જન્મ તારીખ / વર્ષ)

(e)
(ક)

(f)
(ચ)

Occupation
(ધંધો)

પોલીસ કર્મચારી

(g)
(છ)

Address
(સરનામું)

દહેજ મરીન પોલીસ લાઇન,
ગામ. લુવારા,
તા. વાગરા,
જી. ભરુચ.

7 Details of known/suspected/unknown accused with full particulars :
(Attach seperate sheet, if necessary)
(ઓળખાયેલ/શકમંદ/વણઓળખાયેલ આરોપીની તમામ વિગતો સાથેની માહિતી)
(જરૂર જણાયતો અલાયદા કાગળ ઉપર વિગત દર્શાવવી)

	Accused Name (તહોમતદારનું નામ)	Age (Approx .) (ઉંમર) (આશરે)	Address (સરનામું)
(1)	અટલબિહારી કુમાર રાજેન્દ્ર મંડળ મંડલ		ગામ. દાહેજ, તા. વાગરા, જી. ભરુચ.
(2)	મહેશ જીવણભાઈ ગડચર		ગામ. ભરૂચ, તા. ભરુચ, જી. ભરુચ.
(3)	ભારત ભુપાલ ઉર્ફે ભરત રમેશચંદ્ર અગ્રવાલ		ગામ. ઝાડેશ્વર, તા. ભરુચ, જી. ભરુચ.
(4)	ધરમભાઈ મેઘજીભાઈ કુમ્મર		ગામ. વાસણા-કોતર, તા. વડોદરા, જી. વડોદરા ગ્રામ્ય.
(5)	મિતેષ છોટુભાઈ પટેલ		અકોટા, ગામ. વડોદરા, તા. વડોદરા, જી. વડોદરા ગ્રામ્ય.

(6) આલોક પાંડા — શક્તીનાથ, ગામ. ભરૂચ, તા. ભરુચ, જી. ભરુચ.

(7) યુનુસ પીરમહંમદ ખલીવાલા — ગામ. ભરૂચ, તા. ભરુચ, જી. ભરુચ.

8 Reasons for delay in reporting by the complainant /Informant
(ફરિયાદી/બાતમીદાર તરફથી ગુન્હાની જાણ કરવામાં વિલંબ થવાના કારણો)

અ.મોત. નંબર ૦૫/૨૦૨૦ તપાસ દરમ્યાન ગુનો દાખલ કરવામાં આવ્યો

9 Particulars of properties stolen (Attach seperate sheet, if necessary)
(ચોરાયેલી/ગુન્હામાં સંડોવાયેલ ચીજ વસ્તુઓની વિગતો) (જરૂર જણાયતો અલાયદા કાગળ ઉપર વિગત દર્શાવવી).

10 Total value of property stolen
(ચોરાયેલી / ગુન્હામા સંડોવાયેલ ચીજ વસ્તુઓની કુલ કિમંત
)

11 Inquest Report/U.D. case No. if any
(મૃત્યુ વિષયક તપાસ અહેવાલ / અકુદરતી મોતનો નંબર હો
ય તો તે)

12 First Information contents (Attach seperate sheet, if required)
(પ્રથમ માહિતી અહેવાલની વિગતો)(જરૂર જણાયતો અલાયદો કાગળ જોડવો)

ગુનો એવી રીતે કે યશસ્વી રસાયણ કંપનીમાં તા. ૦૨/૦૬/૨૦૨૦ ના રોજ આરોપીઓ (૧) અટલબિહારી કુમાર મંડલ (૨) મહેશ જીવણભાઈ ગલચર ફરજ પર હાજર હતા તે સમય દરમ્યાન બપોરના આશરે ૧૨/૦૦ કલાકે મહેશભાઈ ગલચરે કારખાનામાં આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની) ના કનેક્શન ટેન્કરને તેમા રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે જોડાણ કરવા અટલ બિહારીને ક હી H.R ઓફીસમા જતો રહી , અટલ બિહારીએ બપોરના આશરે ૧૨/૩૦ કલાકે બંને ટેન્કોને હોર્સ પાઈપ વડે બંને સ્ટોરેજ ટેન્કોના હેડર સાથે જોડી બંને સ્ટોરેજ ટેન્કોમાં બંને ટેન્કરમાંનુ કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ અલગ પંપ ચાલુ કરી,સ્ટોરેજ ટેન્કમાં ઉપરથી કેમીકલ્સ ભરવાનુ શરૂ થતા, " ડાય મીથાઈલ સલ્ફેટ " સ્ટોરેજ ટેન્કમાં ૨૫ ટન " ડાય મીથાઈલ સલ્ફેટ " અને " નાઈટ્રીક એસીડ " સ્ટોરેજ ટેન્કમાં ૧૮ ટન " નાઈટ્રીક એસીડ " નો સ્ટોરેજ અન લોડિંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવણભાઈ ગલચર આવી ચેક કરતા " ડાય મીથાઈલ સલ્ફેટ " નીરોડ ટેન્કરનુ કનેક્શન હોઝપાઈપથી " નાઈટ્રીક એસીડ " ની ટેન્કમાં અને " નાઈટ્રીક એસીડ "ની રોડ ટેન્કરનુ કનેક્શન હોઝપા ઈપથી " ડાય મીથાઈલ સલ્ફેટ " ની સ્ટોરેજ ટેન્ક સાથે થઈ ગયુ હોવાની જાણ મહેશને થતા તેણે બંને હોઝ પાઈપના ક નેક્શન ખોલી, પ્રોડક્શન ઈન્ચાર્જ (૩)ભારત ભુષણ ઉર્ફે ભરત અગ્રવાલનાઈટ્રીક એસીડ ટેન્કના ઈન્ચાર્જને જાણ કરેલ (૪) ધરમભાઈ હુમ્મર, (યુનીટ હેડ) અને (૫)મિતેષ પટેલ (લીક્વીડ સ્ટોરેજ ફાર્મ એરીયાના હેડ અને પ્લાંટ હેડ) તથા(૬) આલોક પાંડા (ડાયમીથાઈલ સલ્ફેટ DMS ના ઈન્ચાર્જ) છે. (૭)યુનુસ પીરમહંમદ ખલીવાલા(ફાયર એન્ડ સેફ્ટી હેડ) નાઓ ટેન્ક ફાર્મ એરીયામાં આવી બંને કેમીકલ્સના મિશ્રણને બંને ટેન્કોમાંથી ખાલી કરવાનુ કે બંને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પુરતી ક્વોન્ટીટીમાં નાખીનેઅમુક સમય પછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલા નહી લઈ જો આપગલા ન લેવામા આવે તો માનવ મૃત્યુ થવાની સંભાવના હોવાનુ સભાનપણે જાણવા છતા બેદરકારી ભર્યું વલણ અખત્યાર કરી પ્લાંટની કુલ-૧૪ અલગ અલગ ટેંકોમા ધડાકા થાય તે રીતે સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનુ મિશ્રણ રાખતા તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એક્સપ્લોઝન (ધડાકા) થતા કંપનીના તમામ પ્લન્ટના સ્ટ્રકચર તેમજ તેમા રાખેલ રીએક્ટર્સ, ઈક્વીપમેન્ટસ, વેસલ્સ, ટેન્કસ, અન્ય મશીનરીજ વિગેરેને ભારે નુકશાન કરી સ્થળ પર ૦૬ કામદારોના અને સારવાર દરમ્યાન ૦૪ કામદારો મળી કુલ ૧૦ કામદારોના મોત નીપજાવી અને કુલ- ૭૭ કામદારોને નાની મોટીગંભીર ઈજાઓ પહોંચાડી, થયેલ ગુના અંગે ખોટી માહિતી આપી ગુનો કરવાબદલ મારી તેઓ

તમામતથા તપાસ દરમ્યાન જણાઈ આવે તેઓ વિરૂદ્ધમા ઇ.પી.કો કલમ ૩૦૪,૩૩૭,૩૩૮,૨૦૩,૨૮૫,૨૮૬,૨૮૭,૪૨૭, ૧૧૪ મુજબની કાયદેસરની ફરીયાદ છે મારા સાહેદો મારી ફરીયાદમા જણાવેલ અને તપાસ દરમ્યાન જણાઈ આવે તે છે. તે વિગેરે બાબત.

Complaint (ફરિયાદ)

હું વિપુલભાઈ લક્ષ્મણભાઈ ગાંગીયા ઈન્ચાર્જ પોલીસ ઈન્સ્પેક્ટર દહેજ મરીન પોલીસ સ્ટેશન જી.ભરૂચ

અમારી શ્રી સરકાર તરફે ફરીયાદ હકીકત એવી છે કે, ગત તા. ૦૩/૦૬/૨૦૨૦ના રોજ હું તથા એ.એસ.આઇ શ્રી ધનજીભાઈ માધવભાઈ પો.સ્ટે.અમલદાર બ.નં- ૯૮૭ તથા વુ,પો.કો નિશાબેન સુધાકરભાઈ બ.નં- ૨૦૫૭ તથા અન્ય પોલીસો દહેજ મરીન પોલીસ સ્ટેશનમાં હાજર હતા દરમ્યાન અમોને ધડાકાનો અવાજ સંભળાતા હાજર પોલીસ માણ સો સાથે પોલીસ સ્ટેશન બહાર આવી જોતા " થર્મેક્સ કંપનીની પાછળ પ્લોટ નંબર – ઝેડ – ૯૬-ઈ, સેજ – ૨ લુવારા ખાતે આવેલ " યશસ્વી રસાયણ કંપનીમાં ધુમાડા જણાતા અમો પોલીસ માણસોસાથે સ્થળ પર પહોંચ્યા હતા. જ્યાં " યશસ્વી રસાયણ " કંપનીના પ્લાંટમા ખુબ મોટા પ્રમાણમાં ધુમાડા નીકળતા જણાયા હતા. જે બનાવની જાણ અમોએ ઉપરી અધિકારીશ્રીનાઓને કરી સ્થળ પર લોકોનુ ટોળુ એકત્રીત થતા પરિસ્થિતીનો તાગ મેળવી કાયદો અને વ્યવસ્થાની પરિસ્થિતી સંભાળી ફાયર્બ્રિગડ અને એમ્બુલન્સ ની જરૂરી મદદ મેળવી ઈજાપામનાર કામદારોને સારવાર અર્થે તથા સ્થળ પર મુત્યુ પામનાર લાશોને દવાખાનામા રવાના કરીસતત કાયદો અને વ્યવસ્થાની પરિસ્થિતી જાળવી હતી અને આ દરમ્યા ન પોલીસ અધિક્ષકશ્રી ભરૂચ તથા નાયબ પોલીસ અધિક્ષકશ્રી ભરૂચ વિભાગનાઓ પણ તાત્કાલીક સ્થળ ઉપર આવી ગયેલ અને ઉપરી અધિકારીશ્રી તરફથી બનાવ સબંધે જરૂરી સુચના અને માર્ગદર્શન પુરૂ પાડવામાં આવેલ.

તા. ૦૩/૦૬/૨૦૨૦ ના રોજ બનાવ બાબતેજાહેરાત આપનાર શ્રી યુનુસ પીરમહંમદ ખલીવાલા હાલ રહે, ન્યુ લુક એપાર્ટમેન્ટ, બાયપાસ સેકન્ડ ફ્લોર, ભરૂચ મુળ રહે, પુંજાલાલની ચાલ, રાયખડ અમદાવાદ મો.નં.9727779967 ની જાહેરાત અમારા રૂબરૂની નોંધી હતી.શ્રી યુનુસભાઈએ જાહેર કરી લખાવેલ કે, તેઓછેલ્લા ત્રણ વર્ષથી " યશસ્વી રસાય ણ કંપની " પ્લોટ નંબર ઝેડ-96-ઈસેઝ-૨ લખીગામમાં આસિસ્ટન્ટ જનરલ મેનેજર ચેફ્ટીતરીકે નોકરી કરે છે. આજરોજ સવારના છ એક વાગ્યે ફર્સ્ટ શિફ્ટની મારી નોકરી પર આવ્યો હતો. અને મારી ઓફિસમાં થોડીવાર બેસી નિત્યક્રમ મુજ બ અમારા પ્લાન્ટમાં રૂટિન વિઝીટ કરી ઓફિસમાં પરત આવી ગયો હતો. અને આશરે બારેક વાગ્યાના સમયે ફરી કંપની ના પ્લાન્ટ વિઝીટ માટે નીકળેલો અને કંપનીના પ્રોડકશન પ્લાન્ટની પશ્ચિમ દિશામાં હાજર હતો તે વખતે કંપનીના પ્રોડક શન પ્લાન્ટની પૂર્વ દિશામાં આવેલ લિક્વિડ ટેન્ક ફાર્મ એરીયામાં અચાનક બ્લાસ્ટ થતા આ પ્લાન્ટમાંથી આગ સાથે હવા માં ઉંચે સુધી ધુમાડાના ગોટેગોટા થવા લાગેલા હતા. જેથી,મેં દોડીને આ ટેન્ક ફાર્મ એરિયા પાસે આવી વોટર મોનિટરથી ફાયર ફાઈટીંગ ચાલુ કરી અને થોડી જ વારમાં બહારથી બીજીનજીકની કંપનીઓમાંથી ફાયર ફાઈટરો આવી ગયા હતા. આ વખતે ટેન્ક ફાર્મ એરિયામાં આવેલ ૧૪ ટેન્કો બ્લાસ્ટ સાથે સળગી ગયા હતા. આ બ્લાસ્ટ થવાના કારણે અમારી કંપની ના પ્રોડકશન પ્લાન્ટ તથા સ્ટોરપ્લાન્ટ તથા ક્વોલિટી કન્ટ્રોલ પ્લાન્ટ તથા એડમીન બીલ્ડીંગ તથા વર્કશોપ તથા સીક્યુરીટી ઓફિસનાકાચો તથા આરી બારણાઓ તૂટી ગયા હતા. થોડો સમય પછી જાણવા મળ્યુ હતું કે,આજુબાજુની કંપનીઓમાં તેમજ લુવારા ગામમાં પણ બ્લાસ્ટ થવાના કારણે નાનું મોટું નુકસાન થયુ છે. અને બ્લાસ્ટ થવાના કારણે ઈલેક્ટ્રીક ડિપા ર્ટમેન્ટના હેડ રશ્મિકાંત ચૌહાણ તથા બીજા ચાર કર્મચારીઓ જેના પુરા નામ કે સરનામાની મને ખબર નથી તેઓ આ બ નાવવાની જગ્યા ઉપર જ મરણ થયા હતા. અને બીજી કંપનીના તથા કોન્ટ્રાક્ટરના કર્મચારીઓ અને નાની-મોટી ઈજાઓ થઈ છે. જેથી તેઓને સારવાર માટે અલગ અલગ હોસ્પિટલમાં દાખલ કરવામાં આવ્યા છે. આ બનાવ આજરોજ આશ રે બારેક વાગ્યાના સમયે બન્યો હતો. સદર બનાવ ઓ.ડી.સી.બી ટેંક ફાટવાના કારણે બનેલ હોવાનું માલુ માનવુ છે વિગેરે મતલબની જાહેરાત આપતા આ અનુસંધાને દહેજ મરીન પો.સ્ટે. અ.મોત નં- ૦૫/૨૦૨૦ સીઆરપીસી કલમ ૧૭૪ મુજ બ દાખલ કરી આગળની વધુ તપાસ અમોએ જાતેથી સંભાળી લીધેલ.

અમોએ આ બનાવ જાહેરાત આધારે આગળની તપાસ હાથ ધરી એફએસએલને સ્થળ પર બોલાવવા વાયરલેશ મેસેજ એન.આર નં- ૦૨/૨૦ કરીકંપનીમાં સ્થળ પર તથા સિવીલ હોસપીટલમાં મુત્યુ પામનાર સ્વ. શ્રી(૧) રશ્મિકાંત રાય ચંદભાઈ ચૌહાણ ઉ.વ.૩૫ હાલ રહે, ૬૦૪, મહામાંગલ્ય સોસાયટી તવરા રોડ, તા.જી.ભરૂચમુળ રહે, એ/૮ સત્યમ પાર્ક

સોસાયટી, સાબરમતી, અમદાવાદ (૨) સુરજલાલસિંહ S/O બાબુરામસિંહ ઉ.વ.૩૫ હાલ રહે, દહેજ તા.વાગરા જી. ભરૂચ મુળ રહે, સોનીકપુર પોસ્ટે-સેમરા થાના-કુચાઈકોટ જી.ગોપાલગંજ (બિહાર) (૩) નરેશભાઈ રમણભાઈ પ્રજાપતિ ઉ.વ.૨૭ હાલ રહે, અંદાડા તા.અંકલેશ્વર જી.ભરૂચ મુળ રહે, ગામ-કલીયારી તા.જંબુસર જી.ભરૂચ તથા સિવીલ હોસ્પી ટલ (૪) પ્રમોદકુમાર હરીગોવિંદ યાદવ ઉ.વ.૨૬ હાલ રહે, જોલવા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-ડોડીયા (કાન્હા પાર) થાના-ભખીરા જી.સંતકબીરનગર (યુ.પી.) .નાઓના ઈન્કવેસ્ટ ભરી પોસ્ટમોર્ટમનીતજવીજ કરી હતી અને તા. ૦૪ /૦૬/૨૦૨૦ ના રોજ મૃત્યુ પામનાર (૫)લાશ એક અજાણ્યો પુરૂષ ઉ.વ.૩૦ થી ૪૦ જેનુ નામ તપાસ દરમ્યાન મોહંમદ મજાદ આલમ હુસેન ઉ.વ. ૨૫ રહેવાસી-હાલ- દહેજ મુ.રહેવાસી બહીમાબજાર , તા. વકરાજ જી. મુજફરપુર બિહાર ત થા (૬) મુન્નાસિંગ શિવપ્રસાદસિંગ જાતે-સિંગ કોરી ઉ.વ.૩૮ હાલ રહે, લુવારા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-બક્ષા સણ પોસ્ટ-બીસુએરી થાના-કરહગહર જી.રોહતાસ (બિહાર) મરણજનાર નં.(૭) અરૂણ બુધ્ધસિંગ કોરી જાતે-સિંગ કોરી ઉ.વ.૧૯હાલ રહે, ભેંસલી તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-શીબરીકલા થાના-કમારજી જી.સિધ્ધી (એમ.પી.). (૮) ત્રીપુરારીકુમાર રામકુમાર રાય જાતે-રાય ઉ.વ.૨૫ હાલ રહે, લુવારા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-દસૌન જી.સમ સ્તિપુર (બિહાર) (૯) જયંત S/O વિવેક જાતે-મહાતો ઉ.વ.૨૮ હાલ રહે, ગામ-દહેજ તા.વાગરા જી.ભરૂચ મુળ રહે, ગા મ-સિન્દુરપુર થાના-રાનીબાંધ જી.બંકુરા (પશ્ચિમ બંગાળ) (૧૦) હરીદર્શનકુમાર S/O ઉમેશ જાતે-ચૌધરી ઉ.વ.૨૦ હાલ રહે, લુવારા તા.વાગરા જી.ભરૂચ મુળ રહે, ગામ-થાના-પધારી જી.દરભંગા (બિહાર) ના ઈન્કવેસ્ટ ભરી પોસ્ટમોર્ટમ માટે તજવીજ કરી ભરૂચની અલગ અલગ હોસ્પીટલમાં દાખલ થયેલ ઈજાપમાનાર સાહેદોના નિવેદનો નોંધ્યા હતા. જેમાં મુ ખ્યત્વે બનાવ નજરે જોનાર સાહેદ (૧) તપન સુબલચંદ્રા મંડલ કે જેઓ યશસ્વી રસાયણ કંપનીમા ઈટીપી એક્ઝીક્યુટીવ તરીકે તેમજ ઈ.આર.ટી (ઈમર્જન્સી રીસ્પોંસીબલ ટીમ) ના સભ્ય તથા ઓમપ્રકાશ શ્રીરામ દુલારી કંપનીના મેઈન પ્લાંટના હેલ્પરનાઓએ નિવેદનોમાલખાવેલ કે,મેઈન પ્રોડકશન પ્લાંટમા નાઈટ્રીક એસીડ લીકેજ થઈ આગ જેવા ભડકા થ તા તેઓ પ્લાંટમાંથી ભાગી બહાર નીકળતા એકદમ બ્લાસ્ટ થયો હતો. તા. ૦૫/૦૬/૨૦૨૦ ના રોજ લુવારા ગામ રહીશો ના નિવેદનો નોંધતા જાહેરાતને સમર્થન કરતા હકીકત જણાઈ આવી હતી. બાદ સ્થળ પર એફએસએલ એક્ષપર્ટ ટીમ અ ને સાયંટીફીક ઓફીસર ઈન્વેસ્ટીગેશન વાન પધારતા તેઓ સાથે રહી તેઓના માર્ગદર્શન મુજબ બનાવવાળી જગ્યાનુ પંચ નામુ કરી સુચના મુજબના જરૂરી નમુના તપાસણી અર્થે લીધા હતા. તા. ૦૬/૦૬/૨૦૨૦ના રોજ યશસ્વી રસાયણ કંપની ના પુનીટહેડ શ્રી ધરમભાઈ મેઘજીભાઈ ઠુમ્મર હાલ રહે, ૬/૭, વ્રજ ટેનામેન્ટ, વાસણા જકાતનાકા નજીક, વાસણા રોડ, વડોદરા મો.નં.૯૭૨૭૭ ૩૦૦૫૨ એ નિવેદનમાં લખાવેલ કે,

યશસ્વી રસાયણ કેમીકલ પ્રા.લીમી. કંપનીમાં ગઈ તા.૩૦/૧૦/૨૦૧૯ માં વાઈસ પ્રેસીડન્ટ તરીકે નોકરીમાં જોડાયે લ છું અને મારે વાઈસ પ્રેસીડન્સ તરીકે યશસ્વી રસાયણ કેમીકલ પ્રા.લીમી. કંપનીમાં તમામ ડીપાર્ટમેન્ટનું સંચાલન કરવા નું તેમજ દેખરેખ રાખવાનું અને તે અંગેનું રીપોર્ટીંગ કંપનીના ડાયરેક્ટરને કરવાનું હોય છે. અને આ કંપનીના માલીક હર્ષ ભાઈ હિમાન્શુભાઈ પટેલ છે. અને કંપનીના હેલ્થ અને સેફ્ટીના ઈન્ચાર્જ યુનુસ પીરમહમંદ ખલીવાલા છે. એચ.આર મે નેજર તરીકે વિકાસભાઈ સન્મુખભાઈ રાણા છે. પ્રોડક્શનના હેડ તરીકે મિનેશભાઈ છોટુભાઈ પટેલ છે. ટેન્ક ફાર્મના ઈ ન્ચાર્જ તરીકે ભરતભુષણ રમેશચન્દ્ર અગ્રવાલ, મહેશ ભોમાણી લાડ, આલોકકુમાર પાન્ડા નાઓ છે. હું વડોદરા ખાતે હાજ ર હતો દરમ્યાન આશરે સવા બારેક વાગે કંપનીના સીક્યુરીટી સુપરવાઈઝરનો ફોન આવેલ અને મને જણાવેલ કે, કંપનીમાં બ્લાસ્ટ થયેલ છે. અને લોકો ભાગી રહેલ છે. જેથી મેં સીક્યુરીટી સુપરવાઈઝરના મોબાઈલ ફોન ઉપર સંપર્ક કરતા ફોન ઉપાડેલ નહીં જેથી મેં અને ઉમેશભાઈ પટેલગાડી લઈયશસ્વી રસાયણ કેમીકલ પ્રા.લીમી. કંપની ઉપર બપોરના આશ રે ત્રણેક વાગે આવેલ અને કંપની ઉપર આવી જોતા લીકવીડ સ્ટોરેજ ટેન્ક ફાર્મમાં આગ લાગેલ હોય જેથી અમારી કંપની ના ફાયર મેન પાઈપો વડે તેમજ બીજી કંપનીઓમાંથી આવેલ બંબાઓ દ્વારા પાણી છાંટી આગ ઓલવવાની કામગીરી ચા લુ હતી આશરે સાડા ત્રણેક વાગે આગ ઓલવાઈ ગયેલ હતી.તા.૦૨/૦૬/૨૦૨૦ ના રોજ ટેંન્ક ફામ કે જ્યા બધા સ્ટોરેજ ના ટેન્કો આવેલા છે ત્યા કામ કરતા અમારા કંપનીના એમ્પ્લોય મહેશ ગલ્ચર તથા ન્યુ તિવારીના કોંન્ટ્રાકમાં કામ કરતા અટ લ બિહારી ટેન્ક ફામના ઓપરેટરોએ ટેન્ક ફામ ઈન્ચાર્જે ભરત અગ્રવાલનાઓને જણાવેલ કે આજે સવારે DMS(ડાઈ મી થાઈલ સલફેટ)તથા નાઈટ્રીક એસીડ(HNO3)ના રો-મટીરીયલના બે ટેન્કર આવેલ હતા તે ટેન્કરોમાનુ નાઈટ્રીક એસીડ(HNO3)નુ ટેન્કર DMS(ડાઈ મીથાઈલ સલફેટ)ની B ટેન્કમાં તેમજ DMS(ડાઈ મીથાઈલ સલફેટ) નુ ટેન્કર નાઈટ્રીક એ

સીડ(HNO3) ના A-ટેન્ક માં ભુલથી ખાલી થઈ ગયેલું તેવુ જણાવેલ. અને બાદમાં ભરત અગ્રવાલે પ્રોડક્શન હેડ મિતેશ પટેલ અને અમોને આ બાબતની વાત કરેલ. આ નાઈટ્રીક એસીડ લોખંડના ટેન્કમાં ના રહી શકે ટેન્ક ઓગળી જાયઅને જો તેવુ થાય તો વાતાવરણમાં નાઈટ્રીક એસીડના ફયુમસ ફેલાઈ જાય અને જો તેવું થાયતો મોટી જાનહાની થઈ શકે તેમ હોઈ જેથી આ નાઈટ્રીક એસીડ અને DMS ના મિશ્રણ બાબતેલીટ્રેચરમાં અભ્યાસ કરતા કોઈ અવળી અસર થઈ શકે તેવુ માલુમ ન પડતા ટેન્ક ફામના ઈન્ચાજે ભરત અગ્રવાલ, પ્રોડક્શન હેડ મિતેશ પટેલ તેમજ અમોએ ટેન્ક ફામના ઓપરેટરો મહેશ ગલ્ચર અને અટલ બિહારી નાઓ મારફતે ટેમ્પરરી પાઈપ કનેક્શન આપી DCS કંન્ટ્રોલ રૂમ દ્વારા નાઈટ્રીક એસીડ (HNO3) ના B ટેંન્કમાં સાંજના ૫ થી ૭ વાગ્યાના અરસામાં ટ્રાન્સફર કરેલું. આ નિર્ણય મે તથા ભરત અગ્રવાલ તથા મિતેષ પટેલ નાઓએ નક્કી કરી લીધેલ અને તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરના બારેક વાગ્યે નાઈટ્રીક એસીડ(HNO3) ના B ટેંન્કમાં ટ્રાન્સફર કરવામાં આવેલ જે નાઈટ્રીક એસીડ(HNO3) ના B ટેન્કમા બ્લાસ્ટ થયેલ હતો.

અમારી યશસ્વી રસાયણ પ્રા.લીમી. કંપનીના નાઈટ્રીક એસીડ(HNO3) ના B ટેન્કમા બ્લાસ્ટ થવાના કારણે ઈલેક્ટ્રીકલ વિભાગના હેડ રશ્મિકાંત ચૌહાણ તેમજ બીજા પાંચ વણઓળખાયેલ માણસોની લાશો સ્થળઉપરથી મળી આવેલ હતી. તેમજ કુલ-૭૮ કંપનીના માણસો તેમજ લેબર કોન્ટ્રાક્ટના માણસોને નાની મોટી ઈજાઓ થતા અલગ અલગ હોસ્પિટલોમાં સારવાર માટે દાખલ કરવામાં આવેલ હતા અને સારવાર દરમ્યાન અમારી કંપનીના બે માણસો મરણ ગયેલ હતા તેમજ અમારી કંપનીની બાજુમાં આવેલ થર્મેક્ષ કંપનીના બે લેબરો સારવાર દરમ્યાન મરણ ગયેલ હોવાની જાણ થયેલ હ તી. અને અલગ અલગ હોસ્પિટલોમાં કુલ-૭૭ માણસો સારવાર માટે દાખલ કરવામાં આવેલ બ્લાસ્ટ થવાના કારણે લિક્વિ ડ સ્ટોરેજ ટેન્ક ફામ અને સ્ટકચર, પાઈપિંગ, ઈલેક્ટ્રીક વાયરીંગ, પાઈપ રેક, કેબલ રેક, ઈલેક્ટ્રેક મોટરો, ડી.સી.એસ. કં ટ્રોલ રૂમઅનેકંટ્રોલ રૂમ, પ્રોડક્શન પ્લાન્ટ, સ્ટોર બિલ્ડિંગ, એમ.સી.સી. પેન.લ, કોલ્ડ સ્ટોરેજ બિલ્ડિંગ, એડમીસ્ટ્રેશન બિ લ્ડીંગ અને ઓફીસ, વેસ્ટ સ્ટોરેજ એરીયા, રીકવરી પ્લાન્ટના છાપરાઓફીસના બારી બારણા તેમજ ગાડીઓતેમજ બસો ના કાચ તેમજ રો-મટીરીયલ ખાલી કરવા માટે આવેલ ટેન્કર તથા ટ્રેલર સળગી જવાથી નુકશાન થયેલ છે. જે નિવેદનને કંપનીના પ્લાંટ હેડમિતેષકુમાર છોટુભાઈ પટેલ,કંપનીના પ્રોડક્શન ડિપાર્ટમેંટના એજીએમ શ્રી ભારત ભુષણ ઉર્ફે ભરત ર મેશચંદ્ર અગ્રવાલનાઓએ સમર્થન કર્તાનિવેદન લખાવેલ છે. આમ,તપાસ દરમ્યાન જણાઈ આવેલ છે કે,

આ કંપનીમાં સીરીઝ નં ૧૧ થી ૧૨ ના પ્લાન્ટમાં ૨.૫ ડાય ક્લોરો એનીલીન પ્રોડક બને છે. ૧૩ થી ૧૭ સીરી ઝના પ્લાન્ટમાં ૨.૫ ડાય ક્લોરો ફિનોલ પ્રોડક બને છે, ૧૮ સિરીઝના પ્લાન્ટમાં ૩૬ ડાઈ ક્લોરો સેલીસીલીક એસિડ, ૧૯ "એ" સિરીઝમાં મિથાઈલ એસસ્ટર, તથા ૧૯ "બી" સિરીઝમાં ડાયકેમ્બા પોડકશન બનાવવામાં આવે છે, લીકવીડ ટે ન્ક ફાર્મ એરીયામા કુલ -૧૪ કેમીક્લ સ્ટોરેજ ટેન્ક આવેલ છે, તેમાં અલગ અલગ કુલ ૦૮ (આંઠ) પ્રકારના કેમીકલ સ્ટો રેજ થાય છે. જે પૈકી,

(૧) ડાયક્લોરો એનીલીન-DCA ટેન્ક નં-ST5101A , (૨) ડાયક્લોરો નાઈટ્રો બેનજીન –DCNB ટેન્ક નં-ST5101B (3) સલ્ફ્યુરીક એસીડ-H2So4 ટેન્ક નં-ST5102A /B, (4) નાઈટ્રીક એસીડ-HNO3 ટેન્ક નં-ST5103A / B, (5) ઓર્થો ડાય ક્લોરો બેનજીન-ODCB ટેન્ક નં-ST5104A /B (6) કોસ્ટીક પોટાસ લાઈ- KOH lye ટેન્ક નં - ST5105A /B (૭) કોસ્ટીક સોડા લાઈ-NaOH lye ટેન્ક નં -ST5106A /B (8) ડાય મિથાઈલ સલ્ફેટ - DMS ટેન્ક નં -ST5107A /B જે પૈકી (૧) નાઈટ્રીક એસીડ-HNO3 ટેન્ક નં-ST5103A /B, (૨) ઓર્થો ડાય ક્લોરો બેનજીન-ODCB ટેન્ક નં-ST5104A /B (૩) ડાયક્લોરો એનીલીન-DCA ટેન્ક નં-ST5101A , (૪) ડાયક્લોરો નાઈટ્રો બેનજીન –DCNBટેન્ક નં-ST5101B (૫) સલ્ફ્યુરીક એસીડ-H2So4 ટેન્ક નં-ST5102A /B, (૬) કોસ્ટીક પોટાસ લાઈ- KOH lye ટેન્ક નં -ST5105A /B(૭) કોસ્ટીક સોડા લાઈ-NaOH lye ટેન્ક નં -ST5106A /B (8) ડાય મિથાઈલ સલ્ફેટ - DMS ટેન્ક નં -ST5107A /B (૫) સલ્ફ્યુરીક એસીડ-H2So4 ટેન્ક નં-ST5102A /B, છે. તા.૦૨/૦૬/૨૦૨૦ ના રો જ અલગ અલગ બે ટેન્કરોમાં નાઈટ્રીક એસીડ(HNO3) તથા DMS(ડાઈ મીથાઈલ સલફેટ)ના રો-મટીરીયલ લીકવીડ સ્ટોરેજ ટેન્ક ફાર્મમાં ખાલી કરવા માટે યશસ્વી રસાયણ કંપનીમાં આવ્યા હતા ને વખતે નાઈટ્રીક એસીડ(HNO3) નુ ટેન્ક ર DMS(ડાઈ મીથાઈલ સલફેટ)ની B ટેન્કમાં તેમજ DMS(ડાઈ મીથાઈલ સલફેટ) નુ ટેન્કર નાઈટ્રીક એસીડ(HNO3) ના A-ટેન્કમાં ખાલી કરતા, મિશ્રણ થતા તા.૦૩/૦૬/૨૦૨૦ ના રોજ બ્લાસ્ટ થયો હતો જેમા કુલ ૧૦ કામદારો મૃત્યુ પા મ્યા હતા અને કુલ – ૭૭ કામદારોને નાની મોટી ઈજાઓ થઈ હતી.

આ બનાવની તપાસ દરમ્યાન નાયબ નિયામક શ્રી ઔધ્યોગીક સલામતી અને સ્વાસ્થ્ય ભરૂચનાઓએ તેઓના પત્ર ક્રમાંક :ના.નિ.ઓ.સ.સ્વા./ભ/૭૩૭/૨૦૨૦તા. ૧૦/૦૬/૨૦૨૦ થી યશસ્વી રસાયણ કંપનીની મુલાકાત લઈ બનાવ બા બતે કલેક્ટરશ્રી ભરૂચનાઓને રિપોર્ટ કરેલ છે કે,

" કારખાનામાં તા.૦૨/૦૬/૨૦૨૦ ના રોજ આ અકસ્માતના સાક્ષીઓ શ્રી અટલબિહારી કુમાર મંડલ અને શ્રી મ હેશ જીવણભાઈ ગલચર સવારના ૦૭/૦૦ કલાકે કારખાનામાં ફરજ પર આવેલ હતા અને શ્રી અટલ બિહારી લીકવીડ ટે ન્ક ફાર્મ એરીયાની નજીક આવેલ જગ્યા પર SO2 ઓપરેટર તરીકેની ફરજ પર હાજર હતો તે સમય દરમ્યાન તા.૦૨/૦૬ /૨૦૨૦ ના રોજ બપોરના આશરે ૧૨/૦૦ કલાકે લીકવીડ સ્ટોરેજ ટેન્ક ફાર્મ એરીયાના ઓપરેટર શ્રી મહેશ જીવણભાઈ ગ લચરે કારખાનામાં એક સાથે આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની) ના કનેક્શ ન ટેન્કરને તેમા રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે કરવા જણાવ્યુ હ તુ. તેથી તે દિવસે બપોરના આશરે ૧૨/૩૦ કલાકે SO2 ઓપરેટરશ્રી અટલ બિહારીએ બંને ટેન્કોને હોઝ પાઈપ વડે બંને સ્ટોરેજ ટેન્કોના હેડ સાથે કરેલ બંને હોઝ પાઈપને જોઈન્ટ કર્યા બાદ SO2 ઓપરેટરશ્રી અટલ બિહારીએ બંને સ્ટોરેજ ટેન્કોમાં બંને રોડ ટેન્કરમાંનુ કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ અલગ પંપ ચાલુકરેલ અને બંને સ્ટોરેજ ટે ન્કમાં ઉપરથી કેમીકલ્સ ભરવાનુ શરૂ થયેલ તેમજ તે સમયે ડાય મીથાઈલ સલ્ફેટની સ્ટોરેજ ટેન્કમાં ૨૫ ટન ડાય મીથાઈ લ સલ્ફેટ તથા નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં ૧૮ ટન નાઈટ્રીક એસીડનો સ્ટોરેજ પડી રહેલ હતો. તથા ડાય મીથાઈ લ સલ્ફેટની સ્ટોરેજ ટેન્કની કેપેસીટી ૬૦ કિલોલીટર અને નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કની કેપેસીટી ૨૦ કિલોલીટરની હતી.આમ બંને કેમીકલ્સના રોડ રોડ ટેન્કરમાંથી અનલોડીંગ શરૂ શ્રી અટલ બિહારીએ કર્યુ તે સમય પહેલા આવી કામગી રી શરૂ કરવાની મૌખિક સુચના આપનાર શ્રી મહેશ જીવણભાઈ ગલચર આવી સુચના તા.૦૨/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે આપીને H.R. ઓફીસમાં જતો રહ્યોઅને ડાય મીથાઈલ સલ્ફેટ તથા નાઈટ્રીક એસીડ તેમના રોડટેન્કરમાં થી અનલોડિંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવણભાઈ ગલચર H.R. ઓફીસમાં પોતાનુ કામ પતાવીને પરત આ ટેન્ક ફાર્મ એરીયા પર આવેલ તે સમયે તેમણે રોડ ટેન્કર સાથે આવેલ પેપર્સ ચેક કરતાતેમને ખ્યાલ આવેલ કે ભુલ થી ડાય મીથાઈલ સલ્ફેટનીરોડ ટેન્કરનુ કનેક્શન હોઝપાઈપથી નાઈટ્રીક એસીડની ટેન્કમાં તથા નાઈટ્રીક એસીડની રોડ ટે ન્કરનુ કનેક્શન હોઝપાઈપથી ડાય મીથાઈલ સલ્ફેટની સ્ટોરેજ ટેન્ક સાથે થઈ ગયેલ હતુ. આમ શ્રી મહેશ જીવણભાઈ ગ લચરને આ ભુલ વિશે ખબર પડી તે સમય સુધીમાં ડાય મીથાઈલ સલ્ફેટની રોડ ટેન્કરમાં ફુલ ભરેલ ડાય મીથાઈલ સલ્ફેટ સંપુર્ણ ખાલી થઈને નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં ટ્રાન્સફર થઈ ચુકેલ હતુ જ્યારે નાઈટ્રીક એસીડની રોડ ટેન્કરમાં થોડુ નાઈટ્રીક એસીડ ખાલી થવાનુ બાકી હતુ. તેથી તાત્કાલિક શ્રી મહેશ જીવણભાઈ ગલચરે ભુલ ખ્યાલ આવતા તુરંત જ બંને પંપ બંધ કરી બંને હોઝ પાઈપના કનેક્શન ખોલી નાખેલ અને ભુલથી બંને રોડ ટેન્કરોમાંથી અનલોડીંગ થઈને બંને કેમીકલ્સોની સ્ટોરેજ ટેન્કોમાં રહેવા દેવામાં આવેલ અને શ્રી અટલ બિહારીની શિફ્ટ પુરી થઈ ગઈ હોવાથી ઘરે જતો રહે લ અને શ્રી મહેશ જીવણભાઈ ગલચરે તેમના પ્રોડક્શન ઈન્ચાર્જ શ્રી ભરત અગ્રવાલને ડી.સી.એસ.માં જઈને જાણ કરેલ તે થી શ્રી ભરત અગ્રવાલ તથા અન્ય સીનીયર ઓફીસરો ટેન્ક ફાર્મ એરીયામાં આવેલ હતા તતા બંને ટેન્કસમાં ભુલથી અદલ બદલ ટ્રાન્સફર થયેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટની અસરો અંગે વિચાર વિમર્સ અને ચર્ચાઓ કરેલ હતી. પરંતુ ભુલથી અદલ બદલ ટ્રાન્સફર થતા બંને ટેન્કોમાંના સદરહુબંને કેમીકલ્સના મિશ્રણને બંને ટેન્કોમાંથી ખાલી કરવાનુ કે બંને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પુરતી ક્વોન્ટીટીમાં નાખીનેઅમુક સમય પછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલા લેવામાં આવેલ ન હતા. અને તા.૦૨/૦૬/૨૦૨૦ ની બપોર પછીના અડધા દિ વસ તેમજ ત્યાર પછી આખી રાત્રીના સમય સુધી તથા તા.૦૩/૦૬/૨૦૨૦ ના રોજ ધડાકો થયો ત્યા સુધી ભુલથી બંને સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનુ મિશ્રણ સ્થિતિ હતી અને તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપો રે ૧૨/૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એક્સપ્લો ઝન થયેલ હતુ, જેનાથી કારખાનામાં નમામ પ્લન્ટના સ્ટ્રકચર તેમજ તેમા રાખેલ રીએક્ટર્સ, ઈક્યુપમેન્ટસ, વેસલ્સ, ટેન્ક સ, અન્ય મશીનરીજ વિગેરેને ભારે નુકશાન થયેલ.તેમજ કારખાનામાં અને અન્ય આસપાસના યુનિટોમાં કામ કરતા શ્રમ યોગીઓને ઈજાઓ થયેલ.સદર બનાવને કારણે કારખાનામાં કામ કરતા કુલ-૭૮ શ્રમયોગીઓને ઈજાઓ થયેલ હતી. તેમજ કારખાનાના ૦૮ અને કારખાનાની નજીકમાં આવેલ થર્મેક્સલી.નામના યુનિટના ૦૨ એમ કુલ ૧૦ શ્રમયોગીઓના અવસાન

તા.૧૦/૦૬/૨૦૨૦ ની સ્થિતિએ નોંધાયેલ છે. ઉપરોક્ત ધડાકાના બનાવ બાદ કારખાનાને ઉત્પાદન પ્રક્રીયા કરવા પર મનાઈ હુકમ (ક્લોઝર ઓર્ડર આપેલ છે) તેમજ નિયમાનુસર કારખાના ધારા હેઠળની કાર્યવાહી હાથ ધરેલ છે. તથા શ્રી એ ફ.એમ.મોદી પ્રાદેશીક અધિકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, જી.આઈ.ડી.સી ભરૂચનાઓએ પોતાના રિપોર્ટમાં જણાવેલ છે કે, મેસર્સ યશસ્વી રસાયણ પ્રાઈવેટ લિમીટેડ પ્લોટા નં. ઝેડ /૯૬/ઈ, સેઝ-૨, દહેજ તા, વાગરા જી. ભરૂચના રોજ બરોજના વહીવટ અને સંચાલન માટે જવાબદાર ઈસમોની બેદરકારીના કારણે કંપનીમાં અકસ્માત થયેલ આ અકસ્માત માં વિવીધ પ્રકારેહવામાં ઝેરી/ જોખમી ગેસ છુટતા તેમજ વિવિધ જોખમીરસાયણો આસપાસના વિસ્તારમા ફેલાતા/ જમીન પર પ્રસરતા/ વહેવાના કારણે પર્યાવરણ ગંભીર પ્રકારે પ્રદુષીત થયેલ અને આજુબાજુના વિસ્તારોને પણ ખાલીકરવામા આવેલ અંદાજે ૧૦ માનવીના મૃત્યુ થયા છે. તેમજ ઘણા માનવીને ગંભીર અને સામાન્ય ઈજા થયેલ છે આમ પર્યાવરણ પ્રદુષીત થવાના કારણે માનવ , પશુ પક્ષીના જીવનની સલામતી અને જાહેર આરોગ્યને ગંભીર પ્રકારે નુક્સાન થયેલ હોવાથી તમામ કસુરવારો સામે કાયદેસરની કાર્યવાહી કરવાની થાય છે. આ કામેના. ૦૯/૦૬/૨૦૨૦ ના રોજ એફએસએલ સુરત ના અધિકારીશ્રીએ ફરી બનાવ સ્થળની તપાસ કરી હતી. જેમા તેઓએ સ્થળ પરીક્ષણ કરી નમુના મેળવ્યા હતા જે સ્થળ પરીક્ષણ અહેવાલ આવવાનો બાકી છે તપાસ દરમ્યાન અમોએ જરૂરી પંચનામા કરી બનાવમા ઈજાપામનાર કુલ -૦૯ સાહેદોના ડી.ડી લેવડાવ્યા છે.

આમ યશસ્વી રસાયણ કંપનીમાં તા. ૦૨/૦૬/૨૦૨૦ ના રોજ આરોપીઓ (૧) અટલબિહારી કુમાર મંડલ (૨) મહેશ જીવણભાઈ ગલચરફરજ પર હાજર હતા તે સમય દરમ્યાન બપોરના આશરે ૧૨/૦૦ કલાકે મહેશભાઈ ગલચરે કારખાનામાં આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની) ના કનેકશન ટેન્કરને તેમા રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે જોડાણ કરવા અટલ બિહારીને કહી H.R ઓફીસમા જતો રહી , અટલ બિહારીએ બપોરના આશરે ૧૨/૩૦ કલાકે બંને ટેન્કોને હોર્સ પાઈપ વડે બંને સ્ટોરેજ ટેન્કોના હેડર સાથે જોડી બંને સ્ટોરેજ ટેન્કોમાં બંને ટેન્કરમાંનુ કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ અલગ પંપ ચાલુ કરી,સ્ટોરેજ ટેન્કમાં ઉપરથી કેમીકલ્સ ભરવાનુ શરૂ થતા, " ડાય મીથાઈલ સલ્ફેટ " સ્ટોરેજ ટેન્કમાં ૨૫ ટન " ડાય મીથાઈલ સલ્ફેટ " અને " નાઈટ્રીક એસીડ " સ્ટોરેજ ટેન્કમાં ૧૮ ટન " નાઈટ્રીક એસીડ " નો સ્ટોરેજ અનલોડિંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવણભાઈ ગલચર આવી ચેક કરતા " ડાય મીથાઈલ સલ્ફેટ " નીરોડ ટેન્કરનુ કનેક્શન હોઝપાઈપથી " નાઈટ્રીક એસીડ " ની ટેન્કમાં અને " નાઈટ્રીક એસીડ "ની રોડ ટેન્કરનુ કનેક્શન હોઝપાઈપથી " ડાય મીથાઈલ સલ્ફેટ " ની સ્ટોરેજ ટેન્ક સાથે થઈ ગયુ હોવાની જાણ મહેશને થતા તેણે બંને હોઝ પાઈપના કનેક્શન ખોલી, પ્રોડક્શન ઈન્ચાર્જ (૩) ભારત ભુષણ ઉર્ફે ભરત અગ્રવાલનાઈટ્રીક એસીડ ટેન્કના ઈન્ચાર્જને જાણ કરેલ (૪) ધરમભાઈ ઠુમ્મર, (યુનીટ હેડ) અને (૫) મિતેષ પટેલ (લીક્વીડ સ્ટોરેજ ફાર્મ એરીયાના હેડ અને પ્લાંટ હેડ) તથા (૬) આલોક પાંડા (ડાયમીથાઈલ સલ્ફેટ DMS ના ઈન્ચાર્જ) છે. (૭) યુનુસ પીરમહંમદ ખલીવાલા(ફાયર એન્ડ સેફ્ટી હેડ) નાઓ ટેન્ક ફાર્મ એરીયામાં આવી બંને કેમીકલ્સના મિશ્રણને બંને ટેન્કોમાંથી ખાલી કરવાનુ કે બંને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પુરતી ક્વોન્ટીટીમાં નાખીને અમુક સમય પછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલા નહી લઈ જો આપગલા ન લેવામા આવે તો માનવ મૃત્યુ થવાની સંભાવના હોવાનુ સભાનપણે જાણવા છતા બેદરકારી ભર્યુ વલણ અખત્યાર કરી પ્લાંટની કુલ-૧૪ અલગ અલગ ટેંકોમા ધડાકા થાય તે રીતે સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનુ મિશ્રણ રાખતા તા.૦૩/૦૬/૨૦૨૦ ના રોજ બપોરે ૧૨/૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એક્સપ્લોઝન (ધડાકા) થતા કંપનીના તમામ પ્લન્ટના સ્ટ્રકચર તેમજ તેમા રાખેલ રીએક્ટર્સ, ઈક્વીપમેન્ટસ, વેસલ્સ, ટેન્કસ, અન્ય મશીનરીજ વિગેરેને ભારે નુકશાન કરી સ્થળ પર ૦૬ કામદારોના અને સારવાર દરમ્યાન ૦૪ કામદારો મળી કુલ ૧૦ કામદારોના મોત નીપજાવી અને કુલ-૭૭ કામદારોને નાની મોટીગંભીર ઈજાઓ પહોંચાડી, થયેલ ગુના અંગે ખોટી માહિતી આપી ગુનો કરવાબદલ મારી તેઓ તમામતથા તપાસ દરમ્યાન જણાઈ આવે તેઓ વિરૂદ્ધમા ઈ.પી.કો કલમ ૩૦૪, ૩૩૭, ૩૩૮, ૨૦૩, ૨૮૫, ૨૮૬, ૨૮૭, ૪૨૭, ૧૧૪ મુજબની કાયદેસરની ફરીયાદ છે મારા સાહેદો મારી ફરીયાદમા જણાવેલ અને તપાસ દરમ્યાન જણાઈ આવે તે છે.

એટલી મારી ફરીયાદ હકીકત છે.

13 Action Taken : Since the above information reveals commission of offence (s) u/s as mentioned at Item No. 2:
(ત્રીધિલ પગલાં : ઉપરના અહેવાલની ઉપરની આઇટમ નં.(2) માં જણાવ્યા પ્રમાણેનો ગુન્હો બન્યાનું જણાઇ આવતા)

(1) Registered the case and took up the investigation or(કેસની નોંધણી કરી તપાસ હાથ ધરી છે)

(2) Directed (Name of I.O.) take up the Investigation or(તપાસ કરનાર અધિકારીનું નામ):- વિપુલ લ ક્ષ્મણભાઇ ગાગીયા Rank(હોદ્દો):- પોલીસ સબ ઇન્સપેક્ટર
No.:- vlg220388 to take up the Investigation or(નંબર)

F.I.R. read over to the complainant /informant , admitted to be correctly recorded and a copy given to the complainant /informant , free of cost.
(પ્રથમ માહિતી અહેવાલ ફરિયાદી / બાતમીદારને વાંચી સંભળાવેલ છે અને ફરિયાદીએ લખાવ્યા પ્રમાણેજ નોંધવામાં આવે લ છે. તેવુ ફરિયાદી / બાતમીદારે સ્વીકરેલ છે અને ફરીયાદી / બાતમીદારને તેની નકલ વિના મુલ્યે આપવામાં આવી છે.)
R.O.A.C.
(વાંચી સંભળાવવામાં આવ્યું અને તે બરાબર છે.)

Signature of Officer in charge, Police Station
(પોલીસ મથકનો હવાલો ધરાવના અધિકારીની સહી.)

14 Signature /Thumb Impression of the complainant / informant .
(ફરિયાદી/બાતમીદારની સહી/અંગૂઠાની છાપ)

Name (નામ) ભાઈલાલભાઈ વિઠ્ઠલભાઈ પરમાર

Rank (હોદ્દો) આસીસ્ટન્ટ સબ ઇન્સપેક્ટર GPF No (જીપીએફ નંબર) 72846

15 Date and time of dispatch to the court.
(ફરિયાદ કોર્ટમાં રવાના કર્યાની તારીખ અને સમય) 11/06/2020 05:30

Annexure- 20

નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી,
બીજો માળ, બહુમાળી મકાન, ગાયત્રીનગર સામે, કણબીવગા,
ભરૂચ-૩૯૨૦૦૧
ફોન નં. ૦૨૬૪૨-૨૪૦૪૨૧

ક્રમાંક: ના.નિ.ઔ.સ.સ્વા./ભ/૩૩૭ /૨૦૨૦ તા. ૧૦/૬ /૨૦૨૦

પ્રતિ,
કલેક્ટરશ્રી,
ભરૂચ.

વિષય:- યશસ્વી રસાયણ પ્રા.લી.માં તા.૦૩/૦૬/૨૦૨૦નાં રોજ થયેલ ધડાકાના બનાવ અંગે વિગતો.

કારખાનાનું નામ/સરનામું:-
યશસ્વી રસાયણ પ્રા.લી.,
પ્લોટ નં.-એ૩-૯૬૬, સેઝ-૨, દહેજ, તા: વાગરા, જી.ભરૂચ.

બનાવનું વર્ણન:-
કારખાનામાં તા.૦૨/૦૬/૨૦૨૦નાં રોજ આ અકસ્માતના સાક્ષીઓ શ્રી અટલ બિહારી કુમાર મંડલ અને શ્રી મહેશ જીવાણભાઈ ગલચર સવારના ૭.૦૦ કલાકે કારખાનામાં ફરજ પર આવેલ હતા અને શ્રી અટલ બિહારી લીક્વીડ ટેન્ક ફાર્મ એરીયાની નજીક આવેલ જગ્યા પર SO_2 ઓપરેટર તરીકેની ફરજ પર હાજર હતો. તે સમય દરમ્યાન તા.૦૨/૦૬/૨૦૨૦નાં રોજ બપોરના આશરે ૧૨.૦૦ કલાકે લીક્વીડ સ્ટોરેજ ટેન્ક ફાર્મ એરીયાના ઓપરેટર શ્રી મહેશ જીવાણભાઈ ગલચરે કારખાનામાં એક સાથે આવેલ બે ટેન્કરો (એક નાઈટ્રીક એસીડની તેમજ બીજી ડાય મીથાઈલ સલ્ફેટની)ના કનેક્શન ટેન્કરને તેમાં રહેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટ ખાલી કરવા માટે સ્ટોરેજ ટેન્કો સાથે કરવા જણાવ્યું હતું. તેથી તે દિવસે બપોરના આશરે ૧૨.૩૦ કલાકે SO_2 ઓપરેટર શ્રી અટલ બિહારીએ બંને ટેન્કરોને હોઝ પાઈપ વડે બન્ને સ્ટોરેજ ટેન્કોના હેડર સાથે કરેલ. બન્ને હોઝપાઈપને જોઈન્ટ કર્યા બાદ SO_2 ઓપરેટર શ્રી અટલ બિહારીએ બન્ને સ્ટોરેજ ટેન્કોમાં બન્ને રોડ ટેન્કરમાંનું કેમીકલ્સ ટ્રાન્સફર કરવા/ભરવા માટેના બે અલગ અલગ પમ્પ ચાલુ કરેલ અને બંને સ્ટોરેજ ટેન્કમાં ઉપરથી કેમીકલ્સ ભરવાનું શરૂ થયેલ. તેમજ તે સમયે ડાય મીથાઈલ સલ્ફેટની ~~સ્ટોરેજ~~ ટેન્કમાં ૨૫ ટન ડાય મીથાઈલ સલ્ફેટ તથા નાઈટ્રીક એસીડની ~~સ્ટોરેજ~~ ટેન્કમાં ૧૮ ટન નાઈટ્રીક એસીડનો સ્ટોરેજ પડી રહેલ હતો. તથા ડાય મીથાઈલ સલ્ફેટની સ્ટોરેજ ટેન્કની કેપેસીટી ૬૦ કિલોલીટર અને નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કની કેપેસીટી ૨૦ કિલોલીટરની હતી. આમ બન્ને કેમીકલ્સના રોડ ટેન્કરોમાં ફુલ ભરેલ ડાય મીથાઈલ સલ્ફેટ તથા નાઈટ્રીક એસીડ બન્ને રોડ ટેન્કરમાંથી અનલોડીંગ શરૂ શ્રી અટલ બિહારીએ કર્યુ તે સમય પહેલા આવી કામગીરી શરૂ કરવાની મૌખિક સૂચના આપનાર શ્રી મહેશ જીવાણભાઈ ગલચર આવી સૂચના તા.૦૨/૦૬/૨૦૨૦ના રોજ બપોરે ૧૨.૦૦ કલાકે આપીને H.R. ઓફીસમાં જતો રહ્યો હતો અને ડાય મીથાઈલ સલ્ફેટ તથા નાઈટ્રીક એસીડ તેમના રોડ ટેન્કરોમાંથી અનલોડીંગ શરૂ કર્યાના આશરે બે કલાક પછી શ્રી મહેશ જીવાણભાઈ ગલચર H.R. ઓફીસમાં પોતાનું કામ પતાવીને પરત આ ટેન્ક ફાર્મ પર આવેલ તે સમયે તેમણે રોડ ટ્રેન્કર સાથે આવેલ પેપર્સ ચેક કરતાં તેમને ખ્યાલ આવેલ કે ભુલથી ડાય મીથાઈલ સલ્ફેટની રોડ ટેન્કરનું કનેક્શન હોઝપાઈપથી નાઈટ્રીક એસીડની ટેન્કમાં તથા નાઈટ્રીક એસીડની

રોડ ટેન્કરનું કનેક્શન હોઝપાઈપથી ડાય મીથાઈલ સલ્ફેટની સ્ટોરેજ ટેન્ક સાથે થઈ ગયેલ હતું. આમ શ્રી મહેશ જીવાણભાઈ ગલચરને આ ભુલ વિશે ખબર પડી તે સમય સુધીમાં ડાય મીથાઈલ સલ્ફેટની રોડ ટેન્કરમાં ફુલ ભરેલ ડાય મીથાઈલ સલ્ફેટ સંપૂર્ણ ખાલી થઈને નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં ટ્રાન્સફર થઈ ચૂકેલ હતું જ્યારે નાઈટ્રીક એસીડની રોડ ટેન્કરમાં થોડું નાઈટ્રીક એસીડ ખાલી થવાનું બાકી હતું. તેથી તાત્કાલીક શ્રી મહેશ જીવાણભાઈ ગલચરે ભુલ ખ્યાલ આવતાં તુરત જ બંને પંપ બંધ કરી બન્ને હોઝપાઈપના કનેક્શન ખોલી નાંખેલ અને ભૂલથી બન્ને રોડ ટેન્કરોમાંથી અનલોડીંગ થઈને બન્ને કેમીકલ્સોની સ્ટોરેજ ટેન્કોમાં રહેવા દેવામાં આવેલ અને શ્રી અટલ બિહારીની શિફ્ટ પૂરી થઈ ગઈ હોવાથી ઘરે જતો રહેલ હતો અને શ્રી મહેશ જીવાણભાઈ ગલચરે તેમના પ્રોડક્શન ઈન્ચાર્જ શ્રી ભરત અગ્રવાલને ડી.સી.એસ.માં જઈને જાણ કરેલ તેથી શ્રી ભરત અગ્રવાલ તથા અન્ય સીનીયર ઓફીસરો ટેન્ક ફાર્મ એરીયામાં આવેલ હતા. તથા બન્ને ટેન્કસમાં ભૂલથી અદલ બદલ ટ્રાન્સફર થયેલ નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટની અસરો અંગે વિચાર-વિમર્સ અને ચર્ચાઓ કરેલ હતી. પરંતુ ભુલથી અદલ બદલ ટ્રાન્સફર થતા બન્ને ટેન્કોમાંના સદરહુ બન્ને કેમીકલ્સના મિશ્રણને બન્ને ટેન્કોમાંથી ખાલી કરવાનું કે બન્ને સ્ટોરેજ ટેન્કોમાં યોગ્ય ન્યુટ્રલાઈઝીંગ એજન્ટ પૂરતી ક્વોન્ટીટીમાં નાખીને અમુક સમય પછી થનાર ડેન્જરસ કેમીકલ રીએક્શન અટકાવવા માટેના કોઈ પગલાં લેવામાં આવેલ ન હતા અને તા.૦૨/૦૬/૨૦૨૦ની બપોર પછીના અડધા દિવસ તેમજ ત્યાર પછી આખી રાત્રીના સમય સુધી તથા તા.૦૩/૦૬/૨૦૨૦ના રોજ ધડાકો થયો ત્યાં સુધી ભુલથી બન્ને સ્ટોરેજ ટેન્કોમાં નાઈટ્રીક એસીડ અને ડાય મીથાઈલ સલ્ફેટનું મિશ્રણ સ્થિતિ હતી અને તા.૦૩/૦૬/૨૦૨૦ના રોજ બપોરે ૧૨.૦૦ કલાકે ડેન્જરસ કેમીકલ રીએક્શન પ્રથમ નાઈટ્રીક એસીડની સ્ટોરેજ ટેન્કમાં અત્યંત પ્રેશરાઈઝ થઈને એક્સપ્લોઝન થયેલ હતું. જેનાથી કારખાનામાં તમામ પ્લાન્ટના સ્ટ્રક્ચર તેમજ તેમાં રાખેલ રીએકટર્સ, ઈક્યુપમેન્ટસ, વેસલ્સ, ટેન્કસ, અન્ય મશીનરીઝ વિગેરેને ભારે નુકશાન થયેલ. તેમજ કારખાનામાં અને અન્ય આસપાસના યુનિટોમાં કામ કરતા શ્રમયોગીઓને ઈજાઓ થયેલ.

બનાવને કારણે અસર પામેલ શ્રમયોગીઓની વિગતો:-

સદર બનાવને કારણે કારખાનામાં કામ કરતા કુલ ૭૮ શ્રમયોગીઓને ઈજાઓ થયેલ હતી. તેમજ કારખાનાનાં ૦૮ અને કારખાનાની નજીકમાં આવેલ થર્મેક્સ લી. નામના યુનિટના ૦૨ એમ કુલ ૧૦ શ્રમયોગીઓના અવસાન તા.૧૦/૦૬/૨૦૨૦ની સ્થિતિએ નોંધાયેલ છે.

બનાવ બાદ લેવામાં આવેલ પગલાંની વિગત:-

ઉપરોક્ત ધડાકાના બનાવ બાદ કારખાનાને ઉત્પાદન પ્રક્રિયા કરવા પર મનાઈ હુકમ (ક્લોઝર ઓર્ડર આપેલ છે) તેમજ નિયમાનુસાર કારખાના ધારા હેઠળની કાર્યવાહી હાથ ધરેલ છે.

10/06/2020

નાયબ નિયામક,

ઔદ્યોગિક સલામતિ અને સ્વાસ્થ્ય,

ભરૂચ.

(22)

ના.નિ.ઓ.સ.સ્વા.ભ/૨૦૨૦/ ૨૦૬૨
નાયબ નિયામક,
ઓદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી,
બીજો માળ,બહુમાળી ભવન,
ભરુચ
તા. ૦૬/૦૭/૨૦૨૦.

પ્રતિ,

કલેક્ટરશ્રી

ભરુચ.

વિષય : યશસ્વી રસાયણ પ્રા.લિ.માં તા. ૦૩/૦૬/૨૦૨૦ નારોજ થયેલ ધડાકાના બનાવ અંગેની વિગતો નો રજુ કરેલ રિપોર્ટમાં નીચે મુજબનો સુધારો ધ્યાને લેવા બાબત.

સંદર્ભ : અત્રેની કચેરીનો પત્ર ક્રમાંક ના.નિ.ઓદ્યો.સ.સ્વા/ભ/૭૩૭/૨૦૨૦ તા.૧૦/૦૬/૨૦૨૦

માન. સાહેબ,

ઉપરોક્ત વિષય અને સંદર્ભ અન્વયે સવિનય જણાવવાનુ યશસ્વી રસાયણ પ્રા. લી. પ્લોટ નં ઝેડ ૯૬ ઈ,દહેજ તા. વાગરા જિ. ભરુચ કારખાનામાં તા. ૦૩/૦૬/૨૦૨૦ ના રોજ થયેલ ધડાકાના બનાવ અંગે કરવામાં આવેલ બનાવના વર્ણન માં વર્ણન સામે દર્શાવેલ સુધારો વાંચવો.

અગાઉ દર્શાવેલ બાબત	સુધારો કરેલ બાબત
ડાઇ મીથાઇલ સલ્ફેટની સ્ટોરેજ ટેંકમાં ૨૫ ટન ડાઇ મીથાઇલ સલ્ફેટ તથા નાઇટ્રિક એસિડની સ્ટોરેજ ટેંકમાં ૧૮ ટન નાઇટ્રિક એસિડ	ડાઇ મીથાઇલ સલ્ફેટની ટેંકર માં ૨૫ ટન ડાઇ મીથાઇલ સલ્ફેટ તથા નાઇટ્રિક એસિડની ટેંકરમાં ૧૮ ટન નાઇટ્રિક એસિડ

૦૬/૭/૨૦
નાયબ નિયામક
ઓદ્યોગિક સલામતી અને સ્વાસ્થ્ય
ભરુચ

YASHASHVI RASAYAN PVT LIMITED
DAHEJ UNIT

Annexure - 21

Doc. No. 78

TANKER UNLOADING CHECKLIST FOR RAW MATERAIL

Tanker No.: GJ-16 AV Material Description: DMS Reporting Date & Time : 8:35 - 31/5/2

S.No.	1168 To Check	Remarks
1. TO BE FILLED IN BY SECURITY DEPARTMENT :		
1	Name of Driver / Conductor: Vijay Transporter : Jeet Logi	
2	Are all seal wires / seal bottles of tankers intact ?	Yes / No
3	Valid Driving License No. : GP-72-6320	
4	Has driver an endorsement by RTO for transporting hazardous Material	Yes / No / NA
5	Mobile,Tobacco,Cigar,Match Box,Stove, Karosine collected at the gate.	Yes / No ✓
6	Spark arrester fitted to the vehicle.	Yes / No ✓
7	Is the valid PUC certificate available with the vehicle ?	Yes / No
8	Condition of truck / tanker such as body & tyre .	OK / Not OK
9	Is fire extinguisher available with the vehicle.	Yes / No / Available at site
10	Is the tanker leaky or in damaged condition ?	Yes / No ✓
11	TREM CARD available with the documents.	Yes / No ✓
12	Weighment done (Check for material shortage).	Yes / No ✓

Tanker Time in : 8:35 Time when tanker sent to Stores : 09:20 Time out from the Gate: 17:10

Name of Security Supervisor : Manoj Singh Sign. :

2. TO BE FILLED BY FOREIGN TRADE DEPARTMENT			
1	Documents as per requirements	Yes / No	
2	Sampling notification ref number: 20RM0622		
3	Remarks Sent to Q.C 9:35 AM		

Documents checked by: Patel Dhirmesh Sign:

3. TO BE FILLED IN BY QUALITY ASSURANCE :		
1	Sample checked and approved. Approved	Yes / ~~No / NR~~

Sample received at : 12:00 Sample approved at : 13:25

Name of Q A Chemist : Jaitun Vedh Sign. :

4. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Material approved and tanker ready for unloading..	Yes / No
2	Weight of loaded container in Kgs.	GWt - 36030 Kgs

Tanker received at : 13:25 Tanker sent for unloading at : 13:30

Name of store Incharge : Patel Dhirmesh Sign. :

5. TO BE FILLED IN BY AUTHORISED PLANT OPERATOR :		
1	Tanker no. matches as written on the slip.	Yes / No
2	Chokes provided on the wheel.	Yes / No
3	Earthing connection given and continuity checked.	Yes / No
4	Sufficient space available in Tank to accommodate tanker quantity.	Yes / No
5	All required utilities such as water, steam,Nitrogen & instrument air etc. available.	Yes / No
6	Hose connection to tanker done in safe manner (check for leakage etc).	Yes / No
7	Tankers' ignition keys have been deposited to concerned shift incharge by the driver.	Yes / No Date : 31/05/20
8	Tankers Unloading in to Tank No. ST-5107B Name of Tank DMS	Yes / No
9	Hose Connection checked and Found Ok & Pump No. P-5107A Started At 14:40 hrs.	Yes / No
10	Intial Level of Tank _____ %, Final Level of Tank	

Tanker received for unloading at : Checked by fireman at :

Name of Plant Operator : Mahesh Sign. : Mahesh

Name of Shift Incharge : S. Bhoi Sign : S Bhoi

Name of HOD : Sign. :

6. TO BE FILLED IN BY FIREMAN / OFFICER / Executive :		
1	Have above mentioned **Serial no. 5** check points been personally checked ?	Yes / No
2	Have the driver & conductor been provided with Dos & Don'ts checklist.	Yes / No

Name of Fireman / Officer : Prashant Babu. Sign. : Prashant

7. TO BE FILLED IN BY PLANT OPERATOR AFTER COMPLETION OF UNLOADING :		
1	Tank level checked and found OK.	Yes / No
2	The unloading hoses purged with nitrogen.	Yes / No / NA
3	Tanker padding pressure, level temperature checked and OK.	Yes / No
4	Have both / Single valves on tanker been closed and without leakages?	Yes / No / NA
5	Have both / single hose connections removed safely from the tanker ?	Yes / No / NA
6	Has earthing connection been removed from the tanker ?	Yes / No
7	Has tyre chokes been removed ?	Yes / No
8	Has the tanker been safely removed from the unloading point ?	Yes / No
9	Is the area free from any abnormality ?	Yes / No
10	Material unloaded in location (Tag no of vessel or location)	Yes / No

Tanker unloading completed at : 16.40 Tanker forwarded to stores at : 16:42

Sign.of plant operator : Mahesh **Sign.of Shift Incharge :**

8. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Weight of unloaded vehicle in Kg	25110 Kg
2	Difference between invoice quantity & received quantity in KG: Yes / No	-20 KG

Tanker received at : 16:50 Tanker sent at security gate for out: 17:00

Name of store Incharge : patel dharmesh **Sign. :**

9. TO BE FILLED IN BY SECURITY DEPARTMENT :		
1	Weighment done (Check for material shortage).	Yes / No

Date: 31/5/20 Out Time : 17:10

Name of Security Supervisor : Manoj Singh **Sign. :**

The photographs of the tankers are attached as **Annex 09A.**
The photographs of the tanks are attached as **Annex 09B.**

10. Details on Tankers (Sizes, Sign? marking of Hazard, nature of chemicals etc)- Photographs

    Tanker of Nitric Acid was of approx. 24 Mt
    Tanker of DMS was of approx. 30 MT
    The marking of hazards, nature of chemicals etc. Was displayed on the tanker. Photographs attached as **Annex 9A.**

11. Who has received these tankers (DMS & Nitric Acid) and cylinders?
    Security receives the tanker and cylinders, enters the truck details in the gate entry register. The security sends the tanker to the stores for checking documents, after that it goes to QC where sampling is done and material checked, thereafter it goes to production to check the level in the storage tank, the production department authorizes the unloading of tank. Then the tanker goes to the unloading point where it is connected and then safety checked are carried out and then unloading is started. A previously filled copy of the Tanker unloading checklist is attached for your reference and understanding of the procedure we are following as **Annex 11A,Annex 11B & Annex 11C.**

12. Whether the required procedure is followed, or the mandatory checks are undertaken from receiving tanker and up to unloading of chemicals (DMS & Nitric Acid), and what other chemicals received on 02.06.2020 & 03.06.2020 and their above details also. (attached signed documents for every stage)

    Yes, various mandatory checks are carried out and the procedure was followed. Security department enters the truck details in the gate entry register, sends the tanker to the stores for checking documents, after that it goes to QC where sampling is done and material checked, thereafter it goes to production to check the level in the storage tank, the production department authorizes the unloading of tank. Then the tanker goes to the unloading point where it is connected and then safety checks were carried out and then unloading is started. The gate entry of the two tankers received on 2nd June is attached as Annex 12 A. The entry of QC check of Nitric acid done in the Titration register is attached as Annex 12B The Tanker Unloading Check-list related to the tankers received on 2nd and 3rd June have not been found due to accident, but Tanker Unloading check list for previously unloaded Nitric acid and DMS have been attached for your understanding of the procedure followed by us as Annex 12C & Annex 12D. The gate entry of other chemicals received on 2nd and 3rd June is also seen in **Annex 12E**

13. What is procedure for tankers after unloading of chemicals, checking of unloading of tankers, any document related to this procedure for the tankers which are unloaded on 02.06.2020 and 03.02.2020?

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YASHASHVI RASAYAN PVT LIMITED
DAHEJ UNIT

Annexure 23

TANKER UNLOADING CHECKLIST FOR RAW MATERAIL

8:35

Tanker No.: GJ-15 X Material Description: SO2 Reporting Date & Time : 02/6/20

S.No.	8445 To Check	Remarks
1. TO BE FILLED IN BY SECURITY DEPARTMENT :		
1	Name of Driver / Conductor: Salim Transporter : D.C.M. Cargo	
2	Are all seal wires / seal bottles of tankers intact ?	Yes / No
3	Valid Driving License No. : UP-22 - 0216	
4	Has driver an endorsement by RTO for transporting hazardous Material	Yes / No / NA
5	Mobile,Tobacco,Cigar,Match Box,Stove, Karosine collected at the gate.	Yes / No
6	Spark arrester fitted to the vehicle.	Yes / No
7	Is the valid PUC certificate available with the vehicle ?	Yes / No
8	Condition of truck / tanker such as body & tyre .	OK / Not OK
9	Is fire extinguisher available with the vehicle.	Yes / No / Available at site
10	Is the tanker leaky or in damaged condition ?	Yes / No
11	TREM CARD available with the documents.	Yes / No
12	Weighment done (Check for material shortage).	Yes / No

Tanker Time in : 8:35 **Time when tanker sent to Stores :** 09:41 **Time out from the Gate:** 14:00

Name of Security Supervisor : Manoj Singh **Sign. :** Singh

2. TO BE FILLED BY FOREIGN TRADE DEPARTMENT			
1	Documents as per requirements	Yes / No	
2	Sampling notification ref number: 20RM0630		
3	Remarks sent to Q.C 10:10 AM		

Documents checked by: Sunil Patel **Sign:** Patel

3. TO BE FILLED IN BY QUALITY ASSURANCE :		
1	Sample checked and approved.	Yes / No / NR

Sample received at : 10:15 Sample approved at : 10:17

Name of Q A Chemist : Nikul **Sign. :**

4. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Material approved and tanker ready for unloading..	Yes / No
2	Weight of loaded container in Kgs.	G.Wt. 20910Kgs

Tanker received at : 10:20 Tanker sent for unloading at : 10:30

Name of store Incharge : Patel Dharmesh **Sign. :**

5. TO BE FILLED IN BY AUTHORISED PLANT OPERATOR :		
1	Tanker no. matches as written on the slip.	Yes / No
2	Chokes provided on the wheel.	Yes / No
3	Earthing connection given and continuity checked.	Yes / No
4	Sufficient space available in Tank to accommodate tanker quantity.	Yes / No
5	All required utilities such as water, steam,Nitrogen & instrument air etc. available.	Yes / No
6	Hose connection to tanker done in safe manner (check for leakage etc).	Yes / No
7	Tankers' ignition keys have been deposited to concerned shift incharge by the driver.	Yes / No Date : 2/06/20
8	Tankers Unloading in to Tank No. SO2 Name of Tank SO2	Yes / No
9	Hose Connection checked and Found Ok & Pump No. NA Started At 11:10 hrs.	Yes / No
10	Intial Level of Tank NA %, Final Level of Tank	

Tanker received for unloading at : Checked by fireman at :

Name of Plant Operator : Atulbhai **Sign. :**

Name of Shift Incharge : **Sign :** Hiren

Name of HOD : **Sign. :**

6. TO BE FILLED IN BY FIREMAN / OFFICER / Executive :		
1	Have above mentioned **Serial no. 5** check points been personally checked ?	Yes / No
2	Have the driver & conductor been provided with Dos & Don'ts checklist.	Yes / No

Name of Fireman / Officer : Prashant Babu. **Sign. :** Prashant

7. TO BE FILLED IN BY PLANT OPERATOR AFTER COMPLETION OF UNLOADING :		
1	Tank level checked and found OK.	Yes / No
2	The unloading hoses purged with nitrogen.	Yes / No / NA
3	Tanker padding pressure, level temperature checked and OK.	Yes / No
4	Have both / Single valves on tanker been closed and without leakages?	Yes / No / NA
5	Have both / single hose connections removed safely from the tanker ?	Yes / No / NA
6	Has earthing connection been removed from the tanker ?	Yes / No
7	Has tyre chokes been removed ?	Yes / No
8	Has the tanker been safely removed from the unloading point ?	Yes / No
9	Is the area free from any abnormality ?	Yes / No
10	Material unloaded in location (Tag no of vessel or location)	Yes / No
Tanker unloading completed at : 11:10		Tanker forwarded to stores at :
Sign.of plant operator :		Sign.of Shift Incharge :

8. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Weight of unloaded vehicle in Kg	12280 KG
2	Difference between invoice quantity & received quantity in KG: Yes / No	+112 KG
Tanker received at : 14:20		Tanker sent at security gate for out: 14:30
Name of store Incharge : Patel Dharmesh		Sign. :

9. TO BE FILLED IN BY SECURITY DEPARTMENT :		
1	Weighment done (Check for material shortage).	Yes / No
Date: 02/06/2020		Out Time : 14:40
Name of Security Supervisor : Ankush kumar		Sign. :

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IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date
510	03/6/20	6487	① Cap Screw for Autoclave Plate	30 No	21
			② Lock Pin Piston	30 NOS	
			③ ELBOW	12 NOS	
			④ oil seal Crankshaft	10 NOS	
			⑤ COPPER Tube	12 NOS	
			⑥ Connection Header	12 NOS	
			⑦ Pin Piston	10 NOS	
			⑧ Connecting Rod HP	16 NOS	
			⑨ Connecting Rod LP	16 NOS	
			⑩ Gasket Set	03 NOS	
			⑪ Piston Ring Set	04 NOS	
			⑫ Crank Bush	20 NOS	
			⑬ Piston	20 NOS	
			⑭ Crank Shaft	02 NOS	
511	03/6/20	6523	Dimethyl sulphate	34330 Kg	219
512	-11-	6544	Steam Coal	23800	351
513	-11-	6543	① FE5000 GL spare order MS&L manhole Cover 350X450 Dia with Accessories & spring Loder	03 NOS	124
			② FE5000 GL spare order MS&L manhole cover 500 Dia with Accessories & spring Loader	01	
514	-11-	6542	① PFVK10000/ Repairing and Reglass-lining Rep. & REGL OF MS&L Imp cum P.D. Agitator FOR 25 KL CR GLR	01 NO	125

Compared

Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
Air Power Enter.	By Hand		8:50			
Kutch chemical Industries Ltd.	GJ-06 BT 2777		9:20			
Ganpati Energy Pvt Ltd.	GJ-21 W 3334		9:50			
HLE Glass Coat Ltd.	GJ-23 V 0443		10:25			
-11-	-11-		-11-			

Annexure 24

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YASHASHVI RASAYAN PVT LTD, (D-1), DAHEJ

IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date	Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
514	03/6/20	6572	Dimethyl Sulphate	12510 Kg	20200000 17	Aarti Indus. Ltd.	GJ-15X 4631		12:00			
515	-11-	6578	(S)-(-) Steam Coal	31,370 Mt	356	Ganpati Energy	GJ-16 AV 0367		12:05			

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IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date
493	05/06/20	6184	Auto Drain valve With Adjustable Timer	2 No	13
494	—11—	6185	① Hydraulic ss connector size 1/2"x3/4"	10 Nos	91
			② connector ss 3/4" BPS (m) x 12 mm	10 Nos	
495	—11—	6231	EDGE Board "L" shape	5000 Nos	202
496	—11—	6232	① Pin Wood Pallets size 1140x1140x130mm	80 Nos	
			② 12mm thick 8"x4" Comm Ply size 45"x90"	20 Nos	203
497	—11—	6249	① Blue star make split AC outdoor unit NEW copper condenser coil	2 Nos	18
498	—11—	6289	Conc Reducer	3 Nos	3
499	—11—	6308	Hydrogen Gas	1487.200 Nm	537
500	02/06/20	6327	SO_2	7200 Kg	670
501	02/06/20	6323	CO_2	17580	1934183
502	—11—	—	2.5 D.C.A.	23550	06
503	—11—	6340	2.5. DI Chloro Nitro Benzene	25400	303

Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
National Engin.	By Hand		11:15			
—11—	—11—		—11—			
Aribant packing Industry	GJ-16 AU 2204		12:35			
—11—	—11—		—11—			
Rose Refrigeration & Air condition	GJ-16 CH 2995		13:35			
Resistotech Indu. Pvt Ltd.	GJ-16 AU 9541		15:40			
Idial Chimical Pvt Ltd.	GJ-16 Z 9606		17:25			
Shree Sulphurics Pvt Ltd.	GJ-15 X 8445		9:05			
Praxair India Pvt Ltd.	MH-04 GR 3389		9:20			
AArti Indu. Ltd.	GJ-15 Z 1481		9:40			
AArti Indu. Ltd.	GJ-15 B 0976		10:15			

Annexure - 25

YASH®

YASHASHVI RASAYAN PVT LTD, (D-1), DAHEJ

IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date
504	02/6/20	6316	Dimethyl sulphate	24980	51
505	02/6/20	6363	con. Nitric Acid (CNA) 98%	18880 MT	418
506	—11—	6388	1000kg Capacity Jumbo Bag	500 NOS	057
507	—11—	6385	① Lovejoy make Coupling 1 NOS size RRS 110/100 KEY 22.4X6X3=22.04X6X3		81
			② Lovejoy make Coupling 2 NOS Size RRS 110/100 Key 24.04X8X3=28.04X8X3		
			③ Lovejoy make Coupling 2 NOS Size RRS 110/100 32.04X10X3=38.04X10X3		
			④ Lovejoy make Coupling 2 NOS size RRS 110/100 42.04X12X3=42.04X12X3		
			⑤ Lovejoy make Coupling 3 NOS Size RRS: 95/100 24.04X8X3=24.04X10X3		
			⑥ Lovejoy make Coupling 3 NOS Size RRS 95/100 28.04X10X3=28.04X10X3		
508	02/6/20	6480	Hyetrogen gas	3,29,542 NM	541
509	—11—	6506	Hydrogen Gas	4830.000	037

Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
Industrial Solvents & Chemical Pvt Ltd	GJ-16 AW 1462		10:45			
Sunshine Products	GJ-06 22 5076		11:15			
Ashapura Scrap Traders	GJ-16 X 7742		12:25			
Natural Enterp	GJ-16 BW 9819		13:40			
Ideal Chemical India pvt Ltd.	GJ-16 22 2749		16:00	17:00		05/06/2020
Goyal mg Gases	GJ05BZ 4121		18:45	[illegible]		

Annexure 26

- If ground excavation will be conducted utilizing mechanical equipment such as trenchers, backhoes, bulldozers, etc. a designated spotter will be added to the permit to confirm that adequate observation is being conducted to prevent contact with Underground power lines, Pipe lines and to observe for any unusual objects or sounds from the excavation. This person will be dedicated to this purpose and listed by name of the permit.

- Excavation working in use of JCB and other vehicles should be checked by the EHS department before work and Vehicles inspection work done before work starting. It's responsibility of Civil Engineers.

6.6. Tanker Unloading Work Permit

A Tanker unloading work permit is required for all hazardous chemical tanker shall be unloading safely in the tank farm. Tanker unloading activities shall be present by the Area operator. Tanker unloading before should be prepaid check list as per tanker unloading check list. The tanker unloading some examples includes:

- Sulfuric acid Tanker
- Xylene tanker
- Methanol Tanker
- Co2 tanker
- SO2 toner truck
- Hydrogen gas bank
- Nitric acid tanker
- DMS

6.7. Tanker loading Work Permit

A tanker loading work permit is required for the all hazardous chemical loading in tanker from the plant or tank farm. This work permit required to safely chemical loading the in the tanker and not created any incident. Tanker loading before should be prepaid check list as per tanker loading check list. The tanker loading some examples includes:

- Spent acid Tanker
- Methanol
- SO2 toner truck

CONTROL COPY

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Annexure - 27

Report for the removal and disposal of hazardous mixture of Nitric Acid and DMS after accident dated 03.06.2020 of Yashasvi Rasayan Pvt Ltd by Bharuch District Crisis Group on 10.06.2020.

The representative of M/s Yashasvi Rasayan P. Ltd informed the District Collector & the Chairman, District Crisis Group, Bharuch on 10.06.2020 that one tank having residual chemical mixture (mixture of concentrated Nitric acid & DMS) laid in ill-mannered due to accident happened on 03.06.2020, in which temperature is being raised and possibility of another mis-happening/ explosion, if the residual chemical from this tank is not removed. After getting such information from M/s Yashashvi Rasayan, the Collector asked the members of District Crisis Group to carry out site visit with safety experts and find out a way in the matter. Accordingly, site visit is carried out at the incident site of M/s Yashashvi Rasayan Pvt. Ltd by the District Crisis Group consisting of SDM- Bharuch, DISH officials, GPCB officials, DIA officials, safety experts from DPMC- Ankleshwar, OPaL, GFL. on same day immediately (i. e. on 10.06.2020).

During site visit, it is felt by the visiting team that the removal of the residual chemical from the above mentioned tank is necessary to avoid any further mishappening and various options discussed for safe removal of the residual chemical from the tank and its stabilization. After dialogue with safety experts and assessing various options, it is decided to make lime-sand bed and take the chemical on this bed followed by water sprinkling on it to absorb toxic release.

As per the common decision of the committee members of district crisis group, an Air Operated Diaphragm Teflon pump (AOD pump) of small capacity is arranged to pump out the chemical from the tank slowly and safely. Also, bed of lime & sand on pukka flooring in open area is prepared to take the chemical on this sand-lime bed for stabilization. Thereafter, taking out of chemical from the tank by the above mentioned AOD diaphragm pump and spreading it on lime-sand bed carried out gradually. Water sprinkling on it is carried out by the fire hydrant line to absorb toxic release from it. The operation of removal of the chemical from the tank and stabilizing it on sand-lime bed is completed in about 3 hours without any abnormality. As temperature measured outside the tank of mixture was 84 degree Celsius and vapour fumes were already formed inside this tank, we can`t able to take sample of this mixture for analysis purpose considering the risk of explosion and toxic effect to any person.

Ambient air quality monitoring is carried out at various strategic locations in surrounding area to know the ambient air quality in surrounding area during operation by GPCB team. Also, Volatile Organic

Compound(VOC) is measured in surrounding area during the operation by GPCB team. The VOC meter reading shows 0 ppm in surrounding area. The Analysis report of ambient air quality monitoring is awaited.

During the site visit, the following written instruction were given by the committee members:

Industries' Occupier has been instructed to lift all the waste material generated during above activity safely and dispose off to common treatment stabilization disposal facility (TSDF)as per permission of GPCB.

Visit report of the site visit of M/s. Yashashvi Rasayan P. Ltd with Bharuch District Crisis Group on 10.06.2020

The representative of M/s Yashashvi Rasayan P. Ltd informed the District Collector & the Chairman, District Crisis Group, Bharuch on 10.06.2020 that one tank having residual chemical mixture (mixture of concentrated Nitric acid & DMS) laid in ill-mannered due to accident happened on 03.06.2020, which temperature is being raised and possibility of another mis-happening/ explosion, if the residual chemical from this tank is not removed. After getting such information from M/s Yashashvi Rasayan, the Collector asked the members of District Crisis Group to carry out site visit with safety experts and find out a way in the matter. According site visit is carried out at the incident site of M/s Yashashvi Rasayan P. Ltd by the District Crisis Group consisting of SDM- Bharuch, DISH officials, GPCB officials, DIA officials, safety experts from DPMC- Ankleshwar, OPaL, GFL. on same day (i. e. on10.06.2020).

During site visit, it is felt by the visiting team that the removal of the residual chemical from the above mentioned tank is necessary to avoid any further mis-happening and various options discussed for safe removal of the residual chemical from the tank and its stabilization. After dialogue with safety experts and assessing various options, it is decided to make lime-sand bed and take the chemical on this bed followed by water sprinkling on it.

Firstly, sample trial of 10 litre residual chemical mixture taken from the said tank is carried out in above decided manner under the guidance of safety experts. No any abnormality arises in the 10 litre sample trial and stabilizing the residual chemical mixture in this manner is observed appropriate and safe.

Subsequently an AOD diaphragm Teflon pump of small capacity is arranged to pump out the chemical from the tank slowly and safely. Also, bed of lime & sand on pucca flooring in open area is prepared to take the chemical on this sand-lime bed for stabilization. Thereafter, taking out of chemical from the tank by the above mentioned AOD diaphragm pump and spreading it on lime-sand bed carried out gradually. Water sprinkling on it is carried out by the fire hydrant line. The operation of removal of the chemical from the tank and stabilizing it on sand-lime bed is completed in about 3 hours without any abnormality.

Ambient air quality monitoring is carried out at various strategic locations in surrounding area to know the ambient air quality in surrounding area during operation by GPCB team. Also, VOC is measured in surrounding area during the operation by GPCB team. The VOC meter reading shows 0 ppm in surrounding area. The Analysis report of ambient air quality monitoring is awaited.

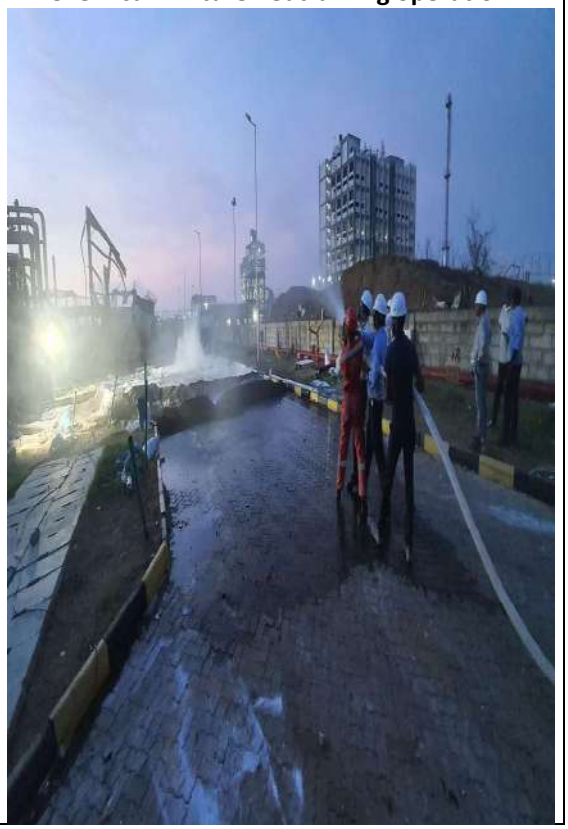
During the site visit, the following written instructs are given by the GPCB

1. As per view of Bharuch district crises group and under guidance of safety expert, you are stabilizing your residual chemical on sand – lime bed. In this regard take all necessary measures to avoid air pollution during operation. Take all necessary measures to prevent water pollution and soil contamination from this activity. Further you take/collect all hazardous waste / contaminated material generated from this activity store it in environment friendly manner with all safety aspects and dispose it as per the GPCB permission/ authorization in compliance with hazardous & other waste management rules -2016

N.H. Parmar,	L.M.Ahir,	P.M.Soni,	B.A.Bhuva,	V.K.Patel
SSA	AEE	AEE	AEE	AEE

B.D.Prasad	K.I.Karelia	F.M.Modi
DEE	SSO	RO

Photographs taken during operation.

Prepartion of Sand-lime bed	**Sand-lime bed**
	
Sand-lime bed	**Chemical mixture neutralizing operation**
	

Annexure - 28

Chemical reactions and possible reasons for accident

1. **Plant performance**

Consented production rate is 500 MT/month of 3,6 Di-Chloro-2-Methoxy Benzoic Acid (Dicamba) from 2,5 Di-Chloro-Notro Benzene (2,5 DCNB). But as the plant was commissioned in 2018, monthly production and sales figure of YRPL was steadily increasing till December 2019 (Figure 1). There was little dip during the March - April 2020. This may be due to COID – 19 Pandemic. But it was recovering and in fact May 2020 production reached to 250 MT (same as that of Feb 2020). In fact, the June 2020 order was about 268.8 MT (not shown in the figure here). This shows the unit was running properly except the dip in April 2020 due to COVID.

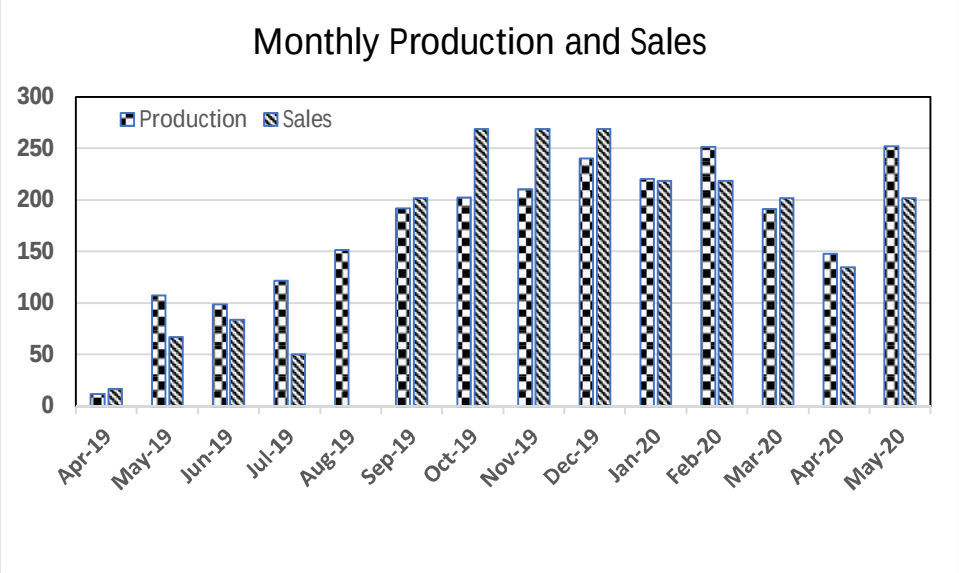


Fig 1: Monthly production and sales (in MT of Dicamba) from April 2019 to May 2020

2. **Product synthesis & intermediate formation:**

Following is the product synthesis route (Figure 2) from 2, 5 DCNB to 3,6 Dichloro-2-Methoxy Benzoic Acid (Dicamba -the *main product*). The CH_3OH and K_2SO_4 produce as by-products along with Na_2SO_4. In addition, intermediates such as 2, 5 DCA and 2, 5 DCP also there in YRPL's product profile. In addition, YRPL used to produce MeOH, K_2SO_4, Na_2SO_4, $MgSO_4$, $7H_2O$ and $FeSO_4$, $7H_2O$ and Nitrosyl Sulphuric Acid using the existing raw materials and byproducts in the process. The list of different products and intermediates are given in Table 1.

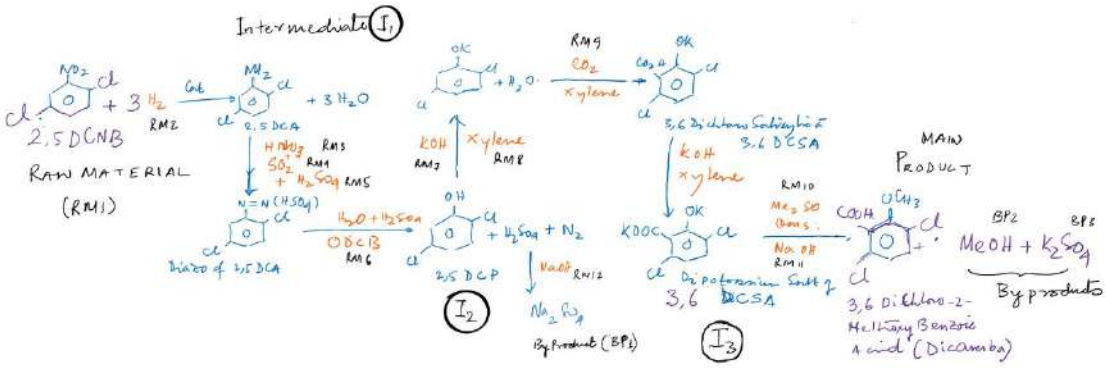


Fig 2: The reaction scheme of form 2, 5 DCNB to Dicamba. Different raw materials and byproducts are also identified.

Table 1: Different products and intermediates of YRPL

No	Materials	Type	Remarks
1	2, 5 DCA	Intermediate	First intermediate (I_1) formed after reaction between 2,5, DCNB and H_2.
2	2, 5 DCP	Intermediate	Second intermediate (I_2) formed in the 3rd reaction
3	Di potassium slat of 3,6 Di-chloro Salicylic acid	Intermediate	Third intermediate (I_3) formed in the 6th reaction
4	3,6 Di- Chloro 2 Methoxy Benzoic Acid (Dicamba)	Main Product	Main product (end product) of all the reactions.
5	Na_2SO_4	Byproduct	Byproduct formed by reaction between NaOH and the H_2SO_4 produced during 2,5 DCP formation. The fresh H_2SO_4 may have used for reactions but H_2SO_4 left after the reaction probably used to form Na_2SO_4
6	CH_3OH	Byproduct	Byproduct formed along with the main product in the last reaction
7	K_2SO_4	Byproduct	Byproduct formed along with the main product in the last reaction
8	DMA slat of 3,6 Di-Chloro 2 Methoxy Benzoic Acid	Product	Slat of the main product – separate reaction between DMA and Dicamba
9	Nitrosyl Sulphuric Acid	Product	Separate reaction between $H_2SO_4 + HNO_3 + SO_2 \rightarrow HNO_5S$ or $(NO)HSO_4$ (given in Fig. 5)
10	$FeSO_4, 7H_2O$	Product	Using the H_2SO_4 formed during 2,5 DCP formation and iron turning (given in Fig. 6).
11	$MgSO_4, 7H_2O$	Product	Using the H_2SO_4 formed during 2,5 DCP formation and MgO (given in Fig. 7).

The major reactions are given separately in Figure 3 and mole balance from different reactions to produce Dicamba from 2,5 DCNB is given in Figure 4.

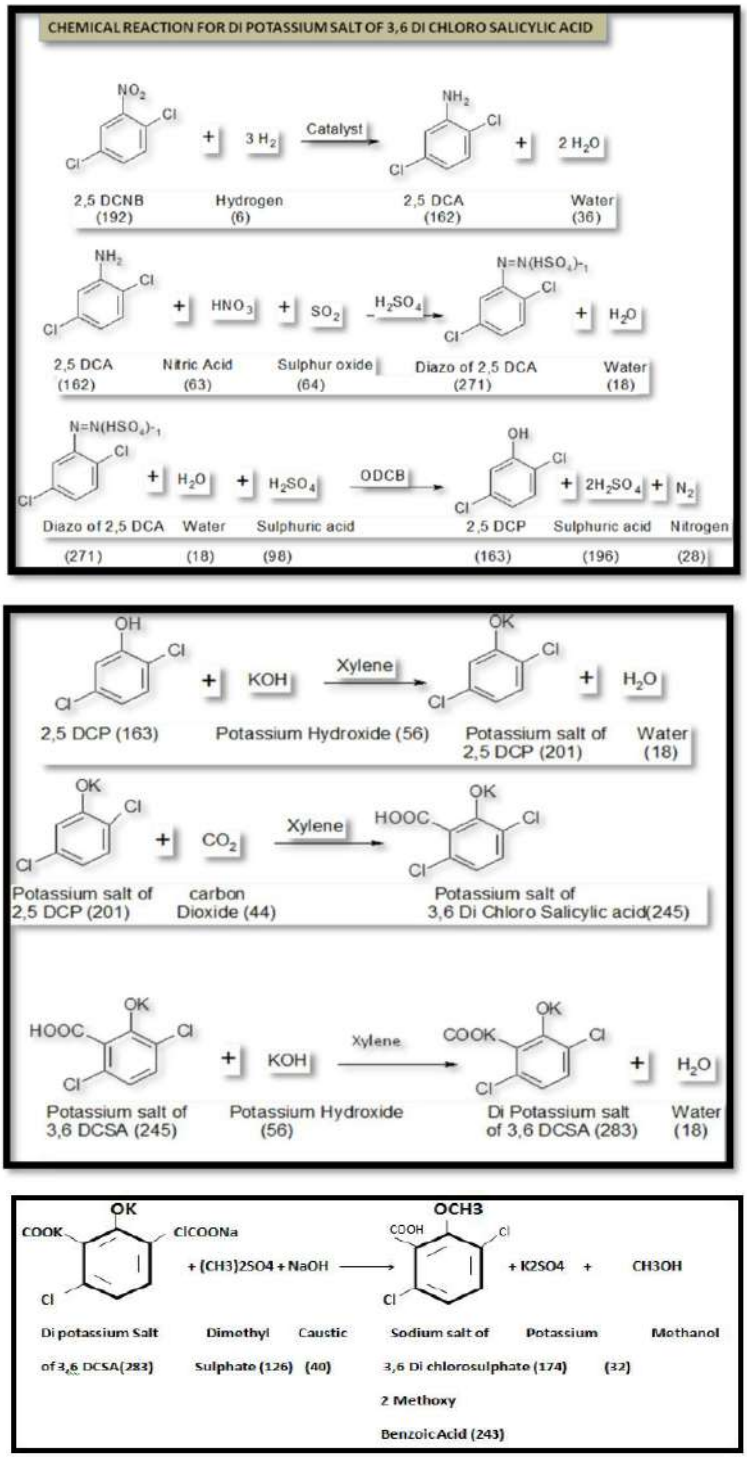


Fig 3: Major reaction steps in YSPL

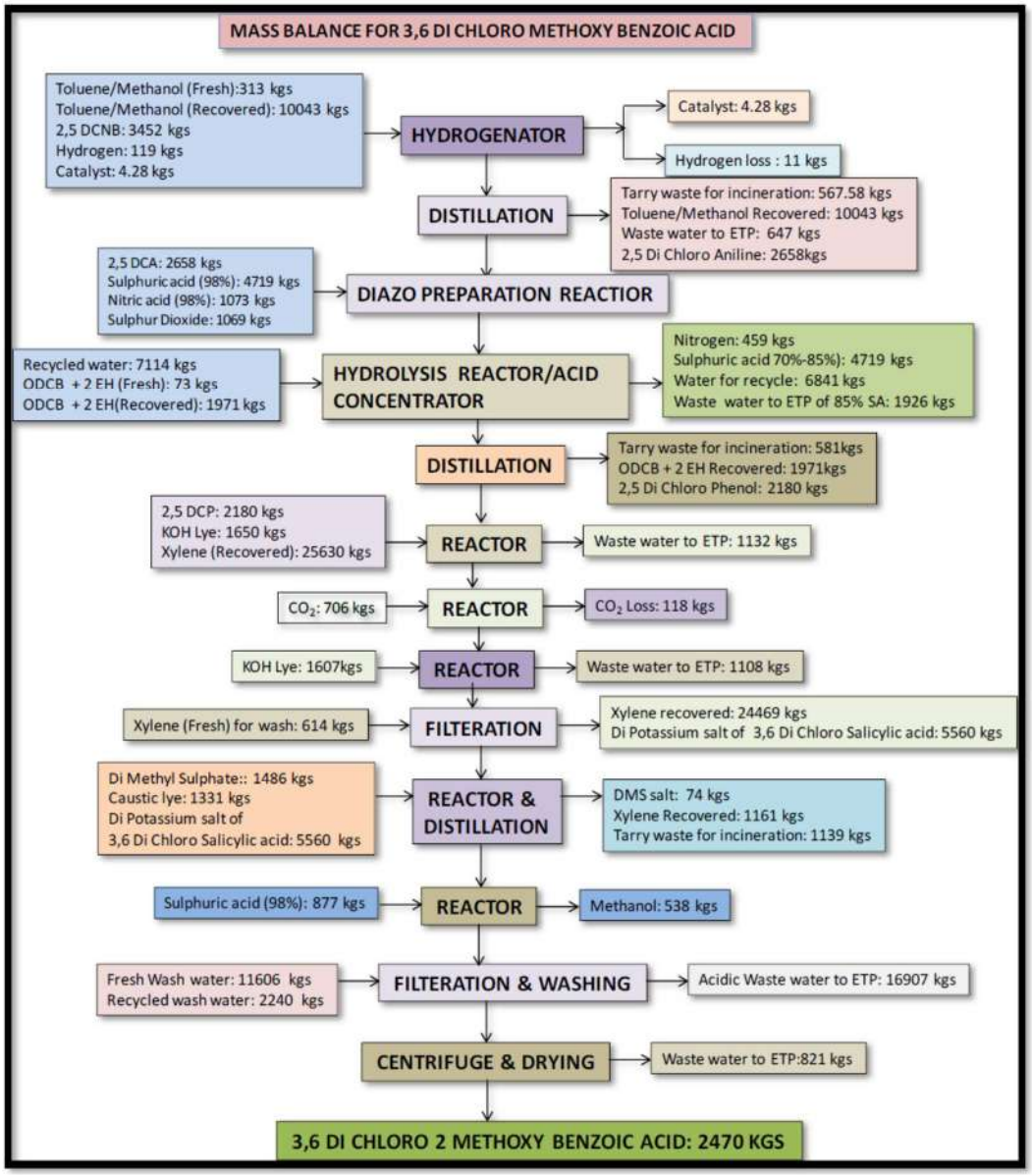


Fig 4: Mole balance of different reactions to produce Dicamba from 2,5 DCNB

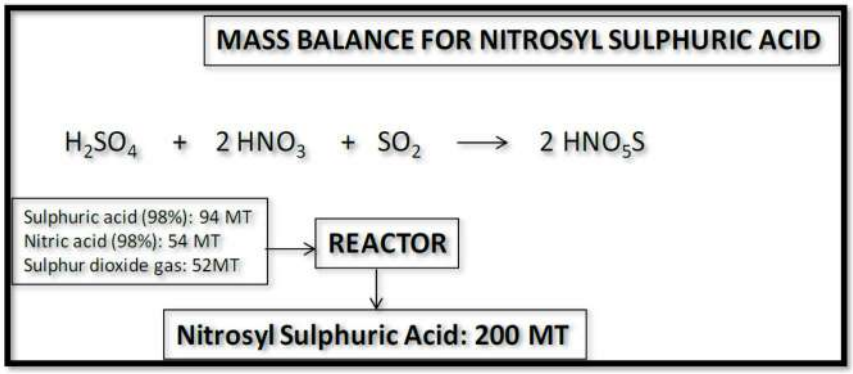


Fig 5: Reaction scheme for Nitrosyl Sulphuric Acid

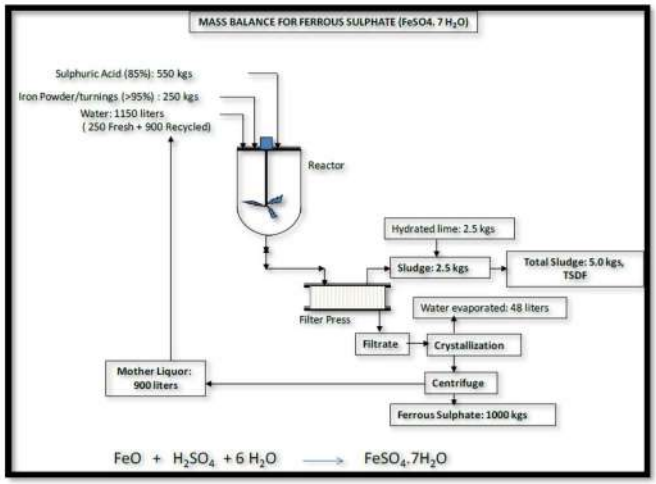


Fig 6: Reaction scheme for $FeSO_4$, 7H2O

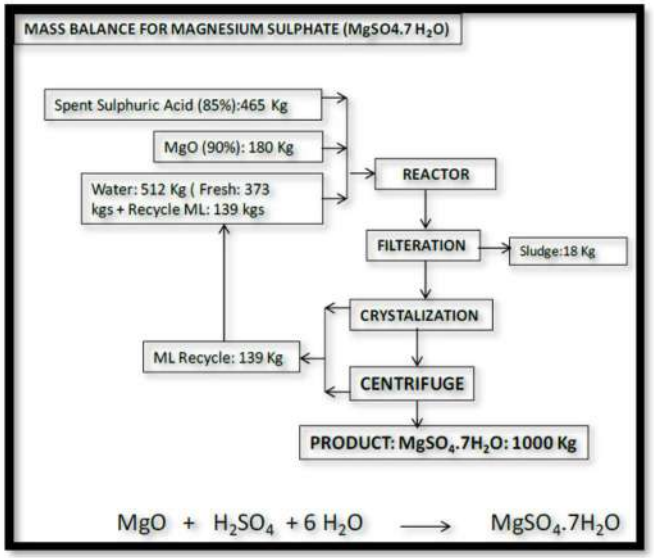


Fig 7: Reaction scheme for $MgSO_4$, $7H_2O$

3. Raw materials

The production of above mentioned products and intermediates (Table 1) requires number of raw materials. The list raw materials are given in Table 2.

Table 2: List of raw materials used in YRPL

No	Materials	Number	Remarks
1	2,5 DCNB	RM1	Main aw materials to produce Dicamba
2	Hydrogen	RM2	Need to reduce the 2,5 DCNB into 2,5 DCA in the first reaction. However, 2,5 DCA is mentioned as raw materials also. If 2, 5 DCA was raw materials, what is the use of H_2? What they were doing with the H_2? They need about 45 kg of H_2 to produce 1 MT of 2,5 DCA and about 48 kg of H_2 to produce 1 MT of Dicamba. They need about 1.07 MT of 2, 5 DCA to produce 1 MT of Dicamba. Thus, **for 10 MT of Dicamba (final product)**

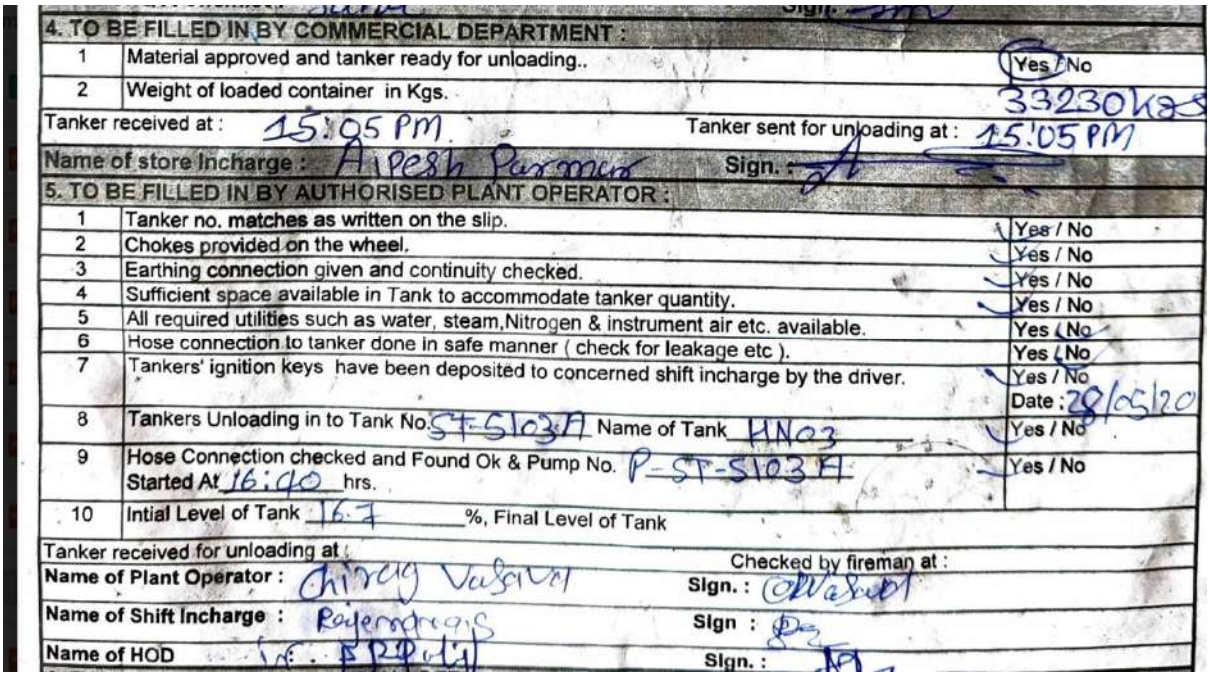
			production per day, they need about 480 kg of H_2 per day. H_2 Gas entry details (Refer Annexure 12E RM Inward Register) [1 Nm^3 H_2 gas = 0.08988 kg of H_2 gas] June 01 (Gate Entry No. 499 @ 17.25). 1487.2 Nm3 (133.6 kg) from Ideal Chemicals, Vadodara, (Authorize dealer of GACL). June 02 (Gate Entry No. 508 @ 16.00). 3,29, 45**0** Nm3 (29610 kg = 29.61 MT) from Ideal Chemicals. This amount is huge with respect to the required H_2 to produce about 10 MT of Dicamba/day. June 02 (Gate Entry No. 509 @ 18.45). 4830 Nm3 (434.1 kg) from Goyal Mg Gases, Surat.
3	HNO_3	RM3	For use only in the second and production of Nitrosyl Sulphuric Acid
4	SO_2	RM4	For use only in the second and production of Nitrosyl Sulphuric Acid
5	H_2SO_4	RM5	For use in second and third reactions
6	ODCB	RM6	Solvent used in the third reaction to form 2,5, DCP
7	KOH	RM7	For producing Na_2SO_4 and also used in the last reaction to produce Dicamba
8	Xylene	RM8	Solvent for 4^{th}, 5^{th} and 6^{th} reactions
9	CO_2	RM9	5^{th} reaction to form potassium salt of 2,6 Dichloro salicylic acid
10	DMS	RM10	Need for the last reaction to form Dichaba
11	NaOH	RM11/12	Need as solvent for the last reaction to form Dicmba and also to form the Na_2SO_4
12	CH_3OH	RM13	Solvent for Hydrogenation

Previous unloading records of HNO_3 and DMS
(Last supply before June 2, 2020)

The Annexure 5A states that **25.1 MT of DMS** was removed in the on May 30, 2020 at 16:43 PM in Industrial Solvent and Chemicals Pvt Ltd., Ankeleswar. The QC report was generated on May 30 at 16:57 PM at Industrial Solvent and Chemicals Pvt Ltd. The **25.1 MT of DMS** was received at YRPL on May 31, 2020 at 9:30 AM (next day) through Tanker no. GJ 16 AV 1168 (using tanker of Jeet Logistics). The DMS was unloaded in storage tank number 5 (ST- 5107B). The operator did not write the initial level of the DMS tank.

Similarly, the Annexure 5B states that **21.930 MT of HNO_3** (QC report says that clear colorless liquid 98.3% HNO_3 on May 28) dispatched from Sunshine Product, Vapi on May 28. The **21.930 MT of HNO_3** was received at YRPL on May 28, 2020 at 1:20 PM (same day) though tanker NO. MH 46 AF 7323 (using tanker of Party Vehicles – as per

YRPL gate entry receipt). The materials were unloaded in tank number 8 (ST- 5103A). Before the unloading, the Tank number 8 was 16.7% level (shown in Fig 8). This is approximately 4.8 MT of HNO_3. This level ensures one day production 12 MT Dicamba. One more striking observation on this form is that there is everything to ensure the tank connection, pump connect, tank level etc. including the **taker number in the slip which operator has to confirm before unloading (Q 1 for operator)**.



4. TO BE FILLED IN BY COMMERCIAL DEPARTMENT :		
1	Material approved and tanker ready for unloading..	Yes / No
2	Weight of loaded container in Kgs.	33230 kgs
Tanker received at : 15:05 PM	Tanker sent for unloading at : 15:05 PM	
Name of store Incharge : Aipesh Parmar	Sign. :	
5. TO BE FILLED IN BY AUTHORISED PLANT OPERATOR :		
1	Tanker no. matches as written on the slip.	Yes / No
2	Chokes provided on the wheel.	Yes / No
3	Earthing connection given and continuity checked.	Yes / No
4	Sufficient space available in Tank to accommodate tanker quantity.	Yes / No
5	All required utilities such as water, steam,Nitrogen & instrument air etc. available.	Yes / No
6	Hose connection to tanker done in safe manner (check for leakage etc).	Yes / No
7	Tankers' ignition keys have been deposited to concerned shift incharge by the driver.	Yes / No Date : 28/05/20
8	Tankers Unloading in to Tank No. ST-5103A Name of Tank HNO3	Yes / No
9	Hose Connection checked and Found Ok & Pump No. P-ST-5103A Started At 16:40 hrs.	Yes / No
10	Intial Level of Tank 16.7 %, Final Level of Tank	
Tanker received for unloading at :	Checked by fireman at :	
Name of Plant Operator : Chirag Vasava	Sign. :	
Name of Shift Incharge : Rajendra G S	Sign :	
Name of HOD	Sign. :	

Fig 8: Portion of the operator entry by Mr. Chirag in the form for HNO_3 unloading

Thus, *before 2nd June morning* (approximately within two days - 48 h), 25.1 MT DMS consumed except dead volume in Tank number 4 and 7.5 MT of DMS in Tank 5. Similarly, within 5 days (June 02, 2020) all 21.930 MT of HNO_3 consumed except 0.9 MT in each tank (Tank 8 and tank 9). Form this consumption pattern, consumption rate of DMS and HNO3 is 8.8 MT/day and 4 MT/day respectively without taking account of previous stock of DMS and HNO_3. This is equivalent to 10 to 15 MT /day of Dicamba production. Indeed, from the mole balance it is found that to produce 10 MT/day Dicamba production, they need 4 MT of HNO_3 and 6 MT DMS in a day. This is consistent to YRPL's claim of 10 MT/day production rate during the incident. This means that the plant was running at its 50% capacity (assuming 25 days of production in a month). This requires total DMS available about 6 MT and about 4.3 MT of HNO_3 for one day production (Fig 9). This is consistent with the level of HNO_3 before refilling on May 28 (there were 4.8 MT in tank before refilling).

Thus, it can be concluded that on the day of incident, Tank no. 8 and 9 were little more HNO_3 (atleast 4 MT) than 1.8 MT (dead level in each tank 0.9 MT) YRPL are claiming.

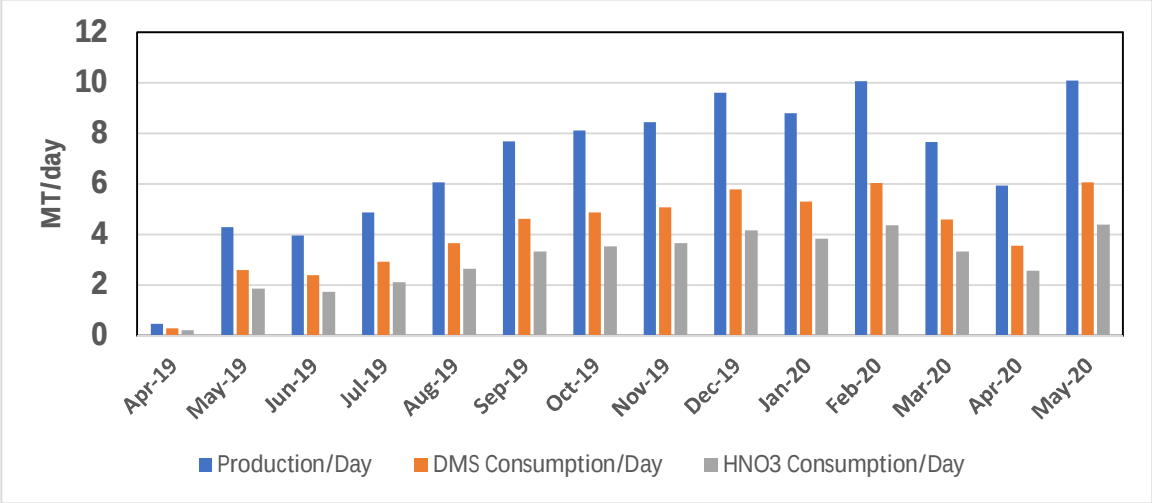
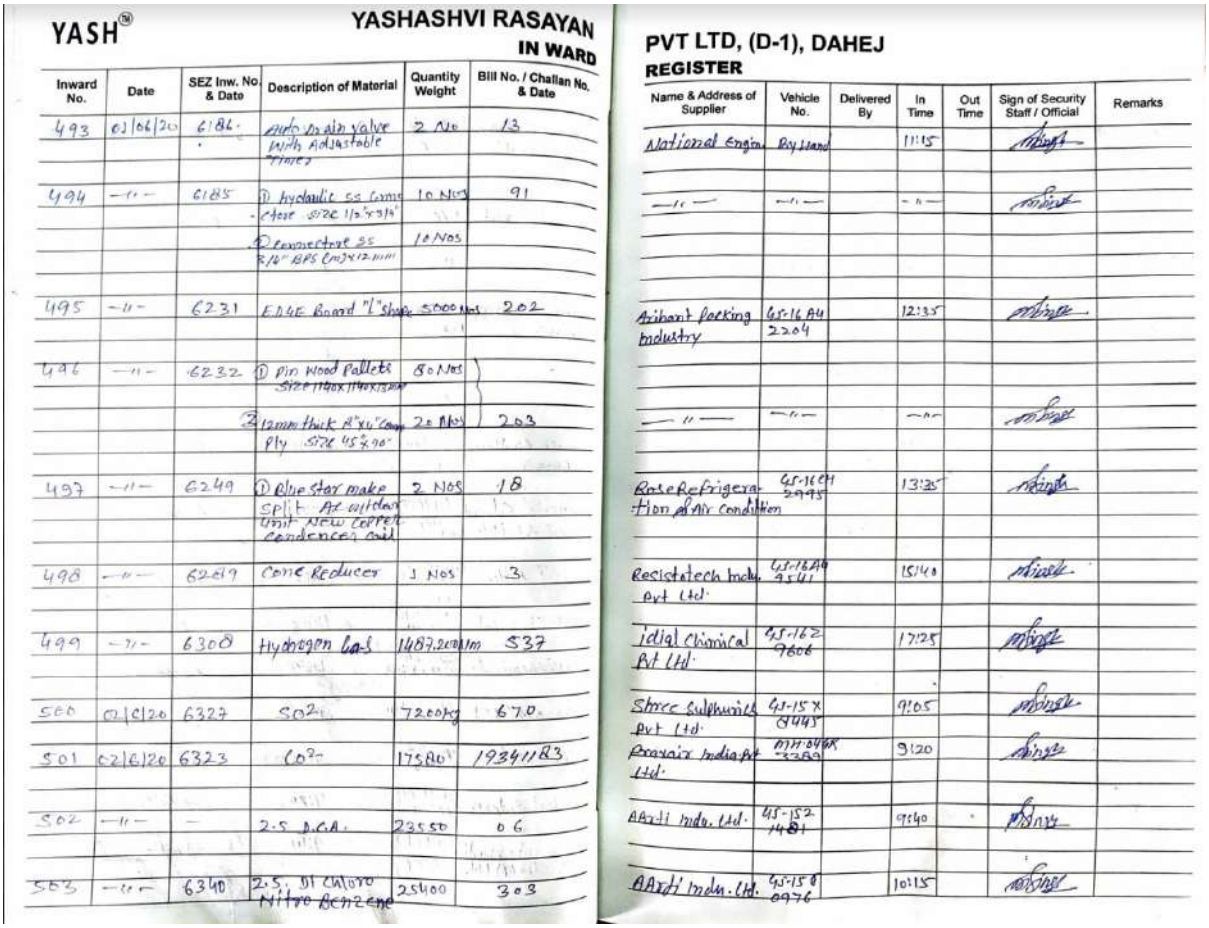


Fig 9: Production per day (assuming 25 days production in a month) and daily consumption pattern of DMS and HNO_3.

YRPL also **received 23.55 MT 2,5 DCA** and **25.4 MT 2, 5 DCNB** on June 1, 2020 from Aarati Industries at 9:40 AM and 10:15 AM respectively. See the entry register item 502 and 503 on June 01. 2020 in Fig 10. As per consent, YRPL is going to produce **2,5 DCA** by reducing the 2, 5 DCNB using H_2. Now, if they were **receiving H_2 and 2,5 DCA both**, probably they were producing something else using the H_2. Also, the amount of H_2 procurement in June 01 and June 2, 2020 is highly doubtful which is discussed earlier.



YASH®

YASHASHVI RASAYAN PVT LTD, (D-1), DAHEJ

IN WARD REGISTER

Inward No.	Date	SEZ Inw. No. & Date	Description of Material	Quantity Weight	Bill No. / Challan No. & Date	Name & Address of Supplier	Vehicle No.	Delivered By	In Time	Out Time	Sign of Security Staff / Official	Remarks
493	01/06/20	6184	Auto Drain valve with Adjustable timer	2 Nos	13	National Engin	By Hand		11:15			
494	—11—	6185	① Hydraulic SS Conne Hose size 1/2"x3/4"	10 Nos	91	—11—	—11—		—11—			
			② Connector SS R/U BPS (M)x12.1111	10 Nos								
495	—11—	6231	EDGE Board "L" Shape 5000 Nos		202	Arihant packing industry	GJ-16 AU 2204		12:35			
496	—11—	6232	① Pin Wood Pallets Size 1100x1100x150	80 Nos		—11—	—11—		—11—			
			② 12mm thick 8'x4' Comp Ply size 45x90	20 Nos	203							
497	—11—	6249	① Blue Star make Split AC outdoor Unit New Copper Condenser coil	2 Nos	18	Rose Refrigera tion & Air Condition	GJ-16 CM 2995		13:35			
498	—11—	62619	Cone Reducer	1 Nos	3	Resistotech Indu. Pvt Ltd.	GJ-16 AG 9541		15:40			
499	—11—	6308	Hydrogen Gas	1487.2 Nm	537	Jdial Chemical Pvt Ltd.	GJ-16 Z 9806		17:25			
500	02/6/20	6327	SO_2	7200 kg	670	Shree Sulphurics Pvt Ltd.	GJ-15 X 0443		9:05			
501	02/6/20	6323	CO_2	17580	193411R3	Praxair India Pvt Ltd.	MH-04 GR 3389		9:20			
502	—11—	—	2.5 D.C.A.	23550	06	AArti Indu. Ltd.	GJ-15 Z 1481		9:40			
503	—11—	6340	2.5 DI Chloro Nitro Benzene	25400	303	AArti Indu. Ltd.	GJ-15 B 0976		10:15			

Fig 10: Register entry of 2,5 DCA and 2,5 DCNB on June 01, 2020

Unloading of HNO_3 & DMS on June 2, 2020

As per Annexure 4A, Industrial Solvent and Chemicals Pvt Ltd., Ankeleswar on June 01, 2020 at 12:50 PM taken out **24.980 MT DMS** and checked the quality at same day 12:20 PM. The **24.980 MT DMS** has been received by YRPL on June 2, 2020 at 10:20 AM through tanker number GJ 16 AV 1462 (tanker from Jeet Logistics).

Similarly, the Annexure 4B says that **18.880 MT HNO_3** came from Sunshine product with same QC spec (as earlier). This has been received in YRPL on June 1, 2020 at 11:26 AM through tanker number GJ 06 ZZ 5876 (through AAP CHEM tanker).

Storage tanks on the ground in the tank farm area

The Table 2 shows the content in the different storage tanks in the tanks which are on the ground. Table 3 shows the change in content after transferring the content from Tank 5 to Tank 9. The Fig 11 shows the level in each tank as on June 02, 2020 after transferring the mixed materials (DMS and HNO_3) from Tank 5 to Tank 9 on June 02, 2020. The plot shows that storage tank 9 (MS glass line) was almost full (~94%). In fact, as discussed earlier, the actual level was little high than this.

Table 3: Storage tanks and remaining before and after tank filling

Tank No	Materials	Before	After	Total
2	2,5 DCA	NA	77.9	77.9 MT
3	2, 4, DCNB	NA	99.6	99.6 MT
4	DMS	0	0	0
5	DMS	7.5 MT	†**18.8 MT**	‡**26.3 MT**
6	H_2SO_4	NA	30.4 MT	30.4 MT
7	H_2SO_4	NA	37.4 MT	37.4 MT
8	HNO_3	0.9 MT	*__22.9 MT__	23.8 MT
9	HNO_3	0.9 MT	0 MT	0.9 MT
10	ODCB	NA	24.8 MT	24.8 MT
11	ODCB	NA	10.6 MT	10.6 MT
12	KOH	NA	43.4 MT	43.4 MT
13	KOH	NA	28.9 MT	28.9 MT
14	NaOH	NA	12.8 MT	12.8 MT
15	NaOH	NA	11.8 MT	11.8 MT

NA: No information

† Amount of HNO_3 unloaded in the DMS storage tank 5

*Amount of DMS transferred in HNO_3 storage tank (**This should be 24.980 MT DMS** as per the Gate entry register ANNEX 12A and receipt from supplier ANNEX 4A) or if it is 22.9 MT, **where they kept another 2.08 MT of DMS**? Also, as per the production rate of about 10 MT/day of Dicamba, about 4 MT of HNO_3 should be there. It is expected that actual content in Tank 8 and 9 were higher than the 0.9 MT which is discussed above.

‡ Amount of mixed DMS and HNO_3 which was transferred from Tank 5 to Tank number 9.

Density of the mixture (rho_mix) in Tank number 5, 9 and 8 are calculated as follow. The rest of the density taken from literature (1 g/cm^3 = 1kg/L).

Density of Mixture in Tank 5

Materials	Density (kg/L)	Tank 5 (MT)	Mass fraction
DMS	1.33	7.5	0.285
HNO3	1.51	18.8	0.715

26.3

Method 1 rho_mix 1.459 $\rho_{mix} = (\rho_{DMS} x_{DMS} + \rho_{HNO3} x_{HNO3})$

Method 2 rho_mix 1.454 $\frac{1}{\rho_{mix}} = \left[\frac{x_{DMS}}{\rho_{DMS}} + \frac{x_{HNO3}}{\rho_{HNO3}}\right]$

Density of Mixture in Tank 8

Materials	Density (kg/L)	Tank 8 (MT)	Mass fraction
DMS	1.33	0.9	0.038
HNO3	1.51	22.9	0.962

23.8

Method 1	rho_mix	1.503	$\rho_{mix} = (\rho_{DMS} x_{DMS} + \rho_{HNO3} x_{HNO3})$
Method 1	rho_mix	1.502	$\frac{1}{\rho_{mix}} = \left[\frac{x_{DMS}}{\rho_{DMS}} + \frac{x_{HNO3}}{\rho_{HNO3}}\right]$

Density of Mixture in Tank 9

Materials	Density (kg/L)	Tank 9 (MT)	Mass fraction
DMS+HNO3	1.45	26.3	0.967
HNO3	1.51	0.9	0.033

27.2

Method 1	rho_mix	1.452	$\rho_{mix} = (\rho_{DMS} x_{DMS} + \rho_{HNO3} x_{HNO3})$
Method 1	rho_mix	1.452	$\frac{1}{\rho_{mix}} = \left[\frac{x_{DMS}}{\rho_{DMS}} + \frac{x_{HNO3}}{\rho_{HNO3}}\right]$

Table 4: Different storage tanks and its fill level based on the data supplied by YRPL after transferring from tank 5 to Tank 8.

Tank Number	Designated Tank	Designed Vol (L)	Density kg/L	Content MT	Material Vol (L)	Remaining Space (L)	Fill level (%)
2	2,5 DCA	150000	1.54	77.9	50584	99416	33.7
3	2, 5 DCNB	150000	1.44	99.6	69167	80833	46.1
4	DMS	60000	1.33	*0*	0	60000	0.0
5	DMS	60000	1.45	*0*	0	60000	0.0
6	98% H2SO4	50000	1.84	30.4	16522	33478	33.0
7	98% H2SO4	50000	1.84	37.1	20163	29837	40.3
8	HNO3	20000	1.50	***23.8***	15867	4133	79.3
9	HNO3	**20000**	1.45	**27.2**	**18759**	**1241**	**93.8**
10	ODCB	30000	1.30	24.8	19077	10923	63.6
11	ODCB	30000	1.30	10.6	8154	21846	27.2
12	KOH	60000	2.12	43.4	20472	39528	34.1
13	KOH	60000	2.12	28.9	13632	46368	22.7
14	NaOH	50000	2.13	12.8	6009	43991	12.0
15	NaOH	50000	2.13	11.8	5540	44460	11.1

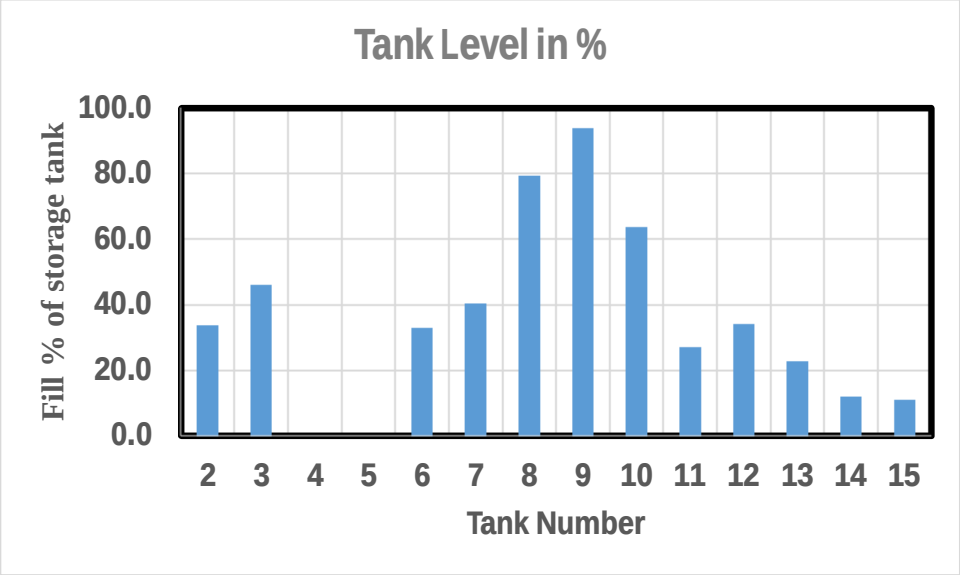


Fig 11: The tank levels (in %) on June 3, 2020. After transferring the content of tank 5 to tank 9

In addition, June 03, YRPL received another tanker of **DMS of 34.330 MT** from Kutch Chemical Industries (truck number GJ 06 BT 2777) on June 03 morning 9:20 A. This is equivalent to **25,812 L volume** (=34330/1.33). **There is no information what they did with this tanker.**

Moreover, in the document "DISH-Querry Response-07-07-2020", the answer of question number 7 says that "Tanker of Nitric Acid was of approx. 24 Mt. Registration number was GJ06 ZZ 5876 Tanker of DMS was of approx. 30 MT. Registration number was GJ16 AV 1462 Photographs with Sign details indicating chemicals/Hazard, Safety arrangement etc. are attached as per Annex 07. " **Annexure 7 seems to be misleading! Then the level will be much higher (Table 4A)! In fact, the tank 8 and 9 are supposed to overflow (Table 4B).** See the calculation below

Table 4B: Volume in the tank 4, 5, 8 and 9 as per 24 MT of HNO_3 and 30 MT of DMS

Tank No	Materials	Density (kg/L)	Before (MT)	After (MT)	Total (MT)	Vol (L)
4	DMS	1.33	0	0	0	0
5	DMS+ HNO3	1.45	7.5	**24**	31.5	21724
8	HNO_3 + DMS	1.50	0.9	**30**	30.9	20600
9	HNO_3	1.45	0.9	**0**	0.9	621

Table 4B: Volume in the tank 4, 5 , 8 and 9 as per 24 MT of HNO_3 and 30 MT of DMS

Tank Number	Designated Tank	Designed Vol (L)	Density kg/L	Content MT	Material Vol (L)	Remaining Space (L)	Fill level (%)
4	DMS	60000	1.33	*0*	0	60000	0.0
5	DMS	60000	1.45	*0*	0	60000	0.0
8	HNO3	**20000**	1.50	*30.9*	**20600**	**-600**	**103.0**
9	HNO3	**20000**	1.45	31.5	**21724**	**-1724**	**108.6**

Also, Dicamba production data reported by YRPL (last column of Table 4C) is 191.1 MT, 147.9 MT and 224 MT respectively for March 2020, April 2020 and May 2020. Thus, as per YRPL, they produced a total of 563 MT Dicamba during March to May 2020. However, **based on the DMS consumption data, the actual production expected to be 1137.9 MT during those three months**. Also, consumption data of other raw materials also not matching with YRPL's production claim.

Table 4C: Consumption and production details

Ser No.	Months	Materials	Quantity (in MT)			MT of Materials need for 1 MT of Dicamba	Expected Dicamba production (MT)	Reported Dicamba production (MT) by YRPL
			Stock	Purchase	Consumption			
1	March-20	DMS	21.035	334.855	205.585	0.601	342.1	191.1
2		HNO3	4.190	118.790	103.120	0.434		
3		*Hydrogen**	*0*	*68966*	*67479*	534		
3		Hydrogen	0	6.199	6.065	0.048		
4		DCNB	221.412	30.760	137.000	1.397		
5		2, 5 DCA	0.783	255.895	173.100	1.076		
1	April-20	DMS	150.305	57.760	181.500	0.601	302.0	147.9
2		HNO3	19.860	105.900	102.000	0.434		
3		*Hydrogen**	*1487*	*55538*	*57025*	534		
		Hydrogen	0.133665	4.99175544	5.125407	0.048		
4		DCNB	115.172	74.970	113.500	1.397		
5		2, 5 DCA	83.578	160.901	108.000	1.076		
1		DMS	26.565	307.505	296.765	0.601		
2		HNO3	23.760	125.540	145.760	0.434		

3	May -20	*Hydrogen**	*0*	*83855*	*83855*	534	493.8	224
		Hydrogen	0	7.536887 4	7.5368874	0.048		
4		DCNB	76.642	154.060	150.000	1.397		
5		2, 5 DCA	136.47 9	97.570	180.000	1.076		

* in N m^3 (1 Nm3 H_2 gas = 0.08988 kg of H_2 gas)

4. Probable chemical reactions in the storage tank

The HNO_3 unloaded in storage tank 5 was 98%. So there was 2% water (H_2O) with the HNO_3 which was unloaded into the storage tank 5. This water may have been triggered the following chain of reactions as Dimethoxy sulfate (DMS) decomposes into methanol (CH_3OH) and Sulphuric acid (H_2SO_4) in the presence of water and *produce lot of heat.*

$$(CH_3O)_2SO_2 + 2\,H_2O \rightarrow 2\,CH_3OH + H_2SO_4 + \text{Heat Generation (Exothermic)} \quad (1)$$
$$126.13 \qquad 2 \times 18 \qquad 2 \times 32 \qquad 98$$

This methanol within the tank reacts with HNO_3 in the presence of H_2SO_4 (acts as a catalyst) and produce methyl nitrate (CH_3-0-NO_2) which is again *exothermic reaction* and produce a lot of heat. There is possibility of other reactions but these reactions (eqn 1 and 2) are the prominent reactions which *increases the temperature of storage tank*. However, as there was about 26.3 MT materials within the storage tank 5 (about 7.5 MT DMS and 18.8 MT HNO_3), it took some time to increase the tank temperature.

$$CH_3OH + HNO_3 \rightarrow CH_3\text{-}O\text{-}NO_2 + \text{Heat Generation (Exothermic)} \quad (2)$$
$$32 \qquad 63 \qquad 77.04$$

Thus, overall reactions within the storage tank 5 may be following and the major components which could have been generated within the storage tank were following. The *reaction produced lot of heat*. In addition, methyl nitrate is highly explosive in nature with relative effectiveness (RE) factor 1.54 (same as that of Nitroglycerin – highly explosive materials). This means 0.649 kg (=1/1.54) of methyl nitrate is equivalent to 1 kg of trinitro toluene (TNT) which can liberate 4.148 MJ of energy (equivalent to 1.162 kWh). Th overall reactions

$$(CH_3O)_2SO_2 + H_2O + HNO3 \rightarrow CH3\text{-}O\text{-}NO_2 + CH_3OH + H_2SO_4 + \text{Heat Generation} \quad (3)$$
$$126.13 \qquad 18 \qquad 63 \qquad 77.04 \qquad 32 \qquad 98$$

As there were 7.5 MT of DMS and 18.8 MT of 98% HNO_3 and eqn 3 is the as major reaction (which is combination of equation 1 and 2) following is the approximate composition of the storage tank 5 after complete unloading the HNO_3 tanker (18.8 MT of HNO_3).

Table 5: Detail composition of storage tank 5 after unloading HNO3 tanker into it

Component	kg (before reaction)	kg (used in reaction)	kg (after reaction)	Composition (%)	Boiling point	Flash Point
$(CH_3O)_2SO2$	7500	1317	6183	23.6	188 ^{0}C	83 ^{0}C
H_2O	376	376	0	0	100 ^{0}C	
HNO_3	18424	659	17765	68	$^{\neq}$**83 ^{0}C**	
CH_3OH	0	-	334	1.2	64.7 ^{0}C	12^{0}C
CH_3ONO_2	0	-	805	3	64.6 ^{0}C	35^{0}C
H_2SO_4	0	-	1024	3.9	290 ^{0}C	
TOTAL	*26676	2352	*26111	100		

*Little difference mainly due to some approximation of digits after decimal points

$^{\neq}$ Form azeotrope with water at 68.8% of HNO_3 and it boils at 121^{0}C

The calculation shows that there is a possibility to form about 805 kg of CH_3NO_3 in the storage Tank 5. This is equivalent to 1.24 ton of TNT which can release of 5.18 GJ or 1.43 MWh of energy. Also, as the reactions are exothermic, it is expected to rise the tank temperature. Please note that this is the content of the tank 5 only. During the explosion all other tanks with combustible materials (Refer Table 4: 2,5 DCA, 2,5 DCNB, DMS, ODCB etc.) on the ground are also damaged. So, they also contributed as fuels for the total energy liberated in the whole accident.

However, there was no temperature measurement or YRPL has not disclosed any temperature. But the subsequent investigation report of the event on June 10, 2020 (Report for the removal and disposal of hazardous mixture of Nitric Acid and DMS after accident dated 03.06.2020 of Yashasvi Rasayan Pvt Ltd by Bharuch District Crisis Group on 10.06.2020) confirms that mixing of H_2O into the DMS produce high temperature and also produce undesirable fumes. The claim can be explained as follow.

The report says "The representative of M/s Yashasvi Rasayan P. Ltd informed the District Collector & the Chairman, District Crisis Group, Bharuch on 10.06.2020 that one tank having residual chemical mixture (mixture of concentrated Nitric acid & DMS) laid in ill-mannered due to accident happened on 03.06.2020, in which temperature is being raised and possibility of another mis-happening/ explosion, if the residual chemical from this tank is not removed". The tank mentioned in the report is tank no. 8 which was about 23.8 MT of DSM and HNO_3 mixture (22.9 MT DMS + 0.9 HNO_3 as per Table 4 above). As HNO_3 content is low, the water content was also very less and thus no temperature rise was observed till June 9, 2020. Thus, this tank was never concern of the plant authority. This tank was beside the Tank 9 but opposite side of the Tank 9 where leakage was observed in the Video footage (supplied by Thermax). During the explosion, this tank did not damage that much except opening of the manhole (as per DISH). But, there was rain in Dahej on June 9, 2020 night. This causes mixing of rain water and the DMS content in the tank (which was originally contained 22.9 MT DMS). The reaction between DMS and

rain water produced heat and fumes which plant authority observed and reported to crisis management group.

As the mixture were reacting over the night, the considerable rise in temperature was observed by the crisis measurement group. They measured the tank temperature from distance using a thermal camera. The report says that "**as temperature measured outside the tank of mixture was 84 degree Celsius and vapour fumes were already formed inside this tank**, we can`t able to take sample of this mixture for analysis purpose considering the risk of explosion and toxic effect to any person." The outside shell temperature shows 84^0C which indicates the mixture temperature was much higher than the measured temperature (as it is a MS glass line reactor). The situation was mostly similar to mixing of DMS and HNO_3 in tank number 5 on the June 2, 2020 evening. Temperature increases was also confirmed from the fact that the YRPL people were **spraying water on tank number 5 continuously to control the temperature** and monitoring the situation themselves without informing to competent authority. Thus, the temperature inside the tank 5 was very higher due to exothermic reactions stated above in eqn 1 -3 which resulted components in the Table 5.

In tank 5, the significant amount of CH_3NO_3 may gone into the vapor phase due to increases temperature of the mixture. In fact, CH_3NO_3 vapor is **flamable and normally explodes when heated about 150^0C. Gas phase explosion with spark takes place when heated under sealed condition to 250 - 300 ^{0}C** (Ref: Nitrate Esters Chemistry and Technology, By Jiping Liu).

In addition, pure nitric acid produces white fumes (the lab report of HNO_3 in Fig. 12), but when the acid is exposed to air and dissolved nitrogen dioxide gives off reddish-brown vapors (mainly NO_2). Thus, it is known as "red fuming nitric acid". The commercial grade fuming nitric acid contains 98% HNO_3 which has density ~1.51 g/cm^3. This HNO_3 grade is used in **chemical synthesis and explosives industry**. The thermal decomposition of HNO_3 is very common and it decomposes into NO_2, and O

$$4HNO_3 + \text{heat} = 4NO_2 + 2H_2O + O_2 \qquad (4)$$

The equilibrium data shows that **an increase temperature favors the decomposition of HNO_3** which is reported in the literature (Robertson et al. 1955: J. Phys. Chem. 1955, 59, 8, 683–690). Thus, increase temperature of tank 5 heated the content of tank 5 (liquid and vapor of DMS, HNO_3, CH_3OH, CH_3NO_3, H_2SO_4 etc.) and may produce mixture of NO_2, O_2 etc.

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DEEPAK FERTILISERS & PETROCHEMICALS CORPORATION LIMITED
WORK:PLOT NO. D/II/7/A, DAHEJ GIDC AREA, VILLAGE RAHIYAD,
TALUKA VAGRA, DISTRICT BHARUCH # 390132 (GUJARAT).
PHONES:91-2641613031 E-MAIL:LAB.DAHEJ@DFPCL.COM

ISO CERTIFIED COMPANY 9001:2015

QUALITY CONTROL DEPARTMENT
FINISHED PRODUCT
CERTIFICATE OF ANALYSIS 20RM0607

Material	CONCENTRATED NITRIC ACID 98%		
Material Code	2000000083	**Tank No.**	T-6901
Date of Sampling	28.05.2020	**Lot / Batch No.**	150000003964
Date of Analysis	28.05.2020	**Tanker / Truck No.**	
Date of issue	28.05.2020		

S.NO	Test Parameter	UOM	Specification		Results
			Min.	Max.	
1	Description	-	Clear colorless liquid with charac odr		Clear colourless liq. with chara. odour
2	Total Acidity as HNO3, minimum	%w/w	98.300	-	98.32
3	Nitrous Acid as HNO2,maximum	ppm	-	1000.000	297
4	Chloride as Cl, maximum	ppm	-	10.000	8
5	Sulphate as H2SO4,maximum	ppm	-	500.000	48
6	Residue on Ignition,maximum	ppm	-	500.000	69

Note: This document is system generated. Hence no signature is required.
Note: 0.00 = Below detection limit.

Remark:

Fig 12: Lab report of as received HNO3 which is colorless liquid.

But when the heated mixed materials transferred through pump from Tank 5 to tank 9, the more DMS started decomposed due to small amount of water available in the tank 9 (2% of 0.9 MT HNO_3 – but as discussed earlier, the HNO_3 content is expected to be little higher). Also, as the extra energy imparted by pump, the mixture was more reactive and continuous pumping into tank 9 (1.5 to 2 h), left very less room for vapors in the tank 9. The liquid level already reached to 94% or more and there was no scope to release the extra pressure due NO_2, O_2 including the vapors of CH_3OH, CH_3NO_3 (low boiling liquid). This may have caused the leakage of the tank 9 at the upper joints (joints of tank head and shell). Thus, reddish brown color fumes found to be leaked from the top portion of the tank 9 just moment before the explosion (as seen in the video supplied by Thermax). The video showed that vent valve or overflow line did not worked properly. Otherwise, these vapors were expected to come out of the tank 9 through vent valve or overflow line as they were pumping in the hot mixture from Tank 5.

Also, lower concentration H_2SO_4 and HNO_3 not good for MS (MOC of tank 5). The presence of alcohol and HNO_3 may have formed NITAL which can etch the glass surface of glass lined reactor (Tank 9) and made the tank weaker.

The explosion may have created all sorts of chemical species including **C, NO, HCHO, CO, CO_2, CH_3OH, NO_2, H_2** which are expected due to explosion of CH_3NO_3 [ref: Self heating during the spontaneous Ignition of Methyl Nitrate Vapor,

H. Goodman, P. Gray, D. T. Jones; Combustion and Flam, 19, 157-169, 1972]. Some of these combustible gas/vapor contributed in the total energy liberated.

Brief about different components:

Methyl Nitrate (CH_3ONO_2): "Methyl nitrate is a **highly volatile liquid**, and its brisance is about equal **to that of nitroglycerine**. Its **vapors are both flammable and explosive** and produce headaches". "It can be prepared by introducing methyl alcohol into a nitrating mixture at a low temperature or by distilling methanol with medium concentrated nitric acid". It is used as rocket propellent.

The **heat of explosion of CH_3NO_3 is about 6732.1 - 6744.15 J/g** which is 1.02% higher than the Nitroglycerin (**TNT Delta H explosion = 4565 J/g**). The burning velocity is four times that of nitroglycerin [Nitrate Esters Chemistry and Technology, Jiping Liu].

Flash point: 35^0C (May violently decompose if intensely heated when contaminated)
Boiling point 65^0C
Specific energy: 123 mt/kg = **1210 kJ/kg (for TNT 908 J/g)**
Detonation velocity in confined space is 6300 m/s [ref: Explosives by R. Meyer, J. Kohler and A. Homburg]

Methanol (CH_3OH): "Hazardous Chemical" as defined by the OSHA Hazard Communication Standard, 29 CFR 1910.1200". "**HIGHLY FLAMMABLE**! Vapors may cause a flash fire or ignite explosively. Vapors may travel considerable distance to a source of ignition and flash back. Heat may cause sealed containers to explode". Flash point 12^0C. LEL 6% and UEL 36.5%.

Safety Ratings (NFPA):
Health: 3 (Severe) Reactivity: 1 (Slight) Flammability: 3 (Severe) Contact: 3 (Severe)

It is dangerous and poisonous flammable. Methanol may be fatal or cause blindness if swallowed. It is "harmful if inhaled or absorbed through skin. Causes irritation to skin, eyes, and respiratory tract. High vapor concentrations may cause drowsiness. May cause harm to the unborn child. Prolonged Exposure may cause chronic effects".

Dimethyl Sulfate (DMS): Dimethyl Sulfate used as methylating agent. It is an "onion-like odor that emits toxic fumes upon heating". "Inhalation exposure to its vapors is highly irritating to the eyes and lungs and may cause damage to the liver, kidney, heart and central nervous system, while dermal contact causes severe blistering. It is a possible mutagen and is reasonably anticipated to be a human carcinogen based on evidence of carcinogenicity in experimental animals"

Safety rating: Health hazard: 4, Fire: 2, Reactivity Hazard: 0. Flash point 83^0C.

5. What went wrong?

a. The hose pipes are seeming to be comparatively shorter (Fig 13). Thus, **more likely that tankers were parked wrongly. Operator overlooked the tanker number/ name of the chemicals written on the tanker body.** He bypassed the question number 1 in the form for operator "tanker number matches as written on the slip?". Thus, **cross connection resulted from the improper parking of the tankers and operators' inability to notice that.**



Fig 13: A representative picture of a tanker unloading some chemicals in tank farm of YRPL. The length of the hose is such that tanker can't park at distance. It has to be close to the transfer line.

b. DMS and water in the HNO_3 are incompatible. Reaction between water and DMS resulted decomposition of DMS into CH_3OH and increase in tank temperature (tank 5). This CH_3OH reacted the HNO_3 (another incompatible mixture) in the tank and produced highly explosive CH_3NO_3. As both the reactions are exothermic in nature, tank temperature continued to increase over the night. The transfer operation from the tank 5 to tank 9 through pumping operation, added more energy to the liquid mixture which causes more decomposition. This probably caused very high temperature and pressure within the tank 9. Several components are unstable under increased temperature (in Tank 9). At higher temperature, components like CH_3NO_3, CH_3OH, HNO_3, DMS may cause violent decomposition, thermal runway among several incompatible components and ultimately resulted the explosion. Lot of gas and vapor mixture came out after increased pressure within the tank 9 just before the the explosion.

6. Recommendations to avoid future incidents

a. Could not find any risk assessment study. Chemical plants should do the risk assessment study.

b. Need inherently safer socket design for transferring each of the liquid raw materials
c. The operator must get the correct connection certified by a responsible officer namely, shift in-charge before unloading commences.
d. CCTV must be operative for the entire procedure with a facility to look the same by the officer responsible and data should be saved atleast two different places including one outside the plat facility. This will help people to get the data even if something happens in the plant facility.
e. No nearby hospital or Disaster Management center in Dahej. There should be one.
f. The manpower of the DISH in the industrial area must be related to the numbers of units in the area. Considering the incident and the quality of the inquiry made by DISH, it is desirable that proper training should be imparted to the officers of the DISH. This will improve the efficiency of DISH.
g. The tank must be a temperature indicator with a facility of (1) a siren in case of increase in temperature, and (2) the temperature should reflect in the DCS.
h. In the tank farm area, only one tanker should be allowed at a time.
i. Vent valve of storage tank (safety valve) also to be checked regularly.
j. Tank farm operator must be a qualified with certain experience.
k. HAZOP study direction /instruction must be carried out strictly and regularly by the unit.
l. Management to educate the staff on Materials Safety Data Sheet (MSDS) and persons must study the same.
m. The tank farm operator must unload strictly as per SOP. Materials unloading should be done following SOP strictly.
n. All Industrial Zone/SEZ should have their own Local Crisis Group. The District Crisis Group by visiting the factories regularly and sometime surprisingly check the operation of factories and should make a report to State Crisis Group.

Annexure - 29

Production details given by M/s Yashshvi Rasayan to MoEF & CC

1. **Month-wise production details of the following products from March 2019 to May 2020.**
   - **(i) 3,6 DI CHLORO MITHOXY BENZOIC ACID (Finished Product)**
   - **(ii) DI POTASSIUM SALT OF 3,6 DI CHLORO SALICYCLIC ACID**
   - **(iii) 2,5 DI CHLORO PHENOL**
   - **(iv) 2,5 DI CHLORO ANILINE**
   - **(v) Methanol(by-product)**

   Here are the production details

Month & Year 2020	**Product (MT)**	**By product (KL)**
	3, 6 Dicholoro 2 Methoxy Benzoic Acid	**Methanol**
Apr 2019	11.554	3.650
May 2019	107.126	7.695
Jun 2019	98.793	17.724
July 2019	121.729	17.996
Aug 2019	151.500	16.259
Sep 2019	191.970	20.957
Oct 2019	202.409	24.413
Nov 2019	210.717	20.542

Dec 2019	240.105	15.283
Jan 2020	220.081	5.962
Feb 2020	251.188	16.448
Mar 2020	191.127	0.937
April 2020	138.91	3.614
May 2020	211.71	8.586
Total	**2348.9**	**180.066**
Average	**167.77**	**12.861**
Consent Quantity	**500.00**	**108.90**

Other products were only produced as intermediates for manufacturing 3,6 Dichloro 2 methoxy benzoic acid.

Production details given by M/s Yashshvi Rasayan to DISH

1. Provide moth-wise production details from April 2019.

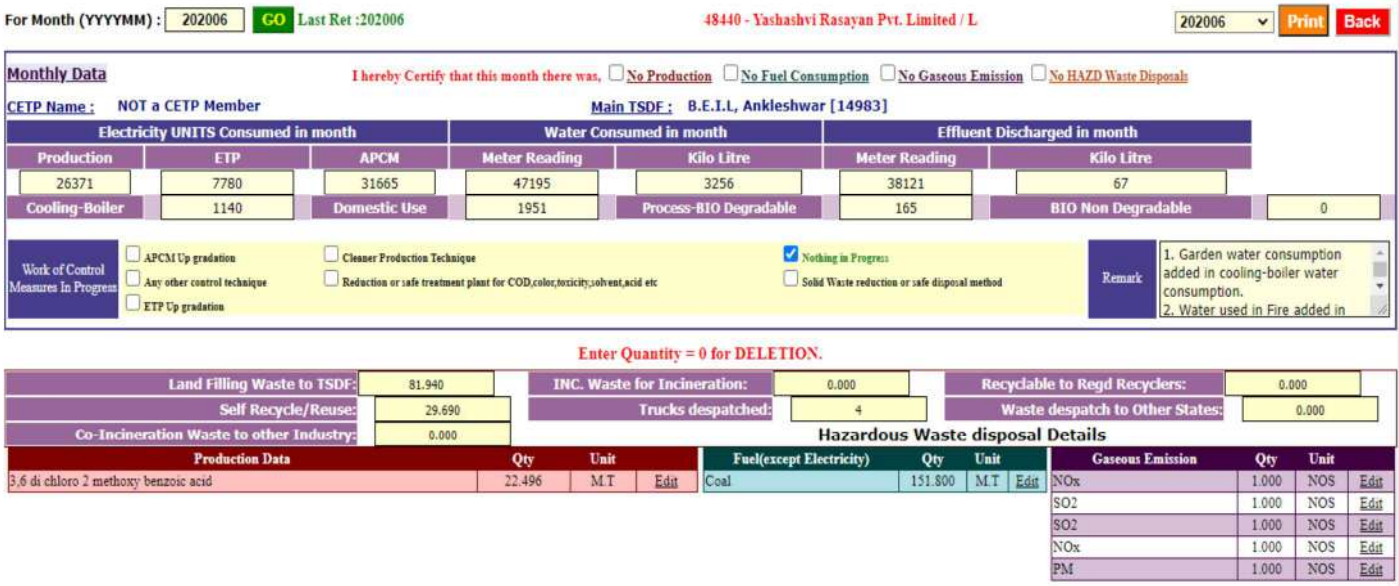
Month wise production is as below

Month	**Apr-19**	**May-19**	**Jun-19**	**Jul-19**	**Aug-19**	**Sep-19**	**Oct-19**
Production in Kgs.	11,554	1,07,126	98,793	1,21,729	1,51,500	1,91,970	2,02,409
Month	**Nov-19**	**Dec-19**	**Jan-20**	**Feb-20**	**Mar-20**	**Apr-20**	**May-20**
Production in Kgs.	2,10,717	2,40,105	2,20,081	2,51,188	1,91,127	1,47,938	2,52,000

Production details given by M/s Yashshvi Rasayan to GPCB as per XGN data base record

Month wise production is as below

Month	Jan-20	Feb-20	Mar-20	Apr-20	May-20	June -20
Production of 3,6 di chloro 2 methoxy benzoic acid in MT.	220.081	251.188	191.127	147.938	224.000	22.496
Methanol in KL	5.962	16.448	0.937	3.614	9.259	-



For Month (YYYYMM) : 202005 GO Last Ret :202006 48440 - Yashashvi Rasayan Pvt. Limited / L 202005 Print Back

Monthly Data I hereby Certify that this month there was, ☐ No Production ☐ No Fuel Consumption ☐ No Gaseous Emission ☐ No HAZD Waste Disposals

CETP Name : NOT a CETP Member Main TSDF : B.E.I.L, Ankleshwar [14983] 40 Manifest = 916.680 MTS

Electricity UNITS Consumed in month			Water Consumed in month		Effluent Discharged in month		
Production	ETP	APCM	Meter Reading	Kilo Litre	Meter Reading	Kilo Litre	
764523	236321	485843	43939	12303	38054	537	
Cooling-Boiler	9592	Domestic Use	305	Process-BIO Degradable	2406	BIO Non Degradable	0

Work of Control Measures In Progress: ☐ APCM Up gradation ☐ Any other control technique ☐ ETP Up gradation ☐ Cleaner Production Technique ☐ Reduction or safe treatment plant for COD,color,toxicity,solvent,acid etc ☑ Nothing in Progress ☐ Solid Waste reduction or safe disposal method

Remark: Garden water Consumption added in cooling-boiler water consumption.

Enter Quantity = 0 for DELETION.

Land Filling Waste to TSDF:	700.200	INC. Waste for Incineration:	57.390	Recyclable to Regd Recyclers:	0.000
Self Recycle/Reuse:	158.960	Trucks despatched:	40	Waste despatch to Other States:	0.000
Co-Incineration Waste to other Industry:	0.000				

Hazardous Waste disposal Details

Production Data	Qty	Unit
methanol (by-product)	9.259	KLT
3,6 di chloro 2 methoxy benzoic acid	224.000	M.T

Fuel(except Electricity)	Qty	Unit
Coal	2053.990	M.T

Gaseous Emission	Qty	Unit
NOx	1.000	NOS
NOx	1.000	NOS
SO2	1.000	NOS
PM	1.000	NOS
SO2	1.000	NOS

or Month (YYYYMM) : 202004 GO Last Ret :202006 48440 - Yashashvi Rasayan Pvt. Limited / L 202004 Print Back

Monthly Data I hereby Certify that this month there was, ☐ No Production ☐ No Fuel Consumption ☐ No Gaseous Emission ☐ No HAZD Waste Disposals

ETP Name : NOT a CETP Member Main TSDF : B.E.I.L, Ankleshwar [14983] 22 Manifest = 500.480 MTS

Electricity UNITS Consumed in month			Water Consumed in month		Effluent Discharged in month		
Production	ETP	APCM	Meter Reading	Kilo Litre	Meter Reading	Kilo Litre	
640758	200904	426322	31636	10629	37517	179	
Cooling-Boiler	7834	Domestic Use	320	Process-BIO Degradable	2475	BIO Non Degradable	0

Work of Control Measures In Progress: ☐ APCM Up gradation ☐ Cleaner Production Technique ☑ Nothing in Progress ☐ Any other control technique ☐ Reduction or safe treatment plant for COD,color,toxicity,solvent,acid etc ☐ Solid Waste reduction or safe disposal method ☐ ETP Up gradation

Remark: Water Consumption of Garden added in Cooling - Boiler water consumption.

Enter Quantity = 0 for DELETION.

Land Filling Waste to TSDF:	281.730	INC. Waste for Incineration:	47.410	Recyclable to Regd Recyclers:	0.000
Self Recycle/Reuse:	171.340	Trucks despatched:	22	Waste despatch to Other States:	0.000
Co-Incineration Waste to other Industry:	0.000				

Hazardous Waste disposal Details

Production Data	Qty	Unit
,6 di chloro 2 methoxy benzoic acid	147.938	M.T
nethanol (by-product)	3.614	KLT

Fuel(except Electricity)	Qty	Unit
Coal	1231.310	M.T

Gaseous Emission	Qty	Unit
NOx	1.000	NOS
PM	1.000	NOS
SO2	1.000	NOS
NOx	1.000	NOS
SO2	1.000	NOS

For Month (YYYYMM) : 202003 GO Last Ret :202006 48440 - Yashashvi Rasayan Pvt. Limited / L 202003 Print Back

Monthly Data

I hereby Certify that this month there was, ☐ No Production ☐ No Fuel Consumption ☐ No Gaseous Emission ☐ No HAZD Waste Disposals

CETP Name : NOT a CETP Member Main TSDF : B.E.I.L, Ankleshwar [14983]

Electricity UNITS Consumed in month			Water Consumed in month		Effluent Discharged in month		
Production	ETP	APCM	Meter Reading	Kilo Litre	Meter Reading	Kilo Litre	
596063	195747	429280	21007	10839	37338	605	
Cooling-Boiler	8380	Domestic Use	310	Process-BIO Degradable	2149	BIO Non Degradable	0

Work of Control Measures In Progress:
☐ APCM Up gradation ☐ Cleaner Production Technique ☑ Nothing in Progress
☐ Any other control technique ☐ Reduction or safe treatment plant for COD,color,toxicity,solvent,acid etc ☐ Solid Waste reduction or safe disposal method
☐ ETP Up gradation

Remark: Garden water consumption added in Cooling-Boiler water consumption. Water consumption New meter have installed.

Enter Quantity = 0 for DELETION.

Land Filling Waste to TSDF:	784.160	INC. Waste for Incineration:	33.540	Recyclable to Regd Recyclers:	0.000
Self Recycle/Reuse:	298.530	Trucks despatched:	50	Waste despatch to Other States:	0.000
Co-Incineration Waste to other Industry:	0.000				

Hazardous Waste disposal Details

Production Data	Qty	Unit
methanol (by-product)	0.937	KLT
3,6 di chloro 2 methoxy benzoic acid	191.127	M.T

Fuel(except Electricity)	Qty	Unit
Coal	1421.570	M.T

Gaseous Emission	Qty	Unit
PM	1.000	NOS
SO2	1.000	NOS
SO2	1.000	NOS
NOx	1.000	NOS
NOx	1.000	NOS

Annexure - 30

भारत सरकार
GOVERNMENT OF INDIA
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो)
PETROLEUM AND EXPLOSIVES SAFETY ORGANISATION (PESO)
(पूर्व नाम- विस्फोटक विभाग) (Formerly - Department of Explosives)
OFFICE OF THE DY. CHIEF CONTROLLER OF EXPLOSIVES
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara 390020
Tel / Fax : 0265-2361035 Fax 2225952
[e-mail : dyccebaroda@explosives.gov.in]

No: ACC/WB/20/03 Date: 22/06/2020

To
The Hon'ble Chairman,
The Fact-Finding Committee,
(M/s Yashasvi Rasayan Limited, Bharuch accident case).

Subject: Devastating explosion followed by massive fire occurred in the factory premises of M/s Yashasvi Rasayan Limited, situated at plot no. Z/96/E, Dahej Sez II, Dahej Industrial Estate, Taluka- Vagra, Dist: Bharuch –Submission of action taken report regarding.

Respected Sir,

As directed, I am submitting herewith action taken report in the subject accident as follows-

Sr.No.	Title	Annexure
1	Incident report submitted to Chief Controller of Explosives, Nagpur.	Annexure – 1
2	Copies of suspension orders in respect of licenses granted to M/s. Yashasvi Rasayan Ltd. by PESO.	Annexure – 2
3	Advisory issued to M/s. Yashasvi Rasayan Ltd. for safe disposal of compressed gases lying in SO_2 tonners and petroleum products lying in the underground storage tanks.	Annexure – 3
4.	Show cause notices issued to M/s. Yashasvi Rasayan Ltd. for illegal storage of hydrogen cylinders, transporters of hydrogen cylinder cascades and hydrogen cylinder filling plants for supply of licensable quantity of hydrogen cylinders to M/s. Yashasvi Rasayan Ltd. who was not holding license for storage of hydrogen cylinders .	Annexure – 4
5	Recommendations	Annexure - 5

भारत सरकार
GOVERNMENT OF INDIA
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो)
PETROLEUM AND EXPLOSIVES SAFETY ORGANISATION (PESO)
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Tel / Fax : 0265-2361035 Fax 2225952
[e-mail : dyccebaroda@explosives.gov.in]

No: ACC/WB/20/03

Date: 22/06/2020

To
The Hon'ble Chairman,
The Fact-Finding Committee,
(M/s Yashasvi Rasayan Limited, Bharuch accident case).

Subject: Devastating explosion followed by massive fire occurred in the factory premises of M/s Yashasvi Rasayan Limited, situated at plot no. Z/96/E, Dahej Sez II, Dahej Industrial Estate, Taluka- Vagra, Dist: Bharuch –Submission of action taken report regarding.

Respected Sir,

As directed, I am submitting herewith action taken report in the subject accident as follows-

Sr.No.	Title	Annexure
1	Incident report submitted to Chief Controller of Explosives, Nagpur.	Annexure – 1
2	Copies of suspension orders in respect of licenses granted to M/s. Yashasvi Rasayan Ltd. by PESO.	Annexure – 2
3	Advisory issued to M/s. Yashasvi Rasayan Ltd. for safe disposal of compressed gases lying in SO_2 tonners and petroleum products lying in the underground storage tanks.	Annexure – 3
4.	Show cause notices issued to M/s. Yashasvi Rasayan Ltd. for illegal storage of hydrogen cylinders, transporters of hydrogen cylinder cascades and hydrogen cylinder filling plants for supply of licensable quantity of hydrogen cylinders to M/s. Yashasvi Rasayan Ltd. who was not holding license for storage of hydrogen cylinders .	Annexure – 4
5	Recommendations	Annexure - 5

It is stated that action will be taken against the above said violators of provisions of Gas Cylinder Rules, 2016 for illegal supply and illegal possession of licensable quantity of hydrogen cylinders immediately on receipt of reply to show-cause notices.

Moreover with respect to the query raised by Hon'ble Chairman of committee regarding frequency of periodical inspection being carried out by PESO, it is stated that PESO officers have visited M/s. Yashasvi Rasayan Ltd. only for endorsement of licenses to SO_2 tonner storage premises covered under Gas Cylinder Rules, 2016 and liquid CO_2 bulk storage installation covered under Static and Mobile Pressure Vessel Rules, 2016 in the year of 2017. In this connection, it is stated that Gujarat being most industrialized state having about 40,000 licensed premises covered under various Acts and Rules administered by PESO including about 1800 MAH premises. Considering the quantum of licensed as well as MAH premises compared to availability of officers, increase in the frequency of periodical inspections is not feasible.

Yours faithfully,
(V.B.Borgaonkar)
Dy. Chief Controller of Explosives,
Vadodara.

Copy to :-
1. The Chief Controller of Explosives, Nagpur.
2. The Jt. Chief Controller of Explosives, West Circle, Navi Mumbai.

Annexm.-1

भारत सरकार
GOVERNMENT OF INDIA
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो)
PETROLEUM AND EXPLOSIVES SAFETY ORGANISATION (PESO)
(पूर्व नाम- विस्फोटक विभाग) (Formerly - Department of Explosives)
OFFICE OF THE DY. CHIEF CONTROLLER OF EXPLOSIVES
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara 390020
Tel / Fax : 0265-2361035 Fax 2225952
[e-mail : dyccebaroda@explosives.gov.in]

MEMO

No: ACC/WB/20/03

Date : 17/06/2020

17 JUN 2020

Subject : Report on explosion followed by fire occurred in the premises of M/s. Yashsvi Rasayan Ltd, Dahej, Distt: Bharuch (Gujarat) on 03/06/2020 at 11.55 Hrs.

Killed: 10 Injured: 81

The information regarding the subject accident came to know through electronic media in the late evening of 03/06/2020 and as directed by Joint Chief Controller of Explosives (HOD), Nagpur, a team of officers of this office comprising of Shri V.B.Borgaonkar, Dy Chief Controller of Explosives, Shri Sanjay Kumar, Controller of Explosives and Shri Kunwarpal Singh, Dy. Controller of Explosives visited M/s.Yashashvi Rasayan Ltd, Dahej, Distt: Bharuch (Gujarat) on 04/06/2020 where devastating explosion followed by massive fire took place on 03.06.2020 at around 11.55 Hrs.

Ist Visit (04.06.2020)

During visit, Shri Umesh Patel, DGM (Process) and Shri Alok Panda, Astt. Manager (Production) of the company were present.

Prima facie, it appeared that the explosion took place in the above ground chemical storage tank farm comprising of storage tanks for Nitric Acid, Di Methyl Sulphate etc. We have arrived at this conclusion based on the formation of crater in the chemical tank farm area and post accident positioning of other chemical storage tanks as well as other steel structures which were tilted in the outward direction with respect to location of crater.

The accident did not occur in the premises or installation licensed by PESO.

In the above accident, 10 employees were killed and 81 employees were injured.

The company is having 3 premises covered under licenses granted by PESO as per below details:

License no: **G/WB/GJ/06/146 (G45442)** for storage of 80 nos. of SO2 tonners granted under Gas Cylinder Rules, 2016. This one is a MAH premises since licenced quantity of 80 Nos. of SO_2 tonners exceeds lower threshold quantity of 20 MT as stipulated in Column 3 (Part-1) of Schedule 3 of MSIHC Rules, 1989.

All SO_2 tonners were found intact.

License no: **P/WC/GJ/15/2597 (P400490)** for storage of 90 KL Petroleum Class A and 180 KL Petroleum Class B in underground storage tanks granted under Petroleum Rules, 2002.

The license was granted for 9 nos. of underground petroleum storage tanks of 30 KL storage capacity each. Of these, 2 underground storage tanks are licensed for storage of methanol (Petroleum Class A), 5 underground storage tanks for storage of Xylene (Petroleum Class B) and remaining 2 underground storage tanks are licensed for storage of high speed diesel (Petroleum Class B).

All underground storage tanks were found intact except breakage of above ground pipelines.

License no: **S/HO/GJ/03/1811 (S77449)** for storage of 40 KL Liquid CO_2 in 2 nos. of static storage vessels (20 KL storage capacity each) granted under Static and Mobile Pressure Vessels (U) Rules, 2016.

The above said both liquid CO_2 storage pressure vessels were found intact.

Due to accident, the above mentioned PESO licensed premises were found severely damaged as these were situated adjacent to above said chemical storage tank farm and found not fit for further operations. Hence, the above three licenses granted by PESO have been suspended as an interim measure on 05/06/2020.

During visit, two trucks each loaded with two cascades comprising of total 282 numbers of hydrogen cylinders were also found lying near liquid CO_2 bulk storage installation. The above said two hydrogen cylinder cascade trucks were also found engulfed in the fire. All tyres and body of the hydrogen cylinder cascade trucks were found completely burnt. However, all 4 hydrogen cylinder cascades were found intact and not exploded. Due to debris, it was not possible to ascertain whether the hydrogen gas in the cylinders has burnt out completely or not.

It was informed by the company representatives that company is holding license for storage of hydrogen cylinder cascades. However, on perusal of this office records, no

license was found granted to the company for storage of hydrogen cylinder cascades. Hence, necessary action has been initiated against the company as well as against suppliers of hydrogen cylinder cascades.

Further, the company officials have been advised not to remove any debris or shift cylinders or transfer petroleum products stored in the underground storage tanks without obtaining permission from PESO. It was also advised to the company to submit procedure for removal of debris and safe disposal of compressed gases in the cylinders as well as from the static storage vessel and also for transfer of left over petroleum products from the underground storage tanks.

2nd Visit (09.06.2020)

The team of officers of this office again visited the accident site on 09/06/2020 and observed that the company has shifted the fire exposed hydrogen cylinders from the company premises and also observed that hydrogen manifold as well as copper tubings connected to hydrogen cylinder manifold was found broken at number of locations. The officers also visited the gas cylinder examination and testing station where above said hydrogen cylinder cascades were shifted by the owners of the cylinders.

On inspection of the hydrogen cylinder cascades, it was observed that copper tubings / manifolds connecting hydrogen cylinders were broken at multiple locations. The cylinder valves of many hydrogen cylinders were found missing. This proved that in the post explosion fire, hydrogen gas from all 282 cylinders of 160 L volumetric capacity each was completely burnt. Hence, letters were issued to above said hydrogen cylinder owners to immediately send the cylinders to the manufacturer of cylinders i.e. M/s. Everest Canto cylinders, Gandhidham, Kutch for examination and testing as required undere Rule 24 of Gas Cylinder Rules, 2016 and also to take necessary action towards condemnation the same under intimation to this office if the cylinders are not passed in the above said examination and testing.

During second visit, company could not produce license for storage of hydrogen in cylinders and it is revealed that company was storing licensable quantity of hydrogen cylinders without holding hydrogen cylinder storage license as required under Rule 43 of Gas Cylinder Rules, 2016. Hence, show cause notices were issued to M/s. Yashasvi Rasayan Limited, manufacturer/filler of hydrogen gas cylinders i.e M/s. Gujarat Alkali Chemical Ltd. and supplier / transporter of hydrogen gas cylinders i.e. M/s. Ideal Chemical (I) Pvt. Ltd., Vadodara as well as M/s. Goel MG Gases Pvt. Ltd., Ankleshwar, Bharuch.

Further necessary action against the above said violators of various provisions of Gas Cylinder Rules, 2016 will be taken immediately on receipt of reply to the show-cause notices issued to them.

During 2nd visit to the accident site, the technical experts of Shree Sulpheric Pvt. Ltd., Ankleshwar, a manufacturer of SO_2 gas and filler of SO_2 tonners, a director of M/s. Krison Engineering, Vadodara who have manufactured & supplied the liquid CO_2 bulk storage vessels to the company as well as technical expert from M/s. Air Liquide, a manufacturer & supplier of liquid CO_2 were present. The company was advised to take help of above said technical personnel after safe removal of debris lying over the premises or installation licensed by PESO.

3rd Visit (16.06.2020)

The Hon'ble National Green Tribunal has constituted 6 members fact-finding committee in the subject accident comprising of Hon'ble Justice B.C. Patel, former Chief Justice, Delhi High Court & Former Judge of the Gujarat High Court as a Chariman of the committee. The committee visited the accident site on 16.06.2020. As desired by the committee, the undersigned along with Shri Sanjay Kumar, CE were accompanied above said high level committee and also took part in the pre as well as post site visit deliberations. The Hon'ble chairman of the committee directed us to submit action taken report in the subject accident as well as recommendations within a weeks time.

It is stated that no investigation from PESO is required to find out the root cause of the accident since above said devastating explosion followed by massive fire occurred in chemical storage tank farm and not covered under any license granted by PESO.

Further it is stated that the company has submitted information as per Schedule 6 of MSIHC Rules, 1989 i.e. " Information to be furnished regarding notification of major accidents " to DISH as required under Rule 5 (1) of above said rules.

Yours faithfully,
(V.B.Borgaonkar)
Dy. Chief Controller of Explosives,
Vadodara.

375
17-6-20

To :-

The Chief Controller of Explosives, Nagpur.

Annexure - 2/A1

भारत सरकार /Government of India
वाणिज्य और उद्योग मंत्रालय /Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो) /Petroleum & Explosives Safety Organisation (PESO)
आठवी मंजिल, यश कमल बिल्डींग, सयाजी गंज
वडोदरा- 390020
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

इमेल /E-mail : dyccebaroda@explosives.gov.in
दूरभाष /Phone/Fax No : 0265 - 2225159

सं./No : G/WB/GJ/06/146 (G45442) दि/Dated : 05/06/2020

सेवा में To,

M/s. Yashashvi Rasayan Pvt Ltd,
S Y No-60/1, Ground Floor, Plot No-1&2, Near Shukan Bunglows, Opp-Maheshwari Bhavan, Citi Light Area, Surat,
,
Bharuch,
Taluka: Bharuch,
District: BHARUCH,
State: Gujarat
PIN: 392130

विषय/Sub : Gut No, Z/96/E SEZ-II,, DAHEJ INDL.ESTATE,, -, Taluka: Vagra, District: BHARUCH, State: Gujarat, PIN: 111111 में सिलण्डर्स में SULPHUR DIOXIDE गैस का भंडारण- गैस सिलेण्डर्स नियम, 2016 के अंतर्गत **Interim Suspension** करने के बारे में/ Storage of SULPHUR DIOXIDE gas in cylinders at **Gut No, Z/96/E SEZ-II,, DAHEJ INDL.ESTATE,, -, Taluka: Vagra, District: BHARUCH, State: Gujarat, PIN: 111111** Licence No. **G/WB/GJ/06/146 (G45442)** granted in Form F of Gas Cylinder Rules, 2016 -Regarding **Interim Suspension**

महोदय/Sir
(s),

During inspection of the subject premises by a team of officers of the organization on 04/06/2020, following observation were made

1. Due to an explosion and fire accident in the adjacent storage tank installation on 03.06.2020, subject SO2 tonners storage was found badly damaged and found not fit for further operations. Hence, the subject licensed premised is suspended as an Interim measure.

You are advised not to remove any debris or shift SO2 Cylinders without obtaining permission from PESO. You are also advised to keep fire fighting facilities ready to handle any eventuality arising due to 2X116 Hydrogen cylinder cascades, lying UNAUTHORISEDLY adjacent to subject installation

Please comply, the provision of Rule 58 of Gas Cylinders Rules, 2016 regarding disposal of compressed gas stored.
Please follow the procedure under Rule 59 of Gas Cylinder Rules, 2016 in case appeal is required.

भवदीय/ Your's faithfully,

5/6/2020

(संजय कुमार)
(Sanjay Kumar)
विस्फोटक नियंत्रक
Controller of Explosives
कृते उप मुख्य विस्फोटक नियंत्रक
For Dy. Chief Controller of Explosives
वडोदरा/Vadodara

OC
Accd. file
162-165
5-6-2020

प्रतिलिपि अग्रेषित /Copy forwarded to :-
1. Jt. Chief Controller of Explosives, West Circle, MUMBAI

For Dy. Chief Controller of Explosives

Annexure-2/A1

भारत सरकार /Government of India
वाणिज्य और उद्योग मंत्रालय //Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो) /Petroleum & Explosives Safety Organisation (PESO)
आंठवी मंजिल, यश कमल बिल्डींग, सयाजी गंज
वडोदरा- 390020
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

इमेल /E-mail :
dyccebaroda@explosives.gov.in
दूरभाष /Phone/Fax No : 0265 - 2225159

R/No : G/WB/GJ/06/146 (G45442)

दि/Dated : 05/06/2020

आदेश/ O R D E R

In exercise of the powers conferred upon me vide Rule 57 (3) (n) of the Gas Cylinder Rules 2016, the licence no. G/WB/GJ/06/146(G45442) in form F of the Gas Cylinder Rules 2016 granted to M/s. M/S. YASHASHVI RASAYAN PVT. LTD. for storage of SO2 situated at Plot No, Z/96/E, DAHEJ SEZ PART NO. II,, DAHEJ INDUSTRIAL ESTATE, VAGRA, DAHEJ INDUSTRIAL ESTATE, District: BHARUCH, State: Gujarat, PIN: 999999 is hereby suspended as an interim measure with immediate effect till 03/09/2020.

(व्ही.बी.बोरगांवकर/V B Borgaonkar)
उप मुख्य विस्फोटक नियंत्रक/Dy. Chief Controller of Explosives
वडोदरा
For Dy. Chief Controller of Explosives
Vadodara

अधिक जानकारी जैसे आवेदन की स्थिति, शुल्कत तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट http://peso.gov.in देखें
(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

Annexure
2/B/1

भारत सरकार /Government of India
वाणिज्य और उद्योग मंत्रालय /Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो) /Petroleum & Explosives Safety Organisation (PESO)
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

सं/No : S/HO/GJ/03/1811 (S77449)

इमेल /E-mail : dyccebaroda@explosives.gov.in
दूरभाष /Phone/Fax No : 0265 - 2225159
दि/Dated : 05/06/2020

सेवा में/To,

M/s. M/S. YASHASHVI RASAYAN PVT. LTD.,
Plot NO. Z/96/E SEZ II, Dahej Industrial Area, Taluk Vagra,
BHARUCH,
BHARUCH,
Taluka: BHARUCH,
District: BHARUCH,
State: Gujarat
PIN : 392130

विषय/Sub : Plot No. Z/96/E, DAHEJ SEZ PART NO. II,, DAHEJ INDUSTRIAL ESTATE,, VAGRA, DAHEJ INDUSTRIAL ESTATE, District BHARUCH, State: Gujarat, PIN: 999999 लिए/ CARBON DIOXIDE,CARBON DIOXIDE, गैस के संपीड़ित पात्र में भंडारण के लिए विस्फोटक (संशोधन) नियम, 2016 के अधीन स्वीकृत अनुज्ञप्ति संख्या S/HO/GJ/03/1811 अनुज्ञप्ति संख्या S/HO/GJ/03/1811 के संबंध में निरीक्षण के संबंध में/Storage of CARBON DIOXIDE,CARBON DIOXIDE in pressure vessels at Plot No. Z/96/E, DAHEJ SEZ PART NO. II, DAHEJ INDUSTRIAL ESTATE, VAGRA, DAHEJ INDUSTRIAL ESTATE, District: BHARUCH, State: Gujarat, PIN: 999999 - Licence No S/HO/GJ/03/1811 grant in form LS-1A of SMPV(U) Rule 2016-Inspection of Licence Regarding. Regarding Interim Suspension

महोदय/Sir (s),

This refers to the inspection of the subject form LS-1A premises by a team of officers of this organisation on 04/06/2020. Following violations were noted during the inspection.

1. Due to an explosion and fire accident in the adjacent storage tank installation on 03.06.2020, subject CO2 storage vessels premises was found badly damaged and not fit for further operations. Hence, the subject licensed premised is suspended as an interim measure.

In view of the above an order suspending the license as an interim measures in the interest of safety.Please comply, the provision of Rule 58 of SMPV(U) Rule, 2016 regarding disposal of compressed gas in the vessel.

You are advised not to remove any debris or shift product from the vessel without obtaining permission from PESO. You are also advised to keep fire fighting facilities ready to handle any eventuality arising due to 2X116 Hydrogen cylinder cascades lying UNAUTHORISEDLY adjacent to subject installation.

Please follow the procedure under Rule 59 of SMPV(U) Rule, 2016 in case appeal is required.
You are advised to intimate this office the stock of SMPV (U) Rules, 2016 in your possession and the meter readings of all dispensing units in the subject premises.Please also refer to Rule 151 of above said Rules.

भवदीय/Your's faithfully,

(संजय कुमार)
(Sanjay Kumar)
विस्फोटक नियंत्रक
Controller of Explosives
कृते उप मुख्य विस्फोटक नियंत्रक
For Dy. Chief Controller of Explosives
वडोदरा/Vadodara

5/6/2020

TSS-158
5-6-2020

प्रतिलिपि अग्रेषित/Copy forwarded to :-
1. Chief Controller of Explosives, Nagpur
2. Jt. Chief Controller of Explosives, West Circle, MUMBAI

[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्कत तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट http://peso.gov.in देखें]
(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

Annexme -2/B/2

Government of India
Ministry of Commerce & Industry
Petroleum & Explosives Safety Organisation (PESO)
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

E-mail : dyccebaroda@explosives.gov.in
Phone/Fax No : 0265 - 2225159

No : S/HO/GJ/03/1811 (S77449)

Dated : 05/06/2020

ORDER

In exercise of the powers conferred upon me vide Rule 57 (2) (i) of the SMPV (U) Rules 2016, the licence no. S/HO/GJ/03/1811(S77449) in form LS-1A of the SMPV (U) Rules 2016 granted to M/s. M/S. YASHASHVI RASAYAN PVT. LTD.., for storage of Compressed Gas in Vessels situated at Plot No, Z/96/E, DAHEJ SEZ PART NO. II., DAHEJ INDUSTRIAL ESTATE, VAGRA, DAHEJ INDUSTRIAL ESTATE, District: BHARUCH, State: Gujarat, PIN: 999999 is hereby suspended as an interim measure with immediate effect till 03/09/2020.

वी. बी. बोरगांवकर
V. B. BORGAONKAR
उप मुख्य नियंत्रक विस्फोटक
Dy. Chief Controller of Explosives
वडोदरा/Vadodara

(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

Annexure - 2/C/1

Government of India
Ministry of Commerce & Industry
Petroleum & Explosives Safety Organisation (PESO)
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

E-mail : dyccebaroda@explosives.gov.in
Phone/Fax No : 0265 - 2225159

Dated : 05/06/2020

No P/WC/GJ/15/2597 (P400490)

05 JUN 2020

To,

M/s. YASHAHVI RASAYAN PVT LTD,
Plot No. Z/96/E, SEZ II, Dahej Industrial Estate,,
Taluka: VAGRA,
District: BHARUCH,
State: Gujarat
PIN: 392130

Sub : Petroleum Class A,B Installation at Plot No, Z/96/E SEZ II,, Ahmedabad To Mumbai Road, Dahej Sez II, Dahej Indut.Estate, Taluka: Vagra, District: BHARUCH, State: Gujarat, PIN: 392130 . License No. P/WC/GJ/15/2597 (P400490) granted in FORM XV of Petroleum Rules 2002 - Interim Suspension of License regarding.

Sir(s),

During inspection of the subject premises by a team of officers of the organization on 04/06/2020 following observation were made:

1. Due to an explosion and fire accident in the adjacent storage tank installation on 03.06.2020, subject Petroleum storage tank premises was found badly damaged and not fit for further operations. Hence, the subject licensed premised is suspended as an Interim measure.

You are advised not to remove any debris or shift product from the underground tanks without obtaining permission from PESO. You are also advised to keep fire fighting facilities eady to handle any eventuality arising due to 2X116 Hydrogen cylinder cascades, lying UNAUTHORISEDLY adjacent to subject installation

You are further advised to intimate this office the stock of Petroleum in your possession in the subject premises.Please also refer to Rule 153 of above said Rules

Your's faithfully,

159-161
5-6-2020

O/C
Deed file

Sanjay Kumar
Controller of Explosives
For Dy. Chief Controller of Explosives
Vadodara

Copy forwarded to :-
1. The District Magistrate, BHARUCH(Gujarat) with reference to his NOC No. S.R.No.35/2017, No. POL/NOC/WS/421/2017 Dated 17/07/2017
2. Jt. Chief Controller of Explosives, West Circle, MUMBAI

(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

Annexure - 2/C/2

Government of India
Ministry of Commerce & Industry
Petroleum & Explosives Safety Organisation (PESO)
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

E-mail : dyccebaroda@explosives.gov.in
Phone/Fax No : 0265 - 2225159

No : P/WC/GJ/15/2597 (P400490)

Dated 05/06/2020

ORDER

In exercise of the powers conferred upon me vide Rule 152 (1) (iii) of the Petroleum Rules 2002, the licence no. P/WC/GJ/15/2597(P400490) in form FORM XV of the Petroleum Rules 2002 granted to M/s. YASHAHVI RASAYAN PVT LTD, for License to import and store petroleum in Underground tanks only situated at Plot No. Z/96/E SEZ II,, Ahmedabad To Mumbai Road, Dahej Sez II, Dahej Indul.Estate, Taluka: Vagra, District: BHARUCH, State: Gujarat, PIN: 392130 is hereby suspended as an interim measure with immediate effect till 03/09/2020

(V B Borgaonkar)
Dy. Chief Controller of Explosives
Vadodara

(For more information regarding status,fees and other details please visit our website http://peso.gov.in)

Annexure – 3

भारत सरकार
Government of India
पेट्रोलियम एवं विस्फोटक सुरक्षा संगठन (पेसो)
Petroleum and Explosives Safety Organisation(PESO)

दूरभाष नं./ Telephone No
0265-2361035 Fax 2225952
Email: dyccebaroda@explosives.gov.in
Website:www.peso.gov.in

आठवा तल, यश कमल बिल्डिंग,
8th Floor,Yash Kamal Building
सयाजीगंज,बड़ौदरा
Sayajigunj,Vadodara 390020

Dated 12/06/2020

No: ACC/WB/20/03

To,

15 JUN 2020

M/s. Yashasvi Rasayan ,
Plot no. Z/96/F, Dahej Sez II,
Dahej Industrial Estate,
Taluka Vagra, Dist: Bharuch.

Subject: Devastating explosion followed by massive fire occurred in your factory premises, situated at plot no. Z/96/F, Dahej Sez II, Dahej Industrial Estate, Taluka Vagra, Dist: Bharuch. Regarding.

Dear Sir,

Please refer to 2nd visit of officers of this office on 09/06/2020 to the subject accident site along with the team of technical experts from the SO_2 manufacturer i.e M/s Shree Sulphuric Pvt Ltd, Ankleshwar, Bharuch , Shri Vipul Gupta, Director of M/s Krison Industries , Vadodara who have fabricated liquid CO_2 bulk storage vessels, representative of M/s Air Liquie (Supplier's of liquid Co_2 in bulk) and owners of hydrogen cylinder cascades for assessing the damage caused to the premises/installations licensed by this organisation.

As discussed during visit, you are advised to submit procedures for safe removal of debris lying over the premises licensed by this organisation, safe disposal of filled SO_2 Cylinders and transfer of Petroleum products from the underground storage tank.

Once the debris lying over the SO_2 tonner premises is removed, you may take help of technical team of SO_2 tonner filler i.e M/s Shree Sulphurics Pvt Ltd, Ankleshwar, Bharuch to assess the damage caused to the SO_2 tonners. Please note that filled SO_2 tonners may be required to be emptied out at the supplier's premises and subject to necessary examination and testing by the manufacturer of the tonners.

As far as, liquid CO_2 Bulk storage installation is concerned, you may take help of M/s Krison Engineering, Vadodara as well as M/s Air liquie, a supplier of liquid CO2 in bulk to your company.

In view of the above, please submit procedures as stated above.

This issues as per direction of Dy.CCE, Vadodara.

Yours faithfully,

(Sanjay Kumar)
Controller of Explosives
For Dy. Chief Controller of Explosives,
Vadodara.

O/C 310 15-6-20

Copy to

1. The Chief Controller of Explosives, Nagpur,
2. The Jt. Chief Controller of Explosives, WC, Navi Mumbai.

Dy. Chief Controller of Explosives,
Vadodara.

311-312 15-6-20

Annexure – 4 (A)

भारत सरकार /Government of India

वाणिज्य और उद्योग मंत्रालय/Ministry of Commerce & Industry

पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन /Petroleum & Explosives Safety Organisation (PESO)

आंठवी मंजिल, यश कमल बिल्डींग,सयाजी गंज,वडोदरा/8th Floor, Yash Kamal Building,Sayajigunj,Vadodara - 390020

इ मेल/Email :- dyccebaroda@explosives.gov.in

दूरभाष/ Phone / Fax :- 0265 - 2225159

दिनांक/Dated : 13/06/2020

सं/No. : ACC/WB/20/03

To,

M/s Yashashvi Rasayan Pvt. Ltd.
Z/96/E, Dahej SEZ Part-II,
Dahej Industrial Estate,
Tal: Vagra, Distt: Bharuch-392130
(Gujarat)

15 JUN 2020

Subject: Devastating Explosion followed by Massive Fire in your Factory premises situated at Z/96/E, Dahej SEZ Part-II, Dahej Industrial Estate, Tal: Vagra, Distt: Bharuch-392130 (Gujarat) – Illegal Hydrogen Cylinder Storage- Show Cause Notice regarding.

During inspection of your accident affected premises, on 04.06.2020 by a team of officers from this office, it was found that two truck chassis loaded with 2 nos. of Hydrogen Cylinder Cascades of each comprising of 113 and 169 cylinders respectively, were lying in your factory premises. Further during discussions with your officials, it was informed that you do not possess any license for possession of flammable gas cylinders in Form-F under Gas Cylinders Rules, 2016. During discussions, it was also revealed that you were receiving Hydrogen gas in cascades on regular basis, despite not having any license, in violation of the Rule-10 and Rule-43 & 44 of Gas Cylinder Rules, 2016.

In view of the above, you are advised to show cause, within 15 days of the date of this letter, under what authority you were receiving Hydrogen Cylinders in excess of the exempted quantity i.e.: 25 nos. of Hydrogen Cylinders, in violation of Rule-10 and Rule-43 & 44 of Gas Cylinder Rules, 2016, failing which suitable penal action as deemed fit under the provisions of Explosives Act 1884 & Gas Cylinder Rules, 2004 shall be initiated without making any further reference to you.

Accident file

भवदीय/Yours faithfully,

15/6/2020

(संजय कुमार / Sanjay Kumar)

विस्फोटक नियंत्रक / Controller of Explosives

कृते उप मुख्य विस्फोटक नियंत्रक, वडोदरा

For Dy. Chief Controller of Explosives, Vadodara

305
15.6.2020

Annexure – 4 (B)

Copy to:

1. M/s Goyal MG Gases Pvt. Ltd.
   Plot no: 37, Ring Road,
   Lajpat Nagar IV, New Delhi-110024

2. M/s Goyal MG Gases Pvt. Ltd.
   G-304, Third Floor, Silver City,
   Rajpipla Road, Ankleshwar
   Distt: Bharuch (Gujarat)

3. M/s Ideal Chemicals (I) Pvt. Ltd.
   Vadodara

Received
Agt
15/06/20
206
15-6-

4. M/s Gujarat Alkalies and
   Chemicals Limited,
   Dahej, Distt: Bharuch (Gujarat)

During inspection of the subject accident affected premises of M/s Yashashvi Rasayan Pvt. Ltd., Dahej, Distt: Bharuch on 04.06.2020 and verification of records pertaining to the supply / receipt of Hydrogen Cylinders, it was found that Hydrogen Cylinders (In the form of cascades) were being supplied by you, in excess of the exempted quantity i.e. 25 cylinders, to M/s Yashashvi Rasayan Pvt. Ltd, Dahej on regular basis who don't possess any valid license for storage of hydrogen cylinders under the Gas Cylinder Rules, 2016.

Further, it was also found that you were regularly receiving Hydrogen gas in cascades from M/s Gujarat Alkalies and Chemicals Limited, Dahej, Distt: Bharuch (Gujarat), without having any valid license under Rule-10 of Gas Cylinder Rules, as there is no exemption allowed to dealer or trader for transaction of Hydrogen Gas without license under Rule-43 & 44 of Gas Cylinder Rules, 2016.

You are directed to explain, within 15 days from the date of this letter, under what authority you were receiving and supplying Hydrogen without obtaining any valid license in violation of above rule, failing which suitable action as deemed fit, under the provisions of Explosives Act 1884 & Gas Cylinder Rules, 2016 shall be initiated without making any further reference to you.

During inspection of the subject accident affected premises of M/s Yashashvi Rasayan Pvt. Ltd., Dahej, Distt: Bharuch on 04.06.2020 and verification of records pertaining to the supply / receipt of Hydrogen Cylinders, it was found that Hydrogen Cylinders, in the form of cascades, were being supplied to M/s Goyal MG Gases Pvt. Ltd., Ankleshwar, Distt: Bharuch (Gujarat) and M/s Ideal Chemicals (I) Pvt. Ltd., Vadodara, in violation to Rule-10 and Rule-43 & 44 of Gas Cylinder Rules, 2016.

Further, it was also found that you were regularly filling Hydrogen gas in the cascades owned by M/s Goyal MG Gases Pvt. Ltd., Ankleshwar, Distt: Bharuch (Gujarat) and M/s Ideal Chemicals (I) Pvt. Ltd., Vadodara, who do not possess any valid license under provisions of Gas Cylinder Rules. Your act amounts to violation of Rule-43 & 44, as there is no exemption granted to dealer/ seller/ trader for transaction of Hydrogen Gas without license.

You are directed to explain, within 15 days from the date of this letter, under what authority you were supplying Hydrogen to above said firms who don't possess any valid license for storage of Hydrogen Gas Cylinders, failing which suitable action as deemed fit, under the provisions of Explosives Act 1884 & Gas Cylinder Rules, 2016 shall be initiated without making any further reference to you..

206-209
15-6-20

कृते उप मुख्य विस्फोटक नियंत्रक, वडोदरा
For Dy. Chief Controller of Explosives, Vadodara

Annexure – 5

Recommendations of PESO

1. There shall be separate tank farm for storage of acids and other chemicals including their tanker loading and unloading parking area inspite of dykes provided surrounding each storage tank.

2. Minimum separation distance between storage tank shell and dyke wall surrounding the storage tank shall be half of the height of storage tank.

3. Standard operating procedure (SOP) shall be very well laid down for loading/ unloading of chemicals in/from storage tanks clearly indicating receipt and verification of QC certificate of in-house QC lab by supervisor / officer in-charge of the tank farm , qualification of tank farm operators, supervisors, etc., their roles, clearance certificate to be issued by the tank farm supervisor or in-charge allowing loading and unloading of tanker once the unloading / loading hose pipe is connected at both ends, provision of wooden chokes to be provided to avoid accidental movement of tanker during loading and unloading operations etc.

4. The tanker loading and unloading area shall be clearly earmarked and the loading & unloading point shall be located in such a way that tanker shall always be parked in drive-out position so that same can be easily taken out of the tank farm or company premises in case of any emergency situation.

5. Refresher training programmes shall be organized on regular basis for the tank farm operators / supervisors to get them acquainted to HAZCHEM labels, transportation and handling of hazardous chemicals.

6. The couplings at the both ends of hose pipe for a particular product shall not be coupled to the loading/unloading couplings of other products.

22/08/20

Annexure - 31

REPORT OF SITE VISIT ON 16.06.2020-DAHEJ

Meeting was convened at Dahej along with Collector, DSP, DISH, PESO officials on 16.06.2020 where DISH official made presentation on accident occurred at M/s Yashashvi Rasayan Pvt Ltd.

After meeting and presentation of DISH on accident, Committee members along with other officials visited the accident site and observed the spot of the accident, damages and premises of the industry. Industry representative Shri Yash Patel along with his staff was present during the visit and shared information about the accident. Committee members could not go much near to tank form area where accident/explosion took place due to safety reason as advised by experts.

Further, CPCB and GPCB collected samples of wastewater accumulated in the storm water drains generated during the firefighting operation. The water was contaminated due to spilled raw materials viz. Conc. Nitric acid, Di-Methyl Sulphate, Cons sulphuric acid, Caustic Potash Lye, Caustic Soda Lye etc.

Three samples were collected from three different storm water drains. The stormwater drains are made up of RCC/cemented structure and provided with lids along the length. During the visit, it was observed that the stormwater drain near QC Gate was blocked and there was no wastewater flowing outside the premises.

It is understood that total 405 KL water used for firefighting to douse the fire viz 265 KL water used by all fire tender and 140 Kl water was used by the industry through its fire hydrant system. The firefighting operation last for about 5 hrs. It is roughly estimated that about 262 KL water lost in evaporation and finds its way out of premises during the day of incident i.e. on 03.06.2020 and about 144 KL contaminated water still accumulated in three major storm water drains. Considering the concentration of the pollutants –pH, COD, BOD & O & G which is more than the GPCB discharge standards, the accumulated wastewater needs to be safely collected and sent to Common MEE/Common Incinerator with permission of GPCB. There is no permission from GPCB to discharge wastewater in storm water drain.

The analysis results of the samples are provided in the following Table:

Location→ **Pollutants**	**Stormwater Drain near Production Block**	**Stormwater Drain near RM & FG Store**	**Stormwater Drain near QC entry gate**	**GPCB Standards ***
pH	**12.10**	**11.92**	**12.20**	6 - 9
TSS	**599**	56	48	100
Chloride	152	95	110	NS
Sulphate	4009	1165	1334	NS
TDS	14385	6743	7447	NS
COD	**1797**	**1023**	**316**	250
BOD	**476**	**366**	86	100
NH3-N	6.96	2.49	2.05	50
TKN	17.46	5.35	2.30	100
Phenols	9.18	0.96	0.58	5
Sulphide	1.6	0.92	0.24	5
O & G	43.04	71.44	6.41	10
Hexavalent Chromium (Cr^{+6})	0.0108	0.0075	BDL	0.1
Chromium (Cr)	BDL	BDL	BDL	2
Copper (Cu)	0.31	0.04	0.10	3
Cadmium (Cd)	BDL	BDL	BDL	0.05
Lead (Pb)	BDL	BDL	BDL	0.01
Nickel (Ni)	0.11	BDL	0.02	3
Zinc (Zn)	2.43	0.06	0.11	15
Iron (Fe)	2.0	0.95	0.87	3
Manganese (Mn)	0.05	0.016	0.011	2

Note-

- The results are expressed in mg/l except pH.
- NS- Not Specified, BDL- Below Detectable Limit
- Standards for Outlet of ETP for discharge into GIDC Sewer Line-Dahej Villayat Pipeline/Common Disposal System, up to the Sea (Gulf of Cambay)

Annexure 32

REPORT OF SITE VISIT ON 29.06.2020

Three members of the committee (NEERI, MoEF & CC & CPCB) along with GPCB officials visited the industry and storm water drain of Dahej SEZ-II and its meeting point to the Sea near confluence of River Narmada to the Gulf of Khambat (Cambay) as decided in the meeting during the public hearing.

Shri Harsh Patel, Director of the unit provided visit coordination and information of the incident, plant & processes. The expert committee members visited the incident area i.e. tank farm area. The committee also seen the damages to the adjacent units viz. M/s Thermax Ltd., - Chemical Division, M/s Camlin Fine Chemicals.

The expert committee members inspected storm water drains inside the premises of Industry. The accumulated wastewater was found less and some portions for the drains were found dried as compare to visit on 16.06.2020 as wastewater from storm water drains inside the premises are transferred to collections tanks of ETP for sending it to Common MEE/Common Incineration facility as per permission from GPCB for further treatment. The members also seen the hazardous waste storage shed and found that the hazardous waste was not stored properly. It is required to keep drums with labels and maintains proper distances among the stacked drums etc. The waste needs to dispose immediately to CHWTSDF for incineration.

The expert committee members also carried-out inspection of common Storm Water Drain (SWD) of Dahej SEZ-II i.e. from unit premises up to meeting of this SWD to point where River Narmada joins with Gulf of Khambat near *Parikrama* Jetty. The SWD is made up of RCC structure.

It is observed that up to certain distance from industry the Storm Water Drain (SWD) was dried. Further, SWD drains from other directions meets and common Storm Water Drain (SWD) meets near joining of river Narmada with the Gulf of Khmbat near *Parikrama* Jetty. Substantial quantity of water on account of rain, domestic sewage, contaminated water from the industry and stormwater from Dahej SEZ-II area, was observed in the Common SWD. This SWD is blocked near *Parikrama* jetty and no water was flowing. The flow of water was blocked on account of work of construction of adding/extension of RCC Box culvert and

RCC retaining wall carried out by GIDC on behalf of Dahej SEZ Ltd (DSL) for protection of road and other area from sea water tide. It is informed by GIDC that the flow of water in SWD was stopped temporarily by making earthen bund from 30.5.2020.

By considering the prevailing conditions and heterogenic nature of water in the common SWD, the expert committee members didn't collect samples of water from storm water drain(s). The individual pollutant contribution form M/s Yashashvi Rasayan Pvt Ltd in this SWD could not be ascertained.

There is no soil contamination observed due to the accident outside the premises of the Industry on open land. As the accident occurred in the premises, and most of the material/chemicals got burned due fire and resulted into contaminated water due to firefighting operation, chemicals/material not spread/spilled over on any nearby open land. Small patches of chemicals observed in the premises on land that will be clean and sent to TSDF for proper disposal. There was somewhat blackish/grayish soil observed inside the premises of the M/s Thermax ltd just adjacent to accident spot due to burnt material spread during accident.

The photographs are provided as below-

PHOTOGRAPHS- STORM WATER DRAIN-SEZ-II



Storm water drain of industry connected to common storm water drain of Dahej SEZ-II.



Rain water, domestic wastewater, wastewater accumulated in common storm water drain of Dahej SEZ @ 500 md/s of M/s Yashasvi Rasayan Pvt. Ltd., where other side drain joining



Soil bund made to block the flow from SWD SEZ-II



Culvert work on SEZ-II Storm water Drain



No Flow from SWD of SEZ-II to the Sea near parikrama Jetty on 29.06.2020 due to work of Culvert Box

Annexure - 33

Analysis Results of wastewater samples collected from M/S Yashashvi Rasayan Pvt. Ltd,Z-96/E, SEZ-II,Dahej, Tal: Vagra, Dist: Bharuch

Sampling BY	GPCB	Jointly by CPCB & GPCB			GPCB Standard**	Remarks
Date of Sampling	03/06/2020	16/06/2020				
Locations → Pollutants ↓	From storm water drain near main entrance	Storm water Drain near Production Block	Storm water Drain near RM & FG Store	Storm water Drain near QC entry gate		
pH	**10.81**	**12.10**	**11.92**	**12.20**	6-**9**	Higher than the permissible limit
Ammonical Nitrogen (NH_3-N)	16.52	6.96	2.49	2.05	50	Within permissible limit
COD	**479**	**1797**	**1023**	**316**	250	Higher than the permissible limit
Phenolic Compounds	0.47	**9.18***	0.96	0.58	5	* Higher than the permissible limit
Color	**850***	-	-	-	Not specified	
TSS	--	**599***	56	48	100	* Higher than the permissible limit

Chloride	--	152	95	110	Not specified	--
Sulphate	--	4009	1165	1334	Not specified	--
TDS	--	14385	6743	7447	Not specified	--
BOD	--	**476***	**366***	86	100	* Higher than the permissible limit
TKN	--	17.46	5.35	2.30	100	Within permissible limit
Sulphide	--	1.6	0.92	0.24	5	Within permissible limit
O & G	--	**43.04***	**71.44***	6.41	10	* Higher than the permissible limit
Hexavalent Chromium (Cr^{+6})	--	0.0108	0.0075	BDL	0.1	Within permissible limit
Chromium (Cr)	--	BDL	BDL	BDL	2	Within permissible limit
Copper (Cu)	--	0.31	0.04	0.10	3	Within permissible limit
Cadmium (Cd)	--	BDL	BDL	BDL	0.05	Within permissible limit
Lead (Pb)	--	BDL	BDL	BDL	0.01	Within permissible limit
Nickel (Ni)	--	0.11	BDL	0.02	3	Within permissible limit
Zinc (Zn)	--	2.43	0.06	0.11	15	Within permissible limit

Iron (Fe)	--	2.0	0.95	0.87	3	Within permissible limit
Manganese (Mn)	--	0.05	0.016	0.011	2	Within permissible limit

Note-

- The results are expressed in mg/l except pH and color.
- BDL- Below Detectable Limit

** GPCB Standard for discharge of treated effluent into deep sea through Dahej-Vilayat GIDC disposal pipeline. Permission has not been given to discharge Contaminated water or any effluent from storm water drain line of factory into GIDC storm water drainage leading to sea

Ambient Air Quality monitoring carried out during the incident Yashashvi Rasayan Pvt. Ltd, Z-96/E, SEZ-II, Dahej, Tal: vagra, Dist: Bharuch

Date of Sampling: 03/06/2020							
			Sampling Locations				
			Upwind Direction		Downwind Direction		
Sr. No.	Pollutants	Value Measured in (unit)	RDMT (Reliance Dahej Marine Terminal) Jetty	Satellite Fire Station	GCPTCL(Gujarat Chemical port terminal co. ltd)	NAAQMS standard	Remarks
1	Particulate Matter (size less than 10 µm) or PM10(4 hrs)	µg/m3	51	58	87	100	Within permissible limit
2	Particulate Matter (size less than 2.5 µm) or PM2.5(4 hrs)	µg/m3	24	26	45	60	Within permissible limit
3	Sulphur Dioxide (SO2) (4 hrs)	µg/m3	14	16	36	80	Within permissible limit
4	Nitrogen Dioxide (NOx) (4 hrs)	µg/m3	16.5	18.5	32.5	80	Within permissible limit
5	Carbon Monoxide (CO) (Grab Sample)	µg/m3	1.18	1.48	2.18	4	Within permissible limit
6	Benzene (C6H6) (4 hrs)	µg/m3	ND	ND	ND	5	Within permissible limit
7	VOC (BTEX)(4 hrs)	µg/m3	1.1	1.4	16.6	Not specified	--
8	Non Methane Hydro Carbon (Grab Sample)	ppm	ND	ND	1.3	Not specified	---

NAAQMS : National Ambient Air Quality Monitoring Standard

VOC (Volatile Organic Compound) monitoring carried out during the incident of Yashashvi Rasayan Pvt. Ltd.

Date of Monitoring: 03/06/2020

Sr. No.	Location	Time	Results in ppm	Standard	Remarks
1	Within premises near accident area at M/S Yashashvi Rasayan Pvt Ltd.	12:40	1000	Not prescribed	Measured by Handy VOC meter
		13:50	610		
		14:25	65		
		15:00	25		
2	At Village: Luwara, Ta : Vagra, Dist. : Bharuch	12:55	2		
		16:05	0		
3	At Village : Lakhigam, Ta : Vagra, Dist. : Bharuch.	13:15	8		
		16:15	0		
4	@ 1.5 km away for accident site near M/S Hindalco Industries ltd.	13:30	160		
		16:40	0		

Ambient Air Quality Monitoring carried out during District Crisis Group activity for removal of mixture material from tank of Yashashvi Rasayan Pvt Ltd on 10/06/2020

			Sampling Locations				
Sr. No.	Pollutants	Value Measured in (unit)	Near Security gate of Tatva Chintan Chem Pvt. Ltd, Z-103/F/1,SEZ-II, Dahej	Near Security gate of Godrej & Boyce mfg. co. ltd, Z-90/91, SEZ-II,Dahej	Admin Terrace of Dahej SEZ-II admin building	NAAQMS standard	Remarks
1	Particulate Matter (size less than 10 µm) or PM10(4 hrs)	µg/m^3	75	46	55	100	Within permissible limit
2	Particulate Matter (size less than 2.5 µm) or PM2.5(4 hrs)	µg/m^3	18	16	14	60	Within permissible limit
3	Sulphur Dioxide (SO2) (4 hrs)	µg/m^3	10.2	6.2	9.9	80	Within permissible limit
4	Nitrogen Dioxide (NOx) (4 hrs)	µg/m^3	14	9.6	12.5	80	Within permissible limit
7	NH_3 (Ammonia)	µg/m^3	5.1	<5.0	<5.0	400	Within permissible limit
8	Cl_2(Chlorine)	µg/m^3	13.8	<5.0	<5.0	100	Within permissible limit

NAAQMS: National Ambient Air Quality Monitoring Standard

Annexure-34

REPORT ON DAMAGE TO WATER, SOIL AND AIR

The water used for firefighting resulted into contaminated water spread within the premises, collected in storm water drain within the premises and also flown out of premises in the storm water drain of SEZ-II on 03.06.2020. The roads outside the unit are paved by R.C.C., there was no chance of percolation of wastewater. On the basis of Chemical Oxygen Demand (COD) of the firefighting wastewater, as per GPCB analysis results, flown out of premises is used for calculating the water damage cost which comes out to a negligible amount (in hundreds) and therefore may not be considered.

Whatever damage of soil within the premises is due to spread of burnt chemicals and contaminated water generated out of firefighting operation. Since the use of land (soil) within the industry premises is not for agricultural purpose besides being coastal land, which is mostly non-fertile in the region, the cost of soil is not used in damage calculation, moreover, there is no damage to the soil on open land.

Air environment damages due to combustion of chemicals in the accident leading to release of air pollutants and CO_2 (which is a green-house gas) needs to be accounted for air environment. The damage cost estimation for air emissions will have to be carried using various tools and techniques under assumptions. Since there are different type of chemicals, the stoichiometric pollutant formation needs to be studied followed by the cost estimation due to its release. <u>This study would require at least three weeks time and therefore additional time is requested</u>.

Calculations of Compensation for Deceased Persons

Annexure - 35

S. no.	Name	DOB	Qualification	Designation	Avg. daily wage rate of Gujarat, `	Age at the time of death	Salary if permanent per month, `	Additional considering claim, %		Deduction expenses, %			No. of months	Multiplier	Expense towards love & affection, `	Expenses for shifting moratl remainings (app. cost), `	Compensation, `
							A		B=50% or 40% of A		C=A + B	D=50% or 40% of C	E	F	G	H	I=((A+B-DXEXF)+G+H)
1	Rashmikant Chauhan	08-04-1984	BE	Dy. Manager	NA	35	66946	50	33473	50	100419	50209.5	12	17	1200000	100000	1,15,42,738.00
2	Naresh Prajapati	15/11/1993	ITI Fitter	Fitter	NA	26	20168	50	10084	50	30252	15126	12	18	700000	100000	40,67,216.00
3	Krunal J Patel	27/07/1992	ITI Fitter	Fitter	NA	27	19851	50	9925.5	50	29776.5	14888.25	12	18	700000	100000	40,15,862.00
4	Surajlal B Singh	01-01-1985	7th Pass	Fitter	345	35	10350	40	4140	50	14490	7245	12	17	500000	100000	20,77,980.00
5	Munnasing Shiv prasadsingh Kori	25/05/1992	8th pass	Rigger	345	28	10350	40	4140	50	14490	7245	12	18	500000	100000	21,64,920.00
6	M D Mazar	05-10-1995	5th pass	Welder	345	25	10350	40	4140	50	14490	7245	12	17	500000	100000	20,77,980.00
7	Pramod Yadav	02-10-1996	Dip. Chemical	Plant operator	345	24	10350	40	4140	50	14490	7245	12	17	500000	100000	20,77,980.00
8	Arun Buddhsen Kori	25/01/2000	9th Pass	Helper	325	20	9750	40	3900	50	13650	6825	12	16	500000	100000	19,10,400.00
9	Jayant Mahanto	17/04/1992	7th Pass	Fitter	345	28	10350	40	4140	50	14490	7245	12	18	500000	100000	21,64,920.00
10	Hari Darshankumar Chaudhary	01-01-2000	Below 10th	Fitter	325	20	9750	40	3900	50	13650	6825	12	16	500000	200000	20,10,400.00
11	Tripuraikumar Roy	21/01/1995	Below 10th	Fitter	325	25	9750	40	3900	50	13650	6825	12	17	500000	100000	19,92,300.00
																Total Compensation, `	**3,61,02,696.00**

Three Crore Sixty One Lacs Two Thousand Six Hundred Ninety Six Only

Annexure 36

YASH™

Yashashvi Rasayan Pvt. Ltd.

(AN ISO 9001:2008, ISO 14001:2004 & OHSAS 18001:2007 certified Company)

CIN.U24119GJ2003PTC041827

Yashshavi Rashayan Pvt Ltd. Dahej 28/06/2020

Summary of compensation after 3rd June,20 Incidence

Subject	Nos	Compensation Committed	Compensation Paid
Deceased (Ex. Gratia, Statutory payment will be paid additionally)	11	14,513,505.00	11,313,505.00
Hospitalisation	49	5,887,292.00	5,887,292.00
House Repair Luvara Village	332	2,378,980.00	1,654,810.00
Total Paid		**22,779,777.00**	**18,855,607.00**

*Data till 28/06/20.

Paid till date : One crore eighty eight lacs fifty five thousand six hundred and seven

Committed till date: Two crore twenty seven lacs, seventy nine thousand seven hundred and seventy seven

For Yashashvi Rasayan Pvt. Ltd.

Authorised Signatory

REG. OFFICE : SY NO. 60/1, GROUND FLOOR, PLOT NO.1 & 2, NR. SHUKAN BUNGLOWS, OPP. MAHESHWARI BHAWAN, CITY LIGHT AREA, SURAT- 395 007. GUJARAT, INDIA. PHONE : +91-(0) - 2637 - 270159 TO 58 FAX : +91 - (0) - 2637 - 270159 E-MAIL : info@yasyhrasayan.com
FACTORY : (SEZ UNIT) PLOT NO. Z / 96 / E. SEZ : II, DAHEJ INDUSTRIAL ESTATE, TA. VAGRA, DIST. BHARUCH, GUJARAT. PIN : 392 130.

Annexure - 37

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

YSHSHAVI RSHAYAN PVT. LTD. DAHEJ

STATUS OF EMPLOYEES PRESENT ON 3JUNE 2020

Yashshavi Rashayan _ Dahej

Detail of Injured Employees

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
1	Rashmikant Raichand Chauhan	F-604, Maha Mangalya App. Near Pawanraj Kathiyawadi Hotel, Zadeshwar Chokdi, Bharuch.	9408600120 - Falguni (Wife)	DEATH	3-Jun-20	Yashashvi Rasayan Pvt. Ltd.	
2	Naresh Ramanbhai Prajapati	38, Swagatam Society, Andana, Ankleshwar, Bharuch	7487958882 (Paresh - Brother)	DEATH	3-Jun-20	Yashashvi Rasayan Pvt. Ltd.	
3	Surajlal Baburam Singh	Sonikpur, Semra, Semra Bazar, Gopalganj, Kuchaikot, Bihar - 841503	9724842412	DEATH	3-Jun-20	B & S Engineering	Bhavinbhai (9998769163)
4	Pramodkumar Harigovind Yaday	Dhodhya Kanapar, Dhodhyabakhira Khaa, Bani Kabir Nagar, Uttar Pradesh -272199	8543019148	DEATH	3-Jun-20	MAHA LAXMI SERVICES	Rajeshbhai (8238789486)
5	Munnasing Shiv Prasadsingh Kori	Post – Bisodihari, Village – Baksra, Bisodehri, Rohtas, Bihar - 821108	7041621339	DEATH	3-Jun-20	B & S Engineering	Bhavinbhai (9998769163)
6	Arun Buddhsen Kori	Village – Chillary Kala, Kuspari Sidhi, Churhat, Madhya Pradesh - 486771	9328977237	DEATH	3-Jun-20	MAHA LAXMI SERVICES	Rajeshbhai (8238789486)
7	Mo. Mazad Alam	Khantri Mahanand, Post – Birhima Bazar, Parsauni Nath, Muzaffarpur, Birihma Bazar, Bihar - 843127	9306264223	DEATH	3-Jun-20	B & S Engineering	Bhavinbhai (9998769163)
8	Hari Chaudhry	Ward No 10, Paghari, Darbhanga, Bihar, 847105	98243453423 (Mukeshbhai)	DEATH	3-Jun-20	ANJANI Contract (Thermax Ltd.)	Mukeshbhai (9824345343)
9	Tripurarikumar Rai	Post: Dasaut, Samastipur, Bihar,848209	98243453423 (Mukeshbhai)	DEATH	3-Jun-20	ANJANI Contract (Thermax Ltd.)	Mukeshbhai (9824345343)
10	Jayant Mahanto	Sindurpure, Dhagara, Ranibandh, Sindurpur, Bankura, West Bangal - 722135	9002821665	DEATH	4-Jun-20	PRAN HANSH	Dhavalbhai (9714433308)
11	Krunal Jayantilal Patel	Home No. 306, 3Rd Floor, Hari Om Complex, Zadeshwar Road, Bharuch	9316581611 (Brother)	DEATH	17-Jun-20	Yashashvi Rasayan Pvt. Ltd.	

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
12	Satjeet Sardar	A/79, Vishal Nagar, Italva, Gandevi Road, Navsari	9265300746	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
13	Sagar Gohil	Shakti Nagar Society, Vadi Faliya, Dahej	8155975851	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
14	Rajendra Singh	B-25,Ambica Nagar Bharuch	8369800379	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
15	Mohmad Akil	33 - Khadki Faliyu, Post- Vansi, Bharuch	9638881196	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
16	Raju Roy	Chandkuri West Bangal	9545342460	Grievous Injury		K G ENTERPRISE	Ganpatbhai (7990237074)
17	Samir Martho	Dudheshwer Mandir, Dahej	9714433308 (Dhaval bhai)	Grievous Injury		PRAN HANSH	Dhavalbhai (9714433308)
18	Dilsanbhai Khatki	Gidc Plot, Luvara, Dahej	9727963375	Grievous Injury		SANSU AQUA TECH	Krishna Patel (9099934384)
19	Aakashbhai K Gohil	Nr Dr. Satish Dispensary, Dahej	9638434349	Grievous Injury		APPRENTICE	
20	Tejas Patel	Shiv Mandir, Goladra, Bharuch	9925746170	Grievous Injury		APPRENTICE	
21	Shailesh Hirani	B/27,Vedant Society,Link Road,Bharuch,Gujarat-392001	9428176277	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
22	Amit Mehta	A-19, Vittal Nagar Society, Sv Patel Road, Vs Patel Compound, Bilimora , Navsari	9879008044	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
23	Nimesh Prajapati	B 37, Ambika Nagar, Opp Trimurti Hall Bharuch	9898128447	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
24	Santosh Chauhan	C-5 Jyotinagar,Zadeshwar Road,Bholav (Parrt), Bharuch Gujarat-392001	9925897427	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
25	Harshad F Gohil	2/84, Bahar Faliyu, Lakhigam, Vagara, Bharuch	9723892683	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
26	Dhawal Jairam Aahir	1- 93, Ahir Faliyu, Luvara -Bharuch	9687254904	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
27	Sakir N Mansuri	C-1166, Lal Bazar, Old Court, Bharuch	8460788682	Grievous Injury		Yashashvi Rasayan Pvt. Ltd.	
28	Vasant Shah (Basant)	Nr Water Tank, Dahej Gam	6352171057	Grievous Injury		B & S Engineering	Bhavinbhai (9998769163)
29	Tara Singh	Tektar Chhotaipatti, Darbhanga , Bihar	9724129774	Grievous Injury		K G ENTERPRISE	Ganpatbhai (7990237074)
30	Sanjay Chauhan Sampat Kumar	S/O Sampat Kumar, Tamkuhi Raj, Tamkhi, Kushinagar, Uttar Pradesh, 274407	7905572223	Grievous Injury		B & S Engineering	Bhavinbhai (9998769163)
31	Ajay Yadav	House No. 149/3/1,Mahyavanshi Faliyu, Vill. Bhensali, Tal Vagara, Dist. Bharuch	6356527072	Grievous Injury		Aarti Industries Truck Driver	
32	Manhar Bhaijubhai	Mehdipur, Post. Lakhmapur, Shahabad, Sisala, Hardol, Pali, Up 241123	8735954061 (Alok - Son)	Grievous Injury		TATVA CHINTAN CHEMICALS	Pavan Chorasiya (9033692697)
33	Pradip Singh	House No. 149/3/1,Mahyavanshi Faliyu, Vill. Bhensali, Tal Vagara, Dist. Bharuch	6393955796	Simple Injury		MAHA LAXMI SERVICES	Rajeshbhai (8238789486)
34	Hari Vasudevan Nair	111, Rachana Nagar, 3Rd Phase, Behind Geb, Bharuch - 392001	9925417773	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
35	Bharatbhushan Rameshchandra Agrawal	A-74, Sanskar Bunglow, Zadeshwar Road, Bharuch	9909996117	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
36	Tapan Mandel	Village - Sirsa Post- Lurka , Dist - Bankra - 721507	7984253708	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
37	Basant Mishra	B-93, Swarg Residancy, Infastructure, Gidc, Ankleshwar	8511401910	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
38	Sahil Malek	Docter Street, At & Post. Ikhar, Ta. Amod, Dist. Bharuch 392230	9173710060	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
39	Kaushtubh Shah	C/34, Bharti Row House, Near Morari Nagar, Bharuch	9428454938	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
40	Bhavesh Gohil	Halu Fadiya,Suva,Bharuch,Vagra,Gujarat-392140	9925169379	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
41	Rahul Kumar Shyamsundar Shah	Nr. Water Tank Dahej	7050341340	Simple Injury		B & S Engineering	Bhavinbhai (9998769163)

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
42	Subhash Kumar	S/O Kanhaiya Ray, Nabiganj, Thana-Basantpur, Lakri Nabiganj, Siwan, Bihar - 841416	7096429216	Simple Injury		B & S Engineering	Bhavinbhai (9998769163)
43	Suraj Kumar Shah	S/O Prabhu Sah, At-Mishrabatrahan, Post-Mishrabatrahan, Misir Batraha, Mishra Batrahan, Phulwaria, Gopalganj, Bihar 841438	8735091361	Simple Injury		B & S Engineering	Bhavinbhai (9998769163)
44	Anil Kumar	Nr Water Tank, Dahej Gam	8808995035	Simple Injury		B & S Engineering	Bhavinbhai (9998769163)
45	Abdul Raheman Gangori	625, Khan Street, Nabipur, Bharuch	9662031701	Simple Injury		BARODA HEART HOSPITAL STAFF	Khushbu (9727763845)
46	Manoj Kumar	Jolva Gam, Dahej	9669711508	Simple Injury		OM INDUSTRISL SERVICE	Ayushbhai (8866898077)
47	Om Prakash	Jolva Gam, Dahej	9824106410 (Mamoj Sharma)	Simple Injury		OM INDUSTRISL SERVICE	Ayushbhai (8866898077)
48	Sahidul Shaikh	Lakhi Gam, Dahej	9924861923	Simple Injury		PRAN HANSH	Dhavalbhai (9714433308)
49	Shakti Mahto	Dudheshwer Mandir, Dahej	9933408323	Simple Injury		PRAN HANSH	Dhavalbhai (9714433308)
50	Ram Singh	B-102, Padadise Plaza, Nandelau Bridge, Bharuch	8460903463	Simple Injury		SANSU AQUA TECH	Krishna Patel (9099934384)
51	Krushnanda Kushva	B-102, Padadise Plaza, Nandelau Bridge, Bharuch	6353883811	Simple Injury		SANSU AQUA TECH	Krishna Patel (9099934384)
52	Rajesh Kumar Singh	L- 302, Nilkhant Apt, Canal Road, Surat	9909901345	Simple Injury		SANSU AQUA TECH	Krishna Patel (9099934384)
53	Pratik S Prajapati	1479, Suryanarayan Society, Opp. Surbhi Bunglows, Bholav, Bharuch.	9106939208	Simple Injury		APPRENTICE	
54	Urvesh Gohil	Makwana Faliya, At And Post Vengni, Tal. Vagara, Dist. Bharuch.	9979557934	Simple Injury		APPRENTICE	
55	Ankush Kumar Kachhi	House No. 71, Ward No.03 Juiawal, Katni, Madhya Pradesh 483330	9752859330	Simple Injury		FORCE 1 Security Services	Harinder (7567444260)
56	Dharmendra	Jolva Gam, Dahej	8128492061	Simple Injury		B & S Engineering	Bhavinbhai (9998769163)

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
57	Dharmendra Sangdot	At & Post Tralsa, Ta.& Dist. Bharuch.	9998216738	Simple Injury		Yashashvi Rasayan Pvt. Ltd.	
58	Ramkesh Yadav	4th Bhavani Shoping Center, Ground Floor, Near Hotel Ny Mandir, Nh.48, Bharuch.	8735982107	Simple Injury		Idial Chemicals India Pvt. Ltd. (TRUCK DRIVER)	Harikesh Yadav 9377914379
59	Sudarshan Martho	Dudheshwer Mandir, Dahej	8016851369	Simple Injury		PRAN HANSH	Dhavalbhai (9714433308)
60	ANIL VGHELA	RUBBANY COMPLEX, NEAR BYPASS ROAD, BHARUCH	9601555908	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
61	RONAK SHAH	B/175, MAHARSHI BUNGLOWS, SHUKLATIRTH ROAD, ZADESHWAR CHOKDI, BHARUCH	9825369424	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
62	PIYUSH MACHI	D-1656, NAL FALIYU, MACHI WAD, BHARUJ	7621071624	Minor Injury		SANSU AQUA TECH	Krishna Patel (9099934384)
63	RAJESH KHANTARIA	14-A, CHITRAKUT SOCIETY, TULSHIDHAM, ZADESHWAR, BHARUCH.	9510953609	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
64	PRAVIN PATIL	BUSHA SOCIETY, NANDELAV ROAD, BHARUCH	9960084239	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
65	AKSHAY KHALASI	305,SAMAY COMPLAX,ANAND MAHAL ROAD,ADAJAN,SURAT-395009	8780743300	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
66	SUNIL RAJ	B/88,DHARMNAGAR TOWNSHIP,BHOLAV,BHARUCH	8511516445	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
67	JIMESH MODI	TEKARA FALIYU,VILLAGE POST:ANDADA,ANKLESHWAR,ONGC.COLONY,BHARUCH,GUJARAT-393010	9586641199	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
68	ADIT PATEL	47, RANCHOD NAGAR, PARVAT PATIYA, SURAT	9427168022	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
69	VIKAS RANA	A/39, SWASTIK SOCIETY, SHAKTINATH, BHARUCH.	9998014038	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
70	JITEN MACHI	E-454,KUMBHARIYA DHOLAV,(HAJAM FALIYU),VEJALPUR, BHARUCH, GUJARAT-392001	9033821292	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
71	VINAYAK PANSURYA	B/44,ALAP RESIDENCY,ZADESHWAR,BHARUCH,GUJARAT		Minor Injury		Yashashvi Rasayan Pvt. Ltd.	

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
72	ALOK KUMAR PANDA	ROOM NO-B904 , PANDIT DINDAYAL APARTMENT,SHAKTINATH LINK ROAD,BHARUCH	8141286019	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
73	PARAMESHWAR	33, RAMESHWER SOCIETY, JOLVA	8707325829	Minor Injury		IFSS	Anup (8128660111)
74	NISHANT JAISWAL	33, RAMESHWER SOCIETY, JOLVA	7024486015	Minor Injury		IFSS	Anup (8128660111)
75	PRITAMBHAI	L-23, JALARAM DHAM SOC., BHARUCH	9913646380	Minor Injury		BARODA HEART HOSPITAL STAFF	Khushbu (9727763845)
76	JAYDIPBHAI RAJUBHAI PATEL	117,AGALUFALIYU, BHUVA,BHUVA,BHARUCH,GUJARAT-392012	7623873632	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
77	BHAVESH RATILAL PATEL	ROOM NO.19, SHREEJI NAGAR SOCIETY, NARAYAN NAGAR -1, SHAKTINATH, BHARUCH.	7016269198	Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
78	BHIM MANDAL	JOLVA GAM, DAHEJ	7041674863	Minor Injury		ASIAN SKY	Jyoti da (7359338111)
79	ASHISH ANSARI	JOLVA GAM, DAHEJ	9631304975	Minor Injury		ASIAN SKY	Jyoti da (7359338111)
80	UDAYKUMAR	DAHEJ GAM	7496867142	Minor Injury		ASIAN SKY	Jyoti da (7359338111)
81	KAMLESH	DAHEJ GAM	9601831425	Minor Injury		ASIAN SKY	Jyoti da (7359338111)
82	PARSHURAM RAY	BHENSALI	9798742572	Minor Injury		MAHA LAXMI SERVICES	Rajeshbhai (8238789486)
83	VINOD	JOLVA GAM, DAHEJ	Lala Tiwari (9824006608)	Minor Injury		NEW TIWARI AND CO.	Lala Tiwari (9824006608)
84	SATAYAM	JOLVA GAM, DAHEJ	Lala Tiwari (9824006608)	Minor Injury		NEW TIWARI AND CO.	Lala Tiwari (9824006608)
85	DINESH KUMAR	NR WATER TANK, DAHEJ GAM	8874404103	Minor Injury		NEW TIWARI AND CO.	Lala Tiwari (9824006608)
86	RAMAN BEHARI	BHESLI, DAHEJ	Lala Tiwari (9824006608)	Minor Injury		NEW TIWARI AND CO.	Lala Tiwari (9824006608)

YASASHVI RASAYAN PVT, LTD., DHAEJ
STATUS OF EMPLOYEES PRESENT ON 3 JUNE 2020

SR No	NAME	Address	MOBILE NO.	Status	Date of Death	CONTRACTOR/ COMPANY NAME	Contractor Contact Person & Contact
87	RANIK	BHESLI, DAHEJ	Lala Tiwari (9824006608)	Minor Injury		NEW TIWARI AND CO.	Lala Tiwari (9824006608)
88	Farhan Belim			Minor Injury		Yashashvi Rasayan Pvt. Ltd.	
89	Akshay Parmar			Minor Injury		Camlin	G D Bhilvade(9921656145)
90	Rutvik Raj			Minor Injury		Camlin	G D Bhilvade(9921656145)
91	Shaikh Ishaqali Md.			Minor Injury			Jyoti da (7359338111)

Annexure - 38

Annexure-II

District Disbursment Plan

Yashshavi Rahsyan - Dahej

List of Deceased/ Employees 30/07/2020 (paid by collector)

SR No	NAME	Age	Injury Type	Company /Contract / Apprentice/other company	Company /Contract / Other Co.	To pay	Amount	BANK NAME	ACCOUNT NO	IFSC CODE
1	Arun kori	20	Deceased	Maha lakshmi Service	on contract with YRPL	Paid	1500000 (Fifteen Lakhs only)	SBI	39450950915	SBIN0007644
2	Pramod kumar	24	Deceased	Maha lakshmi Service	on contract with YRPL	Paid	700000 (Sevan Lakhs only)	SBI	11662023252	SBIN00
3	Surajlal Sinh S/o Baburam Sinh Rajput	35	Deceased	B& S Engeeneearing	on contract with YRPL	IN PROCESS	900000 (NINE Lakhs only)	SBI	39392389216	SBIN0OO3234
4	Munnasingh S/o Shivprasad Singh	38	Deceased	B& S Engeeneearing	on contract with YRPL	IN PROCESS	900000 (NINE Lakhs only)	SBI	39433152657	SBIN0OO6654
5	MD. Mazad Alam Ji Hussain	35	Deceased	B& S Engeeneearing	on contract with YRPL	IN PROCESS	700000 (SEVAN Lakhs only)	Punjab National Bank	1694001700001788	PUNB0169400

6	Tripurari Kumar S/o Ramkumar Ray	25	Deceased	Anjani contract	Tharmex company	IN PROCESS	1500000 (Fifteen Lakhs only)	SBI	39409961622	SBINOO11829
7	Hari Chaudhary	20	Deceased	Anjani contract	Tharmex company	IN PROCESS	1500000 (Fifteen Lakhs only)	SBI	35425658072	
8	Jayanta Mahata	28	Deceased	PRAN HANSH	on contract with YRPL	IN PROCESS	1500000 (Fifteen Lakhs only)	United Bank of India	17901140021364	UTBI0BKDYO1
9	RAJENDRA SINGH	32	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	HDFC	1996010069906	HDFC0001790
10	SARJEET SARDAR	35	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	HDFC	50100016569519	HDFC0003360
11	SAGAR GOHIL	20	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	AXIS	912010045056272	UTIB0000863
12	MOHMAD AKIL	35	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	BANK OF BARODA	25520100024507	BARB0BRODAN
13	DILSANBHAI KHATKI	23	Grievous Injury	SANSU AQUA TECH	on contract with YRPL	Paid	500000 (Five Lakhs only)	BANK OF BARODA	10108100018886	BARB0BVARDHA
14	RAJU ROY	24	Grievous Injury	SANSU AQUA TECH	on contract with YRPL	Paid	500000 (Five Lakhs only)	SBI	34142449361	SIBN0012397

15	SAMIR MARTHO	32	Grievous Injury	PRAN HANSH	on contract with YRPL	Paid	500000 (Five Lakhs only)	BANK OF INDIA	439618210000163	BKID0004396
16	SANJAY CHAUHAN	24	Grievous Injury	B & S Engineering	on contract with YRPL	Paid	500000 (Five Lakhs only)	UNION BANK	764702010000122	UBIN0576476
17	AAKASHBHAI K GOHIL	20	Grievous Injury	APPRENTICE with YRPL	YRPL	Paid	500000 (Five Lakhs only)	SBI	39211841094	SBIN0018626
18	TEJAS PATEL	22	Grievous Injury	APPRENTICE with YRPL	YRPL	Paid	500000 (Five Lakhs only)	IDBI	1613104000040646	IBKL0001613
19	SANTOSH CHAUHAN	40	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	HDFC	00681140012936	HDFC0000068
20	SAKIR N MANSURI	28	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	SBI	35217481928	SBIN0003522
21	AMIT MEHTA	41	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	HDFC	00741050281300	HDFC0000074
22	NIMESH PRAJAPATI	41	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	HDFC	50100218019975	HDFC0000068
23	SHAILESH HIRANI	35	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	HDFC	50100192977791	HDFC0003076

24	HARSHAD F GOHIL	22	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	SBI	20358854796	SBIN0018626
25	DHAWAL JAIRAM AAHIR	23	Grievous Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	500000 (Five Lakhs only)	SBI	20311207142	SBIN0007234
26	VASANT SHAH	34	Grievous Injury	B & S Engineering	on contract with YRPL	Paid	500000 (Five Lakhs only)	Fino Payment Bank	20008634823	FINO0001122
27	TARA SINGH	34	Grievous Injury	K G ENTERPRISE	on contract with YRPL	Paid	500000 (Five Lakhs only)	HDFC	50100346184592	HDFC0000030
28	Duryodhan mahanta	32	Grievous Injury	CAMLIN COMPANY	CAMLIN COMPANY	IN PROCESS	500000 (Five Lakhs only)	HDFC	50100075405280	HDFC0003076
29	Manoharbhai Bhaiji	50	Grievous Injury	TATVA CHINTAN CHEMICALS	on contract with YRPL	IN PROCESS	500000 (Five Lakhs only)		WILL OPEN BANK ACCOUNT	
30	AJAY YADAV	30	Grievous Injury	Aarti Industries Truck Driver	on contract with YRPL	IN PROCESS	500000 (Five Lakhs only)		WILL OPEN BANK ACCOUNT	
31	BHAVESH GOHIL	27	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	BANK OF BARODA	37380100004485	BARB0ATALIX

32	KAUSHTUBH SHAH	24	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	SBI	34591500608	SBIN0008278
33	SAHIL D MALEK	21	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	ICICI	025801529582	ICIC0000258
34	BASANT MISHRA	44	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	BANK OF BARODA	33860100010742	BARB0CENPROI
35	DHARMENDRA SANGHDOT	35	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	HDFC	50100228664301	HDFC0000068
36	JITEN MACHI	25	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	HDFC	50100225168548	HDFC0000030
37	TAPAN MANDEL	38	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	HDFC	50100013398664	HDFC0002069
38	HARI NAIR	59	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	HDFC	,00681050093420	HDFC0000068
39	PRATIK S PRAJAPATI	24	Simple Injury	APPRENTICE with YRPL	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	BANK OF BARODA	33040100005307	BARB0ZADESH

40	URVESH GOHIL	22	Simple Injury	APPRENTICE with YRPL	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	BANK OF BARODA	37380100002331	BARB0ATALIX
41	BHARAT AGARWAL	46	Simple Injury	Yashashvi Rasayan Pvt. Ltd.	YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	HDFC	,50100192977877	HDFC000 03076
42	RAJESH KUMAR SINGH	60	Simple Injury	SANSU AQUA TECH	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	SBI	20042386213	SBIN0005 996
43	ABDUL RAHEMAN GANGORI	32	Simple Injury	BARODA HEART HOSPITAL STAFF	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	FEDERAL BANK	99980106353720	FDRL000 1470
44	SAHIDUL SHAIKH	31	Simple Injury	PRAN HANSH	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	Bank of India	300510110002962	BKID0003 005
45	SUBHASH KUMAR	22	Simple Injury	B & S Engineering	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	SBI	36839185174	SBIN0012 810
46	SURAJ KUMAR SHAH	20	Simple Injury	B & S Engineering	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	BANK OF BARODA	26058100006073	BARB0DA HEJX
47	SHAKTI MEHTA	41	Simple Injury	PRAN HANSH	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	United Bank of India	0197010174985	UTBI0KH R913

48	RAM SINGH	24	Simple Injury	SANSU AQUA TECH	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	SBI	39060270503	SBIN0013457
49	ANKUSH KACHHI	19	Simple Injury	FORCE 1 Security Services	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	Central Bank of India	2973827177	CBIN0281638
50	KRUSHNANDA KUSHVA	25	Simple Injury	SANSU AQUA TECH	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	SBI	33869556668	SBIN0060375
51	RANKESH YADAY	40	Simple Injury	Idial Chemicals India Pvt. Ltd. (TRUCK DRIVER)	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	UNION Bank	725402010009273	UBIN0572543
52	ANIL KUMAR	42	Simple Injury	B & S Engineering	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	SBI	38225025190	SBIN0014990
53	RAHUL KUMAR	19	Simple Injury	B & S Engineering	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	Central Bank of India	3796776008	CBIN0284732
54	PRADIP SINGH	41	Simple Injury	Goyal MG Gases Pvt. Ltd. Truck driver	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	Punjab National Bank	1014000104065697	PUNB0101400

55	DHARMENDRA	35	Simple Injury	B & S Engineering	on contract with YRPL	Paid	250000 (Two Lakhs Fifty Thousand only)	Allahabad Bank	59106401315	ALLA0212409
56	Vikash Patil	54	Simple Injury	THERMAX LIMITED	Company	Paid	250000 (Two Lakhs Fifty Thousand only)	ICICI Bank Ltd.,	98601543350	ICIC0000986
57	MANOJ KUMAR	33	Simple Injury	OM INDUSTRIES LIMITED	on contract with YRPL	IN PROCESS	250000 (Two Lakhs Fifty Thousand only)		WILL OPEN BANK ACCOUNT	
58	OM PRAKASH	31	Simple Injury	OM INDUSTRIES LIMITED	on contract with YRPL	IN PROCESS	250000 (Two Lakhs Fifty Thousand only)		WILL OPEN BANK ACCOUNT	

1	Grievous Injury	22
2	Simple Injury	28
3	Minor Injury NON Hospitaised	43
4	Total	93

Statement of Payment done by Collector & Yashashvi

Annexure 39

Sr No	Deceased person name	Exgretia amount	Minimum amount as suggested by Hon NGT	Amount paid by Yashshvi	Amount paid by collector	In process to be paid by collector	Total amount paid
1	RASHMIKANT RAICHAND CHAUHAN	18,06,000.00	15,00,000.00	18,06,000.00			18,06,000.00
2	NARESH RAMANBHAI PRAJAPATI	32,81,329.00	15,00,000.00	32,81,329.00			32,81,329.00
3	KRUNAL PATEL	34,26,176.00	15,00,000.00	34,26,176.00			34,26,176.00
4	SURJLAL BABURAM SINGH	6,00,000.00	15,00,000.00	6,00,000.00		9,00,000.00	6,00,000.00
5	MUNNASING SHIV PRASADSINGH KORI	6,00,000.00	15,00,000.00	6,00,000.00		9,00,000.00	6,00,000.00
6	M D MAZAR	8,00,000.00	15,00,000.00	8,00,000.00		7,00,000.00	8,00,000.00
7	PRAMODKUMAR HARIGOVIND YADAV	8,00,000.00	15,00,000.00	8,00,000.00	7,00,000.00		15,00,000.00
8	Arun kori		15,00,000.00		15,00,000.00		15,00,000.00
9	Tripurari Kumar S/o Ramkumar Ray		15,00,000.00			15,00,000.00	-
10	Hari Chaudhary		15,00,000.00			15,00,000.00	-
11	Jayanta Mahata		15,00,000.00			15,00,000.00	-
				1,13,13,505.00	22,00,000.00	70,00,000.00	1,35,13,505.00

Annexure - 40

Yashshavi Rashayan Pvt Ltd. Dahej

28/06/2020

Luvara Village House Repair repayment to villagers

SR NO	DATE	CHEQUE NO	NAME	AMOUNT	BANK
1	19-Jun-20	000921	Pandya Kailashchandra Trimbaklal	3,500.00	HDFC
2	19-Jun-20	000922	Patel Praveenbhai Shurasangbhai	5,000.00	HDFC
3	19-Jun-20	000923	Valand Mukeshbhai lakshmanbhai	6,500.00	HDFC
4	19-Jun-20	000924	Sanjaybhai n patel	7,000.00	HDFC
5	19-Jun-20	000925	Fateshih Patel	2,500.00	HDFC
6	19-Jun-20	000926	Kiritkumar Parmar	5,000.00	HDFC
7	19-Jun-20	000927	Ishwarbhai B Patel	6,000.00	HDFC
8	19-Jun-20	000928	Amarsang N Patel	2,500.00	HDFC
9	19-Jun-20	000929	Ranchodbhai c patel	8,500.00	HDFC
10	19-Jun-20	000930	Shanubhai Sankarbhai Valand	5,000.00	HDFC
11	19-Jun-20	000931	Prabhubhai Sankarbhai Valand	5,000.00	HDFC
12	19-Jun-20	000932	Maheshbhai Haribhai Patel	7,300.00	HDFC
13	19-Jun-20	000933	Mahendrasing A Parmar	7,000.00	HDFC
14	19-Jun-20	000934	Ranjitsingh R parmar	7,000.00	HDFC
15	19-Jun-20	000935	Jasuben G Parmar	7,000.00	HDFC
16	19-Jun-20	000936	Madhuben jashwantsinh Ahir	6,500.00	HDFC
17	19-Jun-20	000937	Devendrasinh J Parmar	10,000.00	HDFC
18	19-Jun-20	000938	Niruben chhitabhai Ahir	9,000.00	HDFC
19	19-Jun-20	000939	Amarsinh Udeysinh Parmar	6,000.00	HDFC
20	19-Jun-20	000940	Savitaben Chitubhai	4,000.00	HDFC
21	19-Jun-20	000941	Kesarisinh Bhimsinh Parmar	5,000.00	HDFC
22	19-Jun-20	000942	Urmilaben Chandravadan Bhatt	10,000.00	HDFC

23	19-Jun-20	000943	Urmilaben Chandravadan Bhatt	10,000.00	HDFC
24	19-Jun-20	000944	Balwatsinh Phulsinh Parmar	10,000.00	HDFC
25	19-Jun-20	000945	Balwatsinh Phulsinh Parmar (sunil)	10,000.00	HDFC
26	19-Jun-20	000946	Balwatsinh Phulsinh Parmar (hansaben)	5,000.00	HDFC
27	19-Jun-20	000947	Sardaben Abhaysinh Patel	9,000.00	HDFC
28	19-Jun-20	000948	Sudhirbhai Abhaysinh Patel	10,000.00	HDFC
29	19-Jun-20	000949	Sudhirbhai Abhaysinh Patel (bharatiben)	7,000.00	HDFC
30	19-Jun-20	000950	Navinbhai Abhaysinh Patel	6,000.00	HDFC
31	19-Jun-20	000951	Tejsangbhai Dabhai Patel	5,000.00	HDFC
32	19-Jun-20	000952	Behcharbhai Parbatbhai Parmar	5,000.00	HDFC
33	19-Jun-20	000953	Rajendra Parbatbhai Makwana	5,250.00	HDFC
34	19-Jun-20	000954	Kiranbhai kanaiyalal Joshi	4,500.00	HDFC
35	19-Jun-20	000955	Thakorbhai Lakshmanbhai Darji	4,500.00	HDFC
36	19-Jun-20	000956	Dalpatbhai Parbatbhai Patel	10,000.00	HDFC
37	19-Jun-20	000957	Dalpatbhai Parbatbhai Patel	2,000.00	HDFC
38	19-Jun-20	000958	Dalpatbhai Parbatbhai Patel	10,000.00	HDFC
39	19-Jun-20	000959	Dilipsinh Ratansinh Chauhan	6,000.00	HDFC
40	19-Jun-20	000960	Sardarbhai jeysangbhai Patel	5,000.00	HDFC
41	19-Jun-20	000961	Mansinh Abhaysinh Parmar	7,000.00	HDFC
42	19-Jun-20	000962	Ghar Ghanti Mansinh Abhaysinh Parmar	6,500.00	HDFC
43	19-Jun-20	000963	Sandipsinh Ramsinh Chauhan	4,000.00	HDFC
44	19-Jun-20	000964	Rajeshbhai Ratilal Panchal	5,000.00	HDFC
45	19-Jun-20	000965	Manharbhai Mohanbhai Panchal	4,700.00	HDFC
46	19-Jun-20	000966	Hamirsinh Kesarsinh Parmar	6,000.00	HDFC
47	19-Jun-20	000967	Balwantsinh Udeysinh Parmar	4,000.00	HDFC
48	19-Jun-20	000968	Vinodbhai Prabhatbhai Rathod	10,000.00	HDFC
49	19-Jun-20	000969	lakshmibwn vinidbhai rathod	10,000.00	HDFC

50	19-Jun-20	000970	kiran b rathod	10,000.00	HDFC
51	19-Jun-20	000971	Pravinbhai Parbat Patel (4 rooms)	10,000.00	HDFC
52	19-Jun-20	000972	ashish p patel	10,000.00	HDFC
53	19-Jun-20	000973	hasmukh a patel	8,000.00	HDFC
54	19-Jun-20	000974	Rajeshsinh Sardar Parmar	4,500.00	HDFC
55	19-Jun-20	000975	Sureshbhai sardarsinh Parmar	10,000.00	HDFC
56	19-Jun-20	000976	Vipulsinh sardarsinh Parmar	8,500.00	HDFC
57	19-Jun-20	000977	Dhavalbhai Jagdishbhai Patel	10,000.00	HDFC
58	19-Jun-20	000978	Jayantibhai Ambubhai Patel	4,500.00	HDFC
59	19-Jun-20	000979	Dilipsinh Prabhatsinh Chavda (alpesh)	10,000.00	HDFC
60	19-Jun-20	000980	Dilipsinh Prabhatsinh Chavda	10,000.00	HDFC
61	19-Jun-20	000981	Dilipsinh Prabhatsinh Chavda (jyotindra)	8,000.00	HDFC
62	19-Jun-20	000982	Ganpatbhai Kabhai Surma (gita)	4,050.00	HDFC
63	19-Jun-20	000983	Arunaben Lakshmansinh Surma	6,480.00	HDFC
64	19-Jun-20	000984	Lakhiben Atarsinh	10,000.00	HDFC
65	19-Jun-20	000985	Lakhiben Atarsinh (manshinh)	5,000.00	HDFC
66	19-Jun-20	000986	Bhpendrabhai Ambubhai Rathod	3,000.00	HDFC
67	19-Jun-20	000987	Ranjitbhai Deepabhai Rathod	5,500.00	HDFC
68	19-Jun-20	000988	Ganpatbhai Deepabhai Rathod	6,000.00	HDFC
69	19-Jun-20	000989	Arjunbhai Harmanbhai (jyotshana)	4,500.00	HDFC
70	19-Jun-20	000990	Pareshbhai Rajeshbhai Rathod	4,000.00	HDFC
71	19-Jun-20	000991	Chaganbhai Naranbhai	8,000.00	HDFC
72	19-Jun-20	000992	naranbhai maganbhai valand	4,200.00	HDFC
73	19-Jun-20	000993	Jagdishbhai Chhitabhai	5,000.00	HDFC
74	19-Jun-20	000994	Khodabhai Gomanbhai Aahir	5,000.00	HDFC
75	19-Jun-20	000995	Umedbhai Lalabhai	5,000.00	HDFC
76	19-Jun-20	000996	Haribhai Chhitabhai	10,000.00	HDFC

77	19-Jun-20	000997	Haribhai Chhitabhai (rajendra)	5,000.00	HDFC
78	19-Jun-20	000998	Laksmanbhai Aamrabhai Ahir (Rahul)	5,000.00	HDFC
79	19-Jun-20	001000	Jitendrabhai Jeshangbhai	5,000.00	HDFC
80	6/20/2020	000102	Ajitsinh satyasinh Parmar (narendrasinh chai	6,200.00	BOB
81	6/20/2020	000103	Chimanbhai Ishwarbhai	6,000.00	BOB
82	6/20/2020	000104	somabhai sankarbhai	5,000.00	BOB
83	6/20/2020	000105	Dilipsinh Vikramsinh Parmar	1,500.00	BOB
84	6/20/2020	000106	Sanjaysinh Amarsinh Parmar	5,000.00	BOB
85	6/20/2020	000107	Gajaraben Kabhaibava Parmar	2,250.00	BOB
86	6/20/2020	000108	satishbhai ranjitbhai rathod	2,500.00	BOB
87	6/20/2020	000109	Ambubhai Chotubhai Rathod	4,000.00	BOB
88	6/20/2020	000110	balwantbhai ambubhai rathod	2,000.00	BOB
89	6/20/2020	000111	balwantbhai ambubhai (sitaben)	4,000.00	BOB
90	6/20/2020	000112	prabhubhai sankarbhai rathod	5,000.00	BOB
91	6/20/2020	000113	Mehulbhai Natvarbhai	5,000.00	BOB
92	6/20/2020	000114	Natwar chiman rathod	4,500.00	BOB
93	6/20/2020	000115	Ajaybhai mukeshbhai rathod	3,000.00	BOB
94	6/20/2020	000116	dalpatbhai babar chunara (sudhaben)	5,000.00	BOB
95	6/20/2020	000117	maheshbhai Mithunbhai rathod	3,500.00	BOB
96	6/20/2020	000118	mithunbhai parabatbhai rathod	3,500.00	BOB
97	6/20/2020	000119	Sureshbhai Govindbhai aahir	5,000.00	BOB
98	6/20/2020	000120	Manubhai sanabhai Rathod	3,500.00	BOB
99	6/20/2020	000121	Bhavitbhai ranjitbhai rathod	3,000.00	BOB
100	6/20/2020	000122	maheshbhai naginbhai rathod	3,000.00	BOB
101	6/20/2020	000123	Santaben Budhabhai rathod	5,000.00	BOB
102	6/20/2020	000124	Gangaben Rameshbhai	4,500.00	BOB
103	6/20/2020	000125	naginbhai khodabhai rathod	4,000.00	BOB

104	6/20/2020	000126	karsanbhai govindbhai	5,000.00	BOB
105	6/20/2020	000127	Hiraben Rameshbhai Rathod	3,500.00	BOB
106	6/20/2020	000128	Raysangbhai babarbhai rathod (ahir)	3,500.00	BOB
107	6/20/2020	000129	Anandben sarvanbhai rathod	3,000.00	BOB
108	6/20/2020	000130	Ranjitbhai kantibhai rathod (kailashben)	3,500.00	BOB
109	6/20/2020	000131	mukeshbhai parbat	2,000.00	BOB
110	6/20/2020	000132	mangabhai sanabhai	5,000.00	BOB
111	6/20/2020	000133	Alpeshbhai Budhabhai rathod	3,600.00	BOB
112	6/20/2020	000134	Pravinbhai Majurbhai	4,500.00	BOB
113	6/20/2020	000135	dakshben hareshbhai Rathod	4,500.00	BOB
114	6/20/2020	000136	dilipbhai balubhai valand	3,500.00	BOB
115	6/20/2020	000137	jasiben ramanbhai rathod	4,500.00	BOB
116	6/20/2020	000138	arvindbhai ramsangbhai	3,000.00	BOB
117	6/20/2020	000139	balwantbhai parvatbhai	4,000.00	BOB
118	6/20/2020	000140	sureshbhai sanubhai rathore	3,500.00	BOB
119	6/20/2020	000142	ramilaben pujabhai solanki	7,000.00	BOB
120	6/20/2020	000143	kanchanben zaverbhai solanki	5,000.00	BOB
121	6/20/2020	000144	naginbhai dhulabhai	3,500.00	BOB
122	6/20/2020	000145	Nareshbhai pravinbhai	5,000.00	BOB
123	6/20/2020	000146	Pravinbhai sureshbhai	7,500.00	BOB
124	6/20/2020	000147	ukerbhai bhikabhai rathod	4,500.00	BOB
125	6/20/2020	000148	niruben ukerbhai rathod & Kalpeshbhai uker	7,000.00	BOB
126	6/20/2020	000149	Pravinbhai mohanbhai rathod	3,500.00	BOB
127	6/20/2020	000150	Vijaybhai pravinbhai rathod	3,000.00	BOB
128	6/20/2020	000251	rameshbhai ambubhai	5,500.00	BOB
129	6/20/2020	000252	jiviben jayanti bhai	2,500.00	BOB
130	6/20/2020	000253	Ganpatbhai Majurbhai rathod	5,000.00	BOB

131	6/20/2020	000254	rajeshbhai laxmanbhai	3,500.00	BOB
132	6/20/2020	000255	savitaben chaganbhai	2,500.00	BOB
133	6/20/2020	000256	vishalbhai manilal	6,000.00	BOB
134	6/20/2020	000257	nareshbhai jayanti bhai	5,500.00	BOB
135	6/20/2020	000258	punjiben ambubhai (jayantibhai)	3,000.00	BOB
136	6/20/2020	000259	ranjitbhai abhaysing (kantaben)	3,000.00	BOB
137	6/20/2020	000260	narmadaben kalubhai	2,500.00	BOB
138	6/20/2020	000261	Rameshbhai budhabhai rathod	3,000.00	BOB
139	6/20/2020	000262	ramsangbhai deepabhai	4,500.00	BOB
140	6/20/2020	000263	pankajbhai ramsangbhai	4,500.00	BOB
141	6/20/2020	000264	jhsodaben balubhai solanki	2,000.00	BOB
142	6/20/2020	000265	balubhai chaganbhai solanki	4,000.00	BOB
143	6/20/2020	000266	Manhar Parostam	6,000.00	BOB
144	6/20/2020	000267	Raysangbhai sanabhai	3,500.00	BOB
145	6/21/2020	000268	Minaben kisanbhai rathod	4,200.00	BOB
146	6/21/2020	000269	jayntibhai pujabhai parmar	3,500.00	BOB
147	6/21/2020	000270	Bharatbhai Nagjibhai Parmar	4,000.00	BOB
148	6/21/2020	000271	savitaben madhavbhai vankar	4,000.00	BOB
149	6/21/2020	000272	Subashbhai Nagjibhai Parmar	4,000.00	BOB
150	6/21/2020	000273	naginbhai ambubhai parmar	2,500.00	BOB
151	6/21/2020	000274	chandubhai pujabhai parmar	5,500.00	BOB
152	6/21/2020	000275	pravinbhai majurbhai parmar	4,000.00	BOB
153	6/21/2020	000277	Ambubhai Becharbhai parmar	2,000.00	BOB
154	6/21/2020	000278	ramilaben ashokbhai solanki	4,000.00	BOB
155	6/21/2020	000279	Hshumatiben ramanbhai mistry (pravina)	3,000.00	BOB
156	6/21/2020	000280	Bhupeshsinh Madhavsinh Parmar	6,950.00	BOB
157	6/21/2020	000281	Bhupeshsinh Madhavsinh Parmar (anmol)	5,000.00	BOB

158	6/21/2020	000282	kamleshbhai arjunbhai rathod	6,500.00	BOB
159	6/21/2020	000283	Arjunbhai Majurbhai rathod	5,000.00	BOB
160	6/21/2020	000284	jasubhai kalidas	4,000.00	BOB
161	6/21/2020	000285	ranjitbhai kalubhi	4,000.00	BOB
162	6/21/2020	000286	Manatarbhai Shankarbhai	1,500.00	BOB
163	6/21/2020	000287	vijay ranchod	4,000.00	BOB
164	6/21/2020	000288	dhaniben dineshbhai rathod	6,000.00	BOB
165	6/21/2020	000289	Ranchod bhai chhitabhai	7,000.00	BOB
166	6/21/2020	000290	bhupendrabhai ambubhai vaghari	5,000.00	BOB
167	6/21/2020	000291	kanchan manji parmar	2,500.00	BOB
168	6/21/2020	000292	ambubhai mavsangbhai makwana	8,000.00	BOB
169	6/21/2020	000293	Ganpatbhai Iswarbhai Parmar	2,000.00	BOB
170	6/21/2020	000294	kankuben raijibhai rathod	6,500.00	BOB
171	6/21/2020	000295	balavantbhai chimanbhai rathod	4,000.00	BOB
172	6/21/2020	000296	Laxmanbhai Dalpatbhai	4,000.00	BOB
173	6/21/2020	000297	Haribhai Becharbhai vanakar	4,000.00	BOB
174	6/21/2020	000298	Narsangbhai dewji	3,000.00	BOB
175	6/21/2020	000299	Vikrambhai Kalidas	10,000.00	BOB
176	6/21/2020	000300	Vikrambhai Kalidas (darmistha)	10,000.00	BOB
177	6/21/2020	000201	Vikrambhai Kalidas (harsh)	10,000.00	BOB
178	6/21/2020	000202	rameshbhai sanabhai (sandip)	3,500.00	BOB
179	6/21/2020	000203	Savitaben Sursangbhai	2,500.00	BOB
180	6/21/2020	000204	govindbhai lakhubhai	4,000.00	BOB
181	6/21/2020	000205	Ranvirsinh Gambhirsinh (hemant)	7,000.00	BOB
182	6/21/2020	000206	Ranchodbhai Manabhai	5,000.00	BOB
183	6/21/2020	000207	Pareshbhai Gemabhai	1,500.00	BOB
184	6/21/2020	000208	sikotar Mataji temple (khodabhai)	10,000.00	BOB

185	6/21/2020	000209	sikotar Mataji temple (gayatri)	10,000.00	BOB
186	6/21/2020	000210	sikotar Mataji temple (divyesh)	8,500.00	BOB
187	6/19/2020	206552	laxmanbhai kanubhai	3,000.00	SBI
188	6/19/2020	206553	kanubhai gobarbhai	3,500.00	SBI
189	6/19/2020	206554	hitesh chandrawadan bhatt	3,000.00	SBI
190	6/19/2020	206555	beyajiben Dhuvabhai rathod	5,000.00	SBI
191	6/19/2020	206556	Rameshbhai Laxman ratod	3,000.00	SBI
192	6/19/2020	206557	Raisingbhai Majurbhai	4,000.00	SBI
193	6/19/2020	206558	Ambaben Dalpatbhai	4,000.00	SBI
194	6/19/2020	206559	Ganpatbhai Laxman	5,000.00	SBI
195	6/19/2020	206560	Rawjibhai Kashibhai	3,500.00	SBI
196	6/19/2020	206561	ambubhai gandubhai rathod	6,000.00	SBI
197	6/19/2020	206562	kailashben natvarbhai	4,000.00	SBI
198	6/19/2020	206563	Poonabhai Deepabhai	4,000.00	SBI
199	6/19/2020	206564	dhaniben ishwarbhai	3,500.00	SBI
200	6/19/2020	206565	baliben ramanbahi	4,500.00	SBI
201	6/19/2020	206566	sanjaybhai chandubhai rathod	4,000.00	SBI
202	6/19/2020	206567	Sitaben Gokadbhai Rathod	4,000.00	SBI
203	6/19/2020	206568	Jasiben Jausubhai	6,000.00	SBI
204	6/19/2020	206569	Amarabhai Dhulabhai	10,000.00	SBI
205	6/19/2020	206570	Pravinbhai Chandubhai	3,000.00	SBI
206	6/19/2020	206571	manjuben chimanbhai rathod	3,000.00	SBI
207	6/19/2020	206572	rajanben raysangbhai	4,000.00	SBI
208	6/19/2020	206573	Jigheshbhai Jerambhai Aahir	5,000.00	SBI
209	6/19/2020	206574	Beyajiben Vitthal	4,000.00	SBI
210	6/19/2020	206575	Chaganbhai laxmanbhai	5,000.00	SBI
211	6/19/2020	206576	rajanben raysangbhai	500.00	SBI

212	6/19/2020	206577	Raysangbhai Devji	7,000.00	SBI
213	6/19/2020	206578	Maheshbhai Amarsangbhai	1,080.00	SBI
214	6/19/2020	206579	ujamben pravinbhai rathod	4,500.00	SBI
215	6/19/2020	206580	ganpatbhai vitthalbhai	2,500.00	SBI
216	6/19/2020	206581	Ujiben Kanti	2,500.00	SBI
217	6/19/2020	206582	Sureshbhai Sursangbhai	3,000.00	SBI
218	6/19/2020	206583	Kiranbhai Sanabhai	5,500.00	SBI
219	6/19/2020	206584	tejiben bhimsangbhai rathod	4,500.00	SBI
220	6/19/2020	206585	Gobarbhai bakulbhai	3,000.00	SBI
221	6/19/2020	206586	mohanbhai narsangbhai	4,500.00	SBI
222	6/19/2020	206587	Akashaybhai Sureshbhai	10,000.00	SBI
223	6/19/2020	206588	Akashaybhai Sureshbhai	6,000.00	SBI
224	6/19/2020	206589	Kalidash Girdharbhai	5,000.00	SBI
225	6/19/2020	206590	Pujibhai Khusalbhai	5,000.00	SBI
226	6/19/2020	206591	Prabhubhai Kushalbhai Ahir	4,000.00	SBI
227	6/19/2020	206592	Jashubhai Chhitabhai	10,000.00	SBI
228	6/19/2020	206593	Jashubhai Chhitabhai	10,000.00	SBI
229	6/19/2020	206594	Balubhai Naranbhai Ahir	10,000.00	SBI
230	6/19/2020	206595	ranjanben mohan rathore	4,000.00	SBI
231	6/19/2020	206596	Sardaben Ramanbhai	2,500.00	SBI
232	6/19/2020	206597	Melabhai Jashubhai Ahir (sitaben)	4,000.00	SBI
233	6/19/2020	206598	mansinghbhai vittalbhai	3,000.00	SBI
234	6/19/2020	206599	dahyabhai ratanbhai	4,000.00	SBI
235	6/19/2020	206600	Natwarbhai Amarabhai	5,000.00	SBI
236	6/19/2020	206601	natwarbhai bhikabhai rathod	6,750.00	SBI
237	6/19/2020	206602	bharatbhai rameshbhai rathod	4,000.00	SBI
238	6/19/2020	206603	bhupendrabhai ambubhai rathod	3,500.00	SBI

239	6/19/2020	206604	Manjuben ukedbhai	5,000.00	SBI
240	6/19/2020	206605	sushilaben arjunbhai	4,000.00	SBI
241	6/19/2020	206606	jagdishbhai gumanbhai	2,500.00	SBI
242	6/19/2020	206607	kausalyaben bhikhabhai	4,500.00	SBI
243	6/19/2020	206608	kiranbhai ukerbhai lakhubhai	3,500.00	SBI
244	6/19/2020	206609	ashaben arjunbhai rathod	6,000.00	SBI
245	6/19/2020	206610	Sonaben rameshbhai Rathod	4,000.00	SBI
246	6/19/2020	206611	Lalitaben Ganpat rathod	4,000.00	SBI
247	6/19/2020	206612	Pareshbhai gemabhai	2,000.00	SBI
248	6/19/2020	206613	Rajeshbhai lallubhai	3,000.00	SBI
249	6/19/2020	206614	Maheshbhai Bhikhabhai Rathod	2,000.00	SBI
250	6/19/2020	206615	Dalpatbhai sanabhai rathod	3,500.00	SBI
251	6/19/2020	206616	Dilipbhai ganpatbhai	3,000.00	SBI
252	6/19/2020	206617	Sukhdevbhai Manharbhai	1,500.00	SBI
253	6/19/2020	206618	Bhikabhai Maganbhai rathod	10,000.00	SBI
254	6/19/2020	206619	Rashmikaben kabhai bhai	10,000.00	SBI
255	6/19/2020	206620	Chotubhai Babarbhai Rathod	3,000.00	SBI
256	6/19/2020	206621	champaben rajeshbhai rathod	4,000.00	SBI
257	6/19/2020	206622	Maheshbhai prabhatbhai	3,000.00	SBI
258	6/19/2020	206623	Prabhatbhai maganbhai rathod	4,500.00	SBI
259	6/19/2020	206624	Budhabhai Premabhai	5,000.00	SBI
260	6/19/2020	206625	surajben mohanbhai	2,500.00	SBI
261	6/19/2020	206626	Mangubhai kabhaibhai	4,000.00	SBI
262	6/19/2020	206627	Pujabhai Premabhai Ahir	4,000.00	SBI
263	6/19/2020	206628	mansingbhai laxmanbhai	5,000.00	SBI
264	6/19/2020	206629	Jayendra Melabhai	10,000.00	SBI
265	6/19/2020	206630	Dashrath Rana	3,000.00	SBI

266	6/19/2020	206631	Jayantibhai Gumanbhai	5,000.00	SBI
267	6/19/2020	206632	becharbhai Majurbhai	6,000.00	SBI
268	6/19/2020	206633	Ambubhai Ishwarbhai	5,000.00	SBI
269	6/19/2020	206634	Jayram Girdharbhai	5,000.00	SBI
270	6/19/2020	206635	Manabhai Jesangbhai Ahir	5,000.00	SBI
271	6/19/2020	206636	Bhanuben arvind rathod	3,000.00	SBI
272	6/19/2020	206637	ambubhai babarbhai chunara (manjula)	4,000.00	SBI
273	6/19/2020	206638	Arjunbhai ratansang	4,000.00	SBI
274	6/19/2020	206639	manjuben balwantbhai	4,500.00	SBI
275	6/19/2020	206640	madhavbhai manji parmar	2,000.00	SBI
276	6/19/2020	206641	Nitaben Arvindbhai Rathod	5,200.00	SBI
277	6/19/2020	206642	Chaturbhai jesangbhai	4,000.00	SBI
278	6/19/2020	206643	Niteshbhai mafatlal jain	3,500.00	SBI
279	6/19/2020	206644	sadhubhai dhabaibhai	3,500.00	SBI
280	6/19/2020	206645	jashubhai govindbhai	3,500.00	SBI
281	6/19/2020	206646	chaganbhai manjibhai parmar	5,000.00	SBI
282	6/19/2020	206647	Raysangbhai Sanabhai rathod	2,500.00	SBI
283	6/19/2020	206648	kantaben mangu rathod	5,000.00	SBI
284	6/19/2020	206649	Rancodbhai Manabhah	4,000.00	SBI
285	6/19/2020	206650	Jayantbhai manekbhai Rathod	4,000.00	SBI
286	6/19/2020	745279	Maniben chimanbhai rathore	2,500.00	SBI
287	6/19/2020	745280	ranjitbhai gobarbhai	4,000.00	SBI
288	6/19/2020	745281	arvindbhai chimanbhai rathod	4,000.00	SBI
289	6/19/2020	745282	ganiben ranchodbhai	5,000.00	SBI
290	6/19/2020	745283	Ashokbhai ranchodbhai	4,000.00	SBI
291	6/19/2020	745284	dineshbhai ambubhai	4,000.00	SBI
292	6/19/2020	745285	Bhagubhai Ramsangbhai	4,000.00	SBI

293	6/19/2020	745286	harkhaben ramenbhai	3,000.00	SBI
294	6/19/2020	745287	dineshbhai bhikabhai	3,500.00	SBI
295	6/19/2020	745288	bhailalbhai maganbhai rathod (taraben)	5,400.00	SBI
296	6/19/2020	745289	Ganpatbhai bhawasingbhai bareyya	3,000.00	SBI
297	6/19/2020	745290	nanduben ratansang	4,000.00	SBI
298	6/19/2020	745291	mukeshbhai vajeshanbhai rathod	5,000.00	SBI
299	6/19/2020	745292	Gambhir bhai son of lakshmanbhai	5,000.00	SBI
300	6/19/2020	745293	chotubhai dabhaibhai	6,000.00	SBI
301	6/19/2020	745294	bhikhabhai dahyabhai	5,000.00	SBI
302	6/19/2020	745295	sunilbhai balwantbhai rathod	5,000.00	SBI
303	6/19/2020	745296	Tejaben amarsang bhai	2,500.00	SBI
304	6/19/2020	745297	ratanben sanubhai rathod	2,500.00	SBI
305	6/19/2020	745298	rameshbhai ravjibhai	10,000.00	SBI
306	6/19/2020	745299	rajeshbhai parbat rathod	5,000.00	SBI
307	6/19/2020	745300	Kanubhai Chimanbhai Rathod	3,000.00	SBI
308	6/19/2020	745301	Mukeshbhai parbat rathod	5,000.00	SBI
309	6/19/2020	745302	Savitaben bajersang rathore	2,000.00	SBI
310	6/19/2020	745303	Parbatbhai Chaganbhai Patel	4,700.00	SBI
311	6/19/2020	745304	Lakhubhai mohanbhai	3,000.00	SBI
312	6/19/2020	745305	Narapamsinh Gemalsinh	2,000.00	SBI
313	6/19/2020	745306	amarsangbhai somabhai	5,000.00	SBI
314	6/19/2020	745307	jivanbhai iswarbhai	4,000.00	SBI
315	6/19/2020	745308	Dahyabhai	5,000.00	SBI
316	6/19/2020	745309	Ranjibhai Dahyabhai	10,000.00	SBI
317	6/19/2020	745310	ranjitbhai Vithalbhai	5,000.00	SBI
318	6/19/2020	745311	vittalbhai mohanbhai(parvatiben)	5,000.00	SBI
319	6/19/2020	745312	Dineshbhai chinubhai rathod	3,500.00	SBI

320	6/19/2020	745313	Khumanbhai desaibhai rathod	2,500.00	SBI
321	6/19/2020	745314	chandubhai bhajibhai rathod	10,000.00	SBI
322	6/19/2020	745315	chandubhai bhajibhai rathod (son)	6,000.00	SBI
323	6/19/2020	745316	jayantibhai lakhubhai rathod	7,000.00	SBI
324	6/19/2020	745317	sunilbhai dineshbhai rathod	4,000.00	SBI
325	6/19/2020	745318	Bhayjibhai chinubhai rathod	5,000.00	SBI
326	6/19/2020	745319	Natwar chiman rathod	4,000.00	SBI
327	6/19/2020	745320	iswarbhai desaibhai rathod	6,000.00	SBI
328	6/19/2020	745321	chintubhai isvarbhai parmar	4,000.00	SBI
329	6/19/2020	745322	ritaben dasrathbhai rathod	4,500.00	SBI
330	6/19/2020	745323	Vikrambhai punabhai rathod	4,000.00	SBI
331	6/19/2020	745324	Dhavalbhai Iswarbhai Rathod	5,000.00	SBI
332	6/19/2020	745325	madhuben karsanbhai rathod (sandip)	6,000.00	SBI

332 Houses 16,54,810.00

(Sixteen Lakhs & Fifty Four lakhs.....)

CLAIMS MADE BY VILLAGERS- VILLAGE LUVARA

	Yashshavi Rashayan Pvt. Limited		11th June 2020
	3rd June,2020 Incidence		
	Village : Luvara (Detail of affected houses)		
Sr no	**Name of Claiment**	**Amount Claimed**	**Details of Damage**
1	Jayantilal Rawjibhai Patel	20,000	Lakda nu palang, steel nu kabad, lakda nu melo, roof gi sheet board
2	Haribhai Sarsangbhai patel	7,300	Ac sheet, roof ac sheet, stone for melo
3	Mukeshbhai Laxmanbhai Baland	6,500	Ridge demegal, wall abore sheet
4	Sardarbhai jaysngbhai patel	2,000	Lakda nu double door
5	Kiranbhai kanayabhai joshi	4,500	Naliya english 30*20 50%
6	Rajeshbhai sardar parmar	4,500	Naliya
7	Vipulbhai sardarbhai parmar	8,500	30*25 50%, soil wall breaked 5ft*10ft
8	Sureshbhai sardarbhai parmar	10,000	Naliya english 30*20 50%, Soil wall 2*25*5ft 2*10*5ft
9	Balwatsingh Parmar	8,500	Naliya english 30*20 50%, Gi sheet
10	Bhupeshsingh Madhavsingh Parmar	6,950	Naliya english 30*15 50%, Soilwall Joint out
11	Dilipsingh Vipulsingh Parmar	500	plant window, Gi board 4*1.5
12	Sanjatsingh amarsingh parmar	5,000	Naliya English 90*25 50%

13	Rajeshsingh sardarsingh parmar	5,000	Naliya English 90*25 50%
14	Kiransingh Parmar	5,000	Naliya English 90*25 50%
15	Bhupeshsingh Madhavsingh Parmar	5,000	Naliya English 90*25 50%
16	Gajraben Parmar	2,250	Naliya English 10*30 50%
17	Balwatsingh phulsingh Parmar	25,000	Naliya English 20*54 50%, wall planter free from wall one side 10ft hgt 30ft long
18	Rajeshsingh dabensingh parmar	2,250	15*20 Naliya english
19	Sandipsingh Ramsingh chonati	2,250	15*20 Naliya english
20	Treshabhai Dalai Patel	5,000	15*15 Naliya english 70%, Allor IPS 15*10
21	Dhavalbhai Jagdishbhai Patel	6,000	30*30 Naliya english 60%, Almari glass break 5*1.5, gi sheet angle repair
22	Sardaben patel	1,000	30*30 Naliya english 30%
23	Navinbhai A patel	3,080	12*15 Naliya english, ac sheet
24	Sudhirbhai A Patel	2,300	12*15 Naliya english, Window glass, Wall planter break
25	Dalmanbhai P. Patel	22,000	!2ft ac sheet 5 & 19 nos, Toilet Plastic Door
26	Temple Kashi vishwanath Mahadev	19,000	ac sheet 25nos
27	Pravinbhai p patel	28,000	4 room ac sheet 12*10 acsheet - 40nos
28	Pravinbhai p patel	5,250	14*50 50% Naliya english
29	Rajeshbhai p patel	5,250	14*50 50% Naliya english

30	Jayantibhai A patel	4,500	toilet plastic door, floor ips
31	Aramsingh M Pate	8,000	celing fan, acsheet joint, 40*15 Repaiz
32	Ganpatbhai m surma	4,050	30*30ft 30%
33	Arunaben surma	6,480	English Naliya 15*40 30%, soil wall 10*15ft
34	Hamirsingh Parmar	3,900	English Naliya 15*30 30%, soil wall 5*5ft
35	Ajinsingh Parmr	6,200	window 1, jodhpurstone crake, planter
36	Dilipsingh p Parmar	28,000	50*50, Slab wall joint planter crack 15ftlong, main door, window, ridge, acsheet 6*2, plant joint crake, room 4 wall crack
37	pParbanbhai c patel	4,700	toilet plastic door, englih naliya 10ft, wall crake
38	Ranchodbhai c patel	8,500	toilet plastic door, englih naliya 10ft, wall crake, acsheet 4nos
39	Ishwarbhai B Patel	3,000	20*20 english Naliya
40	Kailash J patel	3,160	rcc slab, bottom planter 8*8, door woolen
#REF!	Urmilaben c bhatt	20,000	break 100%
#REF!	manharbhai m panchal	4,700	15*40 50% english Naliya, wall crake
#REF!	Rajeshbhai R Panchal	5,000	acsheet 5nos
#REF!	kakorbhai l darji	1,500	naliya 10*10
#REF!	Amarsingh b parmar	1,000	Perrate wall one side, slabjoint crack 10ft long
#REF!	kesarsingh b parmar	2,240	naliya 17*80 50%, wall crack

#REF!	Bemarbhai p parmar	2,240	naliya 17*80 50%, wall crack
#REF!	Balwantsingh e parmar	3,375	naliya 15*30 50%
#REF!	Amarsingh e parmar	4,500	Gi sheet repair 20*15
#REF!	Amarsingh N Patel	1,325	naliya 15*50 50%, 2*2 window
#REF!	Ganpatbhai D Rathod	4,800	Naliya 20*40
#REF!	Ranjibhai Dipabhai	5,000	Naliya 20*40
#REF!	Vinodbhai P Rathod	10,000	acsheet 20*30 15nos
#REF!	Palmben p Rathod	10,000	Acsheet 15nos
#REF!	Lakhiben A singh	15,000	Acsheet 20nos
#REF!	Pareshbhai R Rathod	2,250	Gi sheet
#REF!	Bhupenbhai A Rathod	2,250	Gi sheet
#REF!	Arjunbhai harmanbhai	4,500	Naliya 15*40
#REF!	Manabhai J Aahir	3,375	naliya 15*30
61	Savitaben bajersang rathore	1,000	crack
62	Balubhai N Aahir	8,000	window 5*5 break 20nos
63	Lasunbhai A Aahir	2,250	naliya
64	khodabhai G Aahir	2,250	naliya

65	Jighesh bhai J Aahir	2,250	naliya
66	Melabhai Karsanbhai	6,500	naliya, palang, acsheet 5nos
67	Kalidash girdharbhai	1,500	naliya
68	Ravinaben Chinubhai	4,000	Ac sheet 4nos
69	Pujibhai rushalbhai	1,500	naliya
70	Amarabhai dhulabhai	28,500	window, acsheet 40nos
71	Haribhai chhinabhai	15,000	acsheet 20
72	Jashubhai chhinbhai	18,000	30*40 100)%
73	Jatokshbhai melabhai	10,000	Gi sheet 40*40, side gisheet 6nos
74	Sudhirbhai gangabhai	1,500	Naliya
75	Natwarbhai Amarabhai	1,500	Naliya
76	Chaganbhai naranbhai	6,400	acsheet 30nos, gijer, ceelingfan 4
77	vikrambhai kalibhai	To be claimed	acsheet 50 nos, fan 1, toiletdoor 2
78	Mataji temple	15,000	acsheet 20
79	Niruben chhinubhai	15,000	acshhet 20nos, coiumn window, wall crack
80	Prabhubhai premabhai	12,000	acshhet 15nos, window wooden 1, middle window support 1, wall crack
81	budhabhau premabhai	3,200	celing fan 1, crack window1, wall crack

82	Ranchodbhai manabhai	4,650	naliya, woodensupport 4
83	Jagdishbhai chinabhai	1,800	celling fan 3
84	manabhai karsanbhai	1,500	naliya
85	iswarbhai balabhai	1,500	Metal toilet door
86	Jayantibhai manabhai	1,500	naliay
87	Ghelabhai Temple &	3,000	naliay
88	Khodiyar temple	3,000	naliay
89	Dada temple	3,000	naliay
90	Jayantibhai Gumanbhai	1,500	naliya
91	Ambubhai Ishwarbhai	3,000	woolen window fan 2, wall above sheet crack
92	Somabhai premabhai	800	1 fan, wall crack
93	Jayram Girdharbhai	2,000	Acsheet angel
94	Pareshbhai Gomabhai	2,500	Ai drop 2, acsheet 2
95	Ranjitsingh R parmar	3,600	naliya
96	jirusingh A Parmar	3,600	Naliya
97	Mana singh A parmar	3,600	Naliya
98	Ranbirsingh G	3,600	Naliya

99	Jsingh G Parmar	3,600	Naliya
100	Madhuben jashwantsingh	6,500	naliya, acsheet, door 1
101	Davesingh	10,000	naliya, acsheet, door , tv
102	Ranjitsingh c parmar	1,400	fan 2, wall crack
103	dilip singh chohan	1,000	woodenwindow 1, wall crack
104	Dhardhati mansingh	6,500	
105	kanaksingh jashwant singh	2,500	acsheet2 , wall crack, window 2
106	Gajer singh jashwantsingh	2,000	acsheet2
107	Narapamsingh Gemalsingh	2,000	acsheet2
108	udaysingh mawasingh	2,100	wall crack, naliya, window1
109	Ganpatgiri l Goswami	6,500	acsheet5, naliya, wallcrack
110	Rasangiri l Gowswami	6,500	acsheet5, naliya, wallcrack
111	Jineshbhai Jayeshbhai	5,000	Naliya
112	Pareshbhai	2,000	Door, Ai door 4
113	Chedabhai B Rathod	3,000	Naliya 100
114	Nareshbhai B Rathod	2,000	Crack
115	Sitaben G Rathod	3,000	Naliya

116	Raisangbhai Baltar	3,000	Naliya riber
117	Poonambhai D baltar	3,000	Naliya riber
118	Ambaben D baltAR	3,000	Naliya riber
119	Shree Vidin temple	6,000	Ac sheet 6nos
120	Mata kali Temple	2,000	Ac sheet 2nos
121	Jasiben jatsugbhai	5,000	Ac sheet 5nos
122	Ujiben kani	1,800	Naliya
123	Sardaben baltar	1,800	Naliya 12*10
124	Mantar Parostam	6,000	Ac sheet 9nos
125	Ramang bhai devji	6,000	Ac sheet 9nos
126	Navdhanbhai monabhai	To be claimed	compensation aneal
127	Akashaybhai sureshbhsi	13,500	acsheet12nos, tank plate full on home, toilet break with door
128	Sureshbhai baltar	1,800	25 mm full crack vertical 4 nos
129	savinaben sursang	1,800	naliya riber
130	rameshbhai laxman	1,800	naliya 8*8
131	Ganpatbhainlaxman	4,000	acsheet 4nos, wall crack
132	Bhagubhai ramangbhai	2,500	acsheet2, wallcrack

133	Ranjibhai dayabhai	8,000	naliya, 100 nang, wall crack, lcd tv korya
134	beyajiben vipul	3,000	acsheet2, ridge 10 naliya, repair sheet
135	rawjibhai baltar	2,500	Gi, wall crack, ridge 10 naliya, repair sheet
136	Chimanbhai Ishwarbhai	6,000	200 naliya
137	Sumdevbhai manharbhai	500	wall crack
138	Manatarbhai shankarbhai	600	mob nu lakdanu tutigayu
139	Kiranbhai sana baltar	500	wall crack
140	Maheshbhai baltar	1,080	6*6 naliya
141	Pravinbhai Chandubhai	2,000	2 ac sheet
142	dashrat sana	3,000	wall crack
143	kiran sana	4,000	rcc concrete fall 4*4*12ft aakarnima nathi
144	sandipbhai jayantibhai aahir	600	door, window
145	ambubhai manav aahir	9,000	1*1 10 glass
146	melabhai aahir	4,000	ac sheet 9, window
147	prabhbhai kushalbhai aahir	4,000	sheet repairing
148	rancodbhai manavbahi	4,000	sheet repair, baltar
149	punja bhai premabhai aahir	4,000	ac sheet repair

150	bharat nagji parmar	4,000	door & window 4
151	haribhai becharbhai	4,000	Compensation
152	ambubhai bechar	2,000	Compensation
153	subashbhai nagjibhai parmar	4,000	acsheet2, wallcrack
154	pravinbhai mayurbhai	4,000	4 Ridge break
155	raminaben ashokbhai	4,000	Compensation naliya
156	balubhai maganbhai solanki	4,000	Compensation naliya
157	ramiben punjabhai solanki	4,000	Compensation naliya, door damage, wall crack
158	kanchan manji parmar	2,500	Compensation naliya
159	madhav manji parmar	2,000	Compensation naliya
160	ambubhai bawajibhai chunara	4,000	Compensation naliya
161	dalpatbhai chunara	4,000	Compensation naliya
162	iswardesaibhai rathore	4,000	Compensation naliya, door damage, wall crack
163	Rathore naginbhai	4,000	Compensation naliya
164	jivanbhai iswarbhai	4,000	Compensation naliya
165	balwantbhai ambubhai	4,000	Compensation naliya
166	naginbhai jesan	2,500	wall crack

167	khuman bhai chaganbhai	5,000	Compensation naliya, wall crack
168	dhikabhai manjibhai rathore	6,000	mobh & naliya
169	jayanti lakhubhai rathore	6,000	wooden break
170	amarsang samabhai	5,000	Compensation naliya
171	ganpatbhai prabhatbhai	5,000	mobh
172	ranjitbhai bithalbhai	5,000	Compensation wall crack
173	mansinghbhai laxman	5,000	Compensation wall crack
174	sushilaben arjunbhai	2,500	wall crack
175	chagan manji parmar	5,000	naliya & mobh
176	ashaben arjun	6,000	tin & wall crack
177	ganiben ranchodbhai	2,500	wall crack
178	rajeshbhai laxmanbhai	2,500	compensation tin & naliya 15*20
179	bhikabhai kabhai	5,000	wall crack
180	karsanbhai govindbhai	2,500	wall crack
181	balwantbhai parvatbhai	2,500	wall crack
182	Manjuben hukarbhai	5,000	Compensation naliya
183	Maheshbhai nakhabhai	5,000	tin & mobh

184	layrbhai mathurbhai	2,500	compensation
185	somabhai sankarbhai	5,000	compensation & tin
186	jashubhai govindbhai	3,500	compensation chokda upar
187	naginbhai khandabhai	4,000	tin compensation
188	mohanbhai narangbhai	3,500	wall crack compensation
189	surajben mohanbhai	2,700	compensation tin 2
190	satishbhai ranjitbhai	2,500	chukdu & tin compensation
191	arvindbhai rameshbhai	3,000	wall crack & tin
192	Bhaveshbhai ranjitbhai	3,000	wall crack & tin
193	ganpatbhai vipulbhai	2,500	Compensation wall crack
194	rameshbhai ranjitbhai	5,000	acsheet 3nos, crack4, tv 14inch vidiocone
195	jhsodaben balubhai	2,000	acsheet 2
196	savitaben madhavben	4,000	wall crack, sheet alightment
197	beyajiben rathore	5,000	compensation ridge 1
198	rajeshbhai rathore	5,000	naliya compensation
199	mukeshbhai rathore	5,000	naliya compensation
200	dilipsingh ratansingh chauha	3,000	3ac sheet

201	sunil balwantbhai rathore	5,000	1 Gi sheet repair
202	govindbhai ladubhai	2,000	2ac sheet compensation
203	dilipbhai balubhai	2,000	acsheet2 compensation
204	kankuben rawji bhai	6,500	3acsheet, wall crack
205	Gangaben Rameshbhai	3,000	crack compensation
206	bhupeshbhai ambubhai	2,500	3ac sheet
207	Alpeshbhai rathore	2,000	Ridge break 2nos
208	Sanaben rathore	3,000	acsheet 3 nos,soil wall crack
209	Ganpatbhai m rathore	3,000	wallcrack compensation, acsheet2
210	Arjunbhai m rana	3,000	acsheet2, soilwall crack2
211	pravinbhai mathurabhai	3,000	acsheet3
212	dakshben hareshbhai	3,000	acsheet 2
213	kamleshbhai mathurabhai rathore	5,000	window compensation
214	Ganpatbhai bhawasinghbhai	2,000	naliya & wooden compensation
215	Dilipbhai ganpatbhai	2,000	compensation general
216	Natwar Rathore	3,500	wall crack general
217	Natwar kalalal rathore	3,500	naliya compensation

218	Raysangbhai rathore	2,500	naliya compensation
219	Rajeshbhai laubhai	2,500	wall crack compensation
220	jagdishbhai chumanbhai	2,500	acsheet2
221	mukeshbhai rathore	2,500	wall crack
222	bhupeshbhai ambubhai	3,000	wooden crack
223	kantaben m rathore	5,000	naliya compensation
224	dalpatbhai sutar	2,500	wall crack compensation 2
225	Jayantbhai m Rathore	2,500	ach crack
226	maheshbhai m rathore	2,500	ach 1
227	mithunbhai p rathore	2,500	acsheet 1
228	arvindbhai chinabhai rathore	2,500	acsheet & crack repair
229	Dalpatbhai sanabhai rathore	2,500	wall crack
230	Dhavalbhai Iswarbhai Rathore	5,000	acsheet5
231	Raysang sanabhai	2,500	wall crack
232	rameshbhai sanabhai	2,500	wall crack
233	Maniben simanbhai rathore	2,500	10*15 naliya compensation
234	Laxmiben sureshbhai	4,000	tin 4

235	chotubhai kalaibhai	2,000	tin 2
236	Atlaben rambhai	2,000	tin 2, wall crack
237	Chaganbhai laxmanbhai	2,500	tin 2
238	rameshbhai jivanbhai	2,000	wall crack,
239	Laxmanbhai Dalpatbhai	3,000	wall crack, naliya
240	Chaturbhai jaysing bhai	3,000	wall crack, naliya
241	dineshbhai ambubhai	2,500	tin 2, wall crack
242	manjuben balwantbhai	2,500	tin 2, wall crack
243	Lakhubhai mohanbhai	2,000	wall crack
244	sahubhai dhabaibahi	2,500	tin 2, wall crack
245	nahuben ratansang	2,500	wall crack
246	Gambhir bhai	5,000	pag ma taka
247	Ashokbhai ranchodbhai	2,500	wall crack
248	Mangubhai	2,500	wall crack
249	Arjunbhai ratanbahi	2,500	wall crack
250	dahapabhai ratanbhai	2,500	wall crack
251	Niteshbhai jain	600	door, naliaya compensatin

252	Nareshbhai pravilabhai	5,000	Naliya compensation
253	Ganpatbhai Iswarbhai Parmar	2,000	tin 2
254	Sonaben Rathore	2,000	15 nang naliya 10*10 compensation
255	Lalitaben G rathore	4,000	tin compensation
256	Bhanuben rathore	2,500	Tin Repairing
257	Rashmikaben	14,000	acsheet 14
258	rajeshbhai rathore	2,500	wallcrack, Gi sheet, ac sheet2
259	Gitaben Arvindbhai Rathore	To be claimed	wall crack, pag mawagyu che compensation
260	bhalalbhai maganbhai rathore	1,500	tin compensation
261	Manjibhai sanabhai Rathore	3,500	Kachidiwal crack, wood broke, naliya 10*10
262	Maheshbhai prulanbhai	2,500	wall crack
263	Prabhatbhai maganbhai rathore	3,500	10*10 naliya compensation
264	Dineshbhai chinubhai rathore	3,500	Gi sheet , wall crack compensation
265	Khumanbhai desaibhai rathore	2,500	wall crack
266	Raysangbhai Ranabhai rathore	2,500	Naliya repair
267	Ajaybhai mukeshbhai rathore	2,500	acsheet repair 2
268	diveshbhai bhikabhai	2,500	door repair crack

269	Rameshbhai budhabhai rathore	3,000	wood broke
270	Hirabhai Rathore	2,000	Acsheet 2
271	Narsangbhai dewji	2,500	5*5 naliya
272	Kanubhai Chimanbhai Rathore	2,500	wall crack 3
273	Ranjitbhai rathore	2,500	Naliya crack
274	Vikrambhai punabhai rathore	2,500	Naliya repairing crack
275	Minaben kisanbhai rathore	3,500	tin, acsheet3, wall crack
276	Anedben sarvanbhai rathore	2,500	Acsheet repair , wll crack
277	Pravinbhai sureshbhai	7,500	wall crack, 10*10 kachi
278	chandubhai bhajibhai rathore	4,000	acsheet4
279	niruben ekerbhai rathore	1,500	acsheet1, wallcrack
280	Bhayjibhai chinubhai rathore	4,500	acsheet3, door1
281	Kalpeshbhai Ikrebhai Rathore	2,500	acsheet1, wallcrack, , ridge 1
282	ekerbhai bhikabhai rathore	4,500	wall crack, acsheet 4
283	Natwarbhainb rathore	6,750	Naliya 15*30
284	Pravinbhau rathore	2,500	Door repair 2, wall crack2
285	Vijaybhai pravinbhai	2,500	acsheet2

286	jasiben ramanbhai rathore	4,500	acsheet 4nos
287	Ambubhai C Rathore	4,000	mobh & naliya 20*15
288	Tejaben amarsang bhai	2,500	soil wall 5*2 break
289	naginbhai dorabhai	1,000	crack 3 wall
290	prabhubhai sankarbhai	1,800	naliya repair 10*10
291	ratanben sanubhai rathore	1,000	wall crack3, acshhet5
292	mangabhai sanabhai	5,000	wall crack 3
293	vishalbhai manilal	6,000	acsheet5, crack9
294	jasubhai kalidas	2,500	wall crack5, floor tiles5 2*2
295	sureshbhai kanubhai rathore	1,000	wall crack2
296	kiranbhai ukerbhai lakhubhai	1,000	acsheet2, wallcrack2
297	narmadaben kalubhai	1,500	naliya repair 10*10
298	ranjitbhai abhisingh	2,000	wall crack2, acsheet 2
299	savitaben chaganbhai	1,500	wall crack2, acsheet 1
300	balwantbhai ambubhai	1,000	wall crack2
301	ranjitbhai kalubhi	4,000	acsheet 4, crack 3
302	ramsangbhai deepabhai	1,000	wall crack 5

303	pankajbhai ramsangbhai	1,000	wall crack65
304	ranjitbhai gobarbhai	1,000	wall crack3, acshhet5
305	punjiben ambubhai	1,000	ridge 5
306	nareshbhai jayanti bhai	1,000	wall crack3, acshhet5
307	laxmanbhai kanubhai	1,000	wall crack2
308	rameshbhai ambubhai	2,500	acsheet2, crack5
309	Ranchod bhai chhitabhai	2,000	crack4, door frame3, wall bend
310	vijay ranchod	2,500	wallcrack3
311	kanubhai gobarbhai	2,000	wall crack 5
312	Gobarbhai bakulbhai	2,500	soil wall 3 crack
313	gibiben jayanti bhai	1,500	naliya repair 5*10, door repair1
314	natwarbhau govindbhai	2,500	acsheet wata 10*2 2
315	mansinghbhai vittalbhai	1,500	wllcrack2
316	dhaniben ishwarbhai	1,500	acsheet1, crack3
317	baliben ramanbahi	2,500	ridge break5
318	sanjatbhai chandubhai	2,000	ridge break5
319	ambubhai prabhubhai w	1,500	wallcrack2

320	sanubhai sankarbhai walang	5,000	wallcrack2, chajja crack 19ft
321	naranbhai maganbhai walang	4,200	glass break 4*4 2, aldrop 2
322	ganpatbhai b parmar	1,500	wall crack2
323	dilipsingh r Parmar	1,500	wall crack2
324	fateshi rayji patel	1,500	naliya repair 10*10
325	divesh arvind patel	2,500	naliya repair 10*10
326	hitesh chandrawadan ved	3,000	naliya repair 10*15, 2 crack
327	pravinbhai s patel	5,000	naliya repair 10*15, toilet plastic door 3, crack1
328	sanjaybhai n patel	6,000	acsheet 5
329	ashumatiben r mistry	3,000	Naliya repair 20*20
330	kamleshbhi arjunbhai	1,500	wall crack2
331	ranjanben m rathore	3,000	acsheet1
332	mukeshbhai parvat	2,000	naliya 10*10
333	primary school	2,500	window glass 4*4 2
334	community hall	1,000	glass 1*1 12
335	panchyat office	2,500	crack
336	sikutarmata temple rathore faliya	2,500	acsheet5, crack5

337	vittalbhai mohanbhai(sitaben)	2,500	expired yesterday 7-6-20
338	luwara police station 48 quartas	3,000	window glass 200*400, stopper, plastic door
339	dhaniben dineshbhai rathod	To be claimed	naliya lakda compensetion
340	sunil dinesh	To be claimed	4nos patrafatela
341	bhupendrasinh dolatsinh parmar	To be claimed	naliya compensetion
342	fatehsinh ravjibhai patel	To be claimed	naliya compensetion
343	ganpatbhai karsanbhairathod	To be claimed	patra compensetion
344	thakorbhai parbatbhai rathod	To be claimed	patra compensetion dival creck
345	lalita ben nagjibhai	To be claimed	patra compensetion dival creck
346	ujanben pravin	To be claimed	naliya break
347	divyesh mansinh ahir	To be claimed	naliya break
348	sanjay soma	To be claimed	patra tutela
349	bharat ramesh	To be claimed	patra likege
350	ranjanben raising	To be claimed	patra tutela
351	kuasalya bhikha	To be claimed	patra tutela , naliya compenstion
352	gemabhai badharbhai	To be claimed	naliya compensetion
353	joni pujabhai	To be claimed	bari darwaja stoper tuteli

354	chandubhai pujabhai parmar	To be claimed	cement patra 3 nos tutela
355	nagin ambabhai	To be claimed	cement patra 3 nos tutela
356	ambubhai gedubhai rathod	To be claimed	gelvenized sheet 5 nos
357	chinubhai ishwerbhai	To be claimed	cement patra 4 nos
358	umedbhai lalabhai ahir	To be claimed	toilet darvaja
359	tejaben bhimising	To be claimed	dival creke
360	albai gelbai mandir	To be claimed	naliya compensetion
	TOTAL	1,377,855	

Sr no :	Name of Claiment	Amount Claimed	Details of Damage	STATUS
1	Jayantibhai Rawjibhai Patel	₹ 40,000.00	Lakda nu palang, steel nu kabad, lakda nu melo, roof gi sheet board	PAID
2	Maheshbhai Haribhai Patel	₹ 7,300.00	Ac sheet 5 no, roof ac sheet, stone of melo break	PAID
3	Valand Mukeshbhai lakshmanbhai	₹ 6,500.00	Ridge damaged, wall above sheet damaged,	PAID
4	Sardarbhai jeysangbhai Patel	₹ 5,000.00	Lakda nu double door damaged	PAID
5	Kiranbhai kanaiyalal Joshi	₹ 4,500.00	Naliya english 30*20 50%	PAID
6	Rajeshsinh Sardar Parmar	₹ 4,500.00	Naliya english 30*20 50%	PAID
7	Vipulsinh sardarsinh Parmar	₹ 8,500.00	30*25 50%, soil wall breaked 5ft*10ft	PAID
8	Sureshbhai sardarsinh Parmar	₹ 10,000.00	Naliya english 30*20 50%, Soil wall 2*25*5ft 2*10*5ft	PAID
9	Balwatsinh khumansinh Parmar	₹ 8,500.00	Naliya english 30*20 50%, Gi sheet	PAID
10	Bhupeshsinh Madhavsinh Parmar	₹ 6,950.00	Naliya english 30*15 50%, Soilwall Joint out	PAID
11	Dilipsinh Vikramsinh Parmar	₹ 1,500.00	plain window glas break 1, 4*1.5	PAID
12	Sanjaysinh Amarsinh Parmar	₹ 5,000.00	Naliya English 90*25 50%	PAID
13	Rajendrasinh Sardarsinh Parmar	₹ 5,000.00	Naliya English 90*25 50%	PAID
14	Kiritkumar khumanshinh Parmar	₹ 12,000.00	Naliya English 90*25 50%	PAID
15	Bhupeshsinh Madhavsinh Parmar (anmol)	₹ 5,000.00	Naliya English 90*25 50%	PAID
16	Gajaraben Kabhaibava Parmar (amarsing d parmar)	₹ 2,250.00	Naliya English 10*30 50%	PAID
17	Balwatsinh Phulsinh Parmar	₹ 25,000.00	Naliya English 20*54 50%, wall planter free from wall one side 10ft hgt 30ft long	PAID
18	Rajendrasinh Dolatsinh Parmar	₹ 6,000.00	15*20 Naliya english	PAID
19	Sandipsinh Ramsinh Chauhan	₹ 4,000.00	15*20 Naliya english	PAID
20	Tejsangbhai Dabhai Patel	₹ 5,000.00	15*15 Naliya english 70%, Allor IPS 15*10	PAID
21	Dhavalbhai Jagdishbhai Patel	₹ 10,000.00	30*30 Naliya english 60%, Almari glass break 5*1.5, gi sheet angle repair	PAID
22	Sardaben Abhaysinh Patel	₹ 9,000.00	30*30 Naliya english 30%	PAID
23	Navinbhai Abhaysinh Patel	₹ 6,000.00	12*15 Naliya english, ac sheet	PAID
24	Sudhirbhai Abhaysinh Patel	₹ 17,000.00	12*15 Naliya english, Window glass, Wall planter break	PAID
25	Dalpatbhai Parbatbhai Patel	₹ 22,000.00	!2ft ac sheet 5 & 19 nos, Toilet Plastic Door	PAID
26	Temple Kashi vishwanath Mahadev	₹ 20,000.00	ac sheet 25nos	PAID
27	Pravinbhai Parbat Patel (4 rooms)	₹ 28,000.00	4 room ac sheet 12*10 acsheet - 40nos	PAID
28	Pravinbhai Parbat Patel (home)	₹ 5,250.00	14*50 50% Naliya english	PAID
29	Rajendra Parbatbhai Makwana	₹ 5,250.00	14*50 50% Naliya english	PAID
30	Jayantibhai Ambubhai Patel	₹ 4,500.00	toilet plastic door, floor ips	PAID
31	ambubhai mavsangbhai patel	₹ 8,000.00	celing fan, acsheet joint, 40*15 Repaiz	PAID
32	Ganpatbhai Kabhai Surma (gita)	₹ 4,050.00	30*30ft 30%	PAID
33	Arunaben Lakshmansinh Surma	₹ 6,480.00	English Naliya 15*40 30%, soil wall 10*15ft	PAID
34	Hamirsinh Kesarsinh Parmar	₹ 6,000.00	English Naliya 15*30 30%, soil wall 5*5ft	PAID
35	Ajitsinh satyasinh Parmar (narendrasinh chandrasinh parmar)	₹ 12,200.00	window 1, jodhpurstone crake, planter	PAID
36	Dilipsinh Prabhatsinh Chavda	₹ 28,000.00	50*50, Slab wall joint planter crack 15ftlong, main door, window, ridge, acsheet 6*2, plant joint crake, room 4 wall crack	PAID
37	Parbatbhai Chaganbhai Patel	₹ 4,700.00	2 toilet plastic door, englih naliya 10ft, wall crake	PAID

38	Ranchodbhai Chaganbhai Patel	₹ 23,500.00	toilet plastic door, englih naliya 10ft, wall crake, acsheet 4nos	PAID
39	Ishwarbhai Bhagabhai Patel	₹ 6,000.00	20*20 english Naliya	PAID
40	Kailashchandra Trambaklal Pandya	₹ 3,500.00	rcc slab, bottom planter 8*8, door woolen	PAID
42	Urmilaben Chandravadan Bhatt	₹ 20,000.00	break 100%	PAID
43	Manharbhai Mohanbhai Panchal	₹ 4,700.00	15*40 50% english Naliya, wall crake	PAID
44	Rajeshbhai Ratilal Panchal	₹ 5,000.00	acsheet 5nos	PAID
45	Thakorbhai Lakshmanbhai Darji	₹ 4,500.00	naliya 10*10	PAID
46	Amarsinh Bajibhai Parmar	₹ 2,000.00	Perrate wall one side, slabjoint crack 10ft long	PAID
47	Kesarisinh Bhimsinh Parmar	₹ 5,000.00	naliya 17*80 50%, wall crack	PAID
48	Behcharbhai Parbatbhai Parmar	₹ 5,000.00	naliya 17*80 50%, wall crack	PAID
49	Balwantsinh Udeysinh Parmar	₹ 4,000.00	naliya 15*30 50%	PAID
50	Amarsinh Udeysinh Parmar	₹ 6,000.00	Gi sheet repair 20*15	PAID
51	Amarsang Narsang Patel	₹ 10,000.00	naliya 15*50 50%, 2*2 window	PAID
52	Ganpatbhai Deepabhai Rathod	₹ 6,000.00	Naliya 20*40	PAID
53	Ranjitbhai Deepabhai Rathod	₹ 5,500.00	Naliya 20*40	PAID
54	Vinodbhai Prabhatbhai Rathod	₹ 14,000.00	acsheet 20*30 15nos	PAID
55	Paliben Prabhatbhai Rathod (lakshmiben vinod)	₹ 14,000.00	Acsheet 15nos	PAID
56	Lakhiben Atarsinh	₹ 15,000.00	Acsheet 20nos	PAID
57	Pareshbhai Rajeshbhai Rathod	₹ 4,000.00	Gi sheet	PAID
58	Bhpendrabhai Ambubhai Rathod	₹ 3,000.00	Gi sheet	PAID
59	Arjunbhai Harmanbhai (jyotshana)	₹ 4,500.00	Naliya 15*40	PAID
60	Manabhai Jesangbhai Ahir	₹ 5,000.00	naliya 15*30	PAID
61	Savitaben bajersang rathore	₹ 2,000.00	crack	PAID
62	Balubhai Naranbhai Ahir	₹ 10,000.00	window 5*5 break 20nos	PAID
63	Laksmanbhai Aamrabhai Ahir (Rahul)	₹ 5,000.00	naliya	PAID
64	Khodabhai Gomanbhai Aahir	₹ 5,000.00	naliya	PAID
65	Jigheshbhai Jerambhai Aahir	₹ 30,000.00	naliya	PAID
66	Melabhai Karsanbhai	₹ 18,000.00	naliya, palang, acsheet 5nos	PAID
67	Kalidash Girdharbhai	₹ 5,000.00	naliya	PAID
68	Savitaben Chitubhai	₹ 4,000.00	Ac sheet 4nos	PAID
69	Pujibhai Khusalbhai	₹ 5,000.00	naliya	PAID
70	sikotar Mataji temple (khodabhai)	₹ 28,500.00	window, acsheet 40nos	PAID
71	Haribhai Chhitabhai	₹ 15,000.00	acsheet 20	PAID
72	Jashubhai Chhitabhai	₹ 40,000.00	30*40 100)%	PAID
73	Jayendra Melabhai	₹ 10,000.00	Gi sheet 40*40, side gisheet 6nos	PAID
74	Sureshbhai Govindbhai aahir	₹ 5,000.00	Naliya	PAID
75	Natwarbhai Amarabhai	₹ 5,000.00	Naliya	PAID
76	Chaganbhai Naranbhai	₹ 8,000.00	acsheet 30nos, gijer, ceelingfan 4	PAID
77	Vikrambhai Kalidas	₹ 30,000.00	acsheet 50 nos, fan 1, toiletdoor 2	PAID
78	Amarabhai Dhulabhai	₹ 10,000.00	acsheet 20	PAID
79	Niruben chhitabhai Ahir	₹ 9,000.00	acshhet 20nos, coiumn window, wall crack	PAID

80	Prabhubhai Premabhai (ARVINBHAI)	₹ 20,000.00	acshhet 15nos, window wooden 1, middle window support 1, wall crack	PAID
81	Budhabhai Premabhai	₹ 5,000.00	celing fan 1, crack window1, wall crack	PAID
82	Ranchodbhai Manabhai	₹ 5,000.00	naliya, woodensupport 4	PAID
83	Jagdishbhai Chhitabhai	₹ 5,000.00	celling fan 3	PAID
84	Manabhai Karsanbhai	₹ 5,000.00	naliya	PAID
85	Umedbhai Lalabhai	₹ 5,000.00	Metal toilet door	PAID
87	Aalbaimata Temple	₹ 10,000.00	naliay	PAID
88	Khodiyarmata Temple	₹ 5,000.00	naliay	PAID
89	Bhesasurdada Temple	₹ 5,000.00	naliay	PAID
90	Jayantibhai Gumanbhai	₹ 13,000.00	naliya	PAID
91	Ambubhai Ishwarbhai	₹ 5,000.00	woolen window fan 2, wall above sheet crack	PAID
92	Somabhai Premabhai ahir	₹ 9,000.00	1 fan, walcreakl crack, bathroom wall creak, roof raling creck, medo creak, kitchen wall creack, windo	PAID
93	Jayram Girdharbhai (dhaval)	₹ 5,000.00	Acsheet angel	PAID
94	Pareshbhai Gemabhai..	₹ 1,500.00	Ai drop 2, acsheet 2	PAID
95	Ranjitsingh Ramsinh parmar	₹ 7,000.00	naliya	PAID
96	Mahendrasinh Abhaysinh Parmar	₹ 7,000.00	Naliya	PAID
97	Mansinh Abhaysinh Parmar	₹ 7,000.00	Naliya	PAID
98	Ranvirsinh Gambhirsinh (hemant)	₹ 7,000.00	Naliya	PAID
99	jashuben Ganpatsinh Parmar	₹ 7,000.00	Naliya	PAID
100	Madhuben jashwantsinh Ahir	₹ 6,500.00	naliya, acsheet, door 1	PAID
101	devendrasinh Jashwantsingh parmar	₹ 20,000.00	naliya, acsheet, door , tv	PAID
102	Ranjitsingh Chandrasinh Parmar	₹ 6,000.00	fan 2, wall crack	PAID
103	Dilipsinh Ratansinh Chauhan	₹ 1,000.00	woodenwindow 1, wall crack	PAID
104	Ghar Ghanti Mansinh Abhaysinh Parmar	₹ 6,500.00	cement patra 4, wall crack, window 2	PAID
105	Kanaksinh Jashwantsinh	₹ 6,500.00	acsheet2 , wall crack, window 2	PAID
106	Gajendrasinh Jashwantsinh	₹ 12,000.00	acsheet2	PAID
107	Narapamsinh Gemalsinh	₹ 2,000.00	acsheet2	PAID
108	Udaysinh mawsinh PARMAR	₹ 60,000.00	50% roof damaged, one wall 50% damaged	PAID
109	Ganpatgiri Lakshmangiri Goswami	₹ 12,000.00	acsheet5, naliya, wallcrack	PAID
110	Hashmukhgiri Lakshmangiri Goswami	₹ 11,000.00	acsheet5, naliya, wallcrack	PAID
111	Jitendrabhai Jeshangbhai	₹ 5,000.00	Naliya	PAID
112	Pareshbhai gemabhai	₹ 2,000.00	Door, Ai door 4	PAID
113	Chotubhai Babarbhai Rathod	₹ 3,000.00	Naliya 100	PAID
114	Maheshbhai Bhikhabhai Rathod	₹ 2,000.00	Crack	PAID
115	Sitaben Gokadbhai Rathod	₹ 4,000.00	Naliya	PAID
116	Raisingbhai Majurbhai	₹ 4,000.00	Naliya riber	PAID
117	Poonabhai Deepabhai	₹ 4,000.00	Naliya riber	PAID
118	Ambaben Dalpatbhai	₹ 4,000.00	Naliya riber	PAID
119	Shree vihod temple	₹ 6,000.00	Ac sheet 6nos	PAID
120	Mahakali Temple	₹ 10,000.00	Ac sheet 2nos	PAID
121	Jasiben Jausubhai	₹ 6,000.00	Ac sheet 5nos	PAID

122	Ujiben Kanti	₹ 2,500.00	Naliya	PAID
123	Sardaben Ramanbhai	₹ 2,500.00	Naliya 12*10	PAID
124	Manhar Parostam	₹ 6,000.00	Ac sheet 9nos	PAID
125	Raysangbhai Devji	₹ 7,000.00	Ac sheet 9nos	PAID
126	Raysangbhai Devji rathod	₹ 3,500.00	compensation aneal	PAID
127	Akashaybhai Sureshbhai	₹ 16,000.00	acsheet12nos, tank plate full on home, toilet break with door	PAID
128	Sureshbhai Sursangbhai	₹ 3,000.00	25 mm full crack vertical 4 nos	PAID
129	Savitaben Sursangbhai	₹ 2,500.00	naliya riber	PAID
130	Rameshbhai Laxman ratod	₹ 3,000.00	naliya 8*8	PAID
131	Ganpatbhai Laxman	₹ 5,000.00	acsheet 4nos, wall crack	PAID
132	Bhagubhai Ramsangbhai	₹ 4,000.00	acsheet2, wallcrack	PAID
133	Ranjibhai Dahyabhai	₹ 15,000.00	naliya, 100 nang, wall crack, lcd tv korya	PAID
134	Beyajiben Vitthal	₹ 4,000.00	acsheet2, ridge 10 naliya, repair sheet	PAID
135	Rawjibhai Kashibhai (JAYANTI)	₹ 3,500.00	Gi, wall crack, ridge 10 naliya, repair sheet	PAID
136	Chimanbhai Ishwarbhai	₹ 6,000.00	200 naliya	PAID
137	Sukhdevbhai Manharbhai	₹ 1,500.00	wall crack	PAID
138	Mahendrabhai Shankarbhai	₹ 2,500.00	mob nu lakdanu tutigayu	PAID
139	Kiranbhai Sanabhai	₹ 5,500.00	wall crack	PAID
140	Maheshbhai Amarsangbhai	₹ 11,000.00	old tv Tube fused,Ac sheet 02noa, Perapet wal rework 2nosx20'x1'x1', wooden rafter breaked 1nos, hair crack 05nos ,Naliya repair	PAID
141	Pravinbhai Chandubhai	₹ 3,000.00	2 ac sheet	PAID
142	Dashrath Rathod	₹ 3,000.00	wall crack	PAID
143	Kiran Sanabhai rathod	₹ 4,000.00	rcc concrete fall 4*4*12ft aakarnima nathi	PAID
145	Ambubhai Manabhai Ahir	₹ 60,000.00	1*1 10 glass	PAID
146	Melabhai Jashubhai Ahir (sitaben)	₹ 4,000.00	ac sheet 9, window	PAID
147	Prabhubhai Kushalbhai Ahir	₹ 4,000.00	sheet repairing	PAID
148	Rancodbhai Manabhah	₹ 4,000.00	sheet repair, baltar	PAID
149	Pujabhai Premabhai Ahir	₹ 4,000.00	ac sheet repair	PAID
150	Bharatbhai Nagjibhai Parmar	₹ 4,000.00	door & window 4	PAID
151	Haribhai Becharbhai vanakar	₹ 4,000.00	Compensation	PAID
152	Ambubhai Becharbhai parmar	₹ 2,000.00	Compensation	PAID
153	Subashbhai Nagjibhai Parmar	₹ 4,000.00	acsheet2, wallcrack	PAID
154	pravinbhai majurbhai parmar	₹ 4,000.00	4 Ridge break	PAID
155	ramilaben ashokbhai solanki	₹ 5,500.00	Compensation naliya	PAID
156	balubhai chaganbhai solanki	₹ 5,500.00	Compensation naliya	PAID
157	ramilaben pujabhai harijan	₹ 7,000.00	Compensation naliya, door damage, wall crack	PAID
158	kanchan manji parmar	₹ 2,500.00	Compensation naliya	PAID
159	madhavbhai manji parmar	₹ 2,000.00	Compensation naliya	PAID
160	ambubhai babarbhai chunara (manjula)	₹ 4,000.00	Compensation naliya	PAID
161	dalpatbhai babarbhai chunara	₹ 9,500.00	Compensation naliya	PAID
162	iswarbhai desaibhai rathod	₹ 6,000.00	Compensation naliya, door damage, wall crack	PAID

163	naginbhai dipabhai rathod	₹ 9,500.00	Compensation naliya	PAID
164	jivanbhai iswarbhai	₹ 4,000.00	Compensation naliya	PAID
165	balwantbhai ambubhai (sitaben)	₹ 4,000.00	Compensation naliya	PAID
166	naginbhai jesangbhai	₹ 9,000.00	wall crack	PAID
167	khumanbhai chaganbhai	₹ 8,500.00	Compensation naliya, wall crack	PAID
168	Bhikabhai Maganbhai rathod	₹ 10,000.00	mobh & naliya	PAID
169	jayantibhai lakhubhai rathod	₹ 7,000.00	wooden break	PAID
170	amarsangbhai somabhai	₹ 5,000.00	Compensation naliya	PAID
171	ganpatbhai prabhatbhai	₹ 5,000.00	mobh	PAID
172	ranjitbhai Vithalbhai	₹ 5,000.00	Compensation wall crack	PAID
173	mansingbhai laxmanbhai	₹ 5,000.00	Compensation wall crack	PAID
174	sushilaben arjunbhai	₹ 4,000.00	wall crack	PAID
175	chaganbhai manjibhai parmar	₹ 5,000.00	naliya & mobh	PAID
176	ashaben arjunbhai rathod	₹ 6,000.00	tin & wall crack	PAID
177	ganiben ranchodbhai	₹ 5,000.00	wall crack	PAID
178	bhikhabhai dahyabhai	₹ 5,000.00	compensation tin & naliya 15*20	PAID
179	rajeshbhai laxmanbhai	₹ 3,500.00	wall crack	PAID
180	karsanbhai govindbhai	₹ 5,000.00	wall crack	PAID
181	balwantbhai parvatbhai	₹ 4,000.00	wall crack	PAID
182	Manjuben ukedbhai	₹ 5,000.00	Compensation naliya	PAID
183	Mehulbhai Natvarbhai	₹ 5,000.00	tin & mobh	PAID
184	becharbhai Majurbhai	₹ 6,000.00	compensation	PAID
185	somabhai sankarbhai	₹ 5,000.00	compensation & tin	PAID
186	jashubhai govindbhai	₹ 3,500.00	compensation chokda upar	PAID
187	naginbhai khodabhai rathod	₹ 4,000.00	tin compensation	PAID
188	mohanbhai narsangbhai	₹ 4,500.00	wall crack compensation	PAID
189	surajben mohanbhai	₹ 2,700.00	compensation tin 2	PAID
190	satishbhai ranjitbhai rathod	₹ 2,500.00	wall crack & tin	PAID
191	arvindbhai ramsangbhai	₹ 3,000.00	wall crack & tin	PAID
192	Bhavitbhai ranjitbhai rathod	₹ 3,000.00	Compensation wall crack	PAID
193	ganpatbhai vitthalbhai	₹ 2,500.00	acsheet 2nos	PAID
194	rameshbhai ravjibhai	₹ 10,000.00	acsheet 3nos, crack4, tv 14inch vidiocone	PAID
195	jhsodaben balubhai solanki	₹ 2,000.00	wall crack, sheet alightment	PAID
196	savitaben madhavbhai vankar	₹ 4,000.00	compensation ridge 1	PAID
197	beyajiben Dhuvabhai rathod	₹ 5,000.00	naliya compensation	PAID
198	rajeshbhai parbat rathod	₹ 5,000.00	naliya compensation	PAID
199	Akshaybhai Mukeshbhai parbat rathod	₹ 5,000.00	3ac sheet	PAID
200	Dilipsinh Ratansinh Chauhan	₹ 5,000.00	1 Gi sheet repair	PAID
201	sunilbhai balwantbhai rathod	₹ 5,000.00	2ac sheet compensation	PAID
202	govindbhai lakhubhai	₹ 4,000.00	acsheet2 compensation	PAID
203	dilipbhai balubhai valand	₹ 3,500.00	3acsheet, wall crack	PAID

204	kankuben raijibhai rathod	₹ 6,500.00	crack compensation	PAID
205	Gangaben Rameshbhai	₹ 4,500.00	3ac sheet	PAID
206	bhupendrabhai ambubhai rathod	₹ 3,500.00	Ridge break 2nos	PAID
207	Alpeshbhai Budhabhai rathod	₹ 3,600.00	acsheet 3 nos,soil wall crack	PAID
208	Santaben Budhabhai rathod	₹ 5,000.00	wallcrack compensation, acsheet2	PAID
209	Ganpatbhai Majurbhai rathod	₹ 5,000.00	acsheet2, soilwall crack2	PAID
210	Arjunbhai Majurbhai rathod	₹ 5,000.00	acsheet3	PAID
211	Pravinbhai Majurbhai	₹ 4,500.00	acsheet 2	PAID
212	dakshben hareshbhai Rathod	₹ 4,500.00	window compensation	PAID
213	kamleshbhai arjunbhai rathod	₹ 6,500.00	naliya & wooden compensation	PAID
214	Ganpatbhai bhawasingbhai bareyya	₹ 3,000.00	compensation general	PAID
215	Dilipbhai ganpatbhai	₹ 3,000.00	wall crack general	PAID
216	Natwar chiman rathod	₹ 4,000.00	naliya compensation	PAID
217	Natwar kalidas Rathod	₹ 4,500.00	naliya compensation	PAID
218	Raysangbhai babarbhai rathod (ahir)	₹ 3,500.00	wall crack compensation	PAID
219	Rajeshbhai lallubhai	₹ 3,000.00	acsheet2	PAID
220	jagdishbhai gumanbhai	₹ 2,500.00	wall crack	PAID
221	mukeshbhai vajeshanbhai rathod	₹ 5,000.00	wooden crack	PAID
222	bhupendrabhai ambubhai vaghari	₹ 5,000.00	naliya compensation	PAID
223	kantaben mangu rathod	₹ 5,000.00	wall crack compensation 2	PAID
224	dalpatbhai babar chunara (sudhaben)	₹ 5,000.00	ach crack	PAID
225	Jayantbhai manekbhai Rathod	₹ 4,000.00	ach 1	PAID
226	maheshbhai Mithunbhai rathod	₹ 3,500.00	acsheet & crack repair	PAID
227	mithunbhai parabatbhai rathod	₹ 3,500.00	wall crack	PAID
228	arvindbhai chimanbhai rathod	₹ 4,000.00	acsheet5	PAID
229	Dalpatbhai sanabhai rathod	₹ 3,500.00	wall crack	PAID
230	Dhavalbhai Iswarbhai Rathod	₹ 5,000.00	wall crack	PAID
231	Raysangbhai sanabhai	₹ 3,500.00	10*15 naliya compensation	PAID
232	rameshbhai sanabhai (sandip)	₹ 3,500.00	tin 4	PAID
233	Maniben chimanbhai rathore	₹ 2,500.00	tin 2	PAID
234	Laxmiben sureshbhai	₹ 8,500.00	tin 2, wall crack	PAID
235	chotubhai KAbhaibhai	₹ 10,000.00	tin 2	PAID
236	harkhaben ramenbhai	₹ 3,000.00	wall crack,	PAID
237	rameshbhai jivanbhai	₹ 8,500.00	wall crack, naliya	PAID
238	Chaganbhai laxmanbhai	₹ 5,000.00	wall crack, naliya	PAID
239	Laxmanbhai Dalpatbhai	₹ 4,000.00	tin 2, wall crack	PAID
240	Chaturbhai jesangbhai	₹ 4,000.00	tin 2, wall crack	PAID
241	dineshbhai ambubhai	₹ 4,000.00	wall crack	PAID
242	manjuben balwantbhai	₹ 4,500.00	tin 2, wall crack	PAID
243	Lakhubhai mohanbhai	₹ 3,000.00	wall crack	PAID
244	sadhubhai dhabaibhai	₹ 3,500.00	pag ma taka	PAID

245	nanduben ratansang	₹ 4,000.00	wall crack	PAID
246	Gambhir bhai son of lakshmanbhai	₹ 5,000.00	wall crack	PAID
247	Ashokbhai ranchodbhai	₹ 4,000.00	wall crack	PAID
248	Mangubhai kabhaibhai	₹ 2,500.00	wall crack	PAID
249	Arjunbhai ratansang	₹ 4,000.00	door, naliaya compensatin	PAID
250	dahyabhai ratanbhai	₹ 4,000.00	Naliya compensation	PAID
251	Niteshbhai mafatlal jain	₹ 3,500.00	tin 2	PAID
252	Nareshbhai pravinbhai	₹ 5,000.00	15 nang naliya 10*10 compensation	PAID
253	Ganpatbhai Iswarbhai Parmar	₹ 2,000.00	tin compensation	PAID
254	Sonaben rameshbhai Rathod	₹ 4,000.00	Tin Repairing	PAID
255	Lalitaben Ganpat rathod	₹ 4,000.00	acsheet 14	PAID
256	Bhanuben arvind rathod	₹ 3,000.00	wallcrack, Gi sheet, ac sheet2	PAID
257	Rashmikaben kabhai bhai	₹ 10,000.00	wall crack, pag mawagyu che compensation	PAID
258	champaben rajeshbhai rathod	₹ 5,000.00	tin compensation	PAID
259	Nitaben Arvindbhai Rathod	₹ 5,200.00	Kachidiwal crack, wood broke, naliya 10*10	PAID
260	bhailalbhai maganbhai rathod (taraben)	₹ 5,400.00	wall crack	PAID
261	Manubhai sanabhai Rathod	₹ 3,500.00	10*10 naliya compensation	PAID
262	Maheshbhai prabhatbhai	₹ 3,000.00	Gi sheet , wall crack compensation	PAID
263	Prabhatbhai maganbhai rathod	₹ 4,500.00	wall crack	PAID
264	Dineshbhai chinubhai rathod	₹ 3,500.00	Naliya repair	PAID
265	Khumanbhai desaibhai rathod	₹ 2,500.00	acsheet repair 2	PAID
266	Raysangbhai Sanabhai rathod	₹ 2,500.00	door repair crack	PAID
267	Ajaybhai mukeshbhai rathod	₹ 3,000.00	wood broke	PAID
268	dineshbhai bhikabhai	₹ 3,500.00	Acsheet 2	PAID
269	Rameshbhai budhabhai rathod	₹ 3,000.00	5*5 naliya	PAID
270	Hiraben Rameshbhai Rathod	₹ 3,500.00	wall crack 3	PAID
271	Narsangbhai dewji	₹ 3,000.00	Naliya crack	PAID
272	Kanubhai Chimanbhai Rathod	₹ 3,000.00	Naliya repairing crack	PAID
273	Ranjitbhai kantibhai rathod (kailashben)	₹ 3,500.00	tin, acsheet3, wall crack	PAID
274	Vikrambhai punabhai rathod	₹ 4,000.00	Acsheet repair , wll crack	PAID
275	Minaben kisanbhai rathod	₹ 4,200.00	wall crack, 10*10 kachi	PAID
276	Anandben sarvanbhai rathod	₹ 3,000.00	acsheet4	PAID
277	Pravinbhai sureshbhai	₹ 7,500.00	acsheet1, wallcrack	PAID
278	chandubhai bhajibhai rathod	₹ 16,000.00	acsheet3, door1	PAID
279	niruben ukerbhai rathod & Kalpeshbhai ukerbhai Rath	₹ 3,500.00	acsheet1, wallcrack	PAID
280	Bhayjibhai chinubhai rathod	₹ 5,000.00	wall crack, acsheet 4	PAID
281	niruben ukerbhai rathod & Kalpeshbhai ukerbhai Rath	₹ 3,500.00	Naliya 15*30	PAID
282	ukerbhai bhikabhai rathod	₹ 4,500.00	Door repair 2, wall crack2	PAID
283	natwarbhai bhikabhai rathod (RAMILABEN)	₹ 6,750.00	acsheet2, WALL CRECK, WINDOW DAMAGED	PAID
284	Pravinbhai mohanbhai rathod	₹ 3,500.00	acsheet 4nos	PAID
285	Vijaybhai pravinbhai rathod	₹ 3,000.00	mobh & naliya 20*15	PAID

286	jasiben ramanbhai rathod	₹ 4,500.00	soil wall 5*2 break	PAID
287	Ambubhai Chotubhai Rathod	₹ 4,000.00	crack 3 wall	PAID
288	Tejaben amarsang bhai	₹ 2,500.00	naliya repair 10*10	PAID
289	naginbhai dhulabhai	₹ 3,500.00	wall crack3, acshhet5	PAID
290	prabhubhai sankarbhai rathod	₹ 5,000.00	wall crack 3	PAID
291	ratanben sanubhai rathod	₹ 2,500.00	acsheet5, crack9	PAID
292	mangabhai sanabhai	₹ 5,000.00	wall crack5, floor tiles5 2*2	PAID
293	vishalbhai manilal	₹ 6,000.00	wall crack2	PAID
294	jasubhai kalidas	₹ 4,000.00	acsheet2, wallcrack2	PAID
295	sureshbhai sanubhai rathore	₹ 3,500.00	naliya repair 10*10	PAID
296	kiranbhai ukerbhai lakhubhai	₹ 3,500.00	wall crack2, acsheet 2	PAID
297	narmadaben kalubhai	₹ 2,500.00	wall crack2, acsheet 1	PAID
298	ranjitbhai abhaysing (kantaben)	₹ 3,000.00	wall crack2	PAID
299	savitaben chaganbhai	₹ 2,500.00	acsheet 4, crack 3	PAID
300	balwantbhai ambubhai rathod	₹ 2,000.00	wall crack 5	PAID
301	ranjitbhai kalubhi	₹ 4,000.00	wall crack65	PAID
302	ramsangbhai deepabhai	₹ 4,500.00	wall crack3, acshhet5	PAID
303	pankajbhai ramsangbhai	₹ 4,500.00	ridge 5	PAID
304	ranjitbhai gobarbhai	₹ 4,000.00	wall crack3, acshhet5	PAID
305	punjiben ambubhai (jayantibhai)	₹ 3,000.00	wall crack2	PAID
306	nareshbhai jayanti bhai	₹ 5,500.00	acsheet2, crack5	PAID
307	laxmanbhai kanubhai	₹ 3,000.00	crack4, door frame3, wall bend	PAID
308	rameshbhai ambubhai	₹ 5,500.00	wallcrack3	PAID
309	Ranchod bhai chhitabhai	₹ 7,000.00	wall crack 5	PAID
310	vijay ranchod	₹ 4,000.00	soil wall 3 crack	PAID
311	kanubhai gobarbhai	₹ 3,500.00	naliya repair 5*10, door repair1	PAID
312	Gobarbhai bakulbhai	₹ 3,000.00	acsheet wata 10*2 2	PAID
313	jiviben jayanti bhai	₹ 2,500.00	wllcrack2	PAID
314	natwarbhau govindbhai rathod	₹ 3,500.00	acsheet1, crack3	PAID
315	mansinghbhai vittalbhai	₹ 3,000.00	ridge break5	PAID
316	dhaniben ishwarbhai	₹ 3,500.00	ridge break5	PAID
317	baliben ramanbahi	₹ 4,500.00	wallcrack2	PAID
318	sanjaybhai chandubhai rathod	₹ 4,000.00	wallcrack2, chajja crack 19ft	PAID
319	Prabhubhai Sankarbhai Valand (ambu parbhu)	₹ 5,000.00	glass break 4*4 2, aldrop 2	PAID
320	Shanubhai Sankarbhai Valand	₹ 5,000.00	wall crack2	PAID
321	naranbhai maganbhai valand	₹ 4,200.00	wall crack2	PAID
322	ganpatbhai bajibhai parmar	₹ 2,500.00	naliya repair 10*10	PAID
323	ganapatsinh raysinh Parmar	₹ 8,000.00	naliya repair 10*10	PAID
324	Fateshih Patel	₹ 2,500.00	naliya repair 10*15, 2 crack	PAID
325	divyesh arvind patel	₹ 2,500.00	naliya repair 10*15, toilet plastic door 3, crack1	PAID
326	hitesh chandrawadan bhatt	₹ 3,000.00	acsheet 5	PAID

327	Patel Praveenbhai Shurasangbhai	₹ 5,000.00	Naliya repair 20*20	PAID
328	sanjaybhai narsing patel	₹ 7,000.00	wall crack2	PAID
329	Hshumatiben ramanbhai mistry (pravina)	₹ 3,000.00	acsheet1	PAID
330	natwarbhai bhikabhai rathod	₹ 6,750.00	acsheet2, WALL CRECK, WINDOW DAMAGED	PAID
331	ranjanben mohan rathore	₹ 4,000.00	window glass 4*4 2	PAID
332	mukeshbhai parbat	₹ 2,000.00	glass 1*1 12	PAID
335	panchyat office	₹ 25,000.00		PAID
337	vittalbhai mohanbhai(parvatiben)	₹ 20,000.00	wallcrack compensation, acsheet2	PAID
338	sikodarmata temple	₹ 5,000.00	naliya compensation	PAID
339	ujamben pravinbhai rathod	₹ 4,500.00	wall crack compensation	PAID
340	sanjaybhai somabhai rathod	₹ 3,500.00	10*15 naliya compensation	PAID
341	bharatbhai rameshbhai rathod	₹ 4,000.00	acsheet compensation	PAID
342	rajanben raysangbhai	₹ 4,500.00	naliya compensation	PAID
343	kausalyaben bhikhabhai	₹ 4,500.00	naliya compensation	PAID
344	kailashben natvarbhai	₹ 4,000.00	acsheet compensation	PAID
345	dhaniben dineshbhai rathod	₹ 6,000.00	acsheet 4, wall crack compensation	PAID
346	sunilbhai dineshbhai rathod	₹ 4,000.00	acsheet compensation	PAID
347	bhupendrasinh daulatsinh parmar	₹ 5,000.00	naliya compensation	PAID
348	jayntibhai pujabhai parmar	₹ 3,500.00	naliya compensation	PAID
349	chandubhai pujabhai parmar	₹ 5,500.00	wallcrack compensation, naliya compensation	PAID
350	naginbhai ambubhai parmar	₹ 2,500.00	vartar	PAID
351	chintubhai isvarbhai rathod	₹ 4,000.00	naliya compensation	PAID
352	ambubhai gandubhai rathod	₹ 6,000.00	ac sheet & wall damaged	PAID
353	tejiben bhimsangbhai rathod	₹ 4,500.00	naliya compensation	PAID
354	ghelbaimata Temple	₹ 5,000.00	modh damage, cement patra 2no.	PAID
355	iswarbhai bhagabhai patel	₹ 3,000.00	vartar	PAID
356	kanchanben zaverbhai solanki	₹ 5,000.00	ac sheet compensation	PAID
357	madhuben karsanbhai rathod (sandip)	₹ 6,000.00	modh damage, naliya dameged, bathroom door alignment	PAID
358	ritaben dasrathbhai rathod	₹ 4,500.00	naliya compensation	PAID
359	manjuben chimanbhai rathod	₹ 3,000.00	naliya compensation	PAID
360	Gemabhai Bhadharbhai Rathod	₹ 7,000.00	Wooden rafter breaked 1nos,Soil wall breaked 10'x10'Naliya repair 15'x40'	PAID
361	chitubhai melabhai rathod (NARESH)	₹ 3,500.00	naliya compensation	PAID
362	balavantbhai chimanbhai rathod	₹ 4,000.00	ac sheet compensation	PAID
363	ramilaben natwarbhai rathod	₹ 6,000.00	ac sheet compensation	PAID
364	maheshbhai naginbhai rathod	₹ 3,000.00	ac sheet compensation	PAID
365	vijaybhai narasangbhai patel	₹ 3,000.00	naliya, wall crack & wall leakege	PAID
366	savitaben iswarbhai parmar	₹ 3,000.00	3 new patra, 10ft ac sheet	PAID
367	hiteshbhai chaganbhai aahir	₹ 17,000.00	wall crack, 2 fan, maar damage	PAID
368	nathiben nagjibhai vankar	₹ 2,000.00	patra, sidha kariya	PAID
370	mangalbhai chittabhai harijan	₹ 2,000.00	vartar	PAID
371	thakorbhai parbatbhai ratod	₹ 2,000.00	vartar	PAID

372	lalitaben nagjibhai rathod	₹ 2,000.00	vartar	PAID
373	mhendrabhai ambubhai makawana	₹ 4,500.00	cement patra 9 no, acc sheet	PAID
374	kokilaben govindbhai senva	₹ 2,000.00	vartar	PAID
375	sitaben naginbhai rathod	₹ 5,500.00	door damage, cement patra 4 no. 9 PCS channel hook change, 2 CHENNELS CHNGED	PAID
376	thakorbhai naginbhai rathod	₹ 2,500.00	wooden showcase damage, wall crack, patra repair	PAID
377	surajben bharatbhai rathod	₹ 3,000.00	modh damage, cement patra 2no., acc sheet, naliya repair	PAID
378	kashiben chaganbhai harijan	₹ 3,000.00	door damage bathroom & patra repair	PAID
379	sadabhai ukedbhai rathod	₹ 2,000.00	vartar	PAID
380	dipabhai kalabhai rathod	₹ 2,000.00	vartar	PAID
381	chandubhai jaishingbhai rathod	₹ 2,000.00	vartar	PAID
382	lalitaben sanubhai patel	₹ 2,000.00	vartar	PAID
383	vishalkumar rajeshbhai rathod	₹ 2,000.00	vartar	PAID
384	savitaben laksmanbhai rathod	₹ 2,000.00	vartar	PAID
385	nareshbhai chitubhai rathod	₹ 2,000.00	vartar	PAID
386	girishchandra pujabhai aahir	₹ 3,000.00	crack in slab	PAID
387	rameshbhai chandubhai rathod	₹ 2,000.00	vartar	PAID
388	divyeshbhai manshigbhai aahir	₹ 6,500.00	cement patra 4, naliya 150 old	PAID
389	rajeshbhai panshingbhai rathod	₹ 2,500.00	2 patra, acc sheet, wall crack	PAID
390	sanjaybhai jivanbhai rathod	₹ 2,000.00	wall crack(vartar)	PAID
391	bhikhiben chandubhai rathod	₹ 12,000.00	wall crack, mariyu damage, angle	PAID
392	bhikhiben chimanbhai rathod	₹ 2,000.00	vartar	PAID
393	shivabhai bahadurbhai rathod	₹ 2,000.00	vartar	PAID
394	ratanben rameshbhai rathod	₹ 3,000.00	wall crack, modh damage	PAID
395	bhikhabhai jaisingbhai rathod	₹ 2,000.00	vartar	PAID
396	pravinbhai manekbhai rathod (NANDU)	₹ 3,000.00	wall crack, slab crack	PAID
397	somabhai chotubhai rathod	₹ 2,000.00	vartar	PAID
398	nayanbhai raysingbhai rathod (father taken)	₹ 2,000.00	vartar	PAID
399	rameshbhai prabhatbhai rathod	₹ 2,000.00	wall crack(vartar)	PAID
400	jyotsnaben jayntibhai Harijan	₹ 4,000.00	wall crack, door dis located, naliya repair	PAID
401	jagdishbhai ranchodbhai rathod	₹ 2,000.00	vartar	PAID
402	hansaben sureshbhai rathod	₹ 6,000.00	10 cement patra, medha ma teka	PAID
403	rasikbhai vithalbhai telar	₹ 2,500.00	naliya nu nar nu reparing 3no.	PAID
404	chanchadben pujabhai parmar	₹ 3,000.00	wall crack & naliya repair	PAID
405	mahendrasinh gemanisnh parmar	₹ 2,500.00	3 patra damge acc sheet	PAID
406	lavghanbhai lakshmanbhai rathod	₹ 2,000.00	vartar	PAID
407	parbhubhai sankarbhai valand	₹ 2,000.00	vartar	PAID
408	poonambhai babarhai VAGHARI (RAJU)	₹ 2,000.00	vartar	PAID
409	ramanbhai balavantbhai chunara (VARSHA)	₹ 2,000.00	vartar	PAID
410	ranchodbhai rayshingbhai rathod	₹ 2,000.00	wall crack	PAID
411	prabhu santilal rathod (santilal)	₹ 2,000.00	tv damage	PAID
412	naresh santilal rathod	₹ 3,500.00	4cement patra, 2 thambhala cement	PAID

413	ranjitbhai lakshamnbhai rathod	₹ 7,000.00	4 modh break, tijori damage, patra repair, naliya damage, fridge damage, kabad damage	PAID
414	nitaben dineshbhai rathod	₹ 2,000.00	vartar	PAID
415	ramanbhai parbatbhai rathod	₹ 2,000.00	patra repair, vartar	PAID
416	nareshbhai rameshbhai rathod	₹ 3,000.00	naliya damage & wall crack	PAID
417	manjuben arjunbhai rathod	₹ 2,000.00	vartar	PAID
418	ranjitbhai kalidas rathod	₹ 2,000.00	wall crack - vartar	PAID
419	mukeshbhai naginbhai rathod	₹ 2,000.00	vartar	PAID
420	hiteshbhai khumanbhai rathod	₹ 2,000.00	vartar	PAID
421	ukedbhai umbubhai rathod	₹ 3,000.00	wall crack, 2 patra, acc 10ft	PAID
422	kiranbhai ukedbhai rathod (RAMILABEN)	₹ 2,000.00	vartar	PAID
423	jasubhai kalidasbhai rathod	₹ 2,000.00	vartar	PAID
424	manabhai pasabhai rathod	₹ 3,000.00	wall crack, 10 naliya damage	PAID
425	nileshbhai sanubhai darji	₹ 8,000.00	375 naliya, 4 patra steel	PAID
426	kailashben savjibhai rathod (ANKIT)	₹ 2,000.00	slab crack	PAID
427	surajben babarbhai chunara (BHUPENDRA)	₹ 2,000.00	vartar	PAID
428	vinodbhai raijibhai rathod	₹ 2,000.00	vartar	PAID
429	gajaraben lallubhai rathod	₹ 2,000.00	vartar	PAID
430	chandaben bhikhabhai rathod	₹ 2,000.00	vartar	PAID
431	rajeshbhai ratilal solanki	₹ 3,000.00	wall crack 2no.	PAID
432	Chimanbhai chittabhai solanki	₹ 2,000.00	wall crack	PAID
433	manjulaben ratilal solanki	₹ 2,500.00	patra repair - udi gayela	PAID
434	Vikrambhai Balubhai solanki	₹ 3,000.00	pcc thamla damage, patra damage, 10 cup sasar & glass	PAID
435	Rohitkumar mofatbhai rathod	₹ 2,000.00	vartar	PAID
436	Jagdishbhai Ganpatbhai Rathod	₹ 2,000.00	vartar	PAID
437	Chintubhai dineshbhai rathod	₹ 2,000.00	vartar	PAID
438	Ambubhai jesinghbhai rathod	₹ 2,000.00	vartar	PAID
439	Ajaybhai Ranjitbhai Rathod	₹ 2,000.00	vartar	PAID
440	Ashokbhai Natwarbhai rathore	₹ 2,000.00	vartar	PAID
441	Lakshmiben Sadabhai rathod	₹ 2,000.00	vartar	PAID
442	Rohitbhai raisinghbhai rathod	₹ 2,000.00	vartar	PAID
443	Jagdishbhai chittabhai ahir	₹ 3,000.00	Labor Room 04nos Horizontal cracke 40ft+40 =80ft	PAID
444	Natwarbhai govindbhai rathod	₹ 2,500.00	wall crack & patra repair	PAID
445	Nainabn dineshbhai rathod	₹ 2,000.00	vartar	PAID
446	Bipinbhai ramanbhai tailor (vasant)	₹ 2,000.00	wall crack	PAID
447	Dariyaben thakorbhai parmar	₹ 3,000.00	wall crack & medha ma crack	PAID
448	Khodabhai bhailalbhai rathod	₹ 2,000.00	vartar	PAID
449	kapilaben ranjitbhai rathod	₹ 2,000.00	vartar	PAID
450	vikrambhai sanabhai rathod	₹ 3,000.00	wall crack, toilet bathroom wall damage	PAID
451	Kiran ganpat patel	₹ 2,000.00	vartar	PAID
452	Sitaben khumanbhai rathod	₹ 2,000.00	vartar	PAID
453	Sudhaben Rameshbhai rathord	₹ 2,000.00	vartar	PAID

454	vasantbhai bhikabhai ratod	₹ 3,000.00	Patra bend & lakdu damage	PAID
455	Kapilaben Pravinbhai rathod	₹ 3,000.00	vartar	PAID
456	Ramiben ukedbhai rathod	₹ 2,000.00	vartar	PAID
457	rameshbhai prabhatbhai rathod	₹ 2,000.00	vartar	PAID
458	Sunilbhai Ravjibhai Rathod	₹ 10,000.00	RCC house Slab on vabration during Jamping on slab	PAID
460	Hemantbhai Shantubhai Darji	₹ 3,000.00	Plastic Toilet Door Aldrop Breaked 06nos and hair crake	PAID
461	Maheshbhai Harmanbhai Rathod	₹ 2,000.00	Ac sheet 10' long 04nos	PAID
462	Dineshbhai Gemalbhai Rathod	₹ 3,500.00	soil wall out of plumb 10'x10	PAID
463	balvantbhai vithhalbhai parmar	₹ 4,500.00	wall fulll damaged, modh demaged	PAID
464	TARABEN M RATHOD	₹ 6,000.00	WALL BREAK 4 NOS	PAID
465	khumanbhai kanjibhai rathod (PRAVINBHAI)	₹ 3,500.00	CREAK AND VADATAR	PAID
467	kanubhai gobarbhai 2nd home	₹ 5,000.00	5 PATRA, GHAR SIDHU KARYU, VALTAR	PAID
469	DAXABEN GANPATBHAI PARMAR	₹ 2,000.00	VALTAR	PAID
470	PARULBEN TEJSANG PATEL	₹ 5,000.00	WINDOW AND DOOR DAMAGED	PAID
471	DIPAKKUMAR KAILASCHANDRA PANDYA	₹ 3,000.00	VALTAR	PAID
472	MANJULABEN BHARATBHAI PARMAR	₹ 5,000.00	ac sheet compensation	PAID
473	ISHWARBHAI DESHAIBHAI RATHOD	₹ 10,000.00	50% naliya damged, wall creack	PAID
474	BHATUJIDADA TEMPLE	₹ 5,000.00	naliya compensation	PAID
475	Kalpeshkumar Pravinbhai Patel	₹ 30,000.00	2 wall damaged, 2 pankha, 3 window, 50% naliya damaged	PAID
476	BUDHABHAI DIPABHAI RATHOD	₹ 7,000.00	wall crack and mobh damaged, naliya compensasion	PAID
477	SAVITABEN AAHIR	₹ 2,000.00	vartar	PAID
478	ADISANGDADAJI NU MANDIR	₹ 5,000.00	vartar	PAID
479	BHAVNABEN JAYANTILAL SOLANKI	₹ 3,000.00	ac sheet compensation	PAID
480	PRAVINABEN KANYALAL JOSHI	₹ 15,000.00	50% naliya damged, one side full wall damaged, wall creack	PAID
	TOTAL PAID	₹ 26,66,930.00		

86	Jayantibhai Manabhai	₹ 5,000.00	naliay	COMMITED
144	Sandipbhai Jayanti Ahir	₹ 0.00	door, window	CHEQUE AS PER BILL PRODUCED
369	manubhai gebarbhai rathod	₹ 5,000.00	wall crack, 2 fan, maar damage	COMMITED
459	Kalpeshbhai Balwantbhai Patel	₹ 2,500.00	Gi Sheet Repair 05nos 10'long	COMMITED
466	rameshbhai kalidas aahir	₹ 2,000.00	VALTAR	COMMITED
468	sanubhai gobar bhai	₹ 2,000.00	VALTAR	COMMITED
	TOTAL COMMITED	₹ 16,500.00		

Annexure - 41

Inspection Report

Subject: Dead Fish are found on the coast of village Jageshvar, Ta: Vagra , Dist : Bharuch due to industrial wastewater

Reference: In the regard of a video clip was received through social media on dated 12/06/2020

Date of inspection and time : 12/06/2020 , 11:30 hrs

Person contacted: 1. Shri Pravinbhai Machhi - Representative of complainer

2. Shri Kamleshbnhai Madhivala – Complainer

Observations:

We under signed visited the coast of village Jageshawar , Ta: Vagra , Dist : Bharuch with above said subject and reference on the same day around 11:30 hrs . After reaching at the said site , firstly we have tried to contact Complainer Shri Kamleshbnhai Madhivala but he is not available at site. Then we have contacted him on his mobile number. As informed by him telephonically, we have contacted a representative of him Shri Pravinbhai Machhi. As informed by representative of complainer, the fishes are dead due to disposal of industrial wastewater at above mentioned site.

During inspection, it is observed that around 800-1000 no's of fishes all having length of 3 -5 cm are found dead on the cost of village Jageshawar near the jetty of M/s. Godrej and boyce. During inspection, dead fish are observed in this small shallow stretch having about 3-4 ft wide and 30-40 ft length towards sea . We have also visited the nearby coastal area of this village at Narmada Parikarma jetty which is about 100 meter far from this site. During inspection, no any dead fish are observed in this site and its nearby area. During inspection, two no's of water sample are collected near the Dead fish area, village Jageshawar near the jetty of M/s. Godrej and boyce to know the quality of water. The outlets of storm water drainage of SEZ-II area are found blocked. No water meets from the said storm to sea is observed.

At above mentioned site where the dead fish are found, there is no direct discharge of industrial wastewater or any other water discharge is observed. Photographs taken during inspection are attached here with. Further to know the actual cause of fish killing we have informed to Fisheries department.

Conclusion:

- Looking to above, the about 800- 1000 nos of having dead fishes are observed in the shallot stretch having about 3-4 ft wide and 30-40 ft length towards sea. While no dead fishes are observed at other nearby location.
- The outlet of storm water drainage of SEZ-II area are found blocked. No water meets from the said storm to sea is observed.
- No direct discharge of industrial wastewater any other water discharge is observed at this location is observed.
- Samples are collected to know the actual quantity of water.
- The actual cause of killing of fish may be reveal by fisheries department.

L M Ahir	**V K Patel**
Asst Env Engineer	**Asst Env Engineer**

Dead Fish photographs.	Dead Fish photographs.
	
Dead Fish photographs.	Blocked storm water drain of SEZ – II due to construction work.
	

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:282005 - Analysis Completion:19/06/2020

/ LAB Inward : 41096

Gujarat Pollution Control Board, Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 41096 **Date: 19/06/2020**

1. Name of the Customer : General Complaint - 25375
2. Address : -,-,--
   ---, Taluka : Bharuch, District : Bharuch, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : Vijay K. Patel, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 282005
7. Date & Time of Collection & Inwarding : 12/06/2020 , (1140 to 1140) & 15/06/2020
8. Date of Start & Completion of Analysis : 15/06/2020 & 19/06/2020
9. Sampling Point : From accumulated ponding nr Godrej Jetty. Point -1. ~
10. Flow Details (Remarks) : —
11. Mode of Disposal : —
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 27 & pH Range on pH Strip :7-8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :muddy
15. Water Consumption & W.W.G (KLPD) : Ind :1.000 , Dom :2.000 & Ind :1.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.02
2	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	5.0
3	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	BDL
4	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	17274
5	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	3.26
6	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	152
7	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
8	Cyanide	mg/l	Titrimetric method. (4500 - CN? D APHA Standard Me	1-10 mg/l	BDL
9	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	2.0
10	Zinc	mg/l	(3111 B APHA Standard methods 21st edi)	0.005-100mg/l	N.A.
11	Hexavalent Chromium	mg/l	APHA (22nd Edition) –3500 – Cr B : -2012 Colorimet	0.1 – 100 mg/l	BDL
12	Copper	mg/l	3111 B APHA Standard methods 21st edi)	0.01-150 mg/l	0.408
13	Nickel	mg/l	(3111 B APHA Standard methods 21st edi)	0.02-150 mg/l	1.042
14	Lead	mg/l	(3111 B APHA Standard methods 21st edi)	0.05-150 mg/l	0.788
15	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	18
16	MERCURY	mg/l	(3111 B APHA Standard methods 21st edi)		BDL

Laboratory Remarks : freezed By:210-vig_210 Dt.: 19/06/2020

K. I. Karelia,SSO

Field Observation : sample is collected as per is 3025 method

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:282006 - Analysis Completion:19/06/2020

/ LAB Inward : 41097

Gujarat Pollution Control Board, Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 41097 **Date: 19/06/2020**

1. **Name of the Customer** : General Complaint - 25375
2. **Address** : -,-,--
   ---, Taluka : Bharuch, District : Bharuch, GIDC : Not In Gidc
3. **Nature of Sample** : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. **Sample Collected By** : Vijay K. Patel, AEE
5. **Quantity of Sample Received** : 5 lit
6. **Code No. of the Sample** : 282006
7. **Date & Time of Collection & Inwarding** : 12/06/2020 , (1150 to 1150) & 15/06/2020
8. **Date of Start & Completion of Analysis** : 15/06/2020 & 19/06/2020
9. **Sampling Point** : From accumulated ponding nr Godrej Jetty. Point -2. ~
10. **Flow Details (Remarks)** : —
11. **Mode of Disposal** : —
12. **Ultimate Receiving Body** : 0
13. **Temperature on Collection** : 27 & pH Range on pH Strip :7-8 on pH strip
14. **Carboys Nos for** : Barcode & Color & Appearance :muddy
15. **Water Consumption & W.W.G (KLPD)** : Ind :1.000 , Dom :2.000 & Ind :1.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	6.58
2	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	5.0
3	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	14.02
4	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	17601
5	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	2.30
6	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	242
7	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
8	Cyanide	mg/l	Titrimetric method. (4500 - CN? D APHA Standard Me	1-10 mg/l	BDL
9	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	11.2
10	Zinc	mg/l	(3111 B APHA Standard methods 21st edi)	0.005-100mg/l	N.A.
11	Hexavalent Chromium	mg/l	APHA (22nd Edition) –3500 – Cr B : -2012 Colorimet	0.1 – 100 mg/l	BDL
12	Copper	mg/l	3111 B APHA Standard methods 21st edi)	0.01-150 mg/l	0.087
13	Nickel	mg/l	(3111 B APHA Standard methods 21st edi)	0.02-150 mg/l	0.650
14	Lead	mg/l	(3111 B APHA Standard methods 21st edi)	0.05-150 mg/l	0.626
15	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	35
16	MERCURY	mg/l	(3111 B APHA Standard methods 21st edi)		BDL

Laboratory Remarks : freezed By:210-vig_210 Dt.: 19/06/2020

K. I. Karelia,SSO

Field Observation : sample is collected as per is 3025 method

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

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Samast Bharuch Jilla Machimar Samaj <machimarsamajbharuch@gmail.com>

Reply all |

Sat 6/13, 4:59 PM

Mukesh Puri, IAS; Collector-Bha; Falgun Modi (GoG-GPCB_RO-Bharuch); Shri. S. M.

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માનનીય સાહેબ

તા 3-6-2020 ના રોજ ભરૂચ જિલ્લાના દહેજ સેઝ-2 ખાતે આવેલ યશસ્વી રસાયણ પ્રા લી માં થયેલ ગંભીર અકસ્માતને લીધે 10 જેટલા કર્મચારીઓના મૃત્યુ થયેલ છે અને અન્યો ઘાયલ થયેલ છે. સદર અકસ્માત બાબતે મળતી પ્રાથમિક માહિતી મુજબ તા 2-6-2020 ના રોજ કંપનીના જવાબદાર અધિકારીઓ/કર્મચારીઓની બેદરકારીને લીધે તાલીમ વગરના કર્મચારી કે કોન્ટ્રાકટ હેઠળના કર્મચારીએ એક અતિ સાંદ્ર નાઇટ્રિક એસિડનું ટેન્કર (CNA) પ્લાન્ટમાં આવેલ ડાય મીથાઈલ સલ્ફેટની (DMS) સ્ટોરેજ ટેન્કમાં ઠાલવી દીધેલ હતું. અને અકસ્માતમાં વિસ્ફોટ થયેલ હતો. જેમાં ઇપીકો કલમ ૩૦૪ હેઠળ પોલીસ ફરિયાદ પણ દાખલ થયેલ છે.

૧૨-૬-૨૦૨૦ ના રોજ આ કંપનીમાં અકસ્માતે વધેલું અને નકામું ઝેરી રાસાયણિક પ્રવાહી જાહેર કાંસમાં છોડી દેતા મીઠી તલાઈ જેટટી દહેજ પાસે આવેલ દરિયાકિનારે અસંખ્ય માછલીઓના અને દરિયાઈ જીવોના મૃત્યુ થયેલ હતા. આ બાબતે માછીમારોએ ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડને જાણ કરેલ હતી અને કાર્યવાહી કરેલ હતી.

Reply all | Delete Junk | •••

સ્થાનિકોના વાર ખટરકારા બોલાય છે. ત્યારે આ પ્રદૂષણ અંગ ગુજરાત બોર્ડના કડક પગલાં ભરવા અમારી માંગ છે. વધુમાં અકસ્માતને લીધે કંપનીમાં રહેલ તમામ જોખમી અને ઝેરી રસાયણોનો નાશ ધારા ધોરણો મુજબ કરી સમગ્ર વિસ્તારને પ્રદૂષણ મુક્ત કરવા જરૂરી કાર્યવાહી કરશોજી.

આભાર અને કાર્યવાહી કરવાની માંગ સહ

આપનો વિશ્વાસુ

એડ્વોકેટ કમલેશભાઈ મઢીવાલા
પ્રમુખ
સમસ્ત ભરુચ જિલ્લા માછીમાર સમાજ
બંબાખાના વેજલપુર મુ પો-ભરુચ 392001.
ફોન 99243 52696

Annexure - 42

મત્સ્યોદ્યોગ અધિક્ષકની કચેરી,
જીલ્લા સેવા સદન વિભાગ–૨, ભોંયતળીયે,
ભરૂચ– ૦૨૬૪૨ – ૨૪૦૪૫૩

.....

ક્રમાંકઃમઅભ/તત્રક–૧/ઔદ્યોગીક એકમજાગેશ્વર /૨૦૨૦–૨૧/૧૭૩ તારીખઃ ૨૪/૬/૨૦

પ્રતિ,
પ્રાદેશિક અધિકારીશ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
ભરૂચ.

વિષયઃ–ગામ –જાગેશ્વર ,તા.વાગરા,જી.ભરુચ ખાતે પ્રદૂષિત પાણીના લીધે માછલા મરી રહેલ છે,તે બાબતની ફરિયાદ બાબત.

આધારઃ–આપના કચેરીના ગુ.પ્ર.નિ.બોર્ડ/પ્રાક.ભરુચ/આઈડી–૨૫૩૭૫(૨૭)૩૪૬૬, તા.૧૨/૬/૨૦૨૦

શ્રીમાન,

ઉપરોકત વિષય અન્વયે જણાવવાનુ કે, આપના આધારિત પત્ર મુજબ ગામ–જાગેશ્વર,તા.વાગરા,જી.ભરુચ ખાતે પ્રદૂષિત પાણીના કારણે માછલા મરી રહેલ છે,એવી ટેલીફોનિક ફરિયાદ થયેલ છે,જેના અનુસંધાને આ કચેરીના અધિક્ષક અને મત્સ્ય અધિકારી દવારા તા.૧૩/૬/૨૦૨૦ના રોજ સ્થળ તપાસ કરતા,જે જગ્યાએ નાના નાના માછલા મરી રહેલ છે તે એક એવો વિસ્તાર /જમીન કે જયાં દરિયા/નદિના કુદરતી રીતે પ્રસરતા પાણીમા નાના /મોટા માછલા જેવા (ઢેબડી,ચેલા,)તણાઈ આવેલ છે ,જે અપૂરતા પાણી/ઓકિસજન વગર તરફડી મરી જવા પામેલ છે,એવુ આ કચેરીનુ મંતવ્ય છે.,પ્રાથમિક દષ્ટિએ પ્રદુષિત પાણીના કારણે માછલા મરી જવા પામેલ હોય,તેનુ ફલિત થતુ નથી,જે વિદિત થવા વિનંતી છે.

આપનો વિશ્વાસુ,

મત્સ્યોદ્યોગ અધિક્ષક
ભરુચ

G. P. C. BOARD
BHARUCH
Inward No. 22722
Date 23/06/2020

To,
The Regional Officer
Gujarat Pollution Control Board
Bharuch.

Sub: Regarding compliant about dying fishes due to polluted water at village-Jageshwar, Taluka- Vagara, Dist- Bharuch.

Ref: GPCB's letter no. GPCB/RO-Bharuch/ID-25375(27)3466 dated 12.06.2020.

Sir,

With reference to the above subject matter and your above referred letter abouttelephonic complaint regarding fish kill due to polluted water at village-Jageshwar, Taluka-Vagra, Dist-Bharuch. the superintendent and an officer of this office have investigated an area on 13.06.2020 where small fishes were found dead in the area / land where sea water / river water was circulating naturally and small/larges fishes (like *Dhebdi, Chela*) were dragged at shores which is due to lack of water/oxygen as per the view of this office. please be informed that, on prima facia, it does not prove that the fish kill is due to polluted water.

Yours Faithfully

Superintendent of Fisheries
Bharuch.

Annexure - 43

યશસ્વી રસાયણ પ્રા.લી. માં બનેલ દુર્ઘટના અંતર્ગત લોકસુનાવણી

તા.૨૯-૦૬-૨૦૨૦

માટે આવેલ અરજીઓ

APPLICATION LIST

PUBLIC HEARING BEFORE COMMITTEE ON 29/06/2020

Sr.no	Applicant Name	Date of Application
1	Advocate Kamleshbhai madhivala President-Samast Bharuch Jilla Machhimar Samaj Bambakhana,Vejalpur,At&Po.Bharuch Mo.no.9924352696	18/06/2020
2	Advocate Kamleshbhai madhivala President-Samast Bharuch Jilla Machhimar Samaj, Bambakhana,Vejalpur,At&Po.Bharuch Mo.no.9924352696	18/06/2020
3	Dharmesh Mistry Blok No.14,Ghar No.1340 Narmada Apartment,Bharuch Mo.No.9998609115	20/06/2020
4	Nishchalsinh Tawar GM&Unit Head-Coromandal International Ltd.-Dahej,Plot No.Z- 103/G,Dahej SEZ-2	22/06/2020

5	Abdulrajhjhak Yusuf Kamathi(Tankariavala) B/46,Monapark Society,Bypass chokadi,Sherpura Road,Bharuch mo.no. 9974990190	23/06/2020
6	Thermax Limited Dahej, Sez-2,Plot No.Z/96/C	24/06/2020
7	Jayantibhai Manabhai Ahir At&Po-Luvara Ta.Vagra Mo.No.9574644552	24/06/2020
8	Nareshbhai Prabhatbhai Gohil At&Po.Lakhigam,Ta.Vagara mo.no.9998214035	26/06/2020
9	Sarpanch luvara and gram Panchayat Boday Luvara Ta.Vagra	26/06/2020
10	Jitendrabhai Ahir Mo.No.9974096539	26/06/2020
11	Jitendrabhai Hathisinh Chavda At&Po-Ambheta Ta.Vagara mo.no.9909015134	26/06/2020
12	Omakarsinh Arvindsinh Rana At&Po-Dahej Ta.Vagra Mo.no.8140308033/8866664001	26/06/2020

13	Ranjitbhai Chandubhai Gohil At&Po-Ambheta Ta.Vagra Mo.No.9925221325	26/06/2020
14	Dasharathabhai Kabhaibhai Gohil At&Po-Dahej Ta.Vagra Mo.No.9737744944	26/06/2020
15	Alpeshbhai Laxmanbhai Patel At&Po-Jageshvar Ta.Vagra Mo.No.9898932605	26/06/2020
16	Ashvinabhai Arvindbhai Gohil At&Po-Lakhigam Ta.Vagra Mo.No.8128679227	26/06/2020
17	Gujarat Chemical Port Limited At.Lakhigam Ta.Vagra	26/06/2020
18	Tashishkumar Ghanshyambhai Patel At&Po.koliyad Ta.Vagra Mo.no.9099196567	26/06/2020
19	Satishbhai Jashavantbhai Gohil At&Po.Lakhigam Ta.Vagra Mo.No.9979875988	26/06/2020
20	Natvarbhai Babubhai Gohil At&Po-Rahiyad Ta.Vagra Mo.No.9925952966	26/06/2020
21	Reliance Limited	26/06/2020

Fw: યશસ્માવી રસાયણ પ્રા લી (દહેજ ભરૂચ) ની દુર્ઘટના બાબતે માછીમારોનો વળતર મેળવવા દાવો.

Collector-Bha

Wed 6/24/2020 12:43 PM

Inbox

To:Mamlatdar Disaster Bharuch <dismgmt-bha@gujarat.gov.in>;

3 attachments (9 MB)

CamScanner 06-17-2020 13.48.05.pdf; 13 -6-2020 e mail complaint fish kill..pdf; Yashshvi Rasayant NGT Order) OA-22 2020.pdf

From: Samast Bharuch Jilla Machimar Samaj <machimarsamajbharuch@gmail.com>
Sent: Thursday, June 18, 2020 12:17 PM
To: Collector-Bha; babopatel@gmail.com; ms-gpcb; secy-moef@nic.in; CPCB Vadodara; ed.nidm@nic.in; director_kumar@neeri.res.in; babji.srinivasan@iitgn.ac.in; Shri Anil Mukim (Chief Secretary); P.M.Shah(DISH); dydishbh@gmail.com; Falgun Modi (GoG-GPCB_RO-Bharuch)
Subject: યશસ્માવી રસાયણ પ્રા લી (દહેજ ભરૂચ) ની દુર્ઘટના બાબતે માછીમારોનો વળતર મેળવવા દાવો.

માનનીય સાહેબ,

તા 3-6-2020 ના રોજ ભરૂચ જિલ્લાના દહેજ સેઝ-2 ખાતે આવેલ યશસ્વી રસાયણ પ્રા લી માં થયેલ ગંભીર અકસ્માતને લીધે [illegible] જેટલા કર્મચારીઓના મૃત્યુ થયેલ છે અને અન્યો ઘાયલ થયેલ છે. સદર અકસ્માત બાબતે મળતી પ્રાથમિક માહિતી મુજબ તા 2-6-2020 ના રોજ કંપનીના જવાબદાર અધિકારીઓ/કર્મચારીઓની બેદરકારીને લીધે તાલીમ વગરના કર્મચારી કે કોન્ટ્રાક્ટ હેઠળના કર્મચારીએ એક અતિ સાંદ્ર નાઇટ્રિક એસિડનું ટેન્કર (CNA) પ્લાન્ટમાં આવેલ ડાય મીથાઈલ સલ્ફેટની (DMS) સ્ટોરેજ ટેન્કમાં ઠાલવી દીધેલ હતું.

આ બંને પ્રવાહી રસાયણો એક બીજા સાથે ઉગ્ર પ્રક્રિયા કરી શકે એવા વિસંગત હોઈ ટેન્કમાં રાસાયણિક પ્રક્રિયા શરૂ થઈ ગયેલ હતી અને ટેન્કમાં ગરમી ઉત્પન્ન થવા માંડેલી હતી. તેથી બીજા દિવસ સુધી સતત ટેન્ક પર પાણીનો છંટકાવ કરી ટેન્ક ઠંડી રાખવા કોશીશ કરેલી. આ અત્યંત અને ગંભીર અકસ્માતની શરૂઆતથી લઈ પ્રચંડ વિસ્ફોટ ગમે તે ઘડીએ થઈ શકે એમ હોવા છતાં આ બાબતે કંપનીના મેનેજમેન્ટના ઉચ્ચ અધિકારીઓએ સરકારમાં તુરંત જાણ કરવાનું જાણીજોઈ માંડી વાળેલું અને બનાવને જાણીજોઈ બીજા દિવસે અકસ્માત થવા સુધી છુપાવેલી.

બીજા દિવસે આ ચાલતી રાસાયણિક પ્રક્રિયા વાળું મીક્ષ પ્રવાહી ટેન્કરમાં ખાલી કરવાનું ગેર-કાયદેસરનું કામ મેનેજમેન્ટના ઉચ્ચ અધિકારીઓએ કરેલું. આ કામ જોખમી હોવાનું જાણવા છતાં કર્મચારીઓની સલામતી જાણીજોઈને જોખમમાં મૂકી કંપનીના અધિકારીઓએ કર્મચારીઓને ફરજિયાત ત્યાં હાજર રાખેલ હતા અને તેમને ગેરકાયદેસર કામ કરવાની ફરજ પાડેલ હતી. સ્ટોરેજ ટેન્કમાંથી ચાલુ રાસાયણિક પ્રક્રિયા વાળું પ્રવાહી ટેન્કરમાં ખાલી કરવામાં આવતા તેમાં ભયંકર વિસ્ફોટ થયેલો અને નજીક ઉભેલા તમામ કર્મચારીઓ દાઝી ગયેલા. આ વિસ્ફોટને લીધે આજુબાજુની તમામ રાસાયણિક પ્રવાહીની ટેન્કોમાં પણ આગ લાગેલી અને આખો પ્લાન્ટ ભસ્મીભૂત થયેલો. જેમાં 10 જેટલા કર્મચારીઓએ જીવ ગુમાવેલ છે. આમ આ દસ કર્મચારીઓની હત્યા આ કંપનીના જવાબદાર અધિકારીઓ અને માલિકોએ જાણી જોઈ કરેલ છે જે પ્રારંભિક તપાસ પરથી ખૂબ સ્પષ્ટ હતી અને અમારી માંગ મુજબ રાજ્ય સરકાર તરફથી પોલીસ વિભાગે દહેજ મરીન પોલીસ સ્ટેશનમાં સત્તાવાર ફરિયાદ નોંધાવેલ છે

સદર દુર્ઘટનામાં કંપનીમાં આવેલ ODCBની ટેંકનું તમામ રસાયણ બળી જવા પામેલ હતું જેમાંથી અત્યંત ઘાતક ફોસ્જીન ગેસ બનેલ હતો અને તે દરિયામાં અને દહેજ વિસ્તારમાં જમીન પર પથરાયેલ હતો તે સાથે કંપનીના સ્ટોરેજ ટેન્કોમાં રહેલ બીજા અન્ય ઘાતક રસાયણોના મિશ્રણો તેમજ ઘાતક વાયુઓ પણ સમગ્ર વિસ્તારમાં ફેલાઈ ગયેલ હતા. આ જમીન પર પથરાયેલ તમામ ઘાતક ગેસ અને રસાયણો પછી વરસાદ પડતા પાણી સાથે ધોવાઈ દરિયા તેમજ નર્મદા નદીમાં અંતે જઈ ભળ્યા છે. અને આજે પણ તે નદી અને દરિયાઈ જીવસૃષ્ટિને ખુબ મોટું અને ગંભીર નુકશાન પહોંચાડી રહ્યા છે. આ તમામ રસાયણોની અંતિમ અસર માછીમારો કરતા લોકો પરજ આવે છે અને માછલીનું ઉત્પાદન ઓછુ થઇ જાય છે એ હકીકત વૈજ્ઞાનિક રીતે સાબિત છે.

તા ૧૩-૬-૨૦૨૦ ના રોજ કંપનીમાંથી અકસ્માત પછીનું ઝેરી રસાયણો યુક્ત પાણી દહેજની ખાડી વાટે નર્મદા ખાડીમાં આવતા અસંખ્ય માછલીઓના મૃત્યુ થયા હતા. જે બાબતે અમોએ ફરિયાદ આપી તપાસ માંગ કરેલ છે અને જીપીસીબીએ તપાસ અને કાર્યવાહી કરેલ છે. (ફરિયાદની નકલ શામેલ છે.) સદર અકસ્માત ને લીધે કંપનીનો અને આજુબાજુનો સમગ્ર વિસ્તાર પ્રદુષિત હતું તેવામાં વરસાદના આવવાથી જમીનની સપાટી પર રહેલ તમામ રસાયણો ધોવાઈ દરિયામાં ગયેલ છે એ બાબતે થયેલ પાણી પ્રદૂષણને સમિતિ ધ્યાને લે એવી અમારી માંગ છે.

સદરે બાબત અમો સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજ અસરગ્રસ્ત માછીમારોના રજૂઆતનું પગલ માછીમારો આ દુર્ઘટનામા સીધી રીતે કે આડકતરી રીતે અસરગ્રસ્ત થયેલ છે તેમના વતી અમો વળતરનો દાવો રજુ કરીએ છીએ. (અમોને મળેલ માછીમારોની રજૂઆત આ સાથે શામેલ છે) આ વળતરની રકમ નક્કી કરવા તપાસ સમિતિ જરૂરી કાર્યવાહી શરુ કરી આ વળતરનું ચુકવણું જીલ્લા કલેકટર સાહેબની કચેરી દ્વારા કરવા માંગ મુકીએ છીએ જે માનનીય નેશનલ ગ્રીન ટ્રીબ્યુનલ વેસ્ટ ઝોન પુનેના કેસ નંબર ઓએ ૨૨/૨૦૨૦ ના હુકમ અનુસંધાને રજુ કરીએ છીએ (હુકમની નકલ શામેલ છે). જે ચુકાદાના મુદ્દા ક્રમાંક ૬ અન્વયે જીલ્લા કલેકટર સાહેબે કંપનીએ જમા કરાવેલ વળતરની રકમમાંથી અસરગ્રસ્તોને વળતર ચુકવણું કરવાનું રહે છે જો કંપની ૧૦ દિવસમાં વળતર રકમ જમા કરાવવામાં નિષ્ફળ રહે તો રાજ્ય સરકારે કડક પગલા ભરી દંડ ની રકમ વસુલ કરવાની રહે છે અને અસરગ્રસ્તોને કોઇપણ સંજોગોમાં આ ચુકવણું કરવાનું રહે છે.જે બાબત આપ સાહેબ હુકમ અનુસંધાને વાકેફ હશો તેથી વળતર પ્લાન બનાવી તાત્કાલિક હુકમ અમલ કરવા કાર્યવાહી કરશોજી.

આભાર અને કાર્યવાહી કરવાની માંગ સહ

આપનો વિશ્વાસુ

એડ્વોકેટ કમલેશભાઇ મઢીવાલા
પ્રમુખ
સમસ્ત ભરુચ જિલ્લા માછીમાર સમાજ
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ફોન 99243 52696

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દહેજ ખાતે માછલીઓ મરી જવાની ઘટના બાબતે સખત અને કડક પગલાં યસશવી રસાયણ પ્રા લી સામે લેવા અને પ્રદૂષણ દૂર કરવા બાબત

Samast Bharuch Jilla Machimar Samaj <machimarsamajbharuch@gmail.com> Sat, Jun 13, 2020 at 4:58 PM
To: chairman-gpcb@gujarat.gov.in, collector-bha@gujarat.gov.in, "Falgun Modi (GoG-GPCB_RO-Bharuch)" <ro-gpcb-bhar@gujarat.gov.in>, direnv@gujarat.gov.in, gczma.crz@gmail.com, secfed@gujarat.gov.in

માનનીય સાહેબ

તા 3-6-2020 ના રોજ ભરૂચ જિલ્લાના દહેજ સેઝ-2 ખાતે આવેલ યશસ્વી રસાયણ પ્રા લી માં થયેલ ગંભીર અકસ્માતને લીધે 10 જેટલા કર્મચારીઓના મૃત્યુ થયેલ છે અને અન્યો ઘાયલ થયેલ છે. સદર અકસ્માત બાબતે મળતી પ્રાથમિક માહિતી મુજબ તા 2-6-2020 ના રોજ કંપનીના જવાબદાર અધિકારીઓ/કર્મચારીઓની બેદરકારીને લીધે તાલીમ વગરના કર્મચારી કે કોન્ટ્રાકટ હેઠળના કર્મચારીએ એક અતિ સાંદ્ર નાઇટ્રિક એસિડનું ટેન્કર (CNA) પ્લાન્ટમાં આવેલ ડાય મીથાઇલ સલ્ફેટની (DMS) સ્ટોરેજ ટેન્કમાં ઠાલવી દીધેલ હતું. અને અકસ્માતમાં વિસ્ફોટ થયેલ હતો. જેમાં ઇપીકો કલમ ૩૦૪ હેઠળ પોલીસ ફરિયાદ પણ દાખલ થયેલ છે.

૧૨-૬-૨૦૨૦ ના રોજ આ કંપનીમાં અકસ્માતે વધેલું અને નકામું ઝેરી રાસાયણિક પ્રવાહી જાહેર કાંસમાં છોડી દેતા મીઠી તલાઇ જેટટી દહેજ પાસે આવેલ દરિયાકિનારે અસંખ્ય માછલીઓના અને દરિયાઇ જીવોના મૃત્યુ થયેલ હતા. આ બાબતે માછીમારોએ ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડને જાણ કરેલ હતી અને કાર્યવાહી કરેલ હતી.

માછલીઓ મરી જવાની ઘટના અને દરિયાકિનારે પ્રદૂષણ ફેલાવવાની આ ઘટના વધુ એક વાર કંપનીના સંચાલકોની ઘોર બેદરકારી બતાવે છે. જેથી આ પ્રદૂષણ અને નુકશાન બાબતે કડક તાત્કાલિક પગલાં ભરવા અમારી માંગ છે. વધુમાં અકસ્માતને લીધે કંપનીમાં રહેલ તમામ જોખમી અને ઝેરી રસાયણોનો નાશ ધારા ધોરણો મુજબ કરી સમગ્ર વિસ્તારને પ્રદૂષણ મુક્ત કરવા જરૂરી કાર્યવાહી કરશોજી.

આભાર અને કાર્યવાહી કરવાની માંગ સહ

આપનો વિશ્વાસુ

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બંબાખાના વેજલપુર મુ પો-ભરુચ 392001.
ફોન 99243 52696

3 attachments

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તા ૧૭-૬-૨૦૨૦

પ્રતિ શ્રી,

જીલ્લા કલેકટર સાહેબ.

જીલ્લા કલેકટર ઓફીસ.

ભરૂચ.

વિષય : દહેજ સેઝ -૨ માં આવેલ યશસ્વી રસાયણ પ્રા લી કંપનીમાં અકસ્માતથી થયેલ નદી અને દરિયાકાંઠા વિસ્તારમાં થયેલ પ્રદૂષણ અને માછીમારોને નુકશાન માટે વળતર આપવા બાબત

માનનીય સાહેબ

અમો નીચે સહી કરનાર લુવારા, લખીગામ તેમજ નર્મદા નદી અને દરિયામાંથી આજીવિકા રળનાર અન્ય ગામોના અને પરંપરાગત માછીમારી કરનાર માછીમારો યશસ્વી રસાયણ પ્રા લી સેઝ-૨ દહેજ ખાતે તા ૩-૬-૨૦૨૦ ના રોજ થયેલ અકસ્માતથી અસરગ્રસ્તો છીએ. સદર અક્સમાતને લીધે જે કોઇ રસાયણો સળગી ગયા તેનો ધુમાડો દરિયા પર પથરાઇ ગયેલ છે અને દરિયામાં ઓગળી ગયેલ છે. જે રસાયણો દરિયામાં માછલીઓને સતત હાની કરતા રહેશે. વળી આ અકસ્માત દરમિયાન ઉત્પન્ન થયેલ ઝેરી રસાયણો અને વાયુઓ જે અમારા ગામના વિસ્તારો અને આજુબાજુના વિસ્તારની જમીન પર પથરાઇ ગયેલ હતા તે ઝેરી વાયુઓ અને રસાયણો હાલમાં થયેલ વરસાદને પરિણામે વરસાદી પાણી સાથે કુદરતી વહેણોમાંથી થઇ નર્મદા નદી તેમજ ખંભાતના અખાત અને કાંઠા વિસ્તારમાં ભળી ગયેલ છે. જેનું સૌથી મોટું નુકશાન કુદરતી રીતે પેદા થતી માછલીના ઉત્પાદન પર થયેલ છે. માછીમારોની આજીવિકાને નુકશાન હાલમાં થયું છે. અને આવનાર સમયમાં આ રસાયણોની વિઘાતક અસરોથી થનાર છે.

આ અકસ્માતને લીધે અમો માછીમારોની આજીવિકાને થયેલ નુકશાન માટે અમો આ વળતર દાવો જીલ્લા કલેકટર સાહેબ સામે રજુ કરીએ છીએ. આ દાવો માનનીય નેશનલ ગ્રીન ટ્રીબ્યુનલના તા ૮-૬-૨૦૨૦ ના આદેશ મુજબ અકસ્માતને લીધે પર્યાવરણને થયેલ નુકશાન અને અસરગ્રસ્ત લોકોને થયેલ નુકશાન બાબતે નુકશાન ભરપાઇ કરવા સંદર્ભે રૂપિયા ૨૫ કરોડની રકમ કંપનીએ જીલ્લા કલેકટર કચેરી માં દિન

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૧૦ માં યુકવવાની રહે છે. જેમાંથી અસરગ્રસ્તોને વળતર આપવાનું થાય છે. ટ્રીબ્યુનલના આદેશ મુજબ અમો નર્મદા નદી, દરિયા કાંઠા વિસ્તારમાં સક્રિય રીતે પરંપરાગત માછીમારી કરતા માછીમારો માટે સામુહિક રીતે આ વળતરનો દાવો મુકીએ છીએ. અમારા વતી કામ કરતા સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજના પ્રમુખને આ દાવા બાબતે વધુ કાર્યવાહી કરવાની પણ અમો રજૂઆત કરીએ છીએ.

તેથી આ બાબતે યોગ્ય કાર્યવાહી કરી અમોને થયેલ નુકશાનનું વળતર અમારા માટે કામ કરતા સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજના હોદ્દેદારો અને માછીમારીના નિષ્ણાત લોકો સાથે સંકલન કરી અમોને વળતર મંજુર કરવા જીલ્લા કલેકટર સાહેબને નમ્ર રજૂઆત છે.

આભાર અને સહકારની અપેક્ષા સહ

આપના વિશ્વાસુઓ

નામ	ગામ	સહી
[illegible]	કુવારા.	[illegible]
[illegible]	કુવારા	[illegible]
૨૧૬૫ ડાહ્યાભાઇ ઉત્તમભાઇ	કુવારા	
૨૧૬૫ ડાહ્યાભાઇ ઉત્તમભાઇ	કુવારા	
૨૧૬૫ રમેશભાઇ ડાહ્યાભાઇ	કુવારા	રમેશભાઇ ડી.
૨૧૬૫ રમેશભાઇ ખુબાભાઇ	કુવારા	રમેશભાઇ
૨૧૬૫ ભારતીબેન દિપકભાઇ	કુવારા	ભારતીબેન શંઠાડ
૨૧૬૫ દિલિપભાઇ ડાહ્યાભાઇ	કુવારા	D. ડી.
૨૧૬૫ રમેશભાઇ રમણભાઇ	કુવારા	[illegible]
૨૧૬૫ દિનેશભાઇ લક્ષ્મણભાઇ	કુવારા	Dinesh L. Tumod
૨૧૬૫ દિલિપભાઇ નથ્થરભાઇ	કુવારા	[illegible]

નકલ રવાના: ૧- મત્સ્યોધોગ ખાતું ભરૂચ. ૨-સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજ વેજલપુર ભરૂચ.

પ્રમુખ
સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજ
વેજલપુર, માછીવાડ, ભરૂચ.

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નામ	ગામ	સહી
વશરામ નથુભાઈ કાસિદાસ	ધુવારા	વશરામ
રાઠોડ ભગાભાઈ પુંજાભાઇ	ધુવારા	ભગાભાઈ
રાઠોડ ઉકેડભાઈ ગંભુભાઈ	"	
	"	
ગોહેલ પ્રવિણભાઈ ફતેહસંગભાઈ.	"	પ્રવિણ ગોહેલ
રાઠોડ ઇશ્વરભાઈ પરવાત	ધુવારા	ઇશ્વરભાઈ
રાઠોડ રામસંગભાઈ દિપાભાઈ.	"	રામસંગ દિપા
રાઠોડ પંકજભાઈ રામસંગભાઈ	"	પંકજભાઈ રામસંગભાઈ
રાઠોડ જયંતીભાઈ ગંભુભાઈ.	ધુવારા	રાઠોડ જયંતી ગંભુભાઈ
રાઠોડ નરેશભાઈ જયંતીભાઈ.	"	રાઠોડ નરેશ જયંતી
રાઠોડ રણજીતભાઈ ગોવિંદભાઈ	"	
	ધુવારા	
રાઠોડ ઉમેશભાઈ. રણજીતભાઈ	"	ઉમેશભાઈ
રાઠોડ ગોવિંદ ભાઈ ધુડીયાભાઈ	ધુવારા.	
	ધુવારા	
રાઠોડ કનુભાઈ ગોવિંદભાઈ	ધુવારા.	
	ધુવારા	
રાઠોડ ભાઈલાલભાઈ નગાભાઈ.	"	ભાઈલાલભાઈ
રાઠોડ રણછોડભાઈ દલીચંદભાઈ.	"	
	"	

યશસ્વી રસાયણ દુર્ઘટના વળતર બાબતે જીલ્લા કલેકટર ભરૂચને તા ૧૦-૬-૨૦૨૦ અરજી બાબતે સહીઓ

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નામ ગામ સહી

વાઘેલા ચંદ્રસિંહ ભવાનસિંહ ઝુંપાવા

વાઘેલા વિજયસિંહ ઇન્દ્રસિંહ ઝુંપાવા

સોમાણી જોધા રાજુભાઈ ઝુંપાવા

" સોમાણી

વાઘેલા. બાબુભાઈ શામુભાઈ ઝુંપાવા મણકુભાઈ

વાઘેલા ભારતસંગભાઈ શામુભાઈ. ઝુંપાવા. ચંદ્રસંગભાઈ

વાઘેલા જોરુભા ભારતસંગભાઈ ઝુંપાવા. ગોરુભા

વાઘેલા વિક્રમા ભાઈ ભીખા ભાઈ

વાઘેલા ભાનુ બેન અંબરદાન ભાઈ ભાનુબેન

વાઘેલા દક્ષાબા બેન ગજુભાપત ભાઈ

વાઘેલા કંચનબેન દશરથજી ઝુંપાવા

વાઘેલા રમેશભાઈ દામુભાઈ ઝુંપાવા

વાઘેલા કૈલાશબેન કાંતિભાઈ ઝુંપાવા.

વાઘેલા ભરતભાઈ પુનાભાઈ. ઝુંપાવા

વાઘેલા અમરાભાઈ દામુભાઈ ઝુંપાવા

વાઘેલા મીનાબેન રમેશભાઈ ઝુંપાવા

વાઘેલા મુળાભા ભાઈ ઝુંપાવા

વાઘેલા ભારતસંગભાઈ દેવજીભાઈ ઝુંપાવા

વાઘેલા મીનાબાબાઈ કરશનભાઈ. ઝુંપાવા.

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નામ	ગામ	સહી
રાઠોડ કુસુમબાઈ કરીમભાઈ	ડુંગરા	
રાઠોડ ગોવિંદભાઈ ચુનિલાલભાઈ	ડુંગરા	
રાઠોડ રમેશકુમાર સંજુભાઈ	ડુંગરા	
રાઠોડ નીરૂબેન ઉકેડભાઈ	ડુંગરા	
રાઠોડ રમેશભાઈ ચંદુભાઈ	ડુંગરા	
રાઠોડ કૈલાશબેન નટવરભાઈ	ડુંગરા	
રાઠોડ ભાવનાબેન રમણભાઈ	ડુંગરા	
રાઠોડ ગંગાબેન ધીરાભાઈ	ડુંગરા	
રાઠોડ મિથુનભાઈ પરષોત્તમભાઈ	ડુંગરા	
રાઠોડ જશીબેન ગોમાભાઈ	ડુંગરા	
રાઠોડ ગોમાભાઈ બાધરભાઈ	ડુંગરા	
રાઠોડ રાયસંગભાઈ બાધરભાઈ	ડુંગરા	
રાઠોડ સીતુભાઈ મોલાભાઈ	ડુંગરા	
રાઠોડ કચુભાઈ ગોવિંદભાઈ	ડુંગરા	
રાઠોડ નગીનભાઈ મોહનભાઈ	ડુંગરા	

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નામ

૨૪	અમિતાબેન વસંતભાઇ	ચુનારા	
૨૪	અશોકભાઇ મગનભાઇ	ચુનારા	Ashok bhai
૨૪	કોમલબેન કેશુરભાઇ	ચુનારા	
૨૪	ચંદુભાઇ વાલજીભાઇ	ચુનારા	Chandu B.P.
૨૪	જ્યોતિબેન બાબુભાઇ	ચુનારા	Jyoti d.A.B.
૨૪	કુરબાનબેન કુરજીભાઇ	ચુનારા	
૨૪	ઘડોરભાઇ નરસંગભાઇ	ચુનારા	
૨૪	મગનભાઇ કાનજીભાઇ	ચુનારા	
૨૪	ભીખુબેન ઘડેભાઇ	ચુનારા	
૨૪	મંજુલાબેન મેરૂભાઇ	ચુનારા	Manjula ben
૨૪	લલિતાબેન નાગજીભાઇ	ચુનારા	
૨૪	રમેશભાઇ દલસુખભાઇ	ચુનારા	
૨૪	વાલાબેન ભંજુભાઇ	ચુનારા	
૨૪	વેજીબેન ભંજુભાઇ	ચુનારા	
૨૪	મનીબેન ભુવનભાઇ	ચુનારા	
૨૪	સીતાબેન ભંજ્યભાઇ	ચુનારા	

યશસ્વી રસાયણ કુર્ટરના વજતર બાબતે ફુરસા કલેક્ટર સાથને તા ૧૦-૬-૨૦૨૦ સરજ આપતે કરેલો

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નામ	ગામ	મંડી
ગોકો અદાભાઇ ડોકેભાઇ	ડુવા૨)	
ગોકો મેનુબેન મણીભાઇ	ડુવા૨)	
ગોકો સ્વાતીબેન મહેશભાઇ	ડુવા૨)	
ગોકો હિરલબેન મુકેશભાઇ	ડુવા૨)	હિરલ મુકેશ
ગોકો ગાયત્રીબેન ચંપાભાઇ	ડુવા૨)	
ગોકો ચંપાભાઇ લખમણભાઇ	ડુવા૨)	
ગોકો રમેશભાઇ કાળુભાઇ	ડુવા૨)	
ગોકો રમણુભાઇ કાનજીભાઇ	ડુવા૨)	સેગજત - K.R
ગોકો કાનાભાઇ ગોરધનભાઇ	ડુવા૨)	કાનાભાઇ ગોકો
ગોકો રશ્મિકાબેન કાનાભાઇ	ડુવા૨)	રશ્મિકાબેન ગોકો
ગોકો મણીભાઇ જેસંગભાઇ	ડુવા૨)	
ગોકો અરવિંદભાઇ ભાલાભાઇ	ડુવા૨)	અરવિંદભાઇ
ગોકો બાબુભાઇ રમણુભાઇ	ડુવા૨)	બાબુભાઇ રમણુભાઇ
ગોકો સીતાબેન બાબુભાઇ	ડુવા૨)	
ગોકો કરશનભાઇ બાબુભાઇ	ડુવા૨)	ગોકો કુટુંબ
ગોકો મુકેશભાઇ જીવણભાઇ	ડુવા૨)	મુકેશભાઇ

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નામ	ગામ	સહી
રાઠોડ	મણીભાઈ દીપાભાઈ	ખુલ્લા 2
રાઠોડ	કાંતીબેન દીપાભાઈ	ખુલ્લા 2
રાઠોડ	વરધરભાઈ કેસાજીભાઈ	ખુલ્લા 2
રાઠોડ	મુકેશભાઈ વજેસંગભાઈ	ખુલ્લા 2
રાઠોડ	મનિષાબેન આબસંગભાઈ	ખુલ્લા 2
રાઠોડ	વિક્રમભાઈ ગાભસંગભાઈ	ખુલ્લા 2
રાઠોડ	રાજેશભાઈ આબસંગભાઈ	ખુલ્લા 2
રાઠોડ	રણજીતભાઈ વિક્રમભાઈ	ખુલ્લા 2
રાઠોડ	સીતાબેન વિક્રમભાઈ	ખુલ્લા 2
રાઠોડ	આબસંગભાઈ લક્ષ્મણભાઈ	ખુલ્લા 2
રાઠોડ	પાર્વતીબેન રણજીતભાઈ	ખુલ્લા 2
રાઠોડ	રૂકસીબેન રમણભાઈ	ખુલ્લા 2
રાઠોડ	રમાબેન રમણભાઈ	ખુલ્લા 2
રાઠોડ	કમાબેન મુકેશભાઈ	ખુલ્લા 2
રાઠોડ	ભાનુબેન પ્રવિણભાઈ	ખુલ્લા 2
રાઠોડ	જુલાબભાઈ વજેસંગભાઈ	ખુલ્લા 2
રાઠોડ	અંબાબેન કેસાભાઈ	(ખુલ્લા 2)
રાઠોડ	રમેશભાઈ કેશુભાઈ	ખુલ્લા 2
પરમાર	લલિતભાઈ પ્રફુલભાઈ	ખુલ્લા 2

યશસ્વી રસાયણ કંપનીના વળતર બાબતે જીલ્લા કલેક્ટર ભરૂચને તા ૧૦-૬-૨૦૨૦ ખરજ બાબતે સહીઓ

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રાઠોડ	કનૈયાભાઇ	બાલુભાઇ	વેજાણંદ રાઠોડ
રાઠોડ	વિઠાભાઇ	ખોડાભાઇ	
રાઠોડ	રમેશકુમાર	ભીખાભાઇ	રાજેન્દ્રસિંહ રાઠોડ
રાઠોડ	રમણીક	જેન્તી	રમણીક જેન્તી
	રાઠોડ	સંતોષકુમાર	કાળુભાઈ
	રાઠોડ	સંતોષકુમાર	પ્રવીણકુમાર
	રાઠોડ	પ્રકાશ	કાળુભાઈ
	રાઠોડ	સંતોષકુમાર	પ્રવીણકુમાર
	રાઠોડ	સંતોષકુમાર	કાળુભાઈ
	રાઠોડ	મહેશકુમાર	કાળુભાઈ
	રાઠોડ	સંતોષકુમાર	કાળુભાઈ
	રાઠોડ	મહેશકુમાર	કાળુભાઈ
રાઠોડ	સવિતાબેન	બકુભાઇ	
રાઠોડ	હીરાબેન	મહેશભાઇ	
રાઠોડ	રમીલાબેન	બાબુભાઇ	
રાઠોડ	અર્જુનભાઇ	બાબુભાઇ	અર્જુનભાઇ બાબુભાઇ
રાઠોડ	વજેસિંહભાઇ	દીપાભાઇ	[illegible]
રાઠોડ	મોહનભાઇ	મંગળાભાઇ	મોહનભાઇ
રાઠોડ	અર્જુનભાઇ	દીપાભાઇ	
રાઠોડ	અનીતાબેન	લવજીભાઇ	
રાઠોડ	રમણીકભાઇ	પરમાભાઇ	રમણીકભાઇ પી. રાઠોડ
રાઠોડ	ભાવેશભાઇ	રમણીકભાઇ	ભાવેશભાઇ

વકરાવી રકમની ફરીયાદ વગર બાયતે જુલ્લા કલેક્ટર સાહેબ તા ૧૦-૬-૨૦૨૦ બરજી બાયતે મહીયો

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નામ	ગામ	મતી
પરમાર મનહરભાઇ રામજીભાઇ	ખુવા૨ા	
રાઠોડ મનીષભાઇ ઠાકોરભાઇ	ખુવા૨ા	
રાઠોડ બાબુભાઇ વિઠ્ઠલભાઇ	ખુવા૨ા	
રાઠોડ મુકેશભાઇ મગનભાઇ	ખુવા૨ા	
રાઠોડ મગનભાઇ મોતીભાઇ	ખુવા૨ા	
રાઠોડ મોતીભાઇ કેશવભાઇ	ખુવા૨ા	
રાઠોડ ભગાભાઇ રામજીભાઇ	ખુવા૨ા	
રાઠોડ રમેશભાઇ ભગુભાઇ	ખુવા૨ા	
રાઠોડ મુકેશભાઇ ભગુભાઇ	ખુવા૨ા	
રાઠોડ વિક્રમભાઇ મગનભાઇ	ખુવા૨ા	
રાઠોડ બાબુભાઇ લક્ષ્મણભાઇ	ખુવા૨ા	
રાઠોડ ધનીબેન બાબુભાઇ	ખુવા૨ા	
રાઠોડ વજેસંગભાઇ બાબુભાઇ	ખુવા૨ા	
રાઠોડ લક્ષ્મણજીભાઇ ચંદ્રસિંહભાઇ	ખુવા૨ા	
રાઠોડ સીતાબેન ગોકુળભાઇ	ખુવા૨ા	
રાઠોડ રમણભાઇ પરબતભાઇ	ખુવા૨ા	
રાઠોડ ઠાકોરભાઇ લક્ષ્મણભાઇ	ખુવા૨ા	
રાઠોડ ભૂરાભાઇ રમણભાઇ	ખુવા૨ા	
રાઠોડ પુનિતભાઇ બાબુભાઇ	ખુવા૨ા	
રાઠોડ સીતાબેન જાનીભાઇ	ખુવા૨ા	

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નામ	અટક	ગામ	નોંધ
રાકેશ	રમિલાબેન રણછોડભાઈ	ડુવાડા	રમીલાબેન રણછોડભાઈ
રાકેશ	પુષ્પાબેન કાંતિભાઈ	ડુવાડા	
રાકેશ	જશીબેન જમનાભાઈ	ડુવાડા	
રાકેશ	રમીલાબેન નટવરભાઈ	ડુવાડા	
રાકેશ	કિરણભાઈ રમેશભાઈ	ડુવાડા	
રાકેશ	મીનાબેન કિરણભાઈ	ડુવાડા	
રાકેશ	ગણેશભાઈ જયંતિભાઈ	ડુવાડા	મહેશ રાકેશ
રાકેશ	કિરણભાઈ કાનુભાઈ	ડુવાડા	કિરણ મોસ. રાકેશ
રાકેશ	અંબાબેન કનુભાઈ	ડુવાડા	
રાકેશ	મહેશભાઈ પ્રભાતભાઈ	ડુવાડા	મહેશ
રાકેશ	જયંતિભાઈ શંકરભાઈ	ડુવાડા	
રાકેશ	હંસાબેન સુરેશભાઈ	ડુવાડા	
રાકેશ	મહેશભાઈ લીખાભાઈ	ડુવાડા	મહેશભાઈ
રાકેશ	છોટુભાઈ બાબરભાઈ	ડુવાડા	
વાળંદ	ગણેશભાઈ લક્ષ્મણભાઈ	ડુવાડા	મુન્નાભાઈ
પરમાર	ધનજીભાઈ માધુભાઈ	ડુવાડા	ઈશ્વરભાઈ
પરમાર	હરીભાઈ ભેરાભાઈ	ડુવાડા	લક્ષ્મણ વા. પરમાર
પરમાર	રણછોડભાઈ ધનજીભાઈ	ડુવાડા	
સોલંકી	રાજીબેન પુનાભાઈ	ડુવાડા	

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નામ	ગામ	સહી
પટેલ રાજેશ ભોળા ભુરાભાઇ	ડુંગરા	
પટેલ કંચનભાઇ ભુરાભાઇ	ડુંગરા	કંચનબેન
પટેલ ચંદુકાન્તાભાઇ ભુરાભાઇ	ડુંગરા	ચંદ્રકાન્તા ભુરાભાઇ
પટેલ રેખાબેન ચુનીલાલ ભાઇ	ડુંગરા	રેખાબેન
પટેલ પુરિબેન મધુરભાઇ	ડુંગરા	પુરાભાઇ મધુરભાઇ
પટેલ મણિભાઇ રંગુભાઇ	ડુંગરા	પવનકુમાર એન્ડ કું.
રાઠોડ રમેશભાઇ રવજીભાઇ	ડુંગરા	રમેશભાઇ રવજી
રાઠોડ રાજેશ ભાઇ પરબતભાઇ	ડુંગરા	
રાઠોડ વસંતભાઇ લીમાભાઇ	ડુંગરા	રાઠોડ વસંત. બી.
રાઠોડ શારદાબેન વસંતભાઇ	ડુંગરા	રાઠોડ શારદા. બી
ચારોટીયા ગણપતભાઇ ભાણજીભાઇ	ડુંગરા	ગણપતભાઇ ભાવસંગભાઇ ચારોટીયા
રાઠોડ ચુનાભાઇ સોમાભાઇ	ડુંગરા	ચુનાભાઇ સોમાભાઇ રાઠોડ
રાઠોડ ગોરધનબેન લલુભાઇ	ડુંગરા	
રાઠોડ રાજેશ લલુભાઇ	ડુંગરા	રાજેશકુમાર રાઠોડ
રાઠોડ પંકુબેન ધુળા ભાઇ	ડુંગરા	
રાઠોડ રણછોડ ભીખાભાઇ	ડુંગરા	રણછોડભાઇ
રાઠોડ ચુનાભાઇ જીવાભાઇ	ડુંગરા	
રાઠોડ હિતેશકુમાર રંગુભાઇ	ડુંગરા	હિતેશભાઇ
રાઠોડ કનુભાઇ લક્ષ્મણભાઇ	ડુંગરા	

યશસ્વી રસાયણ દુર્ઘટના વળતર બાબતે જીલ્લા કલેક્ટર ભરૂચને તા ૧૦-૬-૨૦૨૦ અરજી બાબતે સહીઓ.

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ગામ		સહી
ગામ		
ગાડકે અમૃતભાઇ રામજીભાઇ	મુવાડા	અમૃતભાઈ રતનજીભાઈ
વાઘરી દલપતભાઇ ખાનાભાઇ	મુવાડા	
પરમાર કાળીદાસભાઇ દુર્લભભાઇ	મુવાડા	
ગાકડે મગનભાઇ ઝવેરભાઇ	મુવાડા	રાકેશકુમાર
ગાકડે મંગુભાઇ હીરાભાઇ	મુવાડા	
ગાકડે ખોડાભાઇ ભીખાલાલભાઇ	મુવાડા	ખોડાભાઈ
ગાકડે મેગાભાઇ રામજીભાઇ	મુવાડા	
ગાકડે દિનેશભાઇ ગોમાભાઇ	મુવાડા	દિનેશભાઈ ગોમાભાઈ ગાકડ
ગાકડે દલપતભાઇ મગનભાઇ	મુવાડા	દલપતભાઈ મગનભાઈ
ગાકડે ધવલભાઇ ધનજીભાઇ	મુવાડા	ગાકડ ધવલ. આઈ.
ગાકડે દશરથભાઇ બળવંતભાઇ	મુવાડા	દશરથ ભાઈ
ગાકડે અરવિંદભાઇ મિલન ભાઇ	મુવાડા	અરવિનભાઇ
ગાકડે મનુરભાઇ જેસંગભાઇ	મુવાડા	Ruthless
પરમાર ભગવાનભાઇ વિઠ્ઠલભાઇ	મુવાડા	Bhalavant
ગાકડે લક્ષ્મણભાઇ ધનજીભાઇ	મુવાડા	
ગાકડે દાનુભાઇ કાળીયભાઇ	મુવાડા	
ગાકડે દશરથભાઇ જ્યંતિભાઇ	મુવાડા	દશરથ

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ગામ

રાઠોડ લક્ષ્મીબેન ચુનીલાલભાઈ	ચુવા ૨	લક્ષ્મીબેનચુનીલાલભાઈ
રાઠોડ સવજીભાઈ ખુબાભાઈ	ચુવા ૨	Vijaysinh
રાઠોડ ચુનીબાબેન સવજીભાઈ	ચુવા ૨	ચુનીબેન નાથાભાઈ
રાઠોડ જયાબેન દિનેશભાઈ	ચુવા ૨	
રાઠોડ ગલીબેન ગીગાભાઈ	ચુવા ૨	
રાઠોડ રીતાબેન દિનેશભાઈ	ચુવા ૨	ફોટા ફ્રેમ
રાઠોડ રણજીતભાઈ ભાવસંગભાઈ	ચુવા ૨	રાઠોડરણજીતભાઈભાવસંગભાઈ
રાઠોડ ચુકેશભાઈ નગીનભાઈ	ચુવા ૨	મુકેશભાઈ
રાઠોડ મહેશભાઈ નગીનભાઈ	ચુવા ૨	મહેશભાઈ
રાઠોડ સુનિલભાઈ દિનેશભાઈ	ચુવા ૨	સુનિલભાઈ
રાઠોડ ધીરૂભાઈ લીંબાભાઈ	ચુવા ૨	
રાઠોડ નીતાબેન બાલુભાઈ	ચુવા ૨	
રાઠોડ જશીબેન રમણભાઈ	ચુવા ૨	
વાઘરી રમણભાઈ બાબરભાઈ	ચુવા ૨	
પગારા રમેશભાઈ પરેશભાઈ	ચુવા ૨	રાકેશભાઈ
રાઠોડ. સરસ્વતીબેન. વિજયભાઈ.	ચુવા ૨	સરસ્વતીબેન

યશસ્વી રસાયણ કંપનીના વળતર બાબતે જીલ્લા કલેક્ટર ભરૂચને તા ૧૦-૬-૨૦૨૦ અરજી બાબતે મોકલો

રાઠોડ સવાભાઈ કાળાભાઈ.

રાઠોડ ક્રીષ્નાબેન લીંબુભાઈ

રાઠોડ લક્ષ્મણભાઈ રતનભાઈ

રાઠોડ ખુબાભાઈ વજાભાઈ

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ક્રમ નંબર	નામ	ગામ	મોબાઈલ નંબર
	વાઘરી રમેશભાઈ બાબરભાઈ	ચુવાડા	
	વાઘરી ભાણાભાઈ ડાહ્યાભાઈ	ચુવાડા	8128862823
	વાઘરી દિલીપ ભાઈ ડાહ્યાભાઈ	ચુવાડા	8511286375
	વાઘરી રમેશભાઈ મકનભાઈ	ચુવાડા	9725990777
	વાઘરી કાળાભાઈ ડાભઈભાઈ		
	વાઘરી ઈશ્વરભાઈ બાબરભાઈ	ચુવાડા	7016236885
	વાઘરી ભાણાભાઈ ભીખાભાઈ	ચુવાડા	8735915465
	વાઘરી રાજુભાઈ ડાહ્યાભાઈ	ચુવાડા	6230716
	વાઘરી ભીખાભાઈ વજેશંગભાઈ	ચુવાડા	9574332617

નોંધ : ૧૮-૬-૨૦૨૨ ના ભરૂચ જિલ્લાના નર્મદા નદીના માછીમારોની બોટ માટે જીપીન ગોઠવવા બાબતે - આવેદન પત્રના અનુસધાને આ સહીઓ આપેલ છે.

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સહી /અંગુઠો નામ ગામ મોબાઈલ નંબર

૮૨ વાકડે ચતુરાભાલાલ કેવળભાલાલ (મુનાગ)
વાકડે મુળજીભાલાલ ભીખાભાલાલ (મુનાગ)

નોંધ : ૨૦૮-૨૦૨૨ ના ભરૂચ જિલ્લાના નોંધાયેલ નહીં એવા માઈનોરીટી સ્કીમના ઉમેદવારો માટે જગ્યા ઉપલબ્ધ થયેથી - આવેદન પત્રક અનુસાર ક્રમ મુજબ ધ્યાને લેવામાં આવશે.

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નામ ગામ સહી

છગનભાઈ રમેશા ચારોડ, લખીગામ, છગન [illegible] ચારોડ

કાંતિભાઈ ગંગા ચારોડ લખીગામ, કાંતિ ગંગા ચારોડ

લક્ષ્મણ ભુરજી, ચારોડ, લખીગામ, લક્ષ્મણ ભુરજી

વિપુલ
દિનેશ- લક્ષ્મણ ચારોડ, લખીગામ, - વિપુલ લક્ષ્મણ

રમેશભાઈ ભગવાન ચારોડે, લખીગામ, - રમેશ ભગવાન [illegible]

જસવંત રમેશ, ચારોડ, લખીગામ, J.P.Rathod

જગદિંદ રાયસંગ ચારોડ, લખીગામ, - જે. આર. રાઠોડ

ગાંધીલ
રાયસંગ જુસંગ ચારોડ, લખીગામ, રાયસંગ જુસંગ

ગાંધીલ
[illegible] લખીગામ, [illegible]

કરણા નરોત્તમ, ચારોડે, લખીગામ, [illegible]

લક્ષ્મણ લખા, ચારોડ, લખીગામ, [illegible]

સંજયભાઈ રામા, ચારોડ, લખીગામ, અણધરા ગા

નગીન આશા આહી, લખીગામ, નગીન આશા

મધુ આશાભાઈ આહી, લખીગામ, મધુ આશા

વિનોદ આશાભાઈ આહી, લખીગામ, વિનોદભાઈ આશા આહી

રમેશભાઈ ચારોડે આહી, લખીગામ, આહી રમેશ [illegible]

રમેશભાઈ પુંજા આહી, લખીગામ રમેશ પુંજા આહી

ભાવેશ, રમેશ, આહી, લખીગામ, ભાવેશ રમેશ આહી

જીતુભાઈ ભગવાન આહી લખીગામ, [illegible] ભગવાન

સુરેશભાઈ પુંજાભાઈ ગોહીલ, લખીગામ, [illegible]

શકુરભાઈ ભગવાન આહી, લખીગામ, [illegible] ભગવાન આહી

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નામ	ગામ	સહી
જિકશનભાઈ રણશી ચાવડી	લખપતગામ	K. K. M.
અરવિંદ ગોરધન	કાકોર લખપતગામ	અરવિંદ ગોરધન
વિજય રણશી	ચાંદીપુલ લખપતગામ	વિજય માધવજી મોણશી
સુનિલ કાંતિ	રાઠોડ લખપતગામ	સુનિલ કાંતિ
રહાઠોડ ઈશ્વર	રાઠોડ લખપતગામ	રહાઠોડ ઈશ્વર
કુસનુખ રહીમદાદ	રાઠોડ લખપતગામ	કુસમુખ રહીમદાદ
અજય કાંતિભાઈ	રાઠોડ લખપતગામ	અજય કાંતિ
પ્રકાશ ભાઈલાલ	રાઠોડ લખપતગામ	પ્રકાશ ભાઈ B રાઠોડ
દિનેશ દીપસંગ	રાઠોડ લખપતગામ	દિનેશ દીપ. રાઠોડ
સંજય જીવા	માકી લખપતગામ	સંજય જીવા માકી
રાજુ કાલઈ ભાઈ	રાઠોડ લખપતગામ	રાજુભાઈ કાલઈ
કપીલ શંકર	માકી લખપતગામ	કપીલ શંકર
લીલાબેન મનોજ	રાઠોડ કુરમડી	લીલાબેન મનોજ
અરવિંદ વજેસંગ	માકી રાઠોડ સિંગિયા	અરવિંદ વ. રાઠોડ
પીયરજી વલાજ	ચાકોર ગુંજીશ	પીયરજી વલોજી
રાઠોડ ભગવાન	માકી માલપુર	રાઠોડ ભગવાન માકી
સંજય ગોકુળ	રાઠોડ કુરમડી	સંજય ગોકુળ રાઠોડ
કુરેશ જાકુ	માકી રેંકરી બંદર	H. K. M.
ગંગાબેન ચકોર	રાઠોડ લખપતગામ	ગંગાબેન ચકોર
સુરેશ ચકોર	રાઠોડ	સુરેશ ચકોર રાઠોડ

યશસ્વી રસાયણ દુર્ઘટના વળતર બાબતે જીલ્લા કલેક્ટર ભૂજને તા 10-5-2020 અરજી બાબતે મળેલ

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નામ	ગામ	સહી
ચંપાબેન વાઘાભાઈ ચાવડા	લાખીગામ	મળેલ નથી
વિપુલ રાઘવાભાઈ ચાવડા	લાખીગામ	વિપુલ રાઘવાભાઈ
ચંદ્રસંગ જશુભાઈ ચાવડા	લાખીગામ	ચંદ્રસંગ જશુ ભાઈ
પ્રવીણાબાઈ વાઘાભાઈ ચાવડા	લાખીગામ	પ્રવીણા વાઘાભાઈ
રમીલાબેન ધનુભાઈ	લાખીગામ	રમીલા ધનુ
નીતાબેન પ્રવીણાભાઈ ચાવડા	લાખીગામ	નીતાબેન પ્રવીણ

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નામ	ગામ	સહી
રમેશભાઈ ભગવાન માછી	લખીગામ	RBM.
કાળાભાઈ પરસોત્તમ	લખીગામ	કાળાભાઈ પરસોત્તમ શાહડ
સોમા ખોડા	શાહડે	સોમાભાઈ ખોડાભાઈ
લક્ષ્મણ શનુ	શાહડે	લક્ષ્મણ શનુ
ગોવિંદજી વેલાજી	ઠાકોર	ગોવિંદજી વેલાજી
રમેશ ભગવાન	માછી	રમેશભગવાન
જગદીશ ભગવાન	માછી	જગદીશ ભગવાન માછી
વિજય ભાઈ છગન	માછી	વિજય શી માછી
શંકર સોમાભાઈ	માછી	શંકર સોમા
કાળુરામ ભાઈ	માછી	કાળુ રામા
મનહુર ખડોર	શાહડે	
શિવલાભાઈ શંકર	શાહડે	શિવલા. શિ શાહડ.
મગન ખડોર	શાહડે	મગન ખડોર. શાહડ
શૈલેશ કાનજી	શાહડે	શૈલેશ કાનજી શાહડ
લક્ષ્મણ ગોરધન	શાહડે	લક્ષ્મણ ગોરધન
રમેશભાઈ ભગવાન	માછી	રમેશ ભગવાન માછી
મંગળ ભાઈ ભગવાન	માછી	મંગળ ભગવાન
નગીન નાના	માછી	નગીન નાના
શંકરભાઈ	ભગવાનગામી	શંકર ભગવાન
મંગળ ભાઈ	લક્ષ્મણ શાહડે	મંગળ

યશસ્વી રમાયણ દુર્ઘટના બાબતે જીલ્લા કલેક્ટર ભરૂચને તા ૧૦-૬-૨૦૨૦ ખરજ બાબતે મળીયો

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નામ	ગામ	સહી
જીવાભાઈ રતના ચાવડીયા	લખીગામ	બુધાભાઈ ગાદી
લક્ષ્મણ નથા રાઠોડ	લખીગામ	લક્ષ્મણ [illegible]
દુર્યોધન ગંગા રાઠોડ	લખીગામ	દુર્યોધન [illegible] રાઠોડ
રફીકભાઈ મોતી રાઠોડ	લખીગામ	[illegible]
નરેન્દ્ર ગોરધન રાઠોડ	લખીગામ	[illegible]
વિપુલ ગોરધન રાઠોડ	લખીગામ	વિપુલ ગો. રાઠોડ
ભારત ગંગા રાઠોડ	લખીગામ	ભરત ગંગા રાઠોડ
રફીકભાઈ ગંગા રાઠોડ	લખીગામ	રફીકભાઈ ગંગા રાઠોડ
કિરણ રફીકભાઈ રાઠોડ	લખીગામ	ધીરુભાઈ રાઠોડ
દિનેશ રફીકભાઈ રાઠોડ	લખીગામ	દિનેશ રફીકભાઈ
નારસંગ પરસોત્તમ રાઠોડ	લખીગામ	નારસંગ પરશોત્તમ
અરવિંદ ભાણુ રાઠોડ	લખીગામ	અરવિંદ ભાણુ રાઠોડ
બાબુ ખેંદુ સ. રાઠોડ	લખીગામ	બાબુ ખેંદુ
મોહન દીતુ રાઠોડ	લખીગામ	મોહન દીતુ રાઠોડ
મફીબેન ભાણુ રાઠોડ	લખીગામ	મફીબેન ભાણુ
ગીતા. અરવિંદ ભગવાન માદી	લખીગામ	ગીતાબેન ભગવાન
મુકેશ નરસિંહ રાઠોડ	આમોદ	મુકેશ નરસી અરવિંદ
સુરેશ નરસિંહ રાઠોડ	આમોદ	સુરેશ નરસી રાઠોડ
ભારત ખીમજ રાઠોડ	લખીગામ	ભારત ખીમજ રાઠોડ
રફીકભાઈ ભગવાન માદી	લખીગામ	રફીકભાઈ ભગવાન

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ત્રિભુવન ભીખાભાઈ ચાકડે, ચાકડે, લાખીવાડ. ત્રિભુવન ચાકડે

રાજેન્દ્રસંગ બાલુસંગ, ચાકડે, લાખીવાડ. રાજેન્દ્ર બાલુસંગ ચાકડે

ગભરાભાઈ ઉકાભાઈ, કાકરેજ લાખીવાડ. ગભરાભાઈ કાકરેજ

ગોકુળદાસ લવજીભાઈ ચાકડે, લાખીવાડ. ગોકુળદાસ ચાકડે

ગજેન્દ્રસિંહ રણજીતસિંહ ચાકડે, લાખીવાડ. ગજેન્દ્રસિંહ ચાકડે

ક્રાંતિ ભીખાભાઈ ચાકડે, ચાકડે, દિવાસ-ડાવા. ક્રાંતિ ચાકડે

વિક્રમ ઠાકોર. ચાકડે, વેસદડા

ગણપતસંગ વજેસંગ ચાકડે, ભાવસંગ ગણપતસંગ વજેસંગ ચાકડે

જગદીશ ઠાકોર. ચાકડે, વાંડા. જગદીશ ઠાકોર

જીતસંગ ગણપતસંગ ચાકડે, લાખીવાડ.

મહીપાલસંગ ફતેસંગ ચાકડે, લાખીવાડ. મહીપાલસંગ ફતેસંગ

જીતસંગ ગણપતસંગ, ચાકડે, લાખીવાડ. જીતસંગ ગણપતસંગ ચાકડે

વિક્રમ જીતસંગ ચાકડે, લાખીવાડ. વિ.જી.ચા

અરવિંદ ગણપતસંગ ચાકડે લાખીવાડ. અરવિંદ ગણપતસંગ

લક્ષ્મણ કોળુ, ચાકડે, લાખીવાડ. લક્ષ્મણ માળી ચાકડે

અરવિંદ લક્ષ્મણ ચાકડે, લાખીવાડ. અ.લ.ચા.

રમેશ લક્ષ્મણ ચાકડે, લાખીવાડ. રમેશ લક્ષ્મણ ચાકડે

વરધજી કાનાજી, ચાકડે, લાખીવાડ. વરધજી કાનાજી

પરબત દિવા ચાકડે, લાખીવાડ. પરબત દિવા

કિશોરસિંહ મુળુજી ચાકડે લાખીવાડ. કિશોરસિંહ મુળુજી ચાકડે

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નામ	ગામ	સહી
કપિલભાઈ શંકરભાઈ ગાંધી	લખતર	કપિલભાઈ
જાલુભાઈ ચંદુભાઈ રાઠોડ		જાલુભાઈ
વિપુલભાઈ વાઘજીભાઈ રાઠોડ		vipul
મુકેશભાઈ નરસિંહભાઈ રાઠોડ		મુકેશભાઈ નરસીભાઈ રાઠોડ
રમેશભાઈ રાજાભાઈ ગાંધી		આણી રમેશભાઈ
હરિભાઈ ચંદ્રિકાભાઈ પરિવાર		પરિવાર હરિમાઈ જયભાઈ
દિનેશભાઈ રાજાભાઈ રાઠોડ		D R R
ધીરજભાઈ રણજીતભાઈ રાઠોડ		ધીરજભાઈ રણજીતભાઈ રાઠોડ
Kishanbhai Rameshbhai machhi		Kishan
રાજેશભાઈ રાજાભાઈ રાઠોડ		રાજેશભાઈ રણજીત રાઠોડ
જયંતિભાઈ મંગાભાઈ રાઠોડ		Jenti
આહીર હરેશ બાઈ આહુ બાઈ		H.B.M
રાવત વિશાભાઈ હરિભાઈ		વિશાભાઈ
રાવત મનિષભાઈ હરિભાઈ		Vishal મનિષભાઈ
રમેશ ભાઈ રામા ભાઈ		રમેશભાઈ
ASHVIN BHAI CHAGAN BHAI MACHHI		LAKHIGAM MACHHI
જગન ભાઈ નાના ભાઈ માછી	લખતર	જગદીશ
મહેશભાઈ ભગવાનભાઈ માછી		મહેશભાઈ

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નામ ગામ તા.

રમેશ ભાઈ નરશાણ ભાઈ માંછી	નખીગામ	RBM
રમેશ ભાઈ નરશાણ ભાઈ રાઠોડ	નખીગામ	રમેશભાઈ નરશાણભાઈ રાઠોડ
ઈશ્વર ભાઈ મંગાળ ભાઈ રાઠોડ	નખીગામ	
ગોળધન ભાઈ રામજી ભાઈ રાઠોડ	નખીગામ	
અરવિંદ ભાઈ રંભુ ભાઈ રબારી	નખીગામ	અરવિંદ ભાઈ
નથ્થમ ભાઈ ભુખા ભાઈ રાઠોડ	નખીગામ	નથ્થમભાઈ ભુખાભાઈ
મંગાળ ભાઈ નરશાણ ભાઈ માછી	નખીગામ	
ગુરેશ ભાઈ કાળુ ભાઈ માછી	નખીગામ	ગુરેશ માછી
વિજય ભાઈ ધરાન ભાઈ માંછી	નખીગામ	વિજય સી માછી
જગદીશ ભાઈ નરશાણ ભાઈ માંછી	નખીગામ	જગદીશ નરશાણ માછી
		સંજય ભાઈ મુકેશ ભાઈ ગુપ્તા

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Fw: લુવારા અને લખીગામ--દહેજ વિસ્તારમાં યશસ્વી રસાયણ પ્રા લી ના અકસ્માત સમયે વિસ્થાપિત થયેલ ગામ લોકોની વળતર માંગણી અરજી

Collector-Bha

Wed 6/24/2020 12:43 PM

Inbox

To: Mamlatdar Disaster Bharuch <dismgmt-bha@gujarat.gov.in>;

5 attachments (1012 KB)

CamScanner 06-17-2020 14.35.43_1.jpg; મોજે લુવારા સ્થારાંતર થયેલાની યાદી.xlsx; મોજે લખીગામ સ્થારાંતર થયેલાની યાદી.xlsx; LAKHIGAM TRANSEFER NAME.xls; Yashshvi Rasayant NGT Order) OA-22 2020.pdf;

From: Samast Bharuch Jilla Machimar Samaj <machimarsamajbharuch@gmail.com>
Sent: Thursday, June 18, 2020 12:45 PM
To: Collector-Bha; babopatel@gmail.com; ms-gpcb; secy-moef@nic.in; CPCB Vadodara; ed.niam@nic.in; r_kumar@neeri.res.in; babji.srinivasan@iitgn.ac.in; Shri Anil Mukim (Chief Secretary); P.M.Shah(DISH); dydishbh@gmail.com; Falgun Modi (GoG-GPCB_RO-Bharuch)
Subject: લુવારા અને લખીગામ--દહેજ વિસ્તારમાં યશસ્વી રસાયણ પ્રા લી ના અકસ્માત સમયે વિસ્થાપિત થયેલ ગામ લોકોની વળતર માંગણી અરજી.

માનનીય સાહેબ

યશસ્વી રસાયણ પ્રા લી દહેજની દુર્ઘટનામાં આશરે ૩૮૦૦ જેટલા અસરગ્રસ્ત ગામોના લોકો કે જેમણે અકસ્માત સમયે વિસ્થાપિત થવું પડ્યું હતું તેવા લોકોને વળતર મળે એ માટે કાર્યવાહી કરવા અમોને લખીગામ અને લુવારા ગામ લોકોની મૌખિક રજૂઆત મળેલ છે. જે મુજબ ગામ લોકોએ અસરગ્રસ્તોનું લીસ્ટ બનાવેલ છે (જે આ સાથે શામેલ છે.) જેને ધ્યાને લઇ તાત્કાલિક અસરથી વળતર ચુકવવા નેશનલ ગ્રીન ટ્રીબ્યુનલના આદેશ મુજબ વળતર પ્લાન બનાવી વળતર ચુકવવા કાર્યવાહી શરુ કરશોજી.

આ વળતરનું ચુકવણું જીલ્લા કલેકટર સાહેબની કચેરી દ્વારા કરવા અમો ગ્રામજનો વતી લેખિત સત્તાવાર માંગ મુકીએ છીએ જે માનનીય નેશનલ ગ્રીન ટ્રીબ્યુનલ વેસ્ટ ઝોન પુનેના કેસ નંબર ઓએ ૨૨/૨૦૨૦ ના હુકમ અનુસંધાને રજુ કરીએ છીએ (હુકમની નકલ શામેલ છે). જે ચુકાદાના મુદ્દા ક્રમાંક ૬ અન્વયે જીલ્લા કલેકટર સાહેબે કંપનીએ જમા કરાવેલ વળતરની રકમમાંથી અસરગ્રસ્તોને વળતર ચુકવણું કરવાનું રહે છે જો કંપની ૧૦ દિવસમાં વળતર રકમ જમા કરાવવામાં નિષ્ફળ રહે તો રાજ્ય સરકારે કડક પગલા ભરી દંડની રકમ વસુલ કરવાની રહે છે અને અસરગ્રસ્તોને કોઇપણ સંજોગોમાં આ ચુકવણું કરવાનું રહે છે.

સદર બાબતે આપ સાહેબ હુકમ અનુસંધાને તાત્કાલિક કાર્યવાહી શરુ કરી વળતર પ્લાન બનાવી તાત્કાલિક હુકમ અમલ કરવા કાર્યવાહી કરશોજી.

આભાર અને કાર્યવાહી કરવાની માંગ સહ
આપનો વિશ્વાસુ

એડ્વોકેટ કમલેશભાઇ મઢીવાલા

પ્રમુખ
સમસ્ત ભરુચ જિલ્લા માછીમાર સમાજ
બંબાખાના વેજલપુર મુ પો-ભરુચ 392001.
ફોન 9924[redacted]52696

S[redacted]st [redacted]haruch Jilla Machhi[redacted]ar Sa[redacted]aj

समस्त भरूच जिल्ला माछीमार समाज

સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજ

Vejalpur, Machhiwad, Bharuch-392 001, Ta. & Dist. Bharuch, State: Gujarat, India

Date :- 17/06/2020

પ્રતિ,

જીલ્લા કલેકટરશ્રી ભરૂચ,
તા., જી. ભરૂચ.

વિષય :- દહેજ સેઝ – ૨માં આવેલ યશસ્વી રસાયણ પ્રા. લી. કંપનીમાં થયેલ અકસ્માત સંબંધી NGT ના હૂકમ મુજબ મોજે- લુવારા અને લખીગામ ગામના વિસ્થાપિત થયેલ લોકોને દરેકને રૂા. ૨૫,૦૦૦/- તથા ઈજાગ્રસ્તોને રૂા. ૨,૫૦,૦૦૦/- તથા ઘરોના નુકશાનનુ વળતર આપવા બાબત.

પત્ર સાથે :- યાદી એનેકસર- ૧ થી ૪ ને અલગથી સામેલ રાખેલ છે.

માનનીય સાહેબશ્રી,

અમો લુવારા અને લખીગામના સ્થાનીક લોકો યશસ્વી રસાયણ પ્રા. લી. સેઝ- ૨ દહેજ ખાતે તા: ૦૩/૦૬/૨૦૨૦ના રોજ થયેલ અકસ્માતથી અસરગ્રસ્તો છે અને આ અકસ્માતથી અમારા ગામને ખાલી કરાવતા અમારે ગામ છોડીને વિસ્થાપીત થવાથી તથા અમારા ઘરોને નુકશાન થવાથી તથા અમોને ઈજા થવાને કારણે અસરગ્રસ્ત થયેલા છે.

આ અકસ્માતને લીધે અમારી તંદુરસ્તી ઉપર વિપરીત અસર પડી છે તથા અમો લુવારા અને લખીગામના ગામ લોકોને અમારું ગામ છોડીને વિસ્થાપીત કરવામાં આવેલા અને આ બનાવને લીધે અમો ગામ લોકોને રોજગારી ગુમાવવી પડેલી છે અને અમોએ સારીરિક, માનસિક તથા આર્થિક રીતે મોટું નુકશાન વેઠેલું છે. જેથી નુકશાન માટે આ વળતરનો દાવો જીલ્લા કલેકટર સાહેબ સમક્ષ રજૂ કરીએ છીએ. આ દાવો માનનીય નેશનલ ગ્રીન ટ્રીબ્યુનલના તા: ૦૮/૦૬/૨૦૨૦ના આદેશ મુજબ અકસ્માતને લીધે પર્યાવરણને થયેલ નુકશાન અને અસરગ્રસ્ત લોકોને થયેલ નુકશાન બાબતે નુકશાન ભરપાઇ કરવા સંદર્ભે રૂપિયા ૨૫ - કરોડની રકમ કંપનીએ જીલ્લા કલેકટર કચેરીમાં દિન – ૧૦ માં ચુકવવાની રહે છે. જેમાંથી અસરગ્રસ્તોને વળતર આપવાનુ થાય છે. લુવારા અને લખીગામના લોકોએ અમોને આપેલ લીસ્ટ અને મૌખિક સુચનાઓથી ટ્રીબ્યુનલના આદેશ મુજબ લુવારા ગામના લોકો માટે સામુહિક રીતે વળતરનો દાવો મુકીએ છીએ.

તેથી આ બાબતે યોગ્ય કાર્યવાહી કરી અમો લુવારા અને લખીગામના લોકોને થયેલ નુકશાનનું વળતર NGT ના હૂકમ મુજબ ગામ વિસ્થાપિત થયેલ લોકોને દરેકને રૂા. ૨૫,૦૦૦/- તથા ઈજાગ્રસ્તો દરેકને રૂા. ૨,૫૦,૦૦૦/- તથા દરેકને ઘરોના નુકશાનનુ વળતર તેઓને આપવા જીલ્લા કલેકટરશ્રી સાહેબને નમ્ર રજૂઆત છે.

આભાર અને સહકારની અપેક્ષા સહ

આપના વિશ્વાસુઓ

પ્રમુખ
સમસ્ત ભરૂચ જીલ્લા માછીમાર સમાજ
વેજલપુર, માછીવાડ, ભરૂચ.

LAKHI A , TAL :- VAGI \, DIST. :- BHARUCH

SR.NO.	FAMILY NO.	NAME	AGE	STREET NAME	REMARK
1	1	MANJUBEN BHIKHABHAI RATHOD		NANU RATHOD FALIYU	
2		SACHINBHAI KANUBHAI		NANU RATHOD FALIYU	
3	2	LAXMIBEN KESURBHAI RATHOD		NANU RATHOD FALIYU	
4		MAHESHBHAI KESURBHAI RATHOD		NANU RATHOD FALIYU	
5		RAMILABEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
6		DIPIKABEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
7		SUNILBHAI MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
8		AKASHBHAI RAJUBHAI RATHOD		NANU RATHOD FALIYU	
9		JANKIBEN RAJUBHAI RATHOD		NANU RATHOD FALIYU	
10		RENUKABEN RAJUBHAI RATHOD		NANU RATHOD FALIYU	
11		JASHODABEN RAJUBHAI RATHOD		NANU RATHOD FALIYU	
12	3	JAGRUTIBEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
13		ROHJITBHAI CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
14		RAJATBHAI CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
15		ROSHNIBEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
16	4	BAJUBEN MAHIJIBHAI RATHOD		NANU RATHOD FALIYU	
17	5	BHAIJIBHAI RANCHHODBHAI RATHOD		NANU RATHOD FALIYU	
18		SAVITABEN BHAIJIBHAI RATHOD		NANU RATHOD FALIYU	
19		MUKESHBHAI BHAIJIBHAI RATHOD		NANU RATHOD FALIYU	
20	6	HARKHABEN MAGANBHAI RATHOD		NANU RATHOD FALIYU	
21	7	BHIKHABHAI MANGARBHAI RATHOD		NANU RATHOD FALIYU	
22		SHARDABEN BHIKHABHAI RATHOD		NANU RATHOD FALIYU	
23	8	SONABEN RAYSANGBHAI RATHOD		NANU RATHOD FALIYU	
24		MANHARBHAI RAYSANGBHAI RATHOD		NANU RATHOD FALIYU	
25		MAYABEN MANHARBHAI RATHOD		NANU RATHOD FALIYU	
26	9	SHARDABEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
27		MANJUBEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
28		AYUSHIBEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
29		JAYDIPBHAI CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
30		SAPNABEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
31		NAYNABEN CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
32		DINESHBHAI CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
33	10	SURSANGBHAI PRABHATBHAI RATHOD		NANU RATHOD FALIYU	
34		PARVATIBEN SURSANGBHAI RATHOD		NANU RATHOD FALIYU	
35		JAGDISHBHAI SURSANGBHAI RATHOD		NANU RATHOD FALIYU	
36		RAJESHBHAI SURSANGBHAI RATHOD		NANU RATHOD FALIYU	
37		USHABEN JAGDISHBHAI RATHOD		NANU RATHOD FALIYU	
38		VIJAYBHAI RAJUBHAI RATHOD		NANU RATHOD FALIYU	
39		VAISHALIBEN VIJAYBHAI RATHOD		NANU RATHOD FALIYU	
40		ARJUNBHAI RAJUBHAI RATHOD		NANU RATHOD FALIYU	
41		JYOTIBEN JAGDISHBHAI RATHOD		NANU RATHOD FALIYU	
42		RAMIKBHAI JAGDISHBHAI RATHOD		NANU RATHOD FALIYU	
43		JIGNESHBHAI JAGDISHBHAI RATHOD		NANU RATHOD FALIYU	
44		SONABEN JAGDISHBHAI RATHOD		NANU RATHOD FALIYU	
45	11	ARJUNBHAI FATESANGBHAI RATHOD		NANU RATHOD FALIYU	
46		JYOTSANABEN ARJUNBHAI RATHOD		NANU RATHOD FALIYU	
47		MUKESHBHAI ARJUNBHAI RATHOD		NANU RATHOD FALIYU	
48		PARULBEN ARJUNBHAI RATHOD		NANU RATHOD FALIYU	
49		AMRATBEN FATESANGBHAI RATHOD		NANU RATHOD FALIYU	
50	12	CHIMANBHAI MANGARBHAI RATHOD		NANU RATHOD FALIYU	
51		NARMADABEN CHIMANBHAI RATHOD		NANU RATHOD FALIYU	
52		MANISHABEN CHIMANBHAI RATHOD		NANU RATHOD FALIYU	
53		RADHABEN VIJAYBHAI RATHOD		NANU RATHOD FALIYU	
54		RADHIKABEN NAVINBHAI RATHOD		NANU RATHOD FALIYU	
55		SANJAYBHAI RAMESHBHAI RATHOD		NANU RATHOD FALIYU	
56		ASHABEN SANJAYBHAI RATHOD		NANU RATHOD FALIYU	
57		VISHNUBHAI SANJAYBHAI RATHOD		NANU RATHOD FALIYU	
58		BHUMIKABEN SANJAYBHAI RATHOD		NANU RATHOD FALIYU	
59		AJAYBHAI SHANKARBHAI RATHOD		NANU RATHOD FALIYU	
60		SONALBEN AJAYBHAI RATHOD		NANU RATHOD FALIYU	

61		ARUSHIBEN AJAYBHAI RATHOD		NANU RATHOD FALIYU	
62		NAYNABEN AJAYBHAI RATHOD		NANU RATHOD FALIYU	
63	13	BALUBEN KALIDASHBHAI RATHOD		NANU RATHOD FALIYU	
64	14	VITTHALBHAI MAVJIBHAI RATHOD		NANU RATHOD FALIYU	
65		SAVITABEN VITTHALBHAI RATHOD		NANU RATHOD FALIYU	
66		VIPULBHAI VITTHALBHAI RATHOD		NANU RATHOD FALIYU	
67		KANCHANBEN VIPULBHAI RATHOD		NANU RATHOD FALIYU	
68		VISHNUBHAI VIPULBHAI RATHOD		NANU RATHOD FALIYU	
69		BHUMIKABEN VIPULBHAI RATHOD		NANU RATHOD FALIYU	
70		KESARBEN VIPULBHAI RATHOD		NANU RATHOD FALIYU	
71		SEJALBEN VIPULBHAI VIRALBHAI		NANU RATHOD FALIYU	
72		VIRALBHAI VIPULBHAI VIRALBHAI		NANU RATHOD FALIYU	
73	15	RAMANBHAI JETHABHAI RATHOD		NANU RATHOD FALIYU	
74		CHAMPABEN RAMANBHAI RATHOD		NANU RATHOD FALIYU	
75		NISHABEN NARESHBHAI RATHOD		NANU RATHOD FALIYU	
76		NEHABEN NARESHBHAI RATHOD		NANU RATHOD FALIYU	
77		SAGARBHAI NARESHBHAI RATHOD		NANU RATHOD FALIYU	
78	16	LAXMANBHAI SHANKARBHAI RATHOD		NANU RATHOD FALIYU	
79		BHIKHIBEN LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
80		BHAILALBHAI LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
81		RAMILABEN BHAILALBHAI RATHOD		NANU RATHOD FALIYU	
82		SANJAYBHAI BHAILALBHAI RATHOD		NANU RATHOD FALIYU	
83		HARESHBHAI BHAILALBHAI RATHOD		NANU RATHOD FALIYU	
84		MANISHABEN BHAILALBHAI RATHOD		NANU RATHOD FALIYU	
85		MINABEN BARVANTBHAI RATHOD		NANU RATHOD FALIYU	
86		GANSHUBHAI BARVANTBHAI RATHOD		NANU RATHOD FALIYU	
87		ANILBHAI BARVANTBHAI RATHOD		NANU RATHOD FALIYU	
88	17	RAMANBHAI CHHITUBHAI RATHOD		NANU RATHOD FALIYU	
89		REVABEN RAMANBHAI RATHOD		NANU RATHOD FALIYU	
90		GITABEN RAMANBHAI RATHOD		NANU RATHOD FALIYU	
91		SUMITRABEN RAMANBHAI RATHOD		NANU RATHOD FALIYU	
92		PINTUBHAI RAMANBHAI RATHOD		NANU RATHOD FALIYU	
93		SANGITABEN RAMANBHAI RATHOD		NANU RATHOD FALIYU	
94	18	RAMILABEN ISHVARBHAI RATHOD		NANU RATHOD FALIYU	
95		AJAYBHAI ISHVARBHAI RATHOD		NANU RATHOD FALIYU	
96		SAJANBEN ISHVARBHAI RATHOD		NANU RATHOD FALIYU	
97		AARTIBEN ISHVARBHAI RATHOD		NANU RATHOD FALIYU	
98	19	DABHAIBHAI CHHITUBHAI RATHOD		NANU RATHOD FALIYU	
99		GAJARABEN DABHAIBHAI RATHOD		NANU RATHOD FALIYU	
100		MAHESHBHAI DABHAIBHAI RATHOD		NANU RATHOD FALIYU	
101		SONALBEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
102		SAGARBHAI MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
103		JAYSHRIBEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
104	20	DHANIBEN CHIMANBHAI RATHOD		NANU RATHOD FALIYU	
105		SHRAVANBHAI CHIMANBHAI RATHOD		NANU RATHOD FALIYU	
106		SHAKUBEN SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
107		KARANBHAI SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
108		DAXABEN SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
109		KISHANBHAI SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
110		MANHARBHAU CHIMANBHAI RATHOD		NANU RATHOD FALIYU	
111		GITABEN MANHARBHAI RATHOD		NANU RATHOD FALIYU	
112		DIVYABEN MANHARBHAI RATHOD		NANU RATHOD FALIYU	
113		DRASHTIBEN MANHARBHAI RATHOD		NANU RATHOD FALIYU	
114		JAYDIPBHAI MANHARBHAI RATHOD		NANU RATHOD FALIYU	
115	21	RAMILABEN RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
116		HASHMUKHBHAI RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
117		RANJITBHAI RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
118		RASHMIBEN RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
119	22	CHAMPABEN BUDHABHAI RATHOD		NANU RATHOD FALIYU	
120		MAHESHBHAI BUDHABHAI RATHOD		NANU RATHOD FALIYU	
121		PARVATIBEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
122		PRIYANKABEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
123		RAHULBHAI MAHESHBHAI RATHOD		NANU RATHOD FALIYU	
124		SANJANABEN MAHESHBHAI RATHOD		NANU RATHOD FALIYU	

125	23	GOVINDBHAI SHANABHAI RATHOD		NANU RATHOD FALIYU	
126		KAPILABEN GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
127		PARALBHAI GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
128		PRAVINBHAI GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
129	24	SHANTUBHAI MATHURBHAI RATHOD		NANU RATHOD FALIYU	
130		BAIJIBEN SHANTUBHAI RATHOD		NANU RATHOD FALIYU	
131		RAMESHBHAI SHANTUBHAI RATHOD		NANU RATHOD FALIYU	
132		SUMITRABEN RAMESHBHAI RATHOD		NANU RATHOD FALIYU	
133		BHAVINBHAI RAMESHBHAI RATHOD		NANU RATHOD FALIYU	
134	25	BABARBHAI CHHAGANBHAI RATHOD		NANU RATHOD FALIYU	
135		MANIBEN BABARBHAI RATHOD		NANU RATHOD FALIYU	
136		NATVARBHAI BABARBHAI RATHOD		NANU RATHOD FALIYU	
137		RAMILABEN NATVARBHAI RATHOD		NANU RATHOD FALIYU	
138		KARSHANBHAI NATVARBHAI RATHOD		NANU RATHOD FALIYU	
139		KAJALBEN NATVARBHAI RATHOD		NANU RATHOD FALIYU	
140	26	RAYJIBHAI PARBATBHAI RATHOD		NANU RATHOD FALIYU	
141		RAMESHBHAI PARBATBHAI RATHOD		NANU RATHOD FALIYU	
142		SUNILBHAI RAMESHBHAI RATHOD		NANU RATHOD FALIYU	
143	27	ARVINDBHAI JESANGBHAI RATHOD		NANU RATHOD FALIYU	
144		GITABEN ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
145		RAVINABEN ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
146		VISHALBHAI ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
147		VISHNUBHAI ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
148	28	MURJIBHAI KANJIBHAI RATHOD		NANU RATHOD FALIYU	
149		BARVANTBHAI MURJIBHAI RATHOD		NANU RATHOD FALIYU	
150		BHARTIBEN BARVANTBHAI RATHOD		NANU RATHOD FALIYU	
151		KAUSHIKBHAI BARVANTBHAI RATHOD		NANU RATHOD FALIYU	
152		PRATIKBHAI BARVANTBHAI RATHOD		NANU RATHOD FALIYU	
153	29	SAVITABEN SHANUBHAI RATHOD		NANU RATHOD FALIYU	
154	30	PRAVINBHAI MELABHAI RATHOD		NANU RATHOD FALIYU	
155		LAXMIBEN PRAVINBHAI RATHOD		NANU RATHOD FALIYU	
156		JYOTSANABEN PRAVINBHAI RATHOD		NANU RATHOD FALIYU	
157		PRAKASHBHAI PRAVINBHAI RATHOD		NANU RATHOD FALIYU	
158	31	GITABEN RAMANBHAI RATHOD		NANU RATHOD FALIYU	
159		CHANDUBHAI RATHOD		NANU RATHOD FALIYU	
160	32	JASHIBEN BHAILALBHAI RATHOD		NANU RATHOD FALIYU	
161		RAJESHBHAI BHAILALBHAI RATHOD		NANU RATHOD FALIYU	
162		BUDHIRAMBHAI NATVARBHAI RATHOD		NANU RATHOD FALIYU	
163		SUDHABEN BUDHIRAMBHAI RATHOD		NANU RATHOD FALIYU	
164		PAYALBEN BUDHIRAMBHAI RATHOD		NANU RATHOD FALIYU	
165		PRADIPBHAI BUDHIRAMBHAI RATHOD		NANU RATHOD FALIYU	
166	33	ATORBHAI KARSHANBHAI RATHOD		NANU RATHOD FALIYU	
167		LAXMANBHAI ATORBHAI RATHOD		NANU RATHOD FALIYU	
168		AJITBHAI ATORBHAI RATHOD		NANU RATHOD FALIYU	
169		JARABEN KARSHANBHAI RATHOD		NANU RATHOD FALIYU	
170		JANKIBEN LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
171		PARVATIBEN LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
172	34	BARDEVBHAI RAMANBHAI PARMAR		NANU RATHOD FALIYU	
173		VILASHBEN BARDEVBHAI PARMAR		NANU RATHOD FALIYU	
174		SUNILBHAI BARDEVBHAI PARMAR		NANU RATHOD FALIYU	
175		BARDEVBHAI BARDEVBHAI PARMAR		NANU RATHOD FALIYU	
176	35	LAXMANBHAI BAKORBHAI RATHOD		NANU RATHOD FALIYU	
177		BHIKHIBEN LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
178		CHHITUBHAI LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
179		SAROJBEN CHHITUBHAI RATHOD		NANU RATHOD FALIYU	
180		ROHITBHAI CHHITUBHAI RATHOD		NANU RATHOD FALIYU	
181		HIRALBEN CHHITUBHAI RATHOD		NANU RATHOD FALIYU	
182		MANGARBHAI LAXMANBHAI RATHOD		NANU RATHOD FALIYU	
183		SAVITABEN MANGARBHAI RATHOD		NANU RATHOD FALIYU	
184		JENTIBHAI MANGARBHAI RATHOD		NANU RATHOD FALIYU	
185		RANJITBHAI MANGARBHAI RATHOD		NANU RATHOD FALIYU	
186		BHARATBHAI ANGARBHAI RATHOD		NANU RATHOD FALIYU	
187		NIRUBEN RANJITBHAI RATHOD		NANU RATHOD FALIYU	
188	36	NARMADABEN GOVINDBHAI RATHOD		NANU RATHOD FALIYU	

189		PIYUSHBHAI GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
190		MAHESHBHAI GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
191		DINESHBHAI GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
192		SONUBHAI PIYUSHBHAI RATHOD		NANU RATHOD FALIYU	
193		AJAYBHAI PIYUSHBHAI RATHOD		NANU RATHOD FALIYU	
194		DHARMESHBHAI PIYUSHBHAI RATHOD		NANU RATHOD FALIYU	
195	37	LAXMIBEN SHAILESHBHAI PATEL		NANU RATHOD FALIYU	
196		SHAILESHBHAI BHOLABHAI PATEL		NANU RATHOD FALIYU	
197		MUKESHBHAI BHOLABHAI PATEL		NANU RATHOD FALIYU	
198		PINTUBHAI SHAILESHBHAI PATEL		NANU RATHOD FALIYU	
199		HANSHABEN PINTUBHAI PATEL		NANU RATHOD FALIYU	
200		SUNILBHAI PINTUBHAI PATEL		NANU RATHOD FALIYU	
201	38	RAYSANG CHHOTUBHAI RATHOD		NANU RATHOD FALIYU	
202		KAMRABEN RAYSANG RATHOD		NANU RATHOD FALIYU	
203		RAJUBHAI RAYSANG RATHOD		NANU RATHOD FALIYU	
204		RAMILABEN RAJUBHAI RATHOD		NANU RATHOD FALIYU	
205		DASHRATH RAJUBHAI RATHOD		NANU RATHOD FALIYU	
206		DAMYANTIBEN RAJUBHAI RATHOD		NANU RATHOD FALIYU	
207		DAXABEN RAJUBHAI RATHOD		NANU RATHOD FALIYU	
208	39	JIVIBEN HIMMATBHAI RATHOD		NANU RATHOD FALIYU	
209		VITTHALBHAI HIMMATBHAI RATHOD		NANU RATHOD FALIYU	
210		SURSANG HIMMATBHAI RATHOD		NANU RATHOD FALIYU	
211		SOMABHAI VITTHALBHAI RATHOD		NANU RATHOD FALIYU	
212		JASODABEN SURSANG RATHOD		NANU RATHOD FALIYU	
213		RAKESHBHAI SURSANG RATHOD		NANU RATHOD FALIYU	
214		GITABEN SURSANG RATHOD		NANU RATHOD FALIYU	
215	40	PRABHUBEN MURJIBHAI RATHOD		NANU RATHOD FALIYU	
216		KHUMANSANG MURJIBHAI RATHOD		NANU RATHOD FALIYU	
217		RANJIT KHUMANSANG RATHOD		NANU RATHOD FALIYU	
218		KAILASHBEN KHUMANSANG RATHOD		NANU RATHOD FALIYU	
219		GITABEN KHUMANSANG RATHOD		NANU RATHOD FALIYU	
220		KAPILABEN KHUMANSANG RATHOD		NANU RATHOD FALIYU	
221	41	RAMABHAI MAGARBHAI RAVAR		NANU RATHOD FALIYU	
222		VANITABEN ARJUNBHAI RAVAR		NANU RATHOD FALIYU	
223		RANJANBEN ARJUNBHAI RAVAR		NANU RATHOD FALIYU	
224		HETALBEN RAMUBHAI RAVAR		NANU RATHOD FALIYU	
225		NISHUBEN RAMUBHAI RAVAR		NANU RATHOD FALIYU	
226		PRATIXABEN RAMUBHAI RAVAR		NANU RATHOD FALIYU	
227		MAYURBHAI RAMUBHAI RAVAR		NANU RATHOD FALIYU	
228		KINJALBEN ARJUNBHAI RAVAR		NANU RATHOD FALIYU	
229	42	BABRBHAI SOMABHAI RATHOD		NANU RATHOD FALIYU	
230		MADHUBEN BABRBHAI RATHOD		NANU RATHOD FALIYU	
231		NATVARBHAI BABARBHAI RATHOD		NANU RATHOD FALIYU	
232		HANSHABEN KUNALBHAI RATHOD		NANU RATHOD FALIYU	
233		AMITBHAI NATVARBHAI RATHOD		NANU RATHOD FALIYU	
234		ANITABEN NATVARBHAI RATHOD		NANU RATHOD FALIYU	
235		KUNDANBHAI BABRBHAI RATHOD		NANU RATHOD FALIYU	
236		VIVEKBHAI KUNALBHAI RATHOD		NANU RATHOD FALIYU	
237		KARANBHAI KUNALBHAI RATHOD		NANU RATHOD FALIYU	
238		TUSHARBHAI KUNALBHAI RATHOD		NANU RATHOD FALIYU	
239	43	GOVINDBHAI CHHAGANBHAI RATHOD		NANU RATHOD FALIYU	
240		RATANBEN GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
241	44	RATANBEN SHIVABHAI RATHOD		NANU RATHOD FALIYU	
242		HIRABEN RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
243		GANPATBHAI RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
244		CHAMPABEN RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
245		RAMSANGBHAI RAYJIBHAI RATHOD		NANU RATHOD FALIYU	
246	45	DHANJIBHAI GOVINDBHAI RATHOD		NANU RATHOD FALIYU	
247		KAMRABEN DHANJIBHAI RATHOD		NANU RATHOD FALIYU	
248		DALPATBHAI DHANJIBHAI RATHOD		NANU RATHOD FALIYU	
249		PRAKASHBHAI DHANJIBHAI RATHOD		NANU RATHOD FALIYU	
250		SUNILBHAI DHANJIBHAI RATHOD		NANU RATHOD FALIYU	
251	46	ARVINDBHAI SOMABHAI RATHOD		NANU RATHOD FALIYU	
252		KAMILABEN ARVINDBHAI RATHOD		NANU RATHOD FALIYU	

253		HARESHBHAI ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
254		ROHIT ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
255		MEHUL ARVINDBHAI RATHOD		NANU RATHOD FALIYU	
256	46	PRABHATBHAI RANCHHODBHAI RATHOD		NANU RATHOD FALIYU	
257		TWINKAL PRABHATBHAI RATHOD		NANU RATHOD FALIYU	
258		JIGNESHVARI PRABHATBHAI RATHOD		NANU RATHOD FALIYU	
259		KOMALBEN PRABHATBHAI RATHOD		NANU RATHOD FALIYU	
260		UTSAVKUMAR PRABHATBHAI RATHOD		NANU RATHOD FALIYU	
261		MAYANKKUMAR P RATHOD		NANU RATHOD FALIYU	
262	47	SHRAVANBHAI HIMMATBHAI RATHOD		NANU RATHOD FALIYU	
263		CHHATRASANG HIMMATBHAI RATHOD		NANU RATHOD FALIYU	
264		JASHODABEN SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
265		RAYJIBHAI SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
266		SEJAL CHHATRASANG RATHOD		NANU RATHOD FALIYU	
267	48	GANPATBHAI MOHANBHAI RATHOD		NANU RATHOD FALIYU	
268		JIVIBEN GANPATBHAI RATHOD		NANU RATHOD FALIYU	
269		DINESH GANPATBHAI RATHOD		NANU RATHOD FALIYU	
270		URMILA DINESH RATHOD		NANU RATHOD FALIYU	
271		REKHA DINESH RATHOD		NANU RATHOD FALIYU	
272		DIPIKA DINESH RATHOD		NANU RATHOD FALIYU	
273		AKASH DINESH RATHOD		NANU RATHOD FALIYU	
274		VINESH DINESH RATHOD		NANU RATHOD FALIYU	
275	49	SHANTABEN CHHOTUBHAI SOLANKI		NANU RATHOD FALIYU	
276		NILESH ASHOKBHAI SOLANKI		NANU RATHOD FALIYU	
277		RAMILA ASHOKBHAI SOLANKI		NANU RATHOD FALIYU	
278		ASHOK CHHOTUBHAI SOLANKI		NANU RATHOD FALIYU	
279		HARSHAD ASHOKBHAI SOLANKI		NANU RATHOD FALIYU	
280		AKSHAY ASHOKBHAI SOLANKI		NANU RATHOD FALIYU	
281	50	DHIRAJBHAI AMAJIBHAI RATHOD		NANU RATHOD FALIYU	
282		CHANDUBHAI AMAJIBHAI RATHOD		NANU RATHOD FALIYU	
283		SURAJBEN DHIRAMBHAI RATHOD		NANU RATHOD FALIYU	
284		GOPAL DHIRAMBHAI RATHOD		NANU RATHOD FALIYU	
285	51	THAKORBHAI NAHARSANG RATHOD		NANU RATHOD FALIYU	
286		HIRABEN THAKORBHAI RATHOD		NANU RATHOD FALIYU	
287		SAGARBHAI THAKORBHAI RATHOD		NANU RATHOD FALIYU	
288	52	HARESHKUMAR DABHAI SOLANKI		NANU RATHOD FALIYU	
289		URMILA DAHYABHAI SOLANKI		NANU RATHOD FALIYU	
290		KAMLESH DAHYABHAI SOLANKI		NANU RATHOD FALIYU	
291		PANTH HARISHBHAI SOLANKI		NANU RATHOD FALIYU	
292		SONIYA HARESHBHAI SOLANKI		NANU RATHOD FALIYU	
293		PRACHIKUMARI HARISH SOLANKI		NANU RATHOD FALIYU	
294	53	GANGABEN MAGANBHAI SOLANKI		NANU RATHOD FALIYU	
295		NARESHBHAI MAGANBHAI SOLANKI		NANU RATHOD FALIYU	
296		BHARATBHAI MAGANBHAI SOLANKI		NANU RATHOD FALIYU	
297		KRISHNA NARESHBHAI SOLANKI		NANU RATHOD FALIYU	
298		VASITA NARESHBHAI SOLANKI		NANU RATHOD FALIYU	
299		DILIP HARESHBHAI SOLANKI		NANU RATHOD FALIYU	
300		JAYABEN SOLANKI		NANU RATHOD FALIYU	
301		ALKA NARESH SOLANKI		NANU RATHOD FALIYU	
302		MINABEN HARESHBHAI SOLANKI		NANU RATHOD FALIYU	
303		MANVI SOLANKI		NANU RATHOD FALIYU	
304		MAYAXI NARESHBHAI SOLANKI		NANU RATHOD FALIYU	
305	54	SHAMARBHAI MELABHAI SOLANKI		NANU RATHOD FALIYU	
306		NANDUBEN SHAMARBHAI SOLANKI		NANU RATHOD FALIYU	
307		RAMESHBHAI SHAMARBHAI SOLANKI		NANU RATHOD FALIYU	
308		PUNAMBEN RAMESHBHAI SOLANKI		NANU RATHOD FALIYU	
309		MITALI RAMESH SOLANKI		NANU RATHOD FALIYU	
310		CHAITALI RAMESH SOLANKI		NANU RATHOD FALIYU	
311		NAVIN RAMESH SOLANKI		NANU RATHOD FALIYU	
312	55	SHANUBHAI MURJIBHAI RAVAR		NANU RATHOD FALIYU	
313		MADHUBEN CHHOTUBHAI RAVAR		NANU RATHOD FALIYU	
314	56	SHRAVANBHAI SHANUBHAI RATHOD		NANU RATHOD FALIYU	
315		KAJALBEN SHRAVANBHAI RATHOD		NANU RATHOD FALIYU	
316		KINJAL SHRAVAN RATHOD		NANU RATHOD FALIYU	

317		SAHIL SHRAVAN RATHOD		NANU RATHOD FALIYU	
318		DHAVAL SHRAVAN RATHOD		NANU RATHOD FALIYU	

No	Name		Gender	Faliya Name
1	Rathod Vinodbhai Prabhatbhai		Male	School Faliyu
2	Rathod Kiranbhai Vinodbhai	18	Male	School Faliyu
3	Rathod Kishanbhai Vinodbhai	17	Male	School Faliyu
4	Rathod Lakshmiben Vinodbhai	34	Female	School Faliyu
5	Rathod Baliben Prabhatbhai	60	Female	School Faliyu
6	Rathod Niruben Sureshbhai	30	Female	School Faliyu
7	Rathod Vishvashbhai Sureshbhai	12	chaild	School Faliyu
8	Rathod Shradhaben Sureshbhai	10	chaild	School Faliyu
9	Rathod Kanubhai Gobarbhai	45	Male	School Faliyu
10	Rathod Kapilaben Kanubhai	44	Female	School Faliyu
11	Rathod Lakshmiben Vinodbhai	25	Female	School Faliyu
12	Rathod Kamleshbhai Kanubhai	19	Male	School Faliyu
13	Rathod Lakshmiben Atesangbhai	60	Female	School Faliyu
14	Rathod Kokilaben Govindbhai	35	Female	School Faliyu
15	Rathod Govindbhai Ghanshayambhai	37	Male	School Faliyu
16	Rathod Artiben Govindbhai	14	Female	School Faliyu
17	Rathod Mittal Govindbhai	12	chaild	School Faliyu
18	Rathod Komalben Govindbhai	9	chaild	School Faliyu
19	Rathod Anjaliben Govindbhai	6	chaild	School Faliyu
20	Rathod Arjunbhai Harmanbhai	40	Male	School Faliyu
21	Rathod Madhiben Arjunbhai	35	Female	School Faliyu
22	Rathod Bharatbhai Jashbhai	45	Male	School Faliyu
23	Rathod Surajben Bhartbhai	40	Female	School Faliyu
24	Rathod Maheshbhai Harmanbhai	33	Male	School Faliyu
25	Rathod Shilaben Maheshbhai	32	Female	School Faliyu
26	Rathod Sejalben Maheshbhai	17	Female	School Faliyu
27	Rathod Bhartiben Govinbhai	4	chaild	School Faliyu
28	Rathod Pratikbhai Govindbhai	3	chaild	School Faliyu
29	Rathod Karankumar Maheshbhai	19	Male	School Faliyu
30	Rathod Jotshnaben Thakorbhai	20	Female	School Faliyu
31	Rathod Ashvinbhai Thakorbhai	20	Male	School Faliyu
32	Rathod Ganpatbhai Vithalbhai	37	Male	School Faliyu
33	Rathod Jashiben Ganpatbhai	33	Female	School Faliyu
34	Rathod Sunitaben Ganpatbhai	19	Female	School Faliyu
35	Rathod Anitaben Ganpatbhai	17	Female	School Faliyu
36	Rathod Ravibhai Ganpatbhai	14	chaild	School Faliyu
37	Rathod Baliben Ramanbhai	50	Female	School Faliyu
38	Rathod Vishnubhai Manilabhai	30	Male	School Faliyu
39	Rathod Tejaben Bhimasangbhai	45	Female	School Faliyu
40	Rathod Ramshih Bhimshih	25	Male	School Faliyu
41	Rathod Vidhyaben Rajebhai	45	Female	School Faliyu
42	Rathod Sushilaben Arjubhai	47	Female	School Faliyu
43	Rathod Anilbhai Arjunbhai	25	Male	School Faliyu
44	Rathod Ashaben Arjunbhai	33	Female	School Faliyu
45	Rathod Pareshbhai Rajeshbhai	20	Male	School Faliyu
46	Rathod Ambubhai Gandubhai	75	Male	School Faliyu
47	Rathod Kashiben Ambubhai	70	Female	School Faliyu
48	Rathod Manjuben Chimanbhai	45	Female	School Faliyu
49	Rathod Sunilbhai Somabhai	25	Male	School Faliyu
50	Rathod Anilbhai Somabhai	18	Male	School Faliyu
51	Rathod Renuben Hashmukhbhai	22	Female	School Faliyu
52	Rathod Ranjitben Gobarbhai	40	Female	School Faliyu
53	Rathod Lakshmiben Ranjitbhai	38	Female	School Faliyu
54	Rathod Rajeshbhai Ranjitbhai	22	Male	School Faliyu
55	Rathod Ulpeshbhai Ranjitbhai	25	Male	School Faliyu
56	Rathod Shaileshbhai Ranjitbhai	18	Male	School Faliyu
57	Rathod Maheshbhai Ranjitbhai	17	Male	School Faliyu
58	Rathod Sanabhai Gobarbhai	40	Male	School Faliyu
59	Rahod Sardaben Sanabhai	37	Female	School Faliyu
60	Rathod Heenaben Sanabhai	17	Female	School Faliyu
61	Rathod Rahulbhai Sanabhai	18	Male	School Faliyu

62	Rathod Ganpatbhai Dipabhai	45	Male	School Faliyu
63	Rathod Sangitaben Ganpatbhai	42	Female	School Faliyu
64	Rathod Hiteshbhai Ganpatbhai	25	Male	School Faliyu
65	Rathod Ajaybhai Ganpatbhia	20	Male	School Faliyu
66	Rathod Tejaben Hiteshbhai	22	Female	School Faliyu
67	Rathod Vaishnaviben Hiteshbhai	9	chaild	School Faliyu
68	Rathod Ranjitbhai Ramsangbhai	45	Male	School Faliyu
69	Rathod Kantaben Ranjitbhai	43	Female	School Faliyu
70	Rathod Ankitbhai Ranjitbhai	20	Male	School Faliyu
71	Rathod Amitbhai Ranjitbhai	18	Male	School Faliyu
72	Rathod Rinkuben Ranjitbhai	22	Female	School Faliyu
73	Rathod Kailashben Ravjibhai	45	Female	Khari Faliyu
74	Rathod Ankitbhai Ravjibhai	27	Male	Khari Faliyu
75	Rathod Sunilbhai Ravjibhai	25	Male	Khari Faliyu
76	Rathod Sandipbhai Bhubhatbhai	32	Male	Khari Faliyu
77	Rathod Gaytriben Sandipbhai	30	Female	Khari Faliyu
78	Rathod Shrdhaben Sandipbhai	16	Female	Khari Faliyu
79	Rathod Tusharbhai Sandipbhai	10	chaild	Khari Faliyu
80	Rathod Ujamben Pravinbhai	50	Female	Dev Faliyu
81	Rathod Rameshbhai Ambubhai	45	Male	Dev Faliyu
82	Rathod Shantaben Rameshbhai	40	Female	Dev Faliyu
83	Rathod Akashaybhai Rameshbhai	19	Male	Dev Faliyu
84	Rathod Ukedbhai Ambubhai	47	Male	Dev Faliyu
85	Rathod Parvatiben Ukedbhai	45	Female	Dev Faliyu
86	Rathod Kiranbhai Ukedbhai	25	Male	Dev Faliyu
87	Rathod Minaben Kiranbhai	24	Female	Dev Faliyu
88	Rathod Umeshbhai Kiranbhai	7	chaild	Dev Faliyu
89	Rathod Pinkiben Kiranbhai	5	chaild	Dev Faliyu
90	Rathod Fuggiben Kiranbhai	3	chaild	Dev Faliyu
91	Rathod Jentibhai Ambubhai	50	Male	Dev Faliyu
92	Rathod Poojaben Ambubhai	90	Female	Dev Faliyu
93	Rathod Mangiben Jentibhai	48	Female	Dev Faliyu
94	Rathod Nareshbhai Jentibhai	30	Male	Dev Faliyu
95	Rathod Niruben Nareshbhai	28	Female	Dev Faliyu
96	Rathod Vaishaliben Nareshbhai	7	chaild	Dev Faliyu
97	Rathod Mayurbhai Nareshbhai	3	chaild	Dev Faliyu
98	Rathod Ramsangbhai Dipabhai	62	Male	Dev Faliyu
99	Rathod Somiben Ramsangbhai	60	Female	Dev Faliyu
100	Rathod Pankajbhai Ramsangbhai	40	Male	Dev Faliyu
101	Rathod Shardhaben Pankajbhai	35	Female	Dev Faliyu
102	Rathod Anilbhai Pankajbhai	17	Male	Dev Faliyu
103	Rathod Ashokbhai Pankajbhai	16	Male	Dev Faliyu
104	Rathod Vinodbhai Rayjibhai	35	Male	Dev Faliyu
105	Rathod Sonaben Vinodbhai	30	Female	Dev Faliyu
106	Rathod Virbhai Vinodbhai	24	Male	Dev Faliyu
107	Rathod Vidhyaben Vinedbhai	22	Female	Dev Faliyu
108	Rameshbhai	47	Male	Dev Faliyu
109	Rathod Ganiben Ishvarbhai	45	Female	Dev Faliyu
110	Rathod Anitaben Vipulbhai	22	Female	Dev Faliyu
111	Rathod Ajaybhai Amarshangbhai	21	Male	Dev Faliyu
112	Rathod Sanjaybhai Chandubhai	40	Male	Dev Faliyu
113	Rathod Geetaben Sanjaybhai	37	Female	Dev Faliyu
114	Rathod Jinalben Vipulbhai	2	chaild	Dev Faliyu
115	Rathod Reshmaben Vasantbhai	21	Female	Dev Faliyu
116	Rathod Vasantbhai Bhailalbhai	23	Male	Dev Faliyu
117	Rathod Partikbhai Vashantbhai	2	chaild	Dev Faliyu
118	Rathod Manishaben Ishvarbhai	20	Female	Dev Faliyu
119	Chunara Dalpatbhai Babarbhai	35	Male	Khari Faliyu
120	Chunara Shudhaben Dalpatbhai	30	Female	Khari Faliyu
121	Chunara Sharojben Dalpatbhai	12	Female	Khari Faliyu
122	Rathod Ishvarbhai Desaibhai	41	Male	Khari Faliyu
123	Rathod Minaben Ishvarbhai	39	Female	Khari Faliyu

124	Rathod Dhavalkumar Ishvarbhai	23	Male	Khari Faliyu
125	Rathod Lakashmiben Ishvarbhai	20	Female	Khari Faliyu
126	Rathod Chintubhai Ishvarbhai	19	Male	Khari Faliyu
127	Rathod Rajubhai Ishvarbhai	18	Male	Khari Faliyu
128	Rathod Heenaben Dhavalbhai	19	Female	Khari Faliyu
129	Rathod Sohanbhai Ukedbhai	18	chaild	Khari Faliyu
130	Rathod Dakshaben Khodabhia	21	Female	Khari Faliyu
131	Rathod Naginbhai Dipabhai	48	Male	Khari Faliyu
132	Rathod Parulben Naginben	45	Female	Khari Faliyu
133	Rathod Priyankaben NAginbhai	19	Female	Khari Faliyu
134	Rathod Sejalben Naginbhai	15	chaild	Khari Faliyu
135	Rathod Dipabhai Kalabhai	95	Male	Khari Faliyu
136	Rathod Kashiben Dipabhai	92	Female	Khari Faliyu
137	Rathod Sadabhai Ukedbhai	39	Male	Khari Faliyu
138	Rathod Rekhaben Sadabhai	33	Female	Khari Faliyu
139	Rathod bhailalbhai Sadabhai	12	chaild	Khari Faliyu
140	Rathod Sravanbhai Iashvarbhai	70	Male	Khari Faliyu
141	Rathod Maniben Jivanbhai	65	Female	Khari Faliyu
142	Rathod Sureshbhai Jivanbhai	25	Male	Khari Faliyu
143	Rathod Sanjaybhai Jivanbhai	28	Male	Khari Faliyu
144	Rathod Sitaben Jiavanbhai	27	Female	Khari Faliyu
145	Rathod Barvantbhai Ambubhai	39	Male	Khari Faliyu
146	Rathod Piniben Baravantbhai	38	Female	Khari Faliyu
147	Rathod Karanbhai Baravantbhai	18	Male	Khari Faliyu
148	Rathod Miralben Baravanbhai	17	chaild	Khari Faliyu
149	Rathod Naginbhai jesangbhai	54	Male	Khari Faliyu
150	Rathod Manjuben Naginbhai	50	Female	Khari Faliyu
151	Rathod Maheshbhai Naginbhai	28	Male	Khari Faliyu
152	Rathod Jayshriben Maheshbhai	25	Female	Khari Faliyu
153	Rathod Mukeshbhai Naginbhai	26	Male	Khari Faliyu
154	Rathod Sangitaben Mukeshbhai	22	Female	Khari Faliyu
155	Rathod Maniben Khodabhai	45	Female	Khari Faliyu
156	Rathod Khumanbhai Chaganbhai	48	Male	Khari Faliyu
157	Rathod Gangaben Khumanbhai	45	Female	Khari Faliyu
158	Rathod Hiteshbhai Khumanbhai	28	Male	Khari Faliyu
159	Rathod Ranjanbhai Hiteshbhai	25	Male	Khari Faliyu
160	Rathod Jagdishbhai Khumanbhai	25	Male	Khari Faliyu
161	Rathod Bhanuben Khumanbhai	21	Female	Khari Faliyu
162	Rathod Kabhaibhai Gordhanbhai	30	Male	Khari Faliyu
163	Rathod rashmikaben Kabhaibhai	28	Female	
164	Rathod Piyushbhai Kabhaibhai	16	chaild	Khari Faliyu
165	Rathod Krunalbhai Kabhaibha	14	chaild	Khari Faliyu
166	Rathod Bhikhabhai Maganbhai	60	Male	Khari Faliyu
167	Rathod Gomiben Bhikhabhai	58	Female	Khari Faliyu
168	Rathod Jentibhai Lakshmanbhai	48	Male	Khari Faliyu
169	Rathod Shardaben Jentibhai	40	Female	Khari Faliyu
170	Rathod Dashrathbhai Jentibhai	28	Male	Khari Faliyu
171	Rathod Lalitaben Nagajibhai	65	Female	Khari Faliyu
172	Rathod Sureshbhai Dalshukhbhai	17	chaild	Khari Faliyu
173	Rathod Karshanbhai Govindhai	55	Male	Khari Faliyu
174	Rathod Harkhaben Karshanbhai	53	Female	Khari Faliyu
175	Rathod Ganpatbhai Karshanbhai	35	Male	Khari Faliyu
176	Rathod Hansaben Ganpatbhai	32	Female	Khari Faliyu
177	Rathod Thakorbhai Parbhatbhai	35	Male	Khari Faliyu
178	Rathod Savitaben Thakorbhai	32	Female	Khari Faliyu
179	Rathod Ukiben Thakorbhai	14	Female	Khari Faliyu
180	Rathod Manjuben Ukedbhai	65	Female	Khari Faliyu
181	Rathod Barvantbhai Bhopatbhai	40	Male	Khari Faliyu
182	Rathod Sumanben Barvantbhai	38	Female	Khari Faliyu
183	Rathod Sunilbhai Barvantbhai	28	Male	Khari Faliyu
184	Rathod Anilbhai Barvantbhai	27	Male	Khari Faliyu
185	Rathod Maheshbhai Natavarbhai	23	Male	Khari Faliyu

186	Rathod Priyankaben Natavarbhai	22	Female	Khari Faliyu
187	Rathod Somabhai Sankarbhai	60	Male	Khari Faliyu
188	Rathod Jashubhai Govindbhai	58	Male	Khari Faliyu
189	Rathod Kamraben Jashubhai	56	Female	Khari Faliyu
190	Rathod Sanjaybhai Jashubhai	28	Male	Khari Faliyu
191	Rathod Sangitaben Sanjaybhai	27	Female	Khari Faliyu
192	Rathod Naginbhai Khorabhai	44	Male	Khari Faliyu
193	Rathod Minaben Naginbhai	43	Female	Khari Faliyu
194	Rathod Bechharbhai Mayurbhai	65	Male	Khari Faliyu
195	Rathod Maniben Mayurbhai	60	Female	Khari Faliyu
196	Rathod Maheshvariben Alpeshbhai	28	Male	Khari Faliyu
197	Rathod Alpeshbhai Mayurbhai	30	Male	Khari Faliyu
198	Rathod Manshangbhai Lakshmanbhai	58	Male	Khari Faliyu
199	Rathod Maniben Lakshmanbhai	60	Female	Khari Faliyu
200	Rathod Vikarambhai Lakshmanbhai	30	Male	Khari Faliyu
201	Rathod Rajeshbhai mansangbhai	28	Male	Khari Faliyu
202	Rathod Revaben Amarsangbhai	70	Male	Khari Faliyu
203	Rathod Ganpatbhai Parabhatbhai	33	Male	Khari Faliyu
204	Rathod Bhikhbhai Dabhaibhai	55	Male	Khari Faliyu
205	Rathod Kankuben Bhikhabhai	50	Female	Khari Faliyu
206	Rathod Maheshbhai Bhikhabhai	32	Male	Khari Faliyu
207	Rathod Januben Maheshbhai'	28	Female	Khari Faliyu
208	Rathod Hiraben Rameshbhai	40	Female	Khari Faliyu
209	Rathod Ranchodbhai Mohanbhai	58	Male	Khari Faliyu
210	Rathod Ganiben Ranchodbhai	50	Female	Khari Faliyu
211	Rathod Ashokbhai Ranchodbhai	32	Male	Khari Faliyu
212	Rathod Hanshaben Ashokbhai	32	Female	Khari Faliyu
213	Rathod Jayaben Mukeshbhai	30	Female	Khari Faliyu
214	Rathod Akshaybhai Mukeshbhai	21	Male	Khari Faliyu
125	Rathod Vikarambhai Bahilalbhai	35	Male	Khari Faliyu
126	Rathod Ramilaben Vikarambhai	30	Female	Khari Faliyu
217	Rathod Ajaybhai Vikarambhai	17	chaild	Khari Faliyu
218	Rathod Ranjitbhai Vithalbhai	32	Male	Khari Faliyu
219	Rathod Parvatiben Ranjitbhai	30	Female	Khari Faliyu
220	Rathod Rahulbhai Ranjitbhai	12	chaild	Khari Faliyu
221	Rathod Niteshbhai Mafatbhai	37	Male	Lng Faliyu
222	Rathod Manjuben Niteshbhai	35	Female	Lng Faliyu
223	Rathod Arjunbhai Ratansangbhai	39	Male	Lng Faliyu
224	Rathod Ushaben Arajunbhai	37	Female	Lng Faliyu
225	Rathod Punjiben Ratansangbhai	60	Female	Lng Faliyu
226	Rathod Jagrutiben Arjunbhai	18	Male	Lng Faliyu
227	Rahod Rushtikbhai Arjunbhai	15	chaild	Lng Faliyu
228	Rathod Kirtiben Arjunbhai	13	chaild	Lng Faliyu
229	Rathod Lakshmanbhai Ishvarbhai	45	Male	Lng Faliyu
230	Rathod Nanduben Lakshmanbhai	40	Female	Lng Faliyu
231	Rathod Dineshbhai Lakshmanbhai	23	Male	Lng Faliyu
232	Rathod Gambhirbhai Lakshmanbhai	21	Male	Lng Faliyu
233	Rathod Rashmikaben Lakshmanbhai	23	Female	Lng Faliyu
234	Rathod Sanjaybhai Lakshmanbhai	25	Male	Lng Faliyu
235	Rathod Sadabhai DaBhibhai	45	Male	Lng Faliyu
236	Rathod Sardaben Sadabhai	40	Female	Lng Faliyu
237	Rathod Rajubhai Sadabhai	33	Male	Lng Faliyu
238	Rathod Anjaliben Rajubhai	30	Female	Lng Faliyu
239	Rathod Dipneshbhai Ambubhai	50	Male	Lng Faliyu
240	Rathod Jayaben Ambubhai	48	Female	Lng Faliyu
241	Rathod Rakeshbhai Dineshbhai	28	Male	Lng Faliyu
242	Rathod Nareshbhai Dineshbhai	30	Male	Lng Faliyu
243	Rathod Divyaben Nareshbhai	21	Female	Lng Faliyu
244	Rathod Nituben Rakeshbhai	21	Female	Lng Faliyu
245	Rathod Mukeshbhai Dalpatbhai	30	Male	Lng Faliyu
246	Rathod Sunitaben Mukeshbhai	28	Female	Lng Faliyu
247	Rathod Chotubhai Kabhaibhai	70	Male	Lng Faliyu

248	Rathod Dhaniben Chotubhai	65	Female	Lng Faliyu
249	Rathod Somabhai Chotubhai	33	Male	Lng Faliyu
250	Rathod Geetaben Chotubhai	28	Female	Lng Faliyu
251	Rathod Sangitaben Somabhai	32	Female	Lng Faliyu
252	Rathod Maniben Chimanbhaui	65	Female	Lng Faliyu
253	Rathod Arvindbhai Chimanbhai	33	Male	Lng Faliyu
254	Rathod Padmaben Arvindbhai	28	Female	Lng Faliyu
255	Rathod Dalpatbhai Ranabhai	55	Male	Lng Faliyu
256	Rathod Dariyaben Dalpatbhai	50	Female	Lng Faliyu
257	Rathod Dhashrathbhai Dalpatbhai	35	Male	Lng Faliyu
258	Rathod Harkhaben Ramshanagbhai	70	Female	Lng Faliyu
259	Rathod Mangarbhai Ramsangbhai	35	Male	Lng Faliyu
260	Rathod Bhailalbhai Ramsangbhai	28	Male	Lng Faliyu
261	Rathod Tejalben Ramsangbhai	21	Female	Lng Faliyu
262	Rathod Rameshbhai Jivanbhai	40	Male	Lng Faliyu
263	Rathod Varshaben Rameshbhai	38	Female	Lng Faliyu
264	Rathod Ashavinbhai Rameshbhai	18	Male	Lng Faliyu
265	Rathod Ankitbhai Rameshbhai	17	chaild	Lng Faliyu
266	Rathod Chaganbhai Lakshmanbhai	65	Male	Lng Faliyu
267	Rathod Jashiben Chaganbhai	58	Female	Lng Faliyu
268	Rathod Sanjaybhai Chaganbhai	34	Male	Lng Faliyu
269	Rathod Rajeshbhai Chaganbhai	32	Male	Lng Faliyu
270	Rathod Kailashben Sanjaybhai	30	Female	Lng Faliyu
271	Rathod Chaturbhai Jeshangbhai	44	Male	Lng Faliyu
272	Rathod Surajben Chaturbhai	40	Female	Lng Faliyu
273	Rathod jigneshbhai Chaturbhai	21	Male	Lng Faliyu
274	Rathod Ajaybhai Chaturbhai	19	Male	Lng Faliyu
275	Rathod Vijaybhai Chaturbhai	24	Male	Lng Faliyu
276	Rathod Sumanben Vijaybhai	22	Female	Lng Faliyu
277	Rathod Dipikaben Jigneshbhai	19	Female	Lng Faliyu
278	Rathod Manjuben Parimalbhai	58	Female	Lng Faliyu
279	Rathod Sanjaybhai Barvantbhai	25	Male	Lng Faliyu
280	Rathod Sarmilaben Sanjaybhai	22	Female	Lng Faliyu
281	Rathod Bhikhubhai Mohanbhai	65	Male	Lng Faliyu
282	Rathod Bajuben Lakhubhai	60	Female	Lng Faliyu
283	Rathod Kanubhai Lakshmanbhai	34	Male	Lng Faliyu
284	Rathod Mangubhai Kabhaibhai	60	Male	Lng Faliyu
285	Rathod Lakshmiben Mangubhai	55	Female	Lng Faliyu
286	Rathod Revaben Bhartbhai	28	Female	Lng Faliyu
287	Rathod Bhartbhai Mukeshbhai	32	Male	Lng Faliyu
288	Rathod Ambubhai Ranchodbhai	45	Male	Lng Faliyu
289	Rathod Lalitaben Ganpatbhai	50	Female	Lng Faliyu
290	Rathod Aravindbhai Somabhai	32	Male	Lng Faliyu
291	Rathod Bhanuben Arvindbhai	30	Female	Lng Faliyu
292	Rathod Sonalben Rameshbhai	48	Female	Lng Faliyu
293	Rathod Nareshbhai Rameshbhai	45	Male	Lng Faliyu
294	Rathod Sangitaben Nareshbhai	33	Female	Lng Faliyu
295	Rathod DineshBhai Balubhai	30	Male	Ongc Faliyu
296	Rathod Dhaniben Dineshbhai	38	Female	Ongc Faliyu
297	Rathod Bhikhiben Chandubhai	95	Female	Ongc Faliyu
298	Rathod Geetaben Dalpatbhai	35	Female	Ongc Faliyu
299	Rathod Nivaben Dalpatbhai	17	chaild	Ongc Faliyu
300	Rathod Kailashben Dalpatbhai	16	chaild	Ongc Faliyu
301	Rathod Dalpatbhai Chandubhai	48	Male	Ongc Faliyu
302	Rathod Rajeshbhai Bhikhabhai	35	Male	Ongc Faliyu
303	Rathod Champaben Rajeshbhai	33	Female	Ongc Faliyu
304	Rathod Lalabhai Bhikhabhai	32	Male	Ongc Faliyu
305	Rathod Vishalbhai Rajeshbhai	18	Male	Ongc Faliyu
306	Rathod Vipulbhai Rajeshbhai	17	chaild	Ongc Faliyu
307	Rathod Khumanbhai Desaibhai	49	Male	Ongc Faliyu
308	Rathod Manishaben Khumanbhai	48	Female	Ongc Faliyu
309	Rathod Sandipbhai Khumanbhai	17	chaild	Ongc Faliyu

310	Rathod Darshanbhai Sanjaybhai	19	Male	Ongc Faliyu
311	Rathod Parvatiben Sanjaybhai	17	chaild	Ongc Faliyu
312	Rathod Chancharben Chandubhai	65	Female	Ongc Faliyu
313	Rathod Sunilbhai Somabhai	21	Male	Ongc Faliyu
314	Rathod Anilbhai Somabhai	18	Male	Ongc Faliyu
315	Rathod Geetaben Lalubhai	25	Female	Ongc Faliyu
316	Rathod Hiralben Lalubhai	7	chaild	Ongc Faliyu
317	Chunara Vipulbhai Dalpatbhai	8	chaild	Ongc Faliyu
318	Rathod Manviben Naginbhai	25	Female	Ongc Faliyu
319	Rathod Vishnubhai Maheshbhai	36	Male	Ongc Faliyu
320	Rathod Aashabhai Naginbhai	25	Male	Ongc Faliyu
321	Rathod Sunilbhai Sureshbhai	22	Male	Ongc Faliyu
322	Rathod Rohanbhai Somabhai	35	Male	Ongc Faliyu
323	Rathod Sanjanaben Somabhai	30	Female	Ongc Faliyu
324	Rathod Shilaben Sureshbhai	36	Female	Ongc Faliyu
325	Rathod Rahulbhai Sureshbhai	22	Male	Ongc Faliyu
326	Rathod Anjaliben Sureshbhai	20	Female	Ongc Faliyu
327	Rathod Sanjaybhai Balubhai	35	Male	Ongc Faliyu
328	Rathod Kailashben Balubhai	30	Female	Ongc Faliyu
329	Rathod Rinkuben Bharatbhai	22	Female	Ongc Faliyu
330	Rathod Vishalbhai Bharatbhai	18	Male	Ongc Faliyu
331	Rathod Alpeshbhai Paravinbhai	22	Male	Ongc Faliyu
332	Rathod Karnabhai Paravinbhai	20	Male	Ongc Faliyu
333	Rathod Arjunbhai Parvinbhai	45	Male	Ongc Faliyu
334	Rathod Kartikbhai Sanjaybhai	24	Male	Ongc Faliyu
335	Rathod Karanbhai Sanjaybhai	22	Male	Ongc Faliyu
336	Rathod Renukaben Dhavalkumar	25	Female	Ongc Faliyu
337	Rathod Hemaben Vijaybhai	20	Female	Ongc Faliyu
338	Rathod Hiralben Vijaybhai	10	chaild	Ongc Faliyu
339	Rathod Reshmaben Vijaybhai	8	Female	Ongc Faliyu
340	Rathod Vanshbhai Vijaybhai	5	chaild	Ongc Faliyu
341	Rathod Riyaben Vijaybhai	10	Female	Ongc Faliyu
342	Rathod Rohanbhai Ranjitbhai	20	Male	Ongc Faliyu
343	Rathod Rishibhai Rajeshbhai	20	Male	Ongc Faliyu
344	Rathod Sanjanaben Rajeshbhai	25	Female	Ongc Faliyu
345	Rathod Kuldeepbhai Rajeshbhai	22	Male	Ongc Faliyu
346	Rathod Ayushbhai Rajeshbhai	20	Male	Ongc Faliyu
347	Rathod Partikbhai Rajeshbhai	15	chaild	Ongc Faliyu
348	Rathod Niarvbhai Alpeshbhai	25	Male	Ongc Faliyu
349	Rathod Virajbhai Vinodbhai	35	Male	Ongc Faliyu
350	Rathod Akashbhai Kanubhai	20	Male	Ongc Faliyu
351	Rathod Kalpeshbhai Kanubhai	18	Male	Ongc Faliyu
352	Rathod Hardikbhai Hiteshbhai	10	chaild	Ongc Faliyu
353	Rathod Krushiraj Sandipbhai	8	chaild	Ongc Faliyu
354	Rathod Sandhyaben Thakorbhai	45	Female	Ongc Faliyu
355	Rathod Kartikbhai Thakorbhai	55	Male	Ongc Faliyu
356	Rathod Priyankaben Thakorbhai	19	Female	Ongc Faliyu
357	Rathod Dipikaben Sanjaybhai	48	chaild	Ongc Faliyu
358	Rathod Sachinbhai Sanjaybhai	50	Male	Ongc Faliyu
359	Rathod Sumitbhai Sanjaybhai	21	Male	Ongc Faliyu
360	Rathod Ashokbhai Naginbhai	35	Male	Ongc Faliyu
361	Rathod Khushbuben Naginbhai	32	Female	Ongc Faliyu
362	Rathod Uravshiben Rameshbhai	22	Female	Ongc Faliyu
363	Rathod Snjaybhai Rameshbhai	21	Male	Ongc Faliyu
364	Rathod Parulben Rameshbhai	20	Female	Ongc Faliyu
365	Rathod Dineshbhai Rameshbhai	18	Male	Ongc Faliyu
366	Rathod Rashikbhai Arvindbhai	20	Male	Ongc Faliyu
367	Rathod Anilbhai Aravindbhai	20	Male	Ongc Faliyu
368	Rathod Hiralben Dasharathbhai	15	chaild	Ongc Faliyu
369	Rathod Joshnaben Dasharathbhai	14	chaild	Ongc Faliyu
370	Rathod Divyaben Dashrathbhai	12	chaild	Ongc Faliyu
371	Rathod Jigarbhai Dashrathbhai	8	chaild	Ongc Faliyu

372	Rathod Tanujaben Dashrathbhai	6	chaild	Ongc Faliyu
373	Rathod Piyushbhai Sandipbhai	15	chaild	Ongc Faliyu
374	Rathod Ayushbhai Sandipbhai	18	Male	Ongc Faliyu
375	Rathod Jaishriben Inteshbhai	10	chaild	Ongc Faliyu
376	Rathod Anitaben Inteshbhai	20	Female	Ongc Faliyu
377	Rathod Amitbhai Sunilbhai	25	Male	Ongc Faliyu
378	Rathod Amishaben Sunilbhai	35	Female	Ongc Faliyu
379	Rathod Ankitaben Sunilbhai	38	Female	Ongc Faliyu
380	Rathod Kinjalben Kanubhai	19	Female	Ongc Faliyu
381	Rathod Mahiben Ashokbhai	24	Female	Ongc Faliyu
382	Rathod Shnehaben Ashokbhai	22	Female	Ongc Faliyu
383	Rathod Shreyaben Ashokbhai	19	Female	Ongc Faliyu
384	Rathod Arohiben Ashokbhai	58	Female	Ongc Faliyu
385	Rathod Vishalbhai Mukeshbhai	25	Male	Ongc Faliyu
386	Rathod Rahulbhai Mukeshbhai	22	Male	Ongc Faliyu
387	Rathod Riyaben Mukeshbhai	65	Female	Ongc Faliyu
388	Rathod Dimpalbhai Sanjaybhai	60	Male	Ongc Faliyu
389	Rathod Jaydeepbhai Sanjaybhai	34	Male	Ongc Faliyu
390	Rathod Chotubhai Badharbhai	95	Male	Motu Rathod Faliyu
391	Rathod Ramilaben Bhavsangbhai	35	Female	Motu Rathod Faliyu
392	Rathod Ramilaben Ramanbhai	17	chaild	Motu Rathod Faliyu
393	Rathod Anilbhai Ramanbhai	16	chaild	Motu Rathod Faliyu
394	Rathod Bhaveshbhai Ramanbhai	48	Male	Motu Rathod Faliyu
395	Rathod Bhikhbabhai Dabhaibhai	35	Male	Motu Rathod Faliyu
396	Rathod Maheshbhai Bhikhabhai	33	Male	Motu Rathod Faliyu
397	Rathod Sapnaben Maheshbhai	32	Female	Motu Rathod Faliyu
398	Rathod Bhavnaben Maheshbhai	18	Female	Motu Rathod Faliyu
399	Rathod Mataben Maheshbhai	17	Female	Motu Rathod Faliyu
400	Rathod Hanshaben Sureshbhai	49	Female	Motu Rathod Faliyu
401	Rathod Anilbhai Sureshbhai	48	Male	Motu Rathod Faliyu
402	Rathod Ajaybhai Sureshbhai	17	Male	Motu Rathod Faliyu
403	Rathod Sitaben Gokurbhai	19	Female	Motu Rathod Faliyu
404	Rathod Manishaben Rangitbhai	17	chaild	Motu Rathod Faliyu
405	Rathod Sunilbhai Rangitbhai	65	Male	Motu Rathod Faliyu
406	Rathod Kalidashbhai Dineshbhai	21	Male	Motu Rathod Faliyu
407	Rathod Rayjibhai Sankarbhai	18	Male	Motu Rathod Faliyu
408	Rathod Sonaben Rayjibhai	25	Female	Motu Rathod Faliyu
409	Rathod Subhashbhai Bhikhabhai	7	chaild	Motu Rathod Faliyu
410	Rathod Maheshbhai Bhikhabhai	8	chaild	Motu Rathod Faliyu
411	Rathod Khumanbhai Sivabhai	25	Male	Motu Rathod Faliyu
412	Rathod Raysangbhai Mathurbhai	36	Male	Motu Rathod Faliyu
413	Rathod Ranjaben Ramsangbhai	25	Female	Motu Rathod Faliyu
414	Rathod Nayanbhai Raysangbhai	22	Male	Motu Rathod Faliyu
415	Rathod Kamlaben Narsangbhai	35	Female	Motu Rathod Faliyu
416	Rathod Mohanbhai Narsangbhai	30	Male	Motu Rathod Faliyu
417	Rathod Ranjanben Mohanbhai	36	Female	Motu Rathod Faliyu
418	Rathod Pareshbhai Moahnbhai	20	Male	Motu Rathod Faliyu
419	Rathod Punabhai Dipabhai	37	Male	Motu Rathod Faliyu
420	Rathod Parvatiben Punabhai	33	Female	Motu Rathod Faliyu
421	Rathod Artiben Punabhai	19	Female	Motu Rathod Faliyu
422	Rathod Maheshbhai Punabhai	17	Male	Motu Rathod Faliyu
423	Rathod Rakeshbhai Punabhai	14	Male	Motu Rathod Faliyu
424	Rathod Ambaben Dolatbhai	50	Female	Motu Rathod Faliyu
425	Rathod Khodabhai	30	Male	Motu Rathod Faliyu
426	Rathod Geetaben Khodabhai	45	Female	Motu Rathod Faliyu
427	Rathod Niruben Khodabhai	25	Female	Motu Rathod Faliyu
428	Rathod Annabhai Khodbhai	45	Male	Motu Rathod Faliyu
429	Rathod Maheshbhai Amarsangbhai	47	Male	Motu Rathod Faliyu
430	Rathod Revaben Maheshbhai	25	Female	Motu Rathod Faliyu
431	Rathod Meghanaben Maheshbhai	33	Female	Motu Rathod Faliyu
432	Rathod Nareshbhai Maheshbhai	20	Male	Motu Rathod Faliyu
433	Rathod Parbatbhai Pujabhai	75	Male	Motu Rathod Faliyu

434	Rathod Kamraben Sanubhai	70	Female	Motu Rathod Faliyu
435	Rathod KiranbHai Sanubhai	45	Male	Motu Rathod Faliyu
436	Rathod Ramilaben Kiranbhai	25	Female	Motu Rathod Faliyu
437	Rathod Lalabhai Kiranbhai	18	Male	Motu Rathod Faliyu
438	Rathod Parvatiben Kiaranbhai	22	Female	Motu Rathod Faliyu
439	Rathod Dashrathbhai Sanubhai	40	Male	Motu Rathod Faliyu
440	Rathod Champaben Dasharthbhai	38	Female	Motu Rathod Faliyu
441	Rathod Vinodbhai Dashrathbhai	22	Male	Motu Rathod Faliyu
442	Rathod Jatinbhai Dashrathbhai	25	Male	Motu Rathod Faliyu
443	Rathod Rohitbhai Dashrathbhai	18	Male	Motu Rathod Faliyu
444	Rathod Ramanbhai Parbatbhai	17	Male	Motu Rathod Faliyu
445	Rathod Champaben Ramanbhai	40	Female	Motu Rathod Faliyu
446	Rathod Maheshbhai Ramanbhai	37	Male	Motu Rathod Faliyu
447	Rathod Geeetaben Maheshbhai	17	Female	Motu Rathod Faliyu
448	Rathod Kalpeshbhai Ramanbhai	18	Male	Motu Rathod Faliyu
449	Rathod Ravinaben Kalpeshbhai	45	Female	Motu Rathod Faliyu
450	Rathod Natvarbhai Bhikhabhai	42	Male	Motu Rathod Faliyu
451	Rathod Ramilaben Natavarbhai	25	Female	Motu Rathod Faliyu
452	Rathod Jayeshbhai Natvarbhai	20	Male	Motu Rathod Faliyu
453	Rathod Manishbhai Natvarbhai	22	Male	Motu Rathod Faliyu
454	Rathod Ranjitbhai Lakshmanbhai	9	Male	Motu Rathod Faliyu
455	Rathod Narmadaben Ranjitbhai	45	Female	Motu Rathod Faliyu
456	Rathod Annabhai Ranjitbhai	43	Male	Motu Rathod Faliyu
457	Rathod Ajaybhai Ranjitbhai	20	Male	Motu Rathod Faliyu
458	Rathod Varshaben Ajaybhai	18	Female	Motu Rathod Faliyu
459	Rathod Karanbhai Maheshbhai	22	Male	Motu Rathod Faliyu
460	Rathod Vijaybhai Maheshbhai	45	Male	Motu Rathod Faliyu
461	Rathod Jayshriben Jashubhai	27	Female	Motu Rathod Faliyu
462	Rathod Maheshbhai Jashubhai	25	Male	Motu Rathod Faliyu
463	Rathod Pujaben Kantibhai	32	Female	Motu Rathod Faliyu
464	Rathod Lataben Sureshbhai	30	Female	Motu Rathod Faliyu
465	Rathod Sureshbhai Maganbhai	16	Male	Motu Rathod Faliyu
466	Rathod Vandnaben	10	Female	Motu Rathod Faliyu
467	Rathod Surekhaben Ajitbhai	50	Female	Motu Rathod Faliyu
468	Rathod Ajeetbhai	45	Male	Motu Rathod Faliyu
469	Rathod Punambhai	40	Male	Motu Rathod Faliyu
470	Rathod Lilaben Punambhai	19	Female	Motu Rathod Faliyu
471	Rathod Akashbhai Punambhai	47	Male	Motu Rathod Faliyu
472	Rathod Pravinbhai Manekbhai	45	Male	Motu Rathod Faliyu
473	Rathod Nanda Parvinbhai	25	Male	Motu Rathod Faliyu
474	Rathod Mahesh Paravinbhai	24	Male	Motu Rathod Faliyu
475	Rathod Kiran Parvinbhai	7	chaild	Motu Rathod Faliyu
476	Rathod Mahesh Rayshangbhai	5	chaild	Motu Rathod Faliyu
477	Rathod Sharda Ramanbhai	3	chaild	Motu Rathod Faliyu
478	Rathod Alpeshbhai Ramanbhai	50	Male	Motu Rathod Faliyu
479	Rathod Raysangbhai Devjibhai	90	Male	Motu Rathod Faliyu
480	Rathod Geeta Raysangbhai	48	Female	Motu Rathod Faliyu
481	Rathod Nareshbhai Raysangbhai	30	Male	Motu Rathod Faliyu
482	Rathod Rekhaben Nareshbhai	28	Female	Motu Rathod Faliyu
483	Rathod Priyanshi Nareshbhai	7	chaild	Motu Rathod Faliyu
484	Rathod Puravi Nareshbhai	3	chaild	Motu Rathod Faliyu
485	Rathod Vaibhuben Sureshbhai	62	Female	Motu Rathod Faliyu
486	Rathod Sandipbhai Punambhai	60	Male	Motu Rathod Faliyu
487	Rathod Navinbhai Punambhai	40	Male	Motu Rathod Faliyu
488	Rathod Akashbhai Punambhai	35	Male	Motu Rathod Faliyu
489	Rathod Vithalbhai Ishvarbhai	17	Male	Motu Rathod Faliyu
490	Rathod Nareshbhai Vithalbhai	16	chaild	Motu Rathod Faliyu
491	Rathod Manisha Nareshbhai	18	Female	Motu Rathod Faliyu
492	Rathod Alpeshbhai Vithalbhai	22	Male	Motu Rathod Faliyu
493	Rathod Sureshbhai Surshangbhai	45	Male	Motu Rathod Faliyu
494	Rathod Minaben Sureshbhai	27	Female	Motu Rathod Faliyu
495	Rathod Akshaybhai Sureshbhai	25	Male	Motu Rathod Faliyu

496	Rathod Dipa Sureshbhai	32	Male	Motu Rathod Faliyu
497	Rathod Janak Sureshbhai	30	Male	Motu Rathod Faliyu
498	Rathod Savitaben Sursangbhai	16	Female	Motu Rathod Faliyu
499	Rathod Mukeshbhai Surasangbhai	10	chaild	Motu Rathod Faliyu
500	Rathod Maheshbhai Mukeshbhai	50	Male	Motu Rathod Faliyu
501	Rathod Ashvinbhai Maheshbhai	45	Male	Motu Rathod Faliyu
502	Rathod Parbhubhai Shantilal	40	Male	Motu Rathod Faliyu
503	Rathod Shantilal Lakshmanbhai	19	Male	Motu Rathod Faliyu
504	Rathod Maheshbhai Shantilal	47	Male	Motu Rathod Faliyu
505	Rathod Ajaybhai Nareshbhai	45	Male	Motu Rathod Faliyu
506	Rathod Urmilaben Nareshbhai	25	Female	Motu Rathod Faliyu
507	Rathod Koushliya Bhikhabhai	24	Female	Motu Rathod Faliyu
508	Rathod Bhikhbhai Bhikhbhai	7	chaild	Motu Rathod Faliyu
509	Rathod Yogeshbhai Bhikhbhai	5	chaild	Motu Rathod Faliyu
510	Rathod Nitinbhai Bhikhbhai	3	chaild	Motu Rathod Faliyu
511	Rathod Rameshbhai Lakshmanbhai	50	Male	Motu Rathod Faliyu
512	Rathod Lakshmanbhai rameshbhai	95	Male	Motu Rathod Faliyu
513	Rathod Kishanbhai Rameshbhai	35	Male	Motu Rathod Faliyu
514	Rathod Minaben Kishanbhai	17	Female	Motu Rathod Faliyu
515	Rathod Sagarbhai Kishanbhai	16	chaild	Motu Rathod Faliyu
516	Rathod Jeetubhai Rameshbhai	48	Male	Motu Rathod Faliyu
517	Rathod Ashubhai Jeetubhai	35	Male	Motu Rathod Faliyu
518	Rathod Ganpatbhai Lakshmanbhai	33	Male	Motu Rathod Faliyu
519	Rathod Dhaniben Ganpatbhai	32	Female	Motu Rathod Faliyu
520	Rathod Vashanbhai Ganpatbhai	18	Male	Motu Rathod Faliyu
521	Rathod Shardhaben Vashanbhai	17	chaild	Motu Rathod Faliyu
522	Rathod Thakorbhai Naginbhai	49	Male	Motu Rathod Faliyu
523	Rathod Varshaben Rohitbhai	48	Female	Motu Rathod Faliyu
524	Rathod Rohitbhai Dashrathbhai	17	chaild	Motu Rathod Faliyu
525	Rathod Pratikbhai Vashanbhai	19	Male	Motu Rathod Faliyu
526	Rathod Meshna Ajaybhai	17	chaild	Motu Rathod Faliyu
527	Rathod Priteshbhai Ajaybhai	65	Male	Motu Rathod Faliyu
528	Rathod Amitbhai Maheshbhai	21	Male	Motu Rathod Faliyu
529	Rathod Devilaben Maheshbhai	18	chaild	Motu Rathod Faliyu
530	Rathod Piyushbhai Nareshbhai	25	Male	Motu Rathod Faliyu
531	Rathod Kartikbhai Rohitbhai	7	chaild	Motu Rathod Faliyu
532	Rathod Hetal Thakorbhai	8	chaild	Motu Rathod Faliyu
533	Rathod Bhagu Ramsangbhai	25	Male	Motu Rathod Faliyu
534	Rathod Madhuben Bhagubhai	36	Female	Motu Rathod Faliyu
535	Rathod Sureshbhai Bhagubhai	25	Male	Motu Rathod Faliyu
536	Rathod Ashaben Sureshbhai	22	Female	Motu Rathod Faliyu
537	Rathod Miteshbhai Sureshbhai	35	Male	Motu Rathod Faliyu
538	Rathod Yash Sureshbhai	30	Male	Motu Rathod Faliyu
539	Rathod Shaguna Sureshbhai	35	Female	Motu Rathod Faliyu
540	Rathod Rameshbhai Bhagubhai	17	Male	Motu Rathod Faliyu
541	Rathod Ratanbhai Rameshbhai	16	chaild	Motu Rathod Faliyu
542	Rathod Aryan Rameshbhai	48	Male	Motu Rathod Faliyu
543	Rathod Parthiv Rameshbhai	35	Male	Motu Rathod Faliyu
544	Rathod Vanshi Rameshbhai	33	Female	Motu Rathod Faliyu
545	Rathod Shivani Jagdishbhai	32	Female	Motu Rathod Faliyu
546	Rathod Neha Jagdishbhai	18	Female	Motu Rathod Faliyu
547	Rathod Vikaram Sanubhai	17	chaild	Motu Rathod Faliyu
548	Rathod Lilaben Vikarambhai	49	Female	Motu Rathod Faliyu
549	Rathod Alpeshbhai Vikarambhai	48	Male	Motu Rathod Faliyu
550	Rathod Aarun Vikarambhai	17	Male	Motu Rathod Faliyu
551	Rathod dahyabhai Ratansangbhai	19	Male	Motu Rathod Faliyu
552	Rathod Lilaben Dahyabhai	17	Female	Motu Rathod Faliyu
553	Rathod Ranjitbhai Dahyabhai	65	Male	Motu Rathod Faliyu
554	Rathod Bhavu Ranjitbhai	21	Female	Motu Rathod Faliyu
555	Rathod Dilipbhai Dahyabhai	17	Male	Motu Rathod Faliyu
556	Rathod Dakshaben Dahyabhai	49	Female	Motu Rathod Faliyu
557	Rathod Sanubhai Keshavbhai	48	Male	Motu Rathod Faliyu

558	Rathod Bayji Vithalbhai	17	chaild	Motu Rathod Faliyu
559	Rathod Rajubhai Sanubhai	19	Male	Motu Rathod Faliyu
560	Rathod Sunitaben Rajubhai	17	Female	Motu Rathod Faliyu
561	Rathod Priyanka Rajubhai	65	Female	Motu Rathod Faliyu
562	Rathod Mukeshbhai Sanubhai	21	Male	Motu Rathod Faliyu
563	Rathod Manjubhai Mukeshbhai	18	Male	Motu Rathod Faliyu
564	Rathod Maheshbhai Damodarbhai	25	Male	Motu Rathod Faliyu
565	Rathod Bhavna Maheshbhai	7	chaild	Motu Rathod Faliyu
566	Rathod Jatin Maheshbhai	8	chaild	Motu Rathod Faliyu
567	Rathod Mashum Rajubhai	25	Male	Motu Rathod Faliyu
568	Rathod Reshama Rajubhai	45	Female	Motu Rathod Faliyu
569	Rathod Piyush Mukeshbhai	40	Male	Motu Rathod Faliyu
570	Rathod Komal Mukeshbhai	19	Female	Motu Rathod Faliyu
571	Rathod Rayji Kalabhai	47	Male	Motu Rathod Faliyu
572	Rathod Arvindbhai Rayjibhai	45	Male	Motu Rathod Faliyu
573	Rathod Kantaben Arvindbhai	25	Female	Motu Rathod Faliyu
574	Rathod Nareshbhai Arvindbhai	24	Male	Motu Rathod Faliyu
575	Rathod Suman Nareshbhai	7	chaild	Motu Rathod Faliyu
576	Rathod Vishnubhai Nareshbhai	5	chaild	Motu Rathod Faliyu
577	Rathod Janki Nareshbhai	3	chaild	Motu Rathod Faliyu
578	Rathod Avinashbhai Jagdishbhai	50	Male	Motu Rathod Faliyu
579	Rathod Jagdishbhai Arvindbhai	90	Male	Motu Rathod Faliyu
580	Rathod Melki Jagdishbhai	48	Female	Motu Rathod Faliyu
581	Rathod Shiya Jagdishbhai	30	Female	Motu Rathod Faliyu
582	Rathod Vashu Jagdishbhai	28	Male	Motu Rathod Faliyu
583	Rathod Vihan Nareshbhai	7	chaild	Motu Rathod Faliyu
584	Rathod Jenti Rayjee	3	chaild	Motu Rathod Faliyu
585	Rathod Tiniben Jentibhai	62	Female	Motu Rathod Faliyu
586	Rathod Akshay Jentibhai	40	Male	Motu Rathod Faliyu
587	Rathod Lakshami Jentibhai	41	Female	Motu Rathod Faliyu
588	Rathod Chiman Ishvarbhai	12	chaild	Motu Rathod Faliyu
589	Rathod Minaben	10	chaild	Motu Rathod Faliyu
590	Rathod Surajben	16	chaild	Motu Rathod Faliyu
591	Rathod Sukhdev Manharbhai	42	Male	Motu Rathod Faliyu
592	Rathod Dinaben Sukhdevbhai	40	Female	Motu Rathod Faliyu
593	Rathod Sanskar Sukhdevbhai	20	Male	Motu Rathod Faliyu
594	Rathod Manharbhai Shankarbhai	18	Male	Motu Rathod Faliyu
595	Rathod Kanchan Manharbhai	72	Male	Motu Rathod Faliyu
596	Rathod Maniben Shankarbhai	46	Female	Motu Rathod Faliyu
597	Rathod Vishal Ramanbhai	18	Male	Diva Dandi Faliyu
598	Rathod Babalu Manojbhai	17	chaild	Diva Dandi Faliyu
599	Rathod Krishi Kailashbhai	49	Female	Diva Dandi Faliyu
600	Rathod Rekhaben Sureshbhai	48	Female	Diva Dandi Faliyu
601	Rathod Sureshbhai	17	Male	Diva Dandi Faliyu
602	Rathod Payal Sureshbhai	19	Female	Diva Dandi Faliyu
603	Rathod Divya Sureshbhai	17	Female	Diva Dandi Faliyu
604	Rathod Amishaben Jentibhai	65	Female	Diva Dandi Faliyu
605	Rathod Vinodbhai Rayjibhai	21	Male	Diva Dandi Faliyu
606	Rathod Rohitbhai Rameshbhai	17	Male	Diva Dandi Faliyu
607	Rathod Shravanbhai Rameshbhai	20	Male	Diva Dandi Faliyu
608	Rathod Kantaben Abhesangbhai	68	Female	Diva Dandi Faliyu
609	Rathod Ranjitbhai Abhesangbhai	42	Male	Diva Dandi Faliyu
610	Rathod Jayaben Ranjitbhai	41	Female	Diva Dandi Faliyu
611	Rathod Vijaybhai Ranjitbhai	20	Male	Diva Dandi Faliyu
612	Rathod Sardaben Sanabhai	17	Female	Diva Dandi Faliyu
613	Rathod Rahulbhai Sanabhai	15	Male	Diva Dandi Faliyu
614	Rathod Mangabhai Sanubhai	35	Male	Diva Dandi Faliyu
615	Rathod Ukardiben Mangabhai	34	Female	Diva Dandi Faliyu
616	Rathod Vishnubhai Mangabhai	12	chaild	Diva Dandi Faliyu
617	Rathod Dishaben Mangabhai	14	chaild	Diva Dandi Faliyu
618	Rathod Shahilbhai Mangabhai	5	chaild	Diva Dandi Faliyu
619	Rathod Ratanben Sanubhai	70	Female	Diva Dandi Faliyu

620	Rathod Parvatiben Sanubhai	40	Female	Diva Dandi Faliyu
621	Rathod Prabhubhai Sankarbhai	65	Male	Diva Dandi Faliyu
622	Rathod Poojaben Parbhubhai	62	Female	Diva Dandi Faliyu
623	Rathod Kishanbhai Parbhubhai	30	Male	Diva Dandi Faliyu
624	Rathod Naginbhai Dhurabhai	44	Male	Diva Dandi Faliyu
625	Rathod Gangaben Naginbhai	43	Female	Diva Dandi Faliyu
626	Rathod Nikitaben Naginbhai	17	Female	Diva Dandi Faliyu
627	Rathod Tejaben Amarsangbhai	65	Female	Diva Dandi Faliyu
628	Rathod Jashubhai Karubhai	45	Male	Diva Dandi Faliyu
629	Rathod Manjulaben Jashubhai	43	Female	Diva Dandi Faliyu
630	Rathod Vijaybhai Jashubhai	21	Male	Diva Dandi Faliyu
631	Rathod Manabhai Pashabhai	50	Male	Diva Dandi Faliyu
632	Rathod Shantaben Manabhai	48	Female	Diva Dandi Faliyu
633	Rathod Vishalbhai Manabhai	22	Male	Diva Dandi Faliyu
634	Rathod Bhartbhai Pashabhai	51	Male	Diva Dandi Faliyu
635	Rathod Dineshbhai Bhartbhai	21	Male	Diva Dandi Faliyu
636	Rathod Kiranbhai Ukedbhai	31	Male	Diva Dandi Faliyu
637	Rathod Jagrutiben Kiranbhai	30	Female	Diva Dandi Faliyu
638	Rathod Umeshbhai Kiranbhai	12	chaild	Diva Dandi Faliyu
639	Rathod Akshaybhai Kiranbhai	10	chaild	Diva Dandi Faliyu
640	Rathod Sureshbhai Sanubhai	40	Male	Diva Dandi Faliyu
641	Rathod Rajeshbhai Sanubhai	41	Male	Diva Dandi Faliyu
642	Rathod Shaileshbhai Sureshbhai	12	chaild	Diva Dandi Faliyu
643	Rathod Kinjalben Sureshbhai	10	chaild	Diva Dandi Faliyu
644	Rathod Vishalbhai Ranjitbhai	16	chaild	Diva Dandi Faliyu
645	RAThod Ranjitbhai Kalubhai	42	Male	Diva Dandi Faliyu
646	Rathod Urmilaben Ranjitbhai	40	Female	Diva Dandi Faliyu
647	Rathod Amitaben Ranjitbhai	20	Female	Diva Dandi Faliyu
648	Rathod Komalben Ranjitbhai	18	Female	Diva Dandi Faliyu
649	Rathod Narmdaben Karubhai	72	Female	Diva Dandi Faliyu
650	Rathod Savitaben Chhganbhai	46	Female	Diva Dandi Faliyu
651	Rathod Chhagnbhai Parbatbhai	47	Male	Diva Dandi Faliyu
652	Rathod Kalpeshbhai Chhganbhai	22	Male	Diva Dandi Faliyu
653	Rtahod Chimanbhai Somjibhai	65	Male	Diva Dandi Faliyu
654	Rathod Bhikhiben Chimnbhai	62	Female	Diva Dandi Faliyu
655	Rathod Khodabhai Chimanbhai	35	Male	Diva Dandi Faliyu
656	Rathod Ranjitbhai Gobarbhai	45	Male	Diva Dandi Faliyu
657	Rathod Lakhiben Ranjitbhai	43	Female	Diva Dandi Faliyu
658	Rathod Ulpeshbhai Ranjitbhai	22	Male	Diva Dandi Faliyu
659	Rathod Shaileshbhai Ranjitbhai	20	Male	Diva Dandi Faliyu
660	Rathod Rakeshbhai Ranjitbhai	19	Male	Diva Dandi Faliyu
661	Rathod Ranchhodbhai Chitabhai	65	Male	Ongc Faliyu
662	Rathod Savitaben Ranchhodbhai	63	Female	Ongc Faliyu
663	Rathod Vijaybhai Ranchhodbhai	37	Male	Ongc Faliyu
664	Rathod Shardaben Vijaybhai	36	Female	Ongc Faliyu
665	Rathod Kartikbhai Vijaybhai	17	Male	Ongc Faliyu
666	Rathod Vaishaliben Vijybhai	12	chaild	Ongc Faliyu
667	Rathod Varshben Vijaybhai	14	chaild	Ongc Faliyu
668	Rathod Jagdishbhai Ranchhodbhai	35	Male	Ongc Faliyu
669	Rathod trunaben Jagdishbhai	34	Female	Ongc Faliyu
670	Rathod Dishben Jagdishbhai	8	chaild	Ongc Faliyu
671	Rathod Sonaben Rameshbhai	45	Female	Ongc Faliyu
672	Rathod Rameshbhai Ranchhodbhai	47	Male	Ongc Faliyu
673	Rathod Nareshbhai Rameshbhai	33	Male	Ongc Faliyu
674	Rathod Nileshbhai Nareshbhai	31	Male	Ongc Faliyu
675	Rathod Lalitaben Ganptbhai	6	chaild	Ongc Faliyu
676	Rathod Bhanuben Arvindbhai	48	Female	Ongc Faliyu
677	Rathod Arvindbhai Naginbhai	35	Male	Ongc Faliyu
678	Rathod Bhailalbhai Naginbhai	37	Male	Ongc Faliyu
679	Rathod Taraben Bhailalbhai	45	Female	Ongc Faliyu
680	Rathod Prabhatbhai Maganbhai	44	Male	Ongc Faliyu
681	Rathod Savitaben Prabhatbhai	55	Female	Ongc Faliyu

682	**Rathod Maheshbhai Prabhatbhai**	**52**	Male	Ongc Faliyu
683	**Rathod Anjuben Maheshbhai**	**24**	Female	Ongc Faliyu
684	**Rathod Rameshbhai Prabhatbhai**	**28**	Male	Ongc Faliyu
685	Rathod Rekhaben Rameshbhai	26	Female	Ongc Faliyu
686	Rathod Aayushbhai Rameshbhai	4	chaild	Ongc Faliyu
687	Rathod Vinodbhai Bhailalbhai	15	chaild	Ongc Faliyu
688	Rathod Sharvanbhai Raysangbhai	25	Male	Ongc Faliyu
689	Rathod Kariben Mukeshbhai	18	Female	Ongc Faliyu
690	Rathod Tiniben Mukeshbhai	41	Female	Ongc Faliyu
691	Rathod Mukeshbhai Parbatbhai	43	Male	Ongc Faliyu
692	Rathod Vijaybhai Mukeshbhai	15	chaild	Ongc Faliyu
693	Rathod Vishal bhai Mukeshbhai	41	Male	Ongc Faliyu
694	Rathod Hiraben Rameshbhai	21	Female	Ongc Faliyu
695	Rathod Arjunbhai Rameshbhai	18	Male	Ongc Faliyu
696	Rathod Jankiben Rameshbhai	46	Female	Ongc Faliyu
697	Rathod Pravinbhai Sursngbhai	45	Male	Ongc Faliyu
698	Rathod Kanchanben Pravinbhai	35	Female	Ongc Faliyu
699	Rathod Nareshbhai Pravinbhai	33	Male	Ongc Faliyu
700	Rathod Rekhaben Nareshbhai	5	chaild	Ongc Faliyu
701	Rathod Tanishaben Nareshbhai	3	chaild	Ongc Faliyu
702	Rathod Jagrutiben Nareshbhai	2	chaild	Ongc Faliyu
703	Rathod Nikitaben Nareshbhai	41	Female	Ongc Faliyu
704	Rathod Chandubhai Bhayjibhai	39	Male	Ongc Faliyu
705	Rathod Champaben Chandubhai	20	Female	Ongc Faliyu
706	Rathod Nileshbhai Chandubhai	19	Male	Ongc Faliyu
707	Rathod Nikhilbhai Chandubhai	17	chaild	Ongc Faliyu
708	Rathod Nimishaben Chandubhai	17	chaild	Ongc Faliyu
709	Rathod Bhayjibhai Chhitabhai	72	Male	Ongc Faliyu
710	Rathod Kmalaben Bhayjibhai	70	Female	Ongc Faliyu
711	Rathod Minaben Kishanbhai	40	Female	Ongc Faliyu
712	Rathod Kamleshbhai Kishanbhai	19	Male	Ongc Faliyu
713	Rathod Karnbhai Kishanbhai	16	chaild	Ongc Faliyu
714	Rathod Ukedbhai Nagjibhai	46	Male	Ongc Faliyu
715	Rathod Niruben Ukedbhai	44	Female	Ongc Faliyu
716	Rathod Kalpeshbhai Ukedbhai	21	Male	Ongc Faliyu
717	Rathod Rakeshbhai Ukedbhai	19	Male	Ongc Faliyu
718	Rathod Vikarmbhai Punabhai	35	Male	Ongc Faliyu
719	Rathod Mayurbhai Rameshbhai	6	chaild	Ongc Faliyu
720	Rathod Kapilaben Vikrambhai	33	Female	Ongc Faliyu
721	Rathod Sumitbhai Vikrambhai	10	chaild	Ongc Faliyu
722	Rathod Sunilbhai Vikarmbhai	8	chaild	Ongc Faliyu
723	Rathod Aandben Sharvanbhai	35	Female	Ongc Faliyu
724	Rathod Nrsinhbhai Sharvanbhai	15	chaild	Ongc Faliyu
725	Rathod Manabhai Shanubhai	48	Male	Ongc Faliyu
726	Rathod Manjulaben Shanabhai	46	Female	Ongc Faliyu
727	Rathod Hareshbhai Shanabhai	24	Male	Ongc Faliyu
728	Rathod Dharmeshbhai Manabhai	22	Male	Ongc Faliyu
729	Rathod Kalpeshbhai Manabhai	21	Male	Ongc Faliyu
730	Rathod Ravinaben Dineshbhai	23	Female	Ongc Faliyu
731	Rathod Dineshbhai Chhitubhai	30	Male	Ongc Faliyu
732	Rathod Tiniben Chhitubhai	28	Female	Ongc Faliyu
733	Rathod Hetalben Dineshbhai	12	chaild	Ongc Faliyu
734	Rathod Hansaben Dineshbhai	10	chaild	Ongc Faliyu
735	Rathod Raysangbhai Shanabhai	55	Male	Ongc Faliyu
736	Rathod Manjuben Raysangbhai	52	Female	Ongc Faliyu
737	Rathod Rohitbhai Raysangbhai	38	Male	Ongc Faliyu
738	Rathod Minaben Rohitbhai	36	Female	Ongc Faliyu
739	Rathod Priyankaben Rohitbhai	17	Female	Ongc Faliyu
740	Rathod Amishaben Rohitbhai	15	chaild	Ongc Faliyu
741	Rathod Kajalben Rohitbhai	13	chaild	Ongc Faliyu
742	Rathod Tarunbhai Rohitbhai	12	chaild	Ongc Faliyu
743	Rathod Dineshbhai Bhikhabhai	33	Male	Ongc Faliyu

744	Rathod Kanuben dineshbhai	32	Female	Ongc Faliyu
745	Rathod Bhikhabhai Jesangbhai	50	Male	Ongc Faliyu
746	Rathod Shakuben Bhikhabhai	48	Female	Ongc Faliyu
747	Rathod Dipikaben Dineshbhai	14	chaild	Ongc Faliyu
748	Rathod Komalben Dineshbhai	12	chaild	Ongc Faliyu
749	Rathod Aakashbhai Dineshbhai	10	chaild	Ongc Faliyu
750	Rathod Ranjanben Dasharthbhai	30	Female	Ongc Faliyu
751	Rathod Kailashben Kantibhai	48	Female	Ongc Faliyu
752	Rathod Ranjitbhai Kantibhai	33	Male	Ongc Faliyu
753	Rathod Daxaben Ranjitbhai	30	Female	Ongc Faliyu
754	Rathod Kiranbhai Kantibhai	24	Male	Ongc Faliyu
755	Rathod Reshama Ranjitbhai	5	chaild	Ongc Faliyu
756	Rathod Vihanbhai Ranjitbhai	3	chaild	Ongc Faliyu
757	Rathod Kanubhai Chimanbhai	35	Male	Ongc Faliyu
758	Rathod Ambaben Kanubhai	3	chaild	Ongc Faliyu
759	Rathod Jashodaben Kanubhai	18	Female	Ongc Faliyu
760	Rathod Ramilaben Kanubhai	16	chaild	Ongc Faliyu
761	Rathod Akshaybhai Kanubhai	14	chaild	Ongc Faliyu
762	Rathod Rameshbhai Budhabhai	26	Male	Ongc Faliyu
763	Rathod Hiralben Rameshbhai	24	Female	Ongc Faliyu
764	Rathod Sohaniben Rameshbhai	7	chaild	Ongc Faliyu
765	Rathod Sidhdhathabhai Rameshbhai	4	chaild	Ongc Faliyu
766	Rathod Natvarbhai Bhikhabhai	47	Male	Ongc Faliyu
767	Rathod Jashiben Natvarbhai	46	Female	Ongc Faliyu
768	Rathod Anilbhai Natvarbhai	16	chaild	Ongc Faliyu
769	Rathod Sudhaben Natvarbhai	14	chaild	Ongc Faliyu
770	Rathod Sitaben Bhikhabhai	72	Female	Ongc Faliyu
771	Rathod Chandaben Bhikhabhai	70	Female	Ongc Faliyu
772	Rathod Ukedbhai Bhikhabhai	45	Male	Ongc Faliyu
773	Rathod Surekhaben Ukedbhai	44	Female	Ongc Faliyu
774	Rathod Kalpeshbhai Ukedbhai	18	Male	Ongc Faliyu
775	Rathod Pravinbhai Mohanbhai	45	Male	Ongc Faliyu
776	Rathod Kapilaben Pravinbhai	44	Female	Ongc Faliyu
777	Rathod Vijaybhai Pravinbhai	22	Male	Ongc Faliyu
778	Rathod miraben Vijaybhai	21	Female	Ongc Faliyu
779	Rathod Rahulbhai Vijaybhai	2	chaild	Ongc Faliyu
780	Rathod Mithabhai Parbatbhai	48	Male	Ongc Faliyu
781	Rathod Manjulaben Mithabhai	47	Female	Ongc Faliyu
782	Rathod Maheshbhai Mithabhai	25	Male	Ongc Faliyu
783	Rathod Naynaben Mithabhai	20	Female	Ongc Faliyu
784	Rathod Jayeshbhai Mithabhai	17	chaild	Ongc Faliyu
785	Rathod Ambubhai Chhotubhai	37	Male	Ongc Faliyu
786	Rathod Jiviben Ambubhai	36	Female	Ongc Faliyu
787	Rathod Sunilbhai Ambubhai	20	Male	Ongc Faliyu
788	Rathod Shushilaben Ambubhai	16	chaild	Ongc Faliyu
789	Rathod Surjben Parbtbhai	73	Female	Ongc Faliyu
790	Rathod Jashiben Ramnbhai	48	Female	Ongc Faliyu
791	Rathod Ramnbhai Ishvarbhai	50	Male	Ongc Faliyu
792	Rathod Silaben Ramnbhai	26	Female	Ongc Faliyu
793	Rathod Shitalben Sanjaybhai	15	chaild	Ongc Faliyu
794	Rathod Chiragbhai Sanjaybhai	10	chaild	Ongc Faliyu
795	Rathod Kantiben Mangubhai	76	Female	Ongc Faliyu
796	Rathod Khodabhai Bhailalbhai	28	Male	Ongc Faliyu
797	Rathod Sumanben Khodabhai	26	Female	Ongc Faliyu
798	Rathod Mukeshbhai Vajabhai	44	Male	Ongc Faliyu
799	Rathod Ranjnben Mukeshbhai	42	Female	Ongc Faliyu
800	Rathod Kariben Mukeshbhai	18	Female	Ongc Faliyu
801	Rathod Sarojben Mukeshbhai	16	chaild	Ongc Faliyu
802	Rathod Jayeshbhai Mukeshbhai	15	chaild	Ongc Faliyu
803	Rathod Shivabhai Badharbhai	58	Male	Ongc Faliyu
804	Rathod Shardaben Shivabhai	56	Female	Ongc Faliyu
805	Rathod Sanjaybhai Parvinbhai	21	Male	Ongc Faliyu

806	Rathod Narsangbhai Devjibhai	47	Male	Ongc Faliyu
807	Rathod Majulaben Narsangbhai	45	Female	Ongc Faliyu
808	Rathod Ashaybhai Narsangbhai	20	Male	Ongc Faliyu
809	Rathod Vishalbhai Narsangbhai	18	Male	Ongc Faliyu
810	Rathod Sanjbhai Jivanbhai	50	Male	Ongc Faliyu
811	Rathod Sitaben Sanjaybhai	28	Female	Ongc Faliyu
812	Rathod Sunilbhai Sanjaybhai	14	chaild	Ongc Faliyu
813	Rathod Simaben Sajaybhai	12	chaild	Ongc Faliyu
814	Rathod Sureshbhai Sanjaybhai	25	Male	Ongc Faliyu
815	Rathod Sangitaben Parvatbhai	26	Female	Ongc Faliyu
816	Rathod Mitalben Parvatbhai	5	chaild	Ongc Faliyu
817	Rathod Aashuben Parvatbhai	3	chaild	Ongc Faliyu
818	Rathod Kavyaben Parvatbhai	1	chaild	Ongc Faliyu
819	Rathod Arjunbhai Mathurbhai	56	Male	Godhrej Faliyu
820	Rathod Maheshbhai Arjunbhai	22	Male	Godhrej Faliyu
821	Rathod Kapilaben Arjunbhai	53	Female	Godhrej Faliyu
822	Rathod Kamleshbhai Arjunbhai	25	Male	Godhrej Faliyu
823	Rathod Jagrutiben Kamleshabhai	23	Female	Godhrej Faliyu
824	Rathod Priyansubhai Kamleshbhai	4	Child	Godhrej Faliyu
825	Rathod Ganpatbhai Mathurbhai	55	Male	Godhrej Faliyu
826	Rathod Urmilaben Ganpatbhai	51	Female	Godhrej Faliyu
827	Rathod Jigaishaben Ganpatbhai	13	Child	Godhrej Faliyu
828	Rathod Kirtikaben Ganpatbhai	8	Child	Godhrej Faliyu
829	Rathod Vilashaben Natvarbhai	10	Child	Godhrej Faliyu
830	Rathod Jeshanaben Natvarbhai	13	Child	Godhrej Faliyu
831	Rathod Barvantbhai Chimanbhai	27	Male	Godhrej Faliyu
832	Rathod Joshanaben Barvantbhai	26	Female	Godhrej Faliyu
833	Rathod Maynkbhai Barvantbhai	5	Child	Godhrej Faliyu
834	Rathod Rutikaben Barvantbhai	6	Child	Godhrej Faliyu
835	Rathod Raysangbhai Rayjibhai	41	Male	Godhrej Faliyu
836	Rathod Kartikbhai Raysangbhai	21	Male	Godhrej Faliyu
837	Rathod Anitaben Raysangbhai	19	Female	Godhrej Faliyu
838	Rathod Ramilaben Raysangbhai	36	Female	Godhrej Faliyu
839	Rathod Manishaben Raysangbhai	23	Female	Godhrej Faliyu
840	Rathod Dhruvbhai Rahulbhai	3	Child	Godhrej Faliyu
841	Rathod Kankuben Rayjibhai	61	Female	Godhrej Faliyu
842	Rathod Parvinbhai Mathurbhai	58	Male	Godhrej Faliyu
843	Rathod Nareshbhai Parvinbhai	27	Male	Godhrej Faliyu
844	Rathod Sumanben Parvinbhai	54	Female	Godhrej Faliyu
845	Rathod Sangitaben Hareshbhai	25	Female	Godhrej Faliyu
846	rathod Chndrikaben Nareshbhai	22	Female	Godhrej Faliyu
847	Rathod Jaiminbhai Nareshbhai	3	Child	Godhrej Faliyu
848	Rathod Piyushabhai Hareshbhai	6	Child	Godhrej Faliyu
849	Rathod Dharmishathaben Hareshbhai	4	Child	Godhrej Faliyu
850	Rathod Shantaben Budhabhai	60	Female	Godhrej Faliyu
851	Rathod Alpeshbhai Budhabhai	35	Male	Godhrej Faliyu
852	Rathod Sonalben Alpeshbhai	31	Female	Godhrej Faliyu
853	Rathod Sunitaben Alpeshbhai	14	Child	Godhrej Faliyu
854	Rathod Badalbhai Alpeshbhai	8	Child	Godhrej Faliyu
855	Rathod Gangaben Rameshbhai	27	Female	Godhrej Faliyu
856	Rathod Kiritbhai Rameshbhai	17	Child	Godhrej Faliyu
857	Rathod Kavitaben Rameshbhai	15	Child	Godhrej Faliyu
858	Rathod Tusharbhai Rameshbhai	12	Child	Godhrej Faliyu
859	Rathod Kabhaibhai Laxmanbhai	45	Male	Godhrej Faliyu
860	Rathod Govindbhai Laxmanbhai	40	Male	Godhrej Faliyu
861	Rathod Sangitaben Govindbhai	39	Female	Godhrej Faliyu
862	Rathod Sapnaben Govindbhai	7	Child	Godhrej Faliyu
863	Rathod Rajubhai Bhoptbhai	38	Male	Godhrej Faliyu
864	Rathod Gitaben Rajubhai	35	Female	Godhrej Faliyu
865	Rathod Karinaben Rajubhai	19	Male	Godhrej Faliyu
866	Rathod Mukeshbhai Bhopatbhai	30	Male	Godhrej Faliyu
867	Rathod Manjulaben Mukeshbhai	28	Female	Godhrej Faliyu

868	Rathod Anitaben Mukeshabhai	20	Female	Godhrej Faliyu
869	Rathod Akshaybhai Mukeshbhai	21	Male	Godhrej Faliyu
870	Rathod Ganpatbhai Vitthalbhai	30	Male	Godhrej Faliyu
871	Rathod Jashiben Ganpatbhai	28	Female	Godhrej Faliyu
872	Varnd Dilipbhai Babubhai	29	Male	Godhrej Faliyu
873	Varnd Sitaben Dilipbhai	25	Female	Godhrej Faliyu
874	Varnd Hiralben Dilipbhai	19	Female	Godhrej Faliyu
875	Varnd Nehaben Dilipbhai	18	Female	Godhrej Faliyu
876	Varnd Dipikaben Dilipbhai	16	Female	Godhrej Faliyu
877	Rathod Anitaben Ganpatbhai	18	Female	Godhrej Faliyu
878	Rathod Sunitaben Ganpatbhai	20	Female	Godhrej Faliyu
879	Rathod Ravibhai Ganptbhai	15	Male	Godhrej Faliyu
880	Rathod Natvarbhai Kalidasbhai	52	Male	Godhrej Faliyu
881	Rathod Vikrambhai Kalidasbhai	25	Male	Godhrej Faliyu
882	Rthod Manishaben Vikrambhai	23	Female	Godhrej Faliyu
883	Rathod Lakhiben Kalidasbhai	48	Female	Godhrej Faliyu
884	Rathod Natvrbhai Chimanbhai	31	Male	Godhrej Faliyu
885	Rathod Savitaben Natvarbhai	28	Female	Godhrej Faliyu
886	Rathod Manojbhai Natvarbhai	19	Male	Godhrej Faliyu
887	Rathod Mehulbhai Natvarbhai	27	Male	Godhrej Faliyu
888	Rathod Sanilben Mehulbhai	23	Female	Godhrej Faliyu
889	Rathod Mohitbhai Mehulbhai	1	Child	Godhrej Faliyu
890	Rathod Savitaben Laxmanbhai	24	Female	Godhrej Faliyu
891	Rathod Laxmanbhai	51	Male	Godhrej Faliyu
892	Rathod Sajanben Rameshbhai	30	Female	Godhrej Faliyu
893	Rathod Rameshbhai Kishorbhai	28	Male	Godhrej Faliyu
894	Rathod Urvshiben Rameshbhai	12	Female	Godhrej Faliyu
895	Rathod Dineshbhai Rameshbhai	7	Child	Godhrej Faliyu
896	Rathod Sanjbhai Rameshbhai	8	Child	Godhrej Faliyu
897	Rathod Parulben Rameshbhai	11	Child	Godhrej Faliyu
898	Rathod Maheshbhai Harmanbhai	31	Male	Godhrej Faliyu
899	Rathod Karnbhai Maheshbhai	19	Male	Godhrej Faliyu
900	Rathod Shilaben Maheshbhai	28	Female	Godhrej Faliyu
901	Rathod Sitalben Maheshbhai	17	Child	Godhrej Faliyu
902	Rathod Ranjitbhai Parbtbhai	54	Male	Godhrej Faliyu
903	Rathod Savitaben Ranjitbhai	51	Female	Godhrej Faliyu
904	Rathod Arvindbhai Ramsangbhai	46	Male	Godhrej Faliyu
905	Rathod Gitaben Arvindbhai	42	Female	Godhrej Faliyu
906	Rathod Satishbhai Ranjitbhai	29	Male	Godhrej Faliyu
907	Rathod Bhaveshbhai Ranjitbhai	31	Male	Godhrej Faliyu
908	Rathod Vipulbhai Arvindbhai	19	Male	Godhrej Faliyu
909	Rathod Pareshbhai Arvindbhai	17	Male	Godhrej Faliyu
910	Rathod Aayushbhai Satishbhai	8	Child	Godhrej Faliyu
911	Rathod Lalitaben Satishbhai	27	Female	Godhrej Faliyu
912	Rathod Nilmben Bhaveshbhai	28	Female	Godhrej Faliyu
913	Rathod Arunbhai Satishabhai	8	Child	Godhrej Faliyu
914	Rathod Karinaben Satishbhai	12	Child	Godhrej Faliyu
915	Rathod Karisamaben Satishbhai	13	Child	Godhrej Faliyu
916	Rathod Nileshbhai Bhaveshbhai	9	Child	Godhrej Faliyu
917	Rathod Nitinbhai Bhaveshbhai	7	Child	Godhrej Faliyu
918	Rathod Mamtaben Bhaveshbhai	11	Child	Godhrej Faliyu
919	Rathod Rameshbhai Ravjibhai	41	Male	Godhrej Faliyu
920	Rathod Mehulbhai Rameshbhai	25	Male	Godhrej Faliyu
921	Rathod Hiteshbhai Rameshbhai	19	Male	Godhrej Faliyu
922	Rathod Minaben Rameshbhai	20	Female	Godhrej Faliyu
923	Rathod Pinkalben Mehulbhai	23	Female	Godhrej Faliyu
924	**Jain Vanshubhai Niteshbhai**	**60**	**Male**	**Lng Faliyu**
925	**Jain Harniben Niteshbhai**	**55**	**Male**	**Lng Faliyu**
926	**Chunara Hetalben Dalpatbhai**	**28**	**Female**	**Gidc Fliyu**
927	**Chunara Radhikaben Bhopinbhai**	**32**	**Female**	**Gidc Fliyu**
928	**Chunara Rahulbhai Ambubhai**	**45**	**Male**	**Gidc Fliyu**
929	**Chunara Niruben Ambubhai**	**50**	**Female**	**Gidc Fliyu**

930	Chunara Sunilbhai Rajubhai	32	Male	Gidc Fliyu
931	Chunara Arunbhai Rajubhai	30	Male	Gidc Fliyu
932	Chunara Sanjaybhai Ramanbhai	48	Male	Gidc Fliyu
933	Chunara Vikarambhai Ramanbhai	45	Male	Gidc Fliyu
934	Chunara Komalben Sureshbhai	33	Female	Gidc Fliyu
935	Chunara Ganeshbhai Sureshbhai	30	Male	Gidc Fliyu
936	Chunara Kajalben Sureshbhai	38	Female	Gidc Fliyu
937	Parmar Shantilal Pujabhai	52	Male	Parmar Faliyu
938	Parmar chancharben Pujabhai	70	Female	Parmar Faliyu
939	Parmar Jasodaben Shantilal	45	Female	Parmar Faliyu
940	Parmar Kajlben Shantilal	22	Female	Parmar Faliyu
941	Parmar Vishalbhai Shantilal	21	Male	Parmar Faliyu
942	Parmar Pinkalben Vishalbhai	21	Female	Parmar Faliyu
943	Parmar Vidhiben Anilbhai	6	chaild	Parmar Faliyu
944	Parmar Jayntibhai Pujabhai	49	Male	Parmar Faliyu
945	Parmar Chmpaben Jaytibhai	40	Female	Parmar Faliyu
946	Parmar Dhavlkumar Jayntibhai	16	chaild	Parmar Faliyu
947	Parmar Arunaben Jayntibhai	14	chaild	Parmar Faliyu
948	Parmar Chndrakantbhai Pujabhai	45	Male	Parmar Faliyu
949	Parmar Sumitraben Chndrakantbhai	40	Female	Parmar Faliyu
950	Parmar Nidhiben Chndrakantbhai	19	Female	Parmar Faliyu
951	Parmar Karishmaben Chndrakantbhai	17	Female	Parmar Faliyu
952	Parmar Khushbuben Chndrakantbhai	15	chaild	Parmar Faliyu
953	Parmar Kiranbhai Chndrakantbhai	13	chaild	Parmar Faliyu
954	Parmar Bhavnaben Maheshbhai	34	Female	Parmar Faliyu
955	Parmar Kinnalben Maheshbhai	13	chaild	Parmar Faliyu
956	Parmar Kishbhai Maheshbhai	10	chaild	Parmar Faliyu
957	Parmar Pravinbhai Mathurbhai	45	Male	Parmar Faliyu
958	Parmar Daxaben Pravinbhai	36	Female	Parmar Faliyu
959	Parmar Khushiben Parvinbhai	17	chaild	Parmar Faliyu
960	Parmar Divyaben Pravinbhai	10	chaild	Parmar Faliyu
961	Parmar Sohankumar Pravinbhai	4	chaild	Parmar Faliyu
962	Parmar Haribhai Becharbhai	82	Male	Parmar Faliyu
963	Parmar Ishvarbhai Nathubhai	59	Male	Parmar Faliyu
964	Parmar Savitaben Ishvarbhai	52	Female	Parmar Faliyu
965	Parmar Subhashabhai Nagjibhai	36	Male	Parmar Faliyu
966	Parmar Nathiben Nagjibhai	64	Female	Parmar Faliyu
967	Parmar Renukaben Subhashbhai	30	Female	Parmar Faliyu
968	Parmar Devanshukumar Subhashbhai	40	Male	Parmar Faliyu
969	Parmar Aayankumar Subhashbhai	32	Male	Parmar Faliyu
970	Parmar Vandanaben Barvantbhai	12	chaild	Parmar Faliyu
971	Parmar Dishaben barvantbhai	8	chaild	Parmar Faliyu
972	Parmar Jiyaben Barvantbhai	15	chaild	Parmar Faliyu
973	Parmar Tanviben Barvantbhai	6	chaild	Parmar Faliyu
974	Parmar Ambubhai Bechabhai	80	Male	Parmar Faliyu
975	Parmar Kashiben Ambubhai	6	chaild	Parmar Faliyu
976	Parmar Naginbhai Ambubhai	48	Male	Parmar Faliyu
977	Parmar Jasodaben Naginbhai	43	Female	Parmar Faliyu
978	Parmar Jaydipbhai Naginbhai	25	Male	Parmar Faliyu
979	Parmar Ganpatbhai Ishvarbhai	35	Male	Parmar Faliyu
980	Parmar Daxaben Ganpatbhai	25	Female	Parmar Faliyu
981	Parmar Divyanshu Ganpatbhai	37	Male	Parmar Faliyu
982	Parmar Vaishaviben Ganpatbhai	36	Female	Parmar Faliyu
983	Parmar Savitaben Madhavbhai	17	chaild	Parmar Faliyu
984	Parmar Mdhavbhai Manjibhai	12	chaild	Parmar Faliyu
985	Parmar Alkeshbhai Madhavbhai	14	chaild	Parmar Faliyu
986	Parmar Bhartbhai Nagjibhai	35	Male	Parmar Faliyu
987	Parmar Mnjuben Bhartbhai	34	Female	Parmar Faliyu
988	Parmar Piyushbhai Bhartbhai	8	chaild	Parmar Faliyu
989	Parmar Dhruvbhai Bhartbhai	45	Male	Parmar Faliyu
990	Solanki Mangarbhai Chiitabhai	47	Male	Solanki Faliyu
991	Solanki Lkhiben Mangarbhai	33	Female	Solanki Faliyu

992	Solanki Ramiben Pujabhai	31	Female	Solanki Faliyu
993	Solanki Jotasnaben Jeyntibhai	6	chaild	Solanki Faliyu
994	Solanki Jentibhai Jesangbhai	48	Male	Solanki Faliyu
995	Solanki Bhavnaben Jentibhai	35	Female	Solanki Faliyu
996	Solanki Mayurkumar Jentibhai	37	Male	Solanki Faliyu
997	Solanki Kanchaben Javerbhai	45	Female	Solanki Faliyu
998	Solanki Javerbhai Parshotam	44	Male	Solanki Faliyu
999	Solanki Chimanbhai Chhitabhai	55	Male	Solanki Faliyu
1000	Solanki Bhartiben Chimanbhai	52	Female	Solanki Faliyu
1001	Solanki Balubhai Chhganbhai	24	Male	Solanki Faliyu
1002	Solanki Jashodaben Balubhai	12	chaild	Solanki Faliyu
1003	Solanki Vikarmbhai Balubhai	25	Male	Solanki Faliyu
1004	Solanki Dipikaben Bailalbhai	26	Female	Solanki Faliyu
1005	Solanki Dishaben Vikarmbhai	5	chaild	Solanki Faliyu
1006	Solanki Krishaben Vikarmbhai	3	chaild	Solanki Faliyu
1007	Solanki Ramilaben Ashokbhai	1	chaild	Solanki Faliyu
1008	Solanki Ashokbhai Chimanbhai	52	Male	Solanki Faliyu
1009	Solanki Dipakbhai Ashokbhai	70	Male	Solanki Faliyu
1010	Solanki Rajeshbhai Lalitabhai	45	Male	Solanki Faliyu
1011	Solanki Manjulaben Ratilalbhai	22	Female	Solanki Faliyu
1012	Solanki Shetalben Rajeshbhai	21	Female	Solanki Faliyu
1013	Solanki JanvibenRajeshbhai	21	Female	Solanki Faliyu
1014	Solanki Kishanbhai Rajubhai	6	chaild	Solanki Faliyu
1015	Solanki Ravinaben Kishanbhai	49	Female	Solanki Faliyu
1016	Solanki Hemaltaben Ratilalbhai	40	Female	Solanki Faliyu
1017	Solanki Dhavlbhai Ratilalbhai	16	chaild	Solanki Faliyu
1018	Solanki Kashiben Chhganbhai	14	Female	Solanki Faliyu
1019	Solanki Jasavantbhai Manganbhai	45	Male	Solanki Faliyu
1020	Solanki Kantaben Jasavantbhai	40	Female	Solanki Faliyu
1021	Solanki Hareshbhai Jashvantbhai	19	Male	Solanki Faliyu
1022	Solanki Bhavikaben Jashvantbhai	17	chaild	Solanki Faliyu
1023	Solanki Nishaben Jashvantbhai	15	chaild	Solanki Faliyu
1024	Ahir Ambubhai Ishvarbhai	60	Male	Ahir falilyu
1025	Ahir Bhanuben Ambubhai	50	Female	Ahir falilyu
1026	Ahir Dharmeshbhai Ambubhai	39	Male	Ahir falilyu
1027	Ahir Ushaben Dharmeshabhai	34	Female	Ahir falilyu
1028	Ahir YugKumar Dharmeshabhai	7	Child	Ahir falilyu
1029	Ahir Henilkumar Dharmeshbhai	5	Child	Ahir falilyu
1030	Ahir Kumvanben Gomanbhai	58	Female	Ahir falilyu
1031	Ahir Jentibhai Gomanbhai	45	Male	Ahir falilyu
1032	Ahir Ramilaben Jentibhai	40	Female	Ahir falilyu
1033	Ahir Viralbhai Arvindbhai	22	Male	Ahir falilyu
1034	Ahir Krtiben Jentibhai	15	Child	Ahir falilyu
1035	Ahir Ashitaben Jentibhai	13	Child	Ahir falilyu
1036	Ahir Aayushabhai Jentibhai	11	Child	Ahir falilyu
1037	Ahir Umedbhai lalabhai	56	Male	Ahir falilyu
1038	Ahir Jamnaben Umedbhai	55	Female	Ahir falilyu
1039	Ahir Kamleshakumar Umedbhai	30	Male	Ahir falilyu
1040	Ahir Pinalben Kamleshabhai	28	Female	Ahir falilyu
1041	Ahir Aadhyaben Kamleshabhai	5	Child	Ahir falilyu
1042	Ahir Amnamiben Kamleshbhai	3	Child	Ahir falilyu
1043	Ahir Jagdishbhai Chhitabhai	62	Male	Ahir falilyu
1044	Ahir Lakhiben Jagdishbhai	56	Female	Ahir falilyu
1045	Ahir Nitishaben Pankajbhai	30	Female	Ahir falilyu
1046	Ahir Pankajbhai Jagdishbhai	40	Male	Ahir falilyu
1047	Ahir Dipkumar Pankajbhai	12	Child	Ahir falilyu
1048	Ahir Dipaben Pankajbhai	11	Child	Ahir falilyu
1049	Ahir Alpeshabhai Ranchhodbhai	45	Male	Ahir falilyu
1050	Ahir Hansaben Alpeshabhai	39	Female	Ahir falilyu
1051	Ahir Kishaben Alpeshbhai	17	Child	Ahir falilyu
1052	Ahir Dhruvitbhai Alpeshbhai	10	Child	Ahir falilyu
1053	Ahir Budhabhai Premabhai	58	Male	Ahir falilyu

1054	Ahir Ramilaben Budhabhai	55	Female	Ahir falilyu
1055	Ahir Rajeshbhai Budhabhai	26	Male	Ahir falilyu
1056	Ahir Parbtbhai Premabhai	65	Male	Ahir falilyu
1057	Ahir Paniben Parbhubhai	56	Female	Ahir falilyu
1058	Ahir Arvindbhai Parbhubhai	30	Male	Ahir falilyu
1059	Ahir Gitaben Arvindbhai	31	Female	Ahir falilyu
1060	Ahir Vanshakumar Arvindbhai	5	Child	Ahir falilyu
1061	Ahir Simatbhai Arvindbhai	4	Child	Ahir falilyu
1062	Ahir Savitaben Chhitubhai	60	Female	Ahir falilyu
1063	Ahir Niruben Chhitubhhai	46	Female	Ahir falilyu
1064	Ahir Mehulbhai Govindbhai	22	Male	Ahir falilyu
1065	Ahir Chhaganbhai Narnbhai	58	Male	Ahir falilyu
1066	Ahior Jasiben Chhaganbhai	55	Female	Ahir falilyu
1067	Ahir Hiteshbhai Chhaganbhai	25	Male	Ahir falilyu
1068	Ahir Vaishaliben Hiteshbhai	22	Female	Ahir falilyu
1069	Ahir Viralbhai Chhagnbhai	28	Male	Ahir falilyu
1070	Ahir Shanviben Hiteshbhai	21	Female	Ahir falilyu
1071	Ahir Laxmiben Gemabhai	62	Female	Ahir falilyu
1072	Ahir Pareshbhai Gemabhai	38	Male	Ahir falilyu
1073	Ahir Anitaben Pareshbhai	32	Female	Ahir falilyu
1074	Ahir Kishaben Pareshbhai	15	Child	Ahir falilyu
1075	Ahir Vibhaben Pareshbhai	12	Child	Ahir falilyu
1076	Ahir Daxkumar Pareshbhai	5	Child	Ahir falilyu
1077	Ahir Jamnaben Govindbhai	69	Female	Ahir falilyu
1078	Ahir Jashubhai Chhitabhai	60	Male	Ahir falilyu
1079	Ahir Devilaben Jashubhai	55	Female	Ahir falilyu
1080	Ahir Dinesbhai Jashubhai	32	Male	Ahir falilyu
1081	Ahir Sitaben Dineshbhai	30	Female	Ahir falilyu
1082	Ahir Amarabhai Dhurabhai	69	Male	Ahir falilyu
1083	Ahir Aribhai Chhitubhai	56	Male	Ahir falilyu
1084	Ahir RajubhaiChhitubhai	28	Male	Ahir falilyu
1085	Ahir Ushaben Rajubhai	25	Female	Ahir falilyu
1086	Ahir Purvanshbhai Rajubhai	1	Child	Ahir falilyu
1087	Ahir Ramilaben Aribhai	44	Female	Ahir falilyu
1088	Ahir Parbhubhai Khushalbhai	55	Male	Ahir falilyu
1089	Ahir Kalidasbhai Girdharbhai	65	Male	Ahir falilyu
1090	Ahir Maniben Parbhubhai	48	Female	Ahir falilyu
1091	Ahir Premilaben Kalidasbhai	50	Female	Ahir falilyu
1092	Ahir Rameshbhai Kalidasbhai	40	Male	Ahir falilyu
1093	Ahir Parulben Rameshbhai	35	Female	Ahir falilyu
1094	Ahir Ruhiben Rameshbhai	4	Child	Ahir falilyu
1095	Ahir dyaniben Rameshbhai	3	Child	Ahir falilyu
1096	Ahir Melabhai Karshanbhai	52	Male	Ahir falilyu
1097	Ahir Lakhiben Melabhai	49	Female	Ahir falilyu
1098	Ahir Jayendrabhai Melabhai	28	Male	Ahir falilyu
1099	Ahir Jagrutiben Jayendrabhai	25	Female	Ahir falilyu
1100	Ahir Savitaben Karshabhai	81	Female	Ahir falilyu
1101	Ahir Priyans kumar Jayendrabhai	4	Child	Ahir falilyu
1102	Ahir Sumanben Jigneshbhai	56	Female	Ahir falilyu
1103	Ahir Jiganeshbhai Jerambhai	40	Male	Ahir falilyu
1104	Ahir Dhamuben Jigneshbhai	35	Female	Ahir falilyu
1105	Ahir Sohambhai Jigneshbhai	5	Male	Ahir falilyu
1106	Ahir Mihirkumar Jigneshbhai	2	Male	Ahir falilyu
1107	Ahir Laxmanbhai Amarabhai	55	Male	Ahir falilyu
1108	Ahir Sangitaben Laxmanbhai	49	Female	Ahir falilyu
1109	Ahir Rahulbhai Laxmanbhai	30	Male	Ahir falilyu
1110	Ahir Ritaben Rahulbhai	21	Female	Ahir falilyu
1111	Ahir Kapraben Rahulbhai	2	Female	Ahir falilyu
1112	Ahir Dahiben Narnbhai	70	Female	Ahir falilyu
1113	Ahir Mansangbhai Jesangbhai	58	Male	Ahir falilyu
1114	Ahir Naynaben Mansangbhai	51	Female	Ahir falilyu
1115	Ahir Divyeshbhai Mansangbhai	26	Male	Ahir falilyu

1116	Ahir Ankitaben Divyeshbhai	20	Male	Ahir faliiyu
1117	Ahir Kinjalben Mansangbhai	48	Female	Ahir faliiyu
1118	Ahir Jitendrabhai Jesangbhai	38	Male	Ahir faliiyu
1119	Ahir Nirupaben Jitendrabhai	15	Female	Ahir faliiyu
1120	Ahir Hemitbhai Jitendrabhai	17	Child	Ahir faliiyu
1121	Ahir Aayushiben Jitendrabhai	17	Child	Ahir faliiyu
1122	Ahir Jerambhai Girdharbhai	55	Male	Ahir faliiyu
1123	Ahir Jashiben Jerambhai	54	Female	Ahir faliiyu
1124	Ahir Dhavl bhai Jerambhai	25	Male	Ahir faliiyu
1125	Ahir Hinaben Jerambhai	15	Child	Ahir faliiyu
1126	Ahir Somabhai Premabhai	48	Male	Ahir faliiyu
1127	Ahir Kamuben Somabhai	26	Female	Ahir faliiyu
1128	Ahir Kiranbhai Somabhai	26	Male	Ahir faliiyu
1129	Ahir Jinalben Kiranbhai	21	Female	Ahir faliiyu
1130	Ahir Punjabhai Premabhai	58	Male	Ahir faliiyu
1131	Ahir Mangiben Punjabhai	55	Female	Ahir faliiyu
1132	Ahir Girishachandra Punjabhai	44	Male	Ahir faliiyu
1133	Ahir Iarchhiben Girishachndrabhai	49	Female	Ahir faliiyu
1134	Ahir Aakashabhai Girishachndrabhai	15	Child	Ahir faliiyu
1135	Ahir Shrutiben Girishchndrabhai	16	Child	Ahir faliiyu
1136	Ahir Vikrambhai Kalidasabhai	45	Male	Ahir faliiyu
1137	Ahir Dhamuben Vikrambhai	36	Female	Ahir faliiyu
1138	Ahir Harshakumar Vikrambhai	12	Child	Ahir faliiyu
1139	Ahir Pratishaben Vikrambhai	10	Child	Ahir faliiyu
1140	Ahir Arunaben Tejasabhai	20	Female	Ahir faliiyu
1141	Ahir Khodabhai Gomanbhai	62	Male	Ahir faliyu
1142	Ahir Lakhiben Khodabhai	60	Female	Ahir faliyu
1143	Ahir Gaytriben Khodabhai	21	Female	Ahir faliyu
1144	Ahir Divyeshbhai Khodabhai	20	Male	Ahir faliyu
1145	Ahir Jentibhai Manabhai	47	Male	Ahir faliyu
1146	Ahir Niruben Jentibhai	40	Female	Ahir faliyu
1147	Ahir Varshben Jentibhai	20	Female	Ahir faliyu
1148	Ahir Sandipbhai Jentibhai	24	Male	Ahir faliyu
1149	Ahir Bhaktiben Sandipbhai	21	Female	Ahir faliyu
1150	Ahir Ambubhai Manabhai	39	Male	Ahir faliyu
1151	Ahir Jasiben Ambubhai	35	Female	Ahir faliyu
1152	Ahir Divariben Manabhai	49	Female	Ahir faliyu
1153	Ahir Pinkben Ambubhai	21	Female	Ahir faliyu
1154	Ahir Hetalben Ambubhai	20	Female	Ahir faliyu
1155	AHIr Hemltaben Ambubhai	19	Female	Ahir faliyu
1156	Ahir Asvinbhai Ambubhai	17	Child	Ahir faliyu
1157	Ahir Ranchhodbhai Manabhai	58	Male	Ahir faliyu
1158	Ahir Minaben Ranchhodbhai	20	Female	Ahir faliyu
1159	Ahir Thakorbhai Bhanabhai	45	Male	Ahir faliyu
1160	Ahir Hansaben Thakorbhai	42	Female	Ahir faliyu
1161	Ahir Priyaben Thakorbhai	19	Female	Ahir faliyu
1162	Ahir Mitalben Thakorbhai	17	Female	Ahir faliyu
1163	Ahir Vaishaliben Thakor bhai	15	Female	Ahir faliyu
1164	Ahir Hevinbhai Thakorbhai	10	Male	Ahir faliyu
1165	Patel Amarsangbhai Narsangbhai	60	Male	Nisharfaliyu
1166	Patel Ramilaben Amarsangbhai	56	Female	Nisharfaliyu
1167	Patel Sanjbhai Amarsangbhai	36	Male	Nisharfaliyu
1168	Patel Vilasben Sanjbhai	33	Female	Nisharfaliyu
1169	Patel Kirtnbhai Sanjaybhai	13	Child	Nisharfaliyu
1170	Patel VaidikKumar Sanjaybhai	11	Child	Nisharfaliyu
1171	Patel Ajitkumar Amarsangbhai	33	Male	Nisharfaliyu
1172	Patel Nilambhai Ajitbhai	30	Male	Nisharfaliyu
1173	Patel Rohankumar Ajitbhai	9	Child	Nisharfaliyu
1174	Patel Priyanshu Ajitkumar	4	Child	Nisharfaliyu
1175	Patel Lilaben Sanubhai	66	Female	Nisharfaliyu
1176	Patel Bhavyaben Ganpatbhai	6	Female	Mandir Faliyu
1177	Patel Jayntibhai Ambubhai	45	Male	Mandir Faliyu

1178	Patel Gitaben Jayntibhai	44	Female	Mandir Faliyu
1179	Patel Hardipbhai Jayntibhai	24	Male	Mandir Faliyu
1180	Patel Bhaveshbhai Jayntibhai	26	Male	Mandir Faliyu
1181	Patel Ambubhai Mavsangbhai	65	Male	Mandir Faliyu
1182	Patel Surjben Ambubhai	60	Female	Mandir Faliyu
1183	Patel Rajeshbhai Parbatbhai	46	Male	Mandir Faliyu
1184	Patel Varshaben Rajeshbhai	44	Female	Mandir Faliyu
1185	Patel Amitbhai Rajeshbhai	24	Male	Mandir Faliyu
1186	Patel Gautambhai Rajeshbhai	20	Male	Mandir Faliyu
1187	Patel Megnaben rajeshbhai	21	Female	Mandir Faliyu
1188	Patel Pravinbhai Parbatbhai	58	Male	Mandir Faliyu
1189	Patel Axaykumar Pravinbhai	26	Male	Mandir Faliyu
1190	Patel Hashumatiben Axaybhai	24	Female	Mandir Faliyu
1191	Patel Harshilkumar Axaybhai	6	Child	Mandir Faliyu
1192	Patel Ruhiben Axaybhai	2	Child	Mandir Faliyu
1193	Patel Tejasangbhai Kabhaybhai	40	Male	Mandir Faliyu
1194	Patel Ganpatbhai Kabhaybhai	40	Male	Mandir Faliyu
1195	Patel Parulben Tejasangbhai	24	Female	Mandir Faliyu
1196	Patel sarojben Jagdishbhai	48	Female	Mandir Faliyu
1197	Patel Dhavalbhai Jagdishbhai	28	Male	Mandir Faliyu
1198	Patel Rahulbhai Jagdishbhai	22	Male	Mandir Faliyu
1199	Patel Ushaben Dhavalbhai	24	Female	Mandir Faliyu
1200	PatelChintankumar Dhvalbhai	4	Child	Mandir Faliyu
1201	Patel Shudhirbhai Abhesangbhai	38	Male	Mandir Faliyu
1202	Patel Shardaben Abhesangbhai	58	Female	Mandir Faliyu
1203	Patel Bhavnaben Abhesangbhai	33	Female	Mandir Faliyu
1204	Patel Dhruvitbhai Sudhirbhai	13	Child	Mandir Faliyu
1205	Patel Nishaben Sudhirbhai	11	Child	Mandir Faliyu
1206	Patel Navinbhai Abhesangbhai	35	Male	Mandir Faliyu
1207	Patel Ansuyaben Navinbhai	33	Female	Mandir Faliyu
1208	Patel Komalben Navinbhai	18	Female	Mandir Faliyu
1209	Patel Falguniben Navinbhai	16	Female	Mandir Faliyu
1210	Patel Mayuriben Navinbhai	14	Child	Mandir Faliyu
1211	Patel Naitikkumar Navinbhai	10	Child	Mandir Faliyu
1212	Patel Dalpatbhai Parbatbhai	60	Male	Mandir Faliyu
1213	Patel Ashokbhai dalpatbhai	40	Male	Mandir Faliyu
1214	Patel Shobhanaben Ashokbhai	36	Female	Mandir Faliyu
1215	Patel Aadikumar Ashokbhai	10	Child	Mandir Faliyu
1216	Patel Viraben Ashokbhai	2	Child	Mandir Faliyu
1217	Patel Sardarbhai Jesangbhai	46	Male	Mandir Faliyu
1218	Patel Hanshaben Sardarbhai	43	Female	Mandir Faliyu
1219	Patel Yogeshbhai Sardarbhai	25	Male	Mandir Faliyu
1220	Patel Parulben Yogeshbhai	23	Female	Mandir Faliyu
1221	Patel Himanshubhai Sardarbhai	21	Male	Mandir Faliyu
1222	Patel Sujitbhai Saradarbhai	19	Male	Mandir Faliyu
1223	Patel Pravinbhai Sursangbhai	60	Male	DarjiFaliyu
1224	Patel Rekhaben Pravinbhai	48	Female	DarjiFaliyu
1225	Patel Kalpeshbhai Pravinbhai	44	Male	DarjiFaliyu
1226	Patel Mamtaben Parvinbhai	22	Female	DarjiFaliyu
1227	Patel Jigneshben Parvinbhai	19	Female	DarjiFaliyu
1228	Patel Vijaybhai Narsangbhai	45	Male	DarjiFaliyu
1229	Patel sudhaben Narsangbhai	40	Female	DarjiFaliyu
1230	Patel Jaydipbhai Vijaybhai	20	Male	DarjiFaliyu
1231	Patel Devyaniben Vijabhai	20	Female	DarjiFaliyu
1232	Patel Vasubhai Vijaybhai	18	Male	DarjiFaliyu
1233	Patel Parbhubhai Narsangbhai	60	Female	DarjiFaliyu
1234	Patel Sanjbhai Narsngbhai	45	Male	DarjiFaliyu
1235	Patel Sankuntlaben Sanjbhai	35	Female	DarjiFaliyu
1236	Patel AayanKumar Sanjaybhai	15	Child	DarjiFaliyu
1237	Patel Nibhaykumar Sanjbhai	15	Child	DarjiFaliyu
1238	Patel Maheshbhai Haribhai	28	Male	DarjiFaliyu
1239	Patel Krupaben Maheshbhai	26	Female	DarjiFaliyu

1240	Patel Jiyaben Maheshbhai	3	Child	DarjiFaliyu
1241	Patel faltesangbhai Rayjibhai	63	Male	DarjiFaliyu
1242	Patel Ichchaben Fatesangbhai	60	Female	DarjiFaliyu
1243	Patel Hasamukhbhai Fatesangbhai	45	Male	DarjiFaliyu
1244	Patel Ansuyaben Hasmukhbhai	42	Female	DarjiFaliyu
1245	Patel Sachinbhai Hasamukhbhai	20	Male	DarjiFaliyu
1246	Patel Pinsukumar Hasmukhbhai	15	Child	DarjiFaliyu
1247	Patel Jayntibhai Rayjibhai	60	Male	DarjiFaliyu
1248	Patel Shardaben Jayntibhai	60	Female	DarjiFaliyu
1249	Patel Alkaben Dharmeshbhai	35	Female	DarjiFaliyu
1250	Patel Chintnkumar Dharmeshbhai	16	Child	DarjiFaliyu
1251	Patel Navinchndrabhai Ramsangbhai	45	Male	DarjiFaliyu
1252	Patel Niruben Navinchndrbhai	42	Female	DarjiFaliyu
1253	Patel Dharmraj kumar Navinchndrbhai	24	Male	DarjiFaliyu
1254	Patel Jayraj Navinchndrabhai	22	Male	DarjiFaliyu
1255	Patel Ishvarbhai Bhgabhai	61	Male	DarjiFaliyu
1256	Patel Ramilaben Ishvarbhai	58	Female	DarjiFaliyu
1257	Patel Hareshbhai Ishvarbhai	30	Male	DarjiFaliyu
1258	Patel Taraben Ishvarbhai	28	Female	DarjiFaliyu
1259	Patel Aadeshbhai Hareshbhai	9	Child	DarjiFaliyu
1260	Patel Riddhiben Hareshbhai	7	Child	DarjiFaliyu
1261	Patel Kirankumar Ganpatbhai	30	Male	DarjiFaliyu
1262	Patel Kinjalben Kiranbhai	28	Female	DarjiFaliyu
1263	Patel TirthKumar Kiranbhai	6	Child	DarjiFaliyu
1264	Patel Ranchhodbhai Dhanabhai	67	Male	DarjiFaliyu
1265	Patel Sitaben Ranchhodbhai	60	Female	DarjiFaliyu
1266	Patel Ganpatbhai Ranchhodbhai	34	Male	DarjiFaliyu
1267	Patel Kirtiben Ganptbhai	27	Female	DarjiFaliyu
1268	Patel Ramnbhai Ranchhodbhai	32	Male	DarjiFaliyu
1269	Patel Asaliben Ramnbhai	23	Female	DarjiFaliyu
1270	Patel Kavyaben Ganpatbhai	8	Female	DarjiFaliyu
1271	Patel Rajeshbhai Laxmanbhai	40	Male	DarjiFaliyu
1272	Patel Bhartbhai Gallabhai Damor	42	Male	DarjiFaliyu
1273	Patel Ramilaben Bhartbhai Damorbhai	40	Female	DarjiFaliyu
1274	Thakor Daxaben Ratulalji	30	Female	Panchayt
1275	Parmar Becharsinh Parbatsinh	59	Male	Nisharfaliyu
1276	Parmar Kailashaben Becharsinh	57	Female	Nisharfaliyu
1277	Parmar Kuldipsinh Becharsinh	19	Male	Nisharfaliyu
1278	Parmar Jaydipsinh Nileshsinh	2	Child	Nisharfaliyu
1279	Parmar Keshrisinh Bhimasinh	59	Male	Nisharfaliyu
1280	Parmar Jankben KeshariBhimsinh	56	Female	Nisharfaliyu
1281	Parmar Vaishaliben Sanjsinh	28	Female	Nisharfaliyu
1282	Parmar Mahiben sanjsinh	2	Child	Nisharfaliyu
1283	Parmar Amarsinh Udesinh	55	Male	Nisharfaliyu
1284	Parmar Ranjaben Amarsinh	53	Female	Nisharfaliyu
1285	Parmar Bajuba Udesinh	90	Female	Nisharfaliyu
1286	Parmar Vanitaben Amarsinh	20	Female	Nisharfaliyu
1287	Parmar Chhayaben Amarsinh	18	Female	Nisharfaliyu
1288	Parmar Ajaysinh Amarsinh	17	Male	Nisharfaliyu
1289	Parmar Barvantsinh Udesinh	45	Male	Nisharfaliyu
1290	Parmar Anjanaben Barvatbhai	43	Female	Nisharfaliyu
1291	Parmar Maynksinh Barvantsinh	20	Male	Nisharfaliyu
1292	Parmar Jayvirsinh Barvatsinh	18	Male	Nisharfaliyu
1293	Parmar Kesarisinh Mokamsinh	56	Male	Nisharfaliyu
1294	Parmar Gitaben Kesarisinh	53	Female	Nisharfaliyu
1295	Parmar Hitendrasinh Kesarisinh	34	Male	Nisharfaliyu
1296	Parmar Kailasaben Hitendrasinh	32	Female	Nisharfaliyu
1297	Parmar Jainilsinh Hitendrasinh	12	Child	Nisharfaliyu
1298	Parmar Rajvi Hitendrasinh	10	Child	Nisharfaliyu
1299	Parmar Ganpatsinh Bajibava	63	Male	Nisharfaliyu
1300	Parmar Gitaben Ganpatsinh	56	Female	Nisharfaliyu
1301	Parmar Dharmendrasinh Ganpatsinh	26	Male	DarjiFaliyu

1302	Parmar Navinsinh Mohansinh	48	Male	DarjiFaliyu
1303	Parmar Hansaben Navinsinh	45	Female	DarjiFaliyu
1304	Parmar Vikrmsinh Natvarsinh	25	Male	DarjiFaliyu
1305	Parmar Kaushiksinh Natvarsinh	22	Male	DarjiFaliyu
1306	Parmar Dharmendrasinh Magnsinh	42	Male	DarjiFaliyu
1307	Parmar Manjulaben Dharmendrasinh	40	Female	DarjiFaliyu
1308	Parmar Bhaviksinh ganpatsinh	21	Male	DarjiFaliyu
1309	Parmar Digvijaysinh Ganpatsinh	20	Male	DarjiFaliyu
1310	Parmar Minaben Narendrasinh	40	Female	Mandir Faliyu
1311	Parmar Narendrasinh Chndrasinh	42	Male	Mandir Faliyu
1312	Parmar Dariyaben Chndrasinh	60	Female	Mandir Faliyu
1313	Parmar Chetana Narendrasinh	20	Female	Mandir Faliyu
1314	Parmar Divyaben Narendrasinh	19	Female	Mandir Faliyu
1315	Parmar Prutavirajsinh Narendrasinh	13	Child	Mandir Faliyu
1316	Parmar Joyotindrasinh Dilipsinh	40	Male	Mandir Faliyu
1317	Parmar Hamirsinh Kesharlsinh	45	Male	Mandir Faliyu
1318	Parmar Daxaben Hammirsinh	41	Female	Mandir Faliyu
1319	Parmar Jaydipsinh Hamirsinh	24	Male	Mandir Faliyu
1320	Parmar Digpalsinh Hamirsinh	21	Male	Mandir Faliyu
1321	Parmar Rajendrasinh Dolatsinh	44	Male	Mandir Faliyu
1322	Parmar Dolatsinh Vajesinh	60	Male	Mandir Faliyu
1323	Parmar Lataben Rajendrasinh	43	Female	Mandir Faliyu
1324	Parmar Indrajitsinh Rajrndrasinh	20	Male	Mandir Faliyu
1325	Parmar Dhruvishaben Rajendrasinh	8	Child	Mandir Faliyu
1326	Parmar Bhupendrasinh Dolatsinh	45	Male	Mandir Faliyu
1327	Parmar Annpurnaben Bhupendrasinh	40	Female	Mandir Faliyu
1328	Parmar Arunsinh Bhupendrasinh	20	Male	Mandir Faliyu
1329	Parmar Ajaysinh Bhupendrasinh	14	Child	Mandir Faliyu
1330	Parmar Ranjitsinh Chandrasinh	41	Male	Chotra Faliyu
1331	Parmar Gaytriben Ranjitsinh	39	Female	Chotra Faliyu
1332	Parmar Shanirajsinh Ranjitsinh	19	Male	Chotra Faliyu
1333	Parmar Mahavirsinh Ranjitsinh	17	Child	Chotra Faliyu
1334	Parmar Kiransinh Khumansinh	45	Male	Chotra Faliyu
1335	Parmar Kailashben Kiransinh	41	Female	Chotra Faliyu
1336	Parmar Mayursinh Kiransinh	27	Male	Chotra Faliyu
1337	Parmar Jiviben Khumansinh	66	Female	Chotra Faliyu
1338	Parmar Bhupendrasinh Madhavsinh	47	Male	Chotra Faliyu
1339	Parmar Minaben Bhupendrasinh	44	Female	Chotra Faliyu
1340	Parmar Anmolsinh Bhupendrasinh	21	Male	Chotra Faliyu
1341	Parmar Harendra sinh Bhupendrasinh	20	Male	Chotra Faliyu
1342	Parmar Dilipsinh Vikramsinh	30	Male	Chotra Faliyu
1343	Parmar Yogitaben Dilipsinh	30	Female	Chotra Faliyu
1344	Parmar Parbhuben Vikramsinh	54	Female	Chotra Faliyu
1345	Parma Dishaben Dilipsinh	13	Child	Chotra Faliyu
1346	Parmar Visvaben Dilipsinh	9	Child	Chotra Faliyu
1347	Parmar Rubalsinh Dilipsinh	8	Child	Chotra Faliyu
1348	Parmar Amarsinh Dipsinh	60	Male	Chotra Faliyu
1349	Parmar Devilaben Amarsinh	56	Female	Chotra Faliyu
1350	Parmar Sanjaysinh Amarsinh	42	Male	Chotra Faliyu
1351	Parmar Anjnaben Sanjaysinh	40	Female	Chotra Faliyu
1352	Parmar Vaibhaviben Sanjaysinh	18	Child	Chotra Faliyu
1353	Parmar Manvsinh Sanjaysinh	40	Male	Chotra Faliyu
1354	Parmar Hitendrasinh Amarsinh	50	Male	Chotra Faliyu
1355	Parmar Bavuben Hitendrasinh	45	Female	Chotra Faliyu
1356	Parmar Pratiksinh Hitendrasinh	21	Male	Chotra Faliyu
1357	Parmar Digvijaysinh Hitendrasinh	20	Male	Chotra Faliyu
1358	Parmar Surendrasinh Sardarsinh	40	Male	Chotra Faliyu
1359	Parmar Anitaben Surendrasinh	38	Female	Chotra Faliyu
1360	Parmar Vaibhavsinh Surendrasinh	22	Male	Chotra Faliyu
1361	Parmar Bhaviyaben Surendrasinh	18	Child	Chotra Faliyu
1362	ParmarVipulsinh Sardarsinh	45	Male	Chotra Faliyu
1363	Parmar Sangitaben Vipulsinh	40	Female	Chotra Faliyu

1364	Parmar Rajdipsinh Sardarsinh	19	Male	Chotra Faliyu
1365	Parmar Axu ben Vipulsinh	16	Female	Chotra Faliyu
1366	Parmar Rajendrasinh Sardarsimh	50	Male	Chotra Faliyu
1367	Parmar Gitaben Rajendrasinh	48	Female	Chotra Faliyu
1368	Parmar Yeshsinh Rajendrasinh	22	Male	Chotra Faliyu
1369	Parmar Hardiksinh Rajendrasinh	21	Male	Chotra Faliyu
1370	Parmar Hematsinh Gambhirsinh	50	Male	Chotra Faliyu
1371	Parmar Madhuben Gambhirsinh	45	Female	Chotra Faliyu
1372	Parmar Shivani ben Hemantsinh	40	Female	Chotra Faliyu
1373	Parmar Ranvirsinh Gambhirsinh	39	Male	Chotra Faliyu
1374	Parmar Krishnaben Hemantsinh	21	Female	Chotra Faliyu
1375	Parmar Hetrajsinh Hematsinh	10	Child	Chotra Faliyu
1376	Parmar Jayotsanaben Ranvirsinh	40	Female	Chotra Faliyu
1377	Parmar Aayushiben Ranvirsinh	21	Female	Chotra Faliyu
1378	Parmar Yuvarajsinh Ranvirsinh	10	Child	Chotra Faliyu
1379	Parmar Vaishaliben Hemantsinh	19	Female	Chotra Faliyu
1380	Parmar Mansinh Abhesinh	65	Male	Ahir faliyu
1381	Parmar Bhanuben Mansinh	63	Female	Ahir faliyu
1382	Parmar Madhuben Gambhirsinh	60	Female	Ahir faliyu
1383	Parmar Kanksinh Jashvantsinh	44	Male	Ahir faliyu
1384	Parmar Sumanben Kanksinh	42	Female	Ahir faliyu
1385	Parmar Narendrasinh Kanksinh	23	Male	Ahir faliyu
1386	Parmar Dilipsinh Jashvantsinh	48	Male	Ahir faliyu
1387	Parmar Ramilaben Jashvantsinh	45	Female	Ahir faliyu
1388	Parmar Karnsinh Dilipsinh	26	Male	Ahir faliyu
1389	Parmar Kishansinh Dilipsinh	24	Male	Ahir faliyu
1390	Parmar Chetanaben Karnsinh	23	Female	Ahir faliyu
1391	Parmar Tejalben Kishansinh	21	Female	Ahir faliyu
1392	Parmar Moxrajsinh Karnsinh	1	Child	Ahir faliyu
1393	Parmar Madhuben Jashvantsinh	65	Female	Ahir faliyu
1394	Parmar Udesinh Mavsinh	58	Male	Ahir faliyu
1395	Parmar Vinaben Udesinh	56	Female	Ahir faliyu
1396	Parmar Ganeshsinh Udesinh	38	Male	Ahir faliyu
1397	Parmar Sapnaben Ganeshsinh	35	Female	Ahir faliyu
1398	Parmar Mitrajsinh Ganeshsinh	3	Child	Ahir faliyu
1399	Parmar Riyaben Ganeshsinh	8	Child	Ahir faliyu
1400	Parmar Janksinh Mahendrasinh	26	Male	Ahir faliyu
1401	Parmar maniben Gemlsinh	65	Female	Ahir faliyu
1402	Parmar Nikitaben Janksinh	24	Female	Ahir faliyu
1403	Parmar Ruhiben Janksinh	2	Child	Ahir faliyu
1404	Parmar Gajendrasinh Jashvantsinh	42	Male	Ahir faliyu
1405	Parmar Vilasben Gajendrasinh	40	Female	Ahir faliyu
1406	Parmar Nikujsinh Gajendrasinh	22	Male	Ahir faliyu
1407	Parmar Pratiksinh Subhashsinh	60	Male	Ahir faliyu
1408	Parmar Harisinh Magansinh	45	Male	Chotra Faliyu
1409	Parmar Ranjansinh Harisinh	42	Male	Chotra Faliyu
1410	Parmar Tarunaben Harisinh	25	Female	Chotra Faliyu
1411	Parmar Tulasiben Harisinh	21	Male	Chotra Faliyu
1412	Parmar Chintansinh Harisinh	15	Child	Chotra Faliyu
1413	Parmar Mukeshsnh Mohansinh	50	Male	Chotra Faliyu
1414	Parmar Bhargavsinh Pratapsinh	35	Male	Chotra Faliyu
1415	Parmar Indiraben Bhargavsinh	32	Female	Chotra Faliyu
1416	Parmar Virsinh BhargavSinh	5	Child	Chotra Faliyu
1417	Chauhan Barvantbhai Fulsinh	46	Male	Mandir Faliyu
1418	Chauhan Jaraben Fulsinh	65	Female	Mandir Faliyu
1419	Chauhan Hanshaben Barvatbhai	44	Female	Mandir Faliyu
1420	Chauhan Sunilsinh Barvantsinh	23	Male	Mandir Faliyu
1421	Chauhan Binitaben Barvantsinh	20	Female	Mandir Faliyu
1422	Chauhan Nanduben Ramsinh	48	Female	Mandir Faliyu
1423	Chauhan Sadipsinh Ramsinh	26	Male	Mandir Faliyu
1424	Chauhan Kalyansinh Ramsinh	24	Male	Mandir Faliyu
1425	Chauhan Pariyankaben Sandipsinh	24	Female	Mandir Faliyu

1426	Chauhan Rajesvariben Kalyansinh	20	Female	Mandir Faliyu
1427	Chauhan Riyanshiben Sandipsinh	3	Child	Mandir Faliyu
1428	Chauhan Amarsinh Ratansinh	60	Male	Mandir Faliyu
1429	Chauhan Anilsinh Amarsinh	26	Male	Mandir Faliyu
1430	Chauhan Chetanaben Anilsinh	23	Female	Mandir Faliyu
1431	Chauhan Surutiben Anilsinh	4	Child	Mandir Faliyu
1432	Chauhan Devasi Anilsinh	1	Child	Mandir Faliyu
1433	Chauhan Dilipsinh Ratnsinh	48	Male	Mandir Faliyu
1434	Chauhan Rekhaben Dilipsinh	45	Female	Mandir Faliyu
1435	Chauhan Bhavikaben Dilipsinh	20	Female	Mandir Faliyu
1436	Gauswami Ganpatgiri Laxmangiri	58	Male	Ahir faliyu
1437	Gauswami Vasntben Ganpatgiri	28	Female	Ahir faliyu
1438	Gauswami Milangiri Ganpatgiri	26	Male	Ahir faliyu
1439	Gauswami SagargiriGanpatgiri	24	Male	Ahir faliyu
1440	Gauswami Manishaben milngiri	23	Female	Ahir faliyu
1441	Gauswami Aarvgiri Milangiri	3	Child	Ahir faliyu
1442	Gauswami Hasamukhgiri Laxmangiri	46	Male	Ahir faliyu
1443	Gauswami Rinkuben Hasamukhgiri	42	Female	Ahir faliyu
1444	Gauswami Parimalgiri Hasamukhgiri	21	Male	Ahir faliyu
1445	Gauswami Ramilaben Bhupendkumar Mal	55	Female	Ahir faliyu
1446	Gauswami Vaishaliben Bhupendrakumar	25	Female	Ahir faliyu
1447	Gauswami Savitaben Laxmangiri	60	Female	Ahir faliyu
1448	Telar Thakorbhai Laxmanbhai	60	Male	DarjiFaliyu
1449	Telar Jashiben Thakorbhai	59	Female	DarjiFaliyu
1450	Telar Chndrkantbhai Thkorbhai	45	Male	DarjiFaliyu
1451	Telar Jayotikaben Chndrakantbhai	42	Female	DarjiFaliyu
1452	Telar Dipika ben Chndrkantbhai	19	Female	DarjiFaliyu
1453	Telar Khushbuben Chndrkantbhai	19	Female	DarjiFaliyu
1454	Telar Rudrkumar Chndrakantbhai	14	Child	DarjiFaliyu
1455	Telar Vishalkumar Dashrth bhai	17	Child	DarjiFaliyu
1456	Telar Bhumikaben Dashrathbhai	15	Child	DarjiFaliyu
1457	Telar Jayaben shantilal	60	Female	DarjiFaliyu
1458	Telar Hematkumar Shantilal	48	Male	DarjiFaliyu
1459	Telar Bhaveshkumar Hematbhai	10	Child	DarjiFaliyu
1460	Telar Dhruvkumar Hemantbhai	8	Child	DarjiFaliyu
1461	Telar Tanviben Hemanbhai	8	Child	DarjiFaliyu
1462	Telar Rashikbhai Vitthalbhai	50	Male	DarjiFaliyu
1463	Telar Vijaybhai Rasikbhai	35	Male	DarjiFaliyu
1464	Telar Hashiben Rasikbhai	45	Female	DarjiFaliyu
1465	Telar Dipikaben Vijay bhai	32	Female	DarjiFaliyu
1466	Telar Priyansu kumar Vijaybhai	10	Child	DarjiFaliyu
1467	Telar Vasntbhai Ramnbhai	40	Male	DarjiFaliyu
1468	Telar Nainaben Vasantbhai	2	Child	DarjiFaliyu
1469	Telar Yashabhai Vasantbhai	19	Male	DarjiFaliyu
1470	Valnd Narnbhai Magnbhai	55	Male	DarjiFaliyu
1471	Valnd Bhanuben Narnbhai	52	Female	DarjiFaliyu
1472	Valnd RajuBhai Narnbhai	35	Male	DarjiFaliyu
1473	Valnd Tarunaben Rajubhai	31	Female	DarjiFaliyu
1474	Valnd Dishaben Rajubhai	15	Child	DarjiFaliyu
1475	Valnd Saxiben Rajubhai	13	Child	DarjiFaliyu
1476	Valnd Pritkumar Rajubhai	6	Child	DarjiFaliyu
1477	Valnd Dharmeshbhai Narnbhai	32	Male	DarjiFaliyu
1478	Valnd Dharmishthaben Dharmeshbhai	30	Female	DarjiFaliyu
1479	Valnd Bhavykumar Dharmeshbhai	5	Child	DarjiFaliyu
1480	Valnd Hetuben Dharmeshbhai	2	Child	DarjiFaliyu
1481	Valnd Maheshbhai Narnbhai	26	Male	DarjiFaliyu
1482	Valnd krishaben Maheshbhai	26	Female	DarjiFaliyu
1483	Valnd Tirth kumar Maheshbhai	7	Child	DarjiFaliyu
1484	valnd Parbhubhai Sankrbhai	2	Child	DarjiFaliyu
1485	Valnd Aandben Parbhubhai	65	Female	DarjiFaliyu
1486	Valnd Ambubhai Parbhubhai	63	Male	DarjiFaliyu
1487	Valnd Varshben Ambubhai	63	Female	DarjiFaliyu

1488	Valnd Mahiben Alpeshbhai	48	Female	DarjiFaliyu
1489	Valnd Vijaybhai ambubhai	45	Male	DarjiFaliyu
1490	Valnd Shanubhai Sankrbhai	22	Male	DarjiFaliyu
1491	Valnd Bhupendrabhai Sanubhai	67	Male	DarjiFaliyu
1492	Valnd jashreeben Bhupendrabhai	55	Female	DarjiFaliyu
1493	Valnd Bhaveshbhai Bhupendrabhai	45	Male	DarjiFaliyu
1494	Valnd Pinlben Bhveshbhai	41	Female	DarjiFaliyu
1495	Valnd Kartikkumar Bhaveshbhai	15	Child	DarjiFaliyu
1496	Valnd Ranjnikantbhai Bhupendrabhai	42	Male	DarjiFaliyu
1497	Valnd Manishaben rajnikantbhai	40	Female	DarjiFaliyu
1498	Valnd Navyakumari Rajnikantbhai	10	Child	DarjiFaliyu
1499	Valnd Mukeshbhai Laxmanbhai	35	Male	DarjiFaliyu
1500	Valnd Ushaben Laxmanbhai	32	Female	DarjiFaliyu
1501	Valnd Ranjanben Mukeshbhai	30	Female	DarjiFaliyu
1502	Valnd Miteshkumar Mukeshbhai	4	Child	DarjiFaliyu
1503	Joshi Kirankumar kainaiyalal	30	Male	Chotra Faliyu
1504	Joshi Nimishaben Kiranbhai	25	Female	Chotra Faliyu
1505	Joshi Niyatiben Kiranbhai	48	Female	Chotra Faliyu
1506	Joshi Pravinaben Kaiyalal	46	Male	Chotra Faliyu
1507	Pandiya Kailashchndra Trbaklal	60	Male	DarjiFaliyu
1508	Pandiya Kailashben Kailashchndra	58	Female	DarjiFaliyu
1509	Pandiya Dipakkumar Kailaschndra	40	Male	DarjiFaliyu
1510	Pandiya Hiralben Dipk kumar	35	Female	DarjiFaliyu
1511	Pandiya Dashilkumar Dipakkumar	11	Child	DarjiFaliyu
1512	Pandiya Rushabkumar Dipakkumar	8	Child	DarjiFaliyu
1513	Panchal Manharbhai Mohanbhai	64	Male	DarjiFaliyu
1514	Panchal Niruben Manharbhai	59	Female	DarjiFaliyu
1515	Panchal Jigneshbhai Manharbhai	37	Male	DarjiFaliyu
1516	Panchal Januben Jigneshbhai	5	Child	DarjiFaliyu
1517	Panchal Rajeshbhai Ratilalbhai	58	Male	DarjiFaliyu
1518	Panchal Nainaben Kanaiyalal	45	Female	DarjiFaliyu
1519	Panchal Jashuben Kanaiyalal	68	Female	DarjiFaliyu
1520	Panchal Pruthviben Rakeshbhai	10	Child	DarjiFaliyu
1521	Yadav Vijaysinh Pahadsinh	35	Male	Nisharfaliyu
1522	Yadav Niruben Vijaysinh	32	Female	Nisharfaliyu
1523	Bhatt Urmilaben Chndravadan	62	Female	DarjiFaliyu
1524	Bhatt Hematbhai Chndravdan	40	Male	DarjiFaliyu
1525	Thakur Aimt Laleshvar	26	Male	Gupta Kolani
1526	Thakur Laleshvar	54	Male	Gupta Kolani
1527	Thakur Mannoj	32	Male	Gupta Kolani
1528	Thakur Manish	30	Male	Gupta Kolani
1529	Thakur Sanjay	28	Male	Gupta Kolani
1530	Thakur Rajnarayan	26	Male	Gupta Kolani
1531	Thakur Nagendra	35	Male	Gupta Kolani
1532	Thakur Sonu	34	Male	Gupta Kolani
1533	Thakur Bindeshvar	32	Male	Gupta Kolani
1534	Thakur Ranjay	25	Male	Gupta Kolani
1535	Ram Asrfi	28	Male	Gupta Kolani
1536	Thakur Motilal	26	Male	Gupta Kolani
1537	Ram Lakhi	24	Male	Gupta Kolani
1538	Ram Sushila	28	Female	Gupta Kolani
1539	Ram Govind	23	Male	Gupta Kolani
1540	Ram Puniya	35	Female	Gupta Kolani
1541	Ram Santosh	34	Male	Gupta Kolani
1542	Rampyari	30	Male	Gupta Kolani
1543	Yadav Suraj	17	Male	Gupta Kolani
1544	Kumari	34	Female	Gupta Kolani
1545	Niranjan	35	Male	Gupta Kolani
1546	Rajni	26	Male	Gupta Kolani
1547	Laxman	28	Male	Gupta Kolani
1548	Sunita	29	Female	Gupta Kolani
1549	Gita	25	Female	Gupta Kolani

1550	Rita	30	Female	Gupta Kolani
1551	Jitendra	36	Male	Gupta Kolani
1552	Harimohan	38	Male	Gupta Kolani
1553	Montu	39	Male	Gupta Kolani
1554	Ompraksh	21	Male	Gupta Kolani
1555	Mannu	37	Male	Gupta Kolani
1556	Amrika	40	Male	Gupta Kolani
1557	Kishan	41	Male	Gupta Kolani
1558	Chndravijay	35	Male	Gupta Kolani
1559	Yadav Roshan	45	Male	Gupta Kolani
1560	Yadav Radheshyam	40	Male	Gupta Kolani
1561	Yadav Amit	26	Male	Gupta Kolani
1562	Paswan Awadha	40	Male	Gupta Kolani
1563	Yadav Yogindra	41	Male	Gupta Kolani
1564	Yadav Sivji	29	Male	Gupta Kolani
1565	Kahipado mahato	65	Male	Baman Faliyu
1566	Dipak mahato	63	Male	Baman Faliyu
1567	Haradhan mahato	63	Male	Baman Faliyu
1568	Vishal mahato	48	Male	Baman Faliyu
1569	Somvari suram	45	Male	Baman Faliyu
1570	Vikash patar	22	Male	Baman Faliyu
1571	Shahdev suram	67	Male	Baman Faliyu
1572	Tapeshvar	55	Male	Baman Faliyu
1573	Shidhanshu	45	Male	Baman Faliyu
1574	Haridev	41	Male	Baman Faliyu
1575	Kamal	53	Male	Baman Faliyu
1576	Shanjay mudi	90	Male	Baman Faliyu
1577	Jivan mudi	20	Male	Baman Faliyu
1578	Partha pal	18	Male	Baman Faliyu
1579	Netai nag	17	Male	Baman Faliyu
1580	Raju lohar	45	Male	Baman Faliyu
1581	Bachan panre	43	Male	Baman Faliyu
1582	Ganesh goshwami	20	Male	Baman Faliyu
1583	Raj lohar	18	Male	Baman Faliyu
1584	Maheshvar	56	Male	Baman Faliyu
1585	Tapash lohar	53	Male	Baman Faliyu
1586	Shomnath nag	34	Male	Baman Faliyu
1587	Choth malalkar	32	Male	Baman Faliyu
1588	Mukesh roy	41	Male	Baman Faliyu
1589	Bishnoy bahari	25	Male	Baman Faliyu
1590	Santosh roy	19	Male	Baman Faliyu
1591	Prabir chakrabarti	20	Male	Baman Faliyu
1592	Buddcdeb chakrabarti	23	Male	Baman Faliyu
1593	Bably bart	60	Male	Baman Faliyu
1594	laxmi narayan	55	Male	Baman Faliyu
1595	Barun lohar	28	Male	Baman Faliyu
1596	Sajan rajeshvar	32	Male	Baman Faliyu
1597	Shejal rajvar	45	Male	Baman Faliyu
1598	Bhola samrat	50	Male	Baman Faliyu
1599	Sanjay bagthi	32	Male	Baman Faliyu
1600	Indrajit roy	30	Male	Baman Faliyu
1601	Vikash roy	48	Male	Baman Faliyu
1602	Punya bandi	45	Male	Baman Faliyu
1603	Avik garay	33	Male	Baman Faliyu
1604	Abhijit soram	30	Male	Baman Faliyu
1605	Bhddnath hembrom	38	Male	Baman Faliyu
1606	Jay hembrom	52	Male	Baman Faliyu
1607	Botal	70	Male	Baman Faliyu
1608	Lakhikanta marry	45	Male	Baman Faliyu
1609	Sunil soram	22	Male	Baman Faliyu
1610	Sunil maji	21	Male	Baman Faliyu
1611	Hemanath ghosh	21	Male	Baman Faliyu

1612	Prashant hembrom	28	Male	Baman Faliyu
1613	Tarun soram	36	Male	Baman Faliyu
1614	Lakhan das	30	Male	Baman Faliyu
1615	Sujit kumar Ray	60	Male	Baman Faliyu
1616	Gopal kumar Ray	55	Male	Baman Faliyu
1617	Govind kumar	28	Male	Baman Faliyu
1618	Subhash kumar	32	Male	Baman Faliyu
1619	Anil Paswan	45	Male	Baman Faliyu
1620	Kundan kumar Suman	50	Male	Baman Faliyu
1621	Sharvindu Ray	32	Male	Baman Faliyu
1622	Sanjeev kumar	30	Male	Baman Faliyu
1623	Mithun kumar Ray	48	Male	Baman Faliyu
1624	Premnath	45	Male	Baman Faliyu
1625	Mangal Mandal	49	Male	Darjil aliyu
1626	Panchansinh Samtsinh Tak	43	Male	Marin Police Station
1627	Mayaben Panchansinh Tak	42	Female	Marin Police Station
1628	Mahavir Panchansinh Tak	13	Child	Marin Police Station
1629	Desai Panna Ben Vijaysinh	30	Female	Marin Police Station
1630	Desai Vaidehiben Vijaysinh	4	Child	Marin Police Station
1631	Raj Shalendra	42	Male	Marin Police Station
1632	Vegad Dipajaybhai Gabjibhai	30	Male	Marin Police Station
1633	Vegad Aayushman Dipajaybhai	2	Child	Marin Police Station
1634	Vegad Aartiben Dipajaybhai	22	Female	Marin Police Station
1635	solanki Pareshbhai Parbatbhai	26	Male	Marin Police Station
1636	Solanki Jignaben Pareshbhai	24	Female	Marin Police Station
1637	Bamaniya Jayntibhai Karabhai	35	Male	Marin Police Station
1638	Bamaniya Anjuben Jaynitbhai	32	Female	Marin Police Station
1639	Bamaniya Aditi Jayntibhai	1	Child	Marin Police Station
1640	Dodiya Dhirajben Vikramsinh	5	Child	Marin Police Station
1641	Dodiya Anitaben Vikramsinh	35	Female	Marin Police Station
1642	Dodiya Kipalsinh Vikramsinh	10	Child	Marin Police Station
1643	Dodiya Vikramsinh Danubha	38	Male	Marin Police Station
1644	Patel Prakashgiri B	35	Male	Marin Police Station
1645	Rathva Shantilal Ramnabhai	41	Male	Marin Police Station
1646	Rathva Shitalben Shantilal	37	Female	Marin Police Station
1647	Rathva Krish Shantilal	2	Child	Marin Police Station
1648	Rathva Kuj Shantilal	2	Child	Marin Police Station
1649				
1650				

ધર્મેશ મિસ્ત્રી
બ્લોક નં. ૧૪, ઘર નં.૧૩૪૦, નર્મદા એપાર્ટમેન્ટ,
મામલતદાર કચેરી સામે, ભરૂચ.
મો : ૯૯૯૮૬૦૯૧૧૫
તા.૨૦-૦૬-૨૦૨૦

પ્રતિ શ્રી,

ડીસ્ટ્રીક્ટ મેજીસ્ટ્રેટ સાહેબશ્રી
કલેક્ટર કચેરી, ભરૂચ.

વિષય : દહેજની યશસ્વી રસાયણની લોકસુનાવણી બાબત.

સવિનય જય ભારત સાથે જણાવવાનું કે આગામી તા.૨૯-૦૬-૨૦૨૦ના રોજ યશસ્વી રસાયણની લોકસુનાવણી હોય જેમા અમો હાજર રહેવા માંગીએ છીએ. જેથી અમોને લોકસુનાવણીમાં ઉપસ્થિત રહેવા માટેની પરવાનગી આપશોજી.

અમો લડત - અઠવાડિક સમાચારપત્ર નું પ્રકાશન ભરૂચ જીલ્લાસ્તરેથી કરીએ છીએ. તેમજ લોકસુનાવણીમાં ઉપસ્થિત રહી સમાચાર કવરેજ કરવાના હોય જે અંગે જરૂરી પરવાનગી આપવા નમ્ર વિનંતી છે.

ધર્મેશ મિસ્ત્રી

સહી

કલેક્ટર કચેરી, ભરૂચ.
22 JUN 2020
ટપાલ નંબર.....

-11489952

Coromandel
FUTURE POSITIVE
CIN : L24120TG1961PLC000892

To
Collector
Bharuch

Dated : 22ND June2020

Respected Sir

Sub: Loss Of Property At Coromandel International Ltd Dahej Plant Due to Incident At Yashaswi Rasayan-Dahej on 3rd June 2020

Our plant is located in Dahej SEZ-2, this is East side from plant of Yashaswi Rasayan-Dahej. We have sustained damage of property & loss of production worth Rs 2.33 Crore at our plant due to incident at Yashaswi Rasayan in Dahej , We have intimated this as well details of loss to the management of Yashaswi Rasayan through delivery by hand as well by registered post. We want to participate & put forward our damages & claim so that these are appropriately considered & compensated as soon as possible, we are herewith attaching the details of the letter served to management of Yashaswi Rasayan. We want to participate in the public hearing which is going to be organized on 29th June2020 from 11 am at Dahej GIDC administrative Building in Conference Hall.

CC To District Megistrate

Thanking You

N G Tawar

Nishchalsinh Tawar

GM & Unit Head-Coromandel International Ltd-Dahej

Coromandel International Limited Dahej

22 JUN 2020

Coromandel International Limited
Crop Protection Division
Plot No.Z-103/G, Dahej SEZ II,
Po. Lakhigam, Ta. Vagra,
Dist Bharuch-392130. Gujarat, India
T : (02641) 291110

Registered Office : 'Coromandel House',
1-2-10, Sardar Patel Road,
Secunderabad 500 003, Telengana, India.
T : +91 40 27842034
F : +91 40 27844117
E : mail@coromandel.murugappa.com
W : www.coromandel.biz

murugappa

Pm
1149024 7

અબ્દુલરઝઝાક યુસુફ કામઠી
(ટંકારીઆવાલા)
બી/૪૬, મોનાપાર્ક સોસાયટી,
બાયપાસ ચોકડી, શેરપુરા રોડ,
ભરૂચ.ગુજરાત
વો. નં. ૯૯૭૪૯૯૦૧૯૦

પ્રતિ
ભરૂચ જીલ્લા કલેક્ટર શ્રી
એમ.ડી.મોડીયા સાહેબ,
ભરૂચ.

<u>વિષય : દહેજ ખાતે આવેલી યશસ્વી પ્રા.લી. કંપનીમાં થયેલ દુર્ઘટનામાં તપાસ સમિતિમાં રજુઆત કરવા બાબતે.</u>

ઉપરોકત વિષય અન્વયે આપ સાહેબને જણાવવાનુ કે દહેજ ખાતે આવેલી યશસ્વી રસાયણ કંપનીમાં તારીખ ૩/૬/૨૦૨૦ના રોજ કેમિકલ મિશ્રણ કરતી વખતે થયેલ દુર્ઘટનામાં ઘણા કામ કરતા કામદારી ગંભીર રીતે ઘાયલ થયેલા અને ૧૧ જેટલા લોકોના મૃત્યુ નીપજેલા. આ બ્લાસ્ટ યશસ્વી રસાયણ કંપનીમાં થયેલો. આ બ્લાસ્ટ થવાના કારણે બાજુમાં આવેલી કંપની નામે થર્મેસ કંપનીમાં કામ કરતા બિહાર રાજ્યના ૧. ત્રીપુરારી રોય તથા ૨. હરિદર્શન ચૌધરી આ બંને કામદારોનુ મૃત્યુ નીપજેલ હતુ. આ કામદારોની ડેડ બોડીઓ અમો અરજદાર અબ્દુલરઝઝાક યુસુફ કામથીનાઓએ માનવતાના ધોરણે કંપનીના કોન્ટ્રાકટર મુકેશભાઈ સાથે આખો દિવસ આ બંને મૃતદેહો તેમના વતન પહોચે તે માટે તેમના કુંટુંબીજનો સાથે વાટાધાટો કરી મૃતક વારસદાર તેમની બહેન મુન્ની બહેન તથા તેમના જીજાજી તાકીદે બિહારથી ભરૂચ બોલાવી આ મૃતદેહો બિહાર પહોચાડવા માટે અમોએ એમ્બુલન્સ તથા અન્ય મદદ કરી આ મૃતદેહો તેમના વતન પહોચાડવાની વ્યવસ્થા કરેલી. જેથી અમારી આપ સાહેબને નમ્ર અરજ છે કે આ મૃતકોના વારસોને કંપની તરફથી પચાસ પચાસ લાખની સહાય મળે તથા કંપની બેજવાબદાર અધિકારીઓની સામે તાકીદે કાર્યવાહી કરવામાં આવે તે બાબતે દહેજ ખાતે થનાર તપાસ સમિતિમાં અમોએ રજુઆત કરવાની હોય અમોએ આ અરજી કરેલ છે.

કલેકટર કચેરી, ભરૂચ.
તારીખ: 23/06/2020
23 JUN 2020

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૨૩૨૨/૨૦
૬/૨૬

THERMAX LIMITED DAHEJ SEZ - PART-II, PLOT NO.Z/96/C, DAHEJ, TALUKA VAGRA DISTRICT BHARUCH 392130 ☐ Website : www.thermaxglobal.com/chemical
IT PAN - AAACT 3910D ☐ Customer Care : 1800-209-0115 (India Toll Free)

June 24, 2020

The District Collector,
Bharuch District
Bharuch

Chemical Division

THERMAX

Ref: Your (Information-Bharuch-135-2020-21)

Subject: Accident/explosions on 03.06.2020, at M/s Yashashvi Rasayan Pvt. Ltd

Dear Sir,

This has reference to the accident/explosions which occurred on 03.06.2020, at M/s Yashashvi Rasayan Pvt. Ltd., Plot No. Z 96/E, SEZ II , Dahej, Ta. Vagra, Dist. Bharuch, hearing conducted at NGT New Delhi on 08.06.2020 against original application no. 22/20220 (WZ).

As our resin /chemical manufacturing facility is adjacent to M/s Yashashvi Rasayan Pvt. Ltd, we too suffered extensive and severe collateral damage.

At the time of the accident at Yashasvi Rasayan, there were about 95 workmen working in our manufacturing facility and two of our workmen Shri Hari Darshan Kumar Choudhary and Shri Tripurari Kumar Roy suffered fatal burns and 9 of our workmen have suffered multiple injuries and have been discharged after undergoing treatment. We have incurred expenses for their treatment.

The Explosions were so devastating that the buildings, sheds, machineries, cables, electronics, process and other equipment, furniture & fixtures, racks, and tankages at our manufacturing facility, are severely damaged. It may be also noted that our chemical products under manufacturing process and products stocked have been destroyed, there is damage to land/soil which requires remediation and there has been effluent that has escaped, into our manufacturing facility, from the adjoining factory of Yashasvi Rasayan.
The estimation of collateral damages suffered by us on account of the accident/explosions at Yashasvi Rasayan is Rs. 25,00,00,000/- (Rupees Twenty Five Crores).

We would like to present our Case and Claims on 29th June 2020, at the public hearing to be conducted at GACL, at its Administrative building, Conference room, Plot no. 3, GIDC Dahej , Vagra, Dist. Bharuch for representation on the compensation for damage to public life, human & non-human beings, public health and environment including water, land & air, as well as affected people & property and environmental rehabilitation to the committee appointed by NGT due to accident occurred at M/s Yashashvi Rasayan. Our claim for compensation is without prejudice to our rights to claim such other damages as may be assessed at a later point in time including loss of profit and other business loss suffered by us.

We request you to give us an appointment for the 29th June 2020 with the Committee constituted by NGT, to present our case and claims to the NGT.

Thanking You,

Yours Faithfully

For Thermax Limited

THERMAX LIMITED (CHEMICAL DIVISION) SEZ DAHEJ

કલેક્ટર કચેરી, ભરૂચ.
25 JUN 2020
ટપાલ નંબર.....

1149748G

તારીખઃ ૨૪-૦૬-૨૦૨૦

પ્રતિ,
માન. કલેક્ટરશ્રી,
કલેક્ટરશ્રીની કચેરી, ભરૂચ
તા.જી.ભરૂચ

વિષયઃ યશસ્વી રસાયણ પ્રા.લી. દહેજમાં થયેલ અકસ્માત અંગે તા:૨૯-૦૬-૨૦૨૦ની લોક સુનાવણીમાં હાજર રહેવા બાબત.

માન. સાહેબશ્રી,

સવિનય જયભારત સહ જણાવવાનું કે, યશસ્વી રસાયણ પ્રા.લી. દહેજમાં તાઃ ૦૩-૦૬-૨૦૨૦ના રોજ થયેલ અકસ્માત બાબતે નેશનલ ગ્રીન ટ્રીબ્યુનલ- નવી દિલ્હી ખાતે તાઃ ૦૮-૦૬-૨૦૨૦ના રોજ સુનાવણી હાથ ધરવામાં આવેલ, જેના હુકમથી નીમાયેલ કમિટી સમક્ષ રજૂઆત કરવા માટે તાઃ ૨૯-૦૬-૨૦૨૦ના રોજ સવારે ૧૧:૦૦ કલાકે જી.એ.સી.એલ., એડમીનીસ્ટ્રેટીવ બિલ્ડીગ, કોન્ફરન્સ રૂમ, પ્લોટ નં.૩, જી.આઇ.ડી.સી.-દહેજ, તા.વાગરા, જી.ભરૂચ ખાતે યોજાનાર લોક સુનાવણીમાં અમો નીચે મુજબના સહી કરનાર અરજદારશ્રીઓ હાજર રહેવા માંગીએ છીએ.

ઉપરોક્ત બાબતે અમારી અરજી ગ્રાહ્ય રાખી લોક સુનાવણીમાં સમિતિ સમક્ષ હાજર રહેવા માટેનો સમય ફાળવવા આપ સાહેબશ્રીને નમ્ર વિનંતી છે.

આભાર સહ,

આપના વિશ્વાસુ,

શ્રી મહેન્દ્રસિંહ રત્નસિંહ કરમરીયા
મું.પો. દેશાડ, તા.વાલીયા, જી.ભરૂચ-૩૯૩૧૩૫
મો. ૯૪૨૮૧૯૦૨૦૭ ..... એમ. આર.કરમરીયા .....

શ્રી સુલેમાનભાઇ મુસાભાઇ પટેલ
મું.પો. જોલવા, તા. જી.ભરૂચ-૩૯૨૧૪૦
મો. ૯૯૭૯૮૯૬૦૯૬ .....

શ્રી જયંતિભાઇ મનાભાઇ આહીર
૧-૭૯, આહીર ફળીયુ, લુવારા, દહેજ,
તા.જી.ભરૂચ-૩૯૨૧૩૦
મો. ૯૫૭૪૬૪૪૫૫૨ ..... જે. એમ. આહીર .....

કલેકટર કચેરી, ભરૂચ.
12 JUN 2020
આવક નંબર

નરેશભાઇ પ્રભાતભાઇ ગોહિલ
મુ.પો.લખીગામ, તા.વાગરા
ભરૂચ. પીનકોડ :-૩૯૨૧૩૦
મો. ૯૯૯૮૨૧૪૦૩૫

તા. 25/05/2020

પ્રતિ શ્રી,

કલેકટર સાહેબ શ્રી,

ભરૂચ.

વિષય :- યશસ્વી રસાયણ પ્રા.લી. કંપનીમાં થયેલ અકસ્માત અંગે લોકસુનાવણી માં નુકશાન અંગે

રજુઆત કરવાં તારીખ ૨૯/૦૬/૨૦૨૦ ના રોજ હીયરીંગમાં હાજર રહેવાં બાબત.

જય ભારત સહ ઉપરોક્ત વિષયને અનુસંધાને આપ સાહેબ શ્રી ને જણાવવાનું કે હું નરેશભાઇ પ્રભાતભાઇ ગોહિલ, મુ.પો.લખીગામ ખાતે રહું છું. સ્થાનીક તરીકે આ લોકસુનવણીમાં મારા નીચે મુજનાં કેટલાંક પ્રશ્નો તેમજ કંપનીમાં થયેલ અકસ્માત ને લીધે સ્થાનીક રહેવાસીઓને જે નુકસાન થયેલ છે. જેની પુષ્ટી કરી યોગ્ય ન્યાય મળે તેવી આશા રાખીએ છીએ.

(૧) દહેજ મરીન પોલીસના પ્રાથમીક રીર્પોટના આધારે તારીખ ૦૩/૦૬/૨૦૨૦ ને બુધવારે બપોરનાં ૧૨ વાગ્યે યશસ્વી રસાયણ પ્રા.લી. માં ઓર્થોડાયકલોરો બેન્ઝિન (ODCB) ની સ્ટોરેજ ટેન્કમાં પ્રેસર વધી જતાં પ્રચંડ બ્લાસ્ટ સાથે આગ લાગી હોવાનું જાણવાં મળેલ છે. જેના સંદર્ભે - તે દિવસે કંપનીમાં કેટલાં કામદારો (કોન્ટરાકત કામદાર સહિત) હાજર હતાં ? તેમાંથી કેટલાં કામદારો સ્વસ્થ છે? કેટલાં કામદારો સારવાર હેથળ છે.? કેટલાં કામદારો સારવાર દરમ્યાન સાજા થયાં છે? કેટલાં કામદારોનાં દુ:ખદ મૃત્યું થયેલ છે? તેની વિગતો જાહેર કરવી.

(૨) આ અકસ્માત પછી મૃત્યું દર વધવાની લોક ચર્ચા ચાલતી હતી અને દુર્ઘટના માંથી બચી ગયેલ કર્મચારીઓની વાત-ચિતના આધારે મૃત્યું આંક ઘણોજ વધારે હોય તેમ શંકા ઊભી થયેલ છે. તેનું સમાધાન કરવું.

(૩) દુર્ઘટના લીધે નજીકનાં ત્રણ કીલોમિટર ના એરીયામાં ધરતીકંપનાં આચકા જેવો અનુભવ કરેલ છે. જેનાથી સ્થાનીક રહેવાસી સૌ કોઇએ મોતને બહું નજીકથી જતાં જોયુ છે. જેના લીધે લોકોમાં ભય (બીક) ની દહેશત વ્યાપી ગઇ છે. જેનાથી યુવાનોમાં કંપનીમાં નોકરી કરવાનો ભય ઊભો થયેલ છે.અને નાના છોકરાઓ ડરપોક બન્યા છે. જેનાથી કાયમીધોરણે શારીરીક અને આર્થિક નુકસાન થવાનું છે. તેનું ભરપાઇ આપ કેમ કરી શકશો ?

કલેકટર કચેરી, ભરૂચ
26 JUN 2020
આવક નંબર.....
સહી.....

Naresh 26/6/2020

2/6 કલેક્ટર

(૪) દુર્ઘટના ના પગલે વાતાવરણમાં કેમીકલ ભળવાથી સ્થાનીક લોકો એ શ્વાસોશ્વાસમાં આ કેમીકલન લીધેલ છે. જેનાથી શારીરીક નુકસાન થયેલ છે. અને આ સમય ગાળા દરમ્યાન એટલે કે છેલ્લાં ત્રણ મહીનામાં જન્મેલાં બાળકોમાં કોઈ પણ ખોડ-ખાપણ આવશે (બહેરાશ,અંધાપો,ગાંડપણ વગેરે) તો તેના માટે આપ સાહેબ શું કરશો ?

(૫) સ્ટોરેજ ટેન્ક સામે મિથેનોલ અને ઝાઈલીન કેમીકલની ટેન્કો હોઇ જે પોઇઝન અને ફ્લેમેબલ હોય જેના ફાટવાનાં ભયના લીધે આશરે સ્થાનીક ૫૦૦૦ થી પણ વધારે લોકોએ જીવનાં જોખમે સલામત જગ્યાએ સ્થાળાંતર કરેલ છે. જેમાં મોટાં ભાગનાં લોકો પોતાનું પ્રાઈવેટ વીહીકલ નો ઉપયોગ કરી આશરે ૬૦ કી.મી. સુધી સ્થાળાંતર કરેલ છે. જેનો આર્થિક બોજો સ્થાનીક લોકો પર આવેલ છે. જેની યોગ્ય વિચારણાં કરશો.

(૬) ઇમરજન્સી જેવા સમયમાં કંપની ફકત કંપનીનાં કામદારોને અને કંપનીનાં પ્લાન્ટને જ બચાવવાનાં ૧૦૦% પ્રયત્ન કરે છે. જે સ્થાનીક લોકો છે. જેઓ પણ કંપનીનોજ એક હિસ્સો છે. તેમને પ્રાધાન્ય આપવામાં આવતું નથી. ઘણી વખતતો કંપનીઓ દ્વારા સ્થાનીક લોકોને જાણ પણ કરવામાં આવતી નથી. જેથી ગામડાઓમાં અફવાઓ ફેલાય છે.અને અંદરોઅંદર અફરા-તફરીનું વાતાવરણ ઊભું થાય છે જેનાથી સંબંધોમાં થતું નુકસાન મોટા પાયે સહન કરવું પડે છે. જેનાં માટેનો યોગ્ય વિચાર કરશો.

(૭) કંપનીઓ કંપની ચલાવવાની માર્ગદર્શીકા (SOP) પ્રમાણે કંપનીઓ ચાલે છે કે કેમ ? એજ અમારા માટે તપાસનો વિષય છે. -ઓછા મેઇન પાવરથી કંપની ચલાવવામાં આવે છે, - ટ્રેનીંગમાં હોય તેમને જવાબદારી આપવામાં આવે છે,- અનુભવી કામદારો કંપની પાસે ઓછા હોય છે, - પુરતાં સાધનો વગર કંપની ચલાવવામાં આવે છે. જેની યોગ્ય વિચારણાં કરશો.

(૮) જથ્થાબંધ (મોટાપ્રમાણમાં) દ્રાવક અગ્નિ માટે અગ્નિ સામકનાં પુરતાં સાધનો હોતાં નથી અને પુરતાં પ્રમાણમાં ફાયર-ફાયટરો યોગ્ય ટ્રેનીંગ પ્રાપ્ત કરેલ હોતાં નથી. જેથી આવી ઘટનાઓમાં પહોચી વળતું નથી જેની નોંધ લેવી.

(૯) કેમીકલ બ્લાસ્ટ અમુક વર્ષો પછી મનુસ્યને અસર કરે છે. અને હાલમાં સર્ગભા છે. તે બાળકો અથવાં આવનારી નવી પેઢીને આની અસર થશેતો તેનાં માટે કોણ જવાબદાર રેહેશે?

(૧૦) આ કંપનીમાં સરકારનાં નીયમ પ્રમાણે ૩૩% ગ્રીન બેલ્ટ વિકસાવેલ નથી છતાં પણ કંપનીનું પ્રોડકસન કરવાની મંજુરીઓ આપવામાં આવેલી છે. જેનો પણ વિચાર કરવાં યોગ્ય છે.

(૧૧) કેમીકલોનાં લીકેજ થવાથી શારીરીક કયાં કયાં નુકસાનો થાય છે. તેની સપૂર્ણ માહીતી સ્થાનીક લોકોને આપવી જોઇએ.

(૧૨) અમારા સ્થાનીક લોકોની ખાસ માંગણી છે કે દરેક કંપનીના પબ્લીક હિયરીંગ થવા જોઇએ.

(૧૩) ઓછી જગ્યામાં કંપનીઓ જે નવાં-નવાં પ્લાન્ટોનો વધારો કરવામાં આવે છે. જેનાથી અકસ્માત થવાનાં કારણો વધી જાય છે, જેનો યોગ્ય વિચાર કરવો.

-----જય ભારત----

Naresh

લુવારા ગામ પંચાયત

તા.વાગરા,જી.ભરૂચ

તારીખ ૨૬/૦૬/૨૦૨૦

મે. કલેક્ટર સાહેબશ્રી,

કલેક્ટર કચેરી ભરૂચ

વિષય :- યશસ્વી રસાયણ પ્રા.લી સેજ-૨ જી.આઈ.ડી.સી.માં આવેલ અકસ્માતની લોક સુનાવણી માં હાજર રહેવા બાબત.

સવિનય સહ ઉપરોકત વિષય અનવયે લુવારા ગામ સરપંચશ્રી તથા ગામ જનોનું નિવેદન છે કે મોજે લુવારા તા વાગરા જી ભરૂચ સેજ-૨ માં આવેલ યશસ્વી રસાયણ પ્રા.લી માં થયેલ અકસ્માતની લોક સુનાવણી તા ૨૯/૦૬/૨૦૨૦ ના રોજ ૧૧ કલાકે જી.એ.સી.એલ.એડમિની સટ્રેટીવી બિલ્ડીંગ કોન્ફર્ન્સ રુમમાં ખાતે લોક સુનાવણી રાખવામા આવેલ હોય જે અંગે અમે નીચે મુજબના ઇસમો સુનાવણી ના મૌખિક રજૂઆત અથે સમિતી સમંક્ષ હાજર રહેવા પરવાનગી આપવા વિનંતી.

સરપંચ
ગ્રામ પંચાયત - લુવારા
તા. વાગરા, જી. ભરૂચ

નીચે મુજબ ઈસામોના નામ

નામ		હોદો
(૧) રાઠોડ રાયસંગભાઈ રયજીભાઇ		સરપંચશ્રી
(૨) રાઠોડ રાયસંગભાઈ મથુરભાઈ	Ramad - R.M	ઉપસરપંચશ્રી
(૩) પટેલ સુધીરભાઈ અભેસંગભાઇ	S. A. Patel	સભ્યશ્રી
(૪) પરમાર ભરતભાઇ નગજીભાઇ	B. N Pamar	સભ્યશ્રી
(૫) પટેલ નવીન્ચંદ્રભાઈ રામસંગભાઈ	પટેલ નવીનચંદ્ર સા૨	ગામ આગેવાન

મુદ્દાઓ નીચે મુજબ છે કલેક્ટર કચેરી, ભરૂચ ખાતે રજુઆત કરવામાં આવશે

(1) કંપની તરફથી
(2) રોજગારી બાબત બાબત
(3) [illegible] સુવિધા બાબત

કલેક્ટર કચેરી, ભરૂચ
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તા- 26/06/2020

મે. કલેક્ટર સાહેબ શ્રી
કલેક્ટર કચેરી ભરૂચ.

વિષય. મેસર્સ ટોરન્ટ પાવર પ્રા.લી. કંપની ની લોક સુનાવણી માં રજુઆત કરવા પરવાનગી બાબત.

જય ભારત સહ આપ સાહેબશ્રી ને જણાવા જુ કે ગ્રામ પુવારા માંથી (1) જનેન્દ્ર કુમાર જેસંગભાઈ આહિર (2) કમલેશ કુમાર ઉમેદ ભાઈ આહિર આ લોક સુનાવણી માં રજુઆત કરવા ઇચ્છે છીએ જેથી આપ મેહરબાન સાહેબ ની પરવાનગી આપવા બાબત આ અરજ કરેલ છે.

કલેક્ટર કચેરી, ભરૂચ
26 JUN 2020
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તારીખ 26.6.2020

વતી/ખરી

સિ.(1) Atul
(2) Kamlesh

(1) 99740 96539 - જનેન્દ્ર ભાઈ આહિર
(2) 76003 88081 - કમલેશ કુમાર આહિર

રજુઆત ના મુદ્દામાં
(1) ગામના વિકાસ ના મુદ્દા અને પેનલ્ટી ને બીજા ગામો નહિ ગામના લોકોને પ્રથમ રીતે પણ મદદ.

(પાછળ)

(2) ગામમાં વપરાતા નુકશાન વગી નકુકાની ધોરણો જાણવા કરી આપેલ છે.

(3) જમે. ચકાસણી વકાયના ગ્રાહકો કંપનીને ઘણા ગામના પર્યાવરણ માં કોઈ પણ પ્રકારની નુકશાન પહોંચાડી નથી.

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણાવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **જિતેન્દ્રસિંહ હઠીસિંહ ચાવડા** ઉ. વ. ૪૨ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

આપનો વિશ્વાસુ

જિતેન્દ્રસિંહ હઠીસિંહ ચાવડા
મુ.પો.:-અંભેટા, તા.:-વાગરા,
જિ.:-ભરૂચ
mo-9909015134

કલેકટર કચેરી, ભરૂચ.
26 JUN 2020
આવક નંબર

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **ઓમકારસિંહ અરવિંદસિંહ રણા** ઉ. વ. ૨૯ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

આપનો વિશ્વાસુ

ઓમકારસિંહ અરવિંદસિંહ રણા
મુ.પો.:-દહેજ, તા.:-વાગરા,
જિ.:-ભરૂચ

મો. :- 8140308833
8866664001

કલેક્ટર કચેરી, ભરૂચ.
26 JUN 2020
આવક નંબર
સહી

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **રણજીતભાઇ ચંદુભાઇ ગોહિલ** ઉ. વ. ૪૪ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

(1) અસરગ્રસ્તોને કુલ્પ સ્ટેશનના મુદ્દાઓ અંગે.

આપનો વિશ્વાસુ

રણજીતભાઇ ચંદુભાઇ ગોહિલ
મુ.પો.:-અંભેટા, તા.:-વાગરા,
જિ.:-ભરૂચ
મો.- ૭૪૨૬૨૧૩૨૬

કલેકટર કચેરી, ભરૂચ
12 6 JUN 2020
આવક નંબર.....
સહી.....

Date - 26/06/20

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **દશરથભાઇ કાભઇભાઇ ગોહિલ** ઉ. વ. ૩૦ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

(1) કોઈપણ કુટુંબમાં જ્યારે પણ દુઃખદ બનાવ બને ત્યારે તમામ કુટુંબના લોકોને સુવિધા મળે તે માટે દફનવિધિ તેમજ બેસણાની જગ્યા નક્કી કરવા બાબત

આપનો વિશ્વાસુ
દશરથભાઇ કાભઇભાઇ ગોહિલ
મુ.પો.:-દહેજ, તા.:-વાગરા,
જિ.:-ભરૂચ
મોબાઇલ-૯૭૩૭૭-૫૫૧૫૫

કલેકટર કચેરી, ભરૂચ
26 JUN 2020
26/6

લાવિમ - ૨૪/૦૬/૨૦

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **અલ્પેશભાઇ લક્ષ્મણભાઇ પટેલ** ઉ. વ. ૩૪ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

① અલ્પેશભાઈ મણિલાલ પટેલ

આપનો વિશ્વાસુ
અલ્પેશભાઈ લ.પટેલ
અલ્પેશભાઇ લક્ષ્મણભાઇ પટેલ
મુ.પો.:-જાગેશ્વર, તા.:-વાગરા,
જિ.:-ભરૂચ
M૦:- ૭૮૭૮૭૩૨૬૦૫

કલેક્ટર ભરૂચ
26 JUN 2020
આવક જાવક
2616 કલેક્ટર
૧૦૫૩ પટેલ

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

Date -26/06/20

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **અશ્વીનભાઇ અરવિંદભાઇ ગોહિલ** ઉ. વ. ૨૬ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

આપનો વિશ્વાસુ

ARGohil

અશ્વીનભાઇ અરવિંદભાઇ ગોહિલ
મુ.પો.:-લખીગામ, તા.:-વાગરા,
જિ.:-ભરૂચ
mo - 81286-79227

કલેકટર કચેરી, ભરૂચ
26 JUN 2020

Gujarat Chemical Port Limited
(Formerly known as Gujarat Chemical Port Terminal Company Limited)
Regd. Office & Plant: P. O.: Lakhigam, Via. Dahej, Tal. : Vagra,
Dist. Bharuch – 392 130 (Gujarat)

26.06.2020

The District Magistrate & Collector
Jilla Seva Sadan
BHARUCH

Sub : Compensation against damage caused by explosion at M/s Yashashwi Rasayan on 03.06.2020

Ref: Announcement of Public hearing by District Magistrate on 29.06.2020 re: compensation against damage caused by explosion at M/s Yashashwi Rasayan on 03.06.2020.

Dear Sir,

We appreciate pro-active approach of District Magistrate office for conducting Public hearing and providing platform to companies to represent damages caused by explosion at M/s Yashashwi Rasayan on 03.06.2020 and compensation against the same.

As you are aware that, GCPL is a joint venture company with stake-holding of six **GoG** (PSU) companies / Boards / Corporations and RIL. It operates a Commercial Port & terminal for handling Liquid & Gaseous chemicals including Petrochemicals, Petroleum & Cryogenic products at **Plot # 6 & 6A** at Dahej-1 estate of GIDC Dahej and spreads in **151.6 Ha** land.

GCPL is located next to Lakhigam village and in front of Dahej SEZ-2 wherein M/s Yashashwi Rasayan is located. During recent accident at M/s Yashashwi Rasayan on 03.06.2020, the intensity of explosion was so high that we also faced damages in our facility.

કલેકટર કચેરી, ભરૂચ.
26 JUN 2020
આપક નંબર.....
સહી.....

Gujarat Chemical Port Limited
(Formerly known as Gujarat Chemical Port Terminal Company Limited)
Regd. Office & Plant: P. O.: Lakhigam, Via. Dahej, Tal. : Vagra,
Dist. Bharuch – 392 130 (Gujarat)

After the incident, we had a thorough inspection of our facility and accordingly following damages were observed:

Damages at GCPL due to Explosion took place at M/s Yashashwi Rasayan on 03.06.2020			
Sr. No.	Type of damage	Activity to be executed for damage rectification	Estimated Cost in INR Lacs
1	Window glass damage in ware house/Fire pump house	Total 45 no's of glass replacement at height of 10 mtr with scaffolding arrangement	1.25
2	Fire proofing damage of 4 no's of sphere bracing	Removal of damage and cracked fire proofing and providing/applying of vermiculate fire proofing – App. area – 300 sq. mtr with necessary scaffolding and tools tackles.	15.00
3	Stability check of sphere foundation – 4 no's of sphere	Structure stability to be checked by NDT test and certification by competent authority.	7.50
	Total Damage to GCPL (INR Lacs)		23.75

Looking at significant cost of damage to GCPL, we request your kind intervention for reimbursement of aforementioned amount.

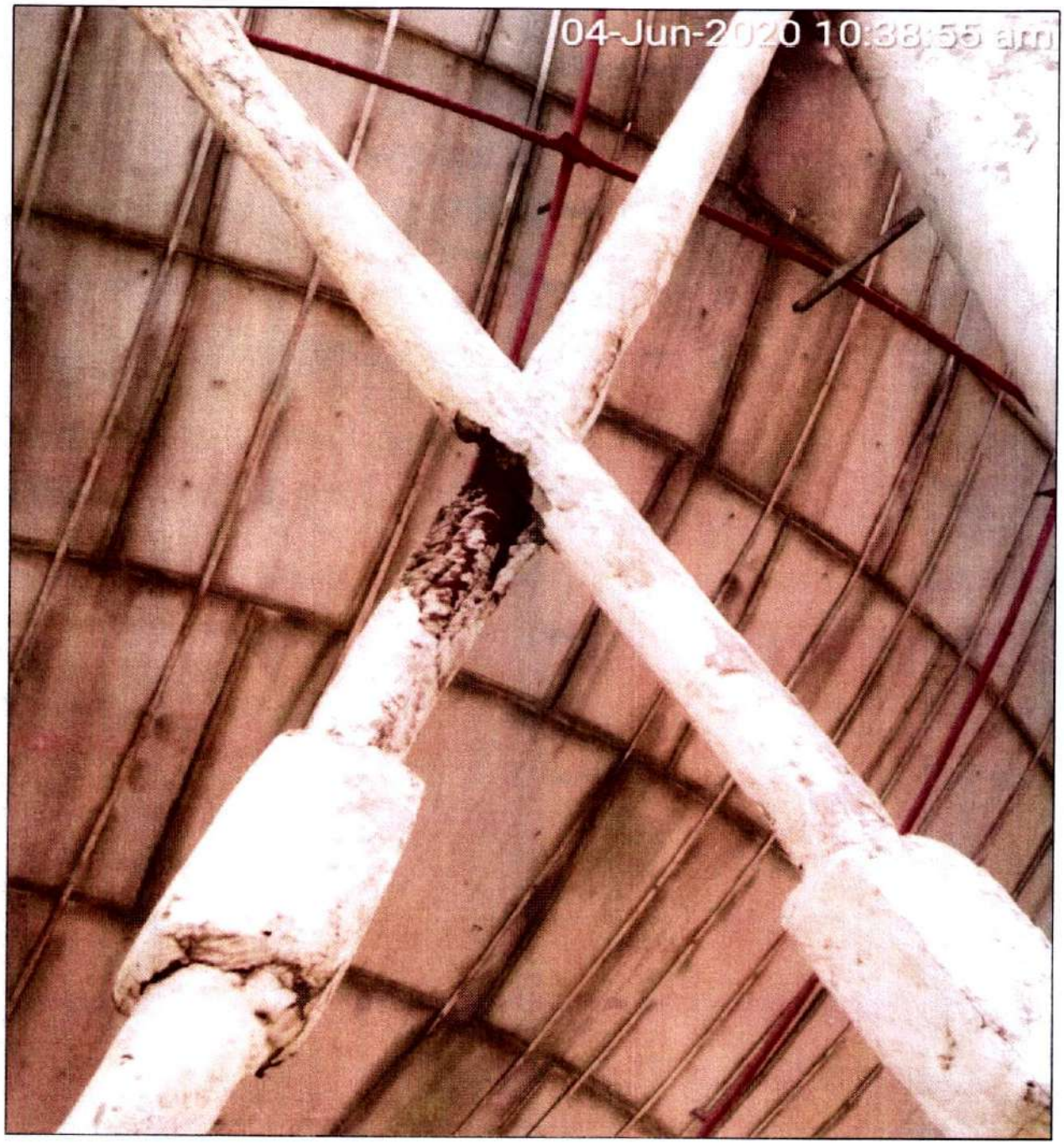
Thanking You,

Yours faithfully,
For Gujarat Chemical Port Limited

Authorised Signatory

Copy fwcs:-
1. **RAC- Bharuch**
2. **RO- GPCB**

Encl: Few Photographs of Damages occurred at GCPL



Fire Proofing Damage



Broken Glass



Broken Glass



Broken Glass

PR
1149749

તા: ૨૬ જુન, ૨૦૨૦

પ્રતિ,
કલેક્ટર સાહેબ શ્રી,
ભરૂચ.

વિષય: પગારની ચૂકવાયેલ કુ.ની. ની તા: 3/5/20 ની કુંવરીના ની તારીખ સુધારવી બાબત.

માનવંતા સાહેબ,

વિનંતી કે ઉપરોક્ત વિષયના અનુસંધાનમાં હું નીચે સહી કરનાર મારી પરિવારની દીકરી પરમ, ઉ.વ.૨૬ વર્ષ, તારીખ સુધારવા માં આવા માંગુ છું, આપ સાહેબને યોગ્ય જણાય તેમ કરવા વિનંતી.

આભાર સહ.

કલેક્ટર કચેરી, ભરૂચ.
26 JUN 2020
આવક નંબર
26/6 કલાર્ક

(વિનિત દીનેશચંદ્ર પરમાર)
ગામ: કાંટીયાદ, તા. વાગરા
ફોન: ખાસ
(મો) 9099196567

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

Date - 26/06/20

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **સતિષભાઇ જશવંતભાઇ ગોહિલ** ઉ. વ. ૨૭ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

① અમારા ગામ લખીગામ અને આજુબાજુ વિસ્તારની સમસ્યા

આપનો વિશ્વાસુ
સતિષભાઇ જ. ગોહિલ
સતિષભાઇ જશવંતભાઇ ગોહિલ
મુ.પો.:-લખીગામ, તા.:-વાગરા,
જિ.:-ભરૂચ
મો.-૯૧૭૯૮ ૭૫૯૪૪

કલેકટર કચેરી, ભરૂચ.
૨૬ JUN 2020
ટાવક નંબર.....
સહી.....

પ્રતિશ્રી,
કલેકટર સાહેબશ્રી,
જિલ્લા મેજીસ્ટ્રેટ સાહેબશ્રી,
ભરૂચ.

Date -26/06/20

વિષય :- યશસ્વી રસાયણ પ્રા. લી. ની તા.:-૦૩/૦૬/૨૦૨૦ ની લોક સુણવણી માં ભાગ લેવા બાબત.

મે. સાહેબશ્રી,

સવિનય જય ભારત સહ ઉપરોકત વિષયના અનુસંધાનમાં જણાવવાનું કે,

હું નીચે સહી કરનાર શ્રી **નટવરભાઇ બાબુભાઇ ગોહિલ** ઉ. વ. ૪૯ ને તા.:-૨૯/૦૬/૨૦૨૦ ના રોજ જે લોક સુનાવણીમાં ભાગ લેવા માંગુ છું. આપ સાહેબશ્રી ને યોગ્ય મુલાકાત આપવા વિનંતી સહ.

આભાર સહ.

① દહેજ વિસ્તારના ખરચાઓને રોજગારી આપવા બાબત.

આપનો વિશ્વાસુ
નટવરભાઇ બાબુભાઇ ગોહિલ
મુ.પો.:-રહિયાદ, તા.:-વાગરા,
જિ.:-ભરૂચ
mo- 99259 52466

કલેકટર કચેરી, ભરૂચ
26 JUN 2020
૧૫ નંબર
26/6

Reliance
Industries Limited
CIN # L17110MH1973PLC019786

No. RIL/CAD-DMD/2020-21/12 Dt.26.06.2020

The District Magistrate & Collector
Jilla Seva Sadan, Kanbivaga
Bharuch

Sub.: Damage Claim due to Blast in Yashashvi Chemical at Dahej SEZ
Public Hearing before Committee on 29.06.2020 at Dahej

Respected Sir,

Sir! you are aware that Reliance Industries Limited has fully integrated petrochemicals complex in PCPIR-Dahej.

We sincerely appreciate immediate steps taken by the District Administration during unfortunate accident took place at Yashashvi Chemical Pvt. Ltd. (Dahej SEZ) on 03.06.2020 wherein we had immediately provided medical services, fire tender and transportation arrangements for villagers as advised by Dist. Admin. Due to the accident, assets of villagers and nearby industries were damaged.

We understand that committee constituted by the NGT has convened a public hearing on 29.06.2020 at Dahej for submitting any damage claims happened due to the said accident. We would like to submit our claim of ***~Rs. 9 lacs*** against damage caused to our company. Details of the claim along with photographs are attached for ready reference.

Needless to mention that the said damage cannot be claimed under company's insurance coverage. Hence, we are constrained to submit our claim for the same. We request you to consider our claim for payment and oblige.

Thanking you.

Yours faithfully,
For Reliance Industries Limited,

(Anis Desai)
Sr. General Manager – Corporate Affairs

Encl.: As above

Copy fwcs : **Regional Officer-GPCB, Bharuch**

કલેક્ટર કચેરી, ભરૂચ
26 JUN 2020
આવક નંબર.....
તારીખ.....

Dahej Manufacturing Division
P. O. : Dahej, Taluka : Vagra, District - Bharuch -392 130 , Gujarat, India. Phone: +91-02641-282000
Registered Office : 3rd Floor, Maker Chambers IV, 222, Nariman Point. Mumbai – 400 021, India.

25.06.2020

Reliance Industries Limited : Damages to Doors/ Windows/ False Ceiling/ Structures due to Blast at Yashashwi

Sr no	Building /Location	Damage descriprion	Qty	UOM	Amount (Rs.)
1	PET Control room	False ceiling at entrance of control room and inside control room	4.84	SqM	9,543
2	PET invertor room	False ceiling damged	3.6	SqM	
3	PET MCC room	Aluminium Glass door broken	3.5	SqM	
3-A	"	Aluminium Glass door repairing	4.68	SqM	
4	PET bagging panel room	False ceiling damaged	10	SqM	
4-A	"	Door Closer Rep.	1	SqM	
5	PET mechanical workshop	Window glass broken	1.8	SqM	
5-A	"	window rep.	1.9	SqM	
6	PET CP 120 meter office	Big window pan broken	2	SqM	
7	PTA C/R Entrance	False ceiling damaged	6	SqM	630
8	PTA 6 Sub station	02 nos Rolling shutter strips bent from middle	45	SqM	90,000
9	PTA 6 Sub station	3 window beading strips damaged	6	Mtr	3,456
10	PTA Warehouse	Window glass broken	2.4	SqM	2,425
10-A		Window rep.	1.68	SqM	
11	PTA WH contractor room	Window glass broken	1.2	SqM	
12	HDPE control room	False ceiling damaged	1	SqM	27,874
13	HDPE passage	False ceiling damaged	18	SqM	
14	HDPE conference room	False ceiling damaged	2	SqM	
15	HDPE substation	False ceiling damaged	30	SqM	
16	New ETP cable celler entrance	False ceiling (Gypsum sheet GI Frame) damaged	18	SqM	47,825
17	New ETP Cable celler outside (W/shop)+Shutter	Glass window loose frame loose.	7.2	SqM	
18	New ETP sub station first floor	Glass window near panel is broken	2.5	SqM	
19	ETP3 chemical house	Ventilation glass broken	5	SqM	2,880
20	ESD Rotary section	Window glass broken	0.72	SqM	398
21	Central store 4	ventilation glass 10 Nos broken	4	SqM	6,439

25.06.2020

Reliance Industries Limited : Damages to Doors/ Windows/ False Ceiling/ Structures due to Blast at Yashashwi

Sr no	Building/Location	Damage descriprion	Qty	UOM	Amount (Rs.)
22	Central store 4 -AC storage room	ventilator glases 3 Nos broken	1.08	SqM	
23	central store 1	1 ventilator glass broken	3	SqM	
24	PTD tankag SUB station	Window glass broken	2	SqM	1,152
25	Guest house Kitchen garbage room	False Ceiling damaged	13	SqM	2,940
26	Guest house Kitchen staff locker room	False Ceiling damaged	1	SqM	280
27	Guest house Windows	Glass broken 3 windows+Door	9	SqM	6,077
28	EVA S station	Roling Shutter Damaged	25	SqM	45,000
29	HDPE Substation	Ventilator Glass broken (2 Nos)	0.93	SqM	624
30	Sat Substation 4	Ventilator Glass broken (3 Nos)	2.2	SqM	641
31	Sat Substation 2 (west side)	Ventilator Glass broken (4 Nos)	1.44	SqM	2,557
32	Sat Substation 1	Ventilator Glass broken (3 Nos)	2.2	SqM	986
33	Sat Substation 3	Ventilator glass broken (3 Nos)	2.2	SqM	641
34	Old Fire Water Substation	Ventilator Glass broken (3 Nos)	1.2	SqM	641
35	GTG Buiding	1 Window glass broken	0.745	SqM	430
36	STG Building	1 Window glass broken	2.94	SqM	1,693
37	MG3 Traing Center	1 Window glass broken	2.76	SqM	1,593
38	LC-1 Baracks	False Ceiling damaged at 87 places	248.5	SqM	82,662
39	Fire Station	UPS Room Glass window is broken	1.44	SqM	829
40	Fire Station	False Ceiling is broken	6	SqM	1,680
41	CPP1 33 KV GIS: Store room	Store room window glass broken.	0.5	SqM	288
42	SS1: Battery Charger Room	Window glass broken.	1.39	SqM	806
43	CPP3: MRS Stair Case nearby	Window glass broken.	1.2	SqM	371
44	old ETP control room	False ceiling damaged	12	SqM	3,360
45	Truck parking Plaza	Baudary wall cracked/spalled.	200	SqM	5,50,000
			Total Rs.		**8,96,721**

Damages at Reliance Industries Ltd, Dahej due to Blast at Yashashwi Rasayan

Reliance
Industries Limited

PET-3 Plant



PET Control room Entrance false ceiling



MCC Room Door

Reliance
Industries Limited

PET-3 Plant



PET Inverter Room false Ceiling



PET Baggimng Control room Ceiling

Reliance
Industries Limited

PET-3 Plant



PET Work Shop Window



PET-CP 120 Mtr Office Window

Reliance
Industries Limited

PET-3 Plant



PET WH Door glass

Reliance
Industries Limited

PTA-5 & 6 Plants



Rolling Shutter 1 at PTA 6 Substation



Rolling Shutter 2 at PTA 6 Substation

Reliance
Industries Limited

PTA-5 & 6 Plants



PTA C/Room False Ceiling



PTA C/Room Window



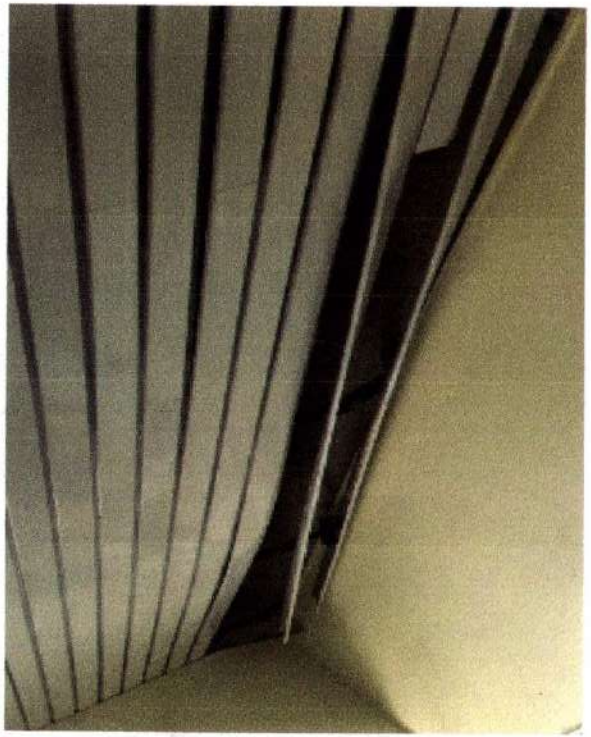
PTA WH Glass window

Reliance
Industries Limited

HDPE Plant







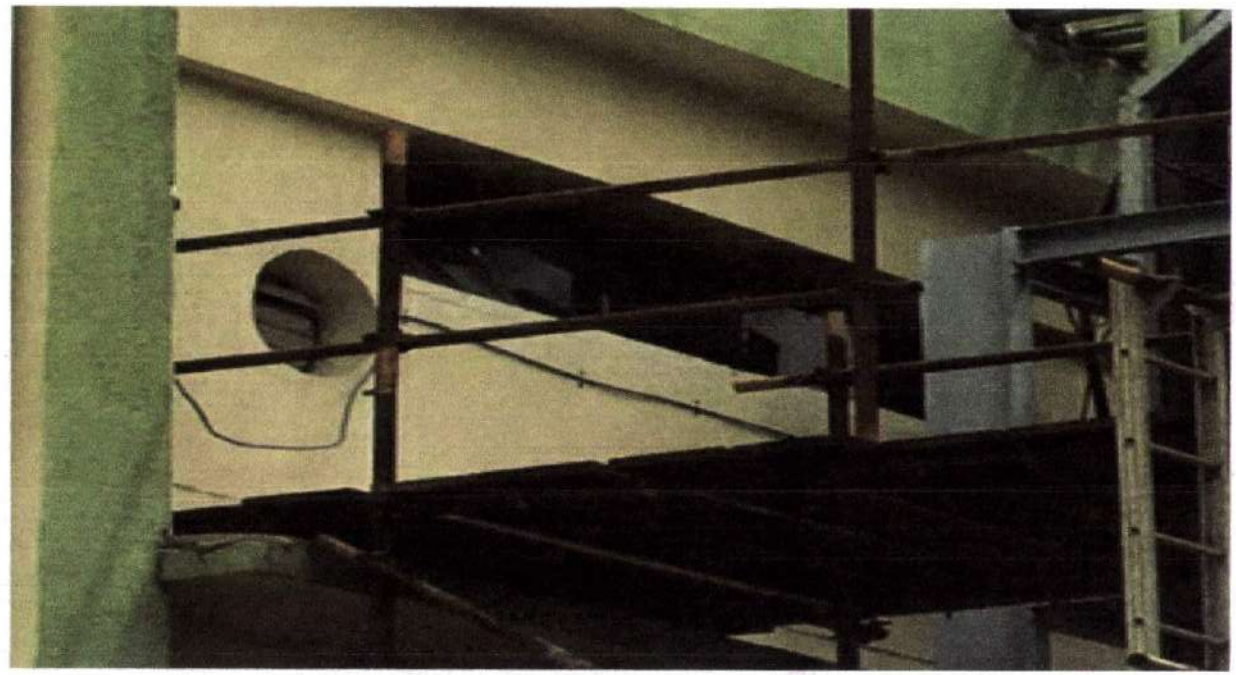
HDPE Control Room passage

Reliance
Industries Limited

HDPE Plant



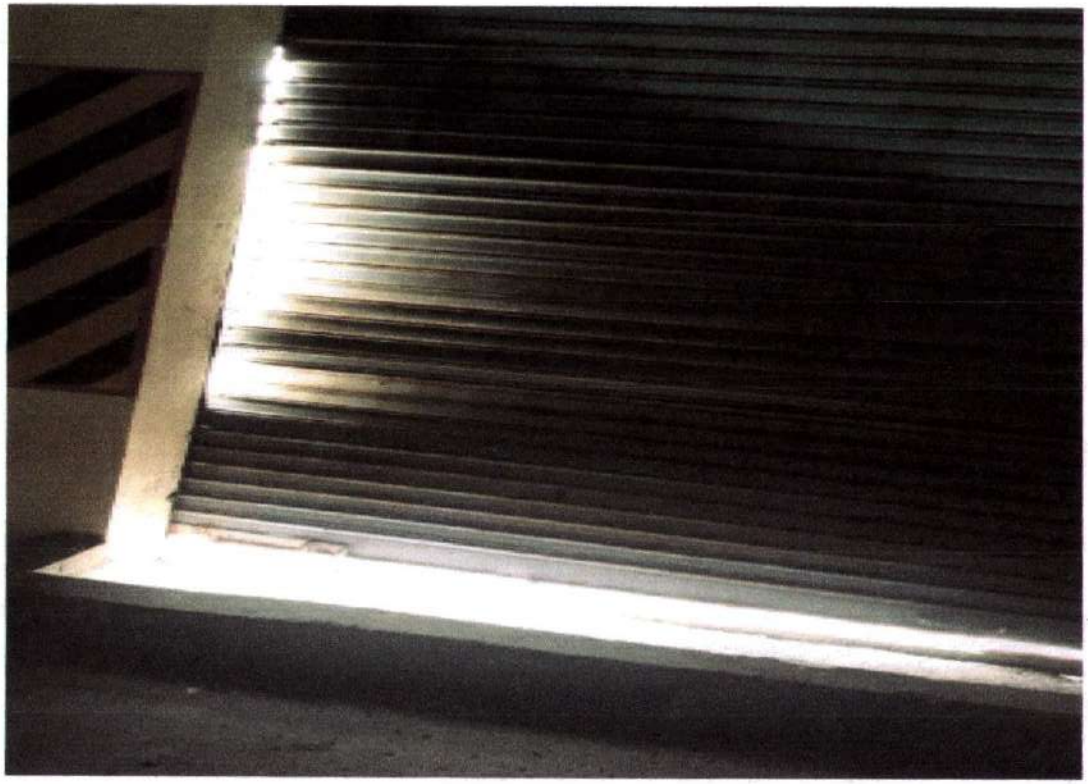
Substation Passage



Substation ventilators 2 nos

Reliance
Industries Limited

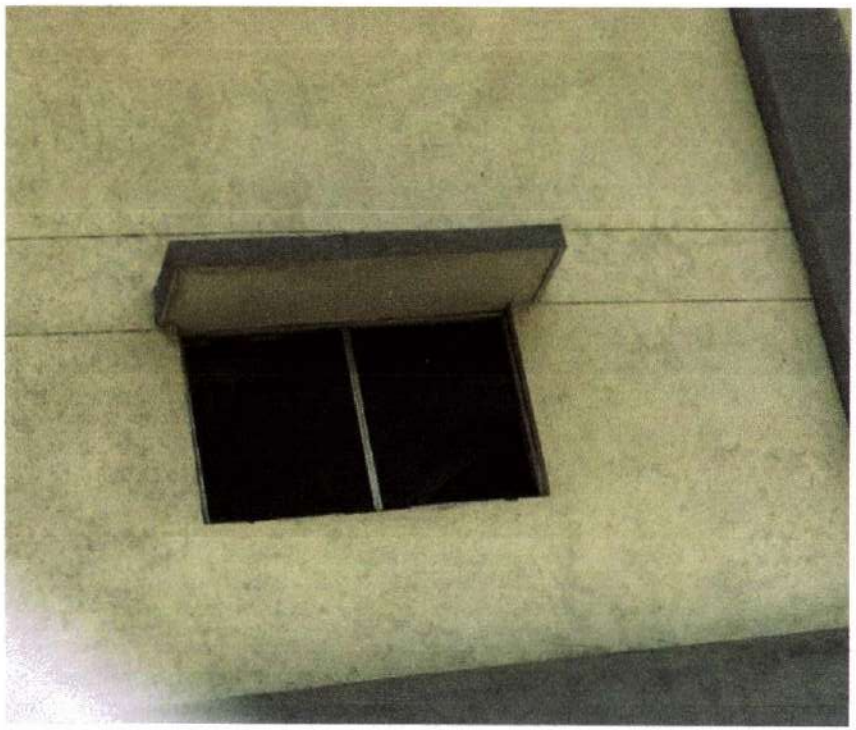
EVA Plant Substation



Rolling shutter Bent

Reliance
Industries Limited

ETP Plant



Substation Panel Room Window



False Ceiling at Cable Rack Entrance

Reliance
Industries Limited

ETP Plant



Work Shop Windows 3 Nos . Frames got loosened



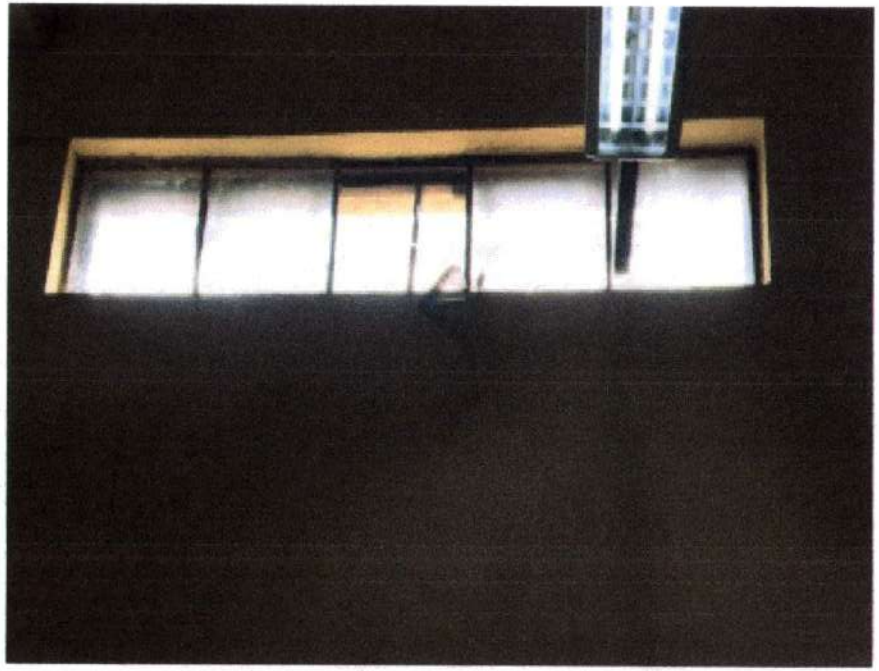
Chemical house Ventilator glass broken

Reliance
Industries Limited

PTD



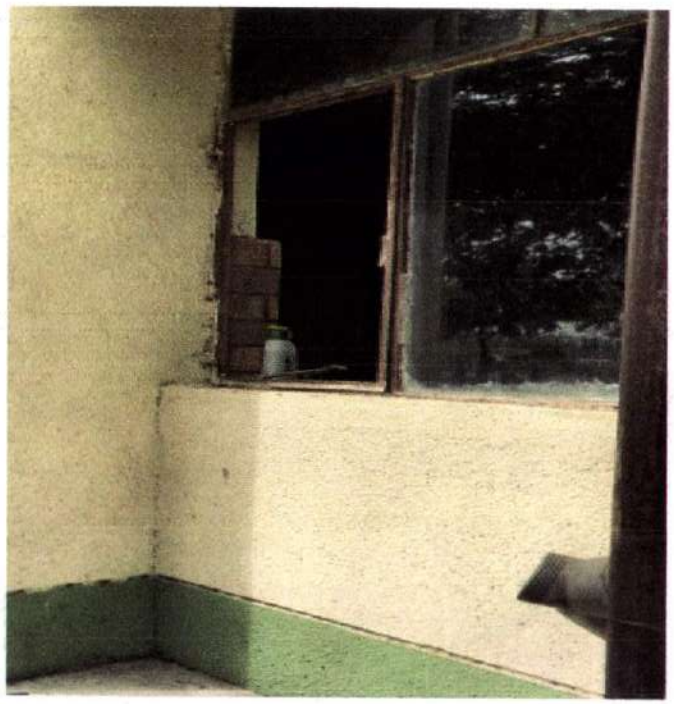
Tankage Substation Window Glass



Tankage Substation Ventilator Glass

Reliance
Industries Limited

Main Fire Station



UPS room Window



Gr Floor Passage False Ceiling

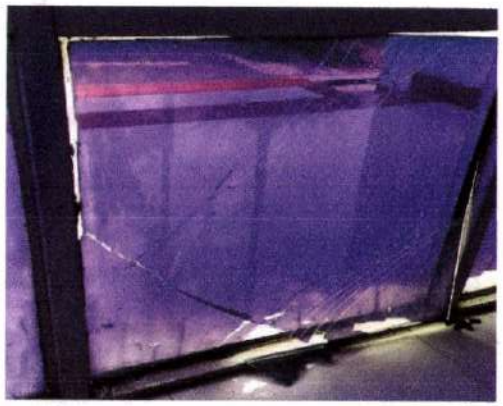
Reliance
Industries Limited

Site Guest House



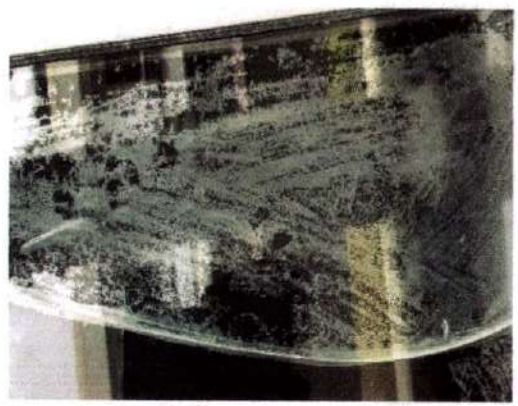
Garbage Room False Ceiling







Staff Locker Room False Ceiling



3 Nos Windows

Reliance
Industries Limited

Security Area



MG3 Training room window





False Ceiling damages in 87 rooms

Reliance
Industries Limited

Truck Parking Plaza







Boundary wall cracked at 3 major locations

Reliance
Industries Limited

Central Stores



Air Conditioned storage room ventilators



Ventilator glass



Ventilator glass

Reliance Industries Limited

ESD Rotary section



HOD room window Glass broken

Reliance
Industries Limited

IOP



SS1Windows



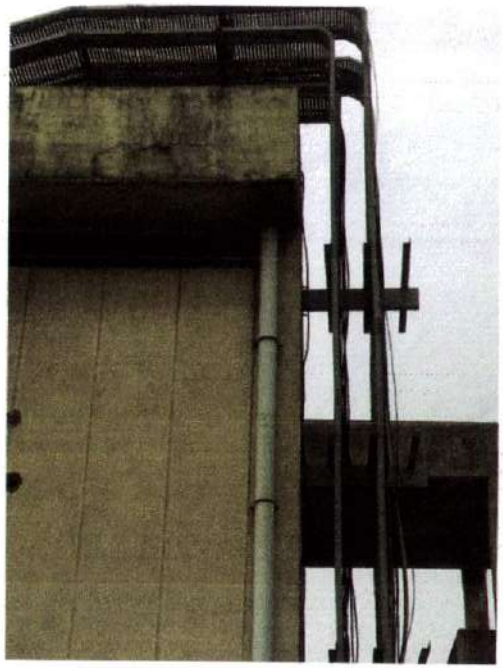
SS4 Ventilators

Reliance
Industries Limited

IOP



STG entrance Window



SS2 Ventilators



Fire Water Pump House (OLD) – Ventilaors

Reliance
Industries Limited

THANK YOU

Reliance
Industries Limited

Annexure - 44

203/C

Collector Office

District Emergency Operation Centre
B/H-Treasury Office – Bharuch
Ph. No. 02642-242300, Fax No.02642-251900
dismgmt-bha@gujarat.gov.in

ક્રમાંક:ડીઝાસ્ટર/વશી-૧૯૫૬,૧૯૬૦,૧૯૬૬,૧૯૬૫,૧૯૫૮ તા.૧૬/૦૭/૨૦૨૦

પ્રતિ,
પ્રાદેશીક અધિકારીશ્રી
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ
ભરુચ.

વિષય : યશસ્વી રસાયણ પ્રા.લી. માં તા.૦૩-૦૬-૨૦૨૦ ના રોજ બનેલ દુર્ઘટનાના કારણે થયેલ નુકશાનના વળતર બાબતે આવેલ અરજીઓ.

જય ભરતસહ ઉપરોક્ત વિષય અન્વયે જણાવવાનુ કે યશસ્વી રસાયણ પ્રા.લી. માં તા.૦૩-૦૬-૨૦૨૦ ના રોજ બનેલ દુર્ઘટનાના કારણે થયેલ નુકશાનના વળરત બાબતે અત્રેની કચેરીને નીચે મુજબની કંપનીઓની અરજીઓ મળેલ છે. નામદાર નેશનલ ગ્રીન ટ્રીબ્યુનલના તા.૦૮-૦૬-૨૦૨૦ ના હુકમ મુજબ માન.શ્રી બી.સી.પટેલ, ભુતપુર્વ ન્યાયાધીશ દિલ્હી ઉચ્ચ ન્યાયાલયની અધ્યક્ષતા હેઠળની સમિતી સમક્ષ રજુ કરવા સબંધીત કાર્યવાહી થવા વિનંતી છે.

અ.નં	કંપનીનુ નામ	અરજીની તારીખ
૧	ગુજરાત કેમિકલ પોર્ટ લી.	૦૬-૦૭-૨૦૨૦
૨	રીલાયન્સ ઈન્ડસ્ટ્રીઝ લી.	૦૮-૦૭-૨૦૨૦
૩	અદાણી પોર્ટ એન્ડ લોજીસ્ટિકક્ષ	૦૮-૦૭-૨૦૨૦
૪	બેન્ઝો કેમ્પ ઈન્ડસ્ટ્રીઝ પ્રા.લી	૦૮-૦૭-૨૦૨૦
૫	ગુજરાત કેમિકલ પોર્ટ લી.	૦૯-૦૭-૨૦૨૦

ઉપર મુજબની વિગતે અ.નં ૧ થી ૫ માં જણાવેલ કંપનીઓની અરજીઓ અસલમાં આ સાથે સામેલ છે.

G. P. C. BOARD
BHARUCH
Inward No. 23221
Date 17/07/2020

બિડાણ: ઉપર મુજબ

(જે.ડી.પટેલ)
નિવાસી અધિક કલેકટર
ભરુચ

Gujarat Chemical Port Limited
(Formerly known as Gujarat Chemical Port Terminal Company Limited)
Regd. Office & Plant: P. O.: Lakhigam, Via. Dahej, Tal. : Vagra,
Dist. Bharuch – 392 130 (Gujarat)

06.07.2020

The District Magistrate & Collector
Jilla Seva Sadan
BHARUCH

Sub : Compensation against damage caused by explosion at M/s Yashashwi Rasayan on 03.06.2020

Ref:
1. Public hearing by District Magistrate on 29.06.2020 re: compensation against damage caused by explosion at M/s Yashashwi Rasayan.
2. GCPL Letter dtd 26.06.20

Respected Sir,

This refers to Public hearing arranged by DM office on 29.06.20 regarding compensation against damages caused by explosion at M/s Yashashwi Rasayan. We sincerely thank you for coordinating and allowing this opportunity to present our case on subject matter.

As advised we hereby confirm that claim of Rs. 23.75 lacs submitted vide our aforesaid letter (Ref #2) for damages at GCPL due to explosion took place at M/s Yashashwi Rasayan on 03.06.2020 is based on primary visual inspection and same is estimated by our civil engineer. We have also attached detailed break up of cost for your ready reference. However, we are in the process of appointing agency for third party inspection and we shall be able to submit the actual claim post inspection.

Needless to mention that said damages cannot be claimed under company's existing insurance coverage and therefore we are constrained to submit our claim under it. Therefore, request you to consider our claim as mentioned above and oblige.

Thanking You,

Yours faithfully,
For Gujarat Chemical Port Limited

Authorised Signatory
Encl: Detailed Break up of cost

Copy fwcs:-
1. **RAC- Bharuch**
2. **SDM – Bharuch**
3. **RO – GPCB, Bharuch**

Detailed Break up of Cost

Type of Damage / Services	Qty.	Cost in INR
Item No. 1. Window glass damage in ware house/Fire pump house		
520X410X 5 mm Thick Transparent glass of reputed make -	45 no's	8,000.00
Service cost for built of scaffolding for replacement of Glass -3 mtrX3mtrX 6mtr Height @ each location	2430 M^3	1,17,000.00
Sub- Total (INR)		**1,25,000.00**
Item No. 2. – Fire Proofing Damage of 4 no's of sphere bracing		
Removal of cracked and broken fire proofing and surface preparation	300 m^2	75,000.00
Vermiculate type Fire proofing material cost includes primer / metal lath/fire proof material – Fire Rating as per Hydrocarbon	300 m^2	6,00,000.00
Application cost Vermiculate Type Fire Proofing @ different height	300 m^2	3,00,000.00
Scaffolding at height of 55mtr X 12mtrX3mtr – total 4 sphere	5940 m^3	5,25,000.00
Sub - Total (INR)		**15,00,000.00**
Item No. 3- Stability check through NDT Test and Certification by Competent Person		
Type of Damage / Services	**Qty.**	**Cost in INR**
Visual inspection	4 number sphere	7,50,000.00
Structural NDT test of foundation – 48 no's		
Certification		
Sub - Total (INR)		**7,50,000.00**
Total Cost (INR)		**23,75,000**

Reliance
Industries Limited
CIN # L17110MH1973PLC019786

RIL/CAD-DMD/2020-21/50

8th July 2020

The District Magistrate & Collector
Jilla Seva Sadan, Kanbivaga
Bharuch

Sub: Damage Claim due to Blast at Yashashwi Rasayan at Dahej SEZ
Ref: 1. Our claim submitted on 26.06.2020
2. Public Hearing held on 29.06.2020

Dear Sir,

We appreciate District Administration and NGT Committee for patiently hearing us on 29.06.2020 re: our claim of ~**Rs 9 lakhs** due to the accident took place at Yashashwi Rasayan on 03.06.2020. Revised 14.40 lakhs.

In this regards, as advised by committee, we herewith submit :
1. Damage claim certified by Chartered Engineer Rs. 14.40 lakhs.
2. Relevant pages of our insurance policy mentioning that damage amount less than Rs. 5 Crs cannot be claimed.

In view of the above, we once again request you to kindly consider our claim and oblige.

Thanking you in kind anticipation.

Yours faithfully,
For Reliance Industries Limited,

(Anis Desai)
Sr. General Manager – Corporate Affairs

Encl : As above

Copy fwcs : **Regional Officer-GPCB, Bharuch**

09 JUL 2020

Dahej Manufacturing Division
P. O. : Dahej, Taluka : Vagra, District - Bharuch -392 130 , Gujarat, India. Phone: +91-02641-282000
Registered Office : 3rd Floor, Maker Chambers IV, 222, Nariman Point. Mumbai – 400 021, India.

227/C

The New India Assurance Co. Ltd

Reliance
Industries Limited

POLICY SCHEDULE

POLICY NUMBERS : **122100111908000000 07/8/9/14/15/18/19**

PERIOD OF INSURANCE : OCT 2nd ,2019 to Oct 1st,2020 (both days inclusive)

THE INSURED : **Reliance Industries Ltd.,** Reliance Industrial Infrastructure Ltd, Jamnagar Utilities and Power Pvt Ltd, Reliance Gas Pipelines Ltd and /or Associated and Affiliated and Subsidiary Companies and Group companies, any other subsidiary companies as were, or as may be constituted or acquired and any affiliated or associated or controlled entity, contractors & sub-contractors of Reliance Industries Ltd. and their affiliated and their subsidiary companies and associates company, any lessor, lessee, lender or other party as required under the terms and conditions of any lease or contract or agreement entered into by the insured.

The assets and profit of contractor/sub-contractor are not covered under this policy.

A. List of Financial Institutions : **As per Annexure - A**

INTEREST INSURED : **Part A : Property Damage (Section AR & Section MB)**

All real and personal property other than what is excluded under the policy belonging to the insured or property held in trust for which he is legally responsible comprising or consisting of Building, Plant & Machinery, Stocks and Stocks in Process, tank farms and pipelines including catalyst, operating media but not limited to thermic fluid, resins, lubricants, molecular sieves etc., more particularly described as given in **Annexure – B**

The assets belonging to, JUPPL, RIIL, RGPL are included in the sums insured of this policy.

प्रधान स्टैम्प कार्यालय, मुंबई. इनके
प्राधिकरण–पत्र क्र. CSD/219/2019/5507/19
दिनांक-19/11/2019 के तहत
एकत्रित स्टैम्प ड्यूटी अदा की गई।
पॉलिसी के अंतर्गत स्टैम्प ड्यूटी रु. 1/- है।

229/C

The New India Assurance Co. Ltd

Reliance
Industries Limited

Part B : Business Interruption

Gross Profit and Increased Cost of Working due to reduction in turnover.
Indemnity Period for Dahej, Nagothane& Vadodara :18(Eighteen) months
Indemnity Period for RGPL: 12 (Twelve) months

LOCATIONS : 1. Vadodara Manufacturing Division (VMD)
P.O. Petrochemicals, Vadodara HO,
Vadodara, Gujarat.

2. Nagothane Manufacturing Division (NMD)
Nagothane, Dist. Raigad – 402125
Maharashtra

3. Dahej (Gandhar)Manufacturing Division (DMD)
P.O. Dahej, Tal. Vagra
Dist. Bharuch, Gujarat – 392130

4. Jetty at Dahej

5. Baroda – Dahej and other Pipelines

6. Hazira –Dahej and other Pipelines

7. Gandhar Dahej and other Pipelines

The New India Assurance Co. Ltd

Reliance Industries Limited

THE SUM INSURED : **As per Annexure – B**

DEDUCTIBLE (S)

Part A (Section AR & Section MB) (including Extensions as per Schedule) : 5% of claim amount subject to a minimum of INR 5 Crores each and every loss

In respect of any one occurrence under AR and/or MB sections including extensions thereunder, the insured shall not be called upon to bear more than the highest single deductible applicable under this policy.

Part B (Business Interruption) : The loss or expenses incurred during 30 days commencing from the beginning of the Interruption on interference with the business resulting in a claim under the policy" This 30 days deductible is in respect of affected Plants/departments for each and every loss.

EXTENSIONS APPLICABLE TO SECTION : AR			
	Description	**PROVISO**	**SUB-LIMITS (INR)**
1	Fire Fighting Expenses	1.3.2	Actuals
2	Property not on the Insured premises	1.3.3	50 Crores Any one location, any one loss
3	Leakage and overflowing	1.3.4	50 Crores Each and every loss
4	Contamination and Co-mingling of Stocks	1.3.5	50 Crores Each and every loss
5	Transit (within and outside India)	1.3.7	50 Crores Per sending
6	Pig Retrieval Costs	1.3.8	20 Crores
7	Spontaneous Combustion of Coal		35 Crores
EXTENSIONS APPLICABLE TO PART A (SECTIONS : AR & MB)			
6	Expediting expenses	3.1	25 Crores Each and every loss

....4....

The New India Assurance Co. Ltd

Reliance Industries Limited

Policy is subject to Condition/Warranties:

- **Inter-dependency / Contingent BI coverage (IP 18 months) - Limit INR 1500 Crores AOA/Aggregate – As per Clause 5.3.8**
- No waiver of underinsurance
- Exclusion of Obsolete parts except as provided under clause 4.6
- Any mid-term increase in sum insured won't be automatic and would be subject to prior approval of the insurer and payment of additional pro-rata premium.
- The sum insured to be on reinstatement value basis as declared by the insured and the basis of loss settlement to follow the same.

SCHEDULE OF SUM INSURED- As per Annexure –B

In witness whereof the undersigned being duly authorized by Company has hereinto set his hands on 05.02.2020

For the New India Assurance Co. Ltd.

Authorized Signatory

235/C

Milan Masani

M.Tech ® (Structure), M.I.E, F.I.V.
Chartered Civil Engineer. (Reg. No.: M 121567-6)
"Competent Person" (Section 6 & 112, D.I.S.H, Govt. of Gujarat)
License No : GUJ / DISH / CPT / A / 0046 / 2014
Approved Valuer (Immovable Property - Reg. No : F-21994)

CERITIFCATE REF NO. MM/2020/27

TO WHOMSOEVER IT MAY CONCERN

July 8th , 2020

This is to certify that undersigned is approached by M/S Reliance Industreis Ltd – Dahej for verification of repaired cost estimation due to damage occurred as a consequence of blast occurred in Yashshvi Rasayan Pvt Ltd, at SEZ_ Part-2 Dahej on 2nd June 2020.

After verification of facts, market rates and measurement furnished by client, estimated cost of repairs of Rs 14,40,000 is certified herewith.

Enclosures:

1) Summary of Cost (Abstract) (Two Pages)
2) Rate list for repair work items.(Three Pages)
3) Detail measurement of repair work for boundary wall. (One Page)

Milan Masani
Chartered Civil Engineer
Reg. No. 121567/6

CHARTERED ENGINEER
MILAN MASANI
REG. NO. M 121567/6

Office : 503-504, Shree Mangalam Complex, Patel Society, Kasak Circle, Bharuch.
Phone : 02642 - 245421, Cell : 94271 10581, Email : mkmasani@hotmail.com

237/C

ESTIMATE FOR DAMAGES TO DOORs/WINDOW/FALSE CEILING DUE TO BLAST

Sr no	Building /Location	Damage descriprion	Nos	Length (M)	Breadth/Height (M)	Approx Qty	UOM	service code	Rate	Amount	Remarks
1	PET Control room	False ceiling at entrance of control room and inside control room	1	2	2	4	sqm	3142866	800	3 200	
2	PET invertor room	False ceiling damged	1	3	1	3	sqm	3142866	800	2 400	
3	PET MCC room	Aluminium Glass door broken	1	1.6	2.1	3.5	sqm	3146177	672	2 352	
4	PET bagging panel room	False ceiling damaged	1	5	2	10	sqm	3142866	800	8 000	
5	PET mechanical workshop	Window glass broken	1	1.5	1.2	1.8	sqm	3146177	672	1 210	
6	PTA C/R Entrance	False ceiling damaged	3	1	2	6	sqm	3142866	800	4 800	
7	PTA 6 Sub station	02 nos Rolling shutter strips bent from middle	2	5	4.5	45	sqm	3129312	5460	2 45 700	
8	PTA 6 Sub station	3 window beading strips damaged	3	2	1	6	mtr	3129312	5460	32 760	
9	PTA Warehouse	Window glass broken	1	1.2	1.2	2.4	sqm	3146177	672	1 613	
10	PTA Wh contractor room	Window glass broken	1	1	1.2	1.2	sqm	3146177	672	806	
11	HDPE control room	False ceiling damaged	1	1	1	1	sqm	3142866	800	800	
12	HDPE passage	False ceiling damaged	1	6	3	18	sqm	3142866	800	14 400	
13	HDPE conference room	false ceiling damaged	1	2	1	2	sqm	3142866	800	1 600	
14	HDPE substation	false ceiling damaged	1	15	2	30	sqm	3142866	800	24 000	
15	ETP 3 cable celler entrance	false ceiling (Gypsum sheet GI Frame) damaged	1	6	3	18	sqm	3157348	970	17 460	
16	Cable celler outside (W/shop)	Glass window loose frame loose.	4	1.5	1.2	7.2	sqm	3145912	2548	18 346	
17	ETP 3 sub station first floor	Glass window near panel is broken	1	2	1.2	2.5	sqm	3146177	672	1 680	
18	ETP3 chemical house	ventilation glass broken	13	0.6	0.6	5	sqm	3146177	672	3 360	
19	ESD Rotary section	Window glass broken	1	0.6	1.2	0.72	sqm	3146177	672	484	
20	Central store 4	ventilation glass 10 Nos broken	10	0.6	0.6	4	sqm	3146177	672	2 688	
21	Central store 4 -AC storage room	ventilator glases 3 Nos broken	3	0.6	0.6	1.08	sqm	3146177	672	726	
22	central store 1	1 ventilator glass broken	1	6	0.5	3	sqm	3146177	672	2 016	
23	PTD tankag SUB station	Window glass broken	1	1.6	1.2	2	sqm	3146177	672	1 344	
24	Guest house Kitchen garbage room	False Ceiling damaged	1	4	3.25	13	sqm	3142866	800	10 400	
25	Guest house Kitchen staff locker room	False Ceiling damaged	1	1	1	1	sqm	3142866	800	800	
26	Guest house Windows	Glass broken	4	1	1.5	6	sqm	3146177	672	4 032	
27	EVA S station	Roling Shutter Damaged	1	5.5	4.5	25	Sqm	3129312	5460	136 500	
28	Fire station builing	One window glass of UPS room got detached.	1	1.25	1,2	1.5	sqm	3146177	672	1 008	
29	fire station lobby GF	False ceiling at Main Fire Station lobby got damaged	1	2.5	2	5	sqm	3142866	800	4 000	
30	Suraksha Vihar	False ceiling damaged block 3	1	5	3	15	sqm	3142866	800	12 000	
31	Suraksha Vihar	Flase ceiling damaged block 4	1	5	2	10	sqm	3142866	800	8 000	
32	Suraksha Vihar	Flase ceiling damaged block 5	1	5	3	15	sqm	3142866	800	12 000	
33	Suraksha Vihar	Flase ceiling damaged block 9	1	4	2	8	sqm	3142866	800	6 400	
34	Suraksha Vihar	Flase ceiling damaged block 10	1	5	3	15	sqm	3142866	800	12 000	
35	Suraksha Vihar	Flase ceiling damaged block 11	1	2	1	2	sqm	3142866	800	1 600	
36	Suraksha Vihar	Flase ceiling damaged block 12	1	5	5	25	sqm	3142866	800	20 000	
37	Suraksha Vihar	Flase ceiling damaged block 13	1	5	3	15	sqm	3142866	800	12 000	
38	Suraksha Vihar	Flase ceiling damaged block 14	1	5	5	25	sqm	3142866	800	20 000	
39	Suraksha Vihar	Flase ceiling damaged block 15	1	4	3	12	sqm	3142866	800	9 600	
40	Suraksha Vihar	Flase ceiling damaged block 16	1	3	2	6	sqm	3142866	800	4 800	
41	Suraksha Vihar	Flase ceiling damaged block 6	1	8	4.5	35	sqm	3142866	800	28 000	
42	Suraksha Vihar	Flase ceiling damaged block 7	1	4	2	20	sqm	3142866	800	16 000	
43	Suraksha Vihar	Flase ceiling damaged block 8	1	6	5	30	sqm	3142866	800	24 000	
44	VCM/PVC	PVC Plant Dryer Area - 03 Window glass	3	2.8	1.2	10	sqm	3146177	672	6 720	
45	VCM/PVC	Pigment Area Building - 01 window glass	1	2.5	1.2	3	sqm	3146177	672	2 016	
46	VCM/PVC	Sub Station Area Building - 01 window glass	1	2.5	1.2	3	sqm	3146177	672	2 016	
47	ETP 3	Main sub station - rolling shutter bent	1	4.5	4.5	20	sqm	3129312	5460	1 09 200	

CHARTERED ENGINEER
MILAN MASANI
REG. NO. M 121567

8/07/2020

Nirav Soni
9162429 50
ASM.

48	SS 4	3 Ventilation window glass broken.	3	1.6	0.6	3	sqm	3146177	672	2 016	
49	SS 2	4 Ventilation window glass loose	4	0.8	0.6	2	sqm	3146177	672	1 344	
50	SS 1	3 Ventilation window glass loose	3	1.6	0.6	3	sqm	3146177	672	2 016	
51	SS 3	3 Ventilation window glass broken.	3	2.75	0.6	5	sqm	3146177	672	3 360	
52	FW SS	9 (3 crack+ 6 broken) Ventilation window glass broken	9	1.8	0.6	10	sqm	3146177	672	6 720	
53	CPP1 33 KV GIS	Store room window glass broken.	1	0.83	1.2	1	sqm	3146177	672	672	
54	SS1	Battery Charger Room window glass broken	1	1.6	1.2	2	sqm	3146177	672	1 344	
55	CPP3	MRS Stair Case nearby window glass broken	1	1.6	1.2	2	sqm	3146177	672	1 344	
56	220 KV SWYD	33KV AIS Room Window glass support	1	2.5	1.2	3	sqm	3146177	672	2 016	
56	GTG1 building	1 window glass broken near entrance	1	2.5	1.2	3	sqm	3146177	672	2 016	
56	STG1 building	1 window glass broken near entrance	1	2.5	1.2	3	sqm	3146177	672	2 016	
57	old ETP control room	False ceiling damaged	1	2.8	2.5	7	sqm	3142866	800	5 600	
58	Truck parking plaza	Boundary wall damage	Refer details below			50	Rmt		11000	5 50 000	
59	Material gate 2	Window glass broken at weight bridge 3	3	2	1.2	7	sqm	3146177	672	4 704	
								Total in Rs.		**14 40 004**	

CHARTERED ENGINEER
MILAN MASANI
REG. NO. # 121567/1

Nirav Soni
9162429SD
ASM.

241/C

Rates for verious Items are as per following details

Services as per PO No -	2600241 41
Name Of Contractor -	M/S Arpit Infratech

Sr No	Service Code	Service Description	UOM	Rate (Rs)
	3143208	DISMNTL BRICK MASONRY & DISPOSE:SKILL AND LABOUR CHARGES FOR DISMNTL BRICK MASONRY AND DISPOSE. DISMANTALING BRICK MASONRY:Dismantling / Demolishing Brick masonrywalls of any thickness using manual/ hammering/compressor for Substructure/ Superstructure at all heights at the location shown with orwithout plaster of any thickness and stacking of useful material at thedesignated place, removing the debris and disposal of unserviceablematerials to a designated place upto 100 M lead or as specified incontract with all labour, loading, transport, unloading and scaffoldingupto 5m etc complete as directed by Engineer-in-charge.Scaffoldingabove 5m will be paid under respective code	SQM	350
	3258133	SOIL EXCAVATION:Earthwork in excavation below ground level in foundation, trenches, walls, columns etc .in all classes of soil including soft & hard murram except rock and hard rock up to a specified depth, dressing of sides and ramming of bed , spreading, leveling, compacting in plinth and disposal of surplus excavated soil as per the specifications and as directed by engineer in charge within a lead of 100 Meters/ as per the scope scpecification Complete excluding subsoil shoring, strutting, bailing	SQM	220
	3249052	P&L M10 PCC RMC BELOW PLINTH Providing & laying Contractor supplied RMC of M - 10 Grade Plain Cement Concrete below plinth level in any shape, position, thickness and including side shuttering, tamping, spreading to the slopes, ramming, vibrating, consolidating, compacting, curing and finishing the top surface etc. complete as per drawing, specifications and as directed by EIC. Civil Project Industrial	M3	4000
	3249054	P&L M20 RCC RMC ABOVE PLINTH UP TO 5M HT Valid from: 19.09.2019 Valid to: 31.01.2020 5,894.36 INR/M3 Providing & laying Contractor supplied RMC of M - 20 Grade Reinforced Cement Concrete above plinth level up to 5m height in any shape, position, thickness and including , tamping, spreading to the slopes, ramming, vibrating, consolidating, compacting, curing, finishing the top surface, cost of necessary scaffolding etc. complete as per drawing, specifications and as directed by EIC	M3	6000
	3234085	Providing and fixing at all levels to correct line & plumb, plain formwork made of plywood/MS shuttering/planks for horizontal/ vertical/ circular RCC members for all RCC works including necessary staging, strutting, bracing etc., keeping the same in position during concreting and removing after the specified curing period and including all consumables etc complete as per drawing, specification and as directed by EIC Note:	M2	450

Nizar Soni P1624950 ASM

CHARTERED ENGINEER MILAN MASANI REG. NO. M 121567/6

2431C

	3142729	BM CM1:6SUP STRU-AT ANY HT BRICK MASONARY:Providing and laying brick masonry wall of specified cement mortar mix using approved quality of sand and bricks of High Strength (M75) / Medium Strength (M50) or as approved with all leads and lifts for sub structure / superstructure as per drawings with necessary pockets, grooves, jarries for all types of structures including scaffolding upto 5M from floor level, finishing the joints, curing , raking out joints, closing the holes etc. complete as directed by Engineer in charge. Scaffolding above 5m will be paid under respective code.Cement FIM	M3	6000
	3143024	P&L Cement Plstr CM 1:4,20 mm thk CEMENT PLASTER:Providing and laying smooth finish cement plaster in specified Cement Mortar mix and thickness including surface preparation, racking out joints, hacking concrete surfaces, curing, providing drip moulds and grooves etc.complete as per specification drawings including scaffloding upto 5 m from floor level, curing etc as directed by Engineer in charge. Chicken wire mesh to be paid seperately wherever required. Scaffolding above 5m will be paid under respective code.(Cement FIM)	M2	220
	3178028	Providing & fixing 750mm effective dia (After laying)Hot dip galvanised Razor tape concertina coil with all required clips, pins etc., as per the specification. Concertina coil shall be fixed to MS angles with RBT (Razor barbed tape) with the help of U-Nails/ split pin. Rate shall be quoted on runing meters of compound wall basis. 1). Effective dia of coil after stretching shall be 750mm.2). Number of circles and number of clips shall be 72 +/- 3 & 180 respectively in each 9 Mtr. of laid length.Minimum 4 clips per loop should be fixed. 3) Central core wire shall be made of 2.6mm dia high carbon spring steel made up of high tensile strength as per IS 4454 part-1, grade - ii, having minimum galvanizing coating thickness equivalent of 230 GMS per SQM. 4) Razor strip shall be of 0.5 mm thick & 19mm width conforming to IS 513, DD quality having minimum galvanizing coating of 12 microns. Series of barbed punch shall be punched along the length at regular intervals. (Approximate 160 barbs per running meter of concertina coil). 5) Clips shall be made up of stainless steel (SS 304). 6) The razor strip shall be mounted on the central core wire by mechanical crimpping. 7) The work is to be carried out over the boundary wall, at all heights including necessary scaffolding etc. complete. Note : Payment for supply & laying of support RBT (Razor barbed tape)with the help of U-nails/ split pin will be	M	350

Siganture

(RIL Civil Engineer)

Nizam.
Nizam Soni
P1624290
ASM.

CHARTERED ENGINEER
MILAN MASANI
REG NO. 121567

245/c

Rates for verious Items are as per following details

Services as per PO No	260024973
Name Of Contractor	M/S Arpit Infratech

Sr No	Service Code	Service Description	UOM	Rate (Rs)
	3142866	P&F E BOARD 12 MM THK FOR FALSE CEILLING E BOARD FALSE CEILING:Providing and fixing 600mm x 600mm size E-board falseceiling tiles over false ceiling frame work with Aluminium grid of approvedquality and make consisting of extruded anodized / powder coated aluminium (25micron, 2.5mm thick) main runner (#T# shaped, 25mmx25mm size) includingsuspending the main runner at 600mm c/c max. By means of 6mm Dia MS hooksslotted in 25x25x3mm thick MS angle fixed to roof slab with fasteners andconnected to 3mm thick MS clamps connected to main runner with 25mm long MSnut with leveling nut / levelling clip at 1200mm c/c max. assembling the mainand cross runners by means of aluminium angle cleats for interlocking eachother etc.complete including scafolding and two coats of decoplast paint over acoat of primer for exposed surface if required as directed by the Engineer Incharge. Necessary cuts / recesses shall be made for lighting fixtures. The rateis inclusive of all labour and material cost.	SQM	800
	3146177	Providing Plain Glass 5MM thk	SQM	672
	3129312	Providing & fixing motorised electrically operated type rolling shutter - Curtain shall consist of interlocking corrugated laths orslots fabricated out of cold rolled steel strips confirming to IS-4030. The thickness fabricated out of steel sheets for the laths shallnot be less than 1.25mm. The rolling shutters shall be of galvanisedtype. The various parts under "materials & fabrication" above shallbe hot dipped galvanised, except for hood and lath section which can be made outofG.I. sheets readily available in the market. The galvanising shall be effected by using 97.50% pure zinc and the zinc coating shall not beless than 230 gm per sq.meter.The Hood,Cover shall be fabricated out of G.I. sheets having thickness not less that 1.0 mm and zinc coating shall not be less than 120 grams per sqmt The lath sections shall be fabricated out of G.I. sheets having thickness not less that 1.25 mm and zinc coating shall not be less than 120 grams per sqmt. The coating shall be free from flaking or peeling. The galvanising shall be done in accordance with IS-2629 and 6159.Detailed specifications shall be as per attached annexures. Measurement shall be made for clear masonary openings	SQM	5460
	3157348	Providing and fixing Gypsum board false ceiling with 12mm thk. gypboard as per design and reflected ceiling plan with G.I. framework including cover for concealed lighting as per dwg.The framework shall include providing and fixing GI channel along with perimeter and cutting of ceiling for light fixtures, A/C grills, diffusers etc. as required and making good the same.(Drawing shall be provided to Contractor for quoting the rate).Rate to include cost of paper tape on joints of Gypsum Sheets.(India Gypsum or equivalant) Gypboard as per design and reflected ceiling plan with G.I. framework including cover for concealed lighting as per dwg.The framework shall include providing and fixing GI channel along with perimeter and	SQM	970

Siganture

(RIL Civil Engineer) Nirav Sonani ASM P1624250

CHARTERED ENGINEER
MILAN MASANI
REG. NO. M 12156/1/b

Estimate for Boundry wall due to Blast Damage

Services as per PO	260024141
Contractor -	**M/S Arpit Infratech**

Cost estimate for Boundary wall

Sr.no.		Item Description	UOM	NO	Length	Width	Depth	Total Qty	Rate	Amount
1	3143208	Dismentalling of existing damage boundary wall	CUM	1	50	3	0.23	34.5	350	12075
2	3258133	Excavation for column footing	CUM	15	1.2	1.2	1.5	32.4	220	7128
3	3249052	PCC below footing	CUM	15	1.2	1.2	0.1	2.16	4000	8640
4	3249054	RCC M20 GL <=5M SUPER STRUC								
		COLUMN - Y angle grouitng work		15	0.2	0.2	0.2	0.12		
		column Footing		15	1.2	1.2	0.3	6.48		
		Column		15	0.6	0.6	4.5	24.3		
								30.9	6000	185400
5	3234085	Form works	SQM							
		Footing		60	1.2		0.3	21.6		
		Column		60	0.6		4.5	162		
								183.6	450	82620
6	3142729	BM CM1:6SUP STRU-AT ANY HT	CUM	1	41	3	0.23	28.29	6000	169740
6	3143024	P&L CEMENT PLSTR CM 1:4,20 MM THK	SQM	2	50	3		300		
		Top portion		1	50		0.23	11.5		
								311.5	220	68530
7	3178028	P&F GALVANIZED CONCERTINA WIRE 750MM DIA	M		50			50	350	17500
								Total in Rs.		551633

Siganture

(RIL Civil Engineer) Nirav Soni ASM P1624950

CHARTERED ENGINEER
MILAN MASANI
REG. NO. M 1215678

249/C

adani

Ports and Logistics

APD)PPL/GPCB/Yashsvi Claim/2020/114

Date: 08th July 2020

To,

The Regional Officer,

Gujarat Pollution Control Board,

C-1/119/3, GIDC, Phase-2,

Narmadanagar, Bharuch-392015,

Subject : Regarding Submission of Chartered Engineer Certificate for Damage Occurred Because of Yashshvi Rasayan Ltd. blast.

Dear Sir,

As per the direction of a public hearing held at Gujarat Alkalies and Chemical Ltd. on 29th June 2020 asked us to submit estimation of revamping work and certificate due sign of Chartered Engineer for Damages occurred in Adani Petronet (Dahej) Port. Pvt. Ltd. due to heavy blast at M/s Yashsvi Rasayan Pvt. Ltd., SEZ – II, Dahej, Taluka: Vagara, Dist. : Bharuch. on 03.06.2020.

We are herewith submitting estimation of revamping work and certificate due sign of Chartered Engineer.

Thanking You.

Yours Faithfully

For Adani Petronet (Dahej) Port Pvt. Ltd.

For JBhadresa Jatin Bhadresa

Authorized Signatory

Encl: As above

Copy: The Hon'ble District Collector, Bharuch District, Bharuch.

MAG

10.9 JUL 2020

AB 10/7/2020

9.30.

9641/421

[redacted]orat
B.E.(Mech.)
Chartered Engineer
Competent Person
B.O.E., Member of ISNDT

36, [redacted]anaghar Society,
Opp. Guj. Gas. Company,
Bharuch 392 001
M : 94268 58242, 846993559
E-mail : cbkorat@gmail.com

251/C

CBK/CE/2020-21

08.07.2020

TO WHOM SOEVER IT MAY CONCERN

This is to certify that the damages occurred at **M/s Adani Petronet (Dahej) Port Pvt Ltd, Dahej** offices, building due to heavy blast at M/s Yashsvi Rasayan,Dahej SEZ-II, Dahej, Ta : Vagra,Dist : Bharuch on 03.06.2020 and the Costing Estimation for revamping work as per attached sheet is correct in my knowledge.

Place : Bharuch

Date : 08.07.2020

CHARTERED ENGINEER
REG. No.
M-146592-3
COMPETANT PERSON

C B Korat
Chartered Engineer
Registration Number : M-146592-3

ADANI PETRONET (DAHEJ) PORT PRIVATE LIMITED

COST ESTIMATION FOR REVAMPING WORK DUE TO BLAST AT YASHASVI RASAN ON 3RD JUNE 2020

Sr. No.	Item wise description	Location	Qty	Unit	Unit Cost	Total cost	Remarks
1	False Ceiling Damage	PMC office (Lobby, reception & entrance), Main gate security office,	80.5	Sq. Mtr	1500	120,750	New Consideration
2	Damage to Aluminium doors & windows	EHS Building, Medical center, Main gate security office, SS7A building, SS6 Building	32	Sq. Mtr	6500	208,000	Partly repairing & partly replacement
3	Rolling Shutters Damage	CG2 (Two Shutters)	50	Sq. Mtr	2500	125,000	50% of the new shutter cost has been considered as a repairing cost
4	Wall cracks	Ignite Hall. PMC canteen, Godown, SS6, Main gate complex	300	RMT	400	120,000	Repairing
5	AC roof sheet (Asbestos)	Ignite Hall Toilet Block	9.9	Sq. Mtr	600	5,940	New Consideration
6	Exhaust Fan	MRSS Toilet Block	1	No.	1000	1,000	Replacement
7	Gypsum False ceiling	AEL office area	135	Sq. Mtr	1300	175,500	New Consideration
8	Others Miscellaneous.	Ignite hall toilet & Main gate	20	Sq. Mtr	1000	20,000	New Consideration
Total estimated cost of repairing / revamping work						**776,190**	**7.76 Lacs**

CHARTERED ENGINEER
REG. No.
M-146592-3
COMPETANT PERSON

83/c

255/C

BENZO CHEM INDUSTRIES PRIVATE LIMITED

Factory : Plot No. Z/103/D, Dahej, Sez Part II, Dahej, Village Lakhigam,
Taluka: Vagra Dist. Bharuch - 392130 Gujarat I Website: www.bcipl.com

To
M/s. Yashashvi Rasayan Pvt. Ltd,
Dahej SEZ Ltd,At & Po-Dahej
Tal-Vagarra, Dist-Bharuch

Date: 08/07/2020

Dear Sir,

Sub: - Additional damage intimation

Ref :- Intimation letter submitted dated. 10.06.2020 for damages due to very high intensity explosion with fire has occurred in your company.

This is to inform you that we have found one more equipment Damage **'TOC meter display board'** due to very high intensity explosion in your company and its value is Rs.5,20,000/-.

When we have an informed the damages intimation letter at that time has minor crack on equipment 'TOC meter display board' but this equipment was working so we didn't count on that letter, now suddenly it's not working from 28.06.2020.

We have shown to M/s. Shreedhar Instrument for repairs / rectification and its engineer has informed us that your **TOC meter display board** equipment got damage due to heavy vibrations so it's not working.

kindly amended this on our following damages list which submitted on 10.06.2020

Item No.	Description	Unit	Qty.	Unit Rate (INR)	Amount (INR)
A	**Tentative Cost of Civil Work**				
	GI Flash Door :				
1	Supply & replace damage conceal tower bolt	No	12	700	8,400.00
2	Alligment of damage door shutter	No	1	1400	1,400.00
	Emergency Door :				
1	Supply & replace panic bar	No	1	11000	11,000.00
	Aluminium Door & Window:				
1	Repalce Door& window damage glass	Sqm	20	1200	24,000.00
	Puf Panel :				
1	Damage wall panel repair	Sqm	94	550	51,700.00
	Calcium Silicate Flase Ceiling :				
1	Repair Calcium Silicate Flase Ceiling without material	Sqm	50	550	27,500.00
2	Repair Calcium Silicate Flase Ceiling with material	Sqm	30	1200	36,000.00
	Miscellaneous				
1	Scaffolding charge for puf panel repairing work	Sqm	80	150	12,000.00
	Total (A)				**1,72,000.00**
B	**Tentative Cost of Mechinary & Euqipment**				
1	GLR-5 Glass T Piece ,Size-12", 600mm X 300mm	Nos	1	28000	28,000.00
2	GLR-27 Elbow , Size-12", 400mm X 400mm	Nos	1	23000	23,000.00
3	GLR-3 Elbow ,Size-09", 400mm X 400mm	Nos	1	17000	17,000.00
4	GLR-7 Glass Charging Pot, Size-100 Ltr	Nos	1	36000	36,000.00
5	R&D 50 Ltr Assembly, Stirrer damage	Nos	1	12000	12,000.00
	Total (B)				**1,16,000.00**
	Total Asset (A+B)				**2,88,000.00**

Thanking You,

For, Benzo Chem Industries Pvt Ltd

8/7/20.

Ashish Pandey
(Plant Head)

CC: 1) DISH - Bharuch
2) GPCB- Bharuch
3) Collector Office- Bharuch

કલેક્ટર કચેરી ભરૂચ
10 JUL 2020
આવક તારીખ.....
સહી.....
10/7/2020

Register Office : 26/28-A, Cawasji Patel Street, Fort, Mumbai - 400 001
: +91-022-43555888 Email: gcpl@bom3.vsnl.net.in
CIN - U24100MH1986PTC041751

Tr 315

BENZO CHEM INDUSTRIES PRIVATE LIMITED

Factory : Plot No. Z/103/D, Dahej Sez Part II, Dahej, Village Lakhigam,
Taluka: Vagara Dist. Bharuch - 392130 Gujarat | Website: **www.bcipl.com**

To
M/s. Yashashvi Rasayan Pvt. Ltd,
Dahej SEZ Ltd,At & Po-Dahej
Tal-Vagarra, Dist-Bharuch

Date: 10/06/2020

Dear Sir,

Sub: - Intimation of damages due to very high intensity explosion with fire has occurred in your company.

As per telephonic talk, regarding the damages in our plant by very high intensity explosion with fire has occurred in your company. As discussed please find the following estimated cost of damages.

Item No.	Description	Unit	Qty.	Unit Rate (INR)	Amount (INR)
A	**Tentative Cost of Civil Work**				
	GI Flash Door :				
1	Supply & replace damage conceal tower bolt	No	12	700	8,400.00
2	Alligment of damage door shutter	No	1	1400	1,400.00
	Emergency Door :				
1	Supply & replace panic bar	No	1	11000	11,000.00
	Aluminium Door & Window:				
1	Repalce Door& window damage glass	Sqm	20	1200	24,000.00
	Puf Panel :				
1	Damage wall panel repair	Sqm	94	550	51,700.00
	Calcium Silicate Flase Ceiling :				
1	Repair Calcium Silicate Flase Ceiling without material	Sqm	50	550	27,500.00
2	Repair Calcium Silicate Flase Ceiling with material	Sqm	30	1200	36,000.00
	Miscellaneous				
1	Scaffolding charge for puf panel repairing work	Sqm	80	150	12,000.00
	Total (A)				**1,72,000.00**
B	**Tentative Cost of Mechinary & Euqipment**				
1	GLR-5 Glass T Piece ,Size-12", 600mm X 300mm	Nos	1	28000	28,000.00
2	GLR-27 Elbow , Size-12", 400mm X 400mm	Nos	1	23000	23,000.00
3	GLR-3 Elbow ,Size-09", 400mm X 400mm	Nos	1	17000	17,000.00
4	GLR-7 Glass Charging Pot, Size-100 Ltr	Nos	1	36000	36,000.00
5	R&D 50 Ltr Assembly, Stirrer damage	Nos	1	12000	12,000.00
	Total (B)				**1,16,000.00**
	Total Asset (A+B)				**2,88,000.00**

Kindly look it and do the needful. Kindly inform to us when you will visit our plant so our technical team will be available. For need the further required any details kindly contact Either Mr. Vimal Bhardwaj 9106157011 and Mr. Ashish Pandey 7559424259

Thanking You,

For, Benzo Chem Industries Pvt Ltd

Ashish Pandey
(Plant Head)

10/6/20

PL file
10/6/20

G. P. C. BOARD
BHARUCH
Inward No. 22653
Date 17/06/2020

CC: 1) DISH
2) GPCB Bharuch
3) Collector

Gujarat Chemical Port Limited
(Formerly known as Gujarat Chemical Port Terminal Company Limited)
Regd. Office & Plant: P. O.: Lakhigam, Via. Dahej, Tal. : Vagra,
Dist. Bharuch – 392 130 (Gujarat)

2171C

09.07.2020

The District Magistrate & Collector
Jilla Seva Sadan
BHARUCH

Sub : Compensation against damage caused by explosion at M/s Yashashwi Rasayan on 03.06.2020

Ref:
1. Public hearing by District Magistrate on 29.06.2020 re: compensation against damage caused by explosion at M/s Yashashwi Rasayan.
2. GCPL Letter dtd 26.06.20 to DM's office
3. GCPL Letter dtd 06.07.20 to DM's office

Respected Sir,

This is in continuation to our aforesaid letter dtd 06.07.20 wherein we had confirmed that claim of Rs. 23.75 lacs submitted for damages at GCPL due to explosion took place at M/s Yashashwi Rasayan on 03.06.2020 is based on primary visual inspection and same is estimated by our civil engineer.

As instructed by NGT committee, we have enclosed certificate validating our claim amount, duly endorsed by Govt. approved Chartered Engineer (Milan Masani - Masani & Associates) for your ready reference.

Thanking You,

Yours faithfully,
For Gujarat Chemical Port Limited

Authorised Signatory

Copy fwcs:-
1. **RAC- Bharuch**
2. **SDM – Bharuch**
3. **RO – GPCB, Bharuch**

Encl: Certificate by Govt. approved Chartered Engineer validating our claim amount

કલેક્ટર કચેરી, ભરૂચ.
09 JUL 2020
આવક નંબર.....
તારીખ.....

219/C
Milan Masani
M.Tech ® (Structure), M.I.E, F.I.V.
Chartered Civil Engineer. (Reg. No.: M 121567-6)
"Competent Person" (Section 6 & 112, D.I.S.H, Govt. of Gujarat)
License No : GUJ / DISH / CPT / A / 0046 / 2014
Approved Valuer (Immovable Property - Reg. No : F-21994)

CERITIFCATE REF NO. MM/2020/28

TO WHOMSOEVER IT MAY CONCERN

July 8th 2020

This is to certify that undersigned is approached by M/S GCPL– Dahej for verification of repaired cost estimation due to damage occurred as a consequence of blast occurred in Yashshvi Rasayan Pvt Ltd, at SEZ_ Part-2 Dahej on 3rd June 2020.

After verification of facts, market rates and measurement furnished by client, estimated cost of repairs of Rs 23,75,000 is certified herewith.

Enclosures:

1) Summary of Cost (Abstract)
2) Detail measurement of repair work

CHARTERED ENGINEER
MILAN MASANI
REG. NO. M 121567/6

Milan Masani
Chartered Civil Engineer
Reg. No. 121567/6

Office : 503-504, Shree Mangalam Complex, Patel Society, Kasak Circle, Bharuch.
Phone : 02642 - 245421, Cell : 94271 10581, Email : mkmasani@hotmail.com

221/C

Detailed Break up of Cost

Type of Damage / Services	Qty.	Cost in INR
Item No. 1. Window glass damage in ware house/Fire pump house		
520X410X 5 mm Thick Transparent glass of reputed make -	45 no's	8,000.00
Service cost for built of scaffolding for replacement of Glass -3 mtrX3mtrX 6mtr Height @ each location	2430 M^3	1,17,000.00
Sub- Total (INR)		**1,25,000.00**
Item No. 2. – Fire Proofing Damage of 4 no's of sphere bracing		
Removal of cracked and broken fire proofing and surface preparation	300 m^2	75,000.00
Vermiculate type Fire proofing material cost includes primer / metal lath/fire proof material – Fire Rating as per Hydrocarbon	300 m^2	6,00,000.00
Application cost Vermiculate Type Fire Proofing @ different height	300 m^2	3,00,000.00
Scaffolding at height of 55mtr X 12mtrX3mtr – total 4 sphere	5940 m^3	5,25,000.00
Sub - Total (INR)		**15,00,000.00**
Item No. 3- Stability check through NDT Test and Certification by Competent Person		
Type of Damage / Services	**Qty.**	**Cost in INR**
Visual inspection	4 number sphere	7,50,000.00
Structural NDT test of foundation – 48 no's		
Certification		
Sub - Total (INR)		**7,50,000.00**
Total Cost (INR)		**23,75,000**

CHARTERED ENGINEER
MILAN MASANI
REG. NO. M 121567

GUJARAT CHEMICAL PORT LIMITED
BHARUCH

8/07/2020.

(Alpesh D. Patel).

GUJARAT CHEMICAL PORT LIMITED

ESTIMATED MEASUREMENT SHEET OF DAMAGE OCCURE DUE TO YASASHWI RASAYAN CHEMICAL BLAST

SN	ITEM DISCRIPTION	UNIT	NO	L	B	D	QTY	RATE	AMOUNT
A	**WINDOW & VENTILATION GLASS DAMAGE.**								
1	Providing & Fixing of 5 mm thick transparent glass of reputed make.	M2							
	At store warehouse		45	0.52	0.41		9.594	833	7992
2	Providing & Fixing of scaffolding at different location for fixing of glass	M3							
	At store warehouse.		45	3	3	6	2430	48.5	117855
								Total for A	**125847**
B	**FIRE PROOFING WORK DAMAGE AT PHERE AREA.**								
1	Dismantle & Disposal of existing fire proofing	M2							
	24 no's 5way road of 90 mm dia & 9.5 mtr length in one sphere								
	So for 4 no's sphere = 24 x 4 = 96 Nos total.		96	9.5	0.314		286.368		
	Bottom nozzle of sphere		2	10	0.628		12.56		
							299	250	74732
2	Material cost for vermiculate type fire proofing work.								
	PYROCRETE 241 ;2HRS FIRE RATING	KG	Material required with allowable losses for fire proofing of 300 sq. mtr qty				13750	34.5	474375
	WIRE MSH GI - 10MM 25 SWG	M2					450	150	67500
	SEALENT,CARBOLINE 163-2,CAULK	L					80	325	26000
	THINNER,CARBOLINE,NO.15	L					50	340	17000
	PRIMER,CARBOLINE 193-TIE COAT	L					30	120	3600
3	Application of vermiculate type fire proofing work.	M2					300	1000	300000
	Providing & Fixing of scaffolding at different location for fire proofing work	M3	4	55	3	12	7920	67	530640
								Total for B	**1493847**
C	**INSPECTION, TESTING & CERTIFICATION.**								
1	Stability check of 48 no's sphere foundation through NDT test & certification by competent person.	No							
	Propane sphere		12				12		
	LPG sphere		12				12		
	Butadiene sphere : 01		12				12		
	Butadiene sphere : 02		12				12		
							48	15500	744000
								Total for C	**744000**
D	**TOTAL COST TO GCPL**								
	A								125847
	B								1493847
	C								744000
								Round off	11306
								Total for D	**2375000**

CHARTERED ENGINEER MILAN MASANI REG. NO. M 121567/6

GUJARAT CHEMICAL PORT LIMITED BHARUCH 392130

CAlpesh Patel

Scanned with CamScanner

Annexure - 45

APPLICATION LIST

SUBMITTED TO COMMITTEE AFTER 29/06/2020

Sr. No.	Applicant Name	Date of Application
1	Camlin Fine Science Ltd Plot No. Z/96/D, Dahej Sez Part II, Dahej, Tal. Vagra, Dist. Bharuch 392130	10/07/2020

FW: Documents for Claims due to M/s Yashashivi Rasayan

sharad.potghan@camlinfs.com

Fri 7/10/2020 6:34 PM

To: Falgun Modi (GoG-GPCB_RO-Bharuch) <ro-gpcb-bhar@gujarat.gov.in>;

2 attachments (4 MB)

letter collector.pdf; CA CERT_SUBMISSION TO COLLECTOR DAHEJ3.7.2020_digi siged.pdf;

This mail is from external domain, i.e. not from gujarat.gov.in domain. Kindly open attachment and link with caution.

Dear Sir,
As discussed with Sh. collector sir Bharuch, He suggested to give the documents to your office.
I have already explain that the documents are not submitted on the date of hearing due to unaware of the adv. In Gujarati news paper.
Please help to get the submission of our documents to NGT.

Thanks for help,

Thanks & Regards

Dr Sharad

From: sharad.potghan@camlinfs.com <sharad.potghan@camlinfs.com>
Sent: 03 July 2020 04:12 PM
To: nuh-gpcb-bhar@gujarat.gov.in
Subject: Documents for Claims due to M/s Yashashivi Rasayan

Dear Sir,
As discussed with Sh. collector sir Bharuch, He suggested to give the documents to your office.
I have already explain that the documents are not submitted on the date of hearing due to unaware of the adv. In Gujarati news paper.
Please help to get the submission of our documents to NGT.

Thanks for help,

Thanks & Regards

Camlin Fine Sciences

Dr.Sharad Potghan
V.P. – EHS & Unit Head

Camlin Fine Sciences Ltd.
Plot No.Z/96/D, Dahej SEZ Ltd;
Part-II,Tal. Varga, Dist.Bharuch,

Mob.: 7201000199

Pin Code:392130,Gujarat,India

www.camlinfs.com

CIN : L74100MH1993PLC075361

Values that steer us ahead...

CREDIBLE | PASSIONATE | COLLABORATIVE | RELIABLE | TRANSPARENT

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P. S. JOGLEKAR & CO.
CHARTERED ACCOUNTANTS

CERTIFICATE

We have verified the relevant documents and has obtained the necessary information and explanation and hereby certify that M/s Camlin Fine Sciences Limited having it's factory located at Plot No. Z/96/D, Dahej SEZ Ltd., Part II, Tal. Varga, Dist Bharuch – 392130, Gujrat. has incurred following loss due to the "blast incident" occurred at the adjacent factory premise of M/S Yashashivi Rasayan " on 3rd June 2020.

Sr No.	Particulars	Loss amount in Lakhs	Supporting documents verified/ Relied upon while issuing certificate.
1.	Material & Service Expenditure	416.70	The detailed list of Damaged Material and related service expenditure vis a vis corresponding purchase order verified and was duly certified on 11th Jun 2020.
2.	Loss of Raw Material used in Production	763.42	For this we have relied upon confirmation give by Technical In charge of Factory at Dahej as regards to = 1. The Production Batch program is of the 3 reactors which was in progress. 2. The Non-usability of Raw material, Solvent and catalyst (due to the incident) is based on technical confirmation & evidenced by Lab testing results.
3.	Loss of production due to the incident	203.21	We have relied upon estimation working by Production Team and Loss of Production (as derived in value terms), which could not be done due to shutting of 4 reactors between 3rd June to 14th June 2020.
	Total	1383.33	

The Company's management is solely responsible as regards to the technical aspect of the above loss as derived from non-usability above items and the estimation of loss of production and we are not professionally liable for the same.

This certificate is solely for the submission of "Self declaration by the Company" to M/S Yashashivi Rasayan.

This certificate should not be used for any other purpose or by any other person. Accordingly we do not accept or assume any liability or duty of care for any other purpose or to any other person to this certificate is shown or into whose hand it may come save expressly agreed by our prior consent in writing.

Place : Mumbai.
Date : 03/07/2020



For P.S. Joglekar & Co.
Chartered Accountants.
FRN 119846W

PRASAD SURESH JOGLEKAR
Digitally signed by PRASAD SURESH JOGLEKAR
Date: 2020.07.03 14:48:42 +05'30'

Prasad S. Joglekar
Proprietor
M. No. 100384

UDIN = 20100384AAAACJ1388

205, Apollo Complex Premises Co-op. Soc. Ltd., R.K. Singh Marg, Opp. Old Nagardas Road, Andheri (East), Mumbai 400 069. Tel. No.28264062 Email-joglekarp@yahoo.com

Camlin Fine Sciences

Date 29/06/2020

To,

Sh. Collector Sir,

Dist. Bharuch,

Respected Sir,

Subject: The list and calculation of Damage happen to M/s Camlin Fine science Ltd, at SEZ Dahej, due to blast at Yashashivi Rasayan, SEZ Dahej,

Dear Sir,

As per your Press note, please find the details of Damage Happen to us, We have already file FIR with our damage, to Marin police station after incident.

Since the Press note was not read out by us , we are delayed in submission of the document,

We hereby request your good office to accept our file of damage during incident .

Thanks and Regards,

CAMLIN FINE SCIENCES LTD. * DAHEJ *

Dr Sharad S Potghan

Unit Head ,

Camlin Fine science Ltd,

Registered Office:
Camlin Fine Sciences Ltd. F/11-12, WICEL, Opp. SEEPZ, Central Road, Andheri East, Mumbai 400093, India.
CIN: L74100MH1993PLC075361

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Camlin Fine Sciences

Losses due to production, process and profit

A : Production

- Total Reactor Charge: 3
- Reaction Mass in Reactor: 75 MT
- Consumption Of Raw Material : (A)

RM in Process

Name of RM	Quantity	Cost per Kg	Total Cost	Remark
Phenol	45000	68.65	3089250	3 batch
Acetone	8500	76.75	652375	3 batch
H2O2	9000	21.5	193500	3 batch
Catalyst	6600	11000	72600000	In the cycle
Water	5900	0.38	1482	3 batch
		Total	76536607	

Loss after Recovery of RM (after incident)

Name of RM	Quantity recovered	Loss of material in Kg	Cost per Kg	Total Cost of loss
Phenol	0	45000	68.65	3089250
Acetone	0 (Not recovered)	8500	76.75	652375
H2O2	0 (Consumed)	0	21.5	0
Catalyst	0 (Not recovered decomposeed)	6600	11000	72600000
Water	0	0	0.38	0
			Total	76341625

All the material taken out from reactor and found contaminated, de activated, which is not suitable for the process and the reactivity is losses due to sudden stoppage of reaction. Replacement work is in progress

Total Loss of Production for 12 days =288 MT	Days	Total (MT)
	12	288
Total loss of Profit	Profit Per Kg Profit	Total profit
	70.56	20321280

Loss of Profit over production loss : (i) = 70.56* 288000=20321280.00 INR

(Work out of cost)

RMC ratio as per BOM per Kg :

1. Phenol =(1.1*68.65)=75.51
2. H2O2 =(1.0*21.50)=21.50

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3. Acetone=(0.23*76.75)=17.65
4. Catalyst= (0.001*11000)=11.00

Total RMC cost =125.66

Conversion cost= 41.46

Total Mfg. cost per Kg= 167.12 INR = 2.22 $

Sale cost per Kg = 3.20 $

Profit per Kg =0.98 $ =70.56 INR

Total Loss due to incident : Property : (ii)		41669693
Total Loss of Process Raw Material : (iii)		76341625
	Total	138332598



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